

COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

- NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”
- NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.
- NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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MEETING NO. 25125678824

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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courtmaster253@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	LPA-815/2024 CM APPL. 48118/2024 CM APPL. 48120/2024 CM APPL. 48121/2024	DELL INTERNATIONAL SERVICES INDIA PVT. LTD. V/s ADEEL FEROZE AND ORS	PRATYUSH MIGLANI	
		OTHER DETAILS OF ADVOCATES:		
2	W.P.(C)-128/2018	RAMESH SINGH V/s GOVT OF NCT OF DELHI AND ORS.	LALIT KUMAR RAWAL, ARTI BANSAL	
		OTHER DETAILS OF ADVOCATES:		
3	W.P.(C)-8219/2024 CM APPL. 33781/2024 CM APPL. 36487/2024	S.S. MEDICAL SYSTEMS (INDIA) PVT LTD V/s UNION OF INDIA & ORS.	ARUSH BHANDARI, SAUMYA TANDON, SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: ARUSH BHANDARI(ARUSHBHANDARI@BMLEGAL.CO.IN, INFO@BMLEGAL.CO.IN)(9871696970)(PETITIONER) UNION OF INDIA, HELPDESK, AAGAM(UOIDHC@GMAIL.COM, HELPDESK-GEM@GOV.IN, AAGAM001@GMAIL.COM)()(RESPONDENT) ARUSH BHANDARI(ARUSHBHANDARI@BMLEGAL.CO.IN, INFO@BMLEGAL.CO.IN)()(RESPONDENT) TARUN ENTERPRISES, SHWETA(TARUNENTERPRISES44@GMAIL.COM, SHWETA.BHARTI@HAMMURABISOLOMON.COM)()(RESPONDENT) SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(RESPONDENT)		

4	W.P.(C)-16999/2024 CM APPL. 72077/2024	RAJBALA V/s UNION OF INDIA & ANR.	SURESH CHAND SINGHAL	
		OTHER DETAILS OF ADVOCATES: S.C.SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) S.C. SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) LEGALCELL DCB, UNION OF INDIA(LEGALCELLDCB@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA, LEGAL CELL DCB(UOIDHC@GMAIL.COM, LEGALCELLDCB@GMAIL.COM)(1123384193)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
5	W.P.(C)-3234/2025 CM APPL. 15264/2025 CM APPL. 15265/2025 CM APPL. 15266/2025	SUYOG GURBAXANI FUNICULAR ROPEWAYS LIMITED THROUGH THE CHIEF PROJECT MANAGER V/s NATIONAL HIGHWAYS LOGISTICS MANAGEMENT LIMITED AN SPV UNDER NHAI THROUGH CHIEF OPERATING OFFICER & ORS.	MANMEET KAUR SAREEN	
		OTHER DETAILS OF ADVOCATES: MANMEET KAUR SAREEN(MANMEET @MKSLAW.IN)(8851008721)(PETITIONER) SUNIL YADAV, NHAI, VASANT JOSHI(SUNIL_YADAV@NHAI.ORG, CHAIRMAN@NHAI.ORG, JOSHI.VASANT@GMAIL.COM)(0)(RESPONDENT) SK OFFICE(ADVSKOFFICE@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
6	LPA-114/2024 CM APPL. 8345/2024 CM APPL. 8346/2024 CM APPL. 8347/2024 CM APPL. 4608/2025 CM APPL. 4609/2025	DELHI DEVELOPMENT AUTHORITY V/s RAHEJA DEVELOPERS LTD. & ANR.	GAGANMEET SINGH SACHDEVA, ANUPAM VARMA, KARANJAWALA & CO	
		OTHER DETAILS OF ADVOCATES: GAGANMEET SINGH SACHDEVA (GAGANMEET3@GMAIL.COM)(9582055425)(PETITIONER) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(PETITIONER) MANMEET KAUR (MANMEETKAUR@KARANJHAWALA.COM, MANISH@KDUTTA.IN)()(RESPONDENT) MANMEET KAUR(MANMEET.KAUR@KARANJAWALA.IN)()(RESPONDENT) J SAGAR ASSOCIATES(KRISHAN@JSALAW.COM, ANUPAM@JSALAW.COM, ADITYA@JSALAW.COM)(9818644755)(RESPONDENT) GAGANMEET(GAGANMEET3@GMAIL.COM)(0)(RESPONDENT) ()()(RESPONDENT)		
7	LPA-1140/2024 CM APPL. 67929/2024 CM APPL. 67930/2024 CM APPL. 14975/2025	CHANDER BHAN V/s DELHI DEVELOPMENT AUTHORITY & ANR.	VIVEK BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: DR. VIVEK BHARDWAJ(VIVEKADVOCATE141@YAHOO.COM)(9811260570)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
8	CM APPL. 13567/2025 CM APPL. 13569/2025 In W.P.(C)-2138/2025	LALIT KUMAR V/s GOVT OF NCT OF DELHI & ANR.	CHANCHAL KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: CHANCHAL KUMAR JHA(ADV.CKJHA90@GMAIL.COM, LALITKRANCO@HOTMAIL.COM)(9953560704)(PETITIONER) SANTOSH KUMAR TRIPATHI, PRASHANT MOHAN MEHTA(STANDINGCOUNSELGNCTD@GMAIL.COM, PRASHANTMOHANMEHTA@GMAIL.COM)(9868250806)(RESPONDENT) MANISH, MCD, DDA(MANISH@KDATTA.IN, CLOMCDHQ@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SANGEETA BHARTI, PS POWER(SANGEETABHARTI@GMAIL.COM, PSPower@NIC.IN)(0)(RESPONDENT) CHANCHAL KUMAR JHA(ADV.CKJHA90@GMAIL.COM)(9953560704)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CHANCHAL KUMAR JHA(LALITKRANCO@HOTMAIL.COM)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANISH KUMAR AND PRASHANT MEHTA AND SANGEETA BHARTI(MANISH@KDATTA.IN, PRASHANTMOHANMEHTA@GMAIL.COM, SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) CHANCHAL KUMAR JHA(ADV.CKJHA90@GMAIL.COM)(9953560704)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
9	FAO(OS) (COMM)-295/2024 CM APPL. 74801/2024	INSTITUTE OF HUMAN BEHAVIOUR AND ALLIED SCIENCES (IHBAS) V/s MI2C SECURITIES AND FACILITIES PVT LTD	TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) MI2C SECURITY(MI2CSF@GMAIL.COM)(0)(RESPONDENT)		
10	LPA-294/2024 WITH LPA 357/2024 LPA 396/2024 LPA 398/2024	PUNJAB NATIONAL BANK V/s NITA PURI	SANJAY BAJAJ, DEVIKA MOHAN, EKANSH MISHRA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: SANJAY BAJAJ(BBLS@YMAIL.COM)(9811082913)(PETITIONER) RATUL(RATUL.PURI2020@HPPPL.IN)()(RESPONDENT) KARAN(BATURA@DHIRASSOCIATES.COM)()(RESPONDENT)		

ADVANCE CAUSE LIST

		DEVIKA MOHAN(DEVVIKAMOHAN@GMAIL.COM)(9560044698)(RESPONDENT) EKANSH MISHRA(ADV.EKANSHMISHRA@GMAIL.COM)(9384334762)(RESPONDENT)			
11	LPA-357/2024	PUNJAB NATIONAL BANK V/s RATUL PURI	SANJAY BAJAJ, DEVIKA MOHAN, EKANSH MISHRA	Listing Remarks: AT 2:30PM	
		OTHER DETAILS OF ADVOCATES: SANJAY BAJAJ(BBLS@YMAIL.COM)(9811082913)(PETITIONER) RATUL(RATUL.PURI2020@HPPPL.IN)()(RESPONDENT) DEVIKA MOHAN(DEVVIKAMOHAN@GMAIL.COM)(9560044698)(RESPONDENT) EKANSH MISHRA(ADV.EKANSHMISHRA@GMAIL.COM)(9384334762)(RESPONDENT)			
12	LPA-396/2024 CM APPL. 30156/2024	BANK OF BARODA V/s RATUL PURI	KUSH SHARMA, EKANSH MISHRA	Listing Remarks: AT 2:30PM	
		OTHER DETAILS OF ADVOCATES: KUSH SHARMA(INFO.KSALAWOFFICES@GMAIL.COM)(9311399002)(PETITIONER) BANK OF BARODA(SAMDEL@BANKOFBARODA.COM,)()(PETITIONER) RATUL PURI(RATUL.PURI2020@HPPPL.IN)()(RESPONDENT) DEVI(DEVIKAMOHAN6@GMAIL.COM)()(RESPONDENT) EKANSH MISHRA(ADV.EKANSHMISHRA@GMAIL.COM)(9384334762)(RESPONDENT)			
13	LPA-398/2024 CM APPL. 30171/2024	BANK OF BARODA V/s RATUL PURI	KUSH SHARMA, EKANSH MISHRA	Listing Remarks: AT 2:30PM	
		OTHER DETAILS OF ADVOCATES: EKANSH MISHRA(ADV.EKANSHMISHRA@GMAIL.COM)(9384334762)(RESPONDENT) EKANSH MISHRA(ADV.EKANSHMISHRA@GMAIL.COM)(9384334762)(RESPONDENT)			
14	LPA-821/2024 CM APPL. 48693/2024 CM APPL. 48695/2024	CPIO, THROUGH PRINCIPAL ATMA RAM SANATAN DHARMA COLLEGE V/s CENTRAL INFORMATION COMMISSIONER AND ANR	ANKUR CHHIBBER		
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ARUN(ARUNAGOLANI@GMAIL.COM)(0)(RESPONDENT)			
15	LPA-1177/2024	MULAKH RAJ DUA V/s THE STATE, GOVT. OF N.C.T. OF DELHI & ANR.	BHISHAMPAL SINGH CHAUHAN		
		OTHER DETAILS OF ADVOCATES: B S CHAUHAN(BSCHAUHAN3007@GMAIL.COM)(9312706649)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) SC SERVICE(SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) DIVCOM (DIVCOM@NIC.IN)(0)(RESPONDENT)			
16	LPA-1182/2024 CM APPL. 70866/2024	MRS GYAN MANGAT & ORS. V/s MUNICIPAL CORPORATION OF DELHI & ORS.	AAGNEY SAIL		
		OTHER DETAILS OF ADVOCATES:			
17	W.P.(C)-8745/2014	CHARAN DAS V/s UNION OF INDIA & ORS	S.K. ROUT, RAJNEESH KUMAR SHARMA		
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(RESPONDENT)			
18	W.P.(C)-3643/2016 CM APPL. 42058/2024 CM APPL. 42059/2024	MAN SINGH & ORS V/s UNION OF INDIA & ANR	ANIL KUMAR, KUNAL SHARMA, LAHANA SINGH SAINI, SANJAY KUMAR PATHAK, ANIL KUMAR		
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR(ANILADVOCATE@GMAIL.COM)(9810537420)(PETITIONER) KUNAL SHARMA, KSA LEGAL, GNCTD(KUNALSHARMALAWYER@GMAIL.COM, OFFICE@KSALEGAL.IN, GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) LAHANA SINGH SAINI(ADVOCATE.LSSAINI@GMAIL.COM)(9810061848)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) ANIL KUMAR (ANILADVOCATE@GMAIL.COM)(9810537420)(PETITIONER)			
19	W.P.(C)-3235/2021 CM APPL. 9838/2021 CM APPL. 51429/2022	PRASHANT BHUSHAN V/s BAR COUNCIL OF DELHI & ANR.	PRASHANT BHUSHAN, PRASHANT BHUSHAN		
		OTHER DETAILS OF ADVOCATES: PRASHANT BHUSHAN(NEHA305@GMAIL.COM)(8860867102)(RESPONDENT) PRASHANT BHUSHAN(NEHA305@GMAIL.COM)(8860867102)(RESPONDENT) MS. NEHA RATHI(NEHA305@GMAIL.COM)(8860867102)(PETITIONER) BAR COUNCIL OF DELHI(AJAYINDERSANGWAN@GMAIL.COM)(981164828)(PETITIONER) BAR COUNCIL OF INDIA(CHAMBERPPSINGH@GMAIL/COM)(9858555055)(PETITIONER) BAR COUNCIL OF DELHI(AJAYINDERSANGWAN@GMAIL.COM)(981164828)(PETITIONER) BAR COUNCIL OF INDIA(CHAMBERPPSINGH@GMAIL/COM)(9858555055)(PETITIONER) RAJESH(RAJESHADVOCATE@HOTMAIL.COM)()(RESPONDENT) P P SINGH(CHAMBERPPSINGH@GMAIL.COM)()(RESPONDENT) AJAJ (AJAYINDERSANGWAN@GMAIL.COM)()(RESPONDENT) NEHA RATHI(NEHA305@GMAIL.COM)(8860867102)(PETITIONER) RAJESH (RAJESHADVOCATE.KUMAR@GMAIL.COM)()(RESPONDENT) AJAY INDER(AJAYINDERSANGWAN@GMAIL.COM)()(RESPONDENT) CHAMBER(505CHAMBER@GMAIL.COM)()(RESPONDENT)			

ADVANCE CAUSE LIST

20	W.P.(C)-8187/2021 CM APPL. 25431/2021 CM APPL. 42224/2021	KOTHARI FERMENTATION AND BIOCHEM LIMITED V/s UNION OF INDIA & ORS.	BHARAT BERIWAL, BHARAT BERIWAL	
		OTHER DETAILS OF ADVOCATES: R.K. AGGARWAL(ADVOCATEBHARAT@YMAIL.COM)(9999971451)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) BHARAT BERIWAL(ADVOCATEBHARAT@YMAIL.COM)(9999971451)(PETITIONER) DELHI DCIT(DELHI.DCIT13.1@INCOMETAX.GOV.IN){}(RESPONDENT) VIVEK GOYAL(VIVEKGOYALCGSC@GMAIL.COM){}(RESPONDENT) DELHI PDGIT(DELHI.ADMIN.TPS@INCOMETAX.GOV.IN){}(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DGIT SYSTEMS(DGIT.SYSTEMS@INCOMETAX.GOV.IN){}(RESPONDENT)		
21	W.P.(C)-6504/2023	DHARMENDER AND ORS. V/s LT. GOVERNOR AND ORS.	VATSALA CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SUNIL CHAUHAN (ADVOCATESUNIL12@YAHOO.COM)(9873365154)(PETITIONER) VATSALA CHAUHAN (ADVOCATESUNIL12@YAHOO.COM)(9873365154)(PETITIONER) YEESHUJAIN(YEESHUJAIN@YAHOO.COM){}(RESPONDENT)		
22	W.P.(C)-10725/2023 CM APPL. 41610/2023 CM APPL. 41611/2023	MR BHUPINDER KAPOOR V/s UNION OF INDIA & ORS.	AVINASH KUMAR TRIVEDI, HIMANSHU UPADHYAYA	
		OTHER DETAILS OF ADVOCATES: AVINASH K. TRIVEDI(AVINASHTRIVEDI.LEGAL@GMAIL.COM)(9871441764)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA (SECYRB@RB.RAILNET.GOV.IN, GM@NR.RAILNET.GOV.IN, SRDEN2DELHI@GMAIL.COM){}(RESPONDENT) HIMANSHU UPADHYAYA(UPADHYAYAILC@GMAIL.COM)(9811254646)(RESPONDENT)		
23	W.P.(C)-15810/2023 CM APPL. 63600/2023 CM APPL. 63681/2023	POPULAR FRONT OF INDIA V/s UNION OF INDIA	SAIPAN DASTGIR SHAIKH	
		OTHER DETAILS OF ADVOCATES: SHAIKH SAIPAN(ADVOCATESAIFAN@GMAIL.COM)(9923973915)(PETITIONER) SHAIKHA SAIPAN(ADVOCATESAIFAN@GMAIL.COM)(9995231768)(PETITIONER) SHAIKH SAIPAN(ADVOCATESAIFAN@GMAIL.COM)(9995231768)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
24	W.P.(C)-2758/2024 CM APPL. 11192/2024	MOHD. JAMEEL AND ANR V/s DDA AND ORS	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA AND RENU(KAMESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) KAMLESH KUMAR MISHRA AND RENU(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) DDA(PSHEALTH@NIC.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
25	W.P.(C)-4489/2024	KAMINI MALHOTRA V/s UNION OF INDIA & ORS.	MATRUGUPTA MISHRA	
		OTHER DETAILS OF ADVOCATES: MATRUGUPTA MISHRA AND SWAGTIKA SAHOO(DESK@RITAMLEGAL.COM){}(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(9910770311)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
26	W.P.(C)-12270/2024 CM APPL. 51012/2024 CM APPL. 51013/2024	PAHARPUR COOLING TOWERS LIMITED V/s UNION OF INDIA & ORS.	DIVYAKANT LAHOTI, ROHIT KUMAR SINGH, SUMIT SINGH BENIPAL	
		OTHER DETAILS OF ADVOCATES: DIVYAKANT LAHOTI(DIVYAKANT@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) INDIAN OIL CORPORATION LIMITED(KGWALANI2INDIANOIL.IN, MANMOHANKALRA@HOTMAIL.COM, PRASHANT.SHARMA@TEN.COM){0}(RESPONDENT) HAMON COOLING SYSTEMS PRIVATE LLIMITED(TAX@HAMOINDIA.COM){0}(RESPONDENT) ROHIT KUMAR SINGH(BIHARIROHIT@GMAIL.COM)(9868250545)(RESPONDENT) SUMIT SINGH BENIPAL(NIRBHAYSINGH105@GMAIL.COM)(9650610540)(PETITIONER)		
FOR DIRECTION ON OFFICE NOTE				
27	W.P.(C)-11627/2022	NAMO PRAKASH MISHRA V/s MUNICIPAL CORPORATION OF DELHI & ORS.	NAKUL RAI, SAMEER VASHISHT, RISHAB RAJ JAIN, AMRENDRA KUMAR MEHTA	
		OTHER DETAILS OF ADVOCATES: NAKUL RAI(NAKUL.RAI18@GMAIL.COM)(9555577766)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)		

		DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SUNIL(SUNILF.ADV@GMAIL.COM)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(PETITIONER) AMRENDRA KUMAR MEHTA(ADVAKMEHTA@GMAIL.COM)(9968374294)(PETITIONER)			
LAND ACQUISITION MATTERS(ANMM)					
28	W.P.(C)-3286/2014 WITH W.P.(C) 12117/2015	GRAM GARHI MANDU VIKAS SAMITI AND ANR V/s NCT OF DELHI THROUGH ITS CHIEF SECRETARY AND ORS	DR. SURAT SINGH & ASSOCIATES, RISHI PAL SINGH & MUKESH KUMAR, SUMI ANAND AND RICHA OBEROI, KRITIKA GUPTA, UDAIBIR SINGH KOCHAR		
		OTHER DETAILS OF ADVOCATES: KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT) UDAIBIR SINGH KOCHAR(UDAIBIR.KOCHAR@GMAIL.COM)(9250611261)(PETITIONER)			
29	W.P.(C)-12117/2015 CM APPL. 36963/2022	SAT PAL SINGH & ANR. V/s GOVT OF NCT OF DELHI & ORS.	LALIT KUMAR RAWAL, KRITIKA GUPTA, JYOTI TYAGI, SUMI ANAND		
		OTHER DETAILS OF ADVOCATES: MR. SUMIT BANSAL(SUNIT_BANSAL@SNGPARTNERS.IN)()(PETITIONER) KARITIKA GUPTA(KRITKA0504@GMAIL.COM)(8826331177)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT) YESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)			
PART-HEARD MATTERS					
30	LPA-1185/2024 CM APPL. 71163/2024 CM APPL. 75920/2024	PUTZMEISTER CONCRETE PUMPS GMBH AND ANR V/s UNION OF INDIA AND ORS	SAGAR CHAWLA, AGARWAL LAW ASSOCIATES	Listing Remarks: AT 2:30PM	
		OTHER DETAILS OF ADVOCATES: SAGAR CHAWLA (SAGAR.CHAWLA@NSOUTHLAW.COM)(9810229189)(PETITIONER) HAMEL PARIHAR(HAMELPARIHAR@GMAIL.COM)(0)(RESPONDENT) DL HC ED(DL.HC-ED@GOV.IN)(0)(RESPONDENT) ASHOK DIKSHIT(ADV.SHAMALI@GMAIL.COM)(0)(RESPONDENT) ABHAV (ABHAV.AGNIHOTRI@AGLAW.IN)(0)(RESPONDENT) NIYATI(NIYATI@AGLAW.IN)(0)(RESPONDENT) M S BHABHADE(MSBHABHADE@VSNL.NET)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ()()(RESPONDENT)			

COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-3801/2025 CM APPL. 17708/2025 CM APPL. 17709/2025	SMART CHIP PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE - 25	SHANKEY AGRAWAL	
		OTHER DETAILS OF ADVOCATES: MUKESH BUTANI/ SHANKEY AGRAWAL/ HARSH SHUKLA(SHANKEY.AGRAWAL@BMRLEGAL.IN)(9650687645)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
FOR ADMISSION				
2	ITA-552/2024 WITH ITA 63/2025 ITA 65/2025	PR. COMMISSIONER OF INCOME TAX INTERNATIONAL TAXATION-2, NEW DELHI V/s HCL SINGAPORE PTE. LTD.	SUNIL KUMAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: SKA MUM(SKAMUM1986@GMAIL.COM)(0)(PETITIONER) UTKARSH(ADV.UTKARSHTIWARI@GMAIL.COM)(0)(PETITIONER) SUNIL AGARWAL()(9871300622)(PETITIONER) AKHIL(AKHIL-A@HCL.COM)(0)(RESPONDENT) PIYUSH(PIYUSH.DORA@HCL.COM)(0)(RESPONDENT) SK(SKAMUM1986@GMAIL.COM)(0)(RESPONDENT) SHIVANSH (SHIVANSHPANDYA@LIVE.COM)(0)(RESPONDENT) SUNIL AGARWAL(VAIBHAV.JA@HCL.COM)(9871300622)(RESPONDENT) KAMALDU(KAMALDU@HCL.COM)(0)(RESPONDENT) AARUSHI(AARUSHI.MITTAL@HCL.COM)(0)(RESPONDENT) AKHIL(AKHIL-A@HCL.COM)(0)(RESPONDENT) PIYUSH(PIYUSH.DORA@HCL.COM)(0)(RESPONDENT) SHIVANSH PANDYA(SHIVANSHPANDYA@LIVE.COM)(0)(RESPONDENT) UTKARSH(ADV.UTKARSHTIWARI@GMAIL.COM)(0)(RESPONDENT) VAIBHAV(VAIBHAV.JA@HCL.COM)(0)(RESPONDENT) AARUSHI(AARUSHI.MITTAL@HCL.COM)(0)(RESPONDENT)		
3	ITA-63/2025	COMMISSIONER OF INCOME TAX, INTERNATIONAL TAXATION-2, NEW DELHI V/s HCL GREAT BRITAIN LTD	SUNIL KUMAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: SUNIL AGARWAL(ADV.UTKARSHTIWARI@GMAIL.COM)(9871300622)(PETITIONER) VAIBHAV (VAIBHAV.JA@HCL.COM)(0)(RESPONDENT) KAMALDU(KAMALDU@HCL.COM)(0)(RESPONDENT) AKHIL(AKHIL-A@HCL.COM)(0)(RESPONDENT) PIYUSH(PIYUSH.DORA@HCL.COM)(0)(RESPONDENT)		
4	ITA-65/2025 CM APPL. 15299/2025 CM APPL. 15300/2025	COMMISSIONER OF INCOME TAX INTERNATIONAL TAXATION-2, NEW DELHI V/s HCL GREAT BRITAIN LTD	SUNIL KUMAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: SUNIL(ADV.UTKARSHTIWARI@GMAIL.COM)(9871300622)(PETITIONER) AARUSHI(AARUSHI.MITTAL@HCL.COM)(0)(RESPONDENT) PIYUSH(PIYUSH.DORA@HCL.COM)(0)(RESPONDENT) AKHIL(AKHIL-A@HCL.COM)(0)(RESPONDENT) VIABHAV(VAIBHAV.JA@HCL.COM)(0)(RESPONDENT)		

5	ITA-8/2025	BEACON HIGHER EDUCATION SERVICES PVT. LTD. V/s ADDITIONAL COMMISSIONER OF INCOME TAX	BHUSHAN KAPUR	
		OTHER DETAILS OF ADVOCATES: Y K KAPUR (BHUSHANKAPUR@GMAIL.COM)(9899898765)(PETITIONER) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) VIPUL (VIPULAGR.OFFICE@GMAIL.COM)(0)(RESPONDENT)		
6	RFA(COMM)-440/2024 CM APPL. 61120/2024	DR. MEENAKKSHI SHARMA V/s SMT. MONIKA CHUGH	VISHAL CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: VISHAL CHAUDHARY(JURISLAWOFFICE63@GMAIL.COM)(9811402715)(PETITIONER) MONIKA()(9818351648)(RESPONDENT)		
7	W.P.(C)-13378/2024 CM APPL. 55850/2024	TECHNOPAK ADVISORS PVT. LTD. V/s DEPUTY COMMISSIONER OF INCOME TAX & ANR.	SUMIT KUMAR BATRA	
		OTHER DETAILS OF ADVOCATES: SUMIT K BATRA , MANISH(OFFICE@KLYTOSLEGAL.COM)(9911211000)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT76.1@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.ACIT76@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
8	W.P.(C)-2836/2025	CASIO INDIA COMPANY PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX-4-2 & ANR.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY/ NIKHIL AGARWAL/ PURU MEDHIRA(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
9	W.P.(C)-2849/2025 CM APPL. 13474/2025	GLOBAL CONSULTANTS AND DESIGNERS PVT LTD THROUGH DIRECTOR TARUN KATHURIA V/s DEPUTY COMMISSIONER OF INCOME TAX CENTRAL PROCESSING CENTRE & ANR.	GAURAV JAIN	
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN/ SUDARSHAN ROY(GAURAVJAIN_81@REDIFFMAIL.COM)(9810262615)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DCIT.CPC.BANGALORE@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.ITO10.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
CONNECTED MATTERS (ADMISSION)				
10	ITA-23/2024 WITH ITA 40/2024 ITA 41/2024 ITA 42/2024 ITA 43/2024 ITA 44/2024 ITA 45/2024	PR. COMMISSIONER OF INCOME TAX, DELHI-7 V/s SURYA GLOBAL STEEL TUBES LTD.	PUNEET RAI, PARITOSH JAIN	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI (PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) BB SINGAL(BBSINGAL@GMAIL.COM)()(RESPONDENT) PARITOSH JAIN(AJALEGALS@GMAIL.COM)(8287272966)(RESPONDENT)		
11	ITA-40/2024	PR. COMMISSIONER OF INCOME TAX, DELHI-7 V/s SURYA GLOBAL STEEL TUBES LTD.	PUNEET RAI, PARITOSH JAIN	
		OTHER DETAILS OF ADVOCATES: PARITOSH JAIN(AJALEGALS@GMAIL.COM)(8287272966)(RESPONDENT)		
12	ITA-41/2024	PR. COMMISSIONER OF INCOME TAX, DELHI-7 V/s SURYA ROSHNI LTD.	PUNEET RAI, PARITOSH JAIN	
		OTHER DETAILS OF ADVOCATES: PARITOSH JAIN(AJALEGALS@GMAIL.COM)(8287272966)(RESPONDENT)		
13	ITA-42/2024	PR. COMMISSIONER OF INCOME TAX, DELHI-7 V/s SURYA GLOBAL STEEL TUBES LTD.	PUNEET RAI, PARITOSH JAIN	
		OTHER DETAILS OF ADVOCATES: PARITOSH JAIN(AJALEGALS@GMAIL.COM)(8287272966)(RESPONDENT)		
14	ITA-43/2024	PR. COMMISSIONER OF INCOME TAX, DELHI-7 V/s SURYA GLOBAL STEEL TUBES LTD.	PUNEET RAI, PARITOSH JAIN	
		OTHER DETAILS OF ADVOCATES: PARITOSH JAIN(AJALEGALS@GMAIL.COM)(8287272966)(RESPONDENT)		
15	ITA-44/2024	PR. COMMISSIONER OF INCOME TAX, DELHI-7 V/s M/S SURYA ROSHNI LTD.	PUNEET RAI, PARITOSH JAIN	
		OTHER DETAILS OF ADVOCATES: PARITOSH JAIN(AJALEGALS@GMAIL.COM)(8287272966)(RESPONDENT)		
16	ITA-45/2024	PR. COMMISSIONER OF INCOME TAX, DELHI-7 V/s M/S SURYA GLOBAL STEEL TUBES LTD.	PUNEET RAI, PARITOSH JAIN	

		OTHER DETAILS OF ADVOCATES: PUNEET RAI(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) B B SINGH(BBSINGHAL@GMAIL.COM){}(RESPONDENT) PARITOSH JAIN(AJALEGALS@GMAIL.COM)(8287272966)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
17	FAO (COMM)-61/2023	M/S BHARAT SANCHAR NIGAM LTD V/s M/S S KUMAR CONSTRUCTIONS CO.	SURYAKANT SINGLA, LEENA TUTEJA	
		OTHER DETAILS OF ADVOCATES: M/S BHARAT SANCHAR NIGAM LTD(VASHISHT123@REDIFFMAIL.COM)(9416194325)(PETITIONER) SURYAKANT SINGLA(SINGLA_SK@HOTMAIL.COM){}(PETITIONER) M/S S KUMAR CONSTRUCTION CO(S_KUMARCONSTRUCTION_CO_@HOTMAIL.COM){}(RESPONDENT) LEENA TUTEJA(LEENATUTEJA25@GMAIL.COM)(9810049061)(PETITIONER)		
18	FAO (COMM)-187/2023	M/S BBR INDIA PVT LTD V/s M/S SHAPOORJI PALLONJI AND COMPANY PVT LIMITED	SHRAYANSH SINGH	
		OTHER DETAILS OF ADVOCATES: M/S SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED{}(RESPONDENT)		
19	FAO (COMM)-23/2025 CM APPL. 4055/2025	DELHI METRO RAIL CORPORATION LTD. V/s SH. PANKAJ	TARUN JOHRI	
		OTHER DETAILS OF ADVOCATES:		
20	FAO(OS) (COMM)-242/2024 CM APPL. 65036/2024	RSMM GENERAL TRADING LLC V/s HONASA CONSUMER LIMITED	SAMEER JAIN, KATRAGADDA AMITA CHOUDARY	
		OTHER DETAILS OF ADVOCATES: SAMEER JAIN(SAMEER@PSLCHAMBERS.COM){}(PETITIONER) RSMM GENERAL TRADING(INFO@RSMTRADERS.COM){}(PETITIONER) HONASA CONSUMER LTD(ANKITA.SHARMA@MAMAEATH.IN){}(RESPONDENT) KATRAGADDA AMITA CHOUDARY(AMITA.KATRAGADDA@CYRILSHROFF.COM)(9873134828)(RESPONDENT)		
21	ITA-836/2009	COMMISSIONER OF INCOME TAX V/s NATIONAL AGRICULTURAL CO-OP. MARKETING FEDERATION OF INDIA LTD	BALBIR SINGH, JOHNSON BARA, SATYEN SETHI	
		OTHER DETAILS OF ADVOCATES:		
22	ITA-175/2023	RAJASTHAN PRIME STEEL PROCESSING CENTER PVT. LTD. V/s DEPUTY COMMISSIONER OF INCOME TAX & ANR.	NAGESWAR RAO D.D.	
		OTHER DETAILS OF ADVOCATES: NAGESWAR RAO , AKSHAY UPPAL(AMIT.BAHUGUNA@LUMIERELP.COM)(9540688574)(PETITIONER) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
23	ITA-320/2023 WITH ITA 341/2023 ITA 369/2023 ITA 326/2023	PR. COMMISSIONER OF INCOME TAX(CENTRAL)-2 V/s NAGAR DAIRY PVT. LTD.	SANJAY KUMAR, PARITOSH JAIN, VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR , EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) NDPL(NDPL09@GMAIL.COM){}(RESPONDENT) PARITOSH JAIN(AJALEGALS@GMAIL.COM)(8287272966)(RESPONDENT) VED KUMAR JAIN(PURAN.SINGH@VEDJAINASSOCIATES.COM)(9871508441)(RESPONDENT)		
24	ITA-326/2023	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s NAGAR DAIRY PVT. LTD.	SANJAY KUMAR, PARITOSH JAIN, VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR , EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) NDPL(NDPL09@GMAIL.COM){}(RESPONDENT) PARITOSH JAIN(AJALEGALS@GMAIL.COM)(8287272966)(RESPONDENT) VED KUMAR JAIN(PURAN.SINGH@VEDJAINASSOCIATES.COM)(9871508441)(RESPONDENT)		
25	ITA-341/2023	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s NAGAR DAIRY PVT. LTD.	SANJAY KUMAR, PARITOSH JAIN, VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR , EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) INCOME TAX(DELHI.CIT.CEN2@INCOMETAX.GOV.IN){}(PETITIONER) NDPL(NDPL09@GMAIL.COM){}(RESPONDENT) NAGAR DAIRY PVT LTD(NDPL09@GMAIL.COM){}(RESPONDENT) PARITOSH JAIN(AJALEGALS@GMAIL.COM)(8287272966)(RESPONDENT) VED KUMAR JAIN(PURAN.SINGH@VEDJAINASSOCIATES.COM)(9871508441)(RESPONDENT)		
26	ITA-369/2023	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s NAGAR DAIRY PVT. LTD.	SANJAY KUMAR, PARITOSH JAIN, VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: PR COMMISSIONER OF INCOME TAX(DELHI.CIT.CEN2@INCOMETAX.GOV.IN){}(PETITIONER) SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) ND(NDPL09@GMAIL.COM){}(RESPONDENT) PARITOSH JAIN(AJALEGALS@GMAIL.COM)(8287272966)(RESPONDENT) VED KUMAR JAIN(PURAN.SINGH@VEDJAINASSOCIATES.COM)(9871508441)(RESPONDENT)		

27	ITA-383/2023 WITH ITA 613/2023	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S HAVELLS INDIA LTD.	SANJAY KUMAR, PARITOSH JAIN	
		OTHER DETAILS OF ADVOCATES: INCOME TAX(DELHI.CIT.CEN2@INCOMETAX.GOV.IN){}(PETITIONER) SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) M/S HAVELLS INDIA LTD(AKASH.SHARMA@HAVELLS.COM){}(RESPONDENT) PARITOSH JAIN(AJALEGALS@GMAIL.COM)(8287272966)(RESPONDENT)		
28	ITA-613/2023	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S HAVELLS INDIA LTD.	SANJAY KUMAR, PARITOSH JAIN	
		OTHER DETAILS OF ADVOCATES: INCOME TAX(DELHI.CIT.CEN2@INCOMETAX.GOV.IN){}(PETITIONER) SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) M/S HAVELLS INDIA(AKASH.SHARMA@HAVELLS.COM){}(RESPONDENT) PARITOSH JAIN(AJALEGALS@GMAIL.COM)(8287272966)(PETITIONER)		
29	ITA-590/2023	SH. BHUSHAN KUMAR JAIN V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE - 33(1)	DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: DR RAKESH GUPTA, SOMIL AGARWAL(RAKESH@TAXINDIA.NET){}(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETEX.GOV.IN){}(RESPONDENT)		
30	ITA-729/2023	FABINDIA LIMITED (EARLIER KNOWN AS FABINDIA OVERSEAS PRIVATE LIMITED) V/s PR. COMMISSIONER OF INCOME TAX-1	RAJAN BHATIA	
		OTHER DETAILS OF ADVOCATES: FABINDIA LTD(M.CHAUHAN@FABINDIA.NET)(9350184802)(PETITIONER) RAJAN BHATIA(BHATIA_RAJAN1956@REDIFFMAIL.COM)(9910374341)(PETITIONER) PR COMMISSIONER OF INCOME(DELHI.DCIT.JUDICIAL.HC@INCOMETEX.GOV.IN){}(RESPONDENT)		
31	ITA-303/2024	PRINCIPAL COMMISSIONER OF INCOME TAX-1 V/s M/S. DIRECT NEWS PVT. LTD.	PRASHANT MEHARCHANDANI, PRADEEP SINGH RAWAT	
		OTHER DETAILS OF ADVOCATES: INCOME TAX(DELHI.CIT1@INCOMETAX.GOV.IN){}(PETITIONER) PRASHANT MEHARCHANDANI & AKSHAT SINGH(CONTACT.PMALAW@GMAIL.COM)(8968786937)(PETITIONER) PRASHANT MEHARCHANDANI & AKSHAT SINGH(CONTACT.PMALAW@GMAIL.COM)(8968786937)(PETITIONER) ITV(LEGAL@ITVNETWORK.COM){}(RESPONDENT) PARVEEN(PARVEEN.GUPTA@ITVNETWORK.COM){}(RESPONDENT) PARVEEN(PARVEEN.GUPTA@ITVNETWORK.COM){}(RESPONDENT) PRADEEP SINGH RAWAT(PRADEEP@LAWTMADVISORS.COM)(8424058557)(RESPONDENT)		
32	ITA-354/2024 WITH ITA 355/2024 ITA 386/2024 ITA 387/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S JAY IRON AND STEEL LTD.	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES:		
33	ITA-355/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S JJF CASTING LTD.	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) INCOME TAX(DELHI.CIT.CEN2@INCOMETAX.GOV.IN)(0)(PETITIONER) M/S JJF CASTING LTD(ARVIND@JPMGROUP.CO.IN)(0)(RESPONDENT) ANIL(ANILGUPTA@JUSHININDIA.COM)(0)(RESPONDENT) ANKUR(ANKUR_1405@REDIFFMAIL.COM)(0)(RESPONDENT) ANU(ACCOUNT@ANUINDUSTRIES.COM)(0)(RESPONDENT)		
34	ITA-386/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S JAY NIKKI INDUSTRIES LTD.	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) PRASHANT(JAINPRASHANT87@GMAIL.COM)(0)(RESPONDENT) ARVIND(ARVIND@JPMGROUP.CO.IN)(0)(RESPONDENT) ANIL(ANILGUPTA@JUSHININDIA.COM)(0)(RESPONDENT) ANIL(ANILGUPTA@JUSHININDIA.COM)(0)(RESPONDENT) ANKUR(ANKUR_1405@REDIFFMAIL.COM)(0)(RESPONDENT)		
35	ITA-387/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S JAY AUTO COMPONENTS LTD.	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) INCOME TAX(DELHI.CIT.CEN2@INCOMETAX.GOV.IN)(0)(PETITIONER) JAY AUTO(JAINPRASHANT87@GMAIL.COM)(0)(RESPONDENT) ANIL(ANILGUPTA@JUSHININDIA.COM)(0)(RESPONDENT)		

ADVANCE CAUSE LIST

36	ITA-368/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S HOME DEVELOPERS PROJECTS PVT. LTD.	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) HOME DEVELOPERS PROJECTS PVT LTD(VINITAGUPTA@HOMEDEVELOPERSINDIA.COM)(0)(RESPONDENT)		
37	ITA-429/2024 CM APPL. 45868/2024 CM APPL. 45869/2024	PRINCIPAL COMMISSIONER OF INCOME TAX 1 V/s M/S ASM PIPES PRIVATE LIMITED (EARLIER KNOWN AS MAR FASHIONS PVT. LTD.)	PRASHANT MEHARCHANDANI, VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: ASMI(ASMINDUSTRIESPALWAL@GMAIL.COM)(0)(RESPONDENT) VED KUMAR JAIN(PURAN.SINGH@VEDJAINASSOCIATES.COM)(9871508441)(RESPONDENT)		
38	ITA-528/2024 WITH ITA 529/2024 ITA 530/2024 ITA 531/2024	AT KEARNEY LIMITED - INDIA BRANCH OFFICE V/s COMMISSIONER OF INCOME TAX INTERNATIONAL TAX - 1, NEW DELHI	DEEPAK CHOPRA AZB & PARTNERS	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOPRA, MANASVINI BAJPAI(GIRISH.KANDPAL@AZBPARTNERS.COM)(9811305024)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETEX.GOV.IN)(0)(RESPONDENT)		
39	ITA-529/2024	AT KEARNEY LIMITED INDIA BRANCH OFFICE V/s COMMISSIONER OF INCOME TAX INTERNATIONAL TAXATION 1	DEEPAK CHOPRA AZB & PARTNERS	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOPRA, MANASVINI BAJPAI(GIRISH.KANDPAL@AZBPARTNERS.COM)(9811305024)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETEX.GOV.IN)(0)(RESPONDENT)		
40	ITA-530/2024	AT KEARNEY LIMITED INDIA BRANCH OFFICE V/s COMMISSIONER OF INCOME TAX INTERNATIONAL TAXATION 1	DEEPAK CHOPRA AZB & PARTNERS	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOPRA, MANASVINI BAJPAI(GIRISH.KANDPAL@AZBPARTNERS.COM)(9811305024)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETEX.GOV.IN)(0)(RESPONDENT)		
41	ITA-531/2024	AT KEARNEY LIMITED INDIA BRANCH OFFICE V/s COMMISSIONER OF INCOME TAX INTERNATIONAL TAXATION 1	DEEPAK CHOPRA AZB & PARTNERS	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOPRA, MANSVINI(GIRISH.KANDPAL@AZBPARTNERS.COM)(9811305024)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETEX.GOV.IN)(0)(RESPONDENT)		
42	MAT.APP.-6/2012 CM APPL. 23260/2017 CRL.M.A. 3834/2020 CM APPL. 2452/2021 CM APPL. 3722/2021	URVASHI AGGARWAL V/s INDER PAUL AGGARWAL	SC SINGHAL, DIGVIJAY RAI, INDER P AGGARWAL, CAV, VAIBHAV GAGGAR, DIGVIJAY RAI	
		OTHER DETAILS OF ADVOCATES: SC SINGHAL()(9625896368)(PETITIONER) AMAN YADAV(ADV.AMAN23@GMAIL.COM)(8427759871)(PETITIONER) S C SINGHAL(SCSINGHAL@REDIFFMAIL.COM)()(RESPONDENT) DIGVIJAYRAI(DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(PETITIONER) SC SINGHAL(SCSINGHAL@REDIFFMAIL.COM)()(RESPONDENT) DIGVIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(RESPONDENT)		
43	RFA(COMM)-28/2023	M/S ART-N-GLASS INC V/s M/S INFINITY INTERIORS PRIVATE LIMITED	SANJAY BAJAJ, ANIS AHMAD	
		OTHER DETAILS OF ADVOCATES: M/S ART N GLASS INC(RCKHANNA@ARTNGLASSINC.COM)()(PETITIONER) SANJAY BAJAJ(SANJAYBAJAJ@BBLSDELHI.CO, BBL@YMAIL.COM)(9811082913)(PETITIONER) KETAN(KETANSHAH@INFINITYINTERIOR.CO.IN)()(RESPONDENT) ANIS AHMAD(ADVOCATEANISAHMAD@GMAIL.COM)(9810965275)(PETITIONER)		
44	RFA(COMM)-110/2023	M/S NISHA SCIENTIFIC V/s M/S DURGA INTERNATIONAL	SHUBHAM AGARWAL	
		OTHER DETAILS OF ADVOCATES: J C MAHINDRO (JCMAHINDRO@GMAIL.COM)(9810138091)(PETITIONER) J C MAHINDRO AND ASSOCIATES(JCMAHINDRO@GMAIL.COM)(9810138091)(PETITIONER) R()(9811140964)(RESPONDENT) M/S DURGA INTERNATIONAL()(9811140964)(RESPONDENT)		
45	RFA(COMM)-21/2024	MANAGEMENT COMMITTEE HAPPY MODEL SCHOOL & ANR. V/s REBOUND ACE INDIA PRIVATE LIMITED	MADHU SUDAN SINGH	
		OTHER DETAILS OF ADVOCATES: ANIMESH K SINHA(KASLAWOFFICES@GMAIL.COM)(8800168606)(PETITIONER) REBOUNDACE INDIA(INFO@REBOUNDACEINDIA.COM)()(RESPONDENT) EKIOSK(EKIOSK15DHC@GMAIL.COM)()(RESPONDENT)		

46	RFA(COMM)-284/2024 CM APPL. 41613/2024 CM APPL. 4023/2025 CM APPL. 4906/2025	MOHAMAD SALEEM V/s M/S TYRE JUNCTION	ANAND VERDHAN MAITREYA, ASHISH AGGARWAL, ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ASHISH AGGARWAL(AASHISHADVOCATE@GMAIL.COM)(9810077771)(RESPONDENT)		
47	RFA(COMM)-301/2024 CM APPL. 43715/2024 CM APPL. 43716/2024 CM APPL. 43717/2024 CM APPL. 3393/2025	SIPL TEXTILE PVT. LTD. V/s MOHAMMAD SHAMSHAD KHAN	CHAITANYA ROHILLA, MUSKAN MAHAJAN, MUSKAN MAHAJAN	
		OTHER DETAILS OF ADVOCATES: MANOHAR LAL(INFO@MANOHARLAL.LEGAL)(0)(PETITIONER) KUSHAL RAJ GUPTA (ADVOCATE.KRGUPTA@GMAIL.COM)(9871212407)(RESPONDENT) MUSKAN MAHAJAN(ADVOCATEMUSKAN105@GMAIL.COM)(7827070065)(RESPONDENT)		
48	RFA(COMM)-505/2024 CM APPL. 68395/2024 CM APPL. 68396/2024	M/S INNOVATIVE TEXTILES LTD. V/s M/S EAGLE MARITIME INC	ANANDH K	
		OTHER DETAILS OF ADVOCATES:		
49	W.P.(C)-2002/2017	USHA YADAV V/s UNION OF INDIA AND ORS	ARUN SHARMA, PEEYOOSH KALRA	
		OTHER DETAILS OF ADVOCATES:		
50	W.P.(C)-4360/2018	SRIRAM COMPOUNDS PVT LTD V/s SHIVA DRUMS PVT LTD & ORS	H K CHATURVEDI, VIVEK KUMAR GOYAL	
		OTHER DETAILS OF ADVOCATES: H K CHATURVEDI()(9811576230)(PETITIONER) VIVEK KUMAR GOYAL(VIVEKGOYALCGSC@GMAIL.COM)(9810373320)(RESPONDENT)		
51	W.P.(C)-13999/2019	M/S BHARATA HANDICRAFTS V/s TAX RECOVERY OFFICER AND ORS.	BHACHAWAT AND ASSOCIATES, PIYUSH CHANDEL	
		OTHER DETAILS OF ADVOCATES:		
52	W.P.(C)-2637/2020 CM APPL. 9212/2020 CM APPL. 11609/2020 CM APPL. 11878/2020 CM APPL. 12020/2020 CM APPL. 22747/2020 CM APPL. 22809/2020 CM APPL. 27211/2020	VENETS MEDIA PVT LTD V/s TELECOM REGULATORY AUTHORITY OF INDIA & ANR.	ARUN ADLAKHA, JATAN SINGH, ARUN ADLAKHA, ARJUN NATARAJAN, VIKRAM JETLEY, VIKRAM JETLY	
		OTHER DETAILS OF ADVOCATES: ARUN ADLAKHA()(9810000113)(PETITIONER) JATAN SINGH (LEGAL@UB4.IN)(9810000113)(PETITIONER) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT) ARJUN NATARAJN(ARJUNNATARAJAN@GMAIL.COM)(9899640295)(RESPONDENT) JATAN SINGH(LEGAL@UB4.IN)(9810000113)(PETITIONER) JATAN SINGH, ARUN ADLAKHA(LEGAL@UB4.IN)(9810000113)(PETITIONER) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT) ADVLEGAL(ADVLEGAL@TRAI.GOV.IN)(9899640295)(RESPONDENT) ARUN ADLAKHA(UB4NEWDELHI@GMAIL.COM)(9810000113)(PETITIONER) ARJUN NATARAJAN(ADV.ARJUNNATARAJAN@GMAIL.COM)()(RESPONDENT) ARUNADLAKHA(UB4NEWDELHI@GMAIL.COM)(9810000113)(PETITIONER) ARUN ADLAKHA(LEGAL@UB4.IN)(9810000113)(PETITIONER) SH. ARJUN NATARAJAN(ARJUNNATARAJAN@GMAIL.COM)(9899640295)(RESPONDENT) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT) ADV SASANKIYER(ADV.SASANKIYER@HOTMAIL.COM)()(RESPONDENT) KARUNANUNDY(KARUNA.NUNDY@GMAIL.COM)(9818258357)(PETITIONER) KARUNA NUNDY AND RAHUL NARAYAN AND RUCHIRA GOEL AND RAGINI NAGPAL(KARUNA.NUNDY@GMAIL.COM)(9818258357)(PETITIONER) MR. ARUN ADLAKHA(LEGAL@UB4.IN, UB4NEWDELHI@GMAIL.COM)(9810000113)(PETITIONER) MR. VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT) MR. ARJUN NATARAJAN AND MR SASANK IYER(ADV.ARJUNNATARAJAN@GMAIL.COM, ADV.SASANKIYER@HOTMAIL.COM)(9899640295)(RESPONDENT) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT)		
53	W.P.(C)-2426/2021	DESH BHUSHAN JAIN V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 16 & ANR.	SANAT KAPOOR	
		OTHER DETAILS OF ADVOCATES: SANATKAPOOR(SCU1965@GMAIL.COM,SUMITLALCHANDANI2010@GMAIL.COM)(9711466693)(PETITIONER) SALIL KAPOOR AND SANAT KAPOOR AND SUMIT LALCHANDANI(SOUMYA@SALAIKAPOOR.CO)(9999095214)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
54	W.P.(C)-3479/2021 WITH W.P.(C) 3710/2021	MEGHA ENGINEERING AND INFRASTRUCTURE LTD. V/s INCOME TAX SETTLEMENT COMMISSION & ORS.	APOORV P TRIPATHI	
		OTHER DETAILS OF ADVOCATES: MEGHA ENGINEERING AND INFRASTRUCTURE LTD.(ASHOK@MAILGROUP.COM)()(RESPONDENT) APOORV P TRIPATHI AND RIYA KALRA AND SUYASH		

		RAWAT(APOORVTRIPATHI3@GMAIL.COM)(9910523322)(PETITIONER) APOORVTRIPATHI(CHAMBER21APOORVTRIPATHI@GMAIL.COM)(9910523322)(PETITIONER) UNION OF INDIA DEPARTMENT OF REVENUE, MINISTRY OFFINANCE, NEW DELHI -110 001(MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) SH. ANANJAY KUMAR TIWARY, DEPUTY COMMISSIONER OF INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(PETITIONER) INCOME TAX SETTLEMENT COMMISSION(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(PETITIONER) PRINCIPAL COMMISSIONER OF INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(PETITIONER)		
55	W.P.(C)-3710/2021	WESTERN UP POWER TRANSMISSION CO LTD V/s INCOME TAX SETTLEMENT COMMISSION & ORS.	APOORV P TRIPATHI	
		OTHER DETAILS OF ADVOCATES: WESTERN UP POWER TRANSMISSION CO LTD(CHELASANINEHRU@YAHOO.CO.IN)(9704567445)(PETITIONER) WESTERN UP POWER TRANSMISSION CO LTD(CHELASANINEHRU@YAHOO.CO.IN)(9704567445)(PETITIONER) WESTERN UP POWER TRANSMISSION CO LTD(CHELASANINEHRU@YAHOO.CO.IN)(9704567445)(PETITIONER) APOORV P. TRIPATHI AND RIYA KALRA AND SUYASH RAWAT(APOORVTRIPATHI3@GMAIL.COM)(9910523322)(PETITIONER) APOORVTRIPATHI(CHAMBER21APOORVTRIPATHI@GMAIL.COM)(9910523322)(PETITIONER) PRINCIPAL COMMISSIONER OF INCOME TAX(DGIT.SYSTEMS@INCOMETAX.GOV.IN)(1123627514)(PETITIONER) DEPUTY COMMISSIONER OF INCOME TAX(DGIT.SYSTEMS@INCOMETAX.GOV.IN)(1123627514)(PETITIONER) UNION OF INDIA THROUGH MOHHD MUKEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA THROUGH MOHHD MUKEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) DEPUTY COMMISSIONER OF INCOME TAX(DGIT.SYSTEMS@INCOMETAX.GOV.IN)(1123627514)(PETITIONER) DEPUTY COMMISSIONER OF INCOME TAX(DGIT.SYSTEMS@INCOMETAX.GOV.IN)(1123627514)(PETITIONER) PRINCIPAL COMMISSIONER OF INCOME TAX(DGIT.SYSTEMS@INCOMETAX.GOV.IN)(1123627514)(PETITIONER) UNION OF INDIA THROUGH MOHHD MUKEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) INCOME TAX SETTLEMENT COMMISSION(SECRETARY_ITSC@NIC.IN)(1124648812)(PETITIONER) INCOME TAX SETTLEMENT COMMISSION(SECRETARY_ITSC@NIC.IN)(1124648812)(PETITIONER) INCOME TAX SETTLEMENT COMMISSION(SECRETARY_ITSC@NIC.IN)()(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
56	W.P.(C)-2381/2022	M/S ERICSSON INDIA PRIVATE LIMITED V/s NATIONAL FACELESS ASSESSMENT CENTRE DELHI	SAUMYENDRA SINGH TOMAR	
		OTHER DETAILS OF ADVOCATES: VISHAL KALRA & S S TOMAR(SAUMYENDRA.TOMAR@GMAIL.COM)(9711033111)(PETITIONER) DEPUTY COMMISSIONER OF INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9312228721)(RESPONDENT)		
57	W.P.(C)-11343/2022	EXXONMOBIL LUBRICANTS PRIVATE LIMITED V/s THE ASSESSING OFFICER NATIONAL FACELESS ASSESSMENT CENTRE NEW DELHI & ANR.	SAUMYENDRA SINGH TOMAR	
		OTHER DETAILS OF ADVOCATES:		
58	W.P.(C)-1390/2023 WITH W.P.(C) 1392/2023	AMBIT SHELTERS LLP V/s INCOME TAX OFFICER ,WARD - 60 (5) , NEW DELHI AND ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) CIT JUDICIAL DELHI(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT)		
59	W.P.(C)-1392/2023	AMBIT SHELTERS LLP V/s INCOME TAX OFFICER ,WARD -60 (5), NEW DELHI AND ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
60	W.P.(C)-7262/2023 CM APPL. 28262/2023	STRATEGIC DEVELOPERS PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX	PIYUSH KUMAR KAMAL	
		OTHER DETAILS OF ADVOCATES: PIYUSH KUMAR KAMAL(PIYUSHKAMALDELHI@GMAIL.COM)(8010199008)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT22.2@INCOMETAX.GOV.IN)()(RESPONDENT)		
61	W.P.(C)-12733/2023 CM APPL. 50224/2023	NEELAM JOLLY V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE 49(1), DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: ANIMESH TRIPATHI(ANIMESHT@VJALEGAL.COM)(7327094333)(PETITIONER) INCOMETAX(DELHI.DCIT49.1@INCOMETAX.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		

62	W.P.(C)-7791/2024	IKEA TRADING -INDIA- PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME-TAX, CIRCLE 10-1, DELHI & ORS.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(ANANYA@SALILKAPOOR.COM)(9910629894)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT)		
63	W.P.(C)-11257/2024 CM APPL. 46591/2024	RISHIKESH BARTER PVT.LTD. V/s INCOME TAX OFFICER WARD 21(1), DELHI	SHAANTANU JAIN	
		OTHER DETAILS OF ADVOCATES: GAUTAM JAIN(DSLEGAL2018@GMAIL.COM)(9999888495)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
64	W.P.(C)-12007/2024 CM APPL. 49919/2024	NEHA AVIATION MANAGEMENT P LTD V/s DCIT, CIRCLE 16 (1) & ORS.	AMAN MUDGAL	
		OTHER DETAILS OF ADVOCATES: SMRITI SAHAY(ASINGHK7@GMAIL.COM)(9354376719)(PETITIONER) NEHA AVIATION MANAGEMENT (CASMRITISAHAY@GMAIL.COM)(0)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT16.1@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
65	W.P.(C)-12353/2024 CM APPL. 51425/2024	CALIFORNIA AGRI NUTS CORPORATION A PARTNERSHIP FIRM THROUGH ITS PARTNER RAJU BHATIA V/s ASSISTANT COMMISSIONER OF INCOME TAX	ABHIMANYU JHAMBA	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU JHAMBA(AJ@ABHIMANYUJHAMBA.COM)(9218999999)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT46.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
66	W.P.(C)-15193/2024 CM APPL. 63712/2024	VINAMR INFRASTRUCTURE PRIVATE LIMITED V/s NATIONAL FACELESS ASSESSMENT CENTRE AND ORS	VIKAS JAIN	
		OTHER DETAILS OF ADVOCATES: VIKAS JAIN(VIKAS@AVIKALAWOFFICES.IN)(9811066969)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
67	W.P.(C)-17958/2024 WITH W.P.(C) 17968/2024	NORTEL NETWORKS INDIA PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX & ANR.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
68	W.P.(C)-17968/2024	NORTEL NETWORKS INDIA PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-16-1, NEW DELHI	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
69	W.P.(C)-583/2025 WITH W.P.(C) 584/2025	NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED FORMERLY KNOWN AS ALCATEL LUCENT INDIA LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 16 1 & ANR.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY/ NIKHIL AGARWAL/ PURU MEDHIRA(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
70	W.P.(C)-584/2025	NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED FORMERLY KNOWN AS ALCATEL LUCENT INDIA LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX & ANR.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY/ NIKHIL AGARWAL/ PURU MEDHIRA(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
71	W.P.(C)-1779/2025	BEACON HIGHER EDUCATION SERVICES PVT. LTD. V/s ADDITIONAL COMMISSIONER OF INCOME TAX	YOGESH KUMAR KAPUR	
		OTHER DETAILS OF ADVOCATES:		
72	W.P.(C)-2930/2025 CM APPL. 13894/2025	SUBHASH INFRAENGINEERS PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22-2, DELHI & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, SANAT KAPOOR, ANANYA KAPOOR, SHIVAM YADAV, TARUN KAPOOR(ANANYA@SALILKAPOOR.CO)(9810868180)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

FOR FINAL HEARING				
73	ITA-741/2023	SUKHBIR S. DAGAR V/s INCOME TAX OFFICER, WARD 24(3)	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(JAINVED@GMAIL.COM)(9312502333)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETEX.GOV.IN)()(RESPONDENT) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT) INCOME TAX(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)()(RESPONDENT)		
FOR FINAL DISPOSAL				
74	W.P.(C)-9132/2022	APS HYDRO PRIVATE LIMITED V/s UNION OF INDIA & ORS.	AKSHAY SINGH, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: PARBHAT KUMAR(OFFICE@RKLEGAL.ORG)(9720109106)(PETITIONER) CHAIRMANCBDT(CHAIRMANCBDT@GMAIL.COM)()(RESPONDENT) INCOMETAX(DGIT_SYSTEMS@INCOMETAX.GOV.IN, OFFICE@RKLEGAL.ORG)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) RAHUL(RAHULCHAUDHARY_RC@UAHOO.COM,DELHI.DCIT12@INCOMETAX.GOV.IN)()(RESPONDENT) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
AT THE END OF BOARD (CONNECTED MATTER)				
75	W.P.(C)-11060/2023 CM APPL. 42890/2023 CM APPL. 64623/2024 WITH W.P.(C) 15149/2023 W.P.(C) 16210/2023 W.P.(C) 6642/2024 W.P.(C) 10257/2024	BID SERVICES DIVISION MAURITIUS LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX INTERNATIONAL TAX & ANR.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY(SANJAY1SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) KAMAL SAWHNEY(SANJAY1SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
76	W.P.(C)-15149/2023 CM APPL. 60584/2023	RAMTECH CONSULTING V/s ASSESSMENT UNIT, NATIONAL FACELESS ASSESSMENT CENTRE, MINISTRY OF FINANCE, DEPARTMENT OF REVENUE & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(SUMIT@SALILKAPOOR.COM)(9810868180)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
77	W.P.(C)-16210/2023 CM APPL. 65157/2023	INFOGAIN INDIA PRIVATE LIMITED V/s NATIONAL FACELESS ASSESSMENT CENTRE, MINISTRY OF FINANCE, DEPARTMENT OF REVENUE	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES:		
78	W.P.(C)-10257/2024 CM APPL. 42064/2024	NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED PREVIOUSLY KNOWN AS ALCATEL LUCENT INDIA LTD V/s ASSESSMENT UNIT NATIONAL FACELESS ASSESSMENT CENTER & ANR.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY AND NIKHIL AGARWAL(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
79	W.P.(C)-6642/2024 CM APPL. 27673/2024	INFOGAIN INDIA PRIVATE LIMITED V/s NATIONAL FACELESS ASSESSMENT CENTRE	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(ANANYA@SALILKAPOOR.COM)(9910629894)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT)		
80	W.P.(C)-9719/2024 CM APPL. 39848/2024 WITH W.P.(C) 9735/2024	SOFTWAREONE INDIA PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22(2), DELHI & ORS.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(SUMIT@SALILKAPOOR.COM)(9810868180)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
81	W.P.(C)-9735/2024 CM APPL. 39944/2024	DONALDSON INDIA FILTER SYSTEMS PRIVATE LIMITED V/s ASSESSMENT UNIT NATIONAL FACELESS ASSESSMENT CENTRE INCOME TAX DEPARTMENT & ORS.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(ANANYA@SALILKAPOOR.COM)(9910629894)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

82	W.P.(C)-12374/2024 CM APPL. 51474/2024	CERAGON NETWORKS LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	NEERAJ KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(NEERAJ-TAX@VAISHLAW.COM)(1142492525)(PETITIONER) INCOME TAX(DELHI.DCIT.IT1.2.1@INCOMETAX.GOV.IN, DELHI.DCIT.TP1.2.1@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.SECRETARY.DRP1@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
83	W.P.(C)-14007/2024 CM APPL. 58588/2024	G4S SECURE SOLUTIONS INDIA PRIVATE LIMITED V/s NATIONAL FACELESS ASSESSMENT CENTRE & ORS.	ADITYA RATHORE	
		OTHER DETAILS OF ADVOCATES: ADITYA RATHORE(ADITYA@CHAMBERSOFSJ.LAW)(8881030023)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
84	W.P.(C)-14505/2024 CM APPL. 60777/2024	MANPOWER GROUP SERVICES INDIA PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 2, DELHI & ORS.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(ANANYA@SALILKAPOOR.CO)(9910629894)(PETITIONER) SALILKAPOOR(UTKARSA@SALILKAPOOR.CO, SUMIT@SALILKAPOOR.CO)(0)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
85	W.P.(C)-14732/2024 CM APPL. 61867/2024	NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED V/s ASSESSMENT UNIT INCOME TAX DEPARTMENT & ANR.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY/ NIKHIL AGARWAL/ PURU MEDHIRA(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
86	W.P.(C)-14814/2024 CM APPL. 62262/2024	DONALDSON INDIA FILTER SYSTEMS PRIVATE LIMITED V/s NATIONAL FACELESS ASSESSMENT CENTRE, DELHI, ASSESSMENT UNIT, INCOME TAX DEPARTMENT, MINISTRY OF FINANCE & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, SANAT KAPOOR, ANANYA KAPOOR, SUMIT LALCHANDANI, TARUN, UTKARSH(ANANYA@SALILKAPOOR.CO)(9910629894)(PETITIONER) UTKARSA KUMAR GUPTA(UTKARSA@SALILKAPOOR.CO, SUMIT@SALILKAPOOR.CO)(0)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
END OF THE BOARD MATTERS				
87	W.P.(C)-643/2023	GE ENGINE SERVICES LLC V/s INCOME TAX OFFICER	DEEPAK CHOPRA AZB & PARTNERS	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOPRA(GIRISH.KANDPAL@AZBPARTNERS.COM)(9911821403)(PETITIONER) DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@GMAIL.COM)(0)(RESPONDENT)		
FOR COMPLIANCE				
88	W.P.(C)-12399/2024 (Disposed off case) WITH W.P.(C) 12400/2024	MANPOWER GROUP SERVICES INDIA PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX TDS CIRCLE- 75 1 & ORS.	ISHITA FARSAIYA	
		OTHER DETAILS OF ADVOCATES:		
89	W.P.(C)-12400/2024 (Disposed off case)	MANPOWER GROUP SERVICES INDIA PRIVATE LIMITED V/s INCOME TAX OFFICER, INTERNATIONAL WARD 2 2 1, NEW DELHI & ORS.	ISHITA FARSAIYA	
		OTHER DETAILS OF ADVOCATES:		
FOR HEARING(CONNECTED)				
90	W.P.(C)-1380/2013 WITH W.P.(C) 11895/2023 W.P.(C) 2903/2013 W.P.(C) 2904/2013 W.P.(C) 4425/2019 W.P.(C) 2444/2021 W.P.(C) 15423/2023 W.P.(C) 15425/2023	DELHI TRANSCO LTD V/s DELHI ELECTRICITY REGULATORY COMMISSION	VIVEK NARAYAN SHARMA, BUDDY A RANGANATHAN, SUPARNA SRIVASTAVA, RASHMI CHOPRA, ANAND K. GANESAN, DALEEP KUMAR DHAYANI, VINEET BHAGAT	
		OTHER DETAILS OF ADVOCATES: ANAND K. GANESAN(OFFICE@MSAPARTNERS.IN)(9650968121)(PETITIONER) DALEEP KUMAR DHAYANI(DALEEPDHAYANI@YAHOO.CO.IN)(9811070721)(PETITIONER) VINEET BHAGAT(VINEET@KGBHAGAT.CO.IN)(9810209570)(PETITIONER)		
91	W.P.(C)-2903/2013	INDRAPRASTHA POWER GENERATION COMPANY LTD V/s DELHI ELECTRICITY REGULATORY COMMISSION	GK SHRIVASTAVA, BUDDY A RANAGANADHAN, SUPARNA SRIVASTAVA, ANAND K. GANESAN, M. TARIQ FAROOQI	
		OTHER DETAILS OF ADVOCATES:		

ADVANCE CAUSE LIST

92	W.P.(C)-2904/2013	PRAGATI POWER CORPORATION LIMITED V/s DELHI ELECTRICITY REGULATORY COMMISSION	GK SHRIVASTAVA, BUDDY A RANAGANADHAN, SUPARNA SRIVASTAVA, ANAND K. GANESAN, M. TARIQ FAROOQI	
		OTHER DETAILS OF ADVOCATES:		
93	W.P.(C)-4425/2019	DELHI TRANSCO LIMITED V/s DELHI ELECTRICITY REGULATORY COMMISSION	RASHMI CHOPRA, SUPARNA SRIVASTAVA, ANAND K. GANESAN, DALEEP KUMAR DHAYANI, SANJEEV MAHAJAN, VINEET BHAGAT	
		OTHER DETAILS OF ADVOCATES: RASHMI CHOPRA()(9810311218)(PETITIONER) ANAND K. GANESAN(OFFICE@MSAPARTNERS.IN)(9650968121)(PETITIONER) DALEEP KUMAR DHAYANI(DALEEPDHAYANI@YAHOO.CO.IN)(9811070721)(PETITIONER) SANJEEV MAHAJAN(SANJEEVMAHAJAN11@GMAIL.COM)(9811156437)(RESPONDENT) VINEET BHAGAT(VINEET@KGBHAGAT.CO.IN)(9810209570)(PETITIONER)		
94	W.P.(C)-2444/2021	DELHI TRANSCO LIMITED V/s DELHI ELECTRICITY REGULATORY COMMISSION	RASHMI CHOPRA, ANAND K. GANESAN, DALEEP KUMAR DHAYANI, SANJEEV MAHAJAN, VINEET BHAGAT	
		OTHER DETAILS OF ADVOCATES: DELHI TRANSCO LIMITED(MANAGERDTLM1@GMAIL.COM)(1123215198)(PETITIONER) DELHI TRANSCO LIMITED(MANAGERDTLM1@GMAIL.COM)(1123215198)(PETITIONER) DELHI TRANSCO LIMITED(MANAGERDTLM1@GMAIL.COM)(1123215198)(PETITIONER) DELHI TRANSCO LIMITED(MANAGERDTLM1@GMAIL.COM)(1123215198)(PETITIONER) DELHI TRANSCO LIMITED(MANAGERDTLM1@GMAIL.COM)(1123215198)(PETITIONER) RASHMI CHOOPRA AND ASSOCIATES(CHOPRA_RASHMI@YAHOO.CO.IN)(9810311218)(PETITIONER) DELHI ELECTRICITY REGULATORY COMMISSION(SECYDERC@NIC.IN)(1126673602)(PETITIONER) DELHI ELECTRICITY REGULATORY COMMISSION(SECYDERC@NIC.IN)(1126673602)(PETITIONER) DELHI ELECTRICITY REGULATORY COMMISSION(SECYDERC@NIC.IN)(1126673602)(PETITIONER) DELHI ELECTRICITY REGULATORY COMMISSION(SECYDERC@NIC.IN)(1126673602)(PETITIONER) DELHI ELECTRICITY REGULATORY COMMISSION(SECYDERC@NIC.IN)(1126673602)(PETITIONER) DELHI ELECTRICITY REGULATORY COMMISSION(PRATIMAGUPAADVOCATE@GMAIL.COM)(9811282222)(RESPONDENT) ANAND K. GANESAN(OFFICE@MSAPARTNERS.IN)(9650968121)(PETITIONER) DALEEP KUMAR DHAYANI(DALEEPDHAYANI@YAHOO.CO.IN)(9811070721)(PETITIONER) SANJEEV MAHAJAN(SANJEEVMAHAJAN11@GMAIL.COM)(9811156437)(RESPONDENT) VINEET BHAGAT(VINEET@KGBHAGAT.CO.IN)(9810209570)(PETITIONER)		
95	W.P.(C)-11895/2023 CM APPL. 46464/2023 CM APPL. 46465/2023 WITH W.P.(C) 1380/2013	DELHI TRANSCO LIMITED V/s DELHI ELECTRICITY REGULATORY COMMISSION (DERC)	ASHISH KUMAR	
		OTHER DETAILS OF ADVOCATES: JURIPERITUSLAW OFFICES(SECYDERC@NIC.IN)()(PETITIONER) SUSHIL SINGH(SUSHILSINGH@JURISPERITUS.COM)()(RESPONDENT)		
96	W.P.(C)-15423/2023 CM APPL. 61876/2023 WITH W.P.(C) 15425/2023 W.P.(C) 1380/2013	INDRAPRASTHA POWER GENERATION COMPANY LIMITED V/s DELHI ELECTRICITY REGULATORY COMMISSION	ANUSHASIT ARYA	
		OTHER DETAILS OF ADVOCATES: ANUSHASIT ARYA(LEXBELLATOR2020@GMAIL.COM)()(PETITIONER) SANJEEV MAHAJAN(SANJEEVMAHAJAN11@GMAIL.COM)(9811156437)(RESPONDENT)		
97	W.P.(C)-15425/2023 CM APPL. 61879/2023	PRAGATI POWER CORPORATION LIMITED V/s DELHI ELECTRICITY REGULATORY COMMISSION	ANUSHASIT ARYA	
		OTHER DETAILS OF ADVOCATES: ANUSHASIT ARYA(LEXBELLATOR2020@GMAIL.COM)()(PETITIONER) SANJEEV MAHAJAN(SANJEEVMAHAJAN11@GMAIL.COM)(9811156437)(RESPONDENT)		

COURT NO. 42
DIVISION BENCH- III
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,
MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 18269/2025 CM APPL. 18270/2025 In W.P.(C)-4415/2024	GAURAV TYAGI V/s DIRECTORATE GENERAL OF GOODS AND SERVICES TAX AND ORS	JATIN TEOTIA, ANIMESH TYAGI	
		OTHER DETAILS OF ADVOCATES: ANIMESH TYAGI(ADV.ANIMESHTYAGI@GMAIL.COM)(8700141525)(PETITIONER) DIRECTORATE GENERAL OF GOODS(GSTI-GRU@GOV.IN, GSTDELHIEAST.LEGAL@GMAIL.COM)()(RESPONDENT)		
2	W.P.(C)-3420/2025 CM APPL. 16103/2025 WITH W.P.(C) 3425/2025	VOKIN BIOTECH PRIVATE LIMITED V/s THE ADDITIONAL COMMISSIONER, CGST DELHI WEST COMMISSIONERATE, & ORS.	PRADEEP SINGH RAWAT	
		OTHER DETAILS OF ADVOCATES: PRADEEP SINGH RAWAT(PRADEEP@LAWTMADVISORS.COM)(8424058557)(PETITIONER) HARPREET SINGH, CGST DELHI WEST(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, CGSTDELHIWESTLEGAL@GMAIL.COM)(0)(RESPONDENT) LEGALST DELHI, CBEC, CHAMBERS OF MB(LEGALSTDELHI3@GMAIL.COM, CHAIRPERSON-CBEC@NIC.IN, CHAMBERSOFMB@GMAIL.COM)(0)(RESPONDENT)		
3	W.P.(C)-3425/2025 CM APPL. 16113/2025	PERENNIAL LIFESCIENCES PRIVATE LIMITED V/s THE ADDITIONAL COMMISSIONER, CGST DELHI WEST COMMISSIONERATE, & ORS.	PRADEEP SINGH RAWAT	
		OTHER DETAILS OF ADVOCATES: PRADEEP SINGH RAWAT(PRADEEP@LAWTMADVISORS.COM)(8424058557)(PETITIONER) HARPREET SINGH, CGST DELHI WEST(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, CGSTDELHIWESTLEGAL@GMAIL.COM)(0)(RESPONDENT) LEGALST DELHI, CBEC, CHAMBERS OF MB(LEGALSTDELHI3@GMAIL.COM, CHAIRPERSON-CBEC@NIC.IN, CHAMBERSOFMB@GMAIL.COM)(0)(RESPONDENT)		

FOR ADMISSION				
4	W.P.(C)-10317/2023 CM APPL. 45892/2024	ERD TECHNOLOGIES PVT LTD V/s COMMISSIONER OF DELHI VALUE ADDED TAX DEPARTMENT OF TRADE AND TAXES AND ANR	SUSHIL GABA	
		OTHER DETAILS OF ADVOCATES: SUSHIL GABA(SGABA777@GMAIL.COM)(9315366654)(PETITIONER) STATE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SUSHIL GABA(SGABA777@GMAIL.COM)(9811269160)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
5	W.P.(C)-9182/2024	ABDUL SAMAD V/s COMMISSIONER OF CUSTOMS & ANR.	MOHD SHAHZEB KHAN	
		OTHER DETAILS OF ADVOCATES: MD SHAHID ANWAR()(9811898482)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) ANURAG DULAW(ANURAGDULAW@GMAIL.COM)()(RESPONDENT)		
6	W.P.(C)-10809/2024	CHETAN JAIN V/s COMMISSIONER OF CUSTOMS & ORS.	PRADEEP JAIN	
		OTHER DETAILS OF ADVOCATES: SAMBHAV JAIN AND PRANAVRAJ SINGH(JAINGLOBUS@GMAIL.COM)(9899152568)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
7	W.P.(C)-1067/2025	M/S SKY ONE AIRWAYS PVT. LTD. V/s COMMISSIONER OF TRADE AND TAXES, & ANR.	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
8	W.P.(C)-2368/2025	AJAY ALLOYS PRIVATE LIMITED V/s COMMISSIONER OF TRADE AND TAXES & ORS.	ARIF AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: ARIF AHMED KHAN(ARIFAHMEDKHAN26@GMAIL.COM)(7678676654)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
9	W.P.(C)-2436/2025 CM APPL. 11594/2025	PRIYANKA GOYAL (ERSTWHILE PROPRIETOR OF M/S AGGARWAL TRADING CO.) V/s SALES TAX OFFICER CLASS II/AVATO, WARD 71, ZONE 6, DELHI & ANR.	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI(PRAIOFFICE@GMAIL.COM)(9810023745)(PETITIONER) SAMEER VASHISHT(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
10	W.P.(C)-2486/2025	ALKESH TACKER HUF REPRESENTED BY ITS KARTA ALKESH TACKER V/s UNION OF INDIA & ORS.	KANISHK RANA	
		OTHER DETAILS OF ADVOCATES: KANISHK RANA(RANA.KANISHK@GMAIL.COM)(9999836090)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, LAWVATGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) CGST DELHI SOUTH, CEXDEL(LEGAL.CGSTDELHISOUTH@GOV.IN, COMM- CEXDEL2@NIC.IN)()(RESPONDENT)		
11	W.P.(C)-3352/2025	M/S. K S TRADING COMPANY V/s COMMISSIONER DEPARTMENT OF TRADE AND TAXES GNCTD & ANR.	YASH S VIJAY	
		OTHER DETAILS OF ADVOCATES: YASH S VIJAY(CHAMBERS@YASHSVIJAY.COM)(9953300973)(PETITIONER) KARISHMA MARIA(MARIA.KARISHMA@GMAIL.COM)(9354981189)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
12	CUSAA-8/2024 CM APPL. 6592/2024 CM APPL. 6594/2024	NAWAL KISHORE SINGH V/s COMMISSIONER OF CUSTOMS (EXPORT)	REENA RAWAT	
		OTHER DETAILS OF ADVOCATES:		

13	CUSAA-54/2024 CM APPL. 32073/2024	M/S. SPARTAN INTERNATIONAL V/s JOINT COMMISSIONER OF CUSTOMS	PRIYADARSHI MANISH	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) JOINT COMMISSIONER OF CUSTOMS(ASINGHLASSC@GMAIL.COM)(9818601006)(RESPONDENT)		
14	SERTA-1/2023 CM APPL. 17387/2023	PRINCIPAL COMMISSIONER CGST DELHI EAST V/s M/S AGC REALTY PVT LTD	AKSHAY AMRITANSHU	
		OTHER DETAILS OF ADVOCATES: ROOP GUPTA (ROOPGUPTA@HOMES121.COM)()(RESPONDENT)		
15	ST.APPL.-77/2014 WITH ST.APPL. 78/2014 ST.APPL. 79/2014	BENETTON INDIA PVT LIMITED V/s THE COMMISSIONER, SALES TAX	PRADEEP KUMAR SHARMA, S D SALWAN, KIRSHNA RAO, RENU SAHGAL, RUPENDER SINHMAR, S. GHOSE, URVI MOHAN	
		OTHER DETAILS OF ADVOCATES: KIRSHNA RAO(KRISHNA@LAWCHAMBERSOFSG.COM)(9873686316)() RENU SAHGAL(RENUSAHGAL2000@YAHOO.CO.IN)(9811033001)() RUPENDER SINHMAR(PRAHLADSINGH985@GMAIL.COM)(9891524169)(PETITIONER) URVI MOHAN(CHAMBERSURVIMOHAN@GMAIL.COM)(7718992441)(RESPONDENT) URVI MOHAN(CHAMBERSURVIMOHAN@GMAIL.COM)(7718992441)(PETITIONER)		
16	ST.APPL.-78/2014	BENETTON INDIA PVT LTD V/s COMMISSIONER , SALES TAX	PRADEEP KUMAR SHARMA, S D SALWAN, KIRSHNA RAO, RENU SAHGAL, RUPENDER SINHMAR, S. GHOSE, URVI MOHAN	
		OTHER DETAILS OF ADVOCATES: KIRSHNA RAO(KRISHNA@LAWCHAMBERSOFSG.COM)(9873686316)(PETITIONER) RENU SAHGAL(RENUSAHGAL2000@YAHOO.CO.IN)(9811033001)(PETITIONER) RUPENDER SINHMAR(PRAHLADSINGH985@GMAIL.COM)(9891524169)(PETITIONER) URVI MOHAN(CHAMBERSURVIMOHAN@GMAIL.COM)(7718992441)(RESPONDENT)		
17	ST.APPL.-79/2014	BENETTON INDIA PVT LIMITED V/s THE COMMISSIONER, SALES TAX	PRADEEP KUMAR SHARMA, S D SALWAN, KIRSHNA RAO, RENU SAHGAL, RUPENDER SINHMAR, S. GHOSE, URVI MOHAN	
		OTHER DETAILS OF ADVOCATES: KIRSHNA RAO(KRISHNA@LAWCHAMBERSOFSG.COM)(9873686316)(RESPONDENT) RENU SAHGAL(RENUSAHGAL2000@YAHOO.CO.IN)(9811033001)(RESPONDENT) RUPENDER SINHMAR(PRAHLADSINGH985@GMAIL.COM)(9891524169)(PETITIONER) URVI MOHAN(CHAMBERSURVIMOHAN@GMAIL.COM)(7718992441)(RESPONDENT)		
18	VAT APPEAL-11/2021 CM APPL. 40395/2021 WITH VAT APPEAL 13/2021 VAT APPEAL 14/2021 VAT APPEAL 29/2022	AMWAY INDIA ENTERPRISES PRIVATE LIMITED V/s COMMISSIONER, VAT, DELHI & ORS.	ASHOK K. BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: MANISH HIRANI(MANISH.HIRANI@GMAIL.COM)(9899314843)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
19	VAT APPEAL-13/2021	AMWAY INDIA ENTERPRISES PRIVATE LIMITED V/s COMMISSIONER, VAT, DELHI & ORS.	ASHOK K. BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ASHOK K BHARDWAJ, MANISH KUMAR HIRANI()(26468657)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
20	VAT APPEAL-14/2021	AMWAY INDIA ENTERPRISES PRIVATE LIMITED V/s COMMISSIONER, VAT, DELHI & ORS.	ASHOK K. BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ASHOK K BHARDWAJ, MANISH KUMAR HIRANI(MANISH.HIRANI@GMAIL.COM)(9899314843)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
21	VAT APPEAL-29/2022	AMWAY INDIA ENTERPRISES PRIVATE LIMITED V/s COMMISSIONER VAT DELHI & ORS.	ASHOK K. BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ASHOK K. BHARDWAJ(MANISH.HIRAJ@GMAIL.COM)()(PETITIONER) STADING(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
22	VAT APPEAL-8/2022	GRAVISS HOSPITALITY LTD V/s COMMISSIONER TRADE TAXES DELHI	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA()(9810371417)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

23	VAT APPEAL-43/2023	COMMISSIONER OF TRADE AND TAXES V/s RAINBOW AUTOMOTIVE	MANBHAR MITTAL	
		OTHER DETAILS OF ADVOCATES:		
24	W.P.(C)-8673/2017	ARYAN ISPAT AND POWER PRIVATE LIMITED V/s UNION OF INDIA & ORS.	RAGHVENDRA KISHORE SINGH, RAVI PRAKASH, K. G. GOPALAKRISHNAN, ABHISHEK GUPTA	
		OTHER DETAILS OF ADVOCATES: K. G. GOPALAKRISHNAN(KGGK05@YAHOO.CO.IN)(9810813707)(RESPONDENT) ABHISHEK GUPTA(ABHI_LAWYER24@YAHOO.COM)(9999959779)(PETITIONER)		
25	W.P.(C)-6422/2019 CM APPL. 27285/2019	MS. ANNA WOJTAS V/s COMMISSIONER OF CUSTOMS	RAHUL RAHEJA	
		OTHER DETAILS OF ADVOCATES: RAHUL RAHEJA(RAHULRAHEJA27@GMAIL.COM)(9811216445)(PETITIONER)		
26	W.P.(C)-831/2021 CM APPL. 2119/2021	ANIL KUMAR RAI V/s TECHNOLOGY INFORMATION FORECASTING AND ASSESSMENT COUNCIL THROUGH ITS CHAIRMAN & ANR.	RAJ KUMAR KAPOOR	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR RAI(ANILRAI.2009@GMAIL.COM)(9999510301)(PETITIONER) R K KAPOOR(RKKAPOORADVOCATE@GMAIL.COM)(9871603266)(PETITIONER) RAJKAPOOR(RKKAPOORADVOCATE@GMAIL.COM)(9871603266)(PETITIONER) TECHNOLOGY INFORMATION FORECASTING AND ASSESSMENT COUNCIL THROUGH ITS CHAIRMAN (REGISTRAR@TIFAC.ORG.IN)(9873161773)(PETITIONER) ASSISTANT COLLECTOR GRADE-1, COOPERATIVE SOCIETIES, (STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) SH. MUKESH MATHUR(REGISTRAR@TIFAC.ORG.IN)(9873161773)(RESPONDENT)		
27	W.P.(C)-2892/2022 CM APPL. 7773/2023	OTIS ELEVATOR COMPANY (INDIA) LIMITED. V/s COMMISSIONER OF VALUE ADDED TAX & ORS.	UDIT JAIN	
		OTHER DETAILS OF ADVOCATES: KUMAR VISALAKSH AND UDIT JAIN(UDITJAIN@ELP-IN.COM)(9811419024)(PETITIONER) DELHI DCIT INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) KUMAR VISALAKSH(UDITJAIN@ELP-IN.COM)(9811419024)(PETITIONER) G. NARAYAN(G.NARAYANOFFICE@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
28	W.P.(C)-5936/2022	NOR BLACK NOR WHITE PVT LTD V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS & ANR.	ANAND SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES:		
29	W.P.(C)-7022/2022	PRADEEP RAI V/s THE REGISTRAR COOPERATIVE SOCIETIES GOVT OF NCT OF DELHI & ORS.	TILAK DHARI YADAV	
		OTHER DETAILS OF ADVOCATES: T.D. YADAV(TDYADAV.ADV@GMAIL)(9899906709)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) OP GAGGAR(OPGAGGAR@GMAIL.COM){}(RESPONDENT)		
30	W.P.(C)-11960/2022 CM APPL. 40488/2022	M/S SPRAYTEC INDIA LTD. V/s ADDITIONAL DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE & ORS.	PRIYADARSHI MANISH	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH AND ANJALI J. MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) ADDITIONAL DIRECTORATE GENERAL(ASINGLASSC@GMAIL.COM)(9818601006)(RESPONDENT) PRIYADARSHI MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) HARPREET (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM){}(RESPONDENT) ASINGLASS(ASINGLASS@GMAIL.COM){}(RESPONDENT)		
31	W.P.(C)-14614/2022 CM APPL. 44783/2022	HITESH MIGLANI V/s UNION OF INDIA & ORS.	JYIOTI MENDIRATTA	
		OTHER DETAILS OF ADVOCATES: JYOTI MENDIRATTA(JYOTI.LEGAL@GMAIL.COM)(49846939)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM){}(RESPONDENT) COMMISSIONER OF CUSTOMS(COMMRAPPL-USDEL@NIC.IN){}(RESPONDENT)		

32	W.P.(C)-1092/2023 CM APPL. 4281/2023	PRIYABRATA PANY V/s REGISTRAR COOPERATIVE SOCIETIES & ANR.	AMAN MEHROTRA, G. LAKSHMI NARASIMHA MURTHY	
		OTHER DETAILS OF ADVOCATES: S.K.ROUT(ROUTSANTOSHK@GMAIL.COM)(9971754754)(PETITIONER) SAPNA (SAPNAGHREGHS@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) G. LAKSHMI NARASIMHA MURTHY(GOGGIMURTHY@GMAIL.COM)(9810952300)(RESPONDENT)		
33	W.P.(C)-4925/2023	LITHIUM URBAN TECHNOLOGIES PVT. LTD. V/s COMMISSIONER OF VALUE ADDED TAX & ANR.	MANISH KHURANA	
		OTHER DETAILS OF ADVOCATES: NEETIKA KHANNA()(7290911000)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
34	W.P.(C)-5269/2023	SH. ANIL SHARMA V/s UNION OF INDIA & ORS.	VARUN DHINGRA	
		OTHER DETAILS OF ADVOCATES: DEJURE CONSULTANT(VARUN_DHINGRA@YMAIL.COM)(9899547705)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
35	W.P.(C)-7500/2023	HARINDER SINGH RAWAT V/s UNION OF INDIA & ORS.	VAIBHAV MANU SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: VAIBHAV MANU SRIVASTAVA(APARNAB.IYER@OUTLOOK.COM)(8810396850)(PETITIONER) ANURAG(ANURAGDULAW@GMAIL.COM, ADD-DGCEI@NIC.IN, DGGI-JZU@GOV.IN)()(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)()(RESPONDENT)		
36	W.P.(C)-8479/2023 CM APPL. 32292/2023 CM APPL. 61032/2023	CHANDNI CHOWK SARV VYAPAR MANDAL & ORS. V/s GOVT OF NCT OF DELHI & ORS.	MOHIT MUDGAL	
		OTHER DETAILS OF ADVOCATES: MOHIT MUDGAL (LEXOFFICE21@GMAIL.COM)(8826733076)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) NMDC(LAW.DEPTT.NMDC@GMAIL.COM, SHPEECHARA@GMAIL.COM, LEGALCELLDCB@GMAIL.COM)(9555551536)(RESPONDENT) ANUJ BHARGAVA(ANUJBHARGAVA1995@GMAIL.COM)(9811160827)(RESPONDENT) MUDGAL ADVOCATE(ADVOCATEMOHITMUDGAL@GMAIL.COM)(8826733076)(PETITIONER) DEVIKA(DEVIKAMOHAN6@GMAIL.COM)()(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) SANJAY KUMAR PATHAK(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SHPEECHARA(SHPEECHARA@GMAIL.COM)()(RESPONDENT) LEGAL CELL(LEGALCELL@DSGMC.IN)()(RESPONDENT)		
37	W.P.(C)-8927/2023 CM APPL. 33829/2023	JAMIA COOPERATIVE BANK LTD. V/s SYED MOHD. NOOR ULLAH	M. TARIQUE SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: M. TARIQUE SIDDIQUI(TARIQUE379@GMAIL.COM)(9811202991)(PETITIONER) SANJAY TRIPATI(SANJAYTRIPATI1976@GMAIL.COM)()(RESPONDENT)		
38	W.P.(C)-15431/2023 WITH W.P.(C) 15492/2023 W.P.(C) 15485/2023 W.P.(C) 15438/2023	ACME PRODUCTS PVT. LTD. V/s COMMISSIONER OF VAT AND ORS.	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
39	W.P.(C)-15438/2023 WITH W.P.(C) 15485/2023 W.P.(C) 15492/2023	ACME PRODUCTS PVT. LTD. V/s COMMISSIONER OF VAT AND ORS.	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
40	W.P.(C)-15485/2023	ACME PRODUCTS PVT. LTD. V/s COMMISSIONER OF VAT AND ORS.	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

41	W.P.(C)-15492/2023	ACME PRODUCTS PVT. LTD. V/s COMMISSIONER OF VAT AND ORS.	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
42	W.P.(C)-15619/2023 CM APPL. 62577/2023	OYSTER STEEL AND IRON PRIVATE LIMITED V/s ASSISTANT COMMISSIONER CIRCLE VII GROUP 61 CENTRAL GOODS AND SERVICE TAX AUDIT I	ABHISHEK GARG	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ADMIN@AGSLEGAL.COM)(9056299999)(PETITIONER) GST DELHI EAST LEGAL(GSTDELHIEAST.LEGAL@GMAIL.COM)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
43	W.P.(C)-2107/2024	M/S METROSTROY-ERA JV V/s COMMISSIONER OF VAT & ANR.	VINOD GAUTAM	
		OTHER DETAILS OF ADVOCATES: MOHIT GAUTAM(KDLAWFIRM@GMAIL.COM)(8860637476)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
44	W.P.(C)-2996/2024 CM APPL. 12331/2024	M/S. SWASTIK CHEMICALS V/s UNION OF INDIA & ORS.	PRIYADARSHI MANISH, GIBRAN NAUSHAD	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH AND ANJALI J. MANISH(ADVPM01@GMAIL.COM)(9212143535)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) GIBRAN NAUSHAD(GIBRAN.NAUSHAD@GMAIL.COM)(9910305746)(RESPONDENT)		
45	W.P.(C)-3125/2024	MS WORLD TRADE FASHIONISTA PVT LTD V/s UNION OF INDIA & ORS.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA AND RUCHIR BHATIA()(9810371417)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ASINGLASSC(ASINGLASSC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
46	W.P.(C)-4133/2024	PANACEA BIOTECH LIMITED V/s COMMISSIONER OF DELHI GOODS AND SERVICE TAX & ANR.	RAJESH MAHNA	
		OTHER DETAILS OF ADVOCATES: RAJESH MAHNA AND CO(RAJESHMAHNA@YAHOO.CO.IN)(7373900606)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
47	W.P.(C)-9576/2024	MS RADIAL RUBBER INDUSTRIES & ANR. V/s UNION OF INDIA & ORS.	DIVAKAR UPADHYAYA	
		OTHER DETAILS OF ADVOCATES: C L PAUL()(9599135405)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SATISH AGGARWALA(SATISHAGGARWALA@GMAIL.COM)()(RESPONDENT)		
48	W.P.(C)-11038/2024	M L B STEEL TRADRS. V/s COMMISSIONER, TRADE AND TAXES & ANR.	NITIN GULATI	
		OTHER DETAILS OF ADVOCATES: NITIN GULATI()(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
49	W.P.(C)-11679/2024	M/S SATBIR FILLING STATION V/s DELHI VALUE ADDED TAX OFFICER WARD 101 & ORS.	PULKIT VERMA	
		OTHER DETAILS OF ADVOCATES: PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
50	W.P.(C)-13058/2024 WITH W.P.(C) 13093/2024	M/S SHILPY INTERNATIONAL V/s COMMISSIONER OF VAT & ANR.	VIJAY GUPTA	
		OTHER DETAILS OF ADVOCATES: VIJAY GUPTA(VIJAY3771@YAHOO.CO.IN)(9810663833)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

51	W.P.(C)-13093/2024	SHILPY INTERNATIONAL V/s COMMISSIONER OF VAT & ANR.	VIJAY GUPTA	
		OTHER DETAILS OF ADVOCATES: VIJAY GUPTA(VIJAY3771@YAHOO.CO.IN)(9810663833)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
52	W.P.(C)-14072/2024	DEEPIKA WADHWA V/s COMMISSIONER OF DELHI VALUE ADDED TAX AND ANR	MOHIT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: MOHIT BHARDWAJ(COMPANYBHARDWAJ@GMAIL.COM)(9999992157)(PETITIONER) MOHIT BHARDWAJ(COMPANYBHARDWAJ@GMAIL.COM)(9999992157)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN)(9868250806)(RESPONDENT)		
53	W.P.(C)-14464/2024	ITD-ITD CEM JV V/s COMMISSIONER OF TRADE AND TAXES	VIRAG TIWARI	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN & VIRAG TIWARI(VIRAGTIWARI@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
54	W.P.(C)-14734/2024	SEEMA ANSARI V/s COMMISSIONER OF CUSTOMS	AMIT KUMAR ATTRI	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR ATTRI(AMITN.ATTRI@GMAIL.COM)(9582385080)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)(0)(RESPONDENT)		
55	W.P.(C)-15142/2024	MS NEO GLOBAL V/s PR COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX DELHI NORTH & ANR.	ABHISHEK ANAND	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(ABHISHEK.ANAND9722@GMAIL.COM)(9810371417)(PETITIONER) DELHI NORTH LEGAL(DELHINORTH-LEGAL@GOV.IN)(0)(RESPONDENT)		
56	W.P.(C)-16160/2024	POONAWALA FINCORP LIMITED V/s COMMISSIONER OF TRADE AND TAXES & ANR.	PRADEEP KATARIA	
		OTHER DETAILS OF ADVOCATES: SANDEEP GUPTA(KATARIA5449@GMAIL.COM, SANDEEP_1507@REDIFFMAIL.COM)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
57	W.P.(C)-17341/2024	SWASTIK POLYMERS V/s COMMISSIONER, TRADE AND TAXES & ANR.	NITIN GULATI	
		OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
58	W.P.(C)-17547/2024	MAHESH KUMAR YADAV V/s GOVT OF NCT OF DELHI & ANR.	BIBHUTI BHUSHAN MISHRA	
		OTHER DETAILS OF ADVOCATES: BIBHUTI BHUSHAN MISHRA(BIBHUTIBHUSHAN54@GMAIL.COM)(9999517030)(PETITIONER) SANTOSH KUMAR TRIPATHI, NDMC(STANDINGCOUNSELGNCTD@GMAIL.COM, LAW.DEPTT.NDMC@GMAIL.COM)(9868250806)(RESPONDENT) NDMC(CHAIRPERSON@NDMC.GOV.IN)(0)(RESPONDENT)		
59	W.P.(C)-17993/2024	LOKESH CHANDER & ORS. V/s THE FINANCIAL COMMISSIONER & ORS.	RAJAT ANEJA	
		OTHER DETAILS OF ADVOCATES: ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM)(9971204869)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
60	W.P.(C)-71/2025 CM APPL. 242/2025	PREM KUMAR V/s MUNICIPAL CORPORATION OF DELHI & ORS	ALOK SHARMA	
		OTHER DETAILS OF ADVOCATES: ALOK SHARMA, MANSI SHARMA(378WW378@GMAIL.COM)(9811983001)(PETITIONER) SANTOSH KUMAR TRIPATHI, DHC(STANDINGCOUNSELGNCTD@GMAIL.COM, DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9868250806)(RESPONDENT) MCD, CS DELHI, UNION OF INDIA(CLOMCDHQ@GMAIL.COM, CSDELHI@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

61	W.P.(C)-1197/2025	BD BELWAL V/s REGISTRAR COOPERATIVE SOCIETIES & ORS.	MALAK M BHATT	
		OTHER DETAILS OF ADVOCATES: NM LAW CHAMBERS(MALAK@MALAKBHATT.COM)(9650592002)(PETITIONER) RCOOP, GL VERMA, DDA, RELIANCE ADA(RCOOP@NIC.IN, GLVERMA53@YAHOO.COM, BYPL.CUSTOMERCARE@RELIANCEADA.COM)(0)(RESPONDENT) DDA(DDA-WEB@DDA.GOV.IN)(0)(RESPONDENT)		
62	W.P.(C)-1220/2025	FAIR DEAL LEATHER SUPPLIERS V/s THE VALUE ADDED TAX OFFICER & ANR.	MUKESH CHAND	
		OTHER DETAILS OF ADVOCATES: MUKESH GUPTA(MSGS1963@GMAIL.COM)(9811113381)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
63	W.P.(C)-1243/2025 CM APPL. 6175/2025	VOS TECHNOLOGIES INDIA PVT LTD V/s THE ASSISTANT VALUE ADDED TAX OFFICER	PREM RANJAN KUMAR	
		OTHER DETAILS OF ADVOCATES: PREM RANJAN KUMAR(SDVPREMRANJAN@GMAIL.COM)(9310143231)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
64	W.P.(C)-1379/2025	M/S TAPODHANI BUILD TECHNOLOGIES V/s COMMISSIONER TRADE AND TAXES & ORS.	ARIF AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: ARIF AHMED KHAN(ARIFAHMEDKHAN26@GMAIL.COM)(7678676654)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SANTOSHTRIPATHIOFFICE@GMAIL.COM)(9868250806)(RESPONDENT)		
65	W.P.(C)-2304/2025	SHREE TRADING COMPANY HUF V/s COMMISSIONER OF DELHI GOODS AND SERVICES TAX AND ANR	RAHUL GUPTA	
		OTHER DETAILS OF ADVOCATES: RAHUL GUPTA(RAHULGUPTA219A@GMAIL.COM)(9711953429)(PETITIONER) SANTOSH KUMAR TRIPATHI, DELHI NORTH LEGAL(STANDINGCOUNSELGNCTD@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN)(9868250806)(RESPONDENT) CTT DELHI(CTT.DELHI@NIC.IN)(0)(RESPONDENT)		
66	W.P.(C)-2371/2025	NAND LEATHER CO V/s THE VALUE ADDED TAX OFFICER & ANR.	MUKESH CHAND	
		OTHER DETAILS OF ADVOCATES: MUKESH GUPTA(MSGS1963@GMAIL.COM)(9811113381)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
67	W.P.(C)-2663/2025	YASHEE IMPEX V/s COMMISSIONER OF VALUE ADDED TAX & ANR.	MAYANK GUPTA	
		OTHER DETAILS OF ADVOCATES: MAYANK GUPTA(ADVOCATEMAYANKG@GMAIL.COM)(9999462412)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
68	W.P.(C)-2812/2025	HOME STORES (INDIA) LIMITED V/s COMMISSIONER OF VALUE ADDED TAX & ANR.	MAYANK GUPTA	
		OTHER DETAILS OF ADVOCATES: MAYANK GUPTA(ADVOCATEMAYANKG@GMAIL.COM)(9999462412)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
69	W.P.(C)-3054/2025	DURGA PAPER BOARD CO V/s COMMISSIONER OF TRADE AND TAXES & ORS.	ARIF AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: ARIF AHMED KHAN(ARIFAHMEDKHAN26@GMAIL.COM)(7678676654)(PETITIONER) ARIF AHMED KHAN(ARIFAHMEDKHAN26@GMAIL.COM)(7678676654)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
70	W.P.(C)-3246/2025	HINDUSTAN POLYCHEM PVT LTD V/s COMMISSIONER OF VAT & ANR.	M A ANSARI	
		OTHER DETAILS OF ADVOCATES: M.A. ANSARI , TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN)(9868250806)(RESPONDENT)		

CONNECTED MATTERS (ANMM)				
71	W.P.(C)-2243/2022 CM APPL. 6444/2022 CM APPL. 18235/2022 CM APPL. 8930/2023	SUMIT VERMA V/s GOVERNMENT OF NCT OF DELHI AND ORS	KAWALPREET KAUR, TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) HARISH KHINCHI(HARISH.KHINCHI@YAHOO.COM){}(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) MANOJ(MANOJ@SINGHASSOCIATES.IN){}(RESPONDENT) GOVERADVOCATE(GROVERADVOCATE@REDIFFMAIL.COM){}(RESPONDENT) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAT TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788232)(RESPONDENT) MANOJ(MANOJ@SINGHASSOCIATES.IN){}(RESPONDENT) MITTAL SOLICITOR(MITTALSOLICITOR@GMAIL.COM){}(RESPONDENT) HARISH KHINCHI(HARISH.KHINCHI@YAHOO.COM){}(RESPONDENT) GROVER ADVOCATE(GROVERADVOCATE@REDIFFMAIL.COM){}(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(PETITIONER) HARISH(HARISH.KHINCHI@YAHOO.COM){}(PETITIONER) MANOJ(MANOJ@SINGHASSOCIATES.IN){}(PETITIONER) KAWALPREET(KAWALPREET303@YAHOO.IN){}(PETITIONER) NDMC(GROVERADVOCATE@REDIFFMAIL.COM){}(PETITIONER) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM){}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(PETITIONER) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(RESPONDENT)		
72	W.P.(C)-823/2024 CM APPL. 8714/2024	RAJENDER KUMAR GUPTA V/s MUNICIPAL CORPORATION OF DELHI AND ORS	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KAMLESH KUMAR MISHRA(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER)		
73	W.P.(C)-2265/2024 WITH W.P.(C) 4918/2024 W.P.(C) 7895/2024 W.P.(C) 11073/2024	SHIV PRASAD AND ORS V/s MUNICIPAL CORPORATION OF DELHI AND ORS	ADITYA	
		OTHER DETAILS OF ADVOCATES: ADITYA(KADIAN1994@GMAIL.COM)(8699723746)(PETITIONER) MUNICIPAL CORPORATION OF DELHI, SANTOSH KUMAR TRIPATHI(CLOMCDHQ@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM){}(RESPONDENT)		
74	W.P.(C)-11073/2024 CM APPL. 56842/2024	BHARAT BHUSHAN V/s MUNICIPAL CORPORATION OF DELHI & ANR	HARSHAVARDHAN KOTLA	
		OTHER DETAILS OF ADVOCATES: KOTLA HARSHAVARDHAN AND RAGHAV KOHLI(HARSHA@KHRCHAMBERS.COM)(9958400199)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){0}(RESPONDENT) SANJEEV SABHARWAL(SOLICITOR6@GMAIL.COM){0}(RESPONDENT)		
75	W.P.(C)-4918/2024	MOHIT VALECHA AND ORS V/s GOVT. OF NCT OF DELHI AND ORS	KAWALPREET KAUR	
		OTHER DETAILS OF ADVOCATES: KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT)		
76	W.P.(C)-7895/2024	CHARAN SINGH AND ORS V/s CHAIRMAN, TVC-I, SHAHDARA SOUTH ZONE AND ORS.	ADITYA	
		OTHER DETAILS OF ADVOCATES: ADITYA AND KAILASH KUMAR JHA(KADIAN1994@GMAIL.COM)(8699723746)(PETITIONER) SANTOSH KUMAR		

		TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)		
77	W.P.(C)-206/2025 CM APPL. 885/2025	CHANDER MOHAN V/s MUNICIPAL CORPORATION OF DELHI	TAHA BIN TASNEEM	
		OTHER DETAILS OF ADVOCATES: RAHUL BAJAJ, AMAR JAIN, TAHA BIN TASNEEM(MISSIONACCESSIBILITY@GMAIL.COM)(8272875600)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, COMMISSIONER@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT)		
FOR FINAL HEARING				
78	VAT APPEAL-12/2023	M/S FOOD WORLD V/s COMMISSIONER TRADE AND TAXES DELHI	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA (RUCHIRBHATIA210@GMAIL.COM)(981037141)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT)		
FOR DISPOSAL				
79	W.P.(C)-8185/2024 WITH W.P.(C) 8188/2024 W.P.(C) 8190/2024	BHARAT HEAVY ELECTRICALS LTD. V/s COMMISSIONER OF TRADE AND TAXES	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN, VIRAG TIWARI, RISHABH JAIN(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT)		
80	W.P.(C)-8188/2024	BHARAT HEAVY ELECTRICALS LTD. V/s COMMISSIONER OF TRADE AND TAXES	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN AND VIRAG TIWARI AND RISHABHJAIN(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
81	W.P.(C)-8190/2024	BHARAT HEAVY ELECTRICALS LTD. V/s COMMISSIONER OF TRADE AND TAXES	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN AND VIRAG TIWARI AND RISHABH JAIN(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
FOR FINAL DISPOSAL				
82	W.P.(C)-871/2019	SAGAR AND SAGAR V/s THE UNION OF INDIA & ORS.	SANJEEV SAGAR	
		OTHER DETAILS OF ADVOCATES: SANJEEV SAGAR(SANJIVSAGAR@GMAIL.COM)(9811016162)(PETITIONER)		
FOR DIRECTION ON OFFICE NOTE				
83	CEAC-37/2018	M/S SATVIK INDUSTRIES, THROUGH PROPRIETOR, MR. RAJESH JAIN V/s COMMISSIONER OF CENTRAL EXCISE, SERVICE TAX, DELHI-I	ABHAS MISHRA	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA(ABHAS.MISHRA@GMAIL.COM)(9811673672)(PETITIONER)		
CONNECTED MATTERS(ANMM)				
84	CUSAA-59/2023 CM APPL. 41391/2023 CM APPL. 41392/2023 CM APPL. 41393/2023	COMMISSIONER OF CUSTOMS V/s JOGINDER KUMAR	ANURAG OJHA, RAGHAV KUMAR BIMAL, TARUN CHAWLA	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) S S INDIA(KREXPRESSINDIA@GMAIL.COM){}(RESPONDENT) RAGHAV KUMAR BIMAL(RAGHAVBIMAL413@GMAIL.COM)(9990424287)(RESPONDENT) TARUN CHAWLA(TARUNCH.ADV@GMAIL.COM)(9810090277)(RESPONDENT)		
85	CUSAA-64/2023 CM APPL. 45785/2023 CM APPL. 45786/2023 CM APPL. 45787/2023 CM APPL. 45788/2023 WITH CUSAA 65/2023	COMMISSIONER OF CUSTOMS ACC IMPORT V/s SURINDER KUMAR	ANURAG OJHA, RAGHAV KUMAR BIMAL, TARUN CHAWLA	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) KREX(KREXPRESSINDIA@COM){}(RESPONDENT) RAGHAV KUMAR BIMAL(RAGHAVBIMAL413@GMAIL.COM)(9990424287)(RESPONDENT) TARUN CHAWLA(TARUNCH.ADV@GMAIL.COM)(9810090277)(RESPONDENT)		

86	CUSAA-65/2023 CM APPL. 45993/2023 CM APPL. 45994/2023 CM APPL. 45995/2023	COMMISSIONER OF CUSTOMS ACC IMPORT V/s JOGINDER KUMAR	ANURAG OJHA, RAGHAV KUMAR BIMAL, TARUN CHAWLA	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) JOGINDER KUMAR(KREXPRESSINDIA@COM){}(RESPONDENT) RAGHAV KUMAR BIMAL(RAGHAVBIMAL413@GMAIL.COM)(9990424287)(RESPONDENT) TARUN CHAWLA(TARUNCH.ADV@GMAIL.COM)(9810090277)(RESPONDENT)		
87	CUSAA-67/2023 CM APPL. 48300/2023 CM APPL. 48301/2023 CM APPL. 48302/2023	COMMISSIONER OF CUSTOMS V/s SURINDER KUMAR	ANURAG OJHA, RAGHAV KUMAR BIMAL, TARUN CHAWLA	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) SURINDER (KREXPRESSINDIA@GMAIL.COM){}(RESPONDENT) RAGHAV KUMAR BIMAL(RAGHAVBIMAL413@GMAIL.COM)(9990424287)(RESPONDENT) TARUN CHAWLA(TARUNCH.ADV@GMAIL.COM)(9810090277)(RESPONDENT)		
88	CUSAA-73/2023 CM APPL. 49315/2023 CM APPL. 49316/2023 CM APPL. 49317/2023 CM APPL. 49318/2023	COMMISSIONER OF CUSTOMS ACC IMPORT V/s PRADEEP KUMAR	ANURAG OJHA, RAGHAV KUMAR BIMAL, TARUN CHAWLA	
		OTHER DETAILS OF ADVOCATES: RAGHAV KUMAR BIMAL(RAGHAVBIMAL413@GMAIL.COM)(9990424287)(RESPONDENT) TARUN CHAWLA(TARUNCH.ADV@GMAIL.COM)(9810090277)(PETITIONER)		

COURT NO. 04
DIVISION BENCH-IV
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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dhc.court2102@gmail.com

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.
Counsels are requested to fill this form only once.
The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-1528/2025	BHARATH KUMAR V V/s UNION OF INDIA & ORS.	RUCHIKA SHARMA, SAUBHAGYA CHAURIHA	
		OTHER DETAILS OF ADVOCATES: ROMA BHAGAT ASSOCIATES(RUCHIKASHARMARBA@GMAIL.COM)(9811663159)(PETITIONER) ROMA BHAGAT ASSOCIATES(RUCHIKASHARMARBA@GMAIL.COM)(9811663159)(PETITIONER) RAVINDE, UNION OF INDIA(OFFICE.ADVRAVINDER@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA, RAVINDER(UOIDHC@GMAIL.COM, OFFICE.ADVRAVINDER@GMAIL.COM)(1123384193)(RESPONDENT) SAUBHAGYA CHAURIHA(SAUBHAGYA14.CHAURIHA@GMAIL.COM)(9650887118)(PETITIONER)		
FOR ADMISSION				
2	LPA-27/2025 CM APPL. 1834/2025 CM APPL. 1835/2025 CM APPL. 1836/2025 CM APPL. 1837/2025	PARAMJIT SINGH NANDA V/s CHIEF MANAGER, PUNJAB AND SIND BANK	SHAKIL SHEIKH	
		OTHER DETAILS OF ADVOCATES: A K JHA(ADVOCATEKJHA@GMAIL.COM)(9990904350)(PETITIONER) KITTU BAJAJ(KITTUBAJAJ@YAHOO.COM)(0)(RESPONDENT)		
3	MAT.APP.(F.C.)-86/2024 CM APPL. 16924/2024	NAVITA SINGH V/s TARUN TAYAL	MANU MINOCHA	
		OTHER DETAILS OF ADVOCATES: S K GROVER(SANJEEV.GROVER08@GMAIL.COM)(9810041757)(PETITIONER)		
4	MAT.APP.(F.C.)-5/2025 CM APPL. 367/2025 CM APPL. 368/2025	SANTOSH KUMAR V/s KANCHAN	RAJEEV SAINI	
		OTHER DETAILS OF ADVOCATES: RAJEEV SAINI(ADVOCATERAJEEVSAIMO@GMAIL.COM)(9818777533)(PETITIONER) MANISHLIB(MANISHLIB@GMAIL.COM)(0)(RESPONDENT)		
5	MAT.APP.(F.C.)-49/2025 CM APPL. 7144/2025	SMT REETA JHA V/s SH MUKUND KUMAR JHA	SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR(SKUMARADVOCATE80@GMAIL.COM)(9891571289)(PETITIONER) MUKUND ()(8800372477)(RESPONDENT)		

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6	REVIEW PET. 47/2017 In RFA(OS)-114/2014 (Disposed off case)	RAHUL V/s M/S ALLIED REALITY PRIVATE LTD & ORS	PARVINDER CHAUHAN, B S MAAN & ASSO, ARINDAM DEY	
		OTHER DETAILS OF ADVOCATES: ARINDAM DEY(ARINDAMDEY.DRA@GMAIL.COM)(9716253118)(RESPONDENT)		
7	RFA(OS)-68/2024 CM APPL. 73096/2024 CM APPL. 73097/2024	PYARE LAL GUPTA V/s SOM BALA ALIAS SUMAN KHANDELWAL & ORS.	RAJEEV SAXENA, KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: KRISHAN KUMAR(KUMARKRISHAN1972@GMAIL.COM)(9810068578)(RESPONDENT)		
8	W.P.(C)-3064/2024 CM APPL. 12592/2024	DELHI SUBORDINATE SERVICES SELECTION BOARD (DSSSB) AND ORS V/s SATYAVIR SINGH AND ORS	NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: NAUSHAD AHMED KHAN(INFONAUSHAD@GMAIL.COM)(9868111799)(PETITIONER) SATYAVIR SINGH(CAT.YOU1966@GMAIL.COM)(9210724905)(RESPONDENT) AJESH LUTHRA(AJESHLUTHRA1962@GMAIL.COM)()(RESPONDENT)		
9	W.P.(C)-15137/2024 CM APPL. 63528/2024 CM APPL. 63529/2024	KENDRIYA VIDYALAYA SANGATHAN THROUGH ITS COMMISSIONER V/s DIVYA TIWARI & ORS.	UPENDRA NATH SINGH	
		OTHER DETAILS OF ADVOCATES: U.N. SINGH(UN.SINGH2102GMAIL.COM)(9891249549)(PETITIONER) DIVYA TIWARI, DR. ARUN SINGH. S.N. DUBEY(DIVYA61TIWARI@GMAIL.COM, DRARUNSINGH416@GMAIL.COM, DRSN.DUBEY432@GMAIL.COM)()(RESPONDENT)		
10	W.P.(C)-15356/2024 CM APPL. 64411/2024 CM APPL. 64412/2024	DELHI SUBORDINATE SERVICES SELECTION BOARD (DSSSB) AND ORS V/s SAMAY RAWAT	YEESHU JAIN	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAINASSOCIATES@GMAIL.COM)(9811394417)(PETITIONER) ANUJ AGGARWAL & COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM)()(RESPONDENT)		
11	W.P.(C)-1498/2025 CM APPL. 7456/2025 CM APPL. 7457/2025	UNION OF INDIA & ORS. V/s DIPTI MALHOTRA	R V SINHA	
		OTHER DETAILS OF ADVOCATES: R.V.SINHA(SINHAADVOCTE@HOTMAIL.COM)(1123072490)(PETITIONER) YOGESH SHARMA(ADVYOGESHSHARMA@YAHOO.CO.IN)()(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
12	CONT.CAS(C)-906/2024 CM APPL. 50144/2024 WITH MAT.APP.(F.C.) 331/2023	COURT ON ITS OWN MOTION V/s GOUROV DASGUPTA	AS DIRECTED, ANANT SINGH MALIK	
		OTHER DETAILS OF ADVOCATES:		
13	MAT.APP.(F.C.)-331/2023 CM APPL. 58003/2023 CM APPL. 58004/2023 CM APPL. 33028/2024 CM APPL. 50135/2024 WITH CONT.CAS(C) 906/2024	ARUSHI KRISHNA DASGUPTA V/s GOUROV DASGUPTA	SHYAMAL KUMAR MOHD, ANANT SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: SHYAMAL KUMAR(SHYAMAL_LLM@REDIFFMAIL.COM)(9899885638)(PETITIONER) GOUROV(GMANRISES@GMAIL.COM)()(RESPONDENT) SHYAMAL KUMAR(PTEJ1965@GMAIL.COM)(9899885638)(PETITIONER) ANANT(ANANT@ANANTAMLEGAL.COM)()(RESPONDENT) ANANT SINGH MALIK(ANANT@ANANTAMLEGAL.COM)(9999998560)(PETITIONER) SHYAMAL KUMAR MOHD(SHYAMAL_LLM@REDIFFMAIL.COM)(9899885638)(PETITIONER)		
14	FAO(OS)-494/2012 WITH FAO(OS) 504/2012	PREETINDER KAUR RIKHY AND ORS V/s JAGDEEP SINGH RIKHY AND ORS	SN GUPTA AND CO, AMEET SINGH, ASHIM SHRIDHAR, VIREN SIBAL, SUNIL KUMAR, ANKT DIXIT, AMOL SHARMA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AMOL SHARMA(AMOL_SHARMA@SNGPARTNERS.IN)(9958609042)(PETITIONER)		
15	FAO(OS)-504/2012	HARJIT KAUR V/s JASJIT SINGH RIKHY & ORS	J S LAMBA, VIREN SIBAL, SUNIL KUMAR & ANKIT DIXIT, GURVINDER KAUR SURI	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: GURVINDER KAUR SURI(LITIGATION@SURICO.IN)(9871692195)(PETITIONER)		
16	FAO(OS)-569/2013	SUNITA V/s RANBIR SINGH & ORS	R K SAINI, MADAN LAL SHARMA	
		OTHER DETAILS OF ADVOCATES: MADAN LAL SHARMA(MADANLAL.ML@GMAIL.COM)(9810693008)(RESPONDENT)		
17	FAO(OS)-41/2022 CM APPL. 3644/2023 CM APPL. 43634/2023 CM APPL. 43705/2023 CM APPL. 47050/2024 CM APPL. 74742/2024 CM APPL. 74756/2024	AKASH GUPTA V/s PRAVEEN KUMAR GUPTA AND ORS	NAIEM JAHAN, KUMAR KSHITIJ, APOORVA MAHESHWARI, RUDRAKSH KAUSHAL, KUMAR KSHITIJ, SOMI SHARMA, MD SHAHID ANWAR, RUDRAKSH KAUSHAL, YOGENDER KUMAR	

		OTHER DETAILS OF ADVOCATES: MUNAWAR NASEEM & NAIEM J HEENA(JURIS.LAWJUSTIA@GMAIL.COM)(9911419964)(PETITIONER) KAVITA GUPTA(SUDHIR@NAAGAR.COM)()(RESPONDENT) KUMAR KSHITIJ, SHASHANK RANJAN(ADVKSHTISINGH@GMAIL.COM)(9690115561)(PETITIONER) KUMAR(ADVKSHTIJSINGH@GMAIL.COM)(9690115561)(PETITIONER) APOORV(APOORVAMSHESHWARI1997@GMAIL.COM)()(RESPONDENT) R()(9811816399)(RESPONDENT) APOORV(APOORVAMAHESHWARI1997@GMAIL.COM)()(RESPONDENT) R()(9810031049)(RESPONDENT) APOORVA MAHESHWARI(APOORVAMHESHWARI1997@GMAIL.COM)(9350205306)(RESPONDENT) KSHITIJ(ADVKSHTIJSINGH@GMAIL.COM)()(RESPONDENT) RUDRAKSH KAUSHAL(RUDRAKSHKAUSHAL@GMAIL.COM)(7838320998)(PETITIONER) APOORVA MAHESHWARI(APOORVAMAHESHWARI1997@GMAIL.COM)(0)(RESPONDENT) KUMAR KSHITIJ, SHASHANK RANJAN(ADVKSHTIJSINGH@GMAIL.COM)(9690115561)(PETITIONER) SOMI SHARMA (ADV.SOMISHARMA@GMAIL.COM)()(RESPONDENT) APOORVA MAHESHWARI(APOORVAMAHESHWARI1997@GMAIL.COM)()(RESPONDENT) RUDRAKSH KAUSHAL(KAUSHALRUDRAKSH@OUTLOOK.COM)(7838320998)(PETITIONER) APOORVA MAHESHWARI(APOORVAMAHESHWARI1997@GMAIL.COM)(0)(RESPONDENT) KUMAR KSHITIJ(ADVKSHTIJSINGH@GMAIL.COM)(9690115561)(PETITIONER) KUMAR KSHITIJ(ADVKSHTIJSINGH@GMAIL.COM)(9690115561)(PETITIONER) SOMI SHARMA(ADV.SOMISHARMA@GMAIL.COM)(9557735876)(RESPONDENT) MD SHAHID ANWAR(SHAHIDANWARADVOCATE@GMAIL.COM)(9811898482)(PETITIONER) RUDRAKSH KAUSHAL(RUDRAKSHKAUSHAL@GMAIL.COM)(7838320998)(PETITIONER) YOGENDER KUMAR(YOGENDERKUMAR34@YAHOO.COM)(9654337437)(RESPONDENT) YOGENDER KUMAR(YOGENDERKUMAR34@YAHOO.COM)(9654337437)(RESPONDENT)		
18	LPA-626/2022 CM APPL. 47085/2022	BANK OF INDIA V/s SURESH CHAND	RAJESH KUMAR, KASIM KHAN, CHIRANJEEV SUGANDH	
		OTHER DETAILS OF ADVOCATES: GAUTAM LAW CHAMBERS(RAJESHGAUTAM@KLMEHTA.NET)(9811252434)(PETITIONER) KASIM(KASIM_KHANZZ@YAHOO.COM)()(RESPONDENT) KASIM KHAN(KASIM_KHANZZ@YAHOO.COM)(9873787009)(RESPONDENT) CHIRANJEEV SUGANDH(ADVCSUGANDH@GMAIL.COM)(9999660587)(PETITIONER)		
19	MAT.APP.(F.C.)-142/2022 CM APPL. 40408/2022 CM APPL. 40409/2022	MS. ANUPAMA SHARMA V/s SHRI SANJAY SHARMA	KAUSHAL KISHOR MISHRA, MANSI SHAMRA, IMTIYAZ HUSSAIN	
		OTHER DETAILS OF ADVOCATES: KAUSHAL KISHOR MISHRA(LAWYER.KAUSHAL@GMAIL.COM)(9717748682)(PETITIONER) OFFICE(OFFICE@CORPORATELEGALPARTNERS.COM)()(RESPONDENT) MANSI SHARMA(CHAMBERSOFMANSISHARMA@GMAIL.COM)(9650536590)(PETITIONER) IMTIYAZ HUSSAIN(MD.INTAZ@GMAIL.COM)(8802361437)(PETITIONER)		
20	MAT.APP.(F.C.)-143/2022	SH. BIR NARAYAN SINGH V/s SMT. GEETA BHATI	KULDEEP RAI, MOHD YASIN	
		OTHER DETAILS OF ADVOCATES: KULDEEP RAI(KULDEEPRAII.369@GMAIL.COM)(7042513698)(PETITIONER) MOHD YASIN(OFFICEOFMOHDYASIN@GMAIL.COM)(9648594449)(RESPONDENT)		
21	MAT.APP.(F.C.)-318/2023	PRAMOD KUMAR V/s SUNITA	MOHIT GUPTA, DINESH SINGH, DEEPAK THUKRAL	
		OTHER DETAILS OF ADVOCATES:		
22	MAT.APP.(F.C.)-381/2023 WITH MAT.APP.(F.C.) 92/2025	SANTOSH KUMAR SAH V/s TABBU @ TABBASUM	SANJAY SHARMA, ASHWINI SAXENA	
		OTHER DETAILS OF ADVOCATES: SANJAY SHARMA(ADVOCATESANJAYSHARMA@YMAIL.COM)(9811512341)(PETITIONER) ASHWINI SAXENA(ASHWANI_PROFESSIONAL20@YAHOO.COM)(9871660994)(RESPONDENT)		
23	MAT.APP.(F.C.)-92/2025 CM APPL. 12755/2025	SANTOSH KUMAR SAH V/s TABBU @ TABASSUM	SANJAY SHARMA	
		OTHER DETAILS OF ADVOCATES: SANJAY SHARMA(ADVOCATESANJAYSHARMA@YMAIL.COM)(9811512341)(PETITIONER)		
24	MAT.APP.(F.C.)-50/2024 CM APPL. 7947/2024 CM APPL. 7948/2024 CM APPL. 21732/2024	RITIKA JUNEJA V/s ANSHUMAN NARANG	MAHESH CHANDRA DHINGRA, MAHESH CHANDRA DHINGRA, ARPIT RAWAT	
		OTHER DETAILS OF ADVOCATES: M C DHNGRA (MCDHINGRA@GMAIL.COM)(9968314898)(PETITIONER) ASHUMAN (ASHUMAN_29@HOTMAIL.COM)()(RESPONDENT) ANSHUMAN (ANSHUMANASTHAPACK@GMAIL.COM)()(RESPONDENT) ANSHUMAN (ANSHUMAN_29@HOTMAIL.COM)()(RESPONDENT) M C DHINGRA (MCDHINGRA@GMAIL.COM)(9968314898)(PETITIONER) NITIN MEHTA(NMLCHAMBERS@GMAIL.COM)()(RESPONDENT) ANSHUMAN(ANSHUMAN_29@HOTMAIL.COM)()(RESPONDENT) ANSHUMAN(ANSHUMASTHAPACK@GMAIL.COM)()(RESPONDENT) ARPIT RAWAT(ARPIT.RWT@GMAIL.COM)(7607797414)(PETITIONER)		

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25	MAT.APP.(F.C.)-72/2024 CM APPL. 13366/2024 CM APPL. 13367/2024	MANJU LATA V/s LAXMI DEVI	PRIYANKA GUPTA, MANOJ KUMAR DUGGAL	
		OTHER DETAILS OF ADVOCATES: PRIYANKA SINHA(PRIYANKA.GSINHA@GMAIL.COM)(9899363943)(PETITIONER) MANOJ KUMAR DUGGAL(MANOJ.DUGGAL9@GMAIL.COM)(9999056779)(RESPONDENT)		
26	MAT.APP.(F.C.)-202/2024	NEELAM V/s NARESH KUMAR	KULDEEP VERMA, SHIVAM PAHAL, MD NAUSHAD ALAM	Listing Remarks: AT 04:00 PM
		OTHER DETAILS OF ADVOCATES: SHIVAM PAHAL(ADVOCATESHIVAMPAHAL@GMAIL.COM)(9136073369)(RESPONDENT) MD NAUSHAD ALAM(KHANSIPR@GMAIL.COM)(7827737254)(RESPONDENT)		
27	RFA(OS)-34/2016	M/S BAJAJ PRODUCTS & ANR V/s VIJAY MITTAL	J C MAHINDRO, DEEPAK KHADARIA	
		OTHER DETAILS OF ADVOCATES:		
28	RFA(OS)-6/2023 CM APPL. 18300/2023 CM APPL. 27861/2023 CM APPL. 40311/2023 CM APPL. 13204/2025	SUKHBIR SINGH CHOUDHARY AND ANR . V/s RAJINDER PERKASH CHOUDHARY & ANR.	SHAILESH KUMAR SINHA, MANISH SANGWAN, MUDIT SHARMA, SOMNATH GUPTA, MUDIT SHARMA, ASHWANI TEHLAN	
		OTHER DETAILS OF ADVOCATES: SHAILESH KUMAR SINHA(SHAILESHSINHALLB@GMAIL.COM)(9873076434)(PETITIONER) SHAILESH KUMAR SINHA(SHAILESHSINHALLB@GMAIL.COM)(9873076434)(PETITIONER) MINTADVISE(SNIGDHA.SHARMA@MINTADVISE.COM)()(RESPONDENT) SNIGDHA SHARMA (SNIGDHA.SHARMA@MINTADVISE.COM)()(RESPONDENT) MANISH SANGWAN , PRIYANKA KAPOOR(SANGWAN.MANISH@GMAIL.COM)(9810334335)(PETITIONER) JS CHOUDHRY(JS_CHOUDHRY@YAHOO.COM)()(RESPONDENT) SNIGDHA(SNIGDHA.SHARMA@MINTADVISE.COM)()(RESPONDENT) PARVEZ(PARVEZ@MINTADVISE.COM)()(RESPONDENT) ASHOK (ASHOK@MINTADVISE.COM)()(RESPONDENT) MUDIT SHARMA(SNIGDHA.SHARMA@MINTADVISE.COM)(9899936460)(PETITIONER) MANISH(SANGWAN.MANISH@GMAIL.COM)()(RESPONDENT) S N GUPTA(SNGUPTA.HC@GMAIL.COM)(9810077343)(PETITIONER) MANISH SAGWAN(SAGWAN.MANISH@GMAIL.COM)(0)(RESPONDENT) MUDIT SHARMA(MSSLAWOFFICE@GMAIL.COM)(9811843910)(RESPONDENT) ASHWANI TEHLAN(ADVASHWANITEHLAN@GMAIL.COM)(9560117938)(PETITIONER)		
29	W.P.(C)-13007/2006	KAMLESH KUMAR MAURYA & ORS. V/s UOI & ORS.	S.K.GUPTA, VIJAY CHAUHAN, MADHUSMITA BORA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) MADHUSMITA BORA(MBORAADV@GMAIL.COM)(9810353267)(PETITIONER)		
30	W.P.(C)-11275/2015 WITH W.P.(C) 11296/2015	DR. S.A. SIDDIQUI & ORS V/s UNION OF INDIA & ORS	RISHI KAPOOR, S SUNIL	
		OTHER DETAILS OF ADVOCATES:		
31	W.P.(C)-11296/2015 CM APPL. 20074/2024	DR. K.B. ANSARI AND ORS V/s UNION OF INDIA AND ORS.	RISHI KAPOOR, YOGESH KUMAR MAHUR, S SUNIL	
		OTHER DETAILS OF ADVOCATES: YOGESH KUMAR MAHUR(YOGESH67MAHUR@GMAIL.COM)(9810253685)(PETITIONER) SUNIL(SSUNIL29@GMAIL.COM)()(RESPONDENT)		
32	W.P.(C)-9406/2016	GOVT OF NCT OF DELHI AND ORS V/s VEENA JETLY AND ORS	SANJOY GHOSE, SOURABH AHUJA	
		OTHER DETAILS OF ADVOCATES:		
33	W.P.(C)-3929/2018 CM APPL. 15542/2018	CHAIRMAN DELHI TRANSPORT CORPORATION & ORS V/s RAGHU NANDAN SHARMA	AVNISH AHLAWAT, L.K. KHATANA, MOHIT NAIN	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(PETITIONER)		
34	W.P.(C)-12523/2018 CM APPL. 48605/2018	GOVT. OF NCT DELHI AND ANR. V/s DR. ASHOK K. BANGOTRA AND ANR.	MRS. AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: MRS. AVNISH AHLAWAT()(9313964463)(PETITIONER)		
35	W.P.(C)-13912/2018	PHOOL CHAND YADAV & ORS V/s UNION OF INDIA & ORS	N K BHATNAGAR	
		OTHER DETAILS OF ADVOCATES: N K BHATNAGAR()(9810039263)(PETITIONER)		
36	W.P.(C)-8857/2019	H.C. BOKEN AND ORS. V/s UNION OF INDIA AND ORS.	L R KHATANA AND ASSOCI	
		OTHER DETAILS OF ADVOCATES: L R KHATANA AND ASSOCI()(9811303050)(PETITIONER)		

ADVANCE CAUSE LIST

37	W.P.(C)-10341/2019	SHRI SHANTANU BASU V/s UNION OF INDIA AND ANR.	A K THAKUR	
		OTHER DETAILS OF ADVOCATES: A K THAKUR()(9718960192)(PETITIONER)		
38	W.P.(C)-10749/2019	SANJAY KUAMR V/s GOVT. OF NCT OF DELHI AND ANR.	L K SINGH	
		OTHER DETAILS OF ADVOCATES: L K SINGH()(9910902824)(PETITIONER)		
39	W.P.(C)-8206/2020	RAMESH CHANDER V/s UNION OF INDIA THROUGH SECRETARY & ORS.	JANAK RAJ RANA	
		OTHER DETAILS OF ADVOCATES: JANAKRANA(JRRANA1962@GMAIL.COM)(9953954766)(PETITIONER) BIMAL KUMAR BERERA(BK_BERERA@YAHOO.COM)(9810564825)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
40	W.P.(C)-13183/2021	SUNIL ARORA V/s UNION OF INDIA ANR ANR	MANINDRA DUBEY	
		OTHER DETAILS OF ADVOCATES: MANINDRA DUBEY(ADMANINDRA@GMAIL.COM)(9810597966)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
41	W.P.(C)-11332/2022 CM APPL. 33388/2022	UNION OF INDIA V/s RAKESH KUMAR DWIVEDI	HIMANSHU PATHAK	
		OTHER DETAILS OF ADVOCATES: HIMANSHU PATHAK(HPATHAK1951@GMAIL.COM)(9643121390)(PETITIONER) R K DWIVEDI(RKDWIVEDI31012@GMAIL.COM)()(RESPONDENT)		
42	W.P.(C)-1228/2023 CM APPL. 4684/2023	GOVT. OF NCT OF DELHI & ORS. V/s EX. CONST. RAMESH CHANDER	AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: RAMESH(RC21DHC@GMAIL.COM)(9810714492)(PETITIONER) AVNISH (AVNISH@AHLAWATASSOCIATES.IN)(9810134774)(PETITIONER) SOURAV(SOURABHAHUJA_75@GMAIL.COM)()(RESPONDENT)		
43	W.P.(C)-5165/2023 CM APPL. 20119/2023 WITH W.P.(C) 1659/2024	GOVT OF NCT OF DELHI AND ORS V/s MR INDER PRAKASH	AVNISH AHLAWAT, RASHMI CHOPRA	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) TD YADAV(TDYADAV.ADV@GMAIL.COM)()(RESPONDENT) RASHMI CHOPRA(RASHMICHOPRA6897@GMAIL.COM)(9810311218)(PETITIONER)		
44	W.P.(C)-1659/2024 WITH W.P.(C) 5165/2023	MR INDER PRAKASH V/s GOVT OF NCT OF DELHI AND ORS	RASHMI CHOPRA	
		OTHER DETAILS OF ADVOCATES: RASHMI CHOPRA AND ASSOCIATES(RASHMICHOPRA6897@GMAIL.COM)(8130653733)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
45	W.P.(C)-5593/2023	SMT. SUMITRA DEVI V/s COMMISSIONER OF POLICE, DELHI AND ANR.	ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: G S RANA(ADVGSRAJ@GMAIL.COM)(9810193949)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
46	W.P.(C)-3861/2024 CM APPL. 15901/2024	GOVT OF NCT OF DELHI AND ORS V/s MANISH KUMAR	AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) SACHIN CHAUHAN(SACHIN.CHAUHAN30@GMAIL.COM)()(RESPONDENT)		
47	W.P.(C)-4832/2024 CM APPL. 19728/2024	STATE COUNCIL OF EDUCATION RESEARCH AND TRAINING (SCERT) AND ANR. V/s DEVENDER KUMAR	AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) DEVENDER KUMAR()(9810057081)(RESPONDENT) K P GUPTA(KPGUPTA.ADV@GMAIL.COM)()(RESPONDENT)		
48	W.P.(C)-5718/2024	USHA KIRAN DHAMIJA V/s COMMISSIONER KENDRIYA VIDYALAYA SANGATHAN & ANR.	SANTOSH KUMAR SAHU, SHUBHRANSHU PADHI	
		OTHER DETAILS OF ADVOCATES: DR. AMAR NATH GUPTA(AMARPUSHP1@REDIFFMAIL.COM,		

ADVANCE CAUSE LIST

		SKSAHU888@GMAIL.COM)(9871359739)(PETITIONER) RAJAPPA(RAJAPPA1960@YAHOO.COM)() (RESPONDENT) SHUBHRANSHU PADHI(SHUBHRANSHU.PADHI@GMAIL.COM)(9971512668)(RESPONDENT)		
49	W.P.(C)-7975/2024	DAULAT RAM MEENA V/s UNION OF INDIA AND ANR	SOURABH AHUJA	
		OTHER DETAILS OF ADVOCATES: SOURABH AHUJA(SOURABHAHUJA_75@YAHOO.COM)(9810714492)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)() (RESPONDENT)		
50	W.P.(C)-10395/2024 CM APPL. 42723/2024	SHIV SHANKER SACHAN V/s UNION OF INDIA THROUGH THE SECRETARY AND ANR.	ASHUTOSH KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: THE LAWWINGS(AKS.THELAWWING@GMAIL.COM)(9958994429)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
51	W.P.(C)-2282/2025 CM APPL. 10748/2025 CM APPL. 10749/2025	STAFF SELECTION COMMISSION & ANR. V/s PRADEEP KUMAR	RADHIKA ARORA, ESHA MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: RADHIKA BISHWAJIT DUBEY(RADHIKA.ARORA21@GMAIL.COM, RADHIKA.BISHWAJITDUBEY@BISHWAJITDUBEY.COM)(9810982927)(PETITIONER) AJESH LUTHRA(AJESHLUTHRA@REDIFFMAIL.COM)(0)(RESPONDENT) ESHA MAZUMDAR(MAIL@CURARELEGAL.COM)(9873968037)(RESPONDENT)		
FOR FINAL HEARING				
52	FAO(OS)-207/2017 CM APPL. 40905/2017	UNION OF INDIA V/s JAYASWAL NECO LTD	GEETANJALI MOHAN, RAVI BHARUKA	
		OTHER DETAILS OF ADVOCATES:		
53	LPA-173/2022 CM APPL. 11658/2022	CARPET EXPORT PROMOTION COUNCIL V/s SANJAY KUMAR & ORS.	NEHA SHARMA	
		OTHER DETAILS OF ADVOCATES: CARPET EXPORT PROMOTION COUNCIL(INFO@CEPC.CO.IN)() (PETITIONER) NEHA SHARMA(NEHASHARMA09@GMAIL.COM)() (PETITIONER) DEVELOPMENT COMMISSIONER (DCHEJS@NIC.IN)() (RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)() (RESPONDENT) UMAR HAMEED(CHAIRMAN@CEPC.CO.IN)(8447861166)(RESPONDENT) ASSISTANT DIRECTOR (INSTITUTIONALSECTION@GMAIL.COM)() (RESPONDENT) SANJAY KUMAR(KSONU9K@GMAIL.COM)() (RESPONDENT)		
54	MAT.APP.(F.C.)-35/2020 CM APPL. 1053/2023	APARNA RATAWAL V/s MANISH RATAWAL	LAKSHAY DHAMIJA, DEEPAK VOHRA	
		OTHER DETAILS OF ADVOCATES: LAKSHAY DHAMIJA() (9873627270)(PETITIONER) LAKSHAY(LAKSHAY1608@GMAIL.COM)() (RESPONDENT) DEEPAK VOHRA, ABHINAV AGNIHOTRI(ADVODEEPAK@GMAIL.COM)(9810538000)(RESPONDENT)		
55	RFA(OS)-2/2007	CANARA BANK V/s M.D.OVERSEAS LTD.	MR.PRADEEP DEWAN, MR.MAHENDRA RANA;CAV, AMIT CHOUDHARY, ARBAAZ HUSSAIN	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()() (RESPONDENT) WITHOUT GENERATE ()() (RESPONDENT) ARBAAZ HUSSAIN(ARBAAZHUSSAIN.ADV@GMAIL.COM)(8826879769)(RESPONDENT)		
56	RFA(OS)-23/2015	HARVEST SECURITIES PVT LTD & ANR V/s BP SINGAPORE PVT LTD & ANR	SUMI ANAND	
		OTHER DETAILS OF ADVOCATES:		
57	W.P.(C)-4218/2008 CM APPL. 8126/2009	DR. PUNITA K.SODHI V/s UOI & ORS.	PETITIONER IN-PERSON, GINNY J.RAUTRAY, AMIT KUMAR, ABHIJIT CHAKRAVARTY	
		OTHER DETAILS OF ADVOCATES: ABHIJIT CHAKRAVARTY(ABHIJITC.ADV@GMAIL.COM)(8130033159)(PETITIONER)		
58	W.P.(C)-727/2019 CM APPL. 3220/2019	VIVEK PURWAR AND ORS. V/s UNION OF INDIA AND ORS.	M K BHARDWAJ, SACHIN CHOWHAN	
		OTHER DETAILS OF ADVOCATES: M K BHARDWAJ() (9210951550)(PETITIONER) SACHIN CHOWHAN(SACHIN.CHAUHAN30@GMAIL.COM)(9810618584)(RESPONDENT)		
59	W.P.(C)-8191/2019 CM APPL. 34006/2019	UNION OF INDIA AND ORS. V/s SH. SURAJ PRAKASH AND ORS.	ARUN BHARDWAJ, PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: ARUN BHARDWAJ() (9599778214)(PETITIONER) PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(PETITIONER)		

FOR DISPOSAL				
60	LPA-1125/2024 CM APPL. 67042/2024 CM APPL. 67043/2024 CM APPL. 13399/2025	NDMC V/s KANHAIYA MANJHI AND ORS	ARUN BIRBAL, SANA ANSARI, SANA ANSARI	
		OTHER DETAILS OF ADVOCATES: ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)(9810029802)(PETITIONER) ANSARI(ANSARI_RBS@YAHOO.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) PRADEEP (PRADEEPKUMAR.LLB@GMAIL.COM)(0)(RESPONDENT) SANA ANSARI()(9818053386)(RESPONDENT) ARUN BIRBAL(STANDINGCOUNSELGNCTD@GMAIL.COM, PARDEEPKUMAR.LLB@GMAIL.COM)(0)(RESPONDENT) SANA ANSARI (ANSARI_RBS@YAHOO.COM)(9818053386)(PETITIONER)		
61	LPA-15/2025 CM APPL. 1123/2025	SH SHAILENDER CHOPRA V/s AIR INDIA LTD & ANR.	SIDDHARTH BAMBHA	
		OTHER DETAILS OF ADVOCATES: SHYAM D NANDAN(SHYAM@BNCS.IN)(9654848621)(PETITIONER) S VENKAT(S.VENKAT@AIRINDIA.IN)(0)(RESPONDENT)		
62	W.P.(C)-12744/2019 CM APPL. 52089/2019	GOVT. OF NCT OF DELHI & ANR V/s MAMTA AWASTHI	AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(PETITIONER)		
63	W.P.(C)-6628/2021 CM APPL. 20819/2021	NATIONAL PROJECT CONSTRCTION CORPORATION LIMITED (NPCC) V/s SHRI RAMAN PRAKASH GUPTA	NARESH KAUSHIK, NARESH KAUSHIK, MANOJ JOSHI	
		OTHER DETAILS OF ADVOCATES: NARESHKAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(9212116248)(PETITIONER) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(23723551)(PETITIONER) NAILANSH(NILANSH.GAUR@GMAIL.COM)()(RESPONDENT) MANOJ JOSHI(JOSHI4MANOJ@GMAIL.COM)(9871471788)(PETITIONER)		
64	W.P.(C)-12659/2022	PARDEEP KUMAR V/s STEEL AUTHORITY OF INDIA LIMITED AND ANOTHER	NILANSH GAUR, HIMANSHU UPADHYAYA	
		OTHER DETAILS OF ADVOCATES: NILANSH GAUR(SGLLAWCHAMBERS@GMAIL.COM)(8826460770)(PETITIONER) ALAKH KUMAR(ALAKHKUMAR.SCORPIO16@GMAIL.COM)(9811063763)(RESPONDENT) HIMANSHU UPADHYAYA(UPADHYAYAILC@GMAIL.COM)(9811254646)(RESPONDENT)		
65	W.P.(C)-12600/2023 CM APPL. 49643/2023 CM APPL. 7769/2024	UNION OF INDIA & ORS. V/s PAWAN BALLABH THAPLIYAL & ORS.	SHIVA LAKSHMI, MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SHIVA LAKSHMI()(9818054806)(PETITIONER) S. GOPINATH(AO.ADGMR@GMAIL.COM , SSNAIR1958@GMAIL.COM, SNEHALJOSHIAO@GMAIL.COM)()(RESPONDENT) PAWAN BALLABH THAPLIYAL(PAWANTHAPLIYAL@GMAIL.COM, NKSHUKLA237@GMAIL.COM, RAJPALKAMLESH2013@GMAIL.COM)()(RESPONDENT) OSKAR KUJUR(OSCARKUJUR@REDIFFMAIL.COM, HGNIS7827@YAHOO.COM, GAGANIMD@GMAIL.COM)()(RESPONDENT) SMT. S K DALVI(SHOBHADALVI@GMAIL.COM)()(RESPONDENT) KHUSHAL SINGH(KSINGH9168@GMAIL.COM, CLALGAUTAM@GMAIL.COM, GOPALMEHTA1958@GMAIL.COM)()(RESPONDENT)		
66	W.P.(C)-15610/2024 CM APPL. 65509/2024	THE COMMISSIONER OF POLICE DELHI POLICE & ORS. V/s SMT. ANURADHA & ANR.	AKASH CHATTERJEE, VIRENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: AKASH CHATTERJEE(AKASH@ACHATTERJEELAW.IN)(9999347660)(PETITIONER) ARURADHA()(9971568296)(RESPONDENT) AKANSHA KASHYAP()(9210828615)(RESPONDENT) VIRENDRA KUMAR(VVVK2185@GMAIL.COM)(8285818181)(RESPONDENT)		
FOR ARGUMENT				
67	W.P.(C)-16769/2004 CM APPL. 5649/2011 WITH W.P.(C) 6181/2019 W.P.(C) 1541/2012	UOI & ORS. V/s KANHAIYA SINGH & ANR.	D.K. SINGH, BEENASHAW N SONI, A K BHARDWAJ, LIPIKA SHARMA, A.D. KUMAR, K.VENKATRAMAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT)		
68	W.P.(C)-1541/2012 WITH W.P.(C) 16769/2004	KANHAIYA SINGH V/s THE SECRETARY, MINISTRY OF MINES & ORS	K. VENKATRAMAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		

69	W.P.(C)-6181/2019 CM APPL. 26562/2019 WITH W.P.(C) 16769/2004	SH. DEVENDRA MOHAN AND ORS. V/s UNION OF INDIA AND ORS.	SAGAR SAXENA	
		OTHER DETAILS OF ADVOCATES: SAGAR SAXENA()(9871156571)(PETITIONER)		
FINAL ARGUMENTS				
70	W.P.(C)-11301/2018	MEENA SRIVASTAVA V/s LIEUTENANT GOVERNOR & ORS.	KAMLAKSHI SINGH CHAUHAN & SAUNDARYA SINGH, G INDIRA	
		OTHER DETAILS OF ADVOCATES: KAMLAKSHI SINGH CHAUHAN & SAUNDARYA SINGH()(9911396414)(PETITIONER)		
PART-HEARD MATTERS				
71	MAT.APP.(F.C.)-84/2014	MANOJ JAIN V/s VARSHA JAIN	KB HINA, DIKSHA MATHUR, MISHIKA SINGH	
		OTHER DETAILS OF ADVOCATES: MISHIKA SINGH(ADVMISHIKASINGH@GMAIL.COM)(9810187140)(RESPONDENT)		
FOR HEARING AND DISPOSAL				
72	FAO(OS)-151/2018 CM APPL. 35605/2019 WITH FAO(OS) 152/2018	RAJINDER PAL SINGH BHATIA V/s THE STATE & ORS	RAJAT ANEJA, MK SINGH, SONAL ANAND	
		OTHER DETAILS OF ADVOCATES: RAJAT ANEJA()(9958687604)(PETITIONER)		
73	FAO(OS)-152/2018 CM APPL. 35588/2019	RAJINDER PAL SINGH BHATIA V/s THE STATE & ORS	RAJAT ANEJA, MK SINGH, SONAL ANAND	
		OTHER DETAILS OF ADVOCATES: RAJAT ANEJA()(9958687604)(PETITIONER)		
AT THE END OF BOARD (CONNECTED MATTER)				
74	W.P.(C)-13341/2019 CM APPL. 54188/2019 CM APPL. 36135/2021 CM APPL. 2835/2025 WITH W.P.(C) 1163/2020 W.P.(C) 356/2020 W.P.(C) 601/2020 W.P.(C) 112/2020	PANKAJ ROHILLA AND ORS. V/s UNION OF INDIA AND ORS.	SACHIN MIGLANI, ASHISH PANDEY, SACHIN MIGLANI, ASHISH PANDEY	
		OTHER DETAILS OF ADVOCATES: SACHIN MIGLANI()(9289100001)(PETITIONER) SACHIN MIGLANI(SACHINMIGLANI.CLC@GMAIL.COM)(9289100001)(PETITIONER) BHARATHI RAJ(OFFICESOFBHARATHIRAJUCGSC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) ASHISH PANDEY(ADVOCATEASHISH02@GMAIL.COM)(8800442383)(PETITIONER)		
75	W.P.(C)-112/2020	SUDHIR V/s UNION OF INDIA AND ORS.	TARUN GUPTA, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: TARUN GUPTA()(8860390671)(PETITIONER) RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(RESPONDENT)		
76	W.P.(C)-1163/2020	SANJAY KUMAR AND ORS V/s UNION OF INDIA AND ORS	SACHIN MIGLANI, ASHISH PANDEY	
		OTHER DETAILS OF ADVOCATES: SACHIN MIGLANI()(9289100001)(PETITIONER) ASHISH PANDEY(ADVOCATEASHISH02@GMAIL.COM)(8800442383)(PETITIONER)		
77	W.P.(C)-356/2020 CM APPL. 998/2020	SAJAN V/s UNION OF INDIA AND ORS.	SACHIN MIGLANI, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: SACHIN MIGLANI()(9289100001)(PETITIONER) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
78	W.P.(C)-601/2020 CM APPL. 1960/2021	PARVEEN AND ORS. V/s UNION OF INDIA AND ORS.	VISHWA PAL SINGH, ASHISH PANDEY	
		OTHER DETAILS OF ADVOCATES: VISHWA PAL SINGH()(9899300605)(PETITIONER) ASHISHPANDEY(ADVOCATEASHISH02@GMAIL.COM)(8800442383)(PETITIONER) V P SINGH(VPSINGHGONE@GMAIL.COM)(9012543777)(PETITIONER) ARUN BHARDWAJ(ABSGSC459@GMAIL.COM)(9810109681)(RESPONDENT)		
79	W.P.(C)-2975/2021 CM APPL. 9010/2021 CM APPL. 52875/2024 CM APPL. 52876/2024 CM APPL. 2919/2025 WITH W.P.(C) 10233/2023	PRAVEEN @ PARVEEN V/s UNION OF INDIA and ors	ASHISH PANDEY, ASHISH PANDEY	
		OTHER DETAILS OF ADVOCATES: ASHISHPANDEY(ADVOCATEASHISH02@GMAIL.COM)(8800442383)(PETITIONER) ASHISH PANDEY(ADVOCATESHISH02@GMAIL.CIN)(8800442383)(PETITIONER)		

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		MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) NIRVIKAR VERMA(VERMANIRVI@GMAIL.COM)(0)(PETITIONER) ASHISH PANDEY AND MUKESH KUMAR(ADVOCATEASHISH02@GMAIL.COM)(8800442383)(RESPONDENT) ASHISH PANDEY()(8800442383)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
80	W.P.(C)-10233/2023 CM APPL. 39600/2023 WITH W.P.(C) 2975/2021	UNION OF INDIA AND ANR. V/s MANOJ KUMAR	NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
81	W.P.(C)-2209/2022 CM APPL. 17772/2025	SUNIL KUMAR V/s UNION OF INDIA AND OTHERS	OM PRAKASH AGARWAL, ASHISH PANDEY, ANURAG PANDEY	
		OTHER DETAILS OF ADVOCATES: O P AGARWAL(AGARWALOP2011@GMAIL.COM)(9810563917)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ANURAG PANDEY(ANURAGPANDEYJNP@GMAIL.COM)(8931093284)(PETITIONER)		
82	W.P.(C)-10228/2023 CM APPL. 39590/2023 WITH W.P.(C) 10230/2023 W.P.(C) 10233/2023	UNION OF INDIA AND ANR V/s HARKESH MEENA	NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(PETITIONER)		
83	W.P.(C)-10230/2023 CM APPL. 39594/2023	UNION OF INDIA AND ANR. V/s RAKESH KUMAR	NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
84	W.P.(C)-12741/2023 CM APPL. 50233/2023	UNION OF INDIA & ANR. V/s SANDEEP KUMAR	SYED ABDUL HASEEB	
		OTHER DETAILS OF ADVOCATES: SYED ABDUL(SYEDAHASEEB@GMAIL.COM)(98912005)(PETITIONER) DEPARTMENTS(DODDELHIEAST.DL@INDIAPOST.GOV.IN)()(PETITIONER) UNION OF INDIA(SECRETARY-POSTS@INDIAPOST.GOV.IN)()(PETITIONER) AMIT(AMITBHARANGI@GMAIL.COM)(9468016513)(RESPONDENT)		
85	W.P.(C)-13025/2023 CM APPL. 51474/2023	UNION OF INDIA & ANR. V/s SUNIL KUMAR	SYED ABDUL HASEEB	
		OTHER DETAILS OF ADVOCATES: SYED ABDUL HASEEB(SYEDAHSEEB@GMAIL.COM)(9811962385)(PETITIONER) ROHIT BHAGAT(AMITBHARANGI@GMAIL.COM)()(RESPONDENT) SANDEEP (SANDEEP9991170320@GMAIL.COM)(8816026160)(RESPONDENT)		
86	W.P.(C)-13494/2023 CM APPL. 53285/2023	UNION OF INDIA & ANR. V/s LALIT BANSAL	SIDDHARTHA SINHA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTHA SINHA(SID1SINHA@GMAIL.COM)(9717952311)(PETITIONER) LALIT BANSAL(LALITBANSAL@GMAIL.COM)()(RESPONDENT)		
87	W.P.(C)-13520/2023 CM APPL. 53376/2023 CM APPL. 72401/2024	UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY & ANR. V/s SATISH KUMAR MEENA	SIDDHARTHA SINHA, BANKA BIHARI PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTHA SINHA(SID1SINHA@GMAIL.COM)(9717952311)(PETITIONER) SATISH (SATISH.MEENA@GMAIL.COM)()(RESPONDENT) VIJAY(VIJAYTATWAD@GMAIL.COM)()(RESPONDENT) BANKA BIHARI PANDA(ADVOCATE.LOKESHBHARI@GMAIL.COM)(9911230505)(RESPONDENT) SIDHARTHA(SID1SINHA@GMAIL.COM)(0)(RESPONDENT) BANKA BIHARI PANDA(ADVOCATEBBPANDA127@GMAIL.COM)(7982892966)(RESPONDENT)		
88	W.P.(C)-13522/2023 CM APPL. 53427/2023 CM APPL. 72382/2024	UNION OF INDIA AND ANR. V/s BHEEM SINGH MEENA	SIDDHARTHA SINHA, BANKA BIHARI PANDA	
		OTHER DETAILS OF ADVOCATES: MR. SIDDHARTHA SINHA(SID1SINHA@GMAIL.COM)(9717952311)(PETITIONER) BHEEM SINGH MEENA(BHEEMSINGHMEENA@GMAIL.COM)()(RESPONDENT) BANKA BIHARI PANDA()(9911230505)(RESPONDENT) SIHDDARTHA SINHA(SID1SINHA@GMAIL.COM)(0)(RESPONDENT) BANKA BIHARI PANDA(ADVOCATEBBPANDA127@GMAIL.COM)(7982892966)(RESPONDENT)		
89	W.P.(C)-13545/2023 CM APPL. 53541/2023 CM APPL. 72270/2024	UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY & ANR. V/s RAJESH MEENA	SIDDHARTHA SINHA, BANKA BIHARI PANDA	

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		OTHER DETAILS OF ADVOCATES: VIJAY KUMAR(VIJAYTATWAD@GMAIL.COM)(9650417556)(PETITIONER) SIDDHARTHA SINHA(SID1SINHA@GMAIL.COM)(9717952311)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, RAJESH.MEENA@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH (SANTOSHDHC83@GMAIL.COM)()(RESPONDENT) BANKA BIHARI PANDA(ADVOCATE.LOKESHNABHARTI@GMAIL.COM)(9911230505)(RESPONDENT) SIDDHARTHA(SIDDHARTHA@GMAIL.COM)(0)(RESPONDENT) SIDDHARTHA SINHA(SID1SINHA@GMAIL.COM)(0)(RESPONDENT) BANKA BIHARI PANDA(ADVOCATEBBPANDA127@GMAIL.COM)(7982892966)(PETITIONER)		
90	W.P.(C)-1843/2024 CM APPL. 7714/2024	UNION OF INDIA & ORS. V/s SHIV SHANKAR	SUSHIL KUMAR PANDEY, KARAN CHAHAR	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMA RPANDEY(ACJLAW2020@GMAIL.COM)(9873588234)(PETITIONER) KARAN CHAHAR (CHAHARKARAN8@GMAIL.COM)()(RESPONDENT) KARAN CHAHAR(CHAHARKARAN8@GMAIL.COM)(8800754883)(RESPONDENT)		
END OF THE BOARD MATTERS				
91	EFA(OS)-16/2015 WITH FAO(OS) 486/2012	INDIAN ACRYLICS LTD V/s E I DU PONT DE NEMOURS	TARUN GUPTA, SHIRAZ PATODIA, KHAITAN & CO.	
		OTHER DETAILS OF ADVOCATES: SHIRAZ PATODIA(SHIRAZ@DUAASSOCIATES.COM)(9810299947)(RESPONDENT) KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(RESPONDENT)		
92	FAO(OS)-486/2012 WITH EFA(OS) 16/2015	E. I. DU PONT DE NEMOURS AND COMPANY V/s INDIAN ACRYLICS LIMITED & ORS	ANIRUDH DAS, NIDHI GYPTA, SHIRAZ PATODIA, KHAITAN & CO.	
		OTHER DETAILS OF ADVOCATES: SHIRAZ PATODIA(SHIRAZ@DUAASSOCIATES.COM)(9810299947)(PETITIONER) KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(PETITIONER)		

COURT NO. 05
DIVISION BENCH-V
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

- NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.
- Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.
- Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in) or an adjournment slip is filed a day in advance, specifying the ground of adjournment.
- NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.
- NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTTTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.
- NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.
- NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpraveenkumar.dhc@gov.in
vikram.224@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	W.P.(C)-3301/2025 CM APPL. 15580/2025	KOUSHIK PAL & ORS. V/s UNION OF INDIA & ANR.	MANDEEP BAISALA	
		OTHER DETAILS OF ADVOCATES: MANDEEP BAISALA(MANDEEPBAISALA@GMAIL.COM)(8800817611)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
2	FAO (COMM)-231/2024	ANUJ JAIN V/s AMIT JAIN	NITIN KUMAR GUPTA, SHIVA SANTANAM SWAMINADHAN	
		OTHER DETAILS OF ADVOCATES: NITIN K GUTPA (ADVINITINGKGUPTA@GMAIL.COM)(9711184111)(PETITIONER) UNITED MARK(UNITEDMARK@UNITEDANDUNITED.COM)(0)(RESPONDENT) SHIVA SANTANAM SWAMINADHAN(DHC@G10.IN)(9810061495)(RESPONDENT)		
3	W.P.(C)-1325/2007 WITH W.P.(C) 12603/2024	EX CONSTABLE GAJENDER SINGH V/s UOI & ORS.	M.G.KAPOOR, SAHILA LAMBA, NIKHIL BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: NIKHIL BHARDWAJ(BHARDWAJ81NICK@GMAIL.COM)(9910052133)(PETITIONER)		
4	W.P.(C)-12603/2024	SHRI MUKESH SINGH V/s UNION OF INDIA THROUGH PRINCIPAL SECRETARY HOME & ORS.	ANSHUMAN TIWARI	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN TIWARI(ANSHUMAN.TIWARI119@GMAIL.COM)(9198728262)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
5	W.P.(C)-8956/2017	AMBUJ SINGH V/s UNION OF INDIA AND ORS.	DR. VIJENDRA MAHNDIYAN	
		OTHER DETAILS OF ADVOCATES:		

ADVANCE CAUSE LIST

6	W.P.(C)-12709/2019 CM APPL. 51935/2019	MISHRO DEVI AND ANR. V/s UNION OF INDIA AND ORS.	ALAKH ALOK SRIVASTAVA, ISHA ARORA, HIRAN KUMAR	
		OTHER DETAILS OF ADVOCATES: ALAKH ALOK SRIVASTAVA()(9871414446)(PETITIONER) ISHA ARORA(ARORA.ISHA0915@GMAIL.COM)(9899024915)(RESPONDENT) HIRAN KUMAR(HIRANKUMARSHARMA@GMAIL.COM)(9868208106)(RESPONDENT)		
7	W.P.(C)-13113/2019 CM APPL. 53435/2019	PAWAN KUMAR V/s UNION OF INDIA AND ORS.	A K TRIVEDI	
		OTHER DETAILS OF ADVOCATES: A K TRIVEDI()(9810793387)(PETITIONER)		
8	W.P.(C)-6585/2020 CM APPL. 22995/2020	PRITHVI SINGH AND ANR V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(CHHIBBERANDASSOCIATES@GMAIL.COM)(9810082847)(PETITIONER) ANKURCHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9891919168)(RESPONDENT)		
9	W.P.(C)-6667/2020	KHALID AKHTAR V/s UNION OF INDIA & ORS.	ABDUL AZEEM KALEBUDDE	
		OTHER DETAILS OF ADVOCATES: KHALID AKHTAR(KALEBUDDE.AZEEM@GMAIL.COM)(9899474399)(RESPONDENT) KHALID AKHTAR(KALEBUDDE.AZEEM@GMAIL.COM)()(RESPONDENT) KHALID AKHTAR(KALEBUDDE.AZEEM@GMAIL.COM)()(RESPONDENT) ABDUL KALEBUDDE(KALEBUDDE.AZEEM@GMAIL.COM)(9899474399)(PETITIONER) ABDUL AZEEM KALEBUDDE(KALCBUDDE.AZEEM@GMAIL.COM)(9899474399)(PETITIONER) THE COMMANDANT(GCSPT@CRPF.GOV.IN)()(PETITIONER) UNION OF INDIA (HSHSO@NIC.IN)()(PETITIONER) THE DIRECTOR GENERAL (IGADM@CRPF.GOV.IN)()(PETITIONER) SPECIAL DIRECTOR GENERAL(SDGNZ@CRPF.GOV.IN)()(PETITIONER) THE DEPUTY INSPECTOR GENERAL(DIGGCSPT@CRPF.GOV.IN)()(PETITIONER) THE COMMANDANT(GCSPT@CRPF.GOV.IN)()(PETITIONER) THE COMMANDANT(GCSPT@CRPF.GOV.IN)(1302380102)(PETITIONER) UNION OF INDIA (HSHSO@NIC.IN)()(PETITIONER) THE DIRECTOR GENERAL (IGADM@CRPF.GOV.IN)()(PETITIONER) SPECIAL DIRECTOR GENERAL(SDGNZ@CRPF.GOV.IN)()(PETITIONER) THE DEPUTY INSPECTOR GENERAL(DIGGCSPT@CRPF.GOV.IN)()(PETITIONER) UNION OF INDIA (HSHSO@NIC.IN)(1123092989)(PETITIONER) THE DIRECTOR GENERAL (IGADM@CRPF.GOV.IN)(1124360971)(PETITIONER) SPECIAL DIRECTOR GENERAL(SDGNZ@CRPF.GOV.IN)(1912593015)(PETITIONER) THE DEPUTY INSPECTOR GENERAL(DIGGCSPT@CRPF.GOV.IN)(1302380102)(PETITIONER) SPECIAL DIRECTOR GENERAL(SDGNZ@CRPF.GOV.IN)(1912593015)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) THE DIRECTOR GENERAL(IGADM@CRPF.GOV.IN)(1124360971)(RESPONDENT) THE DEPUTY INSPECTOR GENERAL(DIGGCSPT@CRPF.GOV.IN)(1302380102)(RESPONDENT) THE COMMANDANT(GCSPT@CRPF.GOV.IN)(1302380102)(RESPONDENT) UNION OF INDIA(HSHSO@NIC.IN)(1123092989)(RESPONDENT)		
10	W.P.(C)-7448/2020 CM APPL. 24879/2020	NITIN SHARMA V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKURCHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
11	W.P.(C)-12219/2021	SUBEDAR RAJBIR SINGH TOMAR V/s UNION OF INDIA & ORS.	R ARCHANA	
		OTHER DETAILS OF ADVOCATES: MS ARCHANA RAMESH(ARCHANA_RAMESH11@YAHOO.COM)(9999871271)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
12	W.P.(C)-12861/2021 CM APPL. 45111/2021	DIWAKAR MISHRA AND ORS V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) BHAGWAN SWARUP SHUKLA(BSCGSC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
13	W.P.(C)-3432/2022 WITH W.P.(C) 4596/2022	ROHIT CHOUDHARY V/s UNION OF INDIA & ORS.	PALLAVI AWASTHI	
		OTHER DETAILS OF ADVOCATES: PALLAVI AWASTHI(PALLAVI17AWASTHI@GMAIL.COM)(9717359636)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

14	W.P.(C)-4596/2022	NIDHI PARIHAR V/s UNION OF INDIA & ORS.	PALLAVI AWASTHI	
		OTHER DETAILS OF ADVOCATES: PALLAVI AWASTHI(PALLAVI17AWASTHI@GMAIL.COM)(9717359636)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
15	W.P.(C)-5517/2022	RANJEET KUMAR SINGH & ORS. V/s UNION OF INDIA & ORS.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
16	W.P.(C)-11249/2022 CM APPL. 33028/2022	LT COL BHARTENDU GAUTAM V/s UNION OF INDIA AND OTHERS	INDRA SEN SINGH	
		OTHER DETAILS OF ADVOCATES: INDRA SEN SINGH AND ADITYA BARI()(9650091421)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
17	W.P.(C)-12240/2022 CM APPL. 36681/2022	CADET (NDA) NIHAL TIWARI V/s UNION OF INDIA AND ORS.	INDRA SEN SINGH, INDRA SEN SINGH	
		OTHER DETAILS OF ADVOCATES: INDRA SEN SINGH(LAWOFFICESSINGH@GMAIL.COM)(9650091421)(PETITIONER) INDRA SEN SINGH AND ADITYA BARI(LAWOFFICESSINGH@GMAIL.COM)(9650091421)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
18	W.P.(C)-2118/2023	ABHAY KUMAR PANDEY V/s UNION OF INDIA AND ORS	MANOJ KUMAR	
		OTHER DETAILS OF ADVOCATES: MANOJ KR GUPTA(GUPTAMANOJ50@YAHOO.COM)(9718451126)(PETITIONER) SANTOSH KUMAR(SHAANRAWAT28@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
19	W.P.(C)-15964/2023	VIRENDER KUMAR V/s UNION OF INDIA & ORS.	NIKHIL PALLI	
		OTHER DETAILS OF ADVOCATES: NIKHIL PALLI, KSHITIJ PAL(PALLILAWFIRM@GMAIL.COM)(9811676973)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
20	W.P.(C)-16263/2023 CM APPL. 65484/2023	ANIL KUMAR V/s UNION OF INDIA & ORS.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
21	W.P.(C)-16597/2023 CM APPL. 43606/2024	MANOJ BHAUSAHEB SINHALE V/s UNION OF INDIA & ORS.	SAAHILA LAMBA, KABIR KUMAR HAZARIKA	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(0)(PETITIONER) ASHOK KR.KASHYAP(ADV KABIRLRLF@GMAIL.COM)(9810059808)(RESPONDENT) ASHOK KASHYAP(ASHOKKASHYAP12@GMAIL.COM)(0)(RESPONDENT)		
22	W.P.(C)-2040/2024 CM APPL. 8539/2024	DESH RAJ AND ORS. V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM)()(RESPONDENT)		
23	W.P.(C)-3863/2024	ANAND V/s UNION OF INDIA & ANR.	MALAYA KUMAR CHAND	
		OTHER DETAILS OF ADVOCATES: MALAYA KUMAR CHAND(MALAYA_CHAND@YAHOO.COM)(9810570525)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
24	W.P.(C)-5589/2024 CM APPL. 37187/2024	ASHOK KUMAR V/s UNION OF INDIA & ORS.	RAJ SINGH, HIMANSHU GAUTAM, HIMANSHU GAUTAM, TAVISH BHUSHAN PRASAD	
		OTHER DETAILS OF ADVOCATES: RAJ SINGH PHOGAT(RAJLEGALDOC@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DIRECTOR GENERAL(DG@INDIANCOASTGUARD.NIC.IN, BUVIK@INDIANCOASTGUARD.NIC.IN, RECRUITMENT@GRSE.CO.I)()(RESPONDENT) HIMANSHU GAUTAM(HGAUTAM.ADV@GMAIL.COM)(9582620944)(PETITIONER) UNION OF INDIA, TAVISH(UOIDHC@GMAIL.COM,		

		TAVISH.CNLU@GMAIL.COM)(0)(RESPONDENT) HIMANSHU GAUTAM(HGAUTAM.ADV@GMAIL.COM)(9582620944)(PETITIONER) TAVISH BHUSHAN PRASAD(TAVISH.CNLU@GMAIL.COM)(9430772770)(RESPONDENT)		
25	W.P.(C)-14626/2024	LT COL BHARAT SINGH, SENA MEDAL V/s UNION OF INDIA & ORS.	BHARAT SINGH	
		OTHER DETAILS OF ADVOCATES: BHARAT SINGH (BHARATMERTIA@GMAIL.COM)(9596761566)(PETITIONER) UNION OF INDIA, LEGAL CELL HC(UOIDHC@GMAIL.COM, LEGALCELLHC@GMAIL.COM)(1123384193)(RESPONDENT)		
26	W.P.(C)-14880/2024	V. SRAVAN KUMAR V/s UNION OF INDIA & ORS.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA KAUR LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SK OFFICE, UNION OF INDIA(ADVSKOFFICE@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
FOR FINAL HEARING				
27	W.P.(C)-1024/2010	ANIL KUMAR UPADHAYA V/s UOI AND ORS	ANKUR CHAWLA, ANIL GAUTAM, KARN DEO BAGHEL	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: KARN DEO BAGHEL(KARNDEOBAGHEL@GMAIL.COM)(8076299713)(PETITIONER)		
FOR DISPOSAL				
28	W.P.(C)-13066/2018	PRADEEP V/s UNION OF INDIA AND ORS.	S S PANDEY	
		OTHER DETAILS OF ADVOCATES: S S PANDEY()(9999378011)(PETITIONER)		
PART-HEARD MATTERS				
29	W.P.(C)-9783/2009	EX HC DWARIKA PRASAD V/s UOI & ORS	M.G.KAPOOR, ASHWANI BHARDWAJ	Listing Remarks: FOR DISPOSAL
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 34
DIVISION BENCH-VI
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SUSPENSION OF SENTENCE				
1	CRL.M.(BAIL) 154/2025 In CRL.A.-85/2025	MUKESH V/s STATE (NCT OF DELHI)	DHRUVA BHAGAT	
		OTHER DETAILS OF ADVOCATES: AVI SHIV (AVI.SHIV189@GMAIL.COM)(9910599996)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NEB SARAI-1735/2015)
FRESH MATTERS & APPLICATIONS				
2	CRL.M.A. 9036/2025 In CRL.A.-111/2024	NEENA CHAWLA V/s MOHD. TAZIM KHAN & ORS.	AKASH KUMAR SRIVASTAVA, ANUSHKA BARUAH, ANUSHKA BARUAH, KIRTI AGGARWAL, SUNDEEP SEHGAL	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: CHETAN (CA@CHETANANAND.CO.IN)(8979270703)(PETITIONER) AKASH SRIVASTAVA(AKASHSRIVASTAVA753@GMAIL.COM)()(PETITIONER) CHETAN ANAND(CA@CHETANANAND.CO.IN)(9810216161)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VISHAL GOSAIN (ANUSHKA.BARUAH9@GMAIL.COM)(9910797157)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUSHKA BARUAH(ANUSHKA.BARUAH9@GMAIL.COM)(9910797157)(PETITIONER) KIRTI AGGARWAL(KIRTIAGGARWAL3001@GMAIL.COM)(9953119062)(PETITIONER) SUNDEEP SEHGAL(INFILEGAL@GMAIL.COM)(9810005572)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW FRIENDS COLONY-219/2017) W.P.(CRL) 1663/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-10-13) BAIL APPLN. 3374/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-11-05) BAIL APPLN. 3512/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-11-18) BAIL APPLN. 852/2018 FILED BY NITIN SABHARWAL (DISPOSED ON : 2018-05-23) BAIL APPLN. 862/2018 FILED BY MOHD. TAZIM (DISPOSED ON : 2018-10-01) BAIL APPLN. 258/2018 FILED BY NITIN SABHARWAL (DISPOSED ON : 2018-03-13) BAIL APPLN. 1151/2018 FILED BY PREETAM SAINI (DISPOSED ON : 2018-06-18) BAIL APPLN. 1896/2018 FILED BY PREETAM SAINI (DISPOSED ON : 2018-08-21) BAIL APPLN. 2588/2018 FILED BY PRITAM SAINI (DISPOSED ON : 2018-11-02) BAIL APPLN. 198/2019 FILED BY PRITAM SAINI (DISPOSED ON : 2019-01-24) BAIL APPLN. 653/2019 FILED BY PREETAM SAINI (DISPOSED ON : 2019-03-18) BAIL APPLN. 1710/2019 FILED BY NITIN SABHARWAL (DISPOSED ON : 2019-09-30) BAIL APPLN. 802/2019 FILED BY PREETAM SAINI (DISPOSED ON : 2019-03-29) BAIL APPLN. 1847/2019 FILED BY PRITAM SAINI (DISPOSED ON : 2019-08-21) CRL.M.C. 837/2020 FILED BY NEENA CHAWLA (DISPOSED ON : 2020-02-17) BAIL APPLN. 368/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-02-07) BAIL APPLN. 8/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-01-07) BAIL APPLN. 1176/2020 FILED BY NITIN SABHARWAL (DISPOSED ON : 2020-06-16) BAIL APPLN. 743/2020 FILED BY PRITAM

				SAINI (DISPOSED ON : 2020-03-20) BAIL APPLN. 851/2020 FILED BY NITIN SABHARWAL (DISPOSED ON : 2020-05-12) BAIL APPLN. 1243/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-06-12) BAIL APPLN. 1286/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-06-17) BAIL APPLN. 1557/2021 FILED BY PRITAM SAINI (DISPOSED ON : 2021-07-15) BAIL APPLN. 862/2021 FILED BY NITIN SABHARWAL (DISPOSED ON : 2021-05-20) BAIL APPLN. 2049/2021 FILED BY PRITAM SAINI (DISPOSED ON : 2021-06-12) BAIL APPLN. 762/2021 FILED BY PRITAM SAINI (DISPOSED ON : 2021-04-19) BAIL APPLN. 4104/2021 FILED BY PRITAM SAINI (DISPOSED ON : 2021-11-25) BAIL APPLN. 4044/2021 FILED BY NITIN SABHARWAL (DISPOSED ON : 2021-11-16) BAIL APPLN. 3150/2021 FILED BY MOHD. TAZIM KHAN @ TAZIM (DISPOSED ON : 2021-08-26) BAIL APPLN. 2024/2022 FILED BY PRITAM SAINI (DISPOSED ON : 2022-08-05) BAIL APPLN. 1694/2022 FILED BY PRITAM SAINI (DISPOSED ON : 2022-08-05) BAIL APPLN. 1804/2022 FILED BY NITIN SABHARWAL (DISPOSED ON : 2022-06-20) BAIL APPLN. 2433/2022 FILED BY NITIN SABHARWAL (DISPOSED ON : 2022-09-05) BAIL APPLN. 3325/2022 FILED BY PRITAM SAINI (DISPOSED ON : 2023-03-23) BAIL APPLN. 2042/2023 FILED BY NITN SABHARWAL (DISPOSED ON : 2023-09-21) BAIL APPLN. 3046/2023 FILED BY PRITAM SAINI (DISPOSED ON : 2023-10-06) P.S.-FIR NO. :(NEW FRIENDS COLONY- 219/2017)
3	W.P.(CRL)-963/2025	MRS NISHA SUNAR V/s STATE OF NCT OF DELHI AND ORS	SOBHA RANI GUPTA	
		OTHER DETAILS OF ADVOCATES: SHOOBHA GUPTAA (SRSHOBHAGUPTA@GMAIL.COM)(9811192158)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GOVIND PURI-162/2025)
FOR ADMISSION				
4	MISC. APPEAL(PMLA)- 9/2025	ABHINAV SAKSENA V/s THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	RAJAT MANCHANDA	
		OTHER DETAILS OF ADVOCATES: RAKAT MANCHANDA(RAJAT@MANCHANDACO.COM)(9899850805)(PETITIONER)		
5	RFA(COMM)-10/2025 CM APPL. 1078/2025	M/S PAWAN KUMAR SUSHIL KUMAR AGRO PVT. LTD. V/s RITU SARAF	ANIL KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR SHARMA(ANILADVOCATE1982@GMAIL.COM)(9953686474)(PETITIONER) PROJURIS(PROJURIS@REDIFFMAIL.COM)(0)(RESPONDENT) ANIL KUMAR SHARMA (ANILADVOCATE1982@GMAIL.COM)(9953686474)(RESPONDENT) PROJURIS(PROJURIS@REDIFFMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
6	CO.APP.-26/2023 CM APPL. 56799/2023	IDBI BANK LTD V/s P D GUPTA AND COMPANY	PRAFUL JINDAL, VIVEK GUPTA	
		OTHER DETAILS OF ADVOCATES: SIDHARTHA BARUA , PRAFUL JINDAL(SIDHARUA@GMAIL.COM)(9971434064)(PETITIONER) VIVEK(VIVEKMZN@REDIFFMAIL.COM)(0)(RESPONDENT) VIVEK GUPTA(VIVEKGUPTASC@GMAIL.COM)(9871065420)(RESPONDENT)		
7	CRL.A.-405/2022 WITH CRL.A. 409/2022	MAHESH KATARIA V/s STATE (GOVT. OF NCT OF DELHI)	MANU SISHODIA	
		OTHER DETAILS OF ADVOCATES: MANU SISHODIA(MANUSISHODIA77@GMAIL.COM)(9810019309)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA NORTH-113/2012) W.P.(CRL) 149/2013 FILED BY JOGINDER SINGH (DISPOSED ON : 2013-03-08) CRL.REV.P. 326/2017 FILED BY VAIBHAV (DISPOSED ON : 2024-08-09) BAIL APPLN. 2571/2017 FILED BY MAHESH KATARIA (DISPOSED ON : 2018-08-08) BAIL APPLN. 3217/2020 FILED BY MAHESH

				KATARIA (DISPOSED ON : 2020-11-11) BAIL APPLN. 572/2019 FILED BY MAHESH KATARIA (DISPOSED ON : 2019-03-07) BAIL APPLN. 536/2020 FILED BY MAHESH KATARIA (DISPOSED ON : 2020-02-26) BAIL APPLN. 1535/2020 FILED BY MAHESH KATARIA (DISPOSED ON : 2020-07-03) CRL.A. 409/2022 FILED BY VAIBHAV (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(DWARKA NORTH-113/2012)
8	CRL.A.-409/2022	VAIBHAV V/s STATE (NCT OF DELHI) & ANR.	BADRINATH B	
		OTHER DETAILS OF ADVOCATES: CHAMBERS OF B. BADRINATH(OFFICE@BADRINATHB.IN){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA NORTH-113/2012) W.P.(CRL) 149/2013 FILED BY JOGINDER SINGH (DISPOSED ON : 2013-03-08) CRL.REV.P. 326/2017 FILED BY VAIBHAV (DISPOSED ON : 2024-08-09) BAIL APPLN. 2571/2017 FILED BY MAHESH KATARIA (DISPOSED ON : 2018-08-08) BAIL APPLN. 3217/2020 FILED BY MAHESH KATARIA (DISPOSED ON : 2020-11-11) BAIL APPLN. 572/2019 FILED BY MAHESH KATARIA (DISPOSED ON : 2019-03-07) BAIL APPLN. 536/2020 FILED BY MAHESH KATARIA (DISPOSED ON : 2020-02-26) BAIL APPLN. 1535/2020 FILED BY MAHESH KATARIA (DISPOSED ON : 2020-07-03) CRL.A. 405/2022 FILED BY MAHESH KATARIA (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(DWARKA NORTH-113/2012)
9	FAO (COMM)-142/2021	THE CRICKET ACADEMY OF PATHANS PRIVATE LIMITED V/s SAHIL CITY SPORTS & ANR.	AKHIL KUMAR GOLA, VINEET DWIVEDI	
		OTHER DETAILS OF ADVOCATES: THE CRICKET ACADEMY OF PATHANS PRIVATE LIMITED(ARNESH@CRICKETACADEMYOFPATHANS.COM)(9953657801)(RESPONDENT) THE CRICKET ACADEMY OF PATHANS PRIVATE LIMITED(ARNESH@CRICKETACADEMYOFPATHANS.COM)(9953657801)(RESPONDENT) THE CRICKET ACADEMY OF PATHANS PRIVATE LIMITED(ARNESH@CRICKETACADEMYOFPATHANS.COM)(9953657801)(RESPONDENT) VEDANTA VARMA (VEDANTA@VEDANTAVARMA.COM)(9811121363)(PETITIONER) SAHIL CITY SPORTS(AJAZSAHILRAIPUR@GMAIL.COM){}(PETITIONER) AJAZ BHINSARA(AJAZSAHILRAIPUR@GMAIL.COM){}(PETITIONER) SAHIL CITY SPORTS(AJAZSAHILRAIPUR@GMAIL.COM){}(PETITIONER) AJAZ BHINSARA(AJAZSAHILRAIPUR@GMAIL.COM){}(PETITIONER) SAHIL CITY SPORTS(AJAZSAHILRAIPUR@GMAIL.COM){}(PETITIONER) AJAZ BHINSARA(AJAZSAHILRAIPUR@GMAIL.COM){}(PETITIONER) AJAZ SAHIL RAJPUR (AJAZSAHILRAIPUR@GMAIL.COM){}(RESPONDENT) VINEET (VINEET@VIDHIVAKRA.CO.IN){}(RESPONDENT) VINEET DWIVEDI(ADVOCATEVINEETDWIVEDI@GMAIL.COM)(9717467867)(RESPONDENT) VINEET DWIVEDI(ADVOCATEVINEETDWIVEDI@GMAIL.COM)(9717467867)(RESPONDENT)		
10	FAO (COMM)-28/2024 CM APPL. 8764/2024	NEO DEVELOPERS PVT. LTD V/s ASHOK SHARMA	JITENDER CHAUDHARY, APARNA ARUN	
		OTHER DETAILS OF ADVOCATES: JITENDER CHAUDHARY, SHILPA(JURIS_CONSULT@REDIFFMAIL.COM)(9810494638)(PETITIONER) M/S NEO DEVELOPERS(INFO@NEODEVELOPERS.COM)(9810494638)(PETITIONER) ASHOK(ASHOK.SHARMA36D@GMAIL.COM)(8742928383)(RESPONDENT) APARNA ARUN(APARNA.ARUN1@GMAIL.COM)(7903387807)(PETITIONER)		
11	FAO(OS) (COMM)- 116/2019 CM APPL. 24315/2019	AIRPORTS AUTHORITY OF INDIA V/s MUMBAI INTENATIONAL AIRPORT LTD	KARAN LAHIRI	
		OTHER DETAILS OF ADVOCATES: (PETITIONER RAGHAVENDRA SHANKAR DETAILS REMOVED.) KARAN LAHIRI(KARANLAHIRI@GMAIL.COM,RAKESHKUMAR18775@GMAIL.COM)(9818289607)(PETITIONER)		
12	FAO(OS) (COMM)-71/2024 CM APPL. 21487/2024 CM APPL. 21488/2024 CM APPL. 21490/2024	UNION OF INDIA V/s M/S UEE ELECTRICALS ENGINEERS PVT LTD	KESHAV SEHGAL	
		OTHER DETAILS OF ADVOCATES:		

13	FAO(OS) (COMM)-184/2024	MARUTI TRADERS V/s ITRON INDIA PVT. LTD.	MONISHA HANDA, ABHIJIT MITTAL	
		OTHER DETAILS OF ADVOCATES: MONISHA HANDA(HANDAMONISHA@GMAIL.COM)(9899707345)(PETITIONER) PAWAN(PAWAN.MATHUR@ITRON.COM)(0)(RESPONDENT) ABHIJIT MITTAL(ABHIJIT@LEGALSRIPTURES.COM)(9971005414)(RESPONDENT)		
14	FAO(OS) (COMM)-9/2025 CM APPL. 3470/2025	M/S EXCLUSIVE CAPTIAL LIMITED V/s VSJ INVESTMENTS PVT LTD & ORS.	APOORV AGARWAL	
		OTHER DETAILS OF ADVOCATES:		
15	LPA-174/2021 CM APPL. 17983/2021 CM APPL. 22352/2021	GOOGLE LLC V/s X & ORS.	MAMTA RANI, MAMTA RANI, SARTHAK MAGGON, REGLAW CHAMBERS	
		OTHER DETAILS OF ADVOCATES: GOOGLE LLC(SUPPORT-IN@GOOGLE.COM)()(RESPONDENT) GOOGLE LLC(SUPPORT-IN@GOOGLE.COM)()(RESPONDENT) GOOGLE LLC(SUPPORT-IN@GOOGLE.COM)()(RESPONDENT) MAMTA R JHA()(9502321779)(PETITIONER) PPR LAW ASSCIATES LLP (PPPLAWASSOCAITESLLP@GMAIL.COM)(9911134561)(PETITIONER) MAMTARANI(MAMTA@INTTLADVOCARE.COM)(9953738008)(PETITIONER) DESICollector (HELP@XHAMSTER.COM)()(PETITIONER) UNION OF INDIA(DIGPAULASSOCIATES@YAHOO.CO.IN)()(PETITIONER) STATE OF NCT OF DELHI (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) INTERNET SERVICE PROVIDERS ASSOCIATION OF INDIA (INFO@ISPai.IN)()(PETITIONER) FACEBOOK INC(FACEBOOK_GRIEVANCE_OFFICER_FB@SUPPORT.FACEBOOK.COM)()(PETITIONER) MS X(SARTHAK.MAGGON@SMLAWOFFICES.IN)()(PETITIONER) STATE OF NCT OF DELHI (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) INTERNET SERVICE PROVIDERS ASSOCIATION OF INDIA (INFO@ISPai.IN)()(PETITIONER) FACEBOOK INC(FACEBOOK_GRIEVANCE_OFFICER_FB@SUPPORT.FACEBOOK.COM)()(PETITIONER) WWW.XHAMSTER.COM (HELP@XHAMSTER.COM)()(PETITIONER) X(SARTHAK.MAGGON@SMLAWOFFICES.IN)()(PETITIONER) UNION OF INDIA(DIGPAULASSOCIATES@YAHOO.CO.IN)()(PETITIONER) STATE OF NCT OF DELHI (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) INTERNET SERVICE PROVIDERS ASSOCIATION OF INDIA (INFO@ISPai.IN)()(PETITIONER) FACEBOOK INC(FACEBOOK_GRIEVANCE_OFFICER_FB@SUPPORT.FACEBOOK.COM)()(PETITIONER) WWW.XHAMSTER.COM (HELP@XHAMSTER.COM)()(PETITIONER) DESICollector (HELP@XHAMSTER.COM)()(PETITIONER) X(SARTHAK.MAGGON@SMLAWOFFICES.IN)()(PETITIONER) UNION OF INDIA(DIGPAULASSOCIATES@YAHOO.CO.IN)()(PETITIONER) DIGPAUL ASSOCIATES(DIGPAULASSOCIATES@YAHOO.CO.IN)()(RESPONDENT) RAHUL MEHRA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SARTHAK(SARTHAK.MAGGON@SMLAWOFFICES.IN)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) GOOGLE LLC(SUPPORT-IN@GOOGLE.COM)()(RESPONDENT) SARTHAKMAGGON(SARTHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) DIGPAUL ASSOCIATES(DIGPAULASSOCIATES@YAHOO.CO.IN)()(RESPONDENT) SARTHAK MAGGON(SARTHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(RESPONDENT) ()()(RESPONDENT) SARTHAK MAGGON(SARTHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(RESPONDENT)		
16	MISC. APPEAL(PMLA)-7/2022	THE ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT V/s SH. SANJEEV KAPOOR		
		OTHER DETAILS OF ADVOCATES:		
17	MISC. APPEAL(PMLA)-3/2023 CRL.M.A. 34701/2019 CRL.M.A. 38804/2019	DIRECTORATE OF ENFORCEMENT THROUGH ASSISTANT DIRECTOR DELHI V/s RAJESH KUMAR AGARWAL	AMIT KHEMKA, ASHWANI TANEJA	
		OTHER DETAILS OF ADVOCATES: AMIT KHEMKA()(9891758831)(PETITIONER) ASHWANI TANEJA(ASHWANI@PRUDENTLAWCHAMBERS.COM)(9810064777)(RESPONDENT)		
18	MISC. APPEAL(PMLA)-10/2024 CM APPL. 41241/2024 WITH MISC. APPEAL(PMLA) 11/2024	UTKARSHH PAHWA V/s DIRECTORATE OF ENFORCEMENT	SUMESH DHAWAN, ARKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: SUMESH DHAWAN, VATSALAKAK(LEGAL@DHAWANCO.IN)(0)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) ZOHEB HUSSAIN(OFFICEZHOSAIN@GMAIL.COM)(0)(RESPONDENT) ARKAJ KUMAR(ARKAJKUMAR@GMAIL.COM)(9810478949)(RESPONDENT)		
19	MISC. APPEAL(PMLA)-11/2024 CM APPL. 42698/2024	SPECTRUM CREDIT AND INVESTMENTS PRIVATE LIMITED V/s DIRECTORATE OF ENFORCEMENT	POOJA MEHRA SAIGAL, ARKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: POOJA SAIGAL, JATIN, KAVERI RAWAL(OFFICE.POOJA.SAIGAL@GMAIL.COM)(9650822552)(PETITIONER) SPECTRUM CREDIT AND INVESTMENTS PVT LTD(SPCIPL2017@GMAIL.COM)(0)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		

		ARKAJ KUMAR(ARKAJKUMAR@GMAIL.COM)(9810478949)(PETITIONER)		
20	RFA(COMM)-294/2023 CM APPL. 64657/2023	SUMEDHA GUPTA V/s MAMTA GOYAL	SUMMIT KAUSHAL	
		OTHER DETAILS OF ADVOCATES:		
21	RFA(OS)(COMM)-40/2019 CM APPL. 43431/2019 CM APPL. 43433/2019	SHAIN KUMAR V/s VAISHNAVI BUILDING SOLUTIONS PVT LTD	AUREUS LAW PARTNERS, PRADEEP SINGH, SYED WASIF HAIDER	
		OTHER DETAILS OF ADVOCATES: AUREUS LAW PARTNERS()(9818269100)(PETITIONER) SYED WASIF HAIDER(HAIDER.ADV@GMAIL.COM)(9311307710)(RESPONDENT) SYED WASIF HAIDER(HAIDER.ADV@GMAIL.COM)(9311307710)(RESPONDENT)		
22	W.P.(C)-7422/2015	PUNJAB NATIONAL BANK V/s PUNJAB STATE INDUSTRIAL DEVELOPMENT CORPORATION & ORS	Y.P. CHANDNA & CO., ARUN K. SINHA, GAGAN MATHUR, AAKANKSHA BHOLA	
		OTHER DETAILS OF ADVOCATES: GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER) AAKANKSHA BHOLA(AAKANKSHABHOLA1@GMAIL.COM)(9781112601)(RESPONDENT)		
23	W.P.(C)-1208/2017	M/S BHPV RETIRED EMPLOYEES WELFARE ASSOCIATION V/s BHARAT HEAVY ELECTRICALS LTD. & ORS	VADREVVU PATTABHIRAM, SAROJANAND JHA, SAROJ BIDAWAT, ATUL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
24	W.P.(C)-8397/2023 CM APPL. 32036/2023 CM APPL. 32037/2023	BIMLA CHAUDHARY V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	AMIT GUPTA	
		OTHER DETAILS OF ADVOCATES: ATUL KUMAR (SALIENTALAW@GMAIL.COM)(8826367009)(PETITIONER) BIJWASAN(STANDINGCOUNSELGNCTD@GMAIL.COM, MLABIJWASAN@GMAIL.COM)(9868250806)(RESPONDENT)		
25	W.P.(C)-12549/2023 CM APPL. 49488/2023	VIKRAM SACHDEVA & ANR. V/s UNION BANK OF INDIA & ANR.	NAVIN KUMAR	
		OTHER DETAILS OF ADVOCATES: INDUS LEGAL(INDUSLEGAL.NK@GMAIL.COM)(9643052049)(PETITIONER) OP GAGGAR(OPGAGGAR@GMAIL.COM)()(RESPONDENT) UNION BANK OF INDIA(ARBDELHI@UNIONBANKOFINDIA.COM, CRESTEXPORTS@GMAIL.COM)(1123312899)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
26	CRL.A.-199/2021 CRL.M.A. 8720/2021 WITH CRL.A. 262/2021 CRL.A. 609/2023	SHAHID YOUSUF V/s NATIONAL INVESTIGATION AGENCY	JAWAHAR RAJA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: JAWAHAR RAJA(OFFICE.JAWAHARRAJA@GMAIL.COM)(9810933083)(PETITIONER) JAWAHARRAJA(JAWAHAR.RAJA2@GMAIL.COM)(9810639608)(PETITIONER) SANJAY NAGPAL(SANJAYNAGPAL.NIA@GOV.IN)()(RESPONDENT) KAN.BHARADWAJ(KAN.BHARADWAJ@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(NIA-RC-06/2011/NIA/DLI)
27	CRL.A.-201/2021 CRL.M.A. 8954/2021 WITH CRL.A. 262/2021	SYED AHMAD SHAKEEL V/s NATIONAL INVESTIGATION AGENCY	JAWAHAR RAJA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: JAWAHARRAJA(JAWAHAR.RAJA2@GMAIL.COM)(9810639608)(PETITIONER) JAWAHAR RAJA(OFFICE.JAWAHARRAJA@GMAIL.COM)(9810933083)(PETITIONER) NIA(INFO.NIA@GOV.IN)()(RESPONDENT) KARAN BHARDWAJ(KAN.BHARDWAJ@GMAIL.COM)()(RESPONDENT) SANJAY NAGPAL(SANJAY NAGPAL.NIA.@GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-6/2011) CRL.A. 1251/2015 FILED BY GHULAM MOHD. BHAT (IN JC) (DISPOSED ON : 2018- 02-07) CRL.A. 426/2018 FILED BY SYED SHAHID YOUSUF (DISPOSED ON : 2018-05-31) CRL.A. 1264/2018 FILED BY GHULAM MOHD. BHAT (DISPOSED ON : 2019-08-02) CRL.A. 534/2019 FILED BY SYED SHAHID YOUSUF (DISPOSED ON : 2019-07-15) CRL.A. 150/2021 FILED BY GHULAM MOHD BHAT (DISPOSED ON : 2023-01-05) CRL.A. 608/2023 FILED BY SHAHID YOUSUF (D. OF HEARING : 2025-04-14) CRL.A. 609/2023 FILED BY SYED AHMAD SHAKEEL (D. OF HEARING : 2025-04-14) CRL.A. 1023/2024 FILED BY SHAHID YUSUF (D. OF HEARING : 2025-04-24) W.P.(CRL) 123/2025 FILED BY SYED AHMAD SHAKEEL (D. OF HEARING : 2025- 05-22) P.S.-FIR NO. :(NIA-6/2011)

28	CRL.A.-369/2022 WITH CRL.A. 27/2023 CRL.A. 276/2023	MASARAT ALAM BHAT V/s NATIONAL INVESTIGATION AGENCY	WARISHA FARASAT	
		OTHER DETAILS OF ADVOCATES: FARASAT LAW(INFO@FARASATLAW.COM){}(PETITIONER) WARISHA FARASAT(WF2108@CAA.COLUMBIA.EDU){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-10/2017) W.P.(CRL) 2707/2018 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2018-09-11) CRL.A. 768/2018 FILED BY ZAHOR AHMAD SHAH WATALI (DISPOSED ON : 2018-09-13) CRL.A. 615/2019 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2019-05-28) CRL.A. 2/2020 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2025-03-12) W.P.(CRL) 2321/2022 FILED BY ALTAF AHMAD SHAH (DISPOSED ON : 2022-10-03) CRL.A. 27/2023 FILED BY SHABIR AHMED SHAH (DISPOSED ON : 2023-01-09) CRL.A. 118/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 2025-01-13) CRL.A. 276/2023 FILED BY ZAHOR AHMAD SHAH WATALI (D. OF HEARING : 2025-04-03) CRL.A. 600/2023 FILED BY SHABIR AHMED SHAH (D. OF HEARING : 2025-04-25) CRL.A. 379/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 2025-04-03) CRL.A. 478/2023 FILED BY NAYEEM AHMAD KHAN (DISPOSED ON : 2024-12-19) CRL.A. 436/2023 FILED BY STATE (NATIONAL INVESTIGATION AGENCY) (D. OF HEARING : 2025-05-08) W.P.(CRL) 363/2024 FILED BY MOHAMMAD YASIN MALIK (DISPOSED ON : 2024-02-14) CRL.A. 933/2024 FILED BY BASHIR AHMAD BHAT (D. OF HEARING : 2025-04-29) W.P.(CRL) 3510/2024 FILED BY MOHAMMAD YASIN MALIK (D. OF HEARING : 2025-04-16) W.P.(CRL) 3651/2024 FILED BY SHABBIR SHAH (D. OF HEARING : 2025-05-22) CRL.A. 1154/2024 FILED BY MEHRAJUDDIN KALWAL (D. OF HEARING : 2025-04-23) CRL.REV.P. 1374/2024 FILED BY STATE (THROUGH DIRECTOR GENERAL, PRISONS) (D. OF HEARING : 2025-04-25) W.P.(CRL) 233/2025 FILED BY ABDUL RASHID SHEIKH (DISPOSED ON : 2025-02-24) CRL.A. 299/2025 FILED BY ABDUL RASHID SHEIKH (DISPOSED ON : 2025-03-25) P.S.-FIR NO. :(NIA-10/2017)
29	CRL.A.-27/2023 CRL.M.A. 699/2023 CRL.M.A. 701/2023 CRL.M.A. 716/2023	SHABIR AHMED SHAH V/s NATIONAL INVESTIGATION AGENCY	MUGDHA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: MUGDHA(MUGDHA@SLIC.ORG.IN){}(PETITIONER) MUGDHA(ADVMUGDHA98@GMAIL.COM)(9810025572)(PETITIONER) INFO(INFO.NIA@GOV.IN){}(RESPONDENT) MUGDHA(MUGDHA@SLIC.ORG.IN){}(PETITIONER) INFO(INFO@.NIA@GOV.IN){}(RESPONDENT) MUGDHA(ADVMUGDHA98@GMAIL.COM)(9810025572)(PETITIONER) INFO.NIA(INFO.NIA@GOV.IN){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-10/2017) W.P.(CRL) 2707/2018 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2018-09-11) CRL.A. 768/2018 FILED BY ZAHOR AHMAD SHAH WATALI (DISPOSED ON : 2018-09-13) CRL.A. 615/2019 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2019-05-28) CRL.A. 2/2020 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2025-03-12) CRL.A. 369/2022 FILED BY MASARAT ALAM BHAT (D. OF HEARING : 2025-04-03) W.P.(CRL) 2321/2022 FILED BY ALTAF AHMAD SHAH (DISPOSED ON : 2022-10-03) CRL.A. 118/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 2025-01-

				13) CRL.A. 276/2023 FILED BY ZAHOOR AHMAD SHAH WATALI (D. OF HEARING : 2025-04-03) CRL.A. 600/2023 FILED BY SHABIR AHMED SHAH (D. OF HEARING : 2025-04-25) CRL.A. 379/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 2025-04-03) CRL.A. 478/2023 FILED BY NAYEEM AHMAD KHAN (DISPOSED ON : 2024-12-19) CRL.A. 436/2023 FILED BY STATE (NATIONAL INVESTIGATION AGENCY) (D. OF HEARING : 2025-05-08) W.P.(CRL) 363/2024 FILED BY MOHAMMAD YASIN MALIK (DISPOSED ON : 2024-02-14) CRL.A. 933/2024 FILED BY BASHIR AHMAD BHAT (D. OF HEARING : 2025-04-29) W.P.(CRL) 3510/2024 FILED BY MOHAMMAD YASIN MALIK (D. OF HEARING : 2025-04-16) W.P.(CRL) 3651/2024 FILED BY SHABBIR SHAH (D. OF HEARING : 2025-05-22) CRL.A. 1154/2024 FILED BY MEHRAJUDDIN KALWAL (D. OF HEARING : 2025-04-23) CRL.REV.P. 1374/2024 FILED BY STATE (THROUGH DIRECTOR GENERAL, PRISONS) (D. OF HEARING : 2025-04-25) W.P.(CRL) 233/2025 FILED BY ABDUL RASHID SHEIKH (DISPOSED ON : 2025-02-24) CRL.A. 299/2025 FILED BY ABDUL RASHID SHEIKH (DISPOSED ON : 2025-03-25) P.S.-FIR NO. :(NIA-10/2017)
30	CRL.A.-276/2023 CRL.M.A. 8212/2023	ZAHOOR AHMAD SHAH WATALI V/s NATIONAL INVESTIGATION AGENCY	LAKSHAY DHAMIJA	
		OTHER DETAILS OF ADVOCATES: SHARIQ (SJR@SHARIQREYAZ.COM)(9906070001)(PETITIONER) INFO (INFO.NLA@GOV.IN){}(RESPONDENT) AKSHAL MALIK (AKSHALMALIK@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-10/2017) W.P.(CRL) 2707/2018 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2018-09-11) CRL.A. 768/2018 FILED BY ZAHOOR AHMAD SHAH WATALI (DISPOSED ON : 2018-09-13) CRL.A. 615/2019 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2019-05-28) CRL.A. 2/2020 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2025-03-12) CRL.A. 369/2022 FILED BY MASARAT ALAM BHAT (D. OF HEARING : 2025-04-03) W.P.(CRL) 2321/2022 FILED BY ALTAF AHMAD SHAH (DISPOSED ON : 2022-10-03) CRL.A. 27/2023 FILED BY SHABIR AHMED SHAH (DISPOSED ON : 2023-01-09) CRL.A. 118/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 2025-01-13) CRL.A. 600/2023 FILED BY SHABIR AHMED SHAH (D. OF HEARING : 2025-04-25) CRL.A. 379/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 2025-04-03) CRL.A. 478/2023 FILED BY NAYEEM AHMAD KHAN (DISPOSED ON : 2024-12-19) CRL.A. 436/2023 FILED BY STATE (NATIONAL INVESTIGATION AGENCY) (D. OF HEARING : 2025-05-08) W.P.(CRL) 363/2024 FILED BY MOHAMMAD YASIN MALIK (DISPOSED ON : 2024-02-14) CRL.A. 933/2024 FILED BY BASHIR AHMAD BHAT (D. OF HEARING : 2025-04-29) W.P.(CRL) 3510/2024 FILED BY MOHAMMAD YASIN MALIK (D. OF HEARING : 2025-04-16) W.P.(CRL) 3651/2024 FILED BY SHABBIR SHAH (D. OF HEARING : 2025-05-22)

				CRL.A. 1154/2024 FILED BY MEHRAJUDDIN KALWAL (D. OF HEARING : 2025-04-23) CRL.REV.P. 1374/2024 FILED BY STATE (THROUGH DIRECTOR GENERAL, PRISONS) (D. OF HEARING : 2025-04-25) W.P.(CRL) 233/2025 FILED BY ABDUL RASHID SHEIKH (DISPOSED ON : 2025-02-24) CRL.A. 299/2025 FILED BY ABDUL RASHID SHEIKH (DISPOSED ON : 2025-03-25) P.S.-FIR NO. :(NIA-10/2017)
31	CRL.A.-379/2023 CRL.M.A. 11874/2023 CRL.M.A. 14170/2024	NAYEEM AHMAD KHAN V/s STATE (THROUGH NATIONAL INVESTIGATION AGENCY)	TARA NARULA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-10/2017) W.P.(CRL) 2707/2018 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2018-09-11) CRL.A. 768/2018 FILED BY ZAHOO AHMAD SHAH WATALI (DISPOSED ON : 2018-09-13) CRL.A. 615/2019 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2019-05-28) CRL.A. 2/2020 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2025-03-12) CRL.A. 369/2022 FILED BY MASARAT ALAM BHAT (D. OF HEARING : 2025-04-03) W.P.(CRL) 2321/2022 FILED BY ALTAF AHMAD SHAH (DISPOSED ON : 2022-10-03) CRL.A. 27/2023 FILED BY SHABIR AHMED SHAH (DISPOSED ON : 2023-01-09) CRL.A. 118/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 2025-01-13) CRL.A. 276/2023 FILED BY ZAHOO AHMAD SHAH WATALI (D. OF HEARING : 2025-04-03) CRL.A. 600/2023 FILED BY SHABIR AHMED SHAH (D. OF HEARING : 2025-04-25) CRL.A. 478/2023 FILED BY NAYEEM AHMAD KHAN (DISPOSED ON : 2024-12-19) CRL.A. 436/2023 FILED BY STATE (NATIONAL INVESTIGATION AGENCY) (D. OF HEARING : 2025-05-08) W.P.(CRL) 363/2024 FILED BY MOHAMMAD YASIN MALIK (DISPOSED ON : 2024-02-14) CRL.A. 933/2024 FILED BY BASHIR AHMAD BHAT (D. OF HEARING : 2025-04-29) W.P.(CRL) 3510/2024 FILED BY MOHAMMAD YASIN MALIK (D. OF HEARING : 2025-04-16) W.P.(CRL) 3651/2024 FILED BY SHABBIR SHAH (D. OF HEARING : 2025-05-22) CRL.A. 1154/2024 FILED BY MEHRAJUDDIN KALWAL (D. OF HEARING : 2025-04-23) CRL.REV.P. 1374/2024 FILED BY STATE (THROUGH DIRECTOR GENERAL, PRISONS) (D. OF HEARING : 2025-04-25) W.P.(CRL) 233/2025 FILED BY ABDUL RASHID SHEIKH (DISPOSED ON : 2025-02-24) CRL.A. 299/2025 FILED BY ABDUL RASHID SHEIKH (DISPOSED ON : 2025-03-25) P.S.-FIR NO. :(NIA-10/2017)
32	CRL.A.-479/2022 CRL.M.A. 25736/2023 WITH CRL.A. 679/2022 CRL.A. 680/2022 CRL.A. 1065/2023 CRL.A. 968/2023 CRL.A. 971/2023 CRL.A. 792/2023	JAVED ALI @ JAVED V/s NATIONAL INVESTIGATION AGENCY	RIZWAN AHMAD, MUZAHID AHMAD	
		OTHER DETAILS OF ADVOCATES: M. AHMAD(MUZAHRANA92@GMAIL.COM)(9582261898)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-20/2017)

		RIZWAN AHMAD(RIZWANDURRANI5@GMAIL.COM)(9650952990)(PETITIONER) DO.NIA(DO.NIA@GOV.IN)()(RESPONDENT) AHMAD (MUZAHIDRANA92@GMAIL.COM)(9582261898)(PETITIONER) RAHUL TYAGI (RT.ADVOCATE@GMAIL.COM)()(RESPONDENT)		CRL.M.C. 3813/2019 FILED BY ABDUL SAMAD (DISPOSED ON : 2023-04-25) CRL.A. 979/2019 FILED BY ADISH KUMAR JAIN (DISPOSED ON : 2019-09-11) CRL.M.C. 7118/2022 FILED BY MAHFOOZ ALAM (DISPOSED ON : 2023-03-02) CRL.M.C. 2791/2024 FILED BY MAHFOOZ ALAM (DISPOSED ON : 2024-08-06) CRL.A. 576/2024 FILED BY JAVED ALI @ JAVED (DISPOSED ON : 2024-11-14) CRL.M.C. 6117/2024 FILED BY MAHFOOS ALAM (DISPOSED ON : 2024-08-07) CRL.A. 756/2024 FILED BY HABIBUR REHMAN (DISPOSED ON : 2024-10-21) P.S.-FIR NO. :(NIA-20/2017)
33	CRL.A.-679/2022 CRL.M.A. 27596/2022 WITH CRL.A. 680/2022 CRL.A. 479/2022	ALEMLA JAMIR V/s NATIONAL INVESTIGATION AGENCY	KARTIK VENU	
		OTHER DETAILS OF ADVOCATES: TANVEER AHMED MIR(TAMLAW.KARTIK@GMAIL.COM)(9650560742)(PETITIONER) NATIONAL INVESTGATION AGENCY(INFO.NIA@GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-26/2019) CRL.A. 397/2020 FILED BY ALEMLA JAMIR (DISPOSED ON : 2023-05-01) CRL.A. 244/2023 FILED BY MASASASONG AO (DISPOSED ON : 2024-05-13) CRL.A. 680/2022 FILED BY MASASASONG AO (D. OF HEARING : 2025-04-03) CRL.A. 513/2023 FILED BY ALEMLA JAMIR (DISPOSED ON : 2023-12-14) CRL.A. 606/2024 FILED BY ALEMLA JAMIR (DISPOSED ON : 2025-01-13) P.S.-FIR NO. :(NIA-26/2019)
34	CRL.A.-680/2022 CRL.M.A. 27598/2022	MASASASONG AO V/s NATIONAL INVESTIGATION AGENCY	KARTIK VENU	
		OTHER DETAILS OF ADVOCATES: TANVEER AHMED MIR(TAMLAW.KARTIK@GMAIL.COM)(9650560742)(PETITIONER) NATIONAL INVESTGATION AGENCY(INFO.NIA@GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-26/2019) CRL.A. 397/2020 FILED BY ALEMLA JAMIR (DISPOSED ON : 2023-05-01) CRL.A. 244/2023 FILED BY MASASASONG AO (DISPOSED ON : 2024-05-13) CRL.A. 679/2022 FILED BY ALEMLA JAMIR (D. OF HEARING : 2025-04-03) CRL.A. 513/2023 FILED BY ALEMLA JAMIR (DISPOSED ON : 2023-12-14) CRL.A. 606/2024 FILED BY ALEMLA JAMIR (DISPOSED ON : 2025-01-13) P.S.-FIR NO. :(NIA-26/2019)
35	CRL.A.-1065/2023	ABDUR REHMAN @DR. BRAVE V/s NATIONAL INVESTIGATION AGENCY	TAMANNA PANKAJ	
		OTHER DETAILS OF ADVOCATES: PRIYA VTAS(PRIYAVATS@GMAIL.COM)()(PETITIONER) TAMANNA PANKAJ(TAMANNAPANKAJ19@GMAIL.COM)(9650116395)(PETITIONER) DIV(LEGALDIV.NIA@GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-11/2020) CRL.A. 101/2023 FILED BY HINA BASHIR BEIGH (DISPOSED ON : 2024-05-13) CRL.A. 971/2023 FILED BY HINA BASHIR BEIGH (DISPOSED ON : 2024-05-13) CRL.A. 968/2023 FILED BY SADIYA ANWAR SHAIKH (DISPOSED ON : 2024-05-13) CRL.A. 792/2023 FILED BY NATIONAL INVESTIGATION AGENCY THROUGH ITS CHIEF INVESTIGATION OFFICER (D. OF HEARING : 2025-04-03) CRL.A. 517/2024 FILED BY HINA BASHIR BEIGH (DISPOSED ON : 2024-11-14) CRL.A. 678/2024 FILED BY NABEEL SIDDIK KHATRI (D. OF HEARING : 2025-05-02) CRL.A. 680/2024 FILED BY JAHANZAIB SAMI (D. OF HEARING : 2025-05-02) CRL.A. 784/2024 FILED BY SADIYA ANWAR SHAIKH (DISPOSED ON : 2024-11-14) CRL.A. 27/2025 FILED BY ABDUR REHMAN @DR. BRAVE (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(NIA-11/2020)

36	CRL.A.-792/2023 WITH CRL.A. 968/2023 CRL.A. 971/2023 CRL.A. 1065/2023	NATIONAL INVESTIGATION AGENCY THROUGH ITS CHIEF INVESTIGATION OFFICER V/s JAHANZAIB SAMI ALIAS DAWOOD IBRAHIM ALIAS XAIB ALIAS ABU MUHAMMED AL HIND ALIAS ABU ABDULLA & ORS.	RAHUL TYAGI, KARTIK PURUSHOTTAMA MURUKUTLA, AHMAD IBRAHIM, RAJAT KUMAR	
		OTHER DETAILS OF ADVOCATES: RAHUL TYAGI(RT.ADVOCATE@GMAIL.COM)(9818460146)(PETITIONER) KARTIK PURUSHOTTAMA MURUKUTLA(MPKARTIK@GMAIL.COM)(9561095497)(PETITIONER) KARTIK PURUSHOTTAMA MURUKUTLA(MPKARTIK@GMAIL.COM)(9561095497)(PETITIONER) AHMAD IBRAHIM(AHMADIBRAHIMLAW@GMAIL.COM)(7747995781)(RESPONDENT) RAJAT KUMAR(RAJATK05@GMAIL.COM)(9810532203)(RESPONDENT) RAJAT KUMAR(RAJATK05@GMAIL.COM)(9810532203)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-11/2020) CRL.A. 101/2023 FILED BY HINA BASHIR BEIGH (DISPOSED ON : 2024-05-13) CRL.A. 971/2023 FILED BY HINA BASHIR BEIGH (DISPOSED ON : 2024-05-13) CRL.A. 968/2023 FILED BY SADIYA ANWAR SHAIKH (DISPOSED ON : 2024-05-13) CRL.A. 1065/2023 FILED BY ABDUR REHMAN @DR. BRAVE (D. OF HEARING : 2025-04-03) CRL.A. 517/2024 FILED BY HINA BASHIR BEIGH (DISPOSED ON : 2024-11-14) CRL.A. 678/2024 FILED BY NABEEL SIDDICK KHATRI (D. OF HEARING : 2025-05-02) CRL.A. 680/2024 FILED BY JAHANZAIB SAMI (D. OF HEARING : 2025-05-02) CRL.A. 784/2024 FILED BY SADIYA ANWAR SHAIKH (DISPOSED ON : 2024-11-14) CRL.A. 27/2025 FILED BY ABDUR REHMAN @DR. BRAVE (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(NIA-11/2020)
37	CRL.A.-60/2023 WITH CRL.A. 618/2022	MD WAQAR LONE V/s NATIONAL INVESTIGATION AGENCY	MUZAHD AHMAD	
		OTHER DETAILS OF ADVOCATES: MUZAHD AHMAD(MUZAHDRAANA92@GMAIL.COM)(9582261898)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-5/2021) CRL.M.C. 1479/2021 FILED BY DR. RAHEES RARSHEED (DISPOSED ON : 2023-02-24) CRL.A. 214/2021 FILED BY DR. RAHEES RARSHEED (DISPOSED ON : 2023-02-24) CRL.A. 208/2021 FILED BY MUSHAB ANWAR (DISPOSED ON : 2023-02-24) CRL.A. 207/2021 FILED BY MUSHAB ANWAR (DISPOSED ON : 2023-02-24) CRL.A. 2/2022 FILED BY MIZHA SIDDEEQUE & ANR. (DISPOSED ON : 2023-02-24) CRL.A. 618/2022 FILED BY MD WAQAR LONE (DISPOSED ON : 2024-05-16) CRL.A. 79/2024 FILED BY AMMAR ABDUL RAHIMAN (DISPOSED ON : 2024-05-06) P.S.-FIR NO. :(NIA-5/2021)
38	CRL.A.-159/2024	RAJKUMAR@LOVEPREET@LOVELY V/s STATE OF NCT OF DELHI	TAMANNA PANKAJ	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: TARA NARULA (OFFICE@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD- 154/2020) CRL.M.C. 2312/2020 FILED BY RAJ KUMAR @ LOVEPREET @ LOVELY (DISPOSED ON : 2021-02-11) CRL.A. 417/2025 FILED BY RAJKUMAR@LOVELY@LOVEPREET (D. OF HEARING : 2025-04-02) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-154/2020)
39	CRL.A.-971/2024 CRL.M.A. 31541/2024	ROUF AHMAD BHAT V/s NATIONAL INVESTIGATION AGENCY	HARSH BORA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: HARSH BORA(HARSHBATWORK@GMAIL.COM)(9717114182)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2021) CRL.A. 89/2022 FILED BY HARIS NISAR LANGOO (DISPOSED ON : 2023-02-24) CRL.A. 80/2022 FILED BY ZAMIN ADIL BHAT (DISPOSED ON : 2023-02-24) CRL.A. 59/2022 FILED BY MOHD. MANAN DAR@MANAN (DISPOSED ON : 2023-02-24) CRL.A. 79/2022 FILED BY HANAN GULZAR

				DAR (DISPOSED ON : 2023-02-24) CRL.A. 286/2023 FILED BY SUHAIL AHMAD THOKAR (DISPOSED ON : 2023-09-22) CRL.A. 406/2023 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-04-08) CRL.A. 408/2023 FILED BY ZAMIN ADIL BHAT (D. OF HEARING : 2025-04-08) CRL.A. 562/2023 FILED BY NATIONAL INVESTIGATION AGENCY (D. OF HEARING : 2025-04-08) CRL.A. 453/2023 FILED BY KAMRAN ASHRAF RESHI (D. OF HEARING : 2025-04-08) CRL.A. 954/2023 FILED BY IRFAN TARIQ ANTOO (D. OF HEARING : 2025-04-08) CRL.A. 436/2024 FILED BY OWAS AHMED DAR (IN JC) (D. OF HEARING : 2025-04-08) CRL.A. 976/2024 FILED BY RAYID BASHIR (D. OF HEARING : 2025-04-08) CRL.A. 984/2024 FILED BY MATEEN AHMED BHAT (D. OF HEARING : 2025-04-03) CRL.A. 996/2024 FILED BY HANAN GULZAR DAR (D. OF HEARING : 2025-04-08) CRL.A. 1073/2024 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-04-03) CRL.A. 1076/2024 FILED BY MANAN DAR@MANAN (D. OF HEARING : 2025-04-03) CRL.A. 2/2025 FILED BY ARIF FAROOQ BHAT (DISPOSED ON : 2025-01-07) P.S.-FIR NO. :(NIA-29/2021)
40	CRL.A.-984/2024 CRL.M.A. 31986/2024	MATEEN AHMED BHAT V/s NATIONAL INVESTIGATION AGENCY & ANR.	KARTIK VENU	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: KARTIK VENU(OFFICE.KARTIKVENU@GMAIL.COM)(9650560472)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2021) CRL.A. 89/2022 FILED BY HARIS NISAR LANGOO (DISPOSED ON : 2023-02-24) CRL.A. 80/2022 FILED BY ZAMIN ADIL BHAT (DISPOSED ON : 2023-02-24) CRL.A. 59/2022 FILED BY MOHD. MANAN DAR@MANAN (DISPOSED ON : 2023-02-24) CRL.A. 79/2022 FILED BY HANAN GULZAR DAR (DISPOSED ON : 2023-02-24) CRL.A. 286/2023 FILED BY SUHAIL AHMAD THOKAR (DISPOSED ON : 2023-09-22) CRL.A. 406/2023 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-04-08) CRL.A. 408/2023 FILED BY ZAMIN ADIL BHAT (D. OF HEARING : 2025-04-08) CRL.A. 562/2023 FILED BY NATIONAL INVESTIGATION AGENCY (D. OF HEARING : 2025-04-08) CRL.A. 453/2023 FILED BY KAMRAN ASHRAF RESHI (D. OF HEARING : 2025-04-08) CRL.A. 954/2023 FILED BY IRFAN TARIQ ANTOO (D. OF HEARING : 2025-04-08) CRL.A. 436/2024 FILED BY OWAS AHMED DAR (IN JC) (D. OF HEARING : 2025-04-08) CRL.A. 971/2024 FILED BY ROUF AHMAD BHAT (D. OF HEARING : 2025-04-03) CRL.A. 976/2024 FILED BY RAYID BASHIR (D. OF HEARING : 2025-04-08) CRL.A. 996/2024 FILED BY HANAN GULZAR DAR (D. OF HEARING : 2025-04-08) CRL.A. 1073/2024 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-04-03) CRL.A. 1076/2024 FILED BY MANAN DAR@MANAN (D. OF HEARING : 2025-04-03) CRL.A. 2/2025 FILED BY ARIF FAROOQ BHAT (DISPOSED ON : 2025-01-07) P.S.-FIR NO. :(NIA-29/2021)

41	CRL.A.-1073/2024 CRL.M.A. 34616/2024 CRL.M.A. 34617/2024 CRL.M.A. 34618/2024 WITH CRL.A. 1076/2024 CRL.A. 1097/2024 CRL.A. 1096/2024 CRL.A. 369/2022	HARIS NISAR LANGOO V/s NATIONAL INVESTIGATION AGENCY	TARA NARULA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: TARA NARULA (OFFICE@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2021) CRL.A. 89/2022 FILED BY HARIS NISAR LANGOO (DISPOSED ON : 2023-02-24) CRL.A. 80/2022 FILED BY ZAMIN ADIL BHAT (DISPOSED ON : 2023-02-24) CRL.A. 59/2022 FILED BY MOHD. MANAN DAR@MANAN (DISPOSED ON : 2023-02-24) CRL.A. 79/2022 FILED BY HANAN GULZAR DAR (DISPOSED ON : 2023-02-24) CRL.A. 286/2023 FILED BY SUHAIL AHMAD THOKAR (DISPOSED ON : 2023-09-22) CRL.A. 406/2023 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-04-08) CRL.A. 408/2023 FILED BY ZAMIN ADIL BHAT (D. OF HEARING : 2025-04-08) CRL.A. 562/2023 FILED BY NATIONAL INVESTIGATION AGENCY (D. OF HEARING : 2025-04-08) CRL.A. 453/2023 FILED BY KAMRAN ASHRAF RESHI (D. OF HEARING : 2025-04-08) CRL.A. 954/2023 FILED BY IRFAN TARIQ ANTOO (D. OF HEARING : 2025-04-08) CRL.A. 436/2024 FILED BY OWAI AHMED DAR (IN JC) (D. OF HEARING : 2025-04-08) CRL.A. 971/2024 FILED BY ROUF AHMAD BHAT (D. OF HEARING : 2025-04-03) CRL.A. 976/2024 FILED BY RAYID BASHIR (D. OF HEARING : 2025-04-08) CRL.A. 984/2024 FILED BY MATEEN AHMED BHAT (D. OF HEARING : 2025-04-03) CRL.A. 996/2024 FILED BY HANAN GULZAR DAR (D. OF HEARING : 2025-04-08) CRL.A. 1076/2024 FILED BY MANAN DAR@MANAN (D. OF HEARING : 2025-04-03) CRL.A. 2/2025 FILED BY ARIF FAROOQ BHAT (DISPOSED ON : 2025-01-07) P.S.-FIR NO. :(NIA-29/2021)
42	CRL.A.-1076/2024 CRL.M.A. 34739/2024 CRL.M.A. 34740/2024 CRL.M.A. 34741/2024	MANAN DAR@MANAN V/s NATIONAL INVESTIGATION AGENCY	TARA NARULA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: TARA NARULA(OFFICE@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) NATIONAL INVESTIGATION AGENCY(INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2021) CRL.A. 89/2022 FILED BY HARIS NISAR LANGOO (DISPOSED ON : 2023-02-24) CRL.A. 80/2022 FILED BY ZAMIN ADIL BHAT (DISPOSED ON : 2023-02-24) CRL.A. 59/2022 FILED BY MOHD. MANAN DAR@MANAN (DISPOSED ON : 2023-02-24) CRL.A. 79/2022 FILED BY HANAN GULZAR DAR (DISPOSED ON : 2023-02-24) CRL.A. 286/2023 FILED BY SUHAIL AHMAD THOKAR (DISPOSED ON : 2023-09-22) CRL.A. 406/2023 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-04-08) CRL.A. 408/2023 FILED BY ZAMIN ADIL BHAT (D. OF HEARING : 2025-04-08) CRL.A. 562/2023 FILED BY NATIONAL INVESTIGATION AGENCY (D. OF HEARING : 2025-04-08) CRL.A. 453/2023 FILED BY KAMRAN ASHRAF RESHI (D. OF HEARING : 2025-04-08) CRL.A. 954/2023 FILED BY IRFAN TARIQ ANTOO (D. OF HEARING : 2025-04-08) CRL.A. 436/2024 FILED BY OWAI AHMED DAR (IN JC) (D. OF HEARING : 2025-04-08) CRL.A. 971/2024 FILED BY ROUF AHMAD

				BHAT (D. OF HEARING : 2025-04-03) CRL.A. 976/2024 FILED BY RAYID BASHIR (D. OF HEARING : 2025-04-08) CRL.A. 984/2024 FILED BY MATEEN AHMED BHAT (D. OF HEARING : 2025-04-03) CRL.A. 996/2024 FILED BY HANAN GULZAR DAR (D. OF HEARING : 2025-04-08) CRL.A. 1073/2024 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-04-03) CRL.A. 2/2025 FILED BY ARIF FAROOQ BHAT (DISPOSED ON : 2025-01-07) P.S.-FIR NO. :(NIA-29/2021)
43	CRL.A.-1096/2024 CRL.M.A. 35241/2024 CRL.M.A. 35242/2024 CRL.M.A. 35243/2024	HANAN GULZAR DAR V/s NATIONAL INVESTIGATION AGENCY	TARA NARULA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: TARA NARULA (OFFICE@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-2/2022) CRL.A. 1097/2024 FILED BY ZAMIN ADIL BHAT (D. OF HEARING : 2025-04-03) CRL.A. 35/2025 FILED BY ARIF FAROOQ BHAT (DISPOSED ON : 2025-01-15) P.S.-FIR NO. :(NIA-2/2022)
44	CRL.A.-1097/2024 CRL.M.A. 35244/2024 CRL.M.A. 35245/2024 CRL.M.A. 35246/2024	ZAMIN ADIL BHAT V/s NATIONAL INVESTIGATION AGENCY	TARA NARULA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: TARA NAURLA (OFFICE@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-2/2022) CRL.A. 1096/2024 FILED BY HANAN GULZAR DAR (D. OF HEARING : 2025-04-03) CRL.A. 35/2025 FILED BY ARIF FAROOQ BHAT (DISPOSED ON : 2025-01-15) P.S.-FIR NO. :(NIA-2/2022)
FOR FINAL HEARING				
45	CRL.A.-522/2018	JAL DEVI V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	MAHESH KUMAR, RAM KISHAN	
		OTHER DETAILS OF ADVOCATES: RAM KISHAN(RAMKISHANRASTOGI@REDIFFMAIL.COM)(9968168688)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GAZI PUR-110/2013) BAIL APPLN. 1769/2013 FILED BY DHARAMVEER (DISPOSED ON : 2013-09-30) BAIL APPLN. 2226/2014 FILED BY DHARMAVEER (DISPOSED ON : 2014-10-10) BAIL APPLN. 663/2015 FILED BY DHARMAVEER (DISPOSED ON : 2015-04-15) P.S.-FIR NO. :(GAZI PUR-110/2013)
46	CRL.A.-1024/2023 CRL.M.A. 33678/2023	XXXXXX V/s STATE OF NCT OF DELHI & ANR.	SHASHWAT BHARDWAJ, NIPUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SHASHWAT BHARDWAJ (ADVSHASHWATBHARDWAJ@GMAIL.COM)(8929730334)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NIPUN BHARDWAJ(NIPUNBHARDWAJJ@GMAIL.COM)(9811368654)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANDAWALI-964/2014) W.P.(CRL) 2289/2014 FILED BY INDIRA RANI (DISPOSED ON : 2015-01-06) P.S.-FIR NO. :(MANDAWALI-964/2014)
FOR DISPOSAL				
47	FAO (COMM)-206/2022	SWASTIK INFRAESTATE PVT. LTD V/s B.D SHARMA	PIYUSH KAUSHIK, DHANANJAY MEHLAWAT	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR(MANISHKUMARANDASSOCIATES@GMAIL.COM)(114156833)(PETITIONER) B.D. SHARMA (ZALIMA45@GMAIL.COM)(9810546411)(RESPONDENT) DHANANJAY MEHLAWAT(DHANANJAY_MEHLAWAT@YAHOO.CO.IN)(9911006159)(RESPONDENT)		

FOR ARGUMENT				
48	FAO (COMM)-23/2022	INDIAN INSTITUTE OF PACKAGING & ANR. V/s M/S A.K. BUILDERS	MADHUMEET KAPOOR	
		OTHER DETAILS OF ADVOCATES: MADHUMEET KAPOOR , NIKHIL SHARMA(MADHUMETKAPOOR@GMAIL.COM)(9810040931)(PETITIONER) SANJAY BANSAL(MAIL2SANJAYBANSAL@YAHOO.COM)(9810959432)(RESPONDENT)		
49	FAO(OS) (COMM)-203/2018 CM APPL. 68202/2024	UNION OF INDIA V/s J M BAXI PORTS & LOGISTICS LIMITED	JITENDRA KUMAR SINGH, OM PRAKASH, AJAY SAROYA, AGARWAL JETLEY, AJAY SHARMA, AJAY KUMAR SAROYA, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: JITENDRA KUMAR SINGH()(9810260368)(PETITIONER) OM PRAKASH(OPLAWASSOCIATES@GMAIL.COM)(9818199103)(PETITIONER) AGARWAL JETLEY(CONTACT@AGARWALJETLEY.COM)(0)(RESPONDENT) AJAY KUMAR SAROYA(AKSAROYA@GMAIL.COM)(9810510443)(RESPONDENT) AJAY KUMAR SAROYA(AKSAROYA@GMAIL.COM)(9810510443)(RESPONDENT) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(PETITIONER)		
FOR FINAL DISPOSAL				
50	CO.APP.-8/2021 CM APPL. 7777/2022	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY V/s M/S GWALIOR TRANSMISSION SYSTEMS LTD. & ORS.	RAJIV YADAV, SARBJIT SHARMA, SANDEEP NAGAR	
		OTHER DETAILS OF ADVOCATES: RAJIV YADAV(RAJIV_LAW@REDIFFMAIL.COM)(9811153213)(PETITIONER) NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY(NOIDA@NOIDAAUTHORITYONLINE.COM)()(PETITIONER) CENTRAL BANK OF INDIA(AGMARBDELA@CENTRALBANK.CO.IN)(9811393329)(RESPONDENT) M/S GWALIOR TRANSMISSION SYSTEMS LTD(OL.DELHI@MCA.GOV.IN)()(RESPONDENT) ASHOK SHARMA(ASHOK.SHARMAAD@GMAIL.COM)(9811150950)(RESPONDENT) RAJIV YADAV(RAJIV_LAW@REDIFFMAIL.COM)(9811153213)(PETITIONER) RUCHI(RUCHISINDHWANILAW@GMAIL.COM)()(RESPONDENT) SARBJIT SHARMA(DRSARBJITSHARMA@GMAIL.COM)()(RESPONDENT) ASHOK(ASHOKSHARMAMD@GMAIL.COM)()(RESPONDENT) SARBJIT SHARMA(DRSARBJITSHARMA@GMAIL.COM)(9810009104)(PETITIONER) SANDEEP NAGAR(SANDEEPNAGAR30@GMAIL.COM)(9718486845)(RESPONDENT)		
END OF THE BOARD MATTERS				
51	CRL.A.-255/2002	SUBHASH V/s STATE	CL GUPTA, RAVINDER CHADHA, RENU BHEADA, S.S.AHLUWALIA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMBEDKAR NAGAR-99/1998) CRL.M.C. 83/2000 FILED BY RAM AVTAR (DISPOSED ON :) CRL.A. 224/2002 FILED BY RAKESH & ANR. (DISPOSED ON : 2024-07-03) P.S.-FIR NO. :(AMBEDKAR NAGAR-99/1998)
52	CRL.A.-53/2020 CRL.M.(BAIL) 359/2022 CRL.M.A. 1335/2025	KULDEEP SINGH SENGAR V/s CENTRAL BUREAU OF INVESTIGATION	TANVEER AHMED, VIPIN BHARDWAJ, SHASHI PRAKASHMANI TRIPATHI, VIPIN BHARDWAJ, DR. ASHUTOSH, JATIN BHATT, NIKHIL GOEL, VEDANSH VASHISHT	
		OTHER DETAILS OF ADVOCATES: TANVEER AHMED()(9717749644)(PETITIONER) S P M TRIPATHI(ADV.VAIBHAVSHARMA@GMAIL.COM)(9650922747)(PETITIONER) PIYUSH RANA(ADVRANA.PIYUSH@GMAIL.COM)()(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) VIPIN BHARDWAJ(BHARDWAJ.VIPIN95@GMAIL.COM)(9650922747)(PETITIONER) DR. ASHUTOSH(DR.ASHUTOSHADV@GMAIL.COM)(9968686838)(PETITIONER) DR. ASHUTOSH(DR.ASHUTOSHADV@GMAIL.COM)(9968686838)(PETITIONER) DR. ASHUTOSH(DR.ASHUTOSHADV@GMAIL.COM)(9968686838)(PETITIONER) JATIN BHATT(JATINBHATT@OUTLOOK.COM)(7217710552)(RESPONDENT) NIKHIL GOEL(REACHNIKHILGOEL@GMAIL.COM)(9810133254)(PETITIONER) VEDANSH VASHISHT(VEDANSH.VASHISHT@OUTLOOK.COM)(9811175170)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-8-S-2018) CRL.M.C. 361/2021 FILED BY CBI (D. OF HEARING : 2023-04-24) P.S.-FIR NO. :(CBI-8-S-2018)
53	FAO(OS) (COMM)-65/2024	AXIS BANK LIMITED V/s UV ASSETS RECONSTRUCTION CO.	ARJUN GARG	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 46
HON'BLE MS.JUSTICE JYOTI SINGH

NOTE: "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmnijeshnair@gmail.com

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR DIRECTIONS (CONNECTED)				
1	W.P.(C)-3675/2017 CM APPL. 39311/2019 CM APPL. 13834/2021 CM APPL. 36335/2021 WITH W.P.(C) 3707/2017 W.P.(C) 4116/2017 W.P.(C) 7106/2017 W.P.(C) 4118/2017	AVTAR SINGH V/s PUNJABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
2	W.P.(C)-3707/2017 CM APPL. 39293/2019 CM APPL. 13595/2021 CM APPL. 36342/2021	HARINDER KAUR & ORS V/s PUNJABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, VARUN MUDGIL, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) VARUN MUDGIL(ADVOCATEVARUNMUDGIL@GMAIL.COM)(9711760086)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
3	W.P.(C)-4116/2017 CM APPL. 38178/2019 CM APPL. 29768/2021 WITH W.P.(C) 4118/2017	JASKINDER KAUR V/s PUNJABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, TUSHAR SANNU DAHIYA, MANISHA CHAUHAN, VARUN MUDGIL, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM, TUSHARCHAMBERS@GMAIL.COM)(9911991166)(PETITIONER) BHARAT BHATIA(BHARATBHATIA25@YAHOO.CO.IN, NISHTHAGARGLAWYER@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) VARUN MUDGIL(ADVOCATEVARUNMUDGIL@GMAIL.COM)(9711760086)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
4	W.P.(C)-4118/2017 CM APPL. 49612/2018 CM APPL. 39387/2019 CM APPL. 2791/2021 CM APPL. 29769/2021	SAROJ & ORS V/s PUNABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, NISHTHA GARG, TUSHAR SANNU DAHIYA, SANJOY GHOSH, VARUN MUDGIL, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA()(9810155032)(PETITIONER) AVNISH AHLAWAT()(9313964463)(RESPONDENT) NISHTHAGARG(NISHTHAGARGLAWYER@GMAIL.COM)(9958475863)(PETITIONER) NISHTHA GARG(NISHTHAGARGLAWYER@GMAIL.COM)(9958475863)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) SANJOY GHOSH(SANJOYCHAMBERS@GMAIL.COM)(9811118889)(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) BHARATI BHATIA(BHARATBHATIA25@YAHOO.CO.IN)()(RESPONDENT)		

		AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SANJOY CHAMBERS(SANJOYCHAMBERS@GMAIL.COM)()(RESPONDENT) NISHTHA GARG(NISHTHAGARGLAWYER@GMAIL.COM)(9958475863)(PETITIONER) VARUN MUDGIL(ADVOCATEVARUNMUDGIL@GMAIL.COM)(9711760086)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)	
5	W.P.(C)-7106/2017	TAVINDER KAUR V/s GOVT OF NCT OF DELHI AND ORS	BHARAT BHUSHAN BHATIA, MANISHA CHAUHAN, NAUSHAD AHMED KHAN
		OTHER DETAILS OF ADVOCATES: MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)	
6	W.P.(C)-3708/2017	PROMILA DEVI & ORS V/s GOVT. OF NCT OF DELHI & ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN
		OTHER DETAILS OF ADVOCATES: NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)	
7	W.P.(C)-3709/2017 WITH W.P.(C) 4107/2017 W.P.(C) 7106/2017 W.P.(C) 12909/2018	RANI & ORS V/s PUNJABI ACADEMY AND ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN
		OTHER DETAILS OF ADVOCATES: NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)	
8	W.P.(C)-4107/2017	SURESH RANI V/s PUNJABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, MANISHA CHAUHAN, NAUSHAD AHMED KHAN
		OTHER DETAILS OF ADVOCATES: MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)	
9	W.P.(C)-12909/2018	RANI & ORS V/s PUNJABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA()(9810155032)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(PETITIONER)	
10	W.P.(C)-3710/2017 CM APPL. 36292/2021 CM APPL. 46854/2023	USHA RANI AND ORS V/s GOVT OF NCT OF DELHI AND ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.CO.IN)()(RESPONDENT) PUNJABI ACADEMY(INFO@PUNJABIACADMY.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)	
11	W.P.(C)-4110/2017 CM APPL. 39389/2019 CM APPL. 13608/2021 CM APPL. 36295/2021	SANTOSH RANI & ORS V/s PUNJABI ACADEMY & ORS	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, SANJOY GHOSE, MANISHA CHAUHAN, NAUSHAD AHMED KHAN
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) ASCG(ASCGNCTD@GMAIL.COM)()(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)	
12	W.P.(C)-4112/2017 CM APPL. 13517/2021 CM APPL. 36282/2021	HARJEET KAUR AND ORS V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN
		OTHER DETAILS OF ADVOCATES: BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWA@YAHOO.COM)()(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)	
13	W.P.(C)-4117/2017 CM APPL. 39307/2019 CM APPL. 13824/2021 CM APPL. 36283/2021	NARINDER KUMAR V/s PUNJABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, SANJOY GHOSH, MANISHA CHAUHAN, NAUSHAD AHMED KHAN
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER)	

		AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
14	W.P.(C)-4389/2017 CM APPL. 19182/2017 CM APPL. 39300/2019 CM APPL. 13516/2021 CM APPL. 37954/2021 CM APPL. 52599/2023	AMARJEET KAUR AND ORS V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) BHARAT BHUSHAN BHATIA (BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) NAUSHAD (INFONAUHAD@GMAIL.COM)()(RESPONDENT) AVNISH (AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) PUNJAB ACADEMY(INFO@PUNJABIACADMY.COM)()(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN)()(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
15	W.P.(C)-4403/2017 CM APPL. 19217/2017 CM APPL. 39310/2019 CM APPL. 52662/2023 WITH W.P.(C) 6672/2017 W.P.(C) 1795/2021	AMRIT KAUR AND ANR V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) PUNJABI ACADEMY(INFO@PUNJABIACADMY.COM)()(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN)()(RESPONDENT) NAUSHAD(INFONAUHAD@GMAIL.COM)()(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
16	W.P.(C)-6672/2017 CM APPL. 32237/2020 CM APPL. 8172/2021	HARPAL KAUR AND ORS V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT(BHARATBHATIA25@YAHOO.CO.IN)()(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) BHARAT BHATIA(BHARATBHATIA25@YAHOO.CO.IN)()(PETITIONER) NAUSHAD AHMED KHAN()(9868111799)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
17	W.P.(C)-1795/2021 CM APPL. 5167/2021	DARSHNA KUMARI & ORS. V/s PUNJABI ACADEMY & ORS.	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARAT BHUSHAN BHATIA()(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) PUNJAB CADERMY(INFO@PUNJABLACADEMY.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
18	W.P.(C)-6679/2017 CM APPL. 39388/2019 CM APPL. 37393/2021	ASHA RANI V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
19	W.P.(C)-7909/2017 CM APPL. 32692/2017 CM APPL. 21313/2019 CM APPL. 32239/2020	ARVINDER KAUR V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA()(9810155032)(PETITIONER) BHARAT(BHARATBHATIA25@YAHOO.CO.IN)()(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		

20	W.P.(C)-9600/2017 CM APPL. 39304/2019	CHANDER KANTA V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(PETITIONER)		
21	W.P.(C)-12768/2018 WITH W.P.(C) 12772/2018	SMT. DAVINDER KAUR KALSI V/s PUNJABI ACADEMY AND ANR.	BHARAT BHUSHAN, AVNISH AHLAWAT, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN()(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
22	W.P.(C)-12772/2018	SMT. DAVINDER KAUR CHAWLA V/s PUNJABI ACADEMY AND ANR.	BHARAT BHUSHAN, AVNISH AHLAWAT, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN()(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
23	W.P.(C)-11706/2021 CM APPL. 36191/2021	HARSH BALA AND ANR V/s GOVT OF NCT OF DELHI AND ORS.	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BALA JI ADVOCATE(ADVBALAJI@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
24	W.P.(C)-11780/2021 CM APPL. 36441/2021	GURSHARAN KAUR AND ANR V/s PUNJABI ACADEMY AND ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) BAJAJ(ADVBALAJI@YAHOO.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
25	W.P.(C)-15605/2022 CM APPL. 48536/2022 WITH W.P.(C) 16419/2022 W.P.(C) 16660/2022	MR. NISHIT KUMAR GOEL V/s GOVERNMENT OF NCT OF DELHI	VIBHOR GARG, SANJAY KUMAR PATHAK	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: VIBHOT GARG(VIBHOR@BAVLEGAL.IN)(9811352998)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SECY LB(SECY.LB@DELHI.GOV.IN)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
26	W.P.(C)-16419/2022 CM APPL. 51560/2022	BHARAT PETROLEUM CORPORATION LIMITED V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI	VIKRANT PACHNANDA, SANJAY KUMAR PATHAK	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: VIKRANT PACHNANDA(VIKRANT.PACHNANDA@GMAIL.COM)(9871138313)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
27	W.P.(C)-16660/2022 CM APPL. 52512/2022 WITH W.P.(C) 15605/2022	JAI KISHAN V/s GOVERNMENT OF NCT OF DELHI	PRATEEK GUPTA	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: D.P.GUPTA & CO.(SINGHALRINKI2@GMAIL.COM)(9599915879)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		
28	W.P.(C)-16691/2022 CM APPL. 52625/2022	SH. MAHESH CHAUHAN AND ORS. V/s GOVERNMENT OF NCT OF DELHI AND ANR.	PRATEEK GUPTA, SANJAY KUMAR PATHAK	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: D.P. GUPTA & CO.(SINGHALRINKI2@GMAIL.COM)(9599915879)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
29	W.P.(C)-17671/2022 CM APPL. 56484/2022	KAJAL BATRA V/s GOVERNMENT OF NCT OF DELHI THROUGH LAND AND BUILDING DEPARTMENT & ANR.	RAVI SEHGAL, SANJAY KUMAR PATHAK	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: SHANTANU SINGH(SHANTANU@DKSASSOCIATESL.IN,		

		RAVISEHGAL@MSN.COM)(9582164171)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) BHARAT BHAVAN(CMD@BHARATPETROLEUM.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
30	W.P.(C)-593/2023 CM APPL. 2318/2023	SANT NIRANKARI MANDAL V/s GOVERNMENT OFNCT OF DELHI & ANR.	SACHIDANAND CHATURVEDI, DIVYA HIRAWAT, SANJAY KUMAR PATHAK	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(PETITIONER) S. CHATURVEDI(SACHINANANDCHATURVEDI2007@GMAIL.COM)(9810294200)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) DIVYA HIRAWAT(DIVYAHIRAWAT93@GMAIL.COM)(9004693107)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
31	W.P.(C)-455/2023 CM APPL. 1774/2023 CM APPL. 52632/2023	RENUKA ARORA AND ORS. V/s UNION OF INDIA AND ORS.	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN()(9810155032)(PETITIONER) PUNJABI ACADEMY(INFO@PUNJABIACADEMY.COM, AVINASHALAWAT@YAHOO.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) MCD(COMMISSIONER@MCD.NIC.IN)()(RESPONDENT) PUNJABI ACADEMY(INFO@PUNJABIACADMY.COM)()(RESPONDENT) NAUSHAD KHAN(INFONAUSHAD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
32	W.P.(C)-612/2023 CM APPL. 2399/2023	RANJIT KAUR AND ORS. V/s GOVT OF NCT OF DELHI AND ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA()(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PUNJABI ACADEMY(INFO@PUNJABIACADEMY.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
33	W.P.(C)-5461/2023 CM APPL. 21341/2023 CM APPL. 21342/2023	SUSHMA KUMARI AND ORS. V/s GOVT. OF NCT DELHI AND ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARAT BHUSHAN(BHARATBHATIA252@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DHCS(DHCSHOPNO2@GMAIL.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
34	W.P.(C)-14157/2023 CM APPL. 56018/2023	INDERJEET KAUR AND ANR V/s GOVT OF NCT DELHI AND ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) PUNJAB ACADEMY(INFO@PUNJABIACADMY.COM)()(RESPONDENT) AVNISH(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
35	W.P.(C)-15206/2023 WITH W.P.(C) 15220/2023	UMA JUNEJA & ORS. V/s PUNJABI ACADEMY & ORS.	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH ALAWAT(AVNISHALAWAT@YAHOO.COM)()(RESPONDENT) PUNJABI ACADEMY(INFO@PUNJABIACADEMY.COM, INFONAUSHAD@GMAIL.COM, COMMISSIONER@MCD.NIC.IN)()(RESPONDENT) MCD(CLOMCDQ@GMAIL.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
36	W.P.(C)-15220/2023 CM APPL. 60935/2023	SMT REKHA RANI & ANR. V/s PUNJABI ACADEMY & ORS.	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN (BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		

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HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER: -

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR " SPECIALLY DIRECTED MATTERS".
- (d) " AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sanjoyojha73@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	W.P.(C)-1058/2025	ISHWARI PRASAD SHARMA V/s M/S IRCON INTERNATIONAL LIMITED & ANR.	BHARAT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: BHARAT CHAUDHARY(PLS.ADVBHARAT@GMAIL.COM)(9582819929)(PETITIONER) IRCON(CMDSECTT@IRCON.ORG, PVSREEKANTH@IRCON.ORG)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
2	W.P.(C)-1296/2016	BRAJESH KUMAR V/s BHARAT HEAVY ELECTRICALS LTD.	AMIT SETH	
		OTHER DETAILS OF ADVOCATES:		
3	W.P.(C)-4456/2016 CM APPL. 38881/2024	PRADEEP SINGH AHLUWALIA V/s DELHI TOURISM & TRANSPORATATION DEVELOPMENT CORPORATION AND ORS	PRADEEP SINGH AHLUWALIA, SIDDHANT NATH	Listing Remarks: FOR HEARING
		OTHER DETAILS OF ADVOCATES: PRADEEP SINGH AHLUWALIA(AHLUWALIAPRADEEP1@GMAIL.COM)(0)(PETITIONER) SIDDHANT NATH(SIDDHANTADV.NATH@GMAIL.COM)(9910870397)(RESPONDENT)		
4	W.P.(C)-4864/2016	KEDAR NATH V/s SWAMI SHRADDHANAND COLLEGE & ORS	SUDEEP DEY, RAVINDER AGARWAL, VIKAS, SANTOSH KUMAR, SHUBHRA SHAHI	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES:		
5	W.P.(C)-8222/2016 CM APPL. 34090/2016 CM APPL. 15743/2018	ROOP CHAND (SINCE DECEASED) THROUGH HIS LRS V/s GOVT. OF NCT DELHI & ORS	DEEPAK KHOSLA, SUNIL CHAUHAN, MOKSH TYAGI	

		OTHER DETAILS OF ADVOCATES: DEEPAK KHOSLA()(9811218591)(PETITIONER) SUNIL CHAUHAN(SVALAWASSOCIATES@GMAIL.COM)(9873744868)(PETITIONER) MOKSH TYAGI(ADVMOKSHTYAGI@GMAIL.COM)(9172828902)(PETITIONER)		
6	W.P.(C)-1241/2017	R K NANDA V/s CENTRAL BANK OF INDIA AND ORS	ONKAR PRASAD, O P GAGGAR, RAJESH SHARMA	
		OTHER DETAILS OF ADVOCATES: O P GAGGAR(OPGAGGAR@GMAIL.COM)(9810185751)(RESPONDENT) RAJESH SHARMA(RAJESH270159@GMAIL.COM)(9999822489)(PETITIONER)		
7	W.P.(C)-5785/2017	PRADEEP KUMAR V/s INSTITUTE OF ECONOMIC GROWTH & ANR	NILANSH GAUR, SUDEER ASSOCIATES, REVATHY RAGHAVAN	
		OTHER DETAILS OF ADVOCATES: REVATHY RAGHAVAN(REVATHY@109@GMAIL.COM)(9311103099)(RESPONDENT)		
8	W.P.(C)-5035/2018 CM APPL. 19391/2018 CM APPL. 53842/2023	ANIL KUMAR V/s DELHI PUBLIC LIBRARY AND ORS.	KARAN SINGH, KARAN SINGH BHATI, YASHPAL SINGH, AANCHAL ARORA	
		OTHER DETAILS OF ADVOCATES: KARAN SINGH()(9350887879)(PETITIONER) GP CAPT KARAN SINGH BHATI(BHATIASSOCIATES@GMAIL.COM)(9350887879)(PETITIONER) YASH PAL SINGH AND AP SAHAY AND HARISH VAIDYAN (HVSLAWOFFICE@GMAIL.COM, ABHAYCGSC@GMAIL.COM, YUDHISHRTERSCHARMAA55@GMAIL.COM)()(RESPONDENT) AANCHAL ARORA(AANCHALANAND77@GMAIL.COM)(9873354197)(PETITIONER)		
9	W.P.(C)-8514/2018	SH. A. K. JAIN V/s THE ORIENTIAL INSURANCE COMPANY LTD.	DHARMAPRABHAS LAW ASSOC, RAHUL RANJAN	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: DHARMAPRABHAS LAW ASSOC()(9717931119)(PETITIONER)		
10	W.P.(C)-12251/2018 CM APPL. 47475/2018	M. P. SINGH V/s FOOD CORPORATION OF INDIA AND ANR.	DR. SURAT, MR. SANJEEV SAGAR	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: DR. SURAT()(9811009460)(PETITIONER)		
11	W.P.(C)-13651/2018 CM APPL. 53209/2018 CM APPL. 17233/2023 WITH W.P.(C) 13696/2018 W.P.(C) 13702/2018	PRASHANT KUMAR VIDYARTHI V/s TECHNOLOGY DEVELOPMENT BOARD & ORS	J S MANN, JAI SINGH MANN	
		OTHER DETAILS OF ADVOCATES: J S MANN()(9873345634)(PETITIONER) J.S. MANN(JCTRMANN@GMAIL.COM)(9873345634)(PETITIONER) PRAVEEN (EKIOSK15DHC@GMAIL.COM)()(RESPONDENT) SJAIN(SJAIN@KNJPARTNERS.COM, SARULJAIN@GMAIL.COM)(9899455459)(RESPONDENT)		
12	W.P.(C)-13696/2018 CM APPL. 53424/2018	JAGMOHAN SINGH V/s TECHNOLOGY DEVELOPMENT BOARD & ORS	J S MANN	
		OTHER DETAILS OF ADVOCATES: J S MANN()(9873345634)(PETITIONER)		
13	W.P.(C)-13702/2018 CM APPL. 53497/2018 CM APPL. 42241/2019	SANDEEP KUMAR V/s TECHNOLOGY DEVELOPMENT BOARD & ORS	J S MANN, J S MANN & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: J S MANN()(9873345634)(PETITIONER) J S MANN & ASSOCIATES()(9873345634)(PETITIONER)		
14	W.P.(C)-1872/2019 CM APPL. 8785/2019	HARVEER SINGH V/s DELHI POWER CO. LIMITED AND ANR.	SANJIV K. JHA, JAGDISH CHANDRA	
		OTHER DETAILS OF ADVOCATES: SANJIV K. JHA()(9810367398)(PETITIONER) JAGDISH CHANDRA(JAGDISHC07@GMAIL.COM)(9818456799)(PETITIONER)		
15	W.P.(C)-3556/2019 CM APPL. 16298/2019	RAHUL MATHUR V/s DISTRICT AND SEESIONS JUDGE AND ANR.	ARUN BHARDWAJ, GAURAAN	
		OTHER DETAILS OF ADVOCATES: ARUN BHARDWAJ()(9599778214)(PETITIONER) GAURAAN (BGAURAAN@GMAIL.COM)(8588082765)(PETITIONER) GAURAAN (BGAURAAN@GMAIL.COM)(8588082765)(PETITIONER)		
16	W.P.(C)-4301/2019	KANCHAN KHANNA V/s SENIOR DIVISIONAL MANAGER AND ORS.	ANURAG BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		

		ANURAG BHARDWAJ()(9968715353)(PETITIONER)		
17	W.P.(C)-5350/2019	SATINDER KUMAR V/s THE NEW INDIA ASSURANCE COMPANY LTD.	ATUL VARMA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: ATUL VARMA()(9810196114)(PETITIONER)		
18	W.P.(C)-5372/2019	ASWANI A. SAMANT V/s UNION OF INDIA AND ANR.	PAYAL MOHANTY	
		OTHER DETAILS OF ADVOCATES: PAYAL MOHANTY()(8822246362)(PETITIONER)		
19	W.P.(C)-10652/2019	ANIL KUMAR RAI V/s TECHNOLOGY INFORMATION FORECASTING AND ASSESSMENT COUNCIL THROUGH ITS CHAIRMAN	R K KAPOOR, GAUTAM KUMAR LAHA	
		OTHER DETAILS OF ADVOCATES: R K KAPOOR()(9899726875)(PETITIONER)		
20	W.P.(C)-12227/2019 CM APPL. 49991/2019	NARENDER SINGH V/s NATIONAL INSURANCE CO LIMITED	R K KOHLI, AMIT KUMAR MAIHAN	
		OTHER DETAILS OF ADVOCATES: R K KOHLI()(9810340985)(PETITIONER) AMIT KUMAR MAIHAN(SAVLAWASSOCIATE@GMAIL.COM)(9871897844)(PETITIONER)		
21	W.P.(C)-13008/2019	RAVINDER CHOPRA V/s LIFE INSURANCE CORPORATION OF INDIA THROUGH ITS MANAGING DIRECTOR & ORS	SUMIT KUMAR	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: SUMIT KUMAR()(9911247063)(PETITIONER)		
22	W.P.(C)-13626/2019	ANKITA CHOUDHARY V/s MAHARAJA AGRASEN HOSPITAL	ANKUR PRAKASH, MOHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: ANKUR PRAKASH()(9873044561)(PETITIONER) MOHIT GUPTA(MOPHITADV@YAHOO.COM)(9312833620)(RESPONDENT)		
23	W.P.(C)-1329/2020 WITH W.P.(C) 1331/2020	MOHD. AFTAB ALAM V/s THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ANR	K PRABHAKARA RAO, SURBHI MEHTA	
		OTHER DETAILS OF ADVOCATES: K PRABHAKARA RAO()(9958670740)(PETITIONER) SURBHI MEHTA(SURBHI@ADHRITLEGAL.IN)(9899888594)(RESPONDENT)		
24	W.P.(C)-1331/2020	PRASHANT KUMAR RAI V/s THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA (ICAI) & ANR.	K PRABHAKARA RAO & JYOTSNA SHELAR MOHANTY, SURBHI MEHTA	
		OTHER DETAILS OF ADVOCATES: K PRABHAKARA RAO & JYOTSNA SHELAR MOHANTY()(9958670740)(PETITIONER) SURBHI MEHTA(SURBHI@ADHRITLEGAL.IN)(9899888594)(RESPONDENT)		
25	W.P.(C)-2755/2020 CM APPL. 9603/2020	RAKESH CHANDER V/s INDBANK MERCHANT BANKING SERVICES LTD & ANR	CURARE LEGAL, JASBIR BIDHURI	
		OTHER DETAILS OF ADVOCATES: CURARE LEGAL()(9873109672)(PETITIONER) JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(RESPONDENT)		
26	W.P.(C)-4811/2020 CM APPL. 17378/2020	STATE TRADING CORPORATION OF INDIA LIMITED V/s NATIONAL COMMISSION FOR SCHEDULE CASTES & ORS.	TARKESHWAR NATH	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: TARKESHWAR NATH (TARKESHWARNATH@REDIFFMAIL.COM)(9810162373)(PETITIONER) NATIONAL COMMISSION FOR SCHEDULE CASTES (SECRETARY-NCSC@NIC.IN)()(PETITIONER) SH. BACHAN SINGH,(BACHANSINGH1958@YAHOO.COM)()(PETITIONER) UNION OF INDIA(CSOFFICE@NIC.IN)()(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) BACHAN SINGH(BACHANSINGH1958STC@YAHOO.COM)(9871822872)(RESPONDENT)		
27	W.P.(C)-8936/2020	SHYAM LAL V/s UNIVERSITY OF DELHI & ANR.	RAVINDER AGGARWAL, VIPIN RANA	
		OTHER DETAILS OF ADVOCATES:		

		RAVINDER AGGARWAL(RAVINDERAGGARWAL155@GMAIL.COM)(9899252020)(PETITIONER) RAVINDER AGGARWAL(RAVINDERAGGARWAL155@GMAIL.COM)(9899252020)(PETITIONER) VIPIN RANA(ADVOCATEVIPINRANA@GMAIL.COM)(9999669657)(PETITIONER)		
28	W.P.(C)-11358/2021	DR SURENDRA KUMAR & ANR. V/s IIT DELHI & ORS.	SUGANDHA ANAND, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: SUGANDHA ANAND()(9958102542)(PETITIONER) AJ MITRA(AJMITRA@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(PETITIONER)		
29	W.P.(C)-12743/2021 CM APPL. 40125/2021	RASHMI SINGH & ANR. V/s THE SDM, LIC OF INDIA & ORS.	R VENKATA RAMAN, INDERJEET K SIDHU	
		OTHER DETAILS OF ADVOCATES: R. VENKATARAMAN (VENKAT1ADVOCATE@GMAIL.COM)(9910090030)(PETITIONER) KAMAL MEHTA(KAMALNCO@GMAIL.COM)(9650366248)(RESPONDENT) ASHA RANI()(9871514711)(RESPONDENT) RAJESH MANCHANDA(RAJESH@MANCHANDACO.COM)(9811010461)(RESPONDENT) INDERJEET K SIDHU(IJXSIDHUASSOCIATES@GMAIL.COM)(9810587998)(PETITIONER)		
30	W.P.(C)-13244/2021	AIR INDIA AIRCRAFT ENGINEERS ASSOCIATION THROUGH MR S N BHATT AND ANR. V/s DIRECTOR GENERAL CIVIL AVIATION AND ORS	VIBHOR VERDHAN, SHWETANK SAILAKWAL	
		OTHER DETAILS OF ADVOCATES: MANOJ SAXENA(SHWETANKSAILAKWAI@GMAIL.COM, VIBHOR_VERDHAN@YAHOO.COM)(9990803222)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MV KINI(DELHI@MVKINI.COM)(1124371038)(RESPONDENT) SHWETANK SAILAKWAL(SHWETANKSAILAKWAL@GMAIL.COM)(9990803222)(PETITIONER)		
31	W.P.(C)-1521/2022 CM APPL. 4359/2022 CM APPL. 3768/2023 CM APPL. 22419/2023 WITH W.P.(C) 15952/2023	HEMANT KUMAR V/s RASHTRIYA MAHILA KOSH & ANR.	NANDADEVI DEKA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: NANDADEVI DEKA, SUDHIR YADAV(NANDADEVIDEKA@GMAIL.COM)(8130788166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) NANDADEVI DEKA AND SUDHIR YADAV(NDEKA@NDDCHAMBERS.CO.IN)(8130788166)(PETITIONER) ARNAV(ARNAV@DGLAW.COM.IN)()(RESPONDENT) NANDADEVI DEKA(NDEKA@NDDCHAMBERS.CO.IN)(8130788166)(PETITIONER) ARNAV(ARNAV@DGLAW.COM.IN)()(RESPONDENT)		
32	W.P.(C)-15952/2023 CM APPL. 64228/2023	HEMANT KUMAR V/s RASHTRIYA MAHILA KOSH & ANR.	NANDADEVI DEKA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: NANDA DEVI DEKA, SUDHIR YADAV(NDEKA@NDDCHAMBERS.CO.IN)(8130788166)(PETITIONER) ARNAV(ARNAV@DGLAW.CO.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
33	W.P.(C)-2947/2022 CM APPL. 38302/2023 CM APPL. 11072/2025	VIMAL KUMAR V/s THE DIRECTOR INTELLIGENCE BUREAU AND ORS	DUSHYANT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: DUSHYANT CHAUDHARY(DCHAUDHARYADVOCATE@GMAIL.COM)(9810368560)(PETITIONER) DUSHYANT CHAUDHARY(DCHAUDHARYADVOCATE@GMAIL.COM)(9810368560)(PETITIONER) HSHSO(HSHSO@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DUSHYANT CHAUDHARY(PUSHPENDER403KKD@GMAIL.COM)(9810368560)(PETITIONER) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT) SUDHAYANT CHAUDHARY(DCHAUDHARYADVOCATE@GMAIL.COM)(9810368560)(PETITIONER) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(0)(RESPONDENT)		
34	W.P.(C)-4658/2022	RAVI KANT BHUSHAN & ORS. V/s FRESH AND HEALTHY ENTERPRISE LTD & ORS.	RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		

		RAJESH KUMAR(RK@VIDHISAMHITA.COM)(9910357773)(PETITIONER) DNIJHAWAN(DNIJHAWAN@CONCQRINDIA.COM)()(RESPONDENT) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(RESPONDENT) JAGJIT SINGH(JAGJITSINGH70@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
35	W.P.(C)-5379/2022 CM APPL. 32497/2022	ANIL KUMAR RAI V/s TECHNOLOGY INFORMATION FORECASTING AND ASSESSMENT COUNCIL AND ANR	RAJ KUMAR KAPOOR, GIGI C GEORGE	
		OTHER DETAILS OF ADVOCATES: R.K. KAPOOR(RKKAPOORADVOCATE@GMAIL.COM)(9871603266)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) GIGI C. GOERGE(GIGICGEORGE.ADV42@YAHOO.IN)(9810625315)(PETITIONER) RK KAPOOR(RKKPOORADVOCATE@GMAIL.COM)()(RESPONDENT)		
36	W.P.(C)-7985/2022	ANIL KUMAR V/s DELHI DEVELOPMENT AUTHORITY & ANR.	PRAG CHAWLA	
		OTHER DETAILS OF ADVOCATES: PRAG CHAWLA(PRAGCHAWLA@GMAIL.COM)(9810048366)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SECY LB(SECY.LB@DELHI.GOV.IN)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@GMAIL.COM)(9811394417)(RESPONDENT)		
37	W.P.(C)-9681/2022	RAJVINDER SINGH V/s UNION OF INDIA & ORS.	AKSHAY SHARMA	
		OTHER DETAILS OF ADVOCATES: AKSHAY SHARMA(DEV@ROHANJAITLEY.COM)(9971293007)(PETITIONER) R(ASDPD-DOC@NIC.IN)()(RESPONDENT) EIC INDIA(JD-DELHI@EICINDIA.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) R(DIRECTOR@EICINDIA.GOV.IN)()(RESPONDENT)		
38	W.P.(C)-11016/2022 CM APPL. 32235/2022 CM APPL. 49096/2022 CM APPL. 9846/2023 CM APPL. 12693/2023 CM APPL. 7517/2024 CM APPL. 65054/2024 CM APPL. 67516/2024 CM APPL. 67518/2024	DR. SARITA AGARWAL AND ORS. V/s UNIVERSITY OF DELHI AND ORS.	MUGDHA, TUSHAR RANJAN MOHANTY, ATUL KUMAR SRIVASTAV, ANKUR CHHIBBER, REVATHY RAGHAVAN	
		OTHER DETAILS OF ADVOCATES: MUGDHA(ADVMUGDHA98@GMAIL.COM)(9810025572)(PETITIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(9811151216)(PETITIONER) MUGDHA(ADVMUGDHA98@GMAIL.COM)(9810025572)(PETITIONER) AKURUP(OFFICE@AKURUP.COM)(8800332253)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AKURUP(OFFICE@AKURUP.COM)()(RESPONDENT) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT) MUGDHA(ADVMUGDHA98@GMAIL.COM)(9810025572)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ANDC(PRINCIPAL@ANDC.DU.AC.IN)()(RESPONDENT) LSR(PRINCIPAL@LSR.DU.AC.IN, PRINCIPAL@LSRCOLLEGE.ORG, PRINCIPAL@LSR.EDU.IN)()(RESPONDENT) APOORV KURUP(OFFICE@AKURUP.COM)(8800332253)(RESPONDENT) TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(9810083003)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) MONIKA(OFFICEADVMONIKA@GMAIL.COM)()(RESPONDENT) TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(9810083003)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) MUGDHA AND KAMRAN KHWAJA(ADVMUGDHA98@GMAIL.COM)(9810025572)(PETITIONER) RUPAL MOHINDER, AKURUP, UNION OF INDIA(RUPALMOHINDER@GMAIL.COM, OFFICE@AKURUP.COM, UOIDHC@GMAIL.COM)()(RESPONDENT) PRINCIPAL(PRINCIPAL@LSR.DU.AC.IN, PRINCIPAL@LSRCOLLEGE.ORG, PRINCIPAL@LSR.EDU.IN)()(RESPONDENT) ATUL KUMAR SRIVASTAV(ADVATULKR04@GMAIL.COM)(8709813915)(PETITIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) MUGDHA(ADVMUGDHA98@GMAIL.COM)(0)(PETITIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) ANKUR CHHIBBER() (9810082847)(RESPONDENT) MUGDHA(ADVMUGDHA98@GMAIL.COM)(0)(PETITIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(RESPONDENT) REVATHY RAGHAVAN(REVATHY@109@GMAIL.COM)(9311103099)(RESPONDENT)		

39	W.P.(C)-11826/2022 CM APPL. 35236/2022	JAMIA MILIA ISLAMIA V/s NATIONAL COMMISSION FOR SCHEDULE CASTES & ANR.	PRITISH SABHARWAL, SUSHANT TIWARI	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) NCSC(SECRETARY-NCSC@NIC.IN)()(RESPONDENT) SUSHANT TIWARI(SUSHANTTIWARI9@GMAIL.COM)(8826621895)(RESPONDENT)		
40	W.P.(C)-14133/2022 CM APPL. 43171/2022	PRABHAKAR SINGH & ANR. V/s UNION OF INDIA & ORS.	UTKARSH KOKCHA	
		OTHER DETAILS OF ADVOCATES: SHIV RAM SINGH AND GIRINDRA KUMAR PATHAK(SHIVANDPATHAKJURISLAWFIRM@GMAIL.COM)(9891175568)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) REGISTRAR OFFICE(REGISTRAROFFICEKHS1960@GMAIL.COM)()(RESPONDENT)		
41	W.P.(C)-244/2023	GEETA DEVI V/s UNIVERSITY OF DELHI THROUGH ITS REGISTRAR	BAJRANG VATS	
		OTHER DETAILS OF ADVOCATES: RAJRANG VATS(BAJRANGVATS89@GMAIL.COM)(8882677880)(PETITIONER) BAJRANG VATS(BAJRANGVATS89@GMAIL.COM)(8882677880)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT)		
42	W.P.(C)-5720/2023 CM APPL. 22420/2023 CM APPL. 22421/2023 CM APPL. 58026/2023	SMT KAVITA V/s GOVT OF NCT OF DELHI AND ORS	BANKA BIHARI PANDA	
		OTHER DETAILS OF ADVOCATES: BANKA BIHARI PANDA & MAHENDER KUMAR(MAHENDRASHOP@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) BANKA BIHARI PANDA(MAHENDRASHOP@GMAIL.COM)(7982892966)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
43	W.P.(C)-7070/2023 CM APPL. 27470/2023 CM APPL. 63124/2023 CM APPL. 66217/2023 CM APPL. 8789/2024 CM APPL. 29165/2024	KUMAR SAURABH V/s VIGILANCE CELL AND HR DEPARTT. EESL & ANR.	ANUJ KUMAR RANJAN, AKSHAY AMRITANSHU	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: ANUJ KUMAR RANJAN(AKRANJANADVOCATE@GMAIL.COM)(9289874307)(PETITIONER) PS4, EESL, SUMAN(SUMAN.CHATERJEE63@NIC.IN, PS431999@GMAIL.COM, INFO@EESL.CO.IN, AMEHTA@EESL.CO.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ANUJ KUMAR RANJAN(AKRANJADVOCATE@GMAIL.COM)(9289874307)(PETITIONER) AAMRITANSHU(OFFICE@AAMRITANSHU.IN)()(RESPONDENT) SAMDARSHI(SAMDARSHI.SANJAY@GMAIL.COM)()(RESPONDENT) A MEHTA(AMEHTA@EESL.CO.IN)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) ANUJ KUMAR RANJAN(AKRANJANADVOCATE@GMAIL.COM)(9289874307)(PETITIONER) AMEHTA (AMEHTA@EESL.CO.IN, SAMDARESHI.SANJAY@GMAIL.COM, OFFICE@AAMRITANSHU.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) AKSHAY AMRITANSHU(AKSHAYAMRITANSHU@GMAIL.COM)(9931282222)(PETITIONER) ANUJ KUMAR RANJAN(AKRANJANADVOCATE@GMAIL.COM)()(PETITIONER) ANUJ KUMAR RANJAN, SUMAN, PS(AKRANJANADVOCATE@GMAIL.COM, SUMAN.CHATERJEE63@NIC.IN, PS431999@GMAIL.COM)()(RESPONDENT) EESL(INFO@EESL.CO.IN, AMEHTA@EESL.CO.IN)()(RESPONDENT) ANUJ KUMAR RANJAN(AKRANJANADVOCATE@GMAIL.COM)(9289874307)(PETITIONER) A MEHTA, SAMDARSHI SANJAY, AAMRITANSHU(AMEHTA@EESL.CO.IN, SAMDARSHI.SANJAY@GMAIL.COM, OFFICE@AAMRITANSHU.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
44	W.P.(C)-9619/2023	AYUSH NAGAR V/s SRI VENKATESHWARA COLLEGE AND ANR.	ANUPRADHA	
		OTHER DETAILS OF ADVOCATES: MS. ANUPRADHA SINGH(ANUPRADHASINGH27@GMAIL.COM)(8448503772)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) J S RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT)		

45	W.P.(C)-1677/2024 CM APPL. 6957/2024 CM APPL. 4300/2025	HARJEET SINGH PURI V/s UNION OF INDIA & ORS.	TUSHAR RANJAN MOHANTY, LOKESH SINHAL, LOKESH SINHAL	
		OTHER DETAILS OF ADVOCATES: TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(9810083003)(PETITIONER) RAVINDER AGARWAL(RAVINDERAGAR@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) LOKESH SINHAL(LOKESHSHINHALADV@GMAIL.COM)(9814103725)(PETITIONER)		
46	W.P.(C)-2641/2024	HISAMUDDIN V/s MUNICIPAL CORPORATION OF DELHI & ANR.	AKBAR SIDDIQUE, SANAM TRIPATHI	
		OTHER DETAILS OF ADVOCATES: AKBAR SIDDIQUE(AKBAR.SID1984@GMAIL.COM)(9958298450)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANAM TRIPATHI(SANAMTRIPATHI.02@GMAIL.COM)(9818352060)(PETITIONER)		
47	W.P.(C)-3890/2024	SURYA SAXENA V/s GOVERNMENT OF (NCT OF DELHI) & ORS.	JAYANT BHATT	
		OTHER DETAILS OF ADVOCATES: VIPUL PATHAK(OFFICE@JAYANTHBHATT.COM)(8447185912)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) DIRECTOR MAIMS(DIRECTOR@MAIMS.AC.IN)()(RESPONDENT)		
48	CM APPL. 1212/2025 In W.P.(C)-6117/2024	MRS. MONIKA SHARMA AND ORS V/s PUNAM SURI, PRESIDENT, DAV COLLEGE MANAGEMENT COMMITTEE & ORS.	SUDHIR SHARMA	
		OTHER DETAILS OF ADVOCATES: SUDHIR SHARMA AND VANDANA YADAV(SHARMA.LEGAL@YAHOO.COM)(7678323196)(PETITIONER) DAV (DAVSVD@HOTMAIL.COM, ATULKUMAR.ADV@GMAIL.COM, NIYAZI786@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUDHIR SHARMA(VANDANA@YADAV.ES)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
49	W.P.(C)-11300/2024 WITH W.P.(C) 12293/2024	SHRI TARA CHAND V/s LAND AND BUILDING DEPARTMENT & ANR.	ALOK KUMAR, SUNIL KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: N S DALAL AND NIDHI DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) GNCTD (GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUNIL KUMAR JHA(ADV.SUNILJHA@GMAIL.COM)(9711684779)(RESPONDENT)		
50	W.P.(C)-12293/2024	SHRI SURENDER V/s LAND AND BUILDING DEPARTMENT, THROUGH ITS SECRETARY LAND AND BUILDING & ANR.	ALOK KUMAR, SUNIL KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: N S DALAL AND NIDHI DALAL AND ALOK KUMAR(CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUNIL KUMAR JHA(ADV.SUNILJHA@GMAIL.COM)(9711684779)(RESPONDENT)		
51	W.P.(C)-11782/2024 CM APPL. 48993/2024	MOHD HADIS LARI V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	FAHIMUDDIN AHMED KHAN, KISLAYA MISHRA	
		OTHER DETAILS OF ADVOCATES: F.A. KHAN (ADVAITGH@GMAIL.COM)(8810472098)(PETITIONER) JAMIA MILLIA ISLAMIA UNIVERSITY, M. NASIM HAIDER, UNION OF INDIA(PRITISHSABHARWAL1@GMAIL.COM, REGISTRAR@JMI.AC.IN, UOIDHC@GMAIL.COM)(0)(RESPONDENT) AKURUP(OFFICE@AKURUP.COM)(0)(RESPONDENT) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(RESPONDENT)		
52	W.P.(C)-13385/2024	RAJ KUMAR SINGH V/s DIRECTORATE OF EDUCATION NCT OF DELHI & ORS.	KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: SAMIR MALIK(LAKSHAY.MEHTA@DSKLEGAL.COM)(9871452750)(PETITIONER)		

		AVNISH AHLAWAT, DIREDU, DISTRICT SOUTH EAST(AVNISHAHLAWAT@YAHOO.COM, DIREDU@NIC.IN, DDE.DISTRICTSOUTHEAST@GMAIL.COM)(0)(RESPONDENT) ZONE 25 SOUTH EAST, SUNIL KUMAR(ZONE25SOUTHEAST@GMAIL.COM, ID1924115@YAHOO.CO.IN)(0)(RESPONDENT)		
FOR DIRECTION ON OFFICE NOTE				
53	W.P.(C)-12035/2024 CM APPL. 50152/2024	SWAPNIL NARAYAN SARAWADE & ORS. V/s UNION OF INDIA THROUGH ITS SECRETARY & ORS.	AYUSH SHARMA, AMARTYA ASHISH SHARAN	
		OTHER DETAILS OF ADVOCATES: TUSHAR SRIVASTAVA(ADVOCATETUSHARKKD@GMAIL.COM)(9318348453)(PETITIONER) TUSHAR SRIVASTAVA(ADVOCATETUSHARKKD@GMAIL.COM)(9318348453)(PETITIONER) NCST, UNION OF INDIA(CHAIRPERSON@NCST.NIC.IN, SECY@NCST.NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) NCST, UNION OF INDIA(CHAIRPERSON@NCST.NIC.IN, SECY@NCST.NIC.IN, UOIDHC@GMAIL.COM)(0)(RESPONDENT) AMARTYA ASHISH SHARAN(SHARAN.AMARTYA@GMAIL.COM)(9654659775)(PETITIONER)		

COURT NO. 15
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	RFA-685/2024 CM APPL. 58393/2024	RAJ ARORA & ORS. V/s SUNDER DASS	RAJESHWAR SINGH, MADHAV SURI, SHILPINDER SINGH SOBTI	
		OTHER DETAILS OF ADVOCATES: RAJESHWAR SINGH(RSINGH.ADV65@GMAIL.COM)(9811319051)(PETITIONER) SOBTI(KOHLISOBTI@GMAIL.COM)(0)(RESPONDENT) MADHAV SURI(ADVOCATEMADHAVSURI@GMAIL.COM)(9910421218)(PETITIONER) SHILPINDER SINGH SOBTI(KOHLISOBTI@GMAIL.COM)(9910040471)(RESPONDENT)		
2	RFA-114/2025 CM APPL. 7495/2025 CM APPL. 7499/2025	RAMAN BERRY V/s DARSHAN LAL BERRY	SANDEEP MISHRA	
		OTHER DETAILS OF ADVOCATES: SANDEEP MISHRA (SANDEEPMISHRA@ELOQUENCELEGAL.COM)(9991877774)(PETITIONER) NEHA MISHRA (NEHAMISHRA0041993@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
3	RC.REV.-255/2018	SHEHZAD ALI (DECEASED) THR LRS V/s BABU ALI	WAJEEH SHAFIQ, F A BANISRAEL, GODSON GEORGE, IMRAN AHMAD	
		OTHER DETAILS OF ADVOCATES: WAJEEH SHAFIQ()(9953756236)(PETITIONER) GODSON GEORGE(GODSON.GEORGE92@GMAIL.COM)(9250191196)(PETITIONER) IMRAN AHMAD(BESTCIVILADVOCATE@GMAIL.COM)(9350460168)(PETITIONER)		
4	RC.REV.-313/2018 CM APPL. 27702/2018 CM APPL. 27703/2018 CM APPL. 53087/2018 CM APPL. 37836/2022 WITH RC.REV. 376/2018	SOM NATH KHARBANDA V/s MANOJ KUMAR MITTAL & ORS	TRITENT LEGAL, UPENDER KUMAR	
		OTHER DETAILS OF ADVOCATES: TRITENT LEGAL()(9899151572)(PETITIONER) TRITENT LEGAL()(9899151572)(PETITIONER) PIYUSH PAHUJA, UPNDER KUMAR (ADVPIYUSHPAHUJA91@GMAIL.COM)(8860459079)(PETITIONER) R()(9899151572)(RESPONDENT)		

		R()(9899151572)(RESPONDENT)		
5	RC.REV.-376/2018 CM APPL. 31399/2018 CM APPL. 53081/2018	CHARANJEET SINGH V/s MANOJ KUMAR MITTAL & ORS	BHARAT MALHOTRA, TRITENT LEGAL LAW FIRM	
		OTHER DETAILS OF ADVOCATES: BHARAT MALHOTRA()(9810239071)(PETITIONER) TRITENT LEGAL LAW FIRM()(9899151572)(PETITIONER)		
6	RC.REV.-174/2021 CM APPL. 46259/2021 WITH RC.REV. 175/2021 RC.REV. 180/2021	VINOD KUMAR ANAND V/s SHAMMI GULATI	MANISH KAUSHIK, UDAY GUPTA, SHIVANI LAL, DIVJOT SINGH BHATIA	
		OTHER DETAILS OF ADVOCATES: MANISH KAUSHIK , MISHAL JOHARI (MISHALJOHRI@GMAIL.COM)(9818218885)(PETITIONER) MISHAL JOHARI(MISHALJOHARI@GMAIL.COM)(9916633966)(PETITIONER) MISHAL JOHARI(MISHALJOHARI@GMAIL.COM)(9916633966)(PETITIONER) R(SA9870@GMAIL.COM)()(RESPONDENT) SA(SA9870@GMAIL.COM)()(RESPONDENT) SAMIR SAGAR(SAMIRSAGAR7869@GMAIL.COM)()(RESPONDENT) SAMIR(SAMIRSAGAR7869@GMAIL.COM)()(RESPONDENT) SA(SA9870@GMAIL.COM)()(RESPONDENT) SAMIR SAGAR(SAMIRSAGAR7869@GMAIL.COM)()(RESPONDENT) UDAY GUPTA(ADVOCATEUDAY@GMAIL.COM)(9810288399)(RESPONDENT) SHIVANI LAL(ADV.SHIVANI@GMAIL.COM)(9811141955)(PETITIONER) DIVJOT SINGH BHATIA(DIVJOT.29@GMAIL.COM)(9910048284)(PETITIONER)		
7	RC.REV.-175/2021 CM APPL. 46541/2021	SH. VINOD KUMAR ANAND V/s MRS. AMARJYOT & ANR.	MANISH KAUSHIK, UDAY GUPTA, SHIVANI LAL, DIVJOT SINGH BHATIA	
		OTHER DETAILS OF ADVOCATES: MISHAL JOHARI(MISHALIJOHARI@GMAIL.COM)(9916633966)(PETITIONER) SA(SA9870@GMAIL.COM)()(RESPONDENT) SAMIR SAGAR(SAMIRSAGAR7869@GMAIL.COM)()(RESPONDENT) UDAY GUPTA(ADVOCATEUDAY@GMAIL.COM)(9810288399)(PETITIONER) SHIVANI LAL(ADV.SHIVANI@GMAIL.COM)(9811141955)(RESPONDENT) DIVJOT SINGH BHATIA(DIVJOT.29@GMAIL.COM)(9910048284)(PETITIONER)		
8	RC.REV.-180/2021 CM APPL. 47721/2021	VINOD KUMAR ANAND V/s SH. KULDEEP SINGH BEDI & ANR.	MANISH KAUSHIK, UDAY GUPTA, SHIVANI LAL, DIVJOT SINGH BHATIA	
		OTHER DETAILS OF ADVOCATES: MANISH KAUSHIK(MISHALJOHARI@GMAIL.COM)(9818218885)(PETITIONER) SA(SA9870@GMAIL.COM)()(RESPONDENT) SAMIR(SAMIRSAGAR7869@GMAIL.COM)()(RESPONDENT) UDAY GUPTA(ADVOCATEUDAY@GMAIL.COM)(9810288399)(RESPONDENT) UDAY GUPTA(ADVOCATEUDAY@GMAIL.COM)(9810288399)(PETITIONER) SHIVANI LAL(ADV.SHIVANI@GMAIL.COM)(9811141955)(PETITIONER) DIVJOT SINGH BHATIA(DIVJOT.29@GMAIL.COM)(9910048284)(PETITIONER)		
9	RC.REV.-294/2023 CM APPL. 55270/2023	BATLIBOI LTD V/s KIRAN SHARMA	RAMBHAKT AGRAWAL	
		OTHER DETAILS OF ADVOCATES: MEGHA MUKHERJEE(AKSHAY@RMCHAMBERS.COM)(9910664137)(PETITIONER) AMIT SWAMI(ADVOCATEAMITSWAMI@GMAIL.COM)()(RESPONDENT)		
10	RFA-718/2024 CM APPL. 61112/2024	ZAVENIR DEVELOPERS PVT LTD V/s SANDEEIP GOEL & ANR.	AVINASH SHARMA	
		OTHER DETAILS OF ADVOCATES: AVINASH SHARMA, AKANKSHA KAPOOR(AVINASH.LAW@GMAIL.COM)(9811351780)(PETITIONER) AVINASH SHARMA, AKANKSHA KAPOOR(AVINASH.LAW@GMAIL.COM)(9811351780)(PETITIONER) AVINASH SHARMA, AKANKSHA KAPOOR(AVINASH.LAW@GMAIL.COM)(9810386632)(PETITIONER) BK SHARMA(BKSHARMACS@GMAIL.COM){0}(RESPONDENT) P BHARTIA(PBHARTIA18@GMAIL.COM){0}(RESPONDENT) AVINASH(AVINASH.LAW@GMAIL.COM){0}(RESPONDENT) SANDEEP(SANDEEIPGOEL@YAHOO.COM){0}(RESPONDENT) HIMASHU(KAUSHIKH1993@GMAIL.COM){0}(RESPONDENT) B K SHARMA(BKSHARMACS@GMAIL.COM){0}(RESPONDENT) B BHARTIA(PBHARTIA18@GMAIL.COM){0}(RESPONDENT) SANDEEP(SANDEEIPGOEL@YAHOO.COM){0}(RESPONDENT) HIMANSHU(KAUSHIKH1993@GMAIL.COM){0}(RESPONDENT) BK SHARMA(BKSHARMACS@GMAIL.COM){0}(RESPONDENT) B BHARTIA(PBHARTIA18@GMAIL.COM){0}(RESPONDENT) AKANSHA KAPOOR(AKANKSHAKAPOOR1691@GMAIL.COM){0}(RESPONDENT) SANDEEP(SANDEEIPGOEL@YAHOO.COM){0}(RESPONDENT) KAUSHIK(KAUSHIKH1993@GMAIL.COM){0}(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
11	RC.REV.-350/2016 CM APPL. 14104/2018 CM APPL. 41761/2024 CM APPL. 12067/2025	MAHINDER KAUR (SINCE DECEASED) THR HER LEGAL REPRESENTATIVES & ORS V/s O P VERMA (SINCE DECEASED) THR HIS LEGAL REPRESENTATIVE	KAPIL KHER, KUNAL KHER, D K SHARMA, DINESH KUMAR SHARMA, ARUN KUMAR PANWAR, KUSHANK GARG	

		OTHER DETAILS OF ADVOCATES: D K SHARMA()(9871583270)(PETITIONER) S PARTH (PARTH.S@REDIFFMAIL.COM)(0)(PETITIONER) KARITIKA (KRITIKA.KHURANA@DSNRLEGAL.COM)(0)(PETITIONER) KRITIKA(KRITIKA.KHURANA@DSNRLEGAL.COM)(0)(PETITIONER) D K SHARMA (DKS.LAWYER@GMAIL.COM)(9873706147)(RESPONDENT) KUSHANK GARG(KUSHANKGARG25@GMAIL.COM)(9764775337)(PETITIONER)		
12	RC.REV.-199/2017	GULAB V/s IBRAHIM & ORS	DIWAN ADVOCATES, ANKUR BANSAL, ZEESHAN AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: ANKUR BANSAL(ANKURBANSAL1985@GMAIL.COM)(9810149141)(PETITIONER) ANKUR BANSAL(ANKURBANSAL1985@GMAIL.COM)(9810149141)(PETITIONER) ZEESHAN AHMED KHAN(MR.ZEESHANAHMEDKHAN@GMAIL.COM)(9990408082)(PETITIONER)		
13	RC.REV.-399/2017 CM APPL. 30991/2017	KAMAL V/s PARGAS KAUR	ADITYA AGARWAL, SAMIA MALIK, SARVESH SINGH	
		OTHER DETAILS OF ADVOCATES:		
14	RC.REV.-382/2018 CM APPL. 32168/2018 CM APPL. 74332/2024	SHYAM SUNDER & ANR V/s INDU RAI	HARISH KHANNA, PRAVEEN PANDEY	
		OTHER DETAILS OF ADVOCATES: HARISH KHANNA()(9811012536)(PETITIONER) HARISH KHANNA(ADVHARISHKHANNA.1948@GMAIL.COM)(9811012536)(PETITIONER) HARISH KHANNA AND ASSOCIATES(ADVHARISHKHANNA.1948@GMAIL.COM)(9811012536)(PETITIONER) JITIN SAHNI(JITINSAHNI.ADVOCATE@GMAIL.COM)(0)(RESPONDENT) JITIN SAHNI(JITINSAHNI.ADVOCATE@GMAIL.COM)(0)(RESPONDENT)		
15	RC.REV.-455/2018	PANKAJ GUPTA & ANR V/s MAGAN WATI & ORS	KANIKA AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES: KANIKA AGNIHOTRI()(9818397418)(PETITIONER)		
16	RC.REV.-190/2019 CM APPL. 5291/2020 CM APPL. 5007/2022	ASTHA JAIN V/s ABHINAV JAIN & ANR	D P JAIN, KUM KUM JAIN, KUMKUM JAIN	
		OTHER DETAILS OF ADVOCATES: D P JAIN()(9818099580)(PETITIONER) KUM KUM JAIN()(8527305404)(PETITIONER) KUM KUM JAIN(KKJ.ADV@GMAIL.COM)(9818099580)(PETITIONER) ASHOK CHHAPRIA(AJLAW@REDIFFMAIL.COM)(9312209463)(RESPONDENT)		
17	RC.REV.-229/2020 CM APPL. 28168/2020	SHAKUNTALA @ SAROJ ANR V/s SALIMA BEGUM	MOHD ELAHI	
		OTHER DETAILS OF ADVOCATES: A K SURI & ASSOCIATES(AKSURIASSOCIATES@GMAIL.COM)(9811352110)(PETITIONER) MOHD (MOHDELAHI1970@YAHOO.CO.IN)(9810147462)(PETITIONER)		
18	RC.REV.-245/2022	NEELAM JAIN V/s VANDANA SACHDEVA AND ANR	SHOHIT CHAUDHRY, SAURABH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SHOIT CHAUDHARY , SIDDHANT K SINGH(SHOHIT@SHOHIT.COM)(9999091964)(PETITIONER) SAURABH AGGARWAL(SAURABH_AGGL@YAHOO.COM)(9810935435)(RESPONDENT)		
19	RC.REV.-395/2024	OM PRAKASH V/s DEVKI NANDAN BAJAJ	SUMIT GABA	
		OTHER DETAILS OF ADVOCATES: SUMIT GABA(SUMITGABAADVOCATE@GMAIL.COM)(9310377771)(PETITIONER) MANISH (MANISHKVAID@GMAIL.COM)(0)(RESPONDENT)		
20	RC.REV.-93/2025 CM APPL. 15988/2025	PREM WATI @ PAMMO V/s MOHD. ASLAM SAEED & ANR.	LAKSHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: LAKSHAY KUMAR(LAKSHAYK608@GMAIL.COM)(8860407791)(PETITIONER)		
21	RFA-220/2020 CM APPL. 18817/2020	ABDUL AZIZ ANSARI V/s SAMREEN KAREEM	GURDEEP SINGH, SUMIT RANA, SHAHANAWAZ KHAN	
		OTHER DETAILS OF ADVOCATES: ABDUL AZIZ ANSARI(IGRAAZIZ113@GMAIL.COM)()(PETITIONER) GURDEEP SINGH(GURDEEP.BSG@GMAIL.COM)(9811285193)(PETITIONER) SAMREEN KAREEM(ADVBRIJESHKUMAR02@GMAIL.COM)()(PETITIONER) BRIJESH KUMAR(ADVBRIJESHKUMAR02@GMAIL.COM)(9871864925)(RESPONDENT) SUMIT RANA(ADVOCATESUMITRANA@GMAIL.COM)(9999177082)(PETITIONER) SHAHANAWAZ KHAN(RAHIM786@GMAIL.COM)(9213562724)(PETITIONER)		

22	RFA-170/2021 CM APPL. 10290/2021	SOUTH DELHI MUNICIPAL CORPORATION OF DELHI V/s ASHOK PRIYADARSHI	KUNAL VAJANI, VIKAS SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNAL VAJANI (CHAMBERS@BLACKROBECHAMBERS.LAW)(9167231100)(PETITIONER) VIKAS SHARMA(ADVOCATEVIKASSHARMA1@GMAIL.COM)(9810566116)(RESPONDENT)		
23	RFA-206/2021 CM APPL. 52402/2023	PAVAN CHOUDHARY & ANR V/s M/S TULIP HOLIDAYS	ABHISEK RAI, MANISH TANWAR, MANISH TANWAR	
		OTHER DETAILS OF ADVOCATES: ABHISEK RAI (CHAMBERS.RAIKOHLI@GMAIL.COM)(9810389766)(PETITIONER) KUMAR SHIB (KUMARSHIB50@GMAIL.COM)()(RESPONDENT) DN SHARMA (DNSHARMA11@YAHOO.COM)()(RESPONDENT) MANISH TANWAR & ASSOCIATES(MANISH.TANWAR84@GMAIL.COM)(9891345104)(PETITIONER) JITU MUKESH(JITUMUKESH@YAHOO.IN, GIRISHJITENDER@GMAIL.COM)()(RESPONDENT) MANISH TANWAR(MANISH.TANWAR84@GMAIL.COM)(9953993355)(PETITIONER)		
24	RFA-423/2021 CM APPL. 44777/2021	ABHIJIT MISHRA V/s TATA CAPITAL FINANCIAL SERVICES LIMITED	PAYAL BAHL	
		OTHER DETAILS OF ADVOCATES: PAYAL BAHL(ADVOCATEPAYAL@YAHOO.COM)(9910860430)(PETITIONER) ABHIJIT MISHRA(ABHI@ABHIMISHRA.IN)(9891578108)(PETITIONER) TATA CAPITAL FINANCIAL SERVICES LTD(CONTACTUS@TATACAPITAL.COM)()(RESPONDENT)		
25	RFA-111/2022 CM APPL. 15485/2022 CM APPL. 14609/2023	BABU LAL V/s MAHAVIR SINGH MAAN	MILIND SRIVASTAVA, VISHAL RATHORE, S KARTHIK	
		OTHER DETAILS OF ADVOCATES: JURAL SOLUTIONS(THEJURALSOLUTIONS@GMAIL.COM)(9810926254)(PETITIONER) VISHAL RATHORE(VISHALDAKSHU13@GMAIL.COM)(9821560157)(PETITIONER) PR CHATTERJE(PRCHATTERJIANDASSOCIATES@GMAIL.COM)()(RESPONDENT) VISHAL RATHORE (VISHALDAKSHU13@GMAIL.COM)(9821560157)(PETITIONER) S KARTHIK(SKARTHIK33@GMAIL.COM)(9999181994)(RESPONDENT)		
26	RFA-372/2022 CM APPL. 34933/2022 CM APPL. 53705/2022	URMILA PRASAD & ANR. V/s POONAM DUBEY	D S PATIAL, RAJIV DEWAN	
		OTHER DETAILS OF ADVOCATES: D.S. PATIAL(DSPATIAL24@GMAIL.COM)(9811255996)(PETITIONER) RAJIV DEWAN(RAJIVDEWAN123@YAHOO.COM)(9811673338)(RESPONDENT) D S PATIAL(DSPATIAL124@GMAIL.COM)(9811255996)(PETITIONER)		
27	RFA-651/2022 CM APPL. 54366/2022 CM APPL. 53019/2023	MANISH SALUJA V/s RUCHI KHANNA	SAURABH MEHRA, ABHINAV SHARMA, ABHINAV SHARMA, MUKESH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANISH KUMAR MAGGO(ANSASSOICATESANDSOLICITOR@GMAIL.COM)(9312728000)(PETITIONER) KHANNA(KHANNAR465@GMAIL.COM)()(RESPONDENT) MUKESH SHARMA (JITUMUKESH@YAHOO.IN)(9810719101)(PETITIONER) ANS ASSO(ANSASSOCIATESANDSOLICITOR@GMAIL.COM)()(RESPONDENT) ABHINAV SHARMA(ABHINAV.SHARMA2220@GMAIL.COM)(9899165069)(PETITIONER) MUKESH SHARMA (JITUMUKESH@YAHOO.IN)(9911419676)(PETITIONER)		
28	RFA-83/2023 CM APPL. 4953/2023	UDAY SINGH V/s KUSUM	AJAY DABAS	
		OTHER DETAILS OF ADVOCATES: AJAY DABAS(DAGARPRIYANK86@GMAIL.COM)(9718248119)(PETITIONER) AJAY DABAS(DAGARPRIYANK86@GMAIL.COM)(9718248119)(PETITIONER) KUSUM(SSRAJORE214@GMAIL.COM)(9811021397)(RESPONDENT)		
29	RFA-392/2023 CM APPL. 25224/2023 CM APPL. 25225/2023 CM APPL. 37428/2023 CM APPL. 37429/2023	UJJAWAL SEN SHARMA V/s ALPANA PAL	SUSHANT KUMAR BHADURI	
		OTHER DETAILS OF ADVOCATES: S K BHADURI , PREM PRAKASH(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(PETITIONER) ML GUPTA (MLGUPTA316@GMAIL.COM)(9899863206)(RESPONDENT) S K BHADURI & PREM PRAKASH(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(PETITIONER) MITTHAN (MLGUPTA316@GMAIL.COM)()(RESPONDENT)		
30	RFA-459/2023	SARVODY A FURNISHERS PVT. LTD. V/s SHDEEPAK P RAO & ANR.	HARI SHANKER GAUTAM, SAURABH BHARGAVAN	
		OTHER DETAILS OF ADVOCATES: H S GAUTAM(HSGAUTAMADV@YAHOO.COM)(9818703060)(PETITIONER) SAURABH BHARGAVAN(ADV.SAURABH@YAHOO.COM)(9873566019)(PETITIONER)		

31	RFA-795/2023	RAJNEESH MOHAN V/s M/S UNITED INDIA INSURANCE CO LTD	SAMEER DEWAN, SANJAY KUMAR CHETRY	
		OTHER DETAILS OF ADVOCATES: SAMEER DEWAN(SAMEERDEWAN123@REDIFFMAIL.COM)(9810134864)(PETITIONER) M/S UNITED INDIA INSURANCE CO LTD(CONSTOMERCARE@UIIC.UNITED, CONSTOMERCARE@UIIC.CO.IN)()(RESPONDENT) SANJAY KUMAR CHETRY(SANJAYKUMARCHHETRY@GMAIL.COM)(9899933574)(RESPONDENT)		
32	RFA-891/2023 CM APPL. 56971/2023 CM APPL. 56972/2023	HDFC BANK LIMITED V/s GEETA DEVI & ANR.	MANISH SHANKER VERMA, SUMAN BAGGA	
		OTHER DETAILS OF ADVOCATES: MANISH VERMA(MANISHVERMA@GMAIL.COM)(9811304202)(PETITIONER) MANISH VERMA(MANISHVERMA@GMAIL.COM)(9811304202)(PETITIONER) KOMAL(KOMALDHANKARD271990@GMAIL.COM)()(RESPONDENT) APEX(APEXLAW@HOTMAIL.COM)()(RESPONDENT) KOMAL(KOMALDHANKARD271990@GMAIL.COM)()(RESPONDENT) SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER)		
33	RFA-976/2023 CM APPL. 64588/2023 CM APPL. 64589/2023	SMT.VISHAN SHOBHA (NOW DECEASED) THROUGH LR V/s SHRI BHAGAT RAM (NOW DECEASED) THROUGH LR	ASHOK KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		
34	RFA-41/2024 CM APPL. 2924/2024 CM APPL. 2925/2024 CM APPL. 2926/2024 CM APPL. 2928/2024	GAGANDEEP SINGH V/s S. SANDEEP SINGH SEHGAL	PRITISH SABHARWAL, ANIL SHARMA	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) RISHI(RISHIVADHERA@REDIFFMAIL.COM)()(RESPONDENT) ANIL SHARMA(ANNISHARMA13@GMAIL.COM)(9811006742)(RESPONDENT)		
35	RFA-98/2024 CM APPL. 7526/2024 CM APPL. 69972/2024	PREM CHAND VERMA & ANR. V/s VED PARKASH VERMA	SHASHANK SHARMA, ZUBEDA BEGUM, ZUBEDA BEGUM	
		OTHER DETAILS OF ADVOCATES: VHS LEGAL(VINODKR_ADVOCATE@YAHOO.CO.IN)(9810085320)(PETITIONER) R()(9868343990)(RESPONDENT) VINOD KUMAR(VINODKR_ADVOCATE@YAHOO.CO.IN)(0)(PETITIONER) ZUBEDA BEGUM(ZUBEDABEGUMADV@GMAIL.COM)(9868119078)(RESPONDENT) ZUBEDA BEGUM (ZUBEDABEGUMADV@GMAIL.COM)(9868119078)(RESPONDENT)		
36	RFA-111/2024 CM APPL. 9110/2024 CM APPL. 9111/2024	BIPIN KUMAR V/s LAKSHMI CHHABRA	PRATEEK GUPTA	
		OTHER DETAILS OF ADVOCATES: PRATEEK GUPTA(ADV.PRATEEKG@GMAIL.COM)(8587831043)(PETITIONER) LAKSHMI CHHABRA()(9810203029)(RESPONDENT) ASHOKA(ASHOKA_PUBLICITY@YAHOO.COM)()(RESPONDENT)		
37	RFA-344/2024	PAWAN KUMAR V/s RAJENDER KUMAR	ISHAN SANGHI, JEEVESH NAGRATH, AAYUSH AGARWALA	
		OTHER DETAILS OF ADVOCATES: JEEVESH NAGRATH(J.NAGRATH@NAGRATHLAW.COM)(9810710058)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(RESPONDENT)		
38	RFA-361/2024 CM APPL. 31657/2024 CM APPL. 51988/2024 CM APPL. 51989/2024	SANDEEP GOEL V/s ZAVENIR DEVELOPERS PVT LTD	HIMANSHU KAUSHIK, AVINASH SHARMA, GAURAV SAHRAWAT	
		OTHER DETAILS OF ADVOCATES: KAUSHIK ASSOCIATES(BKSHARMACS@GMAIL.COM)(9654128147)(PETITIONER) AVINASH LAW(AVINASH.LAW@GMAIL.COM)(0)(RESPONDENT) AKANKSHA KAPOOR(AKANKSHAKAPOOR1691@GMAIL.COM)(0)(RESPONDENT) P BHATIA (PBHARTIA18@GMAIL.COM)(0)(PETITIONER) SANDEEP (SANDEEIPGOEL@YAHOO.COM)(0)(RESPONDENT) B K SHARMA (BKSHARMACS@GMAIL.COM)(0)(RESPONDENT) KAUSHIKH(KAUSHIKH1993@GMAIL.COM)(0)(RESPONDENT) AVINASH(AVINASH.LAW@GMAIL.COM)(0)(RESPONDENT) AKANKSHA KAPOOR(AKANKSHAKAPOOR1691@GMAIL.COM)(0)(RESPONDENT) AVINASH SHARMA (AVINASH.LAW@GMAIL.COM)(9811351780)(RESPONDENT) PB BHARTIA(PBHARTIA18@GMAIL.COM)(0)(RESPONDENT) SANDEEP GOEL(SANDEEIPGOEL@YAHOO.COM)(0)(RESPONDENT) B K SHARMA (BKSHARMACS@GMAIL.COM)(0)(RESPONDENT) HIMANSHU(KAUSHIKH1993@GMAIL.COM)(0)(RESPONDENT) AVINASH (AVINASH.LAW@GMAIL.COM)(0)(RESPONDENT) AVINASH SHARMA (AVINASH.LAW@GMAIL.COM)(9811351780)(RESPONDENT) AKANKSHA KAPOOR(AKANKSHAKAPOOR1691@GMAIL.COM)(0)(RESPONDENT) GAURAV SAHRAWAT(ADVGURAV.SAHRAWAT@GMAIL.COM)(8800488688)(PETITIONER)		

39	RFA-473/2024 CM APPL. 43743/2024 CM APPL. 51979/2024 CM APPL. 16641/2025	MUNNI DEVI AND ORS V/s SATISH KUMAR	MUKESH SHARMA, ABHINAV SHARMA, CHANDRANI PRASAD	
		OTHER DETAILS OF ADVOCATES: ABHINAV SHARMA (ABHINAV.SHARMA2220@GMAIL.COM)(9899165069)(PETITIONER) CNV ASSOCIATES(CNVASSOCIATES@HOTMAIL.COM)(0)(RESPONDENT) ABHINAV SHARMA()(9899165069)(PETITIONER) CHANDRANI PRASAD (C_VASSOCIATES@LIVE.COM)(9810530770)(PETITIONER)		
40	W.P.(C)-15161/2004	DR. O.P. SHARMA V/s DELHI UNIVERSITY DELHI & ORS.	GYAN PRAKASH, ANURAG MATHUR, AMITESH KUMAR, AAMNA HASAN	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER)		
41	W.P.(C)-7620/2005	I.D.ARORA V/s BSES RAJDHANI POWER LTD.	MR.WORTHING KASAR, VIKRAM SINGH, S.SINGH, MS.VERONICA MOHAN, PRABHAKAR & ASSOCIATES, ANKIT JHAMB, ANKIT JHAMB	
		OTHER DETAILS OF ADVOCATES: ANKIT JHAMB(ADVOCATEANKITJHAMB@GMAIL.COM)(9013461724)(PETITIONER)		
42	W.P.(C)-20078/2005	S.K.CHAUHAN V/s UOI & ORS.	MR.MANJIT SINGH AHLUWALIA, MS.RICHA KAPOOR, PAWAN UPADHYAY, KESHARI AND ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
43	W.P.(C)-12183/2006	MOHINDER PAL SINGH V/s DELH SOCIETY FOR PREVENTION OF CRUELTY	MR.SUGRIVA DUBEY, MANISH KUMAR, SONIA A MENON, MUHAMMAD ARIF	
		OTHER DETAILS OF ADVOCATES: MUHAMMAD ARIF (ADVOCATEARIF704@GMAIL.COM)(9810405873)(PETITIONER)		
44	W.P.(C)-922/2007 CM APPL. 1602/2007	JEET SINGH V/s GOVT. OF NCT & ORS	MR. Y.S.CHAUHAN, MEERA BHATIA, AVNISH AHLAWAT, SHEKHAR GUPTA, R K SAINI AND MINAL SEHGAL, NITESH MEHRA	
		OTHER DETAILS OF ADVOCATES: NITESH MEHRA(ADV NITESHMEHRA@GMAIL.COM)(9953652710)(PETITIONER)		
45	W.P.(C)-5151/2008	G.RAVI BABU & ORS. V/s UOI & ORS.	MR.ARVIND K.SHARMA, ANJANA GOSAIN, R.N.SINGH, A.S.SINGH, S.FATIMA, REKHA PALLI	
		OTHER DETAILS OF ADVOCATES:		
46	CM APPL. 45526/2022 REVIEW PET. 264/2022 In W.P.(C)-3163/2013(Disposed off case)	SHANTI DEVI V/s LAND ACQUISITION COLLECTOR(NORTH) & OTHERS	DEEPAK KHOSLA, DEVESH PRATAP SINGH, PREMASHIS CHOUDHURY, TARIQ FAROOQI, SHUSHIL KUMAR, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: N.S. DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) PUSH LAW(PUSHLAW@YAHOO.CO.IN, R.KVATS@YAHOO.COM)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
47	CM APPL. 72031/2024 In W.P.(C)-4782/2014	RAM BABU SHARMA & ORS V/s DELHI STOCK EXCHANGE LTD.	S.C. PANDEY, PREM KUMAR SINGH, ANKIT GUPTA	
		OTHER DETAILS OF ADVOCATES: PREM KUMAR SINGH AND SAURABH GAUTAM(SAURABHGAUTAMGAUTI@GMAIL.COM)(9560302096)(PETITIONER) DSEESTATES(DSEESTATES@DSEINDIA.ORG.IN)(0)(RESPONDENT) ANKIT GUPTA(ADVOCATEANKITG@GMAIL.COM)(9717134040)(PETITIONER)		
48	W.P.(C)-9829/2015 CM APPL. 23696/2015 CM APPL. 23697/2015 CM APPL. 36661/2017 CM APPL. 42498/2024	DR. SHIV PRAKASH KATIYAR V/s JAWAHARLAL NEHRU UNIVERSITY & ORS.	SAMEER SHARMA, PADMA KUMAR S, APOORV KURUP, SHAILJA NANDA MISHRA, REVATHY RAGHAVAN, R VASANTH	
		OTHER DETAILS OF ADVOCATES: PADMA KUMAR(KUMARSPADMA@GMAIL.COM)(9818346773)(PETITIONER) YCRAO, VCRAO(YCRAO@MAIL.JNU.AC.IN, VCRAO@MAIL.JNU.AC.IN)(0)(RESPONDENT) SHAILJA NANDA MISHRA (ADVSHAILJANANDA@GMAIL.COM)(9953749205)(RESPONDENT) REVATHY RAGHAVAN(REVATHY@109@GMAI.COM)(9311103099)(RESPONDENT) R VASANTH(VASANTH@TRINITYCHAMBERS.IN)(9873122974)(RESPONDENT)		
PART-HEARD MATTERS				
49	W.P.(CRL)-2241/2024 CRL.M.A. 21882/2024 CRL.M.A. 30909/2024 WITH W.P.(CRL) 2391/2024	MANIDEEP MAGO V/s UNION OF INDIA & ORS.	MUSKAAN KHURANA	Listing Remarks: POST LUNCH
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-

		RISHI SEHGAL (ADVOCATESEHGAL.RISHI@GMAIL.COM)(9417219804)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT) RISHI SEHGAL (ADVOCATESEHGAL.RISHI@GMAIL.COM)(9417219804)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		FIR NO. :(CRIME AND RAILWAY-111/2024) W.P.(CRL) 2391/2024 FILED BY SANJAY SETHI (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(CRIME AND RAILWAY-111/2024)
50	W.P.(CRL)-2391/2024 CRL.M.A. 23401/2024 CRL.M.A. 23402/2024	SANJAY SETHI V/s UNION OF INDIA & ORS.	ARVEEN SEKHON	Listing Remarks: POST LUNCH
		OTHER DETAILS OF ADVOCATES: ARVEEN SEKHON(ARVEENKAURSEKHON@GMAIL.COM)(9779356787)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-111/2024) W.P.(CRL) 2241/2024 FILED BY MANIDEEP MAGO (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(CRIME AND RAILWAY-111/2024)
FOR HEARING				
51	RFA-54/2022	NATIONAL POWER TRAINING INSTITUTE V/s SUNEHARI BAGH BUILDERS PVT. LTD	PRATIBHA YADAV, BHARAT BHUSHAN DHARMANI	
		OTHER DETAILS OF ADVOCATES: PRASHANT SHUKLA , NEERAJ KUMAR(ILS.PRASHANT@GMAIL.COM)(9891672050)(PETITIONER) SUNEHARI(INFO@SUNEHARIBAGHBUILDERS.COM)(0)(RESPONDENT) BHARAT BHUSHAN DHARMANI(BHUSHAN.DHARMANI@GMAIL.COM)(9810710645)(RESPONDENT)		

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: “SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER.”

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MR.NANDAN SINGH(9319815952), COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnandansingh.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-1136/2021(Disposed off case)	MOHD AHSAN V/s CUSTOMS	AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: MOHD AHSAN(CORPORATELAWYER.DHC@GMAIL.COM)(00) AMJADKHAN(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) AMJAD KHAN(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) CUSTOMS(ADVOCATEVISHALCHADHA@GMAIL.COM)(0)(PETITIONER) CUSTOM(ADVOCATEVISHALCHADHA@GMAIL.COM)(0)(RESPONDENT) VISHAL (ADVOCATEVISHALCHADHA@GMAIL.COM)(9810641379)(RESPONDENT)		P.S.-FIR NO. :(CUSTOMS-CC 62/2020)
2	BAIL APPLN.-600/2024 WITH BAIL APPLN. 602/2024	VINEETA V/s THE STATE	JAI SUBHASH THAKUR	
		OTHER DETAILS OF ADVOCATES: JAI SUBHASH THAKUR (ROYALDEVIL918@GMAIL.COM)(8285585599)(PETITIONER) KAPIL SHARMA		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-497/2016) CRL.M.C. 4987/2018 FILED BY SUNAINA

		(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		(DISPOSED ON : 2024-04-01) BAIL APPLN. 602/2024 FILED BY SUNAINA (DISPOSED ON : 2025-03-10) P.S.-FIR NO. :(BAWANA-497/2016)
3	BAIL APPLN.-2393/2024	SUDHIR KUMAR GAUHAR V/s STATE OF NCT OF DELHI	RASHID HASHMI	
		OTHER DETAILS OF ADVOCATES: RASHID HASIM(RASHIDHASIMADV@GMAIL.COM)(9810052681)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SUNLIGHT COLONY-154/2024)
4	BAIL APPLN.-2738/2024	BENJAMIN RIM V/s STATE(GOVERNMENT OF NCT OF DELHI) AND ANR.	JAVED KHAN	
		OTHER DETAILS OF ADVOCATES: JAVED KHAN(JAVEDKHANZ123MON@GMAIL.COM)(8882323437)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAIDAN GARHI-88/2023) BAIL APPLN. 2158/2023 FILED BY ASHU CHAUDHARY (DISPOSED ON : 2023-08-08) P.S.-FIR NO. :(MAIDAN GARHI-88/2023)
5	BAIL APPLN.-4797/2024	MOHD RAZIQUE AHAMAD V/s STATE OF NCT OF DELHI	SATYENDRA KUMAR RAI	
		OTHER DETAILS OF ADVOCATES: S.K. RAI(SATYENDRA40RAI@GMAIL.COM)(9811312676)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JAMIA NAGAR-196/2017)
6	BAIL APPLN.-254/2025	TASLIMA@PUTTI V/s THE STATE(NCT OF DELHI)	SAURABH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: KUNDAN KUMAR (ADVKUNDANKUMAR12@GMAIL.COM)(9911463748)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHALSWA DAIRY-444/2024) BAIL APPLN. 2544/2024 FILED BY TASLIMA@PUTTI IN J/C (DISPOSED ON : 2024-09-02) BAIL APPLN. 3744/2024 FILED BY NAWAB (DISPOSED ON : 2024-10-16) BAIL APPLN. 4056/2024 FILED BY VIJENDER ALIAS HARENDER (DISPOSED ON : 2024-12-10) BAIL APPLN. 4517/2024 FILED BY TASLIMA @PUTTI (DISPOSED ON : 2024-12-10) BAIL APPLN. 4643/2024 FILED BY TASLIMA @PUTTI (DISPOSED ON : 2024-12-17) BAIL APPLN. 843/2025 FILED BY SONU (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(BHALSWA DAIRY-444/2024)
7	BAIL APPLN.-424/2025	DEVENDRA JHA V/s STATE (NCT OF DELHI)	ANUBHAV SHARMA	
		OTHER DETAILS OF ADVOCATES: ANUBHAV SHARMA(ADVOCATEANUBHAVSHARMA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CRIME AND RAILWAY-132/2024)
8	BAIL APPLN.-647/2025 CRL.M.(BAIL) 327/2025	JYOTI V/s STATE OF NCT OF DELHI	MEGHAN	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SONIA VIHAR-344/2022) BAIL APPLN. 1015/2023 FILED BY JYOTI @ PUSHPA (DISPOSED ON : 2023-05-16) P.S.-FIR NO. :(SONIA VIHAR-344/2022)
9	BAIL APPLN.-783/2025	ANIL KUMAR V/s STATE OF NCT DELHI	PRADEEP YADAV	
		OTHER DETAILS OF ADVOCATES: JAI SINGH YADAV(JAISINGHYADAV628@GMAIL.COM)(9891593456)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BABA HARI DASS NAGAR-196/2024)
10	BAIL APPLN.-837/2025	HARASH KUMAR V/s STATE GOVT. OF NCT OF DELHI AND ANR.	VAIBHAV SETHI	
		OTHER DETAILS OF ADVOCATES: SAHARSH SAXENA(SANDPLAWOFFICES@GMAIL.COM)(9999198933)(PETITIONER)		P.S.-FIR NO. :(SUBZI MANDI-406/2024)

		KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
SUSPENSION OF SENTENCE				
11	CRL.M.A. 6738/2019 CRL.M.A. 33068/2019 CRL.M.(BAIL) 997/2018 In CRL.A.-661/2018	VIJAY @ VICKY V/s STATE (NCT OF DELHI)	DEEPAK ANAND (DHCLSC), DEEPAK ANAND	
		OTHER DETAILS OF ADVOCATES: DEEPAK ANAND()(9910039942)(PETITIONER) DEEPAK ANAND()(9910039942)(PETITIONER) DEEPAK ANAND()(9910039942)(PETITIONER)		P.S.-FIR NO. :(GULABI BAGH-151/2013)
12	CRL.M.(BAIL) 283/2025 In CRL.A.-8/2022	MANISH V/s STATE (NCT OF DELHI)	SANJIV SHARMA, VIKRANT SINGH BAIS, ASHISH KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJIV SHARMA(ADVOCATESANJIVSHARMA@GMAIL.COM)(9891785050)(PETITIONER) DELHI POLICE(DHCPROSCEUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) YOGESH TIWARI(YOGESH1001@YAHOO.COM)(9999897099)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VIKRANT SINGH BAIS(VIKRANTBAIS@GMAIL.COM)(9891505795)(PETITIONER) ASHISH KUMAR(ASHISH.KUMARCL@GMAIL.COM)(9990924745)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-2534/2015) BAIL APPLN. 2643/2015 FILED BY MANISH (DISPOSED ON : 2015-12-07) BAIL APPLN. 537/2016 FILED BY MANISH (DISPOSED ON : 2016-05-13) P.S.-FIR NO. :(MEHRAULI-2534/2015)
PAROLE/FURLOUGH				
13	W.P.(CRL)-105/2025	GHANSHYAM @ JAVED V/s STATE NCT OF DELHI	SHANNU BAGHEL	
		OTHER DETAILS OF ADVOCATES: SHANNU BAGHEL (ADVSHANNUBAGHEL@GMAIL.COM)(9910389196)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CIVIL LINES-7/2001) CRL.A. 885/2005 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2009-09-01) W.P.(CRL) 603/2010 FILED BY GHAN SHYAM @ JAVED (DISPOSED ON : 2010-07-22) W.P.(CRL) 496/2011 FILED BY GHAN SHYAM @ JAVED (DISPOSED ON : 2011-04-20) W.P.(CRL) 298/2013 FILED BY KISHOR KUMAR (DISPOSED ON : 2013-04-01) W.P.(C) 3631/2013 FILED BY GHANSHYAM @ JAVED (D. OF HEARING : 2013-05-28) W.P.(CRL) 928/2013 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2013-07-24) W.P.(CRL) 750/2014 FILED BY KISHORE KUMAR (DISPOSED ON : 2014-05-22) W.P.(CRL) 1283/2014 FILED BY GHAN SHYAM @ JAVED (DISPOSED ON : 2014-09-17) W.P.(CRL) 2503/2014 FILED BY KISHORE KUMAR (DISPOSED ON : 2014-12-17) W.P.(CRL) 920/2015 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2016-12-02) W.P.(CRL) 918/2015 FILED BY KISHORE KUMAR (DISPOSED ON : 2015-05-12) W.P.(CRL) 1720/2015 FILED BY KISHORE KUMAR (DISPOSED ON : 2015-08-14) W.P.(CRL) 25/2016 FILED BY KISHORE KUMAR (DISPOSED ON : 2016-03-15) W.P.(CRL) 2736/2016 FILED BY KISHORE KUMAR (DISPOSED ON : 2016-11-18) W.P.(CRL) 285/2017 FILED BY KISHORE KUMAR (DISPOSED ON : 2017-03-24) W.P.(CRL) 3295/2016 FILED BY GHANSHYAM (DISPOSED ON : 2016-12-06) W.P.(CRL) 706/2018 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2018-05-02) W.P.(CRL) 2911/2018 FILED BY KISHORE KUMAR (DISPOSED ON : 2018-11-22) W.P.(CRL) 170/2019 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2019-02-19) W.P.(CRL) 3384/2018 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2018-11-02) W.P.(CRL) 3071/2019 FILED BY GHAN SHYAM @ JAVED (DISPOSED ON : 2019-11-01) W.P.(CRL) 89/2020 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2020-05-21) W.P.(CRL) 3335/2019 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2019-11-29) W.P.(CRL) 973/2021 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2021-05-07) W.P.(CRL) 1068/2021 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2021-10-18) W.P.(CRL) 2162/2021 FILED BY GHANSHYAM@JAVED (D. OF HEARING : 2025-07-

				16) W.P.(CRL) 2462/2021 FILED BY GHANSHAYM @ JAVED (DISPOSED ON : 2023-05-01) W.P.(CRL) 1232/2022 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2022-05-25) W.P.(CRL) 1077/2023 FILED BY GHANSHYAM @JAVED (DISPOSED ON : 2024-09-10) W.P.(CRL) 2242/2023 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2024-08-06) W.P.(CRL) 1578/2023 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2023-05-29) W.P.(CRL) 3243/2023 FILED BY GHANSHYAM @ JAVED S/O KISHAN LAL (DISPOSED ON : 2025-02-10) W.P.(CRL) 489/2024 FILED BY GHANSHYAM @ JAVED S/O LATE KISHAN LAL (DISPOSED ON : 2024-04-01) W.P.(CRL) 1438/2024 FILED BY GHANSHYAM @ JAVED & ORS. (DISPOSED ON : 2024-05-09) W.P.(CRL) 3309/2024 FILED BY GHANSHYAM @JAVED (DISPOSED ON : 2024-11-12) W.P.(CRL) 601/2025 FILED BY GHANSHYAM @JAVED (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(CIVIL LINES-7/2001)
FOR ADMISSION				
14	CRL.M.C.-1596/2025 CRL.M.A. 7254/2025	M/S JANGID CONSTRUCTUION AND ORS. V/s INDIABUILS INVESTMENT ADVISIOR LTD.	MUKESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR SHARMA(MUKESHSHARMA3042@GMAIL.COM)(9810547304)(PETITIONER)		
15	CRL.M.C.-1705/2025	FLT LT RUPA RATHOUR GAUR RETD & ORS. V/s THE STATE THROUGH SHO POLICE STATION TILAK MARG & ANR.	SHUBHAM KUMAR	
		OTHER DETAILS OF ADVOCATES: SHUBHAM KUMAR (SKEXTRAVERSION0708@GMAIL.COM)(9135235511)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TILAK MARG-126/2021)
16	CRL.M.C.-1954/2025 CRL.M.A. 8803/2025	SATYAPRAKASH SHOKEEN & ORS. V/s THE STATE OF NCT OF DELHI & ANR.	AJIT KUMAR	
		OTHER DETAILS OF ADVOCATES: AKSHAY MISHRA(OFFICIALAKSHAYMISHRA@GMAIL.COM){0}(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHHAWLA-666/2014) BAIL APPLN. 1781/2018 FILED BY YASHPAL SEHRAWAT (DISPOSED ON : 2018-07-30) CRL.M.C. 1252/2019 FILED BY SATYA PRAKASH SHOKEEN (DISPOSED ON : 2023-08-29) P.S.-FIR NO. :(CHHAWLA-666/2014)
17	W.P.(CRL)-1584/2023	CHAMAN PRAKASH GUPTA AND OTHERS V/s THE STATE (GOVT OF NCT OF DELHI) AND OTHERS	SHARDA	
		OTHER DETAILS OF ADVOCATES: RAJIV SONI(RAJIVSONIDOLLY@GMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
18	CONT.CAS(C)-1294/2022 WITH CRL.M.C. 2692/2021 CRL.M.C. 1154/2019	ANTHEIA INFRASTRUCTURE PVT LTD V/s NARENDER KUMAR & ORS.	RAJAT NAVET	
		OTHER DETAILS OF ADVOCATES: RAJAT NAVET (RAJATNAVET@HTOMAIL.COM)(9650881816)(PETITIONER) MAHESH (MAHESHJO20@YAHOO.COM){}(RESPONDENT) RUPANSH(RUPANSH77@YAHOO.CO.IN){}(RESPONDENT)		
19	CRL.M.C.-1154/2019 CRL.M.A. 4485/2019 WITH CONT.CAS(C) 1294/2022 CRL.M.C. 2692/2021	NARENDER KUMAR & ORS V/s STATE(NCT OF DELHI) & ANR	ROOPANSH PUROHIT, RAJAT NAVET	
		OTHER DETAILS OF ADVOCATES: ROOPANSH PUROHIT(){9911464971}(PETITIONER) RAJAT NAVET(GOLUNEGI@REDIFFMAIL.COM)(9650881816)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-151/2018) CRL.M.C. 2692/2021 FILED BY ANTHEIA INFRASTRUCTURE PVT LTD (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-

				151/2018)
20	CRL.M.C.-2692/2021 CRL.M.A. 17243/2021 CRL.M.A. 19746/2021 CRL.M.A. 20130/2021 CRL.M.A. 21537/2022 CRL.M.A. 25163/2023 CRL.M.A. 781/2025 WITH CONT.CAS(C) 1294/2022	ANTHEIA INFRASTRUCTURE PVT LTD V/s STATE OF NCT OF DELHI & ORS.	RAJAT NAVET, ROOPANSH PUROHIT, ROOPANSH PUROHIT	
		OTHER DETAILS OF ADVOCATES: RAJAT NAVET(RAJATNAVET@HOTMAIL.COM)(9811177237)(PETITIONER) NARENDER KUMAR(NARENDER80@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JAI SINGH(JSCGOHANA@GMAIL.COM)()(RESPONDENT) RAJAT NAVET(RAJATNAVET@HOTMAIL.COM)(9650881816)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NARENDER(NARENDER80@GMAIL.COM)()(RESPONDENT) ROOPANSH PUROHIT(RUPANSH77@YAHOO.CO.IN)(9810440322)(PETITIONER) ROOPANSH PUROHIT(MAHESH20@YAHOO.COM)(9911464971)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ROOPANSH PUROHIT(RUPANSH77@YAHOO.CO.IN)(9810440322)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ROOPANSH PUROHIT (RUPANSH77@YAHOO.CO.IN)(9810440322)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ROOPANSHU PUROHIT(RUPANSHU77@YAHOO.CO.IN)(9810440322)(PETITIONER) ROOPANSHU PUROHIT(RUPANSH77@YAHOO.CO.IN)(9810440322)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ROOPANSH PUROHIT(M91JOSHI@GMAIL.COM)(9911464971)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ECONOMIC OFFENCE WING-151/2018) CRL.M.C. 1154/2019 FILED BY NARENDER KUMAR & ORS (D. OF HEARING : 2025-04-03) P.S.-FIR NO. : (ECONOMIC OFFENCE WING-151/2018)
21	CRL.A.-224/2017 CRL.M.A. 5267/2015	M/S ESCORTS CSUMER CREDIT LIMITED V/s M/S BHRIGOO AUTOMOBILES & ORS	OM PRAKASH, ABHIJEET NEGI	
		OTHER DETAILS OF ADVOCATES: ABHIJEET NEGI(ADVOCATEABHIJEETNEGI@GMAIL.COM)(9718383354)(PETITIONER) ABHIJEET NEGI(ADVOCATEABHIJEETNEGI@GMAIL.COM)(9718383354)(PETITIONER)		
22	CRL.A.-279/2017 CRL.M.A. 4270/2017	VIPIN SHARMA V/s BSES RAJDHANI POWER LTD. & ANR.	V K GOEL, RISHAB RAJ JAIN, VIVEK SINGH	
		OTHER DETAILS OF ADVOCATES: VIVEK SINGH(LEXALLIANCE.VIVEK@GMAIL.COM)(9810182555)(PETITIONER)		
23	CRL.A.-1023/2017	STATE GOVT OF NCT OF DELHI V/s DEEPAK		
		OTHER DETAILS OF ADVOCATES:		
24	CRL.A.-913/2018 CRL.M.A. 31560/2018	STATE (GOVT OF NCT OF DELHI) V/s GULAB SINGH MEHRA	AMIT AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AMIT AHLAWAT()(9958089933)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SUBZI MANDI-279/2002) W.P.(CRL) 1890/2005 FILED BY POORNIMA GUPTA (DISPOSED ON : 2005-12-06) W.P.(CRL) 2998/2006 FILED BY GULAB SINGH MERHA (DISPOSED ON : 2006-12-18) CRL.REV.P. 655/2018 FILED BY GULAB SINGH MEHRA (DISPOSED ON : 2022-10-28) P.S.-FIR NO. : (SUBZI MANDI-279/2002)
25	CRL.L.P.-712/2015 CRL.M.A. 16133/2015	THE STATE (GNCT OF DELHI) V/s PRASHANT SABLANI & ANR	RAJAT KATYAL, PRASHANT MENDIRATTA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (VASANT VIHAR-183/2012) BAIL APPLN. 1187/2012 FILED BY MILIND KAPUR (DISPOSED ON : 2012-09-06) CRL.M.C. 3218/2013 FILED BY DOURTHY KUMAR (DISPOSED ON : 2013-08-12) P.S.-FIR NO. : (VASANT VIHAR-183/2012)

26	CRL.L.P.-521/2016	ROYAL FINANCIAL SERVICES V/s BIMLA	RUCHIR BATRA, HARSH PRABHAKAR, UMESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: UMESH KUMAR SINGH(UMESHKUMARSINGH83@GMAIL.COM)(9540122062)(PETITIONER)		
27	CRL.L.P.-532/2016 CRL.M.A. 15221/2016 WITH CRL.L.P. 533/2016 CRL.L.P. 534/2016	KRISHAN KUMAR DWIVEDI V/s STATE & ORS.	PRADEEP SINGH, ANANNYA GHOSH	
		OTHER DETAILS OF ADVOCATES:		
28	CRL.L.P.-533/2016 CRL.M.A. 15223/2016	SHAIL DEVI DWIVEDI V/s STATE & ORS.	PRADEEP SINGH, ANANNYA GHOSH	
		OTHER DETAILS OF ADVOCATES:		
29	CRL.L.P.-534/2016 CRL.M.A. 15225/2016	KRISHAN KUMAR DWIVEDI V/s STATE & ORS	PRADEEP SINGH, ANANNYA GHOSH	
		OTHER DETAILS OF ADVOCATES:		
30	CRL.L.P.-20/2020	M/S. R.P. BUILDWELL (P) LTD. V/s STATE & ORS.	R.RAJAPPAN	
		OTHER DETAILS OF ADVOCATES: R.RAJAPPAN()(9250053858)(PETITIONER)		
31	CRL.L.P.-233/2020 CRL.M.A. 13573/2020	STATE GOVT. OF NCT DELHI V/s ROSHAN LAL	KEWAL SINGH AHUJA	
		OTHER DETAILS OF ADVOCATES: STATE GOVT. OF NCT DELHI(KEWALAHUJA@GMAIL.COM)(9871990556)(PETITIONER) KEWAL AHUJA(KEWALAHUJA@GMAIL.COM)(9871990556)(PETITIONER) KEWAL SINGH AHUJA(KEWALAHUJA@GMAIL.COM)(9871990556)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-22/2008) BAIL APPLN. 2375/2009 FILED BY ROSHAN LAL (DISPOSED ON : 2009-12-10) P.S.-FIR NO. :(CRIME AND RAILWAY-22/2008)
32	CRL.L.P.-262/2020 CRL.M.A. 17153/2020	CENTRAL BUREAU OF INVESTIGATION V/s SUNITA DEVI	RAJESH KUMAR, HITENDER KAPUR	
		OTHER DETAILS OF ADVOCATES: CENTRAL BUREAU OF INVESTIGATION(RAJESH.LAWS@YAHOO.COM)(9891235156)(PETITIONER) RAJESHKUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(PETITIONER) RAJESH KUMAR(RAJESH.LAW1@GMAIL.COM)(9891235156)(PETITIONER) HITENDER KAPUR(HITENDER.KAPUR@GMAIL.COM)(9811045334)(PETITIONER)		P.S.-FIR NO. :(CBI-2(S)/2006/CBI/SCB-I/DLI)
33	CRL.M.C.-1105/2019 CRL.M.A. 34565/2024	PROFESSIONALTECHNICAL SERVICES V/s PAVITRA MILK PRODUCTS PVT. LTD. & ORS.	BLISS ASSOCIATES, PRATAP SINGH PARMAR, RANDEEP PUNDIR	
		OTHER DETAILS OF ADVOCATES: BLISS ASSOCIATES()(9999201017)(PETITIONER) PRATAP PARMAR(PRATAPPARMARADV@GMAIL.COM)(0)(PETITIONER) RANDEEP PUNDIR(RANDEEPPUNDIR@GMAIL.COM)(0)(RESPONDENT) RANDEEP PUNDIR(RANDEEPPUNDIR@GMAIL.COM)(9899629678)(RESPONDENT)		
34	CRL.M.C.-1603/2019	SMT. SUMAN @ BABLI V/s SH. BALRAM & ORS	P.K BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: P.K BHARDWAJ()(9818058213)(PETITIONER)		
35	CRL.M.C.-2571/2019 CRL.M.A. 10322/2019	CENTRAL BUREAU OF INVESTIGATION V/s M/S MAINAK AGENCY PVT. LTD. & ORS	D.P SINGH	
		OTHER DETAILS OF ADVOCATES: D.P SINGH()(9953749965)(PETITIONER) (DAVINDERPSINGH.2018@GMAIL.COM) (MANUMISHRA.HNLU@GMAIL.COM) (PETITIONER) (MANAV.GUPTA@CANTAB.NET) (RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-217-2013-A-0003) CRL.M.C. 4739/2014 FILED BY SAMEER SANDHIR (DISPOSED ON : 2015-05-12) CRL.M.C. 1879/2017 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2017-07-12) CRL.M.C. 3679/2017 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2017-10-12) W.P.(CRL) 806/2019 FILED BY STATE (NCT OF GOVT. OF DELHI) (DISPOSED ON : 2025-02-06) BAIL APPLN. 2715/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) BAIL APPLN. 2716/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) CRL.M.C. 1082/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2023-02-10) BAIL APPLN. 2586/2021 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2022-03-11) CRL.M.C. 3249/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-14)

				W.P.(CRL) 1186/2022 FILED BY ASHOK SHARMA (D. OF HEARING : 2025-04-07) CRL.REV.P. 132/2022 FILED BY SHRI AJIT SINGH BUBBER & ANR. (D. OF HEARING : 2025-04-14) W.P.(CRL) 2220/2022 FILED BY AIR COMMODORE NAVYATH SANTOSH, RETD. & ORS. (D. OF HEARING : 2025-04-16) CRL.M.C. 5902/2022 FILED BY GIACOMINO SAPONARO (D. OF HEARING : 2025-04-02) CRL.M.C. 5805/2022 FILED BY GIUSEPPE ORSI (D. OF HEARING : 2025-04-02) CRL.M.C. 5803/2022 FILED BY BRUNO SPAGNOLINI (D. OF HEARING : 2025-04-02) CRL.M.C. 5804/2022 FILED BY BRUNO SPAGNOLINI (D. OF HEARING : 2025-04-02) CRL.M.C. 5807/2022 FILED BY GIUSEPPE ORSI (D. OF HEARING : 2025-04-02) CRL.M.C. 6949/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2024-07-31) CRL.M.C. 2456/2024 FILED BY CHRISTIAN JAMES MICHEL (D. OF HEARING : 2025-08-07) BAIL APPLN. 1338/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2024-09-25) P.S.-FIR NO. :(CBI-217-2013-A-0003)
36	CRL.M.C.-3770/2019 CRL.M.A. 32609/2019 CRL.M.A. 35327/2024	M/S KMG ATOZ SYSTEMS PVT. LTD. & ORS. V/s ANIL AGGARWAL	RAJESH SHARMA, RAJESH SHARDA	
		OTHER DETAILS OF ADVOCATES: RAJESH SHARMA()(9810025471)(PETITIONER) RAJESH SHARDA (RAJESHARDA_ADV@YAHOO.CO.IN)(9810025471)(PETITIONER) ON KARNATH (ONKARNATH@GMAIL.COM)(0)(RESPONDENT)		
37	CRL.M.C.-4906/2019 WITH CRL.M.C. 4909/2019	MR. AJAY KUMAR LADDHA & ORS. V/s M/S PAYCHEQ CONSULTANTS LLP	SARASWATA MOHAPATRA, KANISHK AGARWAL	
		OTHER DETAILS OF ADVOCATES: SARASWATA MOHAPATRA()(9953509785)(PETITIONER) KANISHK AGARWAL(CRITAXCORP@GMAIL.COM)(9971666252)(RESPONDENT)		
38	CRL.M.C.-4909/2019	MR. AJAY KUMAR LADDHA & ORS V/s M/S. PAYCHEQ CONSULTANTS LLP	SARASWATA MOHAPATRA	
		OTHER DETAILS OF ADVOCATES: SARASWATA MOHAPATRA()(9953509785)(PETITIONER)		
39	CRL.M.C.-5643/2019 CRL.M.A. 39680/2019	RAJ KUMAR SAKLANI V/s STATE & ANR.	SATISH KUMAR	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR()(9811053833)(PETITIONER)		
40	CRL.M.C.-6659/2019 CRL.M.A. 43355/2019	PRAVEEN ATTRI V/s THE STATE & ANR	LOHIT GANGULY	
		OTHER DETAILS OF ADVOCATES: LOHIT GANGULY()(9868255810)(PETITIONER)		P.S.-FIR NO. :(BURARI-345/2014)
41	CRL.M.C.-1150/2025 CRL.M.A. 5154/2025	SAKSHI SEHGAL & ANR. V/s STATE GOVT NCT OF DELHI & ANR.	CHANDERMANI GROVER	
		OTHER DETAILS OF ADVOCATES: C.M. GROVER(MANIGROVER001@GMAIL.COM)(9654624323)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(GANDHI NAGAR-233/2019)
42	CRL.M.C.-1418/2025 CRL.M.A. 6308/2025	THEO GIOVANNA @ THEO DAVID GIOVANNA V/s STATE GOVT. OF NCT OF DELHI	ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES: ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-26/2025)
43	CRL.M.C.-1736/2025 CRL.M.A. 7810/2025 WITH CRL.M.C. 1742/2025 CRL.M.C. 1745/2025	RITA KAPOOR V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	MRITUNJAY KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: KARMVEER(KARMVEER@LEXANALYTICO.COM)(9891396019)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-390/2022) W.P.(CRL) 30/2024 FILED BY HDFC BANK LTD THROUGH ITS BRANCH MANAGER & ORS. (DISPOSED ON : 2024-11-07) CRL.M.C. 1745/2025 FILED BY RAJESH KAPOOR (D. OF HEARING : 2025-04-03) CRL.M.C. 1742/2025 FILED BY DEEPAK KUMAR

				KAPOOR (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(PRASHANT VIHAR-390/2022)
44	CRL.M.C.-1742/2025 CRL.M.A. 7882/2025	DEEPAK KUMAR KAPOOR V/s THE STATE NCT OF DELHI AND ANR	MRITUNJAY KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: KARMVEER(KARMVEER@LEXANALYTICO.COM)(9891396019)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-390/2022) W.P.(CRL) 30/2024 FILED BY HDFC BANK LTD THROUGH ITS BRANCH MANAGER & ORS. (DISPOSED ON : 2024-11-07) CRL.M.C. 1736/2025 FILED BY RITA KAPOOR (D. OF HEARING : 2025-04-03) CRL.M.C. 1745/2025 FILED BY RAJESH KAPOOR (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(PRASHANT VIHAR-390/2022)
45	CRL.M.C.-1745/2025 CRL.M.A. 7892/2025	RAJESH KAPOOR V/s THE STATE & ANR.	MRITUNJAY KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: KARMVEER (KARMVEER@LEXANALYTICO.COM)(9891396019)(PETITIONER) KARMVEER(KARMVEER@LEXANALYTICO.COM)(9891396019)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-390/2022) W.P.(CRL) 30/2024 FILED BY HDFC BANK LTD THROUGH ITS BRANCH MANAGER & ORS. (DISPOSED ON : 2024-11-07) CRL.M.C. 1736/2025 FILED BY RITA KAPOOR (D. OF HEARING : 2025-04-03) CRL.M.C. 1742/2025 FILED BY DEEPAK KUMAR KAPOOR (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(PRASHANT VIHAR-390/2022)
46	CRL.REV.P.-288/2019 CRL.M.A. 1677/2024 CRL.M.A. 1678/2024	MRS. MONIKA SINGH @ DEEPA V/s STATE & ANR.	SANJAY SINGH, KUNAL KHANNA, PRASHANT SINGH	
		OTHER DETAILS OF ADVOCATES: SANJAY SINGH()(9891433221)(PETITIONER) KUNAL KHANNA (SONIAKAPOOR6949@GMAIL.COM)(9999172349)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
47	CRL.REV.P.-629/2019 CRL.M.A. 11336/2019	PAWAN KUMAR ANTHONY V/s ARCHANA	TEJASWI SHETTY (DHCLSC), CHARU BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: TEJASWI SHETTY()(9910412299)(PETITIONER) CHARU BHARDWAJ(CHARUBHARDWAJ94@GMAIL.COM)(9266666830)(RESPONDENT)		
48	CRL.REV.P.-870/2019 CRL.M.A. 34004/2019	SMT. MITLESH & ORS. V/s SH. SUNIL KUMAR	POOJA SARWAL, PANKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: POOJA SARWAL()(8130180738)(PETITIONER) PANKAJ KUMAR(PANKAJK.PUNDIR@GMAIL.COM)(9873585368)(PETITIONER)		
49	CRL.REV.P.-967/2019	M/S. ELECTRONICA & ANR V/s STATE & ANR.	ANUPAM GUPTA	
		OTHER DETAILS OF ADVOCATES: ANUPAM GUPTA()(9810618479)(PETITIONER)		
50	CRL.REV.P.-1020/2019	SH. DEVI SINGH V/s SH. RAJENDER ARORA	PAWAN RELEY	
		OTHER DETAILS OF ADVOCATES: PAWAN RELEY()(9654906526)(PETITIONER)		
51	CRL.REV.P.-1238/2019	SMT. MEENU KOLI V/s SH. RAJESH KUMAR	INDERPAL KHOKHAR	
		OTHER DETAILS OF ADVOCATES: INDERPAL KHOKHAR()(9953712859)(PETITIONER)		
52	CRL.REV.P.-53/2021 CRL.M.A. 20361/2022 CRL.M.A. 20362/2022 CRL.M.A. 26481/2022 CRL.M.A. 26482/2022 CRL.M.A. 18552/2023 CRL.M.A. 18553/2023	ANIL DUTT SHARMA V/s STATE & ANR.	DINESH KUMAR, MANOJ KUMAR DWIVEDI	
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR SABHARWAL(LAWLINES20@GMAIL.COM)(9717823680)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

		YOGENDER PAL SINGH(YOGENDER.SINGH306@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANOJ KUMAR DWIVEDI(MANOJHNDWIVEDI@GMAIL.COM)(844845768)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANOJ KUMAR DWICEDI (MD08LAWCHAMBER@GMAIL.COM)(8448465768)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
53	CRL.M.A. 4484/2024 In CRL.REV.P.-162/2021(Disposed off case)	JASPREET SINGH V/s SWANEET KUKREJA	JASPREET SINGH, INDER BIR SINGH, MOHIT CHAURASIA	
		OTHER DETAILS OF ADVOCATES: JASPREET SINGH(JASPREETXLRI@GMAIL.COM)(8800664166)(RESPONDENT) JASPREET SINGH(JASPREETXLRI@GMAIL.COM)(8800664166)(RESPONDENT) JASPREET SINGH(JASPREETXLRI@GMAIL.COM)(8800664166)(RESPONDENT) JASPREET SINGH(JASPREETXLRI@GMAIL.COM)(8800664166)(RESPONDENT) JASPREET SINGH(JASPREETXLRI@GMAIL.COM)(8800664166)(PETITIONER) JASPREETSINGH(JASPREETXLRI@GMAIL.COM)(8800664166)(PETITIONER) SWANEET KUKREJA(SWANEETKUKREJA@GMAIL.COM)(8800664266)(PETITIONER) SWANEET KUKREJA(SWANEETKUKREJA@GMAIL.COM)(8800664266)(PETITIONER) SWANEET KUKREJA(SWANEETKUKREJA@GMAIL.COM)(8800664266)(PETITIONER) SWANEET KUKREJA(SWANEETKUKREJA@GMAIL.COM)(8800664266)(PETITIONER) SWANEET KUKREJA(SWANEETKUKREJA@GMAIL.COM)(8800664266)(RESPONDENT) ANU NARULA(ANUNARULA1967@GMAIL.COM)(9871122620)(RESPONDENT) JASPREET SINGH (JASPREETXLRI@GMAIL.COM)(8800664166)(PETITIONER) SWANEET KUKREJA (SWANEETKUKREJA@GMAIL.COM){}(RESPONDENT) INDER BIR SINGH(EETINDER@YAHOO.COM)(9818866646)(PETITIONER) MOHIT CHAURASIA(MOHIT1775@GMAIL.COM)(9910085299)(RESPONDENT)		
54	TR.P.(CRL.)-6/2025 CRL.M.A. 1112/2025	SHIVANK DIDI V/s ANUSHREE SHARMA	KARAN GUPTA, HARISH MALIK	
		OTHER DETAILS OF ADVOCATES: KARAN GUPTA (KARAN@KGVSLLEGAL.COM)(9729202222)(PETITIONER) ANUSHREESHARMA(21ANUSHREESHARMA@GMAIL.COM)(0)(RESPONDENT) HARISH MALIK(MALIK.HARISH01@GMAIL.COM)(7838855710)(RESPONDENT)		
55	W.P.(C)-1580/2025	RANDHIR SINGH MALIK V/s UNION OF INDIA & ANR.	SAHIL KAUSHIK	
		OTHER DETAILS OF ADVOCATES: M.S. YADAV & ASSOCIATES(MSYADAVANDASSOCIATES@GMAIL.COM)(8527632196)(PETITIONER) UNION OF INDIA, DRI LEGAL, DRIDZU(UOIDHC@GMAIL.COM, DRILEGAL.HQ@GOV.IN, DRIDZU@NIC.IN)(1123384193)(RESPONDENT)		
56	W.P.(CRL)-1369/2023	RAVI SHARMA AND ORS. V/s STATE OF NCT OF DELHI AND ANR.	VISHNU SHARMA	
		OTHER DETAILS OF ADVOCATES: VISHNU SHARMA & ASSOCIATES(ADVOCATEVISHNU@YAHOO.IN)(9873181685)(PETITIONER) VEERPAL CHAUHAN(VPVEERPALCHAUHAN@GMAIL.COM)(9873181685)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAKET-326/2020)
57	W.P.(CRL)-1542/2023	MANDEEP KAUR DHILLON V/s CBI/BS AND FC/NEW DELHI	SANDEEP SHARMA	
		OTHER DETAILS OF ADVOCATES: SANDEEP SHARMA(SANDEEP9868.SS@GMAIL.COM)(9868317630)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM){}(RESPONDENT) HOBBSDEL (HOBBSDEL@CBI.GOV.IN){}(RESPONDENT) DIRECTORATE OF ENFORCEMENT (DL.HC_ED@GOV.IN){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2016-E-0011) W.P.(CRL) 1660/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-07) W.P.(CRL) 356/2025 FILED BY AMIT GUPTA & ANR. (D. OF HEARING : 2025-05-13) P.S.-FIR NO. :(CBI-BD1-2016-E-0011)
58	W.P.(CRL)-2736/2023	ANKIT KASANA & ANR. V/s STATE OF NCT OF DELHI & ANR.	MOHAMMAD FAIZAN, PREET SINGH OBEROI	
		OTHER DETAILS OF ADVOCATES: TUSHAR SHARMA (TUSHARSHARMA133@GMAIL.COM)(9354124731)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PREET SINGH OBEROI(CHAMBERSOFPSO@GMAIL.COM)(9999987440)(RESPONDENT)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-814/2022)
59	W.P.(CRL)-3090/2023 CRL.M.A. 28750/2023	TRIPTI GANDHI V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	SAHIL KAKKAR	

		OTHER DETAILS OF ADVOCATES: SAHIL KAKKAR & ASSOCIATES(ADV.SAHILKAKKAR@GMAIL.COM)(7838276040)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHALIMAR BAGH-521/2023)
60	W.P.(CRL)-3151/2023 CRL.M.A. 8916/2024	XYZ V/s STATE OF NCT OF DELHI & ORS.	SHAURYA MITTAL, ANJU RANI, ANJU RANI	
		OTHER DETAILS OF ADVOCATES: KRITI AWASTHI (KRITIAWASTHICHAMBERS@GMAIL.COM)(7044081931)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANJU RTANI(MAIL@ANJURANI.COM)(9811020428)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANJU RANI(MAIL@ANJURANI.COM)(9810491919)(PETITIONER)		P.S.-FIR NO. :(VASANT KUNJ SOUTH-2/2023)
61	W.P.(CRL)-3360/2023 CRL.M.A. 31089/2023	SHABANA KHANDELWAL V/s THE COMMISSIONER OF CUSTOM AND ANR.	VIPIN KUMAR	
		OTHER DETAILS OF ADVOCATES: VIPIN KUMAR RAGHAV(ADVVIPINKSINGH@GMAIL.COM)(9718433130)(PETITIONER) COMMISSIONER(CCGEN-DELHI@GOV.IN)()(RESPONDENT)		
FOR FINAL HEARING				
62	CRL.M.C.-3056/2019 CRL.M.A. 12290/2019	JHABAR MAL V/s STATE & ANR	VIKAS ARORA	
		OTHER DETAILS OF ADVOCATES: VIKAS ARORA()(9811414440)(PETITIONER)		
FOR ARGUMENT				
63	W.P.(CRL)-176/2023	HC (RETD.) TRILOK CHAND V/s STATE (NCT) OF DELHI	BHOOPENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: B.S. CHOWDHARY(BSC.ADV26@GMAIL.COM)(921315620)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-6/2009) W.P.(CRL) 529/2009 FILED BY AFZAL (DISPOSED ON : 2009-04-28) CRL.M.C. 326/2010 FILED BY DIRECTORATE OF VIGILANCE (DISPOSED ON : 2010-09-09) BAIL APPLN. 2246/2009 FILED BY TRILOK CHAND (DISPOSED ON : 2009-11-26) CRL.REV.P. 807/2024 FILED BY VINOD KUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1332/2024 FILED BY KRISHAN KUMARR (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-6/2009)
FINAL ARGUMENTS				
64	CRL.M.C.-1094/2019 CRL.M.A. 4318/2019	DR. RAJAN BAJAJ V/s THE STATE & ORS	POOJA CHHABRA, ADIT SUBRAMANIAM (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: POOJA CHHABRA()(9999197580)(PETITIONER)		

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

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NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpankajgoel.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	LA.APP.-184/2016	ROOP CHAND YADAV V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, RAJESH GUPTA, RAJBIR SINGH GULIA, RAJESH GUPTA, RAJINDER KUMAR SHARMA, MAYANK GROVER	
		OTHER DETAILS OF ADVOCATES: RAJESH GUPTA(RAJESHGUPTA864@GMAIL.COM)(9810360789)(PETITIONER) RAJINDER KUMAR SHARMA(RKSHARMA_ADVOCATE@REDIFFMAIL.COM)(9811327587)(PETITIONER) MAYANK GROVER(MAYANK297@GMAIL.COM)(9810579180)(RESPONDENT)		
2	LA.APP.-126/2018 CM APPL. 27221/2018 WITH LA.APP. 147/2018 LA.APP. 155/2018	RAVINDER KUMAR AGGARWAL V/s MUKHTIAR SINGH (DECEASED) THR HIS LRS & ORS	N S DALAL, ASHISH CHOUDHURY	
		OTHER DETAILS OF ADVOCATES: N S DALAL()(9313160651)(PETITIONER)		
3	LA.APP.-147/2018 CM APPL. 33028/2018	SANJEEV KUMAR V/s UNION OF INDIA & ORS	AKSHAY CHANDRA, ASHISH CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: AKSHAY CHANDRA()(8448759932)(PETITIONER)		
4	LA.APP.-155/2018 CM APPL. 33565/2018	CHAMELI DEVI & ORS V/s UNION OF INDIA & ORS	PANKAJ BHATIA, ASHISH CHAODHARY	
		OTHER DETAILS OF ADVOCATES: PANKAJ BHATIA , ASHISH CHAODHARY()(8095957280)(PETITIONER)		
5	W.P.(C)-1988/2006 CM APPL. 40196/2022 WITH W.P.(C) 7636/2015	ABDUL REHMAN & ANR. V/s B.S.E.S.RAJDHANI POWER LTD. &	SANJEEV MEHTA, ARUNA MEHTA, ARUN MONGA, ABHISHEK BAIDYA, ANJALI SHARMA, SUNIL FERNANDES, MANISH KUMAR SRIVASTAVA, ARUNA MEHTA	
		OTHER DETAILS OF ADVOCATES: ARUNA MEHTA(MEHTA_ASSOCIATES@HOTMAIL.COM)(9560557484)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) APEX LAW(APEXLAW@HOTMAIL.COM)()(RESPONDENT)		

		WITHOUT GENERATE ())(RESPONDENT) WITHOUT GENERATE ())(RESPONDENT) MANISH KUMAR SRIVASTAVA(RAJA@KDATTA.IN)(9811079853)(RESPONDENT) ARUNA MEHTA(ASSOCIATESMEHTA5@GMAIL.COM)(9560557484)(PETITIONER)	
6	W.P.(C)-7636/2015 WITH W.P.(C) 1988/2006	GOPAL SINGH BISHT & ANR V/s BSES RAJDHANI POWER LTD. & ANR	SANJEEV MEHTA, SUNIL FERNANDES, MANISH KUMAR SRIVASTAVA
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA(RAJA@KDATTA.IN)(9811079853)(PETITIONER)	
7	W.P.(C)-847/2010	HARIJAN KALYAN SANGARSH SAMITI V/s UNION OF INDIA & ORS.	PARMOD KUMAR, SAPNA CHAUHAN, SANGITA CHANDRA, RUCHIR MISHRA, JOGINDER SUKHIJA, MRINALINI SEN GUPTA, WARISHA FARASAT
		OTHER DETAILS OF ADVOCATES:	
8	W.P.(C)-5610/2011 CM APPL. 9485/2014	SANJAY KUMAR V/s UNION OF INDIA AND ORS	RAHUL GUPTA, SHEKHAR GUPTA
		OTHER DETAILS OF ADVOCATES:	
9	W.P.(C)-1270/2012	INDIAN COUNCIL OF HISTORICAL RESEARCH EMPLOYEES ASSOCIATION V/s UNION OF INDIA AND ANR	AMBAR QAMARUDDIN, CHANDRA PAL SINGH, VIVEK KUMAR GOYAL
		OTHER DETAILS OF ADVOCATES: CHANDRA PAL SINGH(CPTYAGI54@GMAIL.COM)(9810231866)(RESPONDENT) VIVEK KUMAR GOYAL(VIVEKGOYALCGSC@GMAIL.COM)(9810373320)(PETITIONER)	
10	W.P.(C)-212/2015 CM APPL. 335/2015	NARAINA INDUSTRIAL AREA CETP SOCIETY V/s GOVT. OF NCT OF DELHI & ANR.	VIVEK SHARMA
		OTHER DETAILS OF ADVOCATES:	
11	W.P.(C)-8919/2015 CM APPL. 23381/2015	THE APPLE EXPORTERS ASSOCIATION (REGD.) V/s DELHI AGRICULTURAL MARKETING BOARD & ORS	ROHIT KALIYAR, AVNISH AHLAWAT, MURARI KUMAR
		OTHER DETAILS OF ADVOCATES:	
12	W.P.(C)-5800/2016	M/S M D OVERSEAS LTD V/s THE COMMISSIONER OF CUSTOMS AND ANR	PRADEEP JAIN AND SHUBHANKAR JHA
		OTHER DETAILS OF ADVOCATES:	
13	W.P.(C)-7852/2016 WITH W.P.(C) 6320/2018 W.P.(C) 6684/2018 W.P.(C) 6932/2018 W.P.(C) 5377/2019	PUSHPAWATI SINGHANIA RESEARCH INSTITUTE FOR LIVER RENAL & DEGESTIVE DISEASES V/s GOVT OF NCT OF DELHI	Y N BHARDWAJ
		OTHER DETAILS OF ADVOCATES:	
14	W.P.(C)-6320/2018	ESCORTS HEART INSTITUTE & RESEARCH CENTRE LTD (FORMERLY KNOWN AS ESCORTS HEART INSTITUTE & RESEARCH CENTRE) V/s DIRECORATE GENERAL OF HEALTH SERVICES & ANR	ANURADHA DUTT
		OTHER DETAILS OF ADVOCATES: ANURADHA DUTT()(9910044138)(PETITIONER)	
15	W.P.(C)-6684/2018 WITH W.P.(C) 6932/2018	DHARAMSHILA HOSPITAL AND RESEARCH CENTRE (THR ITS PRESIDENT - DR. SUVERSHA KHANNA) V/s GOVERNMENT OF NCT OF DELHI (THROUGH DIRCTORATE GENERAL OF HEALTH SERVICES)	ROHAN JAITLEY & AKSHAY SHARMA
		OTHER DETAILS OF ADVOCATES: ROHAN JAITLEY & AKSHAY SHARMA()(9971293007)(PETITIONER)	
16	W.P.(C)-6932/2018	DEVKI DEVI FOUNDATION V/s DIRECTORATE GENERAL OF HEALTH SERVICES & ANR	AZB & PATNERS, LEXPRO
		OTHER DETAILS OF ADVOCATES: AZB & PATNERS()(9810794064)(PETITIONER) ()(PETITIONER)	
17	W.P.(C)-5377/2019 CM APPL. 19251/2022 WITH W.P.(C) 6320/2018	SHANTI MUKAND HOSPITAL V/s THE SECRETARY (HEALTH) DEPT. OF HEALTH GOVERNMENT OF NCT OF DELHI AND ORS.	AMIT SHARMA, K ENATOLI SEMA
		OTHER DETAILS OF ADVOCATES: AMIT SHARMA()(9810985706)(PETITIONER) K. ENATOLI SEMA(ENATOLI@GMAIL.COM)(9818139636)(PETITIONER) SANTOSH KUMAR	

		TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) K ENATOLI SEMA(ENATOLI@GMAIL.COM)(9818139636)(PETITIONER)		
18	W.P.(C)-5936/2018	THE SCOUTS GUIDES ORGANIZATION V/s THE UNION OF INDIA	PULKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: PULKIT AGARWAL()(9971001141)(PETITIONER)		
19	W.P.(C)-12957/2018 CM APPL. 50267/2018	MARTIN S K GOLLA V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	D S A LAW CHAMBERS	
		OTHER DETAILS OF ADVOCATES: D S A LAW CHAMBERS()(9811502199)(PETITIONER)		
20	W.P.(C)-5729/2019 CM APPL. 25050/2019	M/S PACKWELL PACKAGING V/s UNION OF INDIA AND ORS.	PRIYADARSHI MANISH	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH()(9212143535)(PETITIONER)		
21	W.P.(C)-7215/2019	DR PANKAJ SRIVASTAVA V/s DELHI MEDICAL COUNCIL AND ANR.	R L BHAGAT AND ASSOCI	
		OTHER DETAILS OF ADVOCATES: R L BHAGAT AND ASSOCI()(9717861402)(PETITIONER)		
22	W.P.(C)-8036/2019 CM APPL. 33293/2019	JUDITHAMMA V/s GOVERNMENT OF NCT OF DELHI THROUGH SECRETARY & ORS	SNEHA MUKHERJEE, JEPI Y CHISHO, KAOLIANGPOU KAMEI	
		OTHER DETAILS OF ADVOCATES: SNEHA MUKHERJEE()(9999602308)(PETITIONER) JEPI Y CHISHO(JEPICHISHO.ADV@GMAIL.COM)(9821239290)(PETITIONER) KAOLIANGPOU KAMEI(KAOLIANGPOUKAMEI@GMAIL.COM)(9899754667)(PETITIONER)		
23	W.P.(C)-11509/2019	P R CHEMICALS V/s UNION OF INDIA & ANR	PRABJYOTI K CHADHA	
		OTHER DETAILS OF ADVOCATES: PRABJYOTI K CHADHA()(9958148182)(PETITIONER)		
24	W.P.(C)-13788/2019 CM APPL. 55447/2019	M/S MATA SUMITRA DEVI HOSPITAL V/s DELHI POLLUTION CONTROL COMMITTEE	RAHUL KUMAR	
		OTHER DETAILS OF ADVOCATES: RAHUL KUMAR()(9899298507)(PETITIONER)		
25	W.P.(C)-693/2020 CM APPL. 1945/2020	MODERN STAGE SERVICE (PROJECTS) V/s INDIA TOURISM DEVELOPMENT CORPORATION LTD.	ANUJ P. AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ P. AGARWAL()(9818984084)(PETITIONER)		
26	W.P.(C)-7730/2023 CM APPL. 29832/2023	M .S. EDUCATION SOCIETY V/s DELHI DEVELOPMENT AUTHORITY	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
SPECIAL BENCH MATTERS				
27	CM APPL. 17263/2023 REVIEW PET. 90/2023 In W.P.(C)-2598/2023(Disposed off case)	PROF BHUSHAN MANCHANDA V/s MUNICIPAL CORPORATION OF DELHI & ORS.	AADITYA VIJAY KUMAR, UDIT KUMAR	
		OTHER DETAILS OF ADVOCATES: AADITYA VIJAY KUMAR(AADITYAVK@GMAIL.COM)(9711131164)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) NEETU MISHRA(VASHISTHA.CAPITAL@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH MISHRA(VASHISTHA.CAPITAL@GMAIL.COM)(986888739)(RESPONDENT) AADITYA VIJAY KUMAR(AADITYAVK@GMAIL.COM)(9711131164)(PETITIONER) VASHISTHA CAPITAL(VASHISTHA.CAPITAL@GMAIL.COM, AJAY_ARORA124@YAHOO.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) UDIT KUMAR(ADVUDITTHAKUR58@GMAIL.COM)(9911829961)(PETITIONER)		

COURT NO. 41
HON'BLE MR.JUSTICE JASMEET SINGH

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CRL.A.-282/2022 (Disposed off case)	DAVENDER MAAN V/s STATE	VIJAY SINGH SANSANWAL	
		OTHER DETAILS OF ADVOCATES: VIJAY SANSANWAL(VIJAYSANSANWAL@GMAIL.COM)(9810069263)(PETITIONER) VIJAY SANSANWAL(VIJAYSANSANWAL@GMAIL.COM)(9810069263)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ALIPUR-818/2015)

COURT NO. 47
HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 AND BAR CONCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024, DATED 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: REGULAR MATTERS LISTED BEFORE HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV WILL BE TAKEN UP AFTER COMPLETION OF ADVANCE CAUSE LIST ON DAILY BASIS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 16638/2025 REVIEW PET. 163/2025 In RSA-180/2023(Disposed off case)	SH. GURDEEP SINGH & ANR. V/s UTTAM SINGH BAL THROUGH LEGAL HEIRS SUSHMA BAL & ORS.	SHANTNU AGGARWAL, ADITYA PUSHKAL KHANNA	
		OTHER DETAILS OF ADVOCATES:		
2	CM APPL. 16660/2025 REVIEW PET. 164/2025 In RSA-37/2024(Disposed off case) WITH RSA 40/2024 RSA 39/2024	GIAN PARKASH (NOW DECEASED) THROUGH THR LRS V/s MANJEET SINGH BAL & ORS.	DHRUV MADAN, ADITYA PUSHKAL KHANNA	
		OTHER DETAILS OF ADVOCATES: DHRUV MADAN(DHRUV.MADAN@GMAIL.COM)(9873767313)(PETITIONER) AC MITTAL(ACMITTAL.LAWYER@GMAIL.COM)()(RESPONDENT) ADITYA P. KHANNA()(9717123269)(PETITIONER) BRIJENDER DHULL(BRIJENDERDHULL@YAHOO.COM)(0)(RESPONDENT)		
3	CM APPL. 11047/2025 CM APPL. 11048/2025 CM APPL. 11049/2025 REVIEW PET. 98/2025 In W.P.(C)-8482/2023(Disposed off case)	CHANDRA SHEKHAR & ANR. V/s MUNICIPAL CORPORATION OF DELHI & ORS.	SHIVAM MALHOTRA, ROUNAK RAMAKRISHNA NAYAK	
		OTHER DETAILS OF ADVOCATES: SHIVAM MALHOTRA(SHIVAM.MALHORA95@GMAIL.COM)(8860499530)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ROHIT SHARMA(ROUNAKNAYAK@GMAIL.COM)(9958035522)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
4	CM APPL. 69918/2024 REVIEW PET. 445/2024 In TR.P.(C.)-59/2024(Disposed off case)	SYED MOHD YAHYA NIZAMI V/s MOHD NAEEM	SYED SAAD NIZAMI, ABDUL SATTAR, RAJAT ANEJA, ABDUL SATTAR	
		OTHER DETAILS OF ADVOCATES: NIZAMI & ASSOCIATES(ADVOCATENIZAMI@GMAIL.COM)(9891950340)(PETITIONER) NAEEM()(7289071768)(RESPONDENT) ABDUL SATTAR(ADVABDULSATTAR930@GMAIL.COM)(0)(PETITIONER) NIZAMI(ADVOCATENIZAMI@GMAIL.COM)(0)(RESPONDENT) ABDUL SATTAR(AYANSAlF145@GMAIL.COM)(7289071768)(PETITIONER)		

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-4785/2024	PABITRA NARAYAN PRADHAN V/s STATE OF NCT OF DELHI	ROHAN WADHWA	
		OTHER DETAILS OF ADVOCATES: ROHAN WADHWA (ROHANWADHWAADV@GMAIL.COM)(8375964138)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CRIME AND RAILWAY-260/2022) BAIL APPLN. 861/2023 FILED BY AEKANSH VERMA (DISPOSED ON : 2023-04-19) BAIL APPLN. 1187/2023 FILED BY KRISHAN KUMAR PANDEY @ GAPPU (DISPOSED ON : 2023-07-19) BAIL APPLN. 1284/2023 FILED BY DR. ANIL JAISWAL (DISPOSED ON : 2023-05-03) BAIL APPLN. 2142/2023 FILED BY RAM KUMAR @ HARBIR (DISPOSED ON : 2024-01-30) CRL.M.C. 4473/2023 FILED BY PABITRA NARAYAN PRADHAN & ANR. (DISPOSED ON : 2023-07-05) BAIL APPLN. 321/2024 FILED BY ANIL PRASHAD JAISWAL (DISPOSED ON : 2024-06-03) BAIL APPLN. 1109/2024 FILED BY SHUBHAM MANNA (DISPOSED ON : 2024-12-17) BAIL APPLN. 4200/2023 FILED BY ANKIT SHARMA @ ANKU @ BHAJJI (DISPOSED ON : 2024-03-21) BAIL APPLN. 1116/2024 FILED BY PABITRA NARAYAN PRADHAN (DISPOSED ON : 2024-05-28) BAIL APPLN. 1265/2024 FILED BY PABITRA NARAYAN PRADHAN (DISPOSED ON : 2024-05-22) P.S.-FIR NO. :(CRIME AND RAILWAY-260/2022)
2	BAIL APPLN.-1108/2025	ARMAN V/s STATE (NCT OF DELHI)	ABDUL TAHIR KHAN	
		OTHER DETAILS OF ADVOCATES: ASGHAR KHAN(AKALAWFIRM1986@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (JAMIA NAGAR-347/2022) BAIL APPLN. 3535/2023 FILED BY FARUK KHAN (DISPOSED ON : 2024-01-29) BAIL APPLN. 1625/2024 FILED BY SULTAN AZIM (DISPOSED ON : 2024-05-29) BAIL APPLN. 2446/2024 FILED BY SULTAN AZIM (DISPOSED ON : 2024-07-19) P.S.-FIR NO. :(JAMIA NAGAR-347/2022)

BAIL				
3	BAIL APPLN.-592/2025	ABDUL RAB V/s NARCOTIC CONTROL BUREAU	SUSHMA SHARMA	
		OTHER DETAILS OF ADVOCATES: NARCOTICS CONTROL BUREAU(LEGDZU-NCB@GOV.IN)(0)(RESPONDENT)		P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 524/2022)
4	BAIL APPLN.-624/2025 CRL.M.A. 4483/2025	YUNISH V/s STATE OF NCT OF DELHI	ABHISHEK SAXENA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BURARI-603/2024) BAIL APPLN. 1203/2025 FILED BY TALIB (D. OF HEARING : 2025-05-16) P.S.-FIR NO. :(BURARI-603/2024)
5	BAIL APPLN.-1142/2025 CRL.M.A. 8662/2025	VIRAJ @VISHAL @VIRAT V/s STATE (NCT OF DELHI)	GAURAV JAIN	
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN (ADVOCATEGAURAVJAIN22@GMAIL.COM)(9582621707)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOKULPURI-171/2023) BAIL APPLN. 19/2025 FILED BY VIRAJ @VISHAL @VIRAT (DISPOSED ON : 2025-02-14) P.S.-FIR NO. :(GOKULPURI-171/2023)
PAROLE/FURLOUGH				
6	W.P.(CRL)-673/2018(Disposed off case) WITH W.P.(CRL) 858/2019	MEHMOOD TOPIWALA V/s STATE (NCT OF DELHI)	SARTHAK MAGGON, DHRUV SHARMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CONNAUGHT PLACE-658/1994) W.P.(CRL) 1236/2005 FILED BY MOHD.SAHEED (DISPOSED ON : 2005-10-04) W.P.(CRL) 463/2004 FILED BY MOHD.SAEED (DISPOSED ON : 2004-07-15) CRL.L.P. 1541/2004 FILED BY KISHAN LAL KUMAR (DISPOSED ON : 2004-10-25) W.P.(CRL) 252/2005 FILED BY SAHEED (DISPOSED ON : 2005-02-25) W.P.(CRL) 384/2005 FILED BY MOHD SAHEED (DISPOSED ON : 2005-03-23) W.P.(CRL) 1140/2006 FILED BY MOHD.SAEED (DISPOSED ON : 2006-07-25) W.P.(CRL) 2537/2006 FILED BY MOHD. SAEED (DISPOSED ON : 2006-12-08) W.P.(CRL) 339/2007 FILED BY MOHD.SAEED (DISPOSED ON : 2008-03-04) W.P.(CRL) 462/2008 FILED BY MEHMOOD @ AYUB TOPIWALA (DISPOSED ON : 2008-05-23) W.P.(CRL) 220/2009 FILED BY MOHD.SAEED (DISPOSED ON : 2009-03-03) CRL.M.C. 1400/2008 FILED BY NAZIR KHAN (DISPOSED ON : 2008-05-06) CRL.M.C. 1565/2009 FILED BY NAZIR KHAN (DISPOSED ON : 2009-05-25) W.P.(CRL) 23/2010 FILED BY SAEED (DISPOSED ON : 2010-04-27) W.P.(CRL) 810/2010 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2011-05-03) W.P.(CRL) 652/2011 FILED BY MOHD SAEED (DISPOSED ON : 2011-05-30) W.P.(CRL) 397/2011 FILED BY ABDUL RAHIM (DISPOSED ON : 2011-05-04) W.P.(CRL) 1625/2012 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2013-04-11) W.P.(CRL) 1889/2013 FILED BY MOHD SAEED (DISPOSED ON : 2013-11-18) W.P.(CRL) 2419/2014 FILED BY MOHD SAEED (DISPOSED ON : 2015-01-21) W.P.(CRL) 2206/2014 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2014-11-03) W.P.(CRL) 2505/2014 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2015-02-26) W.P.(CRL) 254/2015 FILED BY MOHD SAEED (DISPOSED ON : 2015-02-05) W.P.(CRL) 835/2015 FILED BY MOHD. SAEED (DISPOSED ON : 2015-04-24) W.P.(CRL) 495/2015 FILED BY MOHD. SAEED (DISPOSED ON : 2015-03-10) W.P.(CRL) 2104/2016 FILED BY MEHMOOD @ AYUB @ TOPIWALA (DISPOSED ON : 2016-11-09)

				W.P.(CRL) 533/2016 FILED BY MOHD. SAEED (DISPOSED ON : 2016-03-15) W.P.(CRL) 371/2017 FILED BY MOHD.SAEED (DISPOSED ON : 2017-02-07) W.P.(CRL) 714/2017 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2017-05-08) W.P.(CRL) 3538/2016 FILED BY MOHD SAEED (DISPOSED ON : 2017-01-09) W.P.(CRL) 1548/2017 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2017-05-22) W.P.(CRL) 758/2018 FILED BY MOHD. SAEED (DISPOSED ON : 2018-04-24) W.P.(CRL) 1571/2018 FILED BY MOHD.SAEED (DISPOSED ON : 2018-05-28) W.P.(CRL) 1975/2018 FILED BY MOHD.SAEED (DISPOSED ON : 2018-07-19) W.P.(CRL) 858/2019 FILED BY MEHMOOD TOPIWALA (D. OF HEARING : 2025-05-07) W.P.(CRL) 2122/2019 FILED BY MOHD. SAEED (DISPOSED ON : 2019-08-22) W.P.(CRL) 1591/2019 FILED BY NAZIR KHAN (DISPOSED ON : 2022-12-14) W.P.(CRL) 3050/2019 FILED BY MOHD. SAEED (DISPOSED ON : 2019-10-30) W.P.(CRL) 818/2020 FILED BY MOHD. SAEED (DISPOSED ON : 2020-06-08) W.P.(CRL) 1128/2023 FILED BY MOHD. SAEED (DISPOSED ON : 2023-05-15) W.P.(CRL) 2117/2023 FILED BY MD. NAZIR KHAN (DISPOSED ON : 2024-08-08) W.P.(CRL) 3119/2023 FILED BY MOHD. SAEED (DISPOSED ON : 2023-12-21) W.P.(CRL) 3756/2023 FILED BY NASIR MOHD SODOZEY @ AFTAAB AHMED @ ABDULLAH (D. OF HEARING : 2025-04-09) W.P.(CRL) 3401/2024 FILED BY MD. NAZIR KHAN SAIFULLA (D. OF HEARING : 2025-04-17) W.P.(CRL) 3549/2024 FILED BY MOHD SAEED (D. OF HEARING : 2025-05-19) W.P.(CRL) 569/2025 FILED BY MOHD SAEED (D. OF HEARING : 2025-07-14) P.S.-FIR NO. :(CONNAUGHT PLACE-658/1994)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
7	CRL.M.C.-6641/2018	SH. ROHTAS SINGH V/s STATE & ANR	PRASHANT MANCHANDA, SIDDHARTH SINGH	Listing Remarks: PART-HEARD MATTER
		OTHER DETAILS OF ADVOCATES: PRASHANT MANCHANDA()(9811376034)(PETITIONER) SIDDHARTH SINGH(SIDDHARTHSINGH1409@GMAIL.COM)(7836831441)(RESPONDENT)		P.S.-FIR NO. :(BAWANA-0449/2018)
AFTER NOTICE MISC. MATTERS				
8	CRL.M.A. 8720/2025 In CRL.A.-217/2025	RIZWAN V/s STATE (NCT OF DELHI)	ROHAN JOACHIM ALVA (DHCSLSC), ROHAN JOACHIM ALVA	
		OTHER DETAILS OF ADVOCATES: AMIT KALA(WEARKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ROHAN ALVA(ROHANALVA5@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GANDHI NAGAR-438/2016) CRL.A. 219/2025 FILED BY NADEEM (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(GANDHI NAGAR-438/2016)
9	CRL.L.P.-579/2019 CRL.M.A. 39065/2019	SH. JOGINDER KHARI V/s SH. MONTY SURI	RAJEEV SAXENA	
		OTHER DETAILS OF ADVOCATES: RAJEEV SAXENA()(8527172995)(PETITIONER)		
10	CRL.L.P.-705/2019	INCOME TAX OFFICER, WARD 74(3) NEW DELHI V/s M/S GREAT INDIAN NAUTANKI CO. PVT. LTD.	LAKSHMI GURUNG	
		OTHER DETAILS OF ADVOCATES: LAKSHMI GURUNG()(9313004529)(PETITIONER)		
11	CRL.L.P.-63/2021 CRL.M.A. 9755/2021	C.B.I. V/s SH. RAVINDER SINGH & ORS.	MRIDUL JAIN, MD QUAMAR ALI	
		OTHER DETAILS OF ADVOCATES: C.B.I.(ADVOCATEJAINOFFICE@GMIL.COM)()(PETITIONER) C.B.I.(ADVOCATEJAINOFFICE@GMIL.COM)()(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2012-A-0020) CRL.A. 5/2022 FILED BY KAPIL WALIA (D. OF

		C.B.I.(ADVOCATEJAINOFFICE@GMIL.COM){}(PETITIONER) C.B.I.(ADVOCATEJAINOFFICE@GMIL.COM){}(PETITIONER) C.B.I.(ADVOCATEJAINOFFICE@GMIL.COM){}(PETITIONER) C.B.I.(ADVOCATEJAINOFFICE@GMIL.COM){}(PETITIONER) C.B.I.(ADVOCATEJAINOFFICE@GMIL.COM){}(PETITIONER) C.B.I.(ADVOCATEJAINOFFICE@GMIL.COM){}(PETITIONER) MRIDUL JAIN(ADVOCATEJAINOFFICE@GMAIL.COM)(9810302811)(PETITIONER) MRIDULJAIN(MJADELHI@GMAIL.COM)(9810302811)(PETITIONER) MD QUAMAR ALI(QMR.ROSE@GMAIL.COM)(9811160421)(RESPONDENT)		HEARING : 2023-02-02) P.S.-FIR NO. :(CBI-DAI-2012-A-0020)
12	CRL.M.C.-591/2017 CRL.M.A. 49604/2018 CRL.M.A. 49611/2018 WITH CRL.M.C. 593/2017 CRL.M.C. 594/2017 CRL.M.C. 595/2017 CRL.M.C. 596/2017 CRL.M.C. 597/2017	RTDC LTD V/s STATE OF NCT DELHI	SHAFIQ KHAN	
		OTHER DETAILS OF ADVOCATES: SHAFIQ KHAN()(9910000574)(PETITIONER)		
13	CRL.M.C.-593/2017 CRL.M.A. 49614/2018	RTDC LTD V/s STATEOF NCT DELHI	SHAFIQ KHAN	
		OTHER DETAILS OF ADVOCATES: SHAFIQ KHAN()(9910000574)(PETITIONER)		
14	CRL.M.C.-594/2017	RTDC LTD V/s STATE OF NCT DELHI	SHAFIQ KHAN	
		OTHER DETAILS OF ADVOCATES:		
15	CRL.M.C.-595/2017 CRL.M.A. 49606/2018	RTDC LTD V/s STATE OF NCT DELHI	SHAFIQ KHAN	
		OTHER DETAILS OF ADVOCATES: SHAFIQ KHAN()(9910000574)(PETITIONER)		
16	CRL.M.C.-596/2017 CRL.M.A. 49616/2018	RTDC LTD. V/s STATE OF NCT (DELHI)	SHAFIQ KHAN	
		OTHER DETAILS OF ADVOCATES: SHAFIQ KHAN()(9910000574)(PETITIONER)		
17	CRL.M.C.-597/2017	RTDC LTD V/s STATE OF NCT DELHI	SHAFIQ KHAN	
		OTHER DETAILS OF ADVOCATES:		
18	CRL.M.C.-984/2018 CRL.M.A. 3597/2018 CRL.M.A. 3598/2018	MANISH KUMAR JAIN V/s STATE & ANR	PRIYARDARSHI MANISH	
		OTHER DETAILS OF ADVOCATES: PRIYARDARSHI MANISH()(9212143535)(PETITIONER)		
19	CRL.M.C.-1299/2018 CRL.M.A. 4752/2018	BALBIR SINGH & ANR V/s THE STATE & ANR	KARANJAWALA	
		OTHER DETAILS OF ADVOCATES: KARANJAWALA()(9717196388)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-135/2013) CRL.M.C. 4030/2013 FILED BY KAILASH NATH & ANR (DISPOSED ON : 2013-09-26) CRL.M.C. 4094/2016 FILED BY SIDHARTH GUPTA (DISPOSED ON : 2016-11-03) CRL.M.C. 588/2018 FILED BY NITIN KUMAR AGGARWAL (DISPOSED ON : 2023-07-31) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-135/2013)
20	CRL.M.C.-1665/2018 CRL.M.A. 6006/2018 CRL.M.A. 37759/2019	SMT SUKHI DEVI V/s TARA CHAND & ORS	K K PANJWANI, MAYANK BHARGAVA, DEEPAK KUMAR SRIVASTAV	
		OTHER DETAILS OF ADVOCATES: K K PANJWANI()(9868613666)(PETITIONER) K K PANJWANI()(9868613666)(PETITIONER) DEEPAK KUMAR SRIVASTAV(DEEPAKSRIIVASTAV400@GMAIL.COM)(9999159877)(PETITIONER)		
21	CRL.M.C.-2965/2018	AWATAR KRISHAN THUSU V/s ANITA RAINA	M K PANDITA, RAVINDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: M K PANDITA()(9818569966)(PETITIONER)		
22	CRL.M.C.-3794/2018 CRL.M.A. 28955/2018	NAVEEN SOOD & ORS. V/s STATE (THE NCT OF DELHI) & ANR.	SHIVANI KANT, RUPENDRA PRATAP SINGH, PRASHANT MENDIRATTA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		SHIVANI KANT()(9717181509)(PETITIONER) PRASHANT MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM)(9811182500)(PETITIONER)		:(PAHARGANJ-437/2014) BAIL APPLN. 2641/2014 FILED BY NAVEEN KUMAR (DISPOSED ON : 2014-12-22) BAIL APPLN. 2306/2014 FILED BY KAUSHALAYA DEVI (DISPOSED ON : 2014-12-22) BAIL APPLN. 393/2015 FILED BY NAVEEN SOOD (DISPOSED ON : 2015-03-19) CRL.M.C. 1873/2025 FILED BY NAVEEN SOOD & ORS. (D. OF HEARING : 2025-07-25) P.S.-FIR NO. :(PAHARGANJ-437/2014)
23	CRL.M.C.-6525/2018 CRL.M.A. 50308/2018 CRL.M.A. 12361/2023	DR USHA AGGARWAL V/s GOVT OF NCT OF DELHI & ANR	DIGVIJAY RAI	
		OTHER DETAILS OF ADVOCATES: DIGVIJAY RAI()(9873103500)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ NORTH-87/2016) W.P.(CRL) 249/2017 FILED BY DR USHA AGGARWAL (DISPOSED ON : 2018-01-16) P.S.-FIR NO. :(VASANT KUNJ NORTH-87/2016)
24	CRL.M.C.-62/2021	KAILASH CHAND UPRETI V/s THE STATE NCT OF DELHI & ORS.	INDU JHA, SHANTHA DEVI RAMAN	
		OTHER DETAILS OF ADVOCATES: MUKESH SHARMA & I B JHA(IBJHA.ADVOCATE@GMAIL.COM)(9811902274)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHANTHA DEVI RAMAN(RSRAMANR@YAHOO.COM)(9868101409)(PETITIONER)		
25	CRL.M.C.-2560/2021 CRL.M.A. 16622/2021	SATNAM SINGH V/s STATE NCT OF DELHI & ANR.	RAKESH TALUKDAR, VISHVENDRA TOMAR, ELIZA BAR	
		OTHER DETAILS OF ADVOCATES: ANKIT JAGLAN(ANKIT@TEWARIANDASSOCIATES.COM)(9050176825)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MUSKAN SOMEDAYS(MUSKANSOMEDAYS@GMAIL.COM)()(RESPONDENT) VISHVENDRA TOMAR(VISHVENDRA.TOMAR@GMAIL.COM)(9999625105)(RESPONDENT) ELIZA BAR (ELIZA@TEWARIANDASSOCIATES.COM)(8375978714)(PETITIONER)		P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-118/2021)
26	CRL.M.C.-2582/2021 CRL.M.A. 16752/2021	GOLD FIELD SHIKSHA SANSTHAN & ANR. V/s GOVT OF NCT OF DELHI & ANR.	PRADEEP KUMAR PATHAK, ASHISH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: ASHOK TOBRIA & ASSOCIATES(ALTRUIST1234@YAHOO.COM)(9968393040)(PETITIONER) GOVT OF NCT OF DELHI (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) GOVT OF NCT OF DELHI (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) AJAY KUMAR THAKRAL(AJAYSHWETA22@YAHOO.CO.IN)(9873298662)(PETITIONER) GOVT OF NCT OF DELHI (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) AJAY KUMAR THAKRAL(AJAYSHWETA22@YAHOO.CO.IN)(9873298662)(PETITIONER) AJAY KUMAR THAKRAL(AJAYSHWETA22@YAHOO.CO.IN)(9873298662)(PETITIONER) GOVT OF NCT OF DELHI (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) AJAY KUMAR THAKRAL(AJAYSHWETA22@YAHOO.CO.IN)(9873298662)(PETITIONER) GOVT OF NCT OF DELHI (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHISH KUMAR SHARMA(ADVOCATEPATHAKK@GMAIL.COM)(9811440496)(RESPONDENT)		
27	CRL.M.C.-2832/2021	RAMJAN KHAN V/s THE STATE, NCT OF DELHI & ANR.	ANSHUL GARG	
		OTHER DETAILS OF ADVOCATES: SHRI RAMJAN KHAN(A1TIGERSS@GMAIL.COM)(9250671308)(PETITIONER) RAMJAN KHAN(A1TIGERSS@GMAIL.COM)(9250671308)(PETITIONER) SUDERSHAN KUMAR(RAJKUMARI@GMAIL.COM)(941630956)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUDERSHAN KUMAR(RAJKUMARI@GMAIL.COM)(941630956)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NARELA-2/2021)

28	CRL.M.C.-2886/2021 CRL.M.A. 18181/2021	SYED VASEEULLA V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	MOHD. FARHAN KHAN, MOHD. FARHAN KHAN	
		OTHER DETAILS OF ADVOCATES: MOHD FARHAN KHAN(MOHD.FARHAN.KHAN@LIVE.COM)(9582526224)(PETITIONER) PREETI SHARMA(PREETISD8888@GMAIL.COM)(958226636)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAXMI NAGAR-505/2021) BAIL APPLN. 2355/2021 FILED BY SUMAN BANSAL (DISPOSED ON : 2021-08-03) P.S.-FIR NO. :(LAXMI NAGAR-505/2021)
29	CRL.REV.P.-62/2010	RENU SAPRA V/s STATE & ORS	B K SHARMA, SANTOSH KOHLI, B S RANA, RAJEEV SAXENA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: RAJEEV SAXENA(SAXSONSLAWCO@GMAIL.COM)(9810811180)(RESPONDENT)		P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD- 213/2001)
30	CRL.REV.P.-250/2013 CRL.M.A. 11719/2017 CRL.M.A. 12240/2018 CRL.M.A. 3128/2020 CRL.M.A. 3129/2020	INDIRA AGGARWAL V/s ANAND AGGARWAL & ORS.	ATUL BANDHU SHARMA, INDIRA AGGARWAL, INDRA AAGARWAL, IN PERSON, M G VACHER, SALMAN HASHMI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: INDRA AAGARWAL()(9315112088)(PETITIONER) IN PERSON()(9315143142)(PETITIONER)		
31	W.P.(CRL)-2866/2019 CRL.M.A. 37777/2019	GAURAV MAVI V/s STATE (NCT OF DELHI)	SOLICITORS INDIA LAW OFFICES, DIKSHITA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SOLICITORS INDIA LAW OFFICES()(9717291501)(PETITIONER) DIKSHITA KAPOOR(DIKSHITA.KAPOOR11@GMAIL.COM)(7838006080)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-349/2019) BAIL APPLN. 2284/2019 FILED BY PULKIT RASTOGI (DISPOSED ON : 2020-02-28) BAIL APPLN. 2231/2019 FILED BY GAURAV MAVI (DISPOSED ON : 2019-09-16) BAIL APPLN. 3033/2019 FILED BY GAURAV MAVI (DISPOSED ON : 2020-02-28) W.P.(CRL) 2084/2021 FILED BY BOP PRIVATE LIMITED (DISPOSED ON : 2021-12-20) P.S.-FIR NO. :(MEHRAULI-349/2019)
32	W.P.(CRL)-814/2021	KHUSHAL AHMAD(IN J/C) V/s STATE OF NCT OF DELHI & ANR.	ASIM NAEEM	
		OTHER DETAILS OF ADVOCATES: KHUSHAL AHMAD(IN J/C)(ASIMNAEEMADV@GMAIL.COM)(9811056644)(PETITIONER) KHUSHAL AHMAD(IN J/C)(ASIMNAEEMADV@GMAIL.COM)(9811056644)(PETITIONER) KHUSHAL AHMAD(IN J/C)(ASIMNAEEMADV@GMAIL.COM)(9811056644)(PETITIONER) KHUSHAL AHMAD(IN J/C)(ASIMNAEEMADV@GMAIL.COM)(9811056644)(PETITIONER) ASIM NAEEM(ASIMN_ALIG@YAHOO.COM)(9811056644)(PETITIONER) NAEEM LAW CHAMBERS(ASIMNAEEMADV@GAMIL.COM)(9811056644)(PETITIONER) STATE OF NCT OF DELHI (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATE OF NCT OF DELHI (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATE OF NCT OF DELHI (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATE OF NCT OF DELHI (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE.@GAMIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SARITA VIHAR-78/2021)
33	W.P.(CRL)-1871/2021	KIRAN V/s STATE NCT OF DELHI & ANR.	VINEET MEHTA, BISWAJIT KUMAR PATRA	
		OTHER DETAILS OF ADVOCATES: VINEET MEHTA(VINMEHTA99@GMAIL.COM)(9810353944)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLIC@GMAIL.COM)(9891919168)(RESPONDENT) BISWAJIT KUMAR PATRA(BKPATRA@GMAIL.COM)(9910193233)(RESPONDENT)		P.S.-FIR NO. :(HARI NAGAR-116/2021)
34	W.P.(CRL)-2171/2021 CRL.M.A. 17435/2021 WITH W.P.(CRL) 2956/2022	PUSHPA V/s STATE OF NCT OF DELHI	SUMIT THAKUR	
		OTHER DETAILS OF ADVOCATES: THAKUR SUMIT(THAKURSUMIT79@GMAIL.COM)(9968454481)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALKAJI-150/2021) W.P.(CRL) 2956/2022 FILED BY AASHEESH KUMAR PAANDEY (D. OF HEARING : 2025-04-03)

		CRIMINAL STANDING(CRIMINALSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(KALKAJI-150/2021)
35	W.P.(CRL)-2956/2022	AASHEESH KUMAR PAANDEY V/s STATE & ANR.	PINAKI RANJAN CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: PINAKI RANJAN CHATTERJI(PRCHATTERJIANDASSOCIATES@GMAIL.COM)(9810322985)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALKAJI-140/2021)
36	W.P.(CRL)-2514/2021	RAHUL POPLI V/s THE STATE NCT OF DELHI	M SUFIAN SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: M.SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-462/2019)
37	W.P.(CRL)-196/2025 CRL.M.A. 1666/2025	MADHURI PARDESHI & ANR. V/s STATE OF NCT OF DELHI THROUGH ITS CHIEF SECRETARY & ANR.	MAYANK GOEL	
		OTHER DETAILS OF ADVOCATES: MAYANK GOEL(MNGLAWOFFICE@GMAIL.COM)(9958617492)(PETITIONER) MAYANK GOEL(MNGLAWOFFICE@GMAIL.COM)(9958617492)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-15/2023)
38	W.P.(CRL)-816/2025	MS SUNITA NAIN V/s STATE GOVERNMENT OF DELHI	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(SARAI ROHILLA-554/2022)
FOR ARGUMENT				
39	CRL.M.C.-2712/2021 CRL.M.A. 17326/2021	M/S INDIAN OIL CORPORATION LTD. THROUGH CONSTITUTED ATTORNEY V/s STATE AND ANR. & ANR.	KUNAL KALRA, ASHUTOSH KAUSHIK, ABHIMANYU, ARUNDHATI KATJU	
		OTHER DETAILS OF ADVOCATES: KUNAL KALRA(KKALRA1988.KK@GMAIL.COM)(9871028645)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHUTOSH KAUSHIK(ASHUTOSHKAUSHIK123@GMAIL.COM)(9711070545)(RESPONDENT) ABHIMANYU (ABHIMANYUANDASSOCIATES@GMAIL.COM)(9717960907)(RESPONDENT) ARUNDHATI KATJU(OFFICE.AKATJU@GMAIL.COM)(9910049248)(RESPONDENT)		P.S.-FIR NO. :(SHALIMAR BAGH-247/2021)

COURT NO. 49
HON'BLE MR.JUSTICE DINESH KUMAR SHARMA

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MEETING ID : 1766397421

NOTE : ALL COUNSELS FOR THE PARTIES,LITIGANTS ARE REQUESTED TO KEEP THEIR MIC IN MUTE MODE TILL THEIR MATTER IS CALLED OUT.

NOTE: PLEASE GIVE YOUR APPEARANCES IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO pramod.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	RSA-37/2025 CM APPL. 11007/2025 CM APPL. 11008/2025 CM APPL. 11009/2025 CM APPL. 11010/2025 CM APPL. 11011/2025	MUKESH AGARWAL (HUF) & ANR. V/s NARESH KUMAR & ORS.	RISHABH GOYAL	
		OTHER DETAILS OF ADVOCATES: RISHABH GOYAL(RISHABHGOYALADVOCATE@GMAIL.COM)(9015233717)(PETITIONER)		
2	RSA-49/2025 CM APPL. 13609/2025	YAKUB ALI (SINCE DECEASED) THROUGH LRS V/s THE CHIEF WILD LIFE WARDAN	JAVED KHAN	
		OTHER DETAILS OF ADVOCATES: JAVED KHAN(JK9254886@GMAIL.COM)(9810732524)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
3	RSA-71/2022 CM APPL. 31677/2022	SMT SANTOSH DEVI V/s SH NAVAL KISHORE AND ANR	VIKESH RATHI	
		OTHER DETAILS OF ADVOCATES: VIKESH RATHI()(9899735614)(PETITIONER) NAVAL KISHORE()(9899384505)(RESPONDENT) RAJ KUMAR()(7838802989)(RESPONDENT) NAVAL KISHORE()(9899384505)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
4	EX.F.A.-3/2025 CM APPL. 5319/2025	LG ELECTRONICS INDIA LED V/s DINESH KALRA	SANJAY GUPTA	
		OTHER DETAILS OF ADVOCATES: SANJAY GUPTA (SG378.SANJAY@GMAIL.COM)(9810170011)(PETITIONER) VEDYA PARTNERS (CONTCAT@VEDYAPARTNERS.COM)(0)(RESPONDENT)		
5	RFA-686/2006	ANITA V/s RATI RAM & ORS.	MR.RATNESH BANSAL, (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		
6	RFA-459/2007	MOHAN KUKREJA & ANR V/s HAR BILAS THRU HIS LRS	SUBHASH OBEROI, SATISH CHAND SHARMA, S C SHARMA	
		OTHER DETAILS OF ADVOCATES:		
7	RFA-415/2008	RAVINDER SINGH V/s CENTRAL BANK OF INDIA & ORS.	MR.ANKIT JAIN, REEMA KALRA, YOGESH PACHAURI	
		OTHER DETAILS OF ADVOCATES:		

8	RFA-463/2008 CM APPL. 8029/2009	D.D.A V/s G.S.JAIN & ASSOCIATES PVT LTD	BHUPESH NARULA, PRAKASH CHANDRA, KRITIKA GUPTA	
		OTHER DETAILS OF ADVOCATES: KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(PETITIONER)		
9	RFA-313/2009	ORIENTAL INSURANCE COMPANY LTD. V/s MEHTA JWELLERS	TARKESHWAR NATH, B.K.PANDEY, R K KOHLI, AMIT KUMAR MAIHAN	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR MAIHAN(SAVLAWASSOCIATE@GMAIL.COM)(9871897844)(RESPONDENT)		
10	RFA-485/2009	MALVINDER KAUR DECD THR HER LRS V/s BSES RAJDHANI POWER LTD	BP AGARWAL, SUNIL FERNANDES	
		OTHER DETAILS OF ADVOCATES:		
11	RFA-502/2009	HARISH CHANDER & ANR V/s MCD & ANR	SHAHID ALI, ANSHUJ DHINGRA	
		OTHER DETAILS OF ADVOCATES:		
12	CM APPL. 7755/2025 In RFA-459/2010(Disposed off case)	PAWAN KUMAR AGGARWAL V/s KANTA DEVI	OP AGGARWAL, D&V LEGAL, DHRUV KAPUR, DEVANAND RAY	
		OTHER DETAILS OF ADVOCATES: D AND V LEGAL()(9818950925)(RESPONDENT) DEVANAND RAY(DEVANANDRAI1510@GMAIL.COM)(8800563465)(PETITIONER)		
13	RFA-332/2012	MAHESH KUMAR V/s SATISH DUGGAL	ANIL K BHASIN, AMIT PUSHYA	
		OTHER DETAILS OF ADVOCATES: AMIT PUSHYA(ADVAMITPUSHYA@GMAIL.COM)(9999933381)(PETITIONER)		
14	RFA-335/2012 CM APPL. 13510/2012	HARYANA STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD & ANR V/s VIMAL KUMAR AGGARWAL	YASHPAL RANGI, SONIYA PAHWVA	
		OTHER DETAILS OF ADVOCATES:		
15	RFA-342/2012 CM APPL. 13705/2012 CM APPL. 13707/2012 CM APPL. 76294/2024	BIRENDRA MOHAN BIHAR & ANR V/s AMBKER SINHA @ AMBER RANA	HEM C. VASHISTHA, ASHESH LAL	
		OTHER DETAILS OF ADVOCATES: B BEHARI(BBEHARI@SASKTEL.NET)(0)(PETITIONER) RINKU SHAH(RINKUSHAH883@GMAIL.COM)(9910768813)(RESPONDENT) ASHESH LAL (ASHESHLAL@YMAIL.COM)(9999905857)(RESPONDENT)		
16	RFA-344/2012	SHASHI SHANKER SHARMA AND ORS V/s PRAN NATH SHARMA AND ORS	YAKESH ANAND, SIDDHARTH BAMBHA	
		OTHER DETAILS OF ADVOCATES:		
17	RFA-346/2012	SONALI ANAND V/s VED PARKASH AGGARWAL & ANR	SUNIL CHOUDHARY	
		OTHER DETAILS OF ADVOCATES:		
18	RFA-147/2013	S. BANERJEE V/s INDIA INTERNATIONAL CENTRE & ORS.	SUDHIR KUMAR, K R CHAWLA, WG CDR AJIT KAKKAR(RETD), AJIT KAKKAR, LALAN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: LALAN CHAUDHARY(LCHAUDHARY.ADV@GMAIL.COM)(8585997719)(PETITIONER)		
19	CM APPL. 3244/2023 In RFA-332/2014 WITH RFA 338/2014 RFA 339/2014	KAMAL KISHORE SABOO V/s SHRI SUMIT RAI & ORS	R.L.BHAGAT & ASSOCIATES, DEVANSHU JAIN, RAJESH KUMAR MALHOTRA	
		OTHER DETAILS OF ADVOCATES: R K JAIN & DEVANSHU JAIN(1111RKJAIN@GMAIL.COM)(9810061082)(RESPONDENT) RAJESH KUMAR MALHOTRA(DALIP.ADV@GMAIL.COM,RAJESH2MALHOTRA@GMAIL.COM)(9810297948)(RESPONDENT)		
20	CM APPL. 1843/2023 In RFA-338/2014	RAJ KUMAR JALAN V/s SUMIT RAI & ORS	R.L.BHAGAT & ASSOCIATES, DEVANSHU JAIN	
		OTHER DETAILS OF ADVOCATES: R.K. JAIN(1111RKJAIN@GMAIL.COM)(9810061082)(PETITIONER)		
21	CM APPL. 2500/2023 In RFA-339/2014	KIRAN DEVI SABOO V/s SUMIT RAI & ORS	R.L.BHAGAT & ASSOCIATES, DEVANSHU JAIN	
		OTHER DETAILS OF ADVOCATES: R.K. JAIN(1111RKJAIN@GMAIL.COM)(9810061082)(PETITIONER)		

22	CM APPL. 3837/2025(CM For Restoration) CM APPL. 3838/2025 In RFA-843/2015(Disposed off case)	INDER SINGH & ORS V/s SUNDER SINGH	JAGJIT SINGH, ANUJ KUMAR, A K SEN & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
23	CM APPL. 45696/2024(CM For Restoration) CM APPL. 45697/2024 In RSA-160/2019(Disposed off case)	MEENA DEVI V/s RAM DARSHAN PANDIT (DECEASED) THR LRS	PRAKASH KUMAR, SANAVVAR ALI	
		OTHER DETAILS OF ADVOCATES: PRAKASH KUMAR()(9313069060)(PETITIONER) S A RAJPUT(SARAJPUT28@GMAIL.COM)(9891337341)(PETITIONER) PRAKASH PANDEY(PRAKASHPANDEY19@GMAIL.COM)(0)(RESPONDENT)		
24	RSA-95/2022 CM APPL. 467/2025	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD AND ANOTHER V/s M/S AVON FABRICATION WORKS & ANR.	NISHANT DATTA, FIRDOUSE QUTUB WANI, NAMIT SURI, ROHIT LOCHAV	
		OTHER DETAILS OF ADVOCATES: M/S DELHI STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT(DSIIDCL@GMAIL.COM)()(PETITIONER) NISHANT DATTA(DATTACOADVOCATES@GMAIL.COM)(9811698993)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) FIRDOUSE QUTB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(PETITIONER) PRASHANTAMA CHANDA(PRASHANTMANCHAND.ASC@GMAIL.COM)(0)(RESPONDENT) NAMIT SURI(NAMITSURI1990@GMAIL.COM)(9582410211)(RESPONDENT) ROHIT LOCHAV(ROHITLOCHAV96@GMAIL.COM)(8191863360)(PETITIONER)		
25	RSA-140/2024 CM APPL. 44215/2024 WITH RSA 142/2024	SUBHADRA DEVI V/s DAYA SHANKAR (SINCE DECEASED) THROUGH LRS & ANR.	MANU SISHODIA, RAJPAL SINGH, ABHINAV	
		OTHER DETAILS OF ADVOCATES: MANU SISHODIA(MANUSISODIA77@GMAIL.COM)(9810019309)(PETITIONER) ANIL(B.ANILK79@GMAIL.COM)(0)(RESPONDENT) RAJPAL SINGH (MPSLEGALOFFICES@GMAIL.COM)(9873849435)(PETITIONER) RAJPAL SINGH (MPSLEGALOFFICES@GMAIL.COM)(9873849435)(RESPONDENT) ABHINAV (ADV.ABHINAV7231@GMAIL.COM)(9868042930)(RESPONDENT)		
26	RSA-142/2024 CAV 362/2024 CM APPL. 44510/2024	SUBHADRA DEVI V/s DAYA SHANKAR (SINCE DECEASED) THR LRS AND ORS	MANU SISHODIA, ANIL KUMAR BHASIN, ABHINAV	
		OTHER DETAILS OF ADVOCATES: ABHINAV (ADV.ABHINAV7231@GMAIL.COM)(9868042930)(RESPONDENT)		
27	RSA-162/2024 CM APPL. 52333/2024	SUNNY & ORS. V/s RAZIA BEGUM & ORS.	RAJNI KANT	
		OTHER DETAILS OF ADVOCATES:		
28	RSA-165/2024	SMT. USHA & ANR. V/s SMT. MOTIA RANI(DECEASED) THROUGH LRS AND ORS.	PALLAV ANEJA	
		OTHER DETAILS OF ADVOCATES: PALLAV ANEJA & ARSHI ARORA(ADVPALLAVSAXENA@GMAIL.COM)(8368100614)(PETITIONER) SANJEEV(SANJEEVGUPTA91@GMAIL.COM)(0)(RESPONDENT)		
29	RSA-169/2024 CM APPL. 55072/2024 CM APPL. 55649/2024 CM APPL. 70284/2024	RADHA SHARMA V/s CHANDER KANTA SHARMA & ANR.	SUMIT GABA, ARUN	
		OTHER DETAILS OF ADVOCATES: SUMIT GABA(SUMITGABAADVOCATE@GMAIL.COM)(9310377771)(PETITIONER) CHANDER KANT()(9871425155)(RESPONDENT) SUMIT GABA (SUMITGABAADVOCATE@GMAIL.COM)(9310377771)(PETITIONER) R()(9871425155)(RESPONDENT) SUMIT GABA(SUMITGABAADOVCATE@GMAIL.COM)(9310377771)(PETITIONER) ARUN (VERMA.ARUN2907@GMAIL.COM)(9871425155)(PETITIONER)		
30	TR.P.(C.)-43/2024 CM APPL. 14569/2024	SHADAB ALAM V/s DHARAMVATI	NASIR AZIZ	
		OTHER DETAILS OF ADVOCATES: NASIR AZIZ & COMPANY(NASIRAZIAHDCOMPANY@GMAIL.COM)(9654426442)(PETITIONER)		
31	TR.P.(C.)-51/2024	PRITI VERMA V/s STATE (GOVT OF NCT OF DELHI) & ORS	MUKESH SHARMA	
		OTHER DETAILS OF ADVOCATES: PRITI VERMA(PRITIVERMA.ROHINI@GMAIL.COM)(8743000345)(PETITIONER) MUKESH SHARMA(JITUMUKESH@YAHOO.IN)(9810719101)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM,)()(RESPONDENT) OP GAGGAR(OPGAGGAR@GMAIL.COM)()(RESPONDENT) UMA()(9968098098)(RESPONDENT)		

32	TR.P.(C.)-203/2024	RAHUL YADAV V/s MONIKA & ORS.	MOHAMMAD SULAMAN KHAN, ABHISHEK PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: M S KHAN (KHANLAWYER11@GMAIL.COM)(9818416099)(PETITIONER) KANOON (ABHIPRATAP786@GMAIL.COM)(0)(RESPONDENT) ABHISHEK PRATAP SINGH(ABHIPRATAP786@GMAIL.COM)(9718626286)(RESPONDENT)		
33	TR.P.(C.)-215/2024 CM APPL. 74865/2024	RAHUL DAWRA V/s SMRITI ARORA	VARDHMAN KAUSHIK	
		OTHER DETAILS OF ADVOCATES: TRIUMPH LEGAL(MAYANK@TRIUMPHLEGAL.CO.IN)(8600510500)(PETITIONER) ANINDYA(ANINDYA_MALHOTRA@HOTMAIL.COM)(0)(RESPONDENT)		
34	TR.P.(C.)-28/2025	SAKSHI PUNSHI V/s RADHESH GULATI	JITENDER KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: J K S SHARMA (JKSHARMAADVOCATE@GMAIL.COM)(9868410873)(PETITIONER) RS GOSWAMI (RSGOSWAMIADV@GMAIL.COM)(0)(RESPONDENT) JITENDER KUMAR SHARMA(JKSHARMAADVOCATE@GMAIL.COM)(9868410873)(PETITIONER)		
35	TR.P.(C.)-29/2025 CM APPL. 8272/2025	PHOOLWATI SOLANKI V/s JITENDER KUMAR	NITIKA TYAGI	
		OTHER DETAILS OF ADVOCATES: VINOD SEHRAWAT(VINODSEHRAWATADV@GMAIL.COM)(9213428612)(PETITIONER) VIKAS (ADV.VIKASCHAUHAN@GMAIL.COM)(0)(RESPONDENT) ABHIMANYU SINGH(ADV.AB.C0444@GMAIL.COM)(0)(RESPONDENT)		
PART-HEARD MATTERS				
36	CRL.L.P.-257/2018 WITH CRL.L.P. 185/2018	CENTRAL BUREAU OF INVESTIGATIO V/s RAVI KANT RUIA & ORS	SANJEEV BHANDARI, NEEHA NAGPAL, MAHESH AGARWAL, SANJAY ABBOT, MAHESH AGRAWAL, ARSHDEEP SINGH, TANIA SHARMA	
		OTHER DETAILS OF ADVOCATES: SANJEEV BHANDARI()(9810033444)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2009-A-0045) BAIL APPLN. 571/2011 FILED BY KARIM MORANI (DISPOSED ON : 2011-05-03) CRL.M.C. 2137/2011 FILED BY DR. M. FURQUAN (DISPOSED ON : 2011-07-13) BAIL APPLN. 511/2011 FILED BY HARI NAIR (DISPOSED ON : 2011-05-23) BAIL APPLN. 510/2011 FILED BY GAUTAM DOSHI (DISPOSED ON : 2011-05-23) BAIL APPLN. 512/2011 FILED BY SURENDER PIPARA (DISPOSED ON : 2011-05-23) W.P.(CRL) 1752/2011 FILED BY HARI NAIR (DISPOSED ON : 2013-10-09) W.P.(CRL) 1754/2011 FILED BY GAUTAM DOSHI (DISPOSED ON : 2013-10-09) W.P.(CRL) 1751/2011 FILED BY SURENDRA PIPARA (DISPOSED ON : 2013-10-09) CRL.M.C. 67/2012 FILED BY SANJAY CHANDRA (DISPOSED ON : 2013-10-09) W.P.(CRL) 32/2012 FILED BY RAJIV B AGARWAL (DISPOSED ON : 2012-02-14) W.P.(CRL) 30/2012 FILED BY ASIF BALWA (DISPOSED ON : 2012-02-14) W.P.(CRL) 31/2012 FILED BY RAVINDRA KUMAR CHANDOLIA (DISPOSED ON : 2012-03-01) W.P.(CRL) 207/2012 FILED BY R K CHANDOLIA (DISPOSED ON : 2013-10-09) W.P.(CRL) 206/2012 FILED BY SHAHID BALWA (DISPOSED ON : 2013-10-09) BAIL APPLN. 508/2011 FILED BY SANJAY CHANDRA (DISPOSED ON : 2011-05-23) BAIL APPLN. 509/2011 FILED BY VINOD GOENKA (DISPOSED

			ON : 2011-05-23) BAIL APPLN. 883/2011 FILED BY KARIM MORANI (DISPOSED ON : 2011-07-19) BAIL APPLN. 723/2011 FILED BY SHARAD KUMAR (DISPOSED ON : 2011-06-08) BAIL APPLN. 724/2011 FILED BY KANIMOZI KARUNANITHI (DISPOSED ON : 2011-06-08) BAIL APPLN. 884/2011 FILED BY SIDDHARTHA BEHURA (DISPOSED ON : 2011-08-11) BAIL APPLN. 840/2011 FILED BY RAJIV AGARWAL (DISPOSED ON : 2011-06-20) BAIL APPLN. 839/2011 FILED BY ASIF BALWA (DISPOSED ON : 2011-06-20) BAIL APPLN. 841/2011 FILED BY SHAHID BALWA (DISPOSED ON : 2011-06-20) BAIL APPLN. 1610/2011 FILED BY SIDDHARTHA BEHURA (DISPOSED ON : 2011-12-16) W.P.(CRL) 656/2012 FILED BY SHARAD KUMAR (DISPOSED ON : 2013-10-09) W.P.(CRL) 208/2012 FILED BY ASIF BALWA (DISPOSED ON : 2013-10-09) CRL.M.C. 4374/2011 FILED BY SANJAY CHANDRA (DISPOSED ON : 2011-12-26) CRL.M.C. 4199/2011 FILED BY RAJIV AGARWAL (DISPOSED ON : 2013-10-09) CRL.M.C. 4197/2011 FILED BY ASIF BALWA (DISPOSED ON : 2013-10-09) W.P.(CRL) 111/2012 FILED BY SIDDHARTHA BEHURA (DISPOSED ON : 2013-10-09) W.P.(CRL) 467/2012 FILED BY KANIMOZHI KARUNANITHI (DISPOSED ON : 2013-10-09) W.P.(CRL) 158/2012 FILED BY NIHAR CONSTRUCTIONS P.LTD. (DISPOSED ON : 2016- 05-30) CRL.M.C. 1060/2012 FILED BY KARIM MORANI (DISPOSED ON : 2013-10-09) W.P.(CRL) 129/2012 FILED BY VINOD KR. GOENKA (DISPOSED ON : 2013-10-09) BAIL APPLN. 1568/2011 FILED BY ASIF BALWA (DISPOSED ON : 2011-11-28) BAIL APPLN. 1567/2011 FILED BY KANIMOZHI KARUNANITHI (DISPOSED ON : 2011-11-28) W.P.(CRL) 60/2012 FILED BY ASIF BALWA (DISPOSED ON : 2012-02-06) W.P.(CRL) 1478/2011 FILED BY RELIANCE TELECOM LTD (DISPOSED ON : 2013-10-09) W.P.(CRL) 159/2012 FILED BY SHAHID BALWA (DISPOSED ON : 2013-10-09) BAIL APPLN. 1566/2011 FILED BY RAJIV AGARWAL (DISPOSED ON : 2011-11-28) BAIL APPLN. 1565/2011 FILED BY SHARAD KUMAR (DISPOSED ON : 2011-11-28) BAIL APPLN. 1564/2011 FILED BY KARIM MORANI (DISPOSED ON : 2011-11-28) W.P.(CRL) 913/2012 FILED BY A RAJA (DISPOSED ON : 2013- 10-09) CRL.REV.P. 351/2013 FILED BY
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				SMT DAYALU AMMAL (DISPOSED ON : 2013-07-04) CRL.M.C. 2536/2012 FILED BY RAJIV AGGARWAL (DISPOSED ON : 2012-07-27) W.P.(CRL) 1587/2012 FILED BY ESSAR TELEHOLDINGS LTD. (DISPOSED ON : 2013-10-09) CRL.M.C. 2950/2012 FILED BY RAJIV B. AGARWAL (DISPOSED ON : 2012-10-04) W.P.(CRL) 1588/2012 FILED BY ANSHUMAN S RUIA (DISPOSED ON : 2013-10-09) W.P.(CRL) 1589/2012 FILED BY RAVIKANT N RUIA (DISPOSED ON : 2013-10-09) W.P.(CRL) 84/2013 FILED BY RELIANCE TELCOM LTD. (DISPOSED ON : 2022-07-15) CRL.M.C. 2693/2013 FILED BY RAJIV AGARWAL (DISPOSED ON : 2013-11-06) W.P.(CRL) 658/2013 FILED BY ASIF BALWA (DISPOSED ON : 2013-07-23) CRL.REV.P. 370/2017 FILED BY DIECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-24) CRL.L.P. 184/2018 FILED BY THE JOINT DIRECTOR, DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-08) CRL.A. 277/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2024-03-22) P.S.-FIR NO. :(CBI-DAI-2009-A- 0045)
37	RFA-200/2013	CENTRAL PUBLIC WORKS DEPARTMENT V/s KISHAN LALL KOLI	ANUJ AGGARWAL, A K MISHRA & ASSOCIATES, VIJAY CHANDRA JOSHI	
		OTHER DETAILS OF ADVOCATES: VIJAY CHANDRA JOSHI(ADVOCATEVIJAYJOSHI@GMAIL.COM)(9873677817)(PETITIONER)		
FOR FINAL HEARING				
38	RFA-331/2013 CM APPL. 16904/2013 (CROSS OBJ.)	SH HARVINDER SINGH V/s SH JAGDISH PRAKASH BHATNAGAR	KANWAL CHAUDHARY, B S SHARMA, SUDHIR TALWAR, JIGYASA SHARMA, SHREY ASHAT	
		OTHER DETAILS OF ADVOCATES: JIGYASA SHARMA (JIGYASASHARMAADV@GMAIL.COM)(9654536658)(PETITIONER) SHREY ASHAT(SHREY.ASHAT@AMLEGALATTORNEYS.IN)(7030000114)(PETITIONER)		
FOR DISPOSAL				
39	RSA-18/2014 CM APPL. 12939/2014	DELHI DEVELOPMENT AUTHORITY V/s AFTAB AHMAD AND ORS	PAWAN MATHUR, SAGAR HAJELAY AND DEVRAJ SINGH	
		OTHER DETAILS OF ADVOCATES:		
40	RSA-170/2019	S K GOEL V/s DVB EMPLOYEES TERMINAL FUND TRUST (DELETED) & ANR	SANDEEP YADAV, MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: SANDEEP YADAV()(9811657595)(PETITIONER) MANISH KUMAR SRIVASTAVA(RAJA@KDATTA.IN)(9811079853)(RESPONDENT)		
41	RSA-92/2021 WITH RSA 93/2021	ASHOK DRALL V/s KANTA CHAUDHARY	ASHOK KUMAR DRALL	
		OTHER DETAILS OF ADVOCATES: R K SHARMA(ADVOCATESHARMA07@GMAIL.COM)(9313340162)(PETITIONER)		
42	RSA-93/2021	ASHOK DRALL V/s KANTA CHAUDHARY	ASHOK KUMAR DRALL	
		OTHER DETAILS OF ADVOCATES: R K SHARMA(ADVOCATESHARMA07@GMAIL.COM)(9313340162)(PETITIONER)		

FOR FINAL DISPOSAL				
43	EX.F.A.-28/2019 CM APPL. 32359/2019 CM APPL. 6361/2020 CM APPL. 6362/2020	NASREEN KHAN V/s SARBATI DEVI & ORS	GEETANJALI MOHAN, SC JUNEJA	
		OTHER DETAILS OF ADVOCATES: GEETANJALI MOHAN()(9582391805)(PETITIONER) GEETANJALI MOHAN()(9582391807)(PETITIONER)		
END OF THE BOARD/FOR DISPOSAL MATTERS				
44	RSA-12/2019	GURSHARAN SINGH V/s DELHI URBAN SHELTER, IMPROVEMENT BOARD & ORS	RAJENDRA DUTT, NAVEEN KUMAR RAHEJA, MANU CHATURVEDI, VISHAL CHAUHAN, PARVINDER CHAUHAN	
		OTHER DETAILS OF ADVOCATES: RAJENDRA DUTT()(9013071832)(PETITIONER) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT) VISHAL CHAUHAN(VISHALCHAUHAN.ADV@GMAIL.COM)(9212172077)(RESPONDENT) PARVINDER CHAUHAN (PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT)		
45	RSA-101/2023 CM APPL. 26508/2023 CM APPL. 26568/2023	PURAN CHAND (DECEASED) THROUGH LRS AND ORS V/s PRABHAT (DECEASED) THROUGH LRS	AMIT GEORGE	
		OTHER DETAILS OF ADVOCATES: AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(991052436)(PETITIONER) NAVJOT(NAVJOT279@YAHOO.CO.IN)() (RESPONDENT)		

COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmbharatgulati.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-4331/2024	KK SHARMA V/s STATE GOVT. OF NCT OF DELHI AND ANR.	VISHESH WADHWA	
		OTHER DETAILS OF ADVOCATES: R.K WADHWA (VWLAWCHAMBERS@GMAIL.COM)(9891551234)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CIVIL LINES-125/2023) BAIL APPLN. 1882/2023 FILED BY KK SHARMA (DISPOSED ON : 2023-08-25) P.S.-FIR NO. :(CIVIL LINES-125/2023)

BAIL				
2	BAIL APPLN.-4524/2024	ONYEKA LONGNUS ENYOGHASI V/s STATE GOVT. OF NCT OF DELHI	MEGHAN	
		OTHER DETAILS OF ADVOCATES: MEGHAN(MEGHAN_PAL@YAHOO.COM)(9958016353)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOHAN GARDEN-496/2022)
3	BAIL APPLN.-1030/2025	ANGEL GUPTA V/s STATE (NCT OF DELHI)	JOGINDER TULI	
		OTHER DETAILS OF ADVOCATES: JOGINDER TULI (TULIJOGINDER@GMAIL.COM)(9811180788)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-430/2018) BAIL APPLN. 3775/2020 FILED BY ANGEL GUPTA (DISPOSED ON : 2020-12-01) BAIL APPLN. 1069/2019 FILED BY RAJEEV GUPTA (DISPOSED ON : 2019-11-28) BAIL APPLN. 3216/2019 FILED BY ANGEL GUPTA (DISPOSED ON : 2020-02-12) BAIL APPLN. 1365/2020 FILED BY DEEPAK (DISPOSED ON : 2020-06-24) BAIL APPLN. 888/2020 FILED BY ANGEL GUPTA (DISPOSED ON : 2020-05-14) BAIL APPLN. 2233/2020 FILED BY ANGEL GUPTA (DISPOSED ON : 2020-08-19) BAIL APPLN. 2673/2020 FILED BY RAJEEV KUMAR@SETHI (DISPOSED ON : 2021-03-09) BAIL APPLN. 152/2021 FILED BY ANGEL GUPTA (DISPOSED ON : 2021-07-20) CRL.M.C. 1755/2021 FILED BY RAJESH KUMAR MALIK (DISPOSED ON : 2021-10-04) BAIL APPLN. 368/2021 FILED BY MANJEET SEHRAWAT (DISPOSED ON : 2021-02-03) BAIL APPLN. 2847/2021 FILED BY RAJEEV GUPTA @ KUMAR @ SETHI (DISPOSED ON : 2021-08-11) CRL.REV.P. 98/2021 FILED BY ANGEL GUPTA (DISPOSED ON : 2021-07-20) BAIL APPLN. 2113/2021 FILED BY RAJEEV GUPTA (DISPOSED ON : 2021-07-20) BAIL APPLN. 2069/2021 FILED BY MANJEET SEHRAWAT (DISPOSED ON : 2021-07-13) W.P.(CRL) 128/2022 FILED BY ANGEL GUPTA (DISPOSED ON : 2022-01-20) BAIL APPLN. 1500/2022 FILED BY ANGEL GUPTA (DISPOSED ON : 2022-09-20) CRL.REV.P. 154/2022 FILED BY VISHAL @ JOHNY (DISPOSED ON : 2022-05-27) TR.P.(CRL.) 31/2022 FILED BY ANGEL GUPTA & ORS. (DISPOSED ON : 2023-05-25) CRL.M.C. 336/2022 FILED BY ANGEL GUPTA (DISPOSED ON : 2022-07-13) CRL.M.C. 451/2022 FILED BY VISHAL @ JOHNY (DISPOSED ON : 2022-02-02) BAIL APPLN. 2870/2022 FILED BY ANGEL GUPTA (DISPOSED ON : 2022-09-28) CRL.M.C. 3804/2022 FILED BY SHAZAD SAIFI (DISPOSED ON : 2023-08-09) CRL.M.C. 3805/2022 FILED BY VISHAL @ JOHNY (DISPOSED ON : 2023-08-09) W.P.(CRL) 2645/2022 FILED BY ANGEL GUPTA (DISPOSED ON : 2022-11-11) BAIL APPLN. 3501/2022 FILED BY VISHAL @ JOHNY (DISPOSED ON : 2022-11-28) BAIL APPLN. 3461/2022 FILED BY ANGEL GUPTA (DISPOSED ON : 2022-11-23) BAIL APPLN. 88/2023 FILED BY VISHAL @ JOHNY (DISPOSED ON : 2023-04-11) W.P.(CRL) 432/2023 FILED BY VISHAL @ JOHNY (DISPOSED ON : 2023-10-12) BAIL APPLN. 1530/2023 FILED BY ANGEL GUPTA (DISPOSED ON : 2024-01-18) BAIL APPLN. 1440/2023 FILED BY SHAHZAD (DISPOSED ON : 2023-11-20) BAIL APPLN. 303/2024 FILED BY VISHAL @ JOHNY (IN JC) (DISPOSED ON : 2024-03-21) BAIL APPLN. 912/2024 FILED BY ANGEL GUPTA (DISPOSED ON : 2024-03-21) BAIL APPLN. 1072/2024 FILED BY ANGEL GUPTA (DISPOSED ON : 2024-04-05) BAIL APPLN. 2071/2024 FILED BY MANJEET SEHRAWAT (DISPOSED ON : 2024-06-10) BAIL APPLN. 2758/2024 FILED BY ANGEL

				GUPTA (DISPOSED ON : 2024-11-05) BAIL APPLN. 3538/2024 FILED BY VISHAL @ JOHNY (DISPOSED ON : 2024-11-20) P.S.-FIR NO. :(BAWANA-430/2018)
4	BAIL APPLN.-1071/2025 CRL.M.A. 8040/2025	AKASH V/s THE STATE OF NCT DELHI & ANR.	KARAN SACHDEVA	
		OTHER DETAILS OF ADVOCATES: S.P. SHARMA (SACHDEVAKARAN@GMAIL.COM)(9999296304)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MAHINDRA PARK-500/2024)
5	BAIL APPLN.-1074/2025 CRL.M.A. 8051/2025 CRL.M.A. 8052/2025	IMRAN HASHMI V/s STATE (THROUGH SHO PS TIMAR PUR)	YOGESH SHARMA	
		OTHER DETAILS OF ADVOCATES: YOGESH SHARMA (SHARMA.YOGESH1750@GMAIL.COM)(9911440242)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CRIME AND RAILWAY-198/2009)
6	W.P.(CRL)-375/2025 CRL.M.A. 3291/2025	ARJUN SINGH V/s THE STATE (NCT OF DELHI)	ABDUL KADIR	
		OTHER DETAILS OF ADVOCATES: SALIM MALIK (SMALIK5051@GMAIL.COM)(9910595051)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.P. BADLI-518/2024) W.P.(CRL) 755/2025 FILED BY SHIVAM (DISPOSED ON : 2025-03-05) W.P.(CRL) 765/2025 FILED BY PRADEEP SINGH (DISPOSED ON : 2025-03-05) P.S.-FIR NO. :(S.P. BADLI-518/2024)
SUSPENSION OF SENTENCE				
7	CRL.A.-105/2025 CRL.M.(BAIL) 194/2025	VINOD JHA V/s STATE OF THE NCT OF DELHI	ANU NARULA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUHDARY(ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SWAROOP NAGAR-558/2020) BAIL APPLN. 2394/2021 FILED BY VINOD JHA (DISPOSED ON : 2021-12-03) P.S.-FIR NO. :(SWAROOP NAGAR-558/2020)
8	CRL.REV.P.-710/2024 CRL.M.(BAIL) 900/2024 CRL.M.A. 16345/2024	M/S KRISH LOGISTICS THROUGH ITS PROPRIETOR V/s MS SONAM RANI	SHAKTI SINGH	
		OTHER DETAILS OF ADVOCATES: R.K YASHWANT SINGH (YASHWANT1962@GMAIL.COM)(9810795141)(PETITIONER)		
9	CRL.M.(BAIL) 1189/2024 In CRL.REV.P.-913/2024	M/S AMCON ENGINEERS & ANR. V/s SATVINDER SINGH & ANR.	AMIT KUMAR GUPTA, GAURAV MALHOTRA	
		OTHER DETAILS OF ADVOCATES: AMIT KR GUPTA(MAMITGUPTA.LAW@GMAIL.COM)(9818297201)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) GAURAV MALHOTRA(MALHOTRA_GAURAV1976@YAHOO.CO.IN)(9999797229)(RESPONDENT)		
10	CRL.REV.P.(NI)-98/2024 CRL.M.(BAIL) 2227/2024	BRIJESH KUMAR V/s STATE OF NCT OF DELHI & ANR.	S D WINDLESH	
		OTHER DETAILS OF ADVOCATES:		
FRESH MATTERS & APPLICATIONS				
11	CRL.M.A. 8053/2025 In CRL.M.C.-4325/2022(Disposed off case)	MAHENDER SINGH AND ORS V/s THE STATE (GNCT OF DELHI) AND ANR.	PRAMOD KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAMOD KUMAR(PRMKUMAR20@GMAIL.COM)(971788012)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHINAV (AABHINAV11531@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JAHANGIR PURI-386/2014)

FOR ADMISSION				
12	CRL.REV.P.-1378/2024 CRL.M.A. 38856/2024	SMT.SHWETA CHAUDHARY V/s THE STATE GOVT OF NCT OF DELHI AND ANR	ANUPRIYA YADAV	
		OTHER DETAILS OF ADVOCATES: ANUPRIYA YADAV (AD.ANUPRIYA@YAHOO.COM)(9990634324)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAFDARJUNG ELCLAVE-467/2022)
13	CRL.REV.P.-1384/2024	DEEPAK & ORS. V/s BSES RAJDHANI POWER LTD.	NIHAR DAGAR	
		OTHER DETAILS OF ADVOCATES: NIHAR DAGAR (ADVNIHARDAGAR@GMAIL.COM)(9811143163)(PETITIONER) RISHAB (RISHAB@RRJASSOCIATE.COM)(0)(RESPONDENT)		
14	CRL.REV.P.(NI)-57/2025	RAMESH CHANDER GUPTA V/s IMRAN KHAN	SACHIN GUPTA	
		OTHER DETAILS OF ADVOCATES: SACHIN GUPTA (INFO@LITLEGAL.IN)(9811180270)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
15	CRL.A.-1407/2010 WITH CRL.A. 1424/2010 CRL.A. 185/2011	SUDHIR V/s STATE GOVT. OF NCT OF DELHI	MICHAEL PETER, DEEPAK KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: DEEPAK KUMAR MISHRA(ADVOCATEDEEPAKMISHRA18@GMAIL.COM)(9560376098)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARITA VIHAR-166/2005) BAIL APPLN. 4108/2006 FILED BY UMESH KUMAR @ BABLOO (DISPOSED ON : 2007-01-29) BAIL APPLN. 1093/2007 FILED BY UMESH @ BABLOO (DISPOSED ON : 2007-07-17) CRL.M.C. 1561/2009 FILED BY SUDHIR KUMAR & ORS. (DISPOSED ON : 2009-05-18) CRL.A. 185/2011 FILED BY NEGENDER KUMAR (D. OF HEARING : 2025-04-03) CRL.A. 1424/2010 FILED BY MOHAN (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(SARITA VIHAR-166/2005)
16	CRL.A.-1424/2010	MOHAN V/s STATE OF THE NCT OF DELHI	SIDDHARTH AGGARWAL (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARITA VIHAR-166/2005) BAIL APPLN. 4108/2006 FILED BY UMESH KUMAR @ BABLOO (DISPOSED ON : 2007-01-29) BAIL APPLN. 1093/2007 FILED BY UMESH @ BABLOO (DISPOSED ON : 2007-07-17) CRL.M.C. 1561/2009 FILED BY SUDHIR KUMAR & ORS. (DISPOSED ON : 2009-05-18) CRL.A. 185/2011 FILED BY NEGENDER KUMAR (D. OF HEARING : 2025-04-03) CRL.A. 1407/2010 FILED BY SUDHIR (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(SARITA VIHAR-166/2005)
17	CRL.A.-185/2011 WITH CRL.A. 1407/2010 CRL.A. 1424/2010	NEGENDER KUMAR V/s STATE	SAAHILA LAMBHA (DHCLSC), DEEPAK KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: DEEPAK KUMAR MISHRA(ADVOCATEDEEPAKMISHRA18@GMAIL.COM)(9560376098)(PETITIONER)		P.S.-FIR NO. :(DABRI-688/2007)
18	CRL.L.P.-138/2025 CRL.M.A. 6316/2025 CRL.M.A. 6318/2025 WITH CRL.L.P. 171/2025	M/S MILLENNIUM ENGINEERS V/s M/S VICTORY BUILDESTATES PVT. LTD.	MOHIT SIWACH	
		OTHER DETAILS OF ADVOCATES:		
19	CRL.L.P.-171/2025 CRL.M.A. 7538/2025 CRL.M.A. 7540/2025	M/S MILLENNIUM ENGINEERS V/s M/S VICTORY BUILDESTATES PVT. LTD. AND ORS	MOHIT SIWACH	
		OTHER DETAILS OF ADVOCATES: MOHIT SIWACH (MOHITSIWACH.ADV@GMAIL.COM)(9643797717)(PETITIONER) BHARATMSIROHI (BHARATMSIROHI@GMAIL.COM)(0)(RESPONDENT)		
20	CRL.M.A. 34550/2019 In CRL.M.C.-4267/2019	X V/s STATE OF NCT OF DELHI & ANR	AMBIKA VOHRA, MOHD RANU	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR

		AMBIKA VOHRA()(9810130645)(PETITIONER) MOHD RANU(RANU@ARIMUSLAW.COM)(9654479139)(PETITIONER)		NO. :(CHITTRANJAN PARK-151/2014) CRL.M.C. 1397/2019 FILED BY X (DISPOSED ON : 2019-03-14) P.S.-FIR NO. :(CHITTRANJAN PARK-151/2014)
21	CRL.M.C.-112/2022	STATE V/s MOHD. FAIZAN	SANJEEV SABHARWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV SABHARWAL(SOLICITOR6@GMAIL.COM)(9810031680)(PETITIONER) SANJEEV SABHARWAL(SOLICITOR6@GMAIL.COM)(9810031680)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(HAUZ QAZI-347/2014)
22	CRL.M.C.-151/2022 CRL.M.A. 14278/2022	VINOD KUMAR VIJ V/s STATE AND ORS	SAHIL MALIK, SANJAY MANN	
		OTHER DETAILS OF ADVOCATES: SANJAY RATHI(WWW.SANJAYRATHI.COM)(9811075210)(PETITIONER) SHIVAM SHARMA(SHIVAMSHARMAADVOCATE@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MAYANK VIJ(ADVOCATEMAYANKVIJ@GMAIL.COM)()(PETITIONER) TANU SINGH(TANUAKASH009@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHOK HOODA(SAMRATIANDSCAPE@GMAIL.COM)()(RESPONDENT) SANJAY MANN(MANNSANJAY22@GMAIL.COM)(9899064115)(PETITIONER)		
23	CRL.M.C.-2369/2022	NITIN SAXENA & ORS. V/s CHETNA GUPTA	BHABNA DAS	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: BHABNA DAS(OFFICE.BHAHNADAS@GMAIL.COM)(9560424577)(PETITIONER) SHEKHAR GUPTA(SHEKHARGUPTAADVOCATE@GMAIL.COM)()(RESPONDENT) SHEKHAR GUPTA(SHEKHARGUPTAADVOCATE@GMAIL.COM)()(RESPONDENT)		
24	CRL.M.C.-2902/2022 CRL.M.A. 12246/2022	ABHISHEK SINGH V/s STATE & ANR.	ROHIT SHUKLA	
		OTHER DETAILS OF ADVOCATES: ROHIT SHUKLA(LEGALLITE2020@GMAIL.COM)(9899957346)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
25	CRL.M.C.-3097/2022(Disposed off case) CRL.M.A. 18113/2024 CRL.M.A. 18114/2024 WITH CRL.M.C. 4835/2024	BALMEET SINGH KATHURIA V/s STATE & ANR.	KUSHANK GARG, DSNR LEGAL ADVOCATES & SOLICITORS, BHAVYA SETHI	
		OTHER DETAILS OF ADVOCATES: NIKHIL KOHLI(INFO@DSNLEGAL.COM)(9899522224)(PETITIONER) DEEPAK GOLA(DEEPAK.GOLA@DSNLEGAL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BHAVYA SETHI(SETHIBHAVYA@GMAIL.COM)(9811389644)(PETITIONER)		
26	CRL.M.C.-4835/2024 CRL.M.A. 18108/2024 WITH CRL.M.C. 3097/2022	BALMEET SINGH KATHURIA V/s STATE AND ANR	DSNR LEGAL ADVOCATES & SOLICITORS, BHAVYA SETHI	
		OTHER DETAILS OF ADVOCATES: BHAVYA SETHI(SETHIBHAVYA@GMAIL.COM)(9811389644)(RESPONDENT)		
27	CRL.M.C.-5582/2022 CRL.M.A. 22104/2022	TARIQ AHMED DAR V/s DIRECTORATE OF ENFORCEMENT	NISHA NARAYANAN	
		OTHER DETAILS OF ADVOCATES: NISHA NARYAN(NEESHACH283@GMAIL.COM)(9818064999)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC.ED@GMAIL.COM)(9999711099)(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 2/2008)
28	CRL.M.C.-5835/2022 CRL.M.A. 23007/2022	RASHMEE SEENGAL V/s STATE OF NCT OF DELHI	SHADMAN AHMED SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: TUSHAR SHARMA(TUSHARSHARMA133@GMAIL.COM)(9354124731)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-200/2016) BAIL APPLN. 2751/2019 FILED BY MANISH SHARMA (DISPOSED ON : 2019-11-04) BAIL APPLN. 2274/2022 FILED BY RASHMEE SEENGAL (DISPOSED ON : 2022-08-16) BAIL APPLN. 1655/2022 FILED BY RASHMEE SEENGAL (DISPOSED ON : 2022-07-21) BAIL APPLN. 3560/2022 FILED BY RASHMEE SEENGAL (DISPOSED ON : 2023-08-02) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-200/2016)

29	CRL.M.C.-6636/2022 CRL.M.A. 25851/2022	SUDHA DEVI V/s ANIL KUMAR	PRATEEK KUMAR, PRATEEK KUMAR	
		OTHER DETAILS OF ADVOCATES: PRATEEK KUMAR(PRATEEKKUMAR555@GMAIL.COM)(9891736272)(PETITIONER) PRATEEK KUMAR(PRATEEKKUMAR555@GMAIL.COM)(9891736272)(PETITIONER)		
30	CRL.M.C.-6777/2022 CRL.M.A. 26320/2022	AMIT KATYAL V/s GDK JEWELS PVT LTD	JATIN SETHI, KRISHNA RAJ	
		OTHER DETAILS OF ADVOCATES: GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) KRISHNA RAJ(KRISHNASINGHLAW@GMAIL.COM)(8287558798)(PETITIONER)		
31	CRL.M.C.-7085/2022 CRL.M.A. 27359/2022 WITH CRL.M.C. 7091/2022 CRL.M.C. 7092/2022 CRL.M.C. 7093/2022 CRL.M.C. 7094/2022 CRL.M.C. 7095/2022	VAKATI NARAYANA REDDY V/s IFCI FACTORS LIMITED	GANGADHARAN K	
		OTHER DETAILS OF ADVOCATES: GANGADHARAN (ADVOCATE_KGN@REDIFFMAIL.COM)(9811506605)(PETITIONER) MKTG(MKTG@IFCIFACTORS.COM){}(RESPONDENT)		
32	CRL.M.C.-7091/2022 CRL.M.A. 27371/2022	VAKATI NARAYANA REDDY V/s IFCI FACTORS LIMITED	GANGADHARAN K	
		OTHER DETAILS OF ADVOCATES: K. GANGADHARAN(ADVOCATE_KGN@REDIFFMAIL.COM)(9811506605)(PETITIONER) MKTG(MKTG@IFCIFACTORS.COM){}(RESPONDENT)		
33	CRL.M.C.-7092/2022 CRL.M.A. 27373/2022	VAKATI NARAYANA REDDY V/s IFCI FACTORS LIMITED	GANGADHARAN K	
		OTHER DETAILS OF ADVOCATES: GANGADHARAN (KGN@REDIFFMAIL.COM)(9811506605)(PETITIONER) MKTG(MKTG@IFCIFACTORS.COM){}(RESPONDENT)		
34	CRL.M.C.-7093/2022 CRL.M.A. 27375/2022	VAKATI NARAYANA REDDY V/s IFCI FACTORS LIMITED	GANGADHARAN K	
		OTHER DETAILS OF ADVOCATES: GANGADHARAN (ADVOCATE_KGN@REDIFFMAIL.COM)(9811506600)(PETITIONER) SMIT KUMAR(SMITKUMAR@IFCIFACTORS.COM){}(RESPONDENT) MKTG(MKTG@IFCIFACTORS.COM){}(RESPONDENT)		
35	CRL.M.C.-7094/2022 CRL.M.A. 27377/2022	VAKATI NARAYANA REDDY V/s IFCI FACTORS LIMITED	GANGADHARAN K	
		OTHER DETAILS OF ADVOCATES: GANGADHARAN (ADVOCATE_KGN@REDIFFMAIL.COM){}(PETITIONER) SMIT KUMAR(SMITKUMAR@IFCIFACTORS.COM){}(RESPONDENT) MKTG(MKTG@IFCIFACTORS.COM){}(RESPONDENT)		
36	CRL.M.C.-7095/2022 CRL.M.A. 27379/2022	VAKATI NARAYANA REDDY V/s IFCI FACTORS LIMITED	GANGADHARAN K	
		OTHER DETAILS OF ADVOCATES: GANGADHARAN (ADVOCATE_KGN@REDIFFMAIL.COM)(9811506605)(PETITIONER) MKTG (MKTG@IFCIFACTORS.COM){}(RESPONDENT)		
37	CRL.M.C.-57/2025 CRL.M.A. 260/2025	PARAS NATH JHA V/s HARJEET SINGH	VARUN DHINGRA	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: VARUN (VARUN_DHINGR@YMAIL.COM)(9899547709)(PETITIONER) ADVOCATEKIS(ADVOCATEKIS@GMAIL.COM){0}(RESPONDENT)		
38	CRL.M.C.-262/2025	ROHIT KUMAR MATOO AND ORS V/s THE STATE OF NCT OF DELHI AND ANR	MONIKA SHARMA	
		OTHER DETAILS OF ADVOCATES: MONIKA SHARMA(MONIKASHARMAADVOCATE@GMAIL.COM)(9911393913)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KESHAV PURAM-471/2020)
39	CRL.REV.P.-630/2017 WITH CRL.REV.P. 648/2017	PROSECUTRIX (X) V/s STATE & ANR	ANUPAM S SHARRMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TIMAR PUR-923/2015) BAIL APPLN. 472/2016 FILED BY SUMIT KUMAR (DISPOSED ON : 2016-09-09) CRL.REV.P. 648/2017 FILED BY STATE GNCT OF DELHI (D. OF HEARING : 2025-04-03)

				P.S.-FIR NO. :(TIMAR PUR-923/2015)
40	CRL.REV.P.-648/2017	STATE GNCT OF DELHI V/s SUMIT	MEENAKSHI CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TIMAR PUR-923/2015) BAIL APPLN. 472/2016 FILED BY SUMIT KUMAR (DISPOSED ON : 2016-09-09) CRL.REV.P. 630/2017 FILED BY PROSECUTRIX (X) (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(TIMAR PUR-923/2015)
41	CRL.REV.P.-756/2017 CRL.M.A. 16868/2017	STATE V/s NISHIKANT KAUSHIK	MEENAKSHI DAHIYA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(NAJAFGARH-421/2015)
42	CRL.REV.P.-254/2019 WITH CRL.REV.P. 131/2024	NISHI GUPTA V/s RAVI GUPTA & ORS	VASEEM KHAN, SUBHRO PRAKAS MUKHERJEE, SWASTIK SINGH SOLANKI, PRASHANT MENDIRATTA	
		OTHER DETAILS OF ADVOCATES: VASEEM KHAN()(8800913558)(PETITIONER) SWASTIK SINGH SOLANKI(SWASTIKSINGHSOLANKI@GMAIL.COM)(9717419767)(PETITIONER) PRASHANT MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM)(9811182500)(RESPONDENT)		
43	CRL.REV.P.-131/2024 CRL.M.A. 2702/2024	SMT NISHI GUPTA AND ANR V/s SH RAVI GUPTA	SWASTIK SINGH SOLANKI, PRASHANT MENDIRATTA	
		OTHER DETAILS OF ADVOCATES: SWASTIK SINGH(SWASTIKSINGHOFFICE@GMAIL.COM)(8800594915)(PETITIONER) RAVI GUPTA(RAVIGUPTA128@GMAIL.COM)(9811593260)(RESPONDENT) PRASHANT MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM)(9811182500)(RESPONDENT)		
44	CRL.REV.P.-64/2024 CRL.M.A. 1503/2024	BHASKAR KHATNANI V/s NARCOTICS CONTROL BUREAU	YOGESH KUMAR SAXENA	
		OTHER DETAILS OF ADVOCATES: YOGESH SAXENA(YSAXENA.ADVOCATE@GMAIL.COM)(9810294248)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 81/2019) BAIL APPLN. 1102/2019 FILED BY AMIT RANJAN (DISPOSED ON : 2019-07-05) CRL.M.C. 3710/2019 FILED BY NARCOTICS CONTROL BUREAU (DISPOSED ON : 2023-10-17) BAIL APPLN. 597/2020 FILED BY BHASKAR KHATNANI (DISPOSED ON : 2023-08-17) BAIL APPLN. 3198/2019 FILED BY MANISH MOHAN (DISPOSED ON : 2020-02-05) BAIL APPLN. 623/2020 FILED BY MANISH MOHAN (DISPOSED ON : 2020-03-03) BAIL APPLN. 1479/2020 FILED BY BHASKAR KHATNANI (DISPOSED ON : 2020-07-06) BAIL APPLN. 1409/2020 FILED BY MANISH MOHAN (DISPOSED ON : 2023-04-10) BAIL APPLN. 1569/2021 FILED BY BHASKAR KHATNANI (DISPOSED ON : 2021-06-02) BAIL APPLN. 1473/2021 FILED BY GAURAV MEHTA (DISPOSED ON : 2021-05-03) BAIL APPLN. 3273/2021 FILED BY AMIT RANJAN (DISPOSED ON : 2021-12-14) BAIL APPLN. 1257/2022 FILED BY GAURAV MEHTA (DISPOSED ON : 2023-10-31) P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 81/2019)
45	CRL.REV.P.-115/2024	SUSHIL V/s STATE GOVT. OF NCT OF DELHI	NAVEEN PANWAR	
		OTHER DETAILS OF ADVOCATES: NAVEEN PANWAR(ADV.NPANWAR@GMAIL.COM)(9818852882)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-222/2021) CRL.M.C. 5174/2022 FILED BY SUSHIL @ SONU (DISPOSED ON : 2022-10-28) BAIL APPLN. 3648/2022 FILED BY SUSHIL (DISPOSED ON : 2023-02-17) CRL.M.C. 5642/2023 FILED BY SUSHIL (DISPOSED ON : 2023-09-19) BAIL APPLN. 3783/2023 FILED BY SHAHZEB CHOUDHARY (DISPOSED ON : 2023-11-09) BAIL APPLN. 1572/2024 FILED BY ABRAR@BALE (DISPOSED ON : 2024-10-08) BAIL APPLN. 1221/2024 FILED BY MAHESH

				(DISPOSED ON : 2024-10-08) BAIL APPLN. 3989/2024 FILED BY SUSHIL (DISPOSED ON : 2024-12-03) BAIL APPLN. 4480/2024 FILED BY AKRAM @ RAJU (DISPOSED ON : 2025-01-22) BAIL APPLN. 4673/2024 FILED BY SHAZEB (DISPOSED ON : 2025-03-03) P.S.-FIR NO. :(CRIME AND RAILWAY- 222/2021)
46	CRL.REV.P.-150/2024	SHRI SANDEEP V/s MS. SHRUTI	VARUN KUMAR	
		OTHER DETAILS OF ADVOCATES:		
47	CRL.REV.P.-190/2024 CRL.M.A. 4202/2024	SHAKTI SINGH V/s GOVT OF NCT OF DELHI	DEEPAK KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: DEEPAK K. SHARMA(VAKILDEEPAK@GMAIL.COM)(9717277711)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ALIPUR-407/2022) BAIL APPLN. 2363/2022 FILED BY SHAKTI SINGH (DISPOSED ON : 2022-09-08) CRL.REV.P. 1179/2024 FILED BY STATE (D. OF HEARING : 2025-05-07) P.S.-FIR NO. :(ALIPUR-407/2022)
48	CRL.REV.P.-352/2024	STATE V/s JITENDER MEENA	NARESH KUMAR CHAHAR, RAVINDRA NARAYAN	
		OTHER DETAILS OF ADVOCATES: NARESH KUMAR CHAHAR(NARESH200@GMAIL.COM)(9811047098)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAVINDRA NARAYAN(PANKAJSHARMANAN@GMAIL.COM)(9315506556)(RESPONDENT)		P.S.-FIR NO. :(DABRI-494/2016)
49	CRL.M.A. 8541/2025 In CRL.REV.P.-421/2024	HARLEEN KAUR V/s HARMEET SINGH NARULA	SWAROOPANANDA MISHRA, VIKRAM SINGH NAYAL	
		OTHER DETAILS OF ADVOCATES: SWAROOPANADA MISHRA (SWARMISHRA95@GMAIL.COM)(7016409332)(PETITIONER) HARMEET NARULA (HARMEET_NARULA@OUTLOOK.COM)()(RESPONDENT) SWAROOP MISHRA(SWARMISHRA95@GMAIL.COM)(7016409332)(PETITIONER) VIKRAM SINGH NAYAL(ADVVIKRAM01@GMAIL.COM)(8800708830)(RESPONDENT)		
50	CRL.REV.P.-616/2024	THE STATE OF GNCT OF DELHI V/s ABHISHEK KUMAR	MANJEET ARYA	
		OTHER DETAILS OF ADVOCATES: MAJEET ARYA (MANJEETARYA@YAHOO.COM)(9810054662)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) MANJEET ARYA (MANJEETARYA@YAHOO.COM)(9810054662)(PETITIONER) TARUN KUMAR (SCCHAMBER21@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PAHARGANJ-193/2023) BAIL APPLN. 1538/2023 FILED BY ABHISHEK KUMAR @ KUMAR ABHISHEK (DISPOSED ON : 2023-12-12) P.S.-FIR NO. :(PAHARGANJ-193/2023)
51	CRL.REV.P.-636/2024 CRL.M.A. 14643/2024	JITENDER @ CHINKU V/s BABLI @ MANVI & ANR.	AKHILESH KUMAR DIXIT, ANUJ KUMAR	
		OTHER DETAILS OF ADVOCATES: DIXIT AKHIKLESH (ADVOCATE.AKHILESHDIXIT@GMAIL.COM)(9717927002)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ANUJ KUMAR(ADVOCATE.ANUJ@CONSULTANT.COM)(7503380065)(RESPONDENT)		
52	CRL.REV.P.-673/2024 CRL.M.A. 15419/2024	DEEPTI AWASTHI V/s MANJU AWASTHI & ANR.	BABLI KALA	
		OTHER DETAILS OF ADVOCATES: BABLI KALA (BABLI.ADV08@GMAIL.COM)(9953249558)(PETITIONER)		
53	CRL.REV.P.-757/2024 CRL.M.A. 17751/2024 CRL.M.A. 32955/2024	RAM NARESH V/s THE STATE NCT OF DELHI & ANR.	KRISHNA MURARI	
		OTHER DETAILS OF ADVOCATES: KRISHAN MURARI(KISNA.KAILA.COM)(9031944199)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KRISHNA MURARI(KISNAKAILA@GMAIL.COM)(0)(PETITIONER) KRISHNA MURARI(KISNA.KAILA.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

		KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
54	CRL.REV.P.-804/2024 CRL.M.A. 18662/2024 CRL.M.A. 18664/2024	VED RATTAN TYAGI V/s NEHA TYAGI	SAHIL GOYAL, SMRITI SINHA	
		OTHER DETAILS OF ADVOCATES: SMRITI SINHA(SMRITI@SINHALAW.COM)(9818199498)(RESPONDENT)		
55	CRL.REV.P.-1165/2024 CRL.M.A. 28694/2024	NIKHIL ALIAS MONU V/s STATE OF DELHI	RAJEEV BANSAL	
		OTHER DETAILS OF ADVOCATES: ACQUITY LAW ASSOCIATES(ACQUITYLAWASSOCIATES@GMAIL.COM)(8377998979)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SHALIMAR BAGH-169/2024)
56	CRL.REV.P.-1322/2024 CRL.M.A. 35742/2024	STATE V/s AJAY JAIN	HITESH VALI	
		OTHER DETAILS OF ADVOCATES: HITESH VALI (VALI.HITESH@GMAIL.COM)(9971695125)(PETITIONER) HITESH VALI (VALI.HITESH@GMAIL.COM)(9971695125)(PETITIONER)		P.S.-FIR NO. :(SHAHDARA-297/2018)
57	CRL.REV.P.(MAT.)-4/2024	MADHU RANI & ORS. V/s RAVINDER KUMAR	NARINDER KUMAR BHAMBRI, ATIF SUHRAWARDY	
		OTHER DETAILS OF ADVOCATES: MADHU RANI(TRMADHU2020@GMAIL.COM)(9971954956)(PETITIONER) RAVINDER KUMAR(MR.RAVIBHEL@GMAIL.COM)(8605731358)(RESPONDENT) ATIF SUHRAWARDY(ATIFSUHRAWARDY@GMAIL.COM)(9810057636)(PETITIONER)		
FOR DIRECTION ON OFFICE NOTE				
58	CRL.REV.P.-581/2024	SEENU SUHAG V/s ANUJ SUHAG	MANDEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: MANDEEP KUKMAR(MANDEEP321@GMAIL.COM)(9899461344)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
FOR DIRECTIONS				
59	CRL.M.C.-818/2020 CRL.M.A. 3363/2020	AMANDEEP SINGH SYAL V/s MANMEET KAUR JOHAR	TRIPAKSHA LITIGATIONS, P.K. SINHA, SATYAARTH BALAJEE SINHA	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: TRIPAKSHA LITIGATIONS()(8178803130)(PETITIONER) SATYAARTH BALAJEE SINHA(SATYAARTHSINHA@GMAIL.COM)(7678172145)(RESPONDENT)		
FOR ARGUMENT				
60	CRL.A.-202/2010	RAJNI @ RAJBALA V/s NCB	SUNIL MEHTA, S RACHNA	
		OTHER DETAILS OF ADVOCATES:		
61	CRL.M.C.-3877/2022 CRL.M.A. 16161/2022 WITH CRL.M.C. 3878/2022 CRL.M.C. 3894/2022 CRL.M.C. 3919/2022	ACHIN KUMAR ROY V/s BAJAJ FINANCE LTD.	SUMMINDER PASWAN, RAJESH JANGRA	
		OTHER DETAILS OF ADVOCATES: SUMMINDER PASWAN(SUMMINDERPASWANADV@GMAIL.COM)(9810949951)(PETITIONER) RAJESH JANGRA(JANGRAADVOCATE@GMAIL.COM)(9958726491)(PETITIONER)		
62	CRL.M.C.-3878/2022 CRL.M.A. 16163/2022	ACHIN KUMAR ROY V/s BAJAJ FINANCE LTD.	SUMMINDER PASWAN, RAJESH JANGRA	
		OTHER DETAILS OF ADVOCATES: SUMMINDER PASWAN(SUMMINDERPASWANADV@GMAIL.COM)(9810949951)(PETITIONER) RAJESH JANGRA(JANGRAADVOCATE@GMAIL.COM)(9958726491)(PETITIONER)		
63	CRL.M.C.-3894/2022	ACHIN KUMAR ROY V/s BAJAJ FINANCE LTD.	SUMMINDER PASWAN, RAJESH JANGRA	
		OTHER DETAILS OF ADVOCATES: RAJESH JANGRA(JANGRAADVOCATE@GMAIL.COM)(9958726491)(PETITIONER)		
64	CRL.M.C.-3919/2022 CRL.M.A. 16288/2022	ACHIN KUMAR ROY V/s BAJAJ FINANCE LTD.	SUMMINDER PASWAN, RAJESH JANGRA	
		OTHER DETAILS OF ADVOCATES: RAJESH JANGRA(JANGRAADVOCATE@GMAIL.COM)(9958726491)(PETITIONER)		

65	CRL.M.C.-5809/2022 CRL.M.A. 22841/2022	PRAVIN SURESH MAHALE V/s UPL LIMITED	DEEPAK AGARWAL	
		OTHER DETAILS OF ADVOCATES: DEEPAK AGARWAL(AGARWALANDORY@GMAIL.COM)(9650335116)(PETITIONER) PRAVIN SURESH MAHALE(AGARWALANDROY@GMAIL.COM)(9650335116)(PETITIONER) MAIL(MAIL@ACMLEGAL.ORG)()(RESPONDENT) VIBHAACM(VIBHAAM@GMAIL.COM)()(RESPONDENT) UPL LIMITED(UPL.INVESTORS@UPL-LTD.COM)()(RESPONDENT)		
FOR FINAL DISPOSAL				
66	CRL.REV.P.-7/2017	MUMTAZ ARA V/s STATE (NCT) OF DELHI & ANR	ASHOK GURNANI, RAVI P MEHROTRA, SUMEET ANAND	
		OTHER DETAILS OF ADVOCATES: SUMEET ANAND (SUMEETANAND.ADV@GMAIL.COM)(9953154353)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHANDNI MAHAL-168/2000) CRL.REV.P. 319/2010 FILED BY GAUHAR HUSSAIN (DISPOSED ON : 2011-03-23) W.P.(CRL) 1791/2009 FILED BY GAUHAR HUSSAIN (DISPOSED ON : 2009-12-15) CRL.M.C. 93/2010 FILED BY GAUHAR HUSSAIN (DISPOSED ON : 2017-01-30) P.S.-FIR NO. :(CHANDNI MAHAL-168/2000)
67	CRL.REV.P.-1266/2024 CRL.M.A. 33306/2024	RAKESH DEDHA & ORS. V/s STATE GOVT. OF NCT OF DELHI	PIYUSH RAYAL	
		OTHER DETAILS OF ADVOCATES: M.K VASHISHTH(MUNISHVASHISHTH@YAHOO.CO.IN)(9810205583)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GAZI PUR-312/2021)
PART-HEARD MATTERS				
68	CRL.REV.P.-1255/2024 CRL.M.A. 32780/2024	SAHIL V/s STATE OF NCT OF DELHI	SWATY SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: SWATY SINGH MALIK(SWATY@LAWOFFICESOFFSM.COM)(9873179289)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND PARBAT-140/2023) BAIL APPLN. 2092/2024 FILED BY JASWINDER SINGH @ GOLU (DISPOSED ON : 2024-06-14) P.S.-FIR NO. :(ANAND PARBAT-140/2023)
FOR CONSIDERATION				
69	CRL.REV.P.-731/2024 CRL.M.A. 17045/2024 CRL.M.A. 9294/2025 CRL.M.A. 9337/2025	KULBHUSHAN SACHDEV V/s HOUSING DEVELOPMENT FINANCE CORPORATION LTD	ASHWANI GARG, SANJAY KUMAR, ARJUN JAIN	
		OTHER DETAILS OF ADVOCATES: ASHWANI GARG(ASHWANIGARGFIRST@YAHOO.CO.IN)(9810046423)(PETITIONER) ASHWANI GARG(ASHWANIGARGFIRST@YAHOO.CO.IN)()(RESPONDENT) ADVOCATE DELHI(LAWYERTELECOM@GMAIL.COM)(0)(PETITIONER) SHANKAR(OFFICE@SHANKAR.ASSOCIATES)(0)(RESPONDENT) ARJUN JAIN(ARJ.JAIN@GMAIL.COM)(9711404505)(RESPONDENT)		

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: “NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”

NOTE: “ PASSOVERS OF THE SUPPLEMENTARY LIST SHALL BE TAKEN UP AT 02:15 P.M.

NOTE:“ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,**ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP**, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.”

NOTE: “REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M.”

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MEETING NO. 2512 822 1186.

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bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	MAC.APP.-610/2024 CM APPL. 69772/2024	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD V/s SMT MINI MEHTA AND OTHERS	SUMAN BAGGA	
		OTHER DETAILS OF ADVOCATES: SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) ASHOK(ASHOKSINGLA020@GMAIL.COM)(0)(RESPONDENT) SOMPARASHAR(SOMPARASHAR@YAHOO.COM)(0)(RESPONDENT)		
2	C.R.P.-79/2025 CM APPL. 15567/2025	SMT MEENU KATHURIA & ORS. V/s MS PREETI KHANNA	AJAY SONDHI	
		OTHER DETAILS OF ADVOCATES: AJAY SONDHI(AJAY@SONDHILAWCHAMBES.COM)(9717243243)(PETITIONER) AJAY(AJAYKUMARJOHRI@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
3	MAC.APP.-1019/2014 CM APPL. 18428/2014 WITH MAC.APP. 1022/2014	NATIONAL INSURANCE CO. LTD V/s NITIN SEHGAL AND ORS	PANKAJ SETH, MANISH MAINI	
		OTHER DETAILS OF ADVOCATES: MANISH MAINI(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) MANISH MAINI(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER)		
4	MAC.APP.-1022/2014	NATIONAL INSURANCE CO LTD V/s SAURABH SEHGAL AND ORS	PANKAJ SETH, ASHISH KAPUR, O P MANNIE	
		OTHER DETAILS OF ADVOCATES:		

5	MAC.APP.-86/2015 CM APPL. 1394/2015 CM APPL. 17503/2015	UNITED INDIA INSURANCE CO LTD V/s SUNHERO BANO & ORS	K L NANDWANI, NAVNEET GOYAL, SHIKHA SAPRA, SOMNATH PARASHAR, SONAL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(RESPONDENT) SONAL CHAUHAN(SONAL.CHAUHAN.ADV@GMAIL.COM)(9871234645)(RESPONDENT)		
6	C.R.P.-123/2017	ARVINDER SINGH V/s PRADEEP KARNANY & ORS	AMIT SANDUJA, RAJIV K GARG & ASHISH GARG, AJAY KUMAR, RAJEEV KAPOOR	
		OTHER DETAILS OF ADVOCATES: RAJEEV KAPOOR(RAJEEVKAPOOR_2007@REDIFFMAIL.COM)(9899785517)(RESPONDENT)		
7	MAC.APP.-205/2018	VISHAL TOMAR V/s TINKU & ORS (THE NATIONAL INSURANCE CO LTD)	J S KANWAR, ARIHANT JAIN	
		OTHER DETAILS OF ADVOCATES: J S KANWAR()(9899770803)(PETITIONER)		
8	MAC.APP.-810/2018 CM APPL. 36863/2018 CM APPL. 53818/2018 WITH MAC.APP. 303/2019	ORIENTAL INSURANCE CO LTD V/s SHER DEEN & ORS	PANKAJ SETH, M. HUSAIN, MURTAZA HUSAIN	
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH()(9811912254)(PETITIONER) MURTAZA HUSAIN(ADVOCATEMURTAZAHUSAIN@GMAIL.COM)(9810357561)(RESPONDENT)		
9	C.R.P.-141/2019 CM APPL. 30195/2019	DELHI SWIMMING ASSOCIATION V/s BALAJI SWIMMING CLUB & ORS	ABHIGYA & CO, SANJEEV SHARMA	
		OTHER DETAILS OF ADVOCATES: ABHIGYA & CO()(9650685154)(PETITIONER) SANJEEV SHARMA(SANJEEVSHARMA@LEGISLATOR.COM)(9999600552)(PETITIONER) SANJEEV SHARMA(SANJEEVSHARMA@LEGISLATOR.COM)(9999600552)(RESPONDENT)		
10	CM APPL. 63365/2024(CM For Restoration) CM APPL. 63366/2024 In MAC.APP.-640/2019(Disposed off case)	LONG SHRI & ORS V/s AMIT KUMAR & ORS	ARUN SHARMA, SOUMIK MAZUMDAR, NAVNEET KUMAR	
		OTHER DETAILS OF ADVOCATES: ARUN SHARMA()(9213525835)(PETITIONER) NAVNEET KUMAR(NAVNEET.KY22@GMAIL.COM)(9711965101)(RESPONDENT)		
11	W.P.(C)-1933/2019	SH. KULDEEP SINGH AND ORS. V/s M/S KALRA HOSPITAL SRCNC PVT. LTD.	YASHPAL RANGI, AJIT SINGH	
		OTHER DETAILS OF ADVOCATES: YASHPAL RANGI()(9811944784)(PETITIONER)		
12	W.P.(C)-2436/2019 CM APPL. 11365/2019 CM APPL. 35930/2019 CM APPL. 10952/2020 CM APPL. 11756/2020	RESIDENT WELFARE ASSOCIATION NIZAMUDDIN WEST (REGD.) V/s SOUTH DELHI MUNICIPAL CORPORATION AND ORS.	AASTHA DHAWAN, RICHA DHAWAN, AWANTIKA MANOHAR, SHAINI BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: AASTHA DHAWAN()(9711436642)(PETITIONER) AASTHA DHAWAN()(7399078622)(PETITIONER) AASTHA DHAWAN(DHAWAN.AASTHA.90@GMAIL.COM)(9711436642)(PETITIONER) AASTHA DHAWAN(DHAWAN.AASTHA.90@GMAIL.COM)(9711436642)(PETITIONER) ABHAY PRAKASH SAHAY(ABHAYCGSC@GMAIL.COM)(9810437458)(RESPONDENT) RICHA DHAWAN(RICHA1290@GMAIL.COM)(9999890553)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) RICHA DHAWAN(RICHA1290@GMAIL.COM)(9999890553)(RESPONDENT) ABHAY PRAKASH SAHAY(ABHAYCGSC@GMAIL.COM)(9810437458)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SHAINI BHARDWAJ(SHINE9ST@GMAIL.COM)(7895664246)(PETITIONER)		
13	W.P.(C)-4633/2019 CM APPL. 20617/2019	MADHU SHARMA V/s UNION OF INDIA AND ANR.	KUMAR AND ASSOCI, ANINDITA PUJARI	
		OTHER DETAILS OF ADVOCATES: KUMAR AND ASSOCI()(9811929448)(PETITIONER) ANINDITA PUJARI(APLAWCHAMBERS@GMAIL.COM)(9810411772)(RESPONDENT)		
14	W.P.(C)-5703/2019 CM APPL. 51693/2019 WITH W.P.(C) 14808/2023	DHIR GLOBAL INDUSTRIA P LTD. (DEFUNCT) THROUGH MR. M.K. DHIR (DIRECTOR) V/s PRESIDING OFFICER CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL -2 & ANR	S.P ARORA, M DUTTA	
		OTHER DETAILS OF ADVOCATES: S.P ARORA()(9899233114)(PETITIONER) M DUTTA()(9810062932)(PETITIONER)		

15	W.P.(C)-14808/2023 CM APPL. 58873/2023	CENTRAL BOARD OF TRUSTEE THROUGH REGIONAL PROVIDENT FUND COMMISSIONER V/s COSMIQUE PVT LTD	BRAJA BANDHU PRADHAN	
		OTHER DETAILS OF ADVOCATES: B B PARDHAN(PRADHANANDCOMPAY@GMAIL.COM)(9891351195)(PETITIONER) COSMIQUE PVT LTD(COSMIQUE@CONSMIQUE.CO.IN){}(RESPONDENT)		
16	W.P.(C)-7798/2019	HARISH KUMAR V/s M/S APOLLO HOSPITAL ENTERPRISES LTD. & ORS.	U. SRIVASTAVA, A BHASIN & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: U. SRIVASTAVA()(9312220571)(PETITIONER)		
17	W.P.(C)-7890/2019 CM APPL. 32730/2019 CM APPL. 8605/2020 CM APPL. 28453/2020 CM APPL. 6025/2021	M/S CAMEO INTERNATIONAL V/s VECHELAL	PRASHANT KUAMR MITTAL, ANSHUL KUMAR	
		OTHER DETAILS OF ADVOCATES: PRASHANT KUAMR MITTAL()(9811088853)(PETITIONER) PRASHANT KUAMR MITTAL()(981810885)(PETITIONER) P K MITTAL(PKMITTALADVOCATE@GMAIL.COM){}(PETITIONER) BHANU PARTAP AND ANSHUL KUMAR(LEXERAINDIA@GMAIL.COM)(7503402880)(RESPONDENT) PK MITTAL(PKMITTALADVOCATE@GMAIL.COM)(9811088853)(PETITIONER) BHANU PARTAP(LEXERAINDIA@GMAIL.COM)(7503402880)(RESPONDENT) ANSHUL KUMAR(ANSHULKUMARADV@GMAIL.COM)(8447202022)(RESPONDENT)		
18	W.P.(C)-9387/2019	M/S SPICEJET LIMITED V/s BALWANT SINGH	SHIV B. CHETRY, MUKESH SHARMA, ROHIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SHIV B. CHETRY()(9717136017)(PETITIONER) MUKESH SHARMA(SHARMA.MUKESH101@GMAIL.COM)(9910092122)(PETITIONER) ROHIT KUMAR(KUMARROHIT1998124@GMAIL.COM)(9911428065)(PETITIONER)		
19	W.P.(C)-10882/2019 CM APPL. 45013/2019 CM APPL. 45015/2019 CM APPL. 22155/2022 CM APPL. 22156/2022 CM APPL. 2692/2024	MANAK ENGINEERING SERVICES V/s DILIP SINGH	SAURABH SETH, SYED SAJAD ALISHER, ANITA SAROHA, ANITA SAROHA	
		OTHER DETAILS OF ADVOCATES: SAURABH SETH()(9811393402)(PETITIONER) SYED SAJJAD ALI(SYEDSAJJADADV@GMAIL.COM)(9968419956)(PETITIONER) SURABH SETHI AND SUMEER SETH(SETH.SAURABH@HOTMAIL.COM)(9811393402)(PETITIONER) SYED SAJJAD ALI(SYEDSAJJADADV@GMAIL.COM)(9968419956)(RESPONDENT) SURABH SETHI AND SUMEER SETH(SETH.SAURABH@HOTMAIL.COM)(9811393402)(PETITIONER) SYED SAJJAD ALI(SYEDSAJJADADV@GMAIL.COM)(9968419956)(PETITIONER) SYED SAJJAD ALI(SYEDSAJJADADV@GMAIL.COM)(9968419956)(RESPONDENT) ANIT SAROHA(POWER.LAWJUSTICE@GMAIL.COM)(9312166986)(PETITIONER) VRCOM, SYEDSAJJAD (VRCOM1660@GMAIL.COM, SYEDSAJJADADV@GMAIL.COM){}(RESPONDENT) SYED SAJJAD ALISHER(SYEDSAJJADADV@GMAIL.COM)(9968419956)(PETITIONER) ANITA SAROHA(POWER.LAWJUSTICE@GMAIL.COM)(9312166986)(PETITIONER)		
20	W.P.(C)-13866/2019 CM APPL. 55653/2019 CM APPL. 55655/2019	THE MAISON COMPANY V/s SH. ANWAR ALI AND ORS.	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL()(9811142757)(PETITIONER)		
21	CM APPL. 12447/2025 In W.P.(C)-713/2020	SECRETARY, SANGEET NATAK AKADEMI V/s SHRI DHARAMBEER	RAJESH GOGNA', RAJIV AGARWAL, RAJIV AGARWAL, BHAGVAN SWARUP SHUKLA	
		OTHER DETAILS OF ADVOCATES: RAJESH GOGNA'()(9911222251)(PETITIONER) BHAGVAN SWARUP SHUKLA(BSCGSC@GMAIL.COM)(9910483635)(PETITIONER) BHAGVAN SWARUP SHUKLA(BSCGSC@GMAIL.COM)(9910483635)(PETITIONER)		
22	W.P.(C)-1062/2020 CM APPL. 3505/2020 CM APPL. 10387/2020 CM APPL. 28219/2020 CM APPL. 65592/2023	CACHAR PAPER PROJECT WORKERS UNION (INTUC) V/s UNION OF INDIA AND ANR.	SIDDHARTH SEEM, SIDDHARTH SEEM, HAIDER ALI, RAJESH KUMAR, LEXORBIS, AMOL SHARMA, RAJESH KUMAR, RAHUL SHARMA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH SEEM()(9999019270)(PETITIONER) SIDDHARTH SEEM(SIDDHARTH@HRLN.ORG)(9999019270)(PETITIONER) SIDDHARTHSEEM(SIDDHARTHSEEM@HOTMAIL.COM)(9999019270)(PETITIONER) DEV (DEVBHARDWAJCGSC@GMAIL.COM){}(RESPONDENT) RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM){}(RESPONDENT) VIVEK SIBAL (VIVEKSIBAL@YAHOO.COM){}(RESPONDENT) HETVI PATEL()(9925553000)(PETITIONER)		

		DEV BHARDWAJ(DEVPBHARDWAJCGSC@GMAIL.COM){}(RESPONDENT) RAHUL(SHARMA_RAHUL301@GMAIL.COM){}(RESPONDENT) VIVEK(VIVEKSIBAL@YAHOO.COM){}(RESPONDENT) RAJESH(RAJESH.LAWS@GMAIL.COM){}(RESPONDENT) { }(RESPONDENT) AMOL SHARMA(AMOL_SHARMA@SNGPARTNERS.IN)(9958609042)(RESPONDENT) RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(RESPONDENT) RAHUL SHARMA(KARAMSAMYAL@GMAIL.COM)(9871014678)(PETITIONER)	
23	W.P.(C)-6539/2020 CM APPL. 22889/2020 CM APPL. 47373/2022	NORTH DELHI MUNICIPAL CORPORATION V/s SATISH	NAMRATA MUKIM, RAJIV AGARWAL, RAJIV AGARWAL
		OTHER DETAILS OF ADVOCATES: NORTH DELHI MUNICIPAL CORPORATION(NAMRATAMUKIM@HOTMAIL.COM){}(RESPONDENT) NAMRATAMUKIM(NAMRATAMUKIM@HOTMAIL.COM)(9899106515)(PETITIONER) NAMRATA MUKIM(NAMRATAMUKIN@HOTMAIL.COM)(9899106515)(PETITIONER) SATISH(RAJIVAGGL@YAHOO.COM){}(PETITIONER) RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) RAJIV AGGAWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) NAMRATA MUKIM(NAMRATAMUKIM@HOTMAIL.COM){}(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)	
24	W.P.(C)-7160/2020 WITH W.P.(C) 7163/2020 W.P.(C) 7347/2020 W.P.(C) 7481/2020 W.P.(C) 13022/2021 W.P.(C) 13041/2021	LIC OF INDIA V/s PANKAJ MISHRA	RAJESH MAHINDRU
		OTHER DETAILS OF ADVOCATES: LIC OF INDIA(R_MAHINDRU@REDIFFMAIL.COM)(9810194135)(RESPONDENT) RAJESHMAHINDRU(R_MAHINDRU@REDIFFMAIL.COM)(9810194135)(PETITIONER) RAJESH MAHINDRU(R_MAHINDRU@REDIFFMAIL.COM)(9810194135)(PETITIONER) PANKAJ MISHRA(ADVDHANGARVS@GMAIL.COM)(9810206176)(PETITIONER) VIJENDRA SINGH BAGHEL(ADVDHANGARVS@GMAIL.COM)(9810206176)(RESPONDENT)	
25	W.P.(C)-7163/2020	LIC OF INDIA V/s BALAM SINGH BISHT	RAJESH MAHINDRU
		OTHER DETAILS OF ADVOCATES: LIC OF INDIA(R_MAHINDRU@REDIFFMAIL.COM)(9810194135)(RESPONDENT) RAJESHMAHINDRU(R_MAHINDRU@REDIFFMAIL.COM)(9810194135)(PETITIONER) RAJESH MAHINDRU(R_MAHINDRU@REDIFFMAIL.COM)(9810194135)(PETITIONER) BALAM SINGH BISHT(ADVDHANGARVS@GMAIL.COM)(9810206176)(PETITIONER) VIJENDRA SINGH(ADVDHANGARVS@GMAIL.COM)(9810206176)(RESPONDENT)	
26	W.P.(C)-13022/2021 WITH W.P.(C) 13041/2021	BALAM S INGH BISHT V/s L I C OF INDIA	ANKIT SINGH, RAJESH MAHINDRU
		OTHER DETAILS OF ADVOCATES: VIJENDRA SINGH DHANGAR()(9810206176)(PETITIONER) KAMAL NCO(KAMALNCO@GMAIL.COM){}(RESPONDENT) RAJESH MAHINDRU(R_MAHINDRU@REDIFFMAIL.COM)(9810194135)(RESPONDENT) RAJESH MAHINDRU(R_MAHINDRU@REDIFFMAIL.COM)(9810194135)(RESPONDENT)	
27	W.P.(C)-13041/2021	PANKAJ MISHRA V/s L I C OF INDIA	ANKIT SINGH, RAJESH MAHINDRU
		OTHER DETAILS OF ADVOCATES: VIJENDRA SINGH DHANGAR(ADVDHANGARVS@GMAIL.COM)(9810206176)(PETITIONER) KAMAL MEHTA(KAMALNCO@GMAIL.COM)(9810249271)(RESPONDENT) RAJESH MAHINDRU(R_MAHINDRU@REDIFFMAIL.COM)(9810194135)(PETITIONER)	
28	MAC.APP.-300/2021 CM APPL. 41376/2021	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION (UPSRTC) V/s SMT SHIKHA SAXENA ORS	ALY MIRZA, VIKAS WALIA
		OTHER DETAILS OF ADVOCATES: ALY MIRZA(ALY_MIRZA@YAHOO.COM)(9899720944)(PETITIONER) SANJAY CHAUHAN()(9717496117)(RESPONDENT) VIKAS WALIA(SONESHSHUKAL91@GMAIL.COM)(8800424159)(RESPONDENT)	
29	MAC.APP.-257/2022 CM APPL. 37957/2022 WITH MAC.APP. 373/2022	NATIONAL INSURANCE COMPANY LIMITED V/s MS KIRTI AND ORS	HETU ARORA SETHI
		OTHER DETAILS OF ADVOCATES: HETU ARORA (HETUARORASETHIADV@GMAIL.COM)(9810368590)(PETITIONER)	
30	MAC.APP.-373/2022	KIRTI V/s NATIONAL INSURANCE COMPANY LIMITED & ORS.	UMESH KUMAR
		OTHER DETAILS OF ADVOCATES: DALIP SINGH (UMESHKUMAR177121@GMAIL.COM)(9654909310)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM){}(RESPONDENT)	

31	W.P.(C)-11020/2022	HANUMANT CHAND V/s M/S LIVING MEDIA INDIA LTD.(INDIA TODAY GROUP) & ANR.	N A SEBASTIAN	
		OTHER DETAILS OF ADVOCATES: N A SEBASTIAN AND FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) NIRMAL MOSHRA(NIRMALAMISHALG@GMAIL.COM)()(RESPONDENT)		
32	W.P.(C)-14244/2022	RAVINDER KUMAR V/s DEPUTY LABOUR COMMISSIONER (SOUTH) AND ORS.	N A SEBASTIAN	
		OTHER DETAILS OF ADVOCATES: SEBASTIAN AND CO()(9999571923)(PETITIONER) PRADEEP PANDEY(PRADEEP.PANDEY@LGE.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
33	W.P.(C)-15411/2022 CM APPL. 47881/2022	M/S MARUBENI INDIA PRIVATE LIMITED V/s IQBAL BAIG	VIVEK PRASAD GUPTA	
		OTHER DETAILS OF ADVOCATES: SAURABH MUNJAL(KUMAR-K@MARUBENI.COM)(9999844323)(PETITIONER) IQBAL BAIG()(9810709504)(RESPONDENT)		
34	MAC.APP.-146/2023 WITH MAC.APP. 407/2023 MAC.APP. 147/2023 MAC.APP. 357/2023 MAC.APP. 271/2023	THE NEW INDIA ASSURANCE CO. LTD V/s SUBHASH SINGHAL AND ORS	DHARMENDRA SHARMA, NAVNEET GOYAL	
		OTHER DETAILS OF ADVOCATES: DHARMENDRA SHARMA(DHARMENDRASHARMA2001@GMAIL.COM)(9810845815)(PETITIONER) NAVNEET GOYAL(NAVNEETGOYAL.ADV@GMAIL.COM)(9811224831)(RESPONDENT)		
35	MAC.APP.-147/2023 WITH MAC.APP. 357/2023	THE NEW INDIA ASSURANCE CO. LTD V/s SUBHASH SINGHAL AND ORS	DHARMENDRA SHARMA, NAVNEET GOYAL	
		OTHER DETAILS OF ADVOCATES: DHARMENDRA SHARMA()(9810845815)(PETITIONER) NAVNEET GOYAL(NAVNEETGOYAL.ADV@GMAIL.COM)(9811224831)(RESPONDENT)		
36	MAC.APP.-271/2023 WITH MAC.APP. 357/2023 MAC.APP. 407/2023	VIHAAN SINGHAL & ANR. V/s HARPAL & ORS.	NAVNEET GOYAL	
		OTHER DETAILS OF ADVOCATES: NAVEENT GOYAL(NAVNEETGOYAL.ADV@GMAIL.COM)(9811224831)(PETITIONER) JP SHAHI(ADVJPNSHAHI@GMAIL.COM)()(RESPONDENT)		
37	MAC.APP.-357/2023 WITH MAC.APP. 147/2023	SUBHASH SINGHAL AND ORS V/s THE NEW INDIA ASSURANCE CO LTD AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
38	MAC.APP.-407/2023 WITH MAC.APP. 146/2023	SUBHASH SINGHAL ANR ORS V/s THE NEW INDIA ASSURANCE CO LTD AND ORS	NAVNEET GOYAL, SUMIT GUPTA	
		OTHER DETAILS OF ADVOCATES:		
39	CM APPL. 76283/2024(CM For Restoration) In MAC.APP.-263/2023(Disposed off case)	PRAMOD SINGH V/s RAVI KUMAR & ORS.	PINKY TALUKDAR, ASHWANI KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: PINKI TALUKDAR & ASSOCIATES()(9811452556)(PETITIONER) SATISH(SATISH.00BBHARDWAJ@GMAIL.COM)()(PETITIONER) PANKAJ(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) ASHWANI KUMAR SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(RESPONDENT)		
40	W.P.(C)-2757/2023 CM APPL. 10601/2023	BEST POWER EQUIPMENTS (INDIA) PVT LTD V/s SHRI.SURESH KUMAR MAHAPATRA	NIDHI NAGPAL, APEX PARTNERS	
		OTHER DETAILS OF ADVOCATES: NIDHI NAGPAL(NAGPALNIDHILAW@GMAIL.COM)(9990081008)(PETITIONER) SURESH MAHAPATRA(MAHAPATRA.SURESH@GMAIL.COM)()(RESPONDENT) ()()(PETITIONER)		
41	C.R.P.-1/2024 CM APPL. 18/2024	MADHU BHARGAVA AND ANR. V/s REENA BHARGAVA	HARSH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
42	C.R.P.-42/2024 WITH C.R.P. 45/2024 C.R.P. 49/2024	PUNJAB NATIONAL BANK V/s SMT. ANJULA SINGH	RAVINDER GUPTA, SHAILENDRA OJHA	
		OTHER DETAILS OF ADVOCATES:		

		DEEPA GUPTA, RAVINDER GUPTA(ADVOCATE.DEEPA.GUPTA@GMAIL.COM)(9910208718)(PETITIONER) PUNJAB (CS8334@PNB.CO.IN)(9711156687)(PETITIONER) SAURABH(SAURABHCHAUHAN8585@GMAIL.COM){}(RESPONDENT) SHAIENDRA OJHA(OJHA.SHAILENDRA25@GMAIL.COM)(9313600489)(PETITIONER)		
43	C.R.P.-45/2024	PUNJAB NATIONAL BANK V/s SH. BABU RAM KASHYAP	RAVINDER GUPTA, SHAIENDRA OJHA	
		OTHER DETAILS OF ADVOCATES: PUNJAB NATIONAL BANK LTD(CS8334@PNB.CO.IN)(9711156687)(PETITIONER) DEEPA GUPTA, RAVINDER GUPTA(ADVOCATE.DEEPA.GUPTA@GMAIL.COM)(9910208718)(PETITIONER) SINHA(SINHAANDSINHALAWOFFICES@GMAIL.COM){}(RESPONDENT) OJHA(OJHA.SHAILENDRA25@GMAIL.COM){}(RESPONDENT) SHAIENDRA OJHA(OJHA.SHAILENDRA25@GMAIL.COM)(9313600489)(RESPONDENT)		
44	C.R.P.-49/2024	PUNJAB NATIONAL BANK V/s PARNEET KAUR	RAVINDER GUPTA, SHAIENDRA OJHA	
		OTHER DETAILS OF ADVOCATES: DEEPA GUPTA , RAVINDER GUPTA(ADVOCATE.DEEPA.GUTPA@GMAIL.COM)(9910208718)(PETITIONER) OJHA SHAIENDRA(OJHA.SHAILENDRA25@GMAIL.COM){}(RESPONDENT) SHAIENDRA OJHA(OJHA.SHAILENDRA25@GMAIL.COM)(9313600489)(PETITIONER)		
45	C.R.P.-242/2024 CM APPL. 46827/2024 CM APPL. 55903/2024	MS GURSHARAN BUGGAL V/s STATE THR SDM NEW DELHI AND ORS	PRAVEEN SURI	
		OTHER DETAILS OF ADVOCATES:		
46	FAO-228/2024 CM APPL. 41177/2024 CM APPL. 41178/2024 CM APPL. 43347/2024 WITH FAO 230/2024	HARPER COLLINS PUBLISHERS INDIA PVT. LTD. V/s MR. RANA KAPOOR & ORS.	OBHAN & ASSOCIATES, NAMAN JOSHI, NAMAN JOSHI	Listing Remarks: AT 4:00PM , PART HEARD
		OTHER DETAILS OF ADVOCATES: ASHIMA OBHAN(EMAIL@OBHANS.COM)(9830661289)(PETITIONER) NAMAN(NAMAN.JOSHI@CJSLEGAL.IN){0}(RESPONDENT) PAVAN(PAVANLALL2010@GMAIL.COM){0}(RESPONDENT) NAMAN JOSHI , GUNEET SIDHU(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(RESPONDENT) ANJURI (ANJURI.SAXENA@OBHANS.COM){0}(RESPONDENT) ASHIMA (ASHIMA.OBHANS.COM){0}(RESPONDENT) NATASHA GARG(NATASHAGARG13@GMAIL.COM){0}(RESPONDENT) NAMAN JOSHI(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(RESPONDENT)		
47	FAO-230/2024 CM APPL. 41371/2024	PAVAN CHAND LALL V/s RANA KAPOOR & ORS.	NATASHA GARG	Listing Remarks: AT 4:00PM , PART HEARD
		OTHER DETAILS OF ADVOCATES: NATTASHA GARG, THAKUR ANKIT SINGH(NATASHAGARG13@GMAIL.COM, THAKURANKIT2627@GMAIL.COM)(9654998650)(PETITIONER) AMIT(AMIT.ABROL@HARPERCOLLINS-INDIA.COM){0}(RESPONDENT) SHEKHAR(SHEKHARGUPTA653@GMAIL.COM){0}(RESPONDENT)		
48	MAC.APP.-250/2024 CM APPL. 28229/2024	SMT BALJEET KAUR & ORS. V/s ORIENTAL INSURANCE CO. LTD & ORS.	UMESH KUMAR, RAJESH KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: DALIP SINGH & ASSOCIATES(UMESHKUMAR177121@GMAIL.COM)(9654909310)(PETITIONER) PRADEEP(PRADEEPGAUR1@REDIFFMAIL.COM){}(RESPONDENT) RAJESH KUMAR TRIPATHI(RKRTRIPATHI72@GMAIL.COM)(9811602923)(RESPONDENT)		
49	MAC.APP.-279/2024 CM APPL. 31894/2024	RELIANCE GENERAL INSURANCE CO. LTD. V/s SMT. SULOCHANA DEVI AND ORS	SUMAN BAGGA, YOGESH SWAROOP	
		OTHER DETAILS OF ADVOCATES: SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) SANJEEV(SANJEEVSINGH4384@GMAIL.COM){}(RESPONDENT) YOGESH SWAROOP(YOGESHSWROOP@GMAIL.COM)(9810371649)(RESPONDENT)		
50	MAC.APP.-369/2024	NARENDRA NAGAR & ORS. V/s ORIENTAL INSURANCE CO LTD	PRAMOD KUMAR SAH, RAJESH KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: PRAMOD K SAH(ADV.PRAMODKSAH@GMAIL.COM)(9706074245)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM){0}(RESPONDENT) RAJESH KUMAR TRIPATHI(RKRTRIPATHI72@GMAIL.COM)(9811602923)(RESPONDENT)		
51	MAC.APP.-379/2024	YOGITA DEVI & ORS. V/s ORIENTAL INSURANCE CO LTD	PRAMOD KUMAR SAH, RAJESH KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: PRAMOD K SAH(ADV.PRAMODKSAH@GMAIL.COM)(9706074245)(PETITIONER) RAJESH KUMAR TRIPATHI(RKRTRIPATHI72@GMAIL.COM)(9811602923)(RESPONDENT)		

52	MAC.APP.-424/2024 CM APPL. 45919/2024 CM APPL. 45920/2024	AVNISH KUMAR & ANR. V/s NEW INDIA ASSURANCE CO. LTD. & ORS.	ANKAN SURI	
		OTHER DETAILS OF ADVOCATES: ANKAN SURI(ANKANSURI@GMAIL.COM)(9999722788)(PETITIONER)		
53	MAC.APP.-564/2024 CM APPL. 63516/2024 CM APPL. 3639/2025	THE ORIENTAL INSURANCE CO. LTD. V/s IRAM WASIM & ORS.	RAVI SABHARWAL	
		OTHER DETAILS OF ADVOCATES: RAVI SABHARWAL(RAVISABHARWAL.ADVOCATE@GMAIL.COM)(9971999480)(PETITIONER) RAVI SABHARWAL(RAVISABHARWAL.ADVOCATE@GMAIL.COM)(9971999480)(PETITIONER)		
54	MAC.APP.-565/2024 CM APPL. 63520/2024	SBI GENERAL INSURANCE COMPANY LIMITED V/s MOHINDER & ORS.	SAMEER NANDWANI, VISHVA NATH KUMAR	
		OTHER DETAILS OF ADVOCATES: SAMEER NANDWANI(APEXLAW@HOTMAIL.COM)(9810528802)(PETITIONER) SAMEER NANDWANI(APEXLAW@HOTMAIL.COM)(9810528802)(PETITIONER) VISHVA NATH KUMAR(ADVOCATEVISHVANATH@GMAIL.COM)(9213907545)(RESPONDENT)		
55	MAC.APP.-571/2024 CM APPL. 64354/2024 CM APPL. 64355/2024	SBI GENERAL INSURANCE COMPANY V/s MEENA DUA @ MEENA KUMARI & ORS.	SAMEER NANDWANI	
		OTHER DETAILS OF ADVOCATES: SAMEER NANDWANI(APEXLAW@HOTMAIL.COM)(9810528802)(PETITIONER)		
56	MAC.APP.-607/2024	ANUJ V/s SHAHID & ORS.	BIJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: BIJAY KUMAR(BIJAYKUMAR521@GMAIL.COM)(9868951697)(PETITIONER) AJIT TOMAR (AJITTOMAR1975@GMAIL.COM)(0)(RESPONDENT)		
57	W.P.(C)-10210/2024	MANAGING COMMITTEE, MASJID SYED FAIZ ELAHI (REGD.) V/s DELHI WAQF BOARD & ORS.	NIMISH CHIB	
		OTHER DETAILS OF ADVOCATES: NIMISH CHIB AND ASSOCIATES(NIMISHCHIB@GMAIL.COM)(9810823566)(PETITIONER) FARHAT(FARHAT2ADVOCATE@GMAIL.COM, DWB_5028@HOTMAIL.COM)(0)(RESPONDENT)		

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-4022/2025 CM APPL. 18703/2025 CM APPL. 18704/2025	MAHANAGAR TELEPHONE NIGAM LTD V/s DELHI CANTONMENT BOARD AND ANR	CHANDAN KUMAR	
		OTHER DETAILS OF ADVOCATES: CHANDAN KUMAR(CKUMAR7691@GMAIL.COM)(9810312011)(PETITIONER) LEGAL CELL DCB(LEGALCELLDCB@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
2	W.P.(C)-2016/2019 CM APPL. 9468/2019 CM APPL. 67554/2024	SMT. ZENEISIILE ATE LOUCII V/s THE ELECTION COMMISSION OF INDIA & ANR	KARMA DORJEE, RITURAJ BISWAS, MOHIT KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: KARMA DORJEE()(8800170792)(PETITIONER) KARMA DORJEE(CORDORJEE@GMAIL.COM)(0)(PETITIONER) RITURAJ BISWAS(RITURAJBISWAS@GMAIL.COM)(9999023225)(RESPONDENT)		

		RAJEEV SHARMA(ADVRAJEEV.LEGAL@GMAIL.COM)(0)(RESPONDENT) MOHIT KUMAR GUPTA(JINDALCHAMBER67@GMAIL.COM)(9911842152)(RESPONDENT)		
3	W.P.(C)-10516/2019	RAJIV BULANDANI V/s SOUTH DELHI MUNICIPAL CORPORATION OF DELHI & ANR	PRATEEK GUPTA	
		OTHER DETAILS OF ADVOCATES: PRATEEK GUPTA()(8587831043)(PETITIONER)		
4	W.P.(C)-6392/2020 CM APPL. 37946/2021	MRS. SADHANA MOHAN & ORS. V/s UNION OF INDIA & ORS.	TUSHAR GUPTA, TUSHAR GUPTA, SUNIL MAGON, SAMEER VASHISHT, BIHU SHARMA	
		OTHER DETAILS OF ADVOCATES: MRS. SADHANA MOHAN(SHAANMOHAN01@GMAIL.COM)()(PETITIONER) TUSHARGUPTA(TUSHAR@MGLAW.IN)(9871550054)(PETITIONER) TUSHAR GUPTA , SHAAN MOHAN, SUMIT MISHRA(TUSHAR@MGLAW.IN)(9871550054)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) VIRENDER SOOD & CO (PUSHKARSOOD03@GMAIL.COM)(9958847558)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) DELHI JAL BOARD(PUSHLAW@YAHOO.CO.IN)(9811042847)(RESPONDENT) TUSHAR GUPTA ()(9871550054)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SUNIL MAGON(MAGONSUNIL@YAHOO.CO.IN)(9818024374)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) BIHU SHARMA(BIHUSHARMA@GMAIL.COM)(9811055406)(RESPONDENT)		
5	W.P.(C)-11184/2020	CAPITAL GREENS APARTMENTS OWNERS ASSOCIATION V/s DELHI JAL BOARD & ORS.	YASHISH CHANDRA, SAKSHI POPLI, KARANJAWALA & CO, GAURAV DUA, GAUTAM DHAMIJA	
		OTHER DETAILS OF ADVOCATES: CAPITAL GREENS APARTMENTS OWNERS ASSOCIATION(YASHISHCHANDRA@YAHOO.COM)(8826412642)(RESPONDENT) YASHISH CHANDRA()(8826412642)(PETITIONER) YASHISH CHANDRA(YASHISHCHANDRA@YAHOO.COM)(8826412642)(PETITIONER) DDA(SHOBHANA_TAKIAR@YAHOO.CO.IN)()(PETITIONER) NDMC(CLO-NDMC@MCD.NIC.IN)()(PETITIONER) DELHI JAL BOARD(AJAYARORAMCD@GMAIL.COM)()(PETITIONER) GOVT. OF NCT OF DELHI(SHOBHANA_TAKIAR@YAHOO.CO.IN)()(PETITIONER) DLF UNIVERSAL LTD(DELHD1995@GMAIL.COM)()(PETITIONER) DLF HOME DEVELOPERS PVT LTD(DELHD1995@GMAIL.COM)()(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION(CLO- NDMC@MCD.NIC.IN)()(RESPONDENT) GOVT OF NATIONAL CAPITAL TERRITORY OF DELHI(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT) NDMC(CLO-NDMC@MCD.GOV.IN)()(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) DELHI(DELHD1995@GMAIL.COM)()(RESPONDENT) DELHI JAL BOARD(AJAYARORAMCD@GMAIL.COM)(9811160827)(RESPONDENT) DDA(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(RESPONDENT) RAVINDER(RAVINDERCLOMCD@GMAIL.COM)()(RESPONDENT) AJAY ARORA(AJAYARORAMCD@GMAIL.COM)()(RESPONDENT) ()()(RESPONDENT) GAURAV DUA(GAURAVDUA8@GMAIL.COM)(9873816418)(RESPONDENT) GAUTAM DHAMIJA(GAUTAM@MIMANSALAW.IN)(9899809187)(PETITIONER)		
6	W.P.(C)-1488/2021 CM APPL. 4284/2021	SMT.ASHA RANI AGGARWAL & ORS. V/s NEW DELHI MUNICIPAL COUNCIL & ANR.	HEMCHAND VASHISHT	
		OTHER DETAILS OF ADVOCATES: HEMCHANDVASHISHT(HEMVASHISHT@REDIFMAIL.COM)(9811039867)(PETITIONER) HEM C VASHISHT(LEGALLEAGUELAWOFFICES@GMAIL.COM)(9811039867)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(9805002007)(RESPONDENT)		
7	W.P.(C)-3111/2021 CM APPL. 9449/2021	KRISHAN KAPOOR V/s TATA POWER DELHI DISTRIBUTION LTD AND ANR	PHOENIX LAW FIRM, RAJEEV KUMAR, PUNIT VINAY, SUMIT CHANDER, ARJUN KAPOOR	
		OTHER DETAILS OF ADVOCATES: KRISHAN KAPOOR(KUMAR.KRISHAN706@GMAIL.COM)(9810335168)(RESPONDENT) KRISHAN KAPOOR(KUMAR.KRISHAN706@GMAIL.COM)(9810335168)(RESPONDENT) KRISHAN KAPOOR(KUMAR.KRISHAN706@GMAIL.COM)(9810335168)(RESPONDENT) KRISHAN KAPOOR(KUMAR.KRISHAN706@GMAIL.COM)(9810335168)(RESPONDENT)		

		KRISHAN KAPOOR(KUMAR.KRISHAN706@GMAIL.COM)(9810335168)(RESPONDENT) PHOENIX LAW FIRM(PHOENIXLAFIRM@GMAIL.COM)(9811390399)(PETITIONER) TPDDL(CUSTOMERCARE@TATAPOWER-DDL.COM)()(PETITIONER) TPDDL(CUSTOMERCARE@TATAPOWER-DDL.COM)()(PETITIONER) TPDDL(CUSTOMERCARE@TATAPOWER-DDL.COM)()(PETITIONER) TPDDL(CUSTOMERCARE@TATAPOWER-DDL.COM)()(PETITIONER) ADIKAPFEB(ADIKAPFEB1990@GMAIL.COM)()(RESPONDENT) MANISH SHRIVASTAVA(MANSRI25@GMAIL.COM)()(RESPONDENT) RAJEEV KUMAR(RAJEEVADVOCATE05@GMAIL.COM)(9868592272)(PETITIONER) PUNIT VINAY(VINAYPUNIT999@GMAIL.COM)(9811602100)(PETITIONER) PUNIT VINAY(VINAYPUNIT999@GMAIL.COM)(9811602100)(PETITIONER) PUNIT VINAY(VINAYPUNIT999@GMAIL.COM)(9811602100)(RESPONDENT) SUMIT CHANDER(SUMITCHANDER.OFFICE@GMAIL.COM)(9310024126)(PETITIONER) ARJUN KAPOOR(ADVARJUNKAPOOR@GMAIL.COM)(9953865811)(PETITIONER)		
8	W.P.(C)-3782/2021 CM APPL. 11366/2021 CM APPL. 10329/2025	AZURE POWER INDIA PRIVATE LIMITED V/s ASSESSOR AND COLLECTOR SOUTH DELHI MUNICIPAL CORPORATION & ORS.	HIMANSHU SHEKHAR SINHA, BABITA KUSHWAHA, MANU CHATURVEDI	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: AZURE POWER INDIA PRIVATE LIMITED(SHASHANK.SHEKHAR@TRILEGAL.COM)()(RESPONDENT) AZURE POWER INDIA PRIVATE LIMITED(SHASHANK.SHEKHAR@TRILEGAL.COM)()(RESPONDENT) AZURE POWER INDIA PRIVATE LIMITED(SHASHANK.SHEKHAR@TRILEGAL.COM)()(RESPONDENT) HIMANSHUSINHA(SANJEEV.SHARMA@TRILEGAL.COM)(9810221708)(PETITIONER) HIMANSHU SINHA AND SHASHANKK SHEKHAR(SHASHANK.SHEKHAR@TRILEGAL.COM)(9871387040)(PETITIONER) ASSESSOR AND COLLECTOR SOUTH DELHI MUNICIPAL CORPORATION(MANOJ@MANOJADVOCATE.COM)()(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION THROUGH COMMISSIONER(MANOJ@MANOJADVOCATE.COM)()(PETITIONER) SOLAR ENERGY CORPORATION OF INDIA(SHAILESHGUPTA@SECI.CO.IN)()(PETITIONER) UNION OF INDIA THROUGH SECRETARY MINISTRY OF HOUSING AND URBAN AFFAIRS LAND AND DEVELOPMENT OFFICE(MOHANNEDMUQEEN@GMAIL.COM)()(PETITIONER) ASSESSOR AND COLLECTOR SOUTH DELHI MUNICIPAL CORPORATION(MANOJ@MANOJADVOCATE.COM)()(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION THROUGH COMMISSIONER(MANOJ@MANOJADVOCATE.COM)()(PETITIONER) SOLAR ENERGY CORPORATION OF INDIA(SHAILESHGUPTA@SECI.CO.IN)()(PETITIONER) UNION OF INDIA THROUGH SECRETARY MINISTRY OF HOUSING AND URBAN AFFAIRS LAND AND DEVELOPMENT OFFICE(MOHANNEDMUQEEN@GMAIL.COM)()(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION THROUGH COMMISSIONER(MANOJ@MANOJADVOCATE.COM)()(PETITIONER) SOLAR ENERGY CORPORATION OF INDIA(SHAILESHGUPTA@SECI.CO.IN)()(PETITIONER) UNION OF INDIA THROUGH SECRETARY MINISTRY OF HOUSING AND URBAN AFFAIRS LAND AND DEVELOPMENT OFFICE(MOHANNEDMUQEEN@GMAIL.COM)()(PETITIONER) ASSESSOR AND COLLECTOR SOUTH DELHI MUNICIPAL CORPORATION(MANOJ@MANOJADVOCATE.COM)()(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SOUTH DELHI MUNICIPAL CORPORATION(MANOJ@SINGHASSOCIATES.IN)(46665000)(RESPONDENT) SHAILESH GUPTA(SHAILESHGUPTA@SECI.CO.IN)(8800550542)(RESPONDENT) HIMANSHU SINHA(SANJEEV.SHARMA@TRILEGAL.COM)(9810221708)(PETITIONER) LAXMAN(LAXMAN@KANTHCORP.COM, MANOJ@SINGHASSOCIATES.IN UOIHDC@GMAIL.COM)(0)(RESPONDENT) BABITA KUSHWAHA(BEBOKUSH04@GMAIL.COM)(9711028819)(RESPONDENT) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT)		
9	W.P.(C)-3903/2021 CM APPL. 11733/2021	STATE OF MADHYA PRADESH V/s SOUTH DELHI MUNICIPAL CORPORATION AND ANR.	SUNNY CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: SUNNY CHOUDHARY(SUNNYSWAROOP@YAHOO.CO.IN)(9911706606)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) DDA(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT)		
10	W.P.(C)-2887/2022	RANJNA MALLIK AND ANR V/s DY COMMISSIONER MCD AND ORS	ISHWAR CHANDRA MISHRA	
		OTHER DETAILS OF ADVOCATES: I C MISHRA(ICMISHRA1968@GMAIL.COM)(9810542505)(PETITIONER) SUNIL FERNANDES(SUNILF.ADV@GMAIL.COM)()(RESPONDENT)		

11	W.P.(C)-3131/2022	MANISH SHARMA V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR.	AMIT SHARMA	
		OTHER DETAILS OF ADVOCATES: AMIT SHARMA(ADVOCATEAMITSHARMAOFFICE@GMAIL.COM)(9811138858)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788232)(RESPONDENT)		
12	W.P.(C)-15886/2022 CM APPL. 49450/2022	PREETI TOMAR & ANR. V/s THE COMMISSIONER, MUNICIPAL CORPORATION OF DELHI & ORS.	RAVI MEHTA	
		OTHER DETAILS OF ADVOCATES: KUNWAR NARESH KUMAR(ADVKUNWARNARESH@GMAIL.COM)(9891491491)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
13	W.P.(C)-9800/2023 CM APPL. 37697/2023	DELHI WAQF BOARD V/s UNION OF INDIA MINISTRY OF RAILWAYS & ANR.	WAJEEH SHAFIQ, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: WAJEEH SHAFIQ (WAJEEH.SHAFIQ@GMAIL.COM)(9953756236)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)()(RESPONDENT) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(PETITIONER)		
14	W.P.(C)-12805/2023 CM APPL. 24296/2024	MAHARASHTRA CARROM ASSOCIATION V/s UNION OF INDIA AND ANR.	ANAND SUDAMARAO JONDHALE, ATIF SUHRAWARDY, ASEEM MEHROTRA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: ANAND S. JONDHALE(JONDHALE1@GMAIL.COM)(9920156506)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(INDIANCARROM@GMAIL.COM,MINISTER.INB@GOV.IN)()(RESPONDENT) ANAND S JONDHALE(JONDHALEANDCO@GMAIL.COM, JONDHALEANDCO@GMAOL.COM)(9920156506)(PETITIONER) UNION OF INDIA, PRBHAJEET` (UOIDHC@GMAIL.COM, PRABHAJEETBACHHER@REDIFFMAIL.COM)()(RESPONDENT) BAIRWA RAKESH, INDIAN CARROM(SANTARA1993@GMAIL.COM, INDIANCARROM@GMAIL.COM, MINISTER.INB@GOV.IN)()(RESPONDENT) ATIF SUHRAWARDY(ATIFSUHRAWARDY@GMAIL.COM)(9810057636)(RESPONDENT) ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER)		
15	W.P.(C)-16579/2023 CM APPL. 5874/2024 WITH W.P.(C) 12934/2024	AMAN SINGH V/s MUNICIPAL CORPORATION OF DELHI & ANR.	DANIYAL KHAN, NITIN WADHWA, NITIN WADHWA, VIKHYAT OBEROI	
		OTHER DETAILS OF ADVOCATES: DANIYAL KHAN(DANIYALK18@GMAIL.COM)(9819600925)(PETITIONER) NITIN SAXENA(NITIN.SAXENA2379@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) NITIN WADHWA(NITINWADHWA@WALAW.IN)(9899219933)(RESPONDENT) MCD. NITIN SAXENA(COMMISSIONER@MCD.ORG.IN, CLOMCDHQ@GMAIL.COM, NITIN.SAXENA2379@GMAIL.COM)()(RESPONDENT) DANIYAL K(DANIYALK18@GMAIL.COM)()(RESPONDENT) NITIN WADHWA(NITINWADHWA@WALAW.IN)(9899219933)(RESPONDENT) VIKHYAT OBEROI(VIKHYAT.OBEROI@GMAIL.COM)(9916338183)(RESPONDENT)		
16	W.P.(C)-12934/2024 CM APPL. 53986/2024	AMIT SAXENA V/s MUNICIPAL CORPORATION OF DELHI	NITIN WADHWA	
		OTHER DETAILS OF ADVOCATES: NITIN WADHWA(NITINWADHWA@WALAW.IN)(9899219933)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM, COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT)		
17	W.P.(C)-1865/2024	SMT ASHA SEHRAWAT V/s SHRI PARDEEP KUMAR & ORS.	ALOK KUMAR, ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: N S DALAL AND ALOK KUMAR AND RACHANA DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) ALOK KUMAR(ADVKUMARALOK0810@GMAIL.COM)(9990650484)(PETITIONER)		
18	W.P.(C)-3602/2024 CM APPL. 14801/2024 CM APPL. 18577/2024	DLF LTD. V/s NEW DELHI MUNICIPAL COUNCIL	KARANJAWALA & CO, VIPUL GANDA	
		OTHER DETAILS OF ADVOCATES: VIPUL GANDA(SERVICE@VIPULGANDA.COM)(7045320000)(PETITIONER) VIPUL GANDA(SERVICE@VIPULGANDA.COM)(7045320000)(RESPONDENT)		

19	W.P.(C)-4816/2024	LALLAN PANDEY & ANR. V/s TATA POWER DELHI DISTRIBUTION LIMITED & ANR.	JITENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: JITENDRA KUMAR(JITENDRAADVOCATE@GMAIL.COM)(9818747996)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TATA POWER DELHI DISTRIBUTION LIMITED(SERVICE.TPDDL@GMAIL.COM)()(RESPONDENT)		
20	W.P.(C)-11237/2024 CM APPL. 46521/2024	KALEEM KHAN V/s LIEUTENANT GOVERNOR & ORS.	SHAILESH TIWARI, J. SAGAR ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: SHAILESH TIWARI(ADV.STIWARI@YAHOO.IN)(9313645659)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DEPUTY CONSERVATOR OF FOREST(DCFSOUT.DELHI@GOV.IN, DCFORSTN@GMAIL.COM)(9868250806)(RESPONDENT) ()()(RESPONDENT)		
21	W.P.(C)-2415/2025 CM APPL. 11428/2025 CM APPL. 13963/2025 CM APPL. 13969/2025	AMIT SAXENA V/s MUNICIPAL CORPORATION OF DELHI	NITIN WADHWA, VIKHYAT OBEROI, VIKHYAT OBEROI	
		OTHER DETAILS OF ADVOCATES: CHEITANYA MADAN/ NITIN WADHWA(NITINWADHWA@WALAW.IN)(9899219933)(PETITIONER) MCD(COMMISSIONER@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) MADHU SUDAN(OFFICEOFMADHUSUDAN@GMAIL.COM)(8932998839)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) MADHU SUDAN(OFFICEOFMADHUSUDAN@GMAIL.COM)(8932998839)(PETITIONER) NITIN WADHWA(NITINWADHWA@WALAW.IN)(0)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) MADHU SUDAN AND VIKHYAT OBEROI(OFFICEOFFMADHUSUDAN@GMAIL.COM, OFFICEOFVOBEROI@GMAIL.COM)(8932998839)(RESPONDENT) VIKHYAT OBEROI(VIKHYAT.OBEROI@GMAIL.COM)(9916338183)(RESPONDENT)		
22	W.P.(C)-3328/2025 CM APPL. 15751/2025	MS SANA ALI KHAN THROUGH ITS POWER OF ATTORNEY V/s MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER & ORS.	ZAFAR KHURSHID	
		OTHER DETAILS OF ADVOCATES: ZAFAR KHURSHID(KHURSHIDZ@GMAIL.COM)(9810271008)(PETITIONER) DHC PROSECUTIONED, MCD, UNION OF INDIA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) RAKESH , DCP SOUTH OF DELHI POLICE(CP.RAKESHASTHANA@DELHIPOLICE.GOV.IN, DCP.SOUTH@DELHIPOLICE.GOV.IN)(0)(RESPONDENT) MCD, MEMBERS K BLOCK(COMMISSIONER@MCD.NIC.IN, MEMBERSKBLOCK@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(C)-4523/2016 CM APPL. 18894/2016 CM APPL. 25019/2020 CM APPL. 54892/2024	COL (RETD) S K LAMBA AND ORS V/s LT GOVERNOR AS CHAIRMAN OF DDA AND ORS	ARUN K SINHA, SMRITI DUA, SUMIT SINHA, PAWAN MATHUR	
		OTHER DETAILS OF ADVOCATES: SMRITI DUA(SMRITIDUA07@GMAIL.COM)(886046617)(PETITIONER) MRINALINI SEN GUPTA(MRINALINISGUPTA@GMAIL.COM)(0)(RESPONDENT) SUMITSINHA(ADVOCATESSUMITSINHA@GMAIL.COM)(9971302302)(PETITIONER) ARUN K SINHA, SUMIT SINHA(ARUNKSINHAANDASSOCIATES@GMAIL.COM)(9810009590)(PETITIONER) PAWAN MATHUR(PAWANMATHURCAUSELIST@GMAIL.COM)(9810129577)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
2	CM APPL. 17722/2025 In W.P.(C)-12305/2019	NAYA SAMAJ PARENTS ASSOCIATION THROUGH ITS PRESIDENT V/s APEEJAY SCHOOL SHEIKH SARAI AND ANR.	KHAGESH B. JHA, SHIKHA SHARMA, RAVI KANT YADAV	Listing Remarks: AT 04:00 PM
		OTHER DETAILS OF ADVOCATES: KHAGESH B. JHA()(8826456565)(PETITIONER) RAVI KANT YADAV(ADVOCATERAVIKANTYADAV@GMAIL.COM)(9873472620)(RESPONDENT)		
3	CM APPL. 11479/2025 In W.P.(C)-3287/2021	DR.PANKHURI AGARWAL V/s UNION OF INDIA	PREETIKA DWIVEDI	
		OTHER DETAILS OF ADVOCATES: PREETIKA DWIVEDI()(9999238387)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) NATIONAL MEDICAL COUNCIL OF INDIA(OFFICESINGHDEV2@GMAIL.COM)(999901245)(RESPONDENT) PREETIKA DWIVEDI(PREETIKADWIVEDI@GMAIL.COM)(9999238387)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
4	W.P.(C)-3479/2025 CM APPL. 16277/2025	ZULEKHA COLLEGE OF EDUCATION V/s NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.	ASHOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR & AYUSH ANAND(SSLAWOFFICE44@GMAIL.COM)(9711813885)(PETITIONER) NCTE LEGAL(NCTELEGAL@GMAIL.COM, WRC@NCTE-INDIA.ORG)(0)(RESPONDENT)		
5	W.P.(C)-3944/2025 CM APPL. 18391/2025	MAHESH & ORS. V/s DELHI DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	ANUPRADHA	
		OTHER DETAILS OF ADVOCATES: ANUPRADHA SINGH(ANUPRADHASINGHADV@GMAIL.COM)(8448503772)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		

FOR ADMISSION				
6	CM APPL. 59566/2024 In CONT.CAS(C)-647/2017(Disposed off case)	SURYA PRAKSH TAYGI V/s ANIL BAIJAL LT GOVENER & ORS	MOHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: MOHIT GUPTA (MOHITADV@YAHOO.COM)(9654681238)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
7	W.P.(C)-10725/2024 CM APPL. 52871/2024	TEJ BAHADUR V/s SPECIAL TASK FORCE & ORS.	ASHOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR AND ASSOCIATES(ASHOKLEGALSERVICES@GMAIL.COM)(9990018670)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) RISHAB(RISHAB@RRJASSOCIATE.COM)(0)(RESPONDENT) ASHOK KUMAR AND ASSOCIATES(ASHOKALEGALSERVICES@GMAIL.COM)(9990018670)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
8	W.P.(C)-16378/2024 CM APPL. 69072/2024	KAPIL TANWAR V/s STATE BANK OF INDIA & ORS.	AVADH BIHARI KAUSHIK	
		OTHER DETAILS OF ADVOCATES: AVADH BIHARI KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) RAJIV, UNION OF INDIA(RAJIV@RPKAPUR.COM, RPKAPURCO@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANJAY ARORA, SHO CYBER(CP.SANJAYARORA@DELHIPOLICE.GOV.IN, SHOCYBER.WEST@DELHIPOLICE.GOV.IN)(0)(RESPONDENT) CHANDA SHARMA(CSHARMA0506@GMAIL.COM)(9310238493)(RESPONDENT)		
9	W.P.(C)-1461/2025 CM APPL. 7094/2025 CM APPL. 7096/2025 CM APPL. 7851/2025	HAMDARD EDUCATION SOCIETY & ANR. V/s PUNJAB NATIONAL BANK & ANR.	VIKALP MUDGAL, SHREYANS SINGHVI, VISHWENDRA VERMA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: VIKALP MUDGAL(VIKALP.MUDGAL@GMAIL.COM)(9811933231)(PETITIONER) SKR LAW FIRM, SK ROUT, GEORGE(SKRLAWFIRMS@GMAIL.COM, ADVSKROUT@YAHOO.COM, SWAROOPGEORGE@OUTLOOK.COM)(0)(RESPONDENT) PNB, SGP(BO127@PNB.CO.IN, CHAMBERSGP15@GMAIL.COM)(0)(RESPONDENT) SHREYANS SINGHVI(SHREYANS@SHREYANSSINGHVIADV.COM)(9811463632)(PETITIONER) VIKALP MUDGAL(VIKALP.MUDGAL@GMAIL.COM)(0)(RESPONDENT) VISHWENDRA VERMA(VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(RESPONDENT)		
10	W.P.(C)-3600/2025 CM APPL. 16849/2025 CM APPL. 16850/2025	SH. JODHA SINGH & ORS. V/s GOVERNMENT OF NCT OF DELHI, THROUGH CHIEF SECRETARY & ORS.	ADITYA PUSHKAL KHANNA	
		OTHER DETAILS OF ADVOCATES: ADITYA P. KHANNA, ARUSHI JINDAL(ARUSHIJINDAL5@GMAIL.COM)(9717123269)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM,DDACHEMBERHC@DDA.ORG.IN, GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) . (DDA-WEB@DDA.GOV.IN, DEFENCESDM@NIC.IN, DCSOUTH@NIC.IN, DCSE.REV.DELHI@NIC.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
11	W.P.(C)-9296/2009 WITH W.P.(C) 9327/2009	JAI RAM V/s DDA & ORS.	SOHAN LAL, SHOBNA TAKIAR	
		OTHER DETAILS OF ADVOCATES:		
12	W.P.(C)-9327/2009 WITH W.P.(C) 9296/2009	VASUDEV V/s DDA & ORS.	J.P. GUPTA, SHOBNA TAKIAR	
		OTHER DETAILS OF ADVOCATES:		
13	W.P.(C)-1015/2011 CM APPL. 2166/2011 CM APPL. 49094/2022 CM APPL. 9423/2023	AIRPORTS AUTHORITY OF INDIA V/s DDA AND ORS	DIGVIJAY RAI, SIDDHARTH SINGH, RS TOMAR, SIDDHARTH SINGH	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH SNGH(JATANSINGHANDASSOCIATES@GMAIL.COM)(9810041079)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) JATAN SINGH(JATANSINGHANDASSOCIATES@GMAIL.COM, PGOFFICERCHQ@AAI.AERO)(0)(RESPONDENT) DIG VIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(PETITIONER) JATAN SINGH(JATANSINGHANDASSOCIATES@GMAIL.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SIDDHARTH SINGH(SIDDHARTHSINGH1409@GMAIL.COM)(7836831441)(PETITIONER)		

14	W.P.(C)-2973/2011	RAM LAL ARYA V/s DDA	VINOD KHERA, GURMEET SINGH	
		OTHER DETAILS OF ADVOCATES:		
15	W.P.(C)-886/2013 CM APPL. 44375/2016 WITH W.P.(C) 2686/2013	BALAK RAM VERMA V/s D.D.A.	R.K.SAINI, SHOBHNA TAKIAR AND ASSOCIATES, SHOBHANA TAKIAR	
		OTHER DETAILS OF ADVOCATES:		
16	W.P.(C)-6535/2013 CM APPL. 14226/2013	INDRAPRASHTA GAS LIMITED V/s UNION OF INDIA & ORS	SHIV KUMAR PANDEY, ARUN BIRBAL	
		OTHER DETAILS OF ADVOCATES: ARUN BIRBAL(ARUNBIRBAL@GMAIL.COM)(9810029802)(PETITIONER)		
17	W.P.(C)-2693/2015 WITH W.P.(C) 16109/2023	LAL BAHADUR SHASTRI EDUCATIONAL TRUST V/s DELHI DEVELOPMENT AUTHORITY	ANKIT JAIN, ANUJ CHATURVEDI, AASTHA JAIN	
		OTHER DETAILS OF ADVOCATES: AASTHA JAIN(LAWAASTHA@HOTMAIL.COM)(9910025965)(RESPONDENT) AASTHA JAIN(LAWAASTHA@HOTMAIL.COM)(9910025965)(RESPONDENT)		
18	W.P.(C)-16109/2023 CM APPL. 64780/2023 CM APPL. 17216/2025	KANTA DEVI CHARITABLE AND EDUCATIONAL SOCIETY V/s DELHI DEVELOPMENT AUTHORITY & ANR.	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA & CO.(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, DDACHAMBERHC@GMAIL.COM)()(RESPONDENT) KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
19	W.P.(C)-4359/2015	MAMRAM EDUCATIONAL SOCIETY & ANR V/s DELHI DEVELOPMENT AUTHORITY	RAJENDER AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
20	W.P.(C)-7405/2015 CM APPL. 13654/2015 CM APPL. 29515/2018	SARVODAYA CO-OPERATIVE HOUSING SOCIETY LTD. & ORS V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	S. MUTHUKRISHNAN, VIDUR BHATIA, KRISHNA KUMAR, MANIKA TRIPATHY, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: VIDUR BHATIA()(9717741983)(PETITIONER) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
21	W.P.(C)-3849/2016	MANHAR VYAS V/s DELHI DEVELOPMENT AUTHORITY	SATISH TAMTA AND NISHA NARAYANAN, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
22	W.P.(C)-11810/2016	M/S SARVOTTAM INDUSTRIES LTD. V/s STATE BANK OF BIKANER AND JAIPUR	SUMESH DHAWAN, RAJEEV AGARWAL, SANJIV KAKRA	
		OTHER DETAILS OF ADVOCATES:		
23	W.P.(C)-10035/2017	M/S CENTRAL BANK OF INDIA V/s CHANDRASHAH SINGH & ANR	EKTA CHOUDHARY, KEDAR YADAV	
		OTHER DETAILS OF ADVOCATES:		
24	W.P.(C)-10735/2017 CM APPL. 43949/2017 CM APPL. 9736/2019 CM APPL. 55550/2019	CAPT S L SHARMA V/s DELHI DEVELOPMENT AUTHORITY & ANR.	R K SAINI, DEEKSHA L KAKAR, RAKESH KUMAR SHARMA, ASHIM VACHHER	
		OTHER DETAILS OF ADVOCATES: R K SAINI()(9310255162)(PETITIONER) R K SAINI()(9310255162)(PETITIONER) RAKESH KUMAR SHARMA(RKS5359@YAHOO.CO.IN)(9868264127)(PETITIONER) ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER)		
25	W.P.(C)-2641/2018 CM APPL. 10828/2018	PRASHANT KUMAR SHARMA V/s JAWAHARLAL NEHRU UNIVERSITY & ORS	DIBYANSHU PANDEY, R VASANTH	
		OTHER DETAILS OF ADVOCATES: DIBYANSHU PANDEY()(9953810683)(PETITIONER) R VASANTH(VASANTH@TRINITYCHAMBERS.IN)(9873122974)(RESPONDENT)		
26	W.P.(C)-253/2019	SHRI KASHISH DEWAN V/s DELHI DEVELOPMENT AUTHORITY AND ANR.	ANKIT GUPTA, HARSHIT VASHISHT, AMAN MEHTA	
		OTHER DETAILS OF ADVOCATES: ANKIT GUPTA()(9717134040)(PETITIONER) HARSHIT VASHISHT(HARSHITVASHISHT42@GMAIL.COM)(9910004533)(PETITIONER) AMAN MEHTA(AMANMEHTA@MSN.COM)(9818023754)(RESPONDENT)		

27	W.P.(C)-3774/2019 WITH W.P.(C) 3815/2019 W.P.(C) 3861/2019 W.P.(C) 4582/2019	ZYNC GLOBAL PRIVATE LIMITED V/s PUNJAB NATIONAL BANK	MANOHAR MALIK, ABHINAV S RAGHUVANSHI	
		OTHER DETAILS OF ADVOCATES: MANOHAR MALIK()(9711288528)(PETITIONER)		
28	W.P.(C)-3815/2019	APPLE SPONGE AND POWER LIMITED V/s PUNJAB NATIONAL BANK	MONOHAR MALIK, ABHINAV S RAGHUVANSHI	
		OTHER DETAILS OF ADVOCATES: MONOHAR MALIK()(9711288528)(PETITIONER)		
29	W.P.(C)-3861/2019	PROMART RETAIL INDIA PRIVATE LIMITED V/s PUNJAB NATIONAL BANK	MANOHAR MALIK, ABHINAV S RAGHUVANSHI	
		OTHER DETAILS OF ADVOCATES: MANOHAR MALIK()(9711288528)(PETITIONER)		
30	W.P.(C)-4582/2019 CM APPL. 20405/2019 CM APPL. 20406/2019	RANGOLI INTERNATIONAL PVT. LTD. V/s PUNJAB NATIONAL BANK	MANOHAR MALIK	
		OTHER DETAILS OF ADVOCATES: MANOHAR MALIK()(9711288528)(PETITIONER)		
31	W.P.(C)-10582/2019	RAM BALAK MAHTO V/s DELHI DEVELOPMENT AUTHORITY	PUSHPA SINGH, NITIN MISHRA	
		OTHER DETAILS OF ADVOCATES: PUSHPA SINGH()(9717206499)(PETITIONER) NITIN MISHRA(ADVOCATENITIN@GMAIL.COM)(9810070377)(RESPONDENT) NITIN MISHRA(ADVOCATENITIN@GMAIL.COM)(9810070377)(PETITIONER)		
32	W.P.(C)-6096/2020 CM APPL. 26988/2021 WITH W.P.(C) 1978/2022	SHIV AMBARDAR AND ANOTHER V/s DELHI DEVELOPMENT AUTHORITY AND ANOTHER	RITIKA GUPTA, TARANG SRIVASTAVA, RAJENDRA SAHU	
		OTHER DETAILS OF ADVOCATES: SHIV AMBARDAR AND ANOTHER(SKAGEOL@YAHOO.COM)()(PETITIONER) SHIV AMBARDAR AND ANOTHER(SKAGEOL@YAHOO.COM)()(PETITIONER) PUNEET GOEL & ASSOCIATES(ADV PUNEETGOEL@GMAIL.COM)(9810759570)(PETITIONER) RITIKAGUPTA(ADV RITIKAGUPTA2@GMAIL.COM)(8285556227)(PETITIONER) SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(RESPONDENT) TARANG SRIVASTAVA(SRIVASTAVATARANG@YAHOO.COM)()(PETITIONER) SHOBHANA TAKIAR(SBHOBANATAKIAR@YAHOO.CO.IN)()(RESPONDENT) TARANG SRIVASTAVA(SRIVASTAVATARANG@YAHOO.CO.IN)(9810874158)(PETITIONER) RAJENDRA SAHU(RAJ@SAHULEGAL.COM)(9910008632)(PETITIONER)		
33	W.P.(C)-1978/2022 CM APPL. 27671/2023	CJ INFRASTRUCTURE PVT LTD & ANR. V/s DELHI DEVELOPMENT AUTHORITY	MANDEEP SINGH VINAIAK, AMARJIT SINGH BEDI	
		OTHER DETAILS OF ADVOCATES: MANDEEP SINGH VINAIAK(OPERATIONS@INTERGRALLAWOFFICES.ORG)(9810001275)(PETITIONER) DR. RAHUL CHHOKAR(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) MANDEEP SINGH(OPERATIONS@INTEGRALLAWOFFICES.ORG)(1123389754)(PETITIONER) KRITIKA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT) AMARJIT SINGH BEDI(AMARJIT.BEDI@GMAIL.COM)(9818748886)(PETITIONER)		
34	W.P.(C)-9561/2020 CM APPL. 42693/2022	YASHODA DEVI V/s DELHI DEVELOPMENT AUTHORITY & ANR.	UTKARSH GUPTA, MRINALINI SEN GUPTA	
		OTHER DETAILS OF ADVOCATES: YASHODA DEVI(RAWAT.NARENDER537@GMAIL.COM)()(RESPONDENT) YASHODA DEVI(RAWAT.NARENDER537@GMAIL.COM)(9540784479)(RESPONDENT) UTKARSH GUPTA(UTKARSHLAW@GMAIL.COM)(9311399002)(PETITIONER) DELHI URBAN SLUM IMPROVEMENT BOARD(PARVINDERCHAUHAN.ADV@GMAIL.COM (9289523717)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@GMAIL.COM)()(PETITIONER) DELHI URBAN SLUM IMPROVEMENT BOARD(DELHISHELTER@GMAIL.COM)()(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@GMAIL.COM)(9311399002)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) MR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT) DELHI SHELTER(DELHISHELTER@GMAIL.COM)()(RESPONDENT) UTKARSH (UTKARSHLAW@GMAIL.COM)()(PETITIONER) MRINALINI SEN(MRINALINISGUPTA@GMAIL.COM)(9873367274)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)()(RESPONDENT) MRINALINI SEN GUPTA(MRINALINISGUPTA@GMAIL.COM)(9873367274)(PETITIONER)		
35	W.P.(C)-4942/2021 CM APPL. 15177/2021	M/S DELHI AUOTS (JASOLA) V/s PUNJAB AND SIND BANK & ORS.	VINEET MALHOTRA, VINEET MALHOTRA, RAJINDER WALI	
		OTHER DETAILS OF ADVOCATES: DELHI AUOTS JASOLA(MAALICK.PA@GMAIL.COM)()(RESPONDENT) DELHI AUOTS JASOLA(MAALICK.PA@GMAIL.COM)()(RESPONDENT) VINAY ATRI(VINAYATRI63@GMAIL.COM)(8447790581)(PETITIONER) VINEET MALHOTRA(ADVOCATEVMALHOTRA@GMAIL.COM)(8588011144)(PETITIONER)		

		CANARA BANK(MLKKTAX@GMAIL.COM){}(PETITIONER) PUNJAB AND SIND BANK(D0707@PSB.CO.IN){}(PETITIONER) CANARA BANK(MLKKTAX@GMAIL.COM){}(PETITIONER) PUNJAB AND SIND BANK(D0707@PSB.CO.IN){}(PETITIONER) KITTU BAJAJ(KITTUBAJAJ@GMAIL.COM)(9891671638)(RESPONDENT) MLKKTAX(MLKKTAX@GMAIL.COM){}(RESPONDENT) RAJINDER WALI(WALI.RVASSOCIATES@GMAIL.COM)(9811056230)(PETITIONER)	
36	W.P.(C)-5416/2021 CM APPL. 16779/2021	MASTER VIPUL YADAV AND ANR. V/s RICHMOND GLOBAL SCHOOL AND ORS	SHIKHA SHARMA, SHIKHA SHARMA
		OTHER DETAILS OF ADVOCATES: MASTER VIPUL YADAV AND ANR.(SUDESH0909@GMAIL.COM)(9716439327)(RESPONDENT) SHIKHASHARMA(SHIKHA.BAGGA131.SB@GMAIL.COM)(9999191196)(PETITIONER) MS. SIKHA SHARMA BAGGA()(8826456565)(PETITIONER) RICHMOND GLOBAL SCHOOL AND ORS(RGS.RICHMOND@GMAIL.COM)(9999979403)(PETITIONER) RICH (RGS.RICHMOND@GMAIL.COM){}(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ASHOK (ASHOK1166@YAHOO.COM){}(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT)	
37	W.P.(C)-5869/2021	AVON TUBETECH PRIVATE LIMITED V/s UNION OF INDIA, DEPARTMENT OF FINANCIAL SERVICES & ORS.	PARMOD KUMAR SACHDEVA
		OTHER DETAILS OF ADVOCATES: AVON TUBETECH PRIVATE LIMITED(FINANCE@AVONTUBETECH.COM){}(RESPONDENT) AVON TUBETECH PRIVATE LIMITED(FINANCE@AVONTUBETECH.COM){}(RESPONDENT) AVON TUBETECH PRIVATE LIMITED(FINANCE@AVONTUBETECH.COM){}(RESPONDENT) AVON TUBETECH PRIVATE LIMITED(FINANCE@AVONTUBETECH.COM){}(RESPONDENT) AVON TUBETECH PRIVATE LIMITED(FINANCE@AVONTUBETECH.COM){}(RESPONDENT) PARMOD KUMAR SACHDEVA(SACHDEVAPK@GMAIL.COM)(9350153501)(PETITIONER) SOUTH INDIAN BANK LTD. (BR0153@SIB.CO.IN){}(PETITIONER) UNION OF INDIA, DEPARTMENT OF FINANCIAL SERVICES(WIM-DFS@NIC.IN){}(PETITIONER) SOUTH INDIAN BANK LTD. (BR0153@SIB.CO.IN){}(PETITIONER) UNION OF INDIA, DEPARTMENT OF FINANCIAL SERVICES(WIM-DFS@NIC.IN){}(PETITIONER) SOUTH INDIAN BANK LTD. (BR0153@SIB.CO.IN){}(PETITIONER) UNION OF INDIA, DEPARTMENT OF FINANCIAL SERVICES(WIM-DFS@NIC.IN){}(PETITIONER) SOUTH INDIAN BANK LTD. (BR0153@SIB.CO.IN){}(PETITIONER) UNION OF INDIA, DEPARTMENT OF FINANCIAL SERVICES(WIM-DFS@NIC.IN){}(PETITIONER) RERVE BANK OF INDIA(MAIL@LEXORBIS.COM){}(PETITIONER) MINIK(MINIK@RBI.ORG.IN){}(RESPONDENT) LEXORBIS(MAIL@LEXORBIS.COM){}(RESPONDENT) SIB(HO2006@SIB.CO.IN){}(RESPONDENT) SIB(BR0153@SIB.CO.IN){}(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) NANDITA SINGH(NANDITASINGH@RBI.ORG.IN){}(RESPONDENT)	
38	W.P.(C)-7965/2021 CM APPL. 24755/2021 CM APPL. 32495/2021	ASHISH JINDAL V/s DELHI DEVELOPMENT AUTHORITY	KUL BHUSHAN GAKKHAR, SAURABH KUMAR
		OTHER DETAILS OF ADVOCATES: ASHISH JINDAL (JKRESIDENCY2@GMAIL.COM)(9811900056)(RESPONDENT) KUL BHUSHAN GAKKHAR()(9891394456)(PETITIONER) KULGAKKHAR(SHIVAMKGB@GMAIL.COM)(9811136213)(PETITIONER) DELHI DEVELOPMENT AUTHORITY (DDACHAMBERHC@GMAIL.COM){}(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT) RAJEEV KUMAR(RAJIVSONIDOLLY@GMAIL.COM)(9871504304)(PETITIONER) DHANESH RELAN(DHANESHRELAN@YAHOO.CO.IN){}(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)	
39	W.P.(C)-9482/2021	SHARAVN KUMAR V/s DDA AND ANR	NIKHIL BHARDWAJ
		OTHER DETAILS OF ADVOCATES: SHARAVN KUMAR(BHARDWAJ81NICK@GMAIL.COM)(9599778214)(RESPONDENT) NIKHIL BHARDWAJ(BGAURAAAN@GMAIL.COM)(9910052133)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) SURENDRA(SURENDRA.M2030@DDA.GOV.IN){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
40	W.P.(C)-9962/2021 CM APPL. 30727/2021	SMT. ASHA V/s DELHI DEVELOPMENT AUTHORITY & ORS.	RANDEEP SINGH, RANDEEP SINGH
		OTHER DETAILS OF ADVOCATES: UJALA VISHNOI AND RANDEEP SINGH(UJALA.VISHNOI@GMAIL.COM, RANDEEP@GMAIL.COM)(9818166560)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)	
41	W.P.(C)-11409/2021	PIONEER SECURITIES PRIVATE LIMITED V/s RESERVE BANK OF INDIA & ANR.	PRATEREK KRISHAN CHADHA, LEXORBIS
		OTHER DETAILS OF ADVOCATES: PRATEEK K. CHADHA(PRATEEKCHADHA@GMAIL.COM)(9871588144)(PETITIONER)	

		UNION OF INDIA(UIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(9810510162)(RESPONDENT) (})(RESPONDENT)		
42	W.P.(C)-2533/2022 CM APPL. 7244/2022	URVASHI WALIA PROPRIETOR M/S. WALIA SERVICE STATION V/s BRANCH MANAGER, AXIS BANK	ARUN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: AMIET ANDLAY AND ARUN K SHARMA(AMIETANDLEY@HOTMAIL.COM, ARUNSHARMA23@YAHOO.COM)(9811151686)(PETITIONER) ZEROX PANDEY(PANDEYZEROX@GMAIL.COM)(})(RESPONDENT)		
43	W.P.(C)-3274/2022 CM APPL. 9528/2022	SOWMYANARAYANAN RAJAGOPALAN V/s BANK OF MAHARASHTRA & ORS.	YOGENDRA ALDAK, NISHANT AWANA	
		OTHER DETAILS OF ADVOCATES: L. BADRI NARAYANAN(YOGENDRA.ALDK@LAKSHMISRI.COM)(8010333998)(PETITIONER) V. LAKSHMI KUMARAN(CHARANYA.L@LAKSHMISRI.COM)(9871544552)(PETITIONER) DINKAR VENKATA SUBRAMANIAN(DINKAR.VENKATASUBRAMANIAN@IN})(RESPONDENT) VINOD GUPTA(VINODGUPTA501@HOTMAIL.COM)(})(RESPONDENT) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(9810510162)(RESPONDENT) NISHANT AWANA(NISHANTAWANA@OUTLOOK.COM)(7838760760)(RESPONDENT)		
44	W.P.(C)-3748/2022 CM APPL. 43468/2022 CM APPL. 43469/2022	VINAY RAI V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	VISHESH WADHWA, VISHAL MAAN	
		OTHER DETAILS OF ADVOCATES: R K WADHWA (})(9810014989)(PETITIONER) DR RAHUL CHHOKER (})(8950510963)(RESPONDENT) SMITA MAAN AND VISHAL MAAN(SMITAMAAN@GMAIL.COM)(9818713233)(PETITIONER) SMITA MAAN(SMITAMAAN@GMAIL.COM)(9818713233)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) WADHWAVISHESH(WADHWAVISHESH@GMAIL.COM)(})(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VISHESH (WADHWAVISHESH@GMAIL.COM)(})(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8960896896)(RESPONDENT)		
45	W.P.(C)-12415/2022	JEEWAN YADAV V/s IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	J C GUPTA, GIRISH KV CHOWDARY	
		OTHER DETAILS OF ADVOCATES: J.C GUPTA(JCGUPTAVINAY@GMAIL.COM)(9810015303)(PETITIONER) IFFCO(HOSURI@IFFCOTOKIA.CO.IN})(RESPONDENT) IFFCO(GRO@IFFCOTOKIA.CO.IN})(RESPONDENT) RSRAMAN(RSRAMAN@YAHOO.COM)(})(RESPONDENT) IFFCO(KSGOWDA@IFFCO.IN})(RESPONDENT) IFFCO(PREETI@IFFCOTOKIA.CO.IN})(RESPONDENT) GIRISH KV CHOWDARY(KVGCLAWCHAMBERS@GMAIL.COM)(9999592754)(RESPONDENT)		
46	W.P.(C)-12477/2022 CM APPL. 37680/2022	AMARDEEP BUILDERS V/s DELHI DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	STUTI JAIN	
		OTHER DETAILS OF ADVOCATES: STUTI JAIN AND AKSHU JAIN(SKJAINANDASSOCIATES@GMAIL.COM)(9810300955)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8960896896)(RESPONDENT)		
47	W.P.(C)-15097/2022	MOHAN LAW CHAMBERS LLP V/s RESERVE BANK OF INDIA & ORS.	MOHAN SHYAM	
		OTHER DETAILS OF ADVOCATES: SAMRIDHI AND AANCHAL(DELHI@MLCPARTNERS.IN)(9911110931)(PETITIONER) INDUSIND BANK(MANAGINGDIRECTOR@INDUSIND.COM, NODAL.OFFICE@INDUSIND.COM, DEGB@INDUSIND.COM)(})(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(})(RESPONDENT)		
48	W.P.(C)-16176/2022 CM APPL. 50590/2022	VINAY V/s DELHI DEVELOPMENT AUTHORITY AND ORS	SUMIT THAKUR	
		OTHER DETAILS OF ADVOCATES: THAKUR SUMIT(THAKURSUMIT79@GMAIL.COM)(9968454481)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA CHAMBERS(DDACHAMBERHC@YAHOO.COM)(})(RESPONDENT)		
49	W.P.(C)-76/2023 CM APPL. 240/2023 CM APPL. 65892/2024 WITH W.P.(C) 4606/2023	NARESH KUMAR MITTAL & ANR. V/s STATE BANK OF INDIA & ANR.	PALLAV SAXENA, AMRENDRA KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: PALLAV SAXENA(ADVPALLAVSAXENA@GMAIL.COM)(9811159376)(PETITIONER) STATE BANK OF INDIA(INFO@BHATTALLAW.COM, SLGUPTA@BHATTALLAW.COM, RDNEDELHI@RBI.ORG.IN})(RESPONDENT)		

		H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(9810858842)(RESPONDENT) PALLAV SAXENA(ADVPALLAVSAXENA@GMAIL.COM)(0)(PETITIONER) AMRENDRA KUMAR SINGH(AMREND@GMAIL.COM)(8800750004)(RESPONDENT) AMRENDRA KUMAR SINGH(AMREND@GMAIL.COM)(8800750004)(PETITIONER)		
50	W.P.(C)-4606/2023 CM APPL. 17590/2023	SH NARESH KUMAR MITTAL & ORS. V/s UNION BANK OF INDIA & ANR.	PALLAV SAXENA	
		OTHER DETAILS OF ADVOCATES: PALLAV(ADVPALLAVSAXENA@GMAIL.COM)(9811159376)(PETITIONER) RBI(RDNEWDELHI@RBI.ORG.IN, RBNEDELHI@RBI.ORG.IN){}(RESPONDENT) UNION BANK OF INDIA(CB0606@UNIONBANKOFINDIA.COM){}(RESPONDENT) SAMARENDRA(SAMARENDRAKRAADV@YAHOO.COM){}(RESPONDENT) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM){}(RESPONDENT)		
51	W.P.(C)-3051/2023 CM APPL. 11835/2023 CM APPL. 49565/2023 CM APPL. 12653/2024	UCO BANK V/s CANARA BANK AND ANR	RAJESH RATTAN, DEEPAK JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH RATTAN(RAJESHRATTAN66@GMAIL.COM)(9810218488)(PETITIONER) PRADEEP (PRADEEP@RADNPARTNERS.COM){}(RESPONDENT) RAJESH RATTAN(RAJESHRATTAN66@GMAIL.COM)(9810218488)(PETITIONER) RADN PARTNERS(DJ@RADNPARTNERS.COM){}(RESPONDENT) ANOUSHKA (ANOUSHKA.SINGH@RADNPARTNERS.COM){}(RESPONDENT) AMB (NEWAMB@UCOBANK.CO.IN){}(RESPONDENT) DEEPAK JAIN(ANOUSKA.SINGH@RADNPARTNERS.COM)(9910505313)(PETITIONER) RAJESHRATTAN(RAJESHRATTAN66@GMAIL.COM){}(RESPONDENT)		
52	W.P.(C)-5567/2023	RAJAN ARORA V/s DELHI DEVELOPMENT AUTHORITY	SANDEEP TYAGI	
		OTHER DETAILS OF ADVOCATES: SANDEEP TYAGI(CANDIDLAWCOMPANY@GMAIL.COM9811912208){}(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8930203102)(RESPONDENT)		
53	W.P.(C)-6614/2023 CM APPL. 25963/2023 CM APPL. 36485/2024 CM APPL. 38379/2024	INDU SHARMA & ORS. V/s DELHI DEVELOPMENT AUTHORITY & ORS.	GAURAV KAKAR, KRITIKA GUPTA, SAPNA CHAUHAN	
		OTHER DETAILS OF ADVOCATES: GAURAV KAKAR(GAURAVKAKAR@AOL.IN)(971866898)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GAURAV KAKAR(GAURAVKAKAR@AOL.IN)(9718668998)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA, SR7 INA(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@YAHOO.COM, SR7INA@GMAIL.COM)(9868250806)(RESPONDENT) SAPNA CHAUHAN, KRITIKA GUPTA, SANJAY JAIN(ADVOCATESAPNACHAUHAN@YAHOO.COM, KRITIKA0504@GMAIL.COM, SANJAYJAINPROP@GMAIL.COM)(0)(RESPONDENT) SANJAY JAIN(SANJAYJAINPROP@GMAIL.COM)(0)(RESPONDENT) SAPNA CHAUHAN (ADVOCATESAPNACHAUHAN@YAHOO.COM)(9811264265)(RESPONDENT)		
54	W.P.(C)-8654/2023 CM APPL. 32800/2023	RAJNISH GUPTA V/s LIC HOUSING FINANCE LTD	SANYUKTA GUPTA, MANI KAUL	
		OTHER DETAILS OF ADVOCATES: SANYUKTA GUPTA(SANYUKTAGUPTA1@GMAIL.COM)(7678674353)(PETITIONER) LIC HOUSING(LICHOUSING@LISHOUSING.COM)(8369998182)(RESPONDENT) MANI KAUL(ADVMANIKAUL@GMAIL.COM)(9717318398)(PETITIONER)		
55	W.P.(C)-9018/2023	VIJENDRA SINGH AND ORS V/s MCD AND ANR	SHANTANU SHARMA	
		OTHER DETAILS OF ADVOCATES: VARINDER KUMAR SHARMA(VKSHARMAAOR@GMAIL.COM)(9810101807)(PETITIONER) VARINDER KUMAR SHARMA(VKSHARMAAOR@GMAIL.COM)(9810101807)(PETITIONER) ARJUN PANT(PANTARJUN@REDIFFMAIL.COM){}(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)		
56	W.P.(C)-9975/2023 CM APPL. 38451/2023	ARCHNA MAMGAIN @ ARCHNA CHADHA V/s DELHI DEVELOPMENT AUTHORITY & ANR.	AMIT SETHI	
		OTHER DETAILS OF ADVOCATES: AMIT SETHI(SETHI_AMIT_70@YAHOO.COM)(9811050339)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
57	W.P.(C)-10924/2023 CM APPL. 42321/2023 CM APPL. 53322/2023	ABDUR RAHMAN V/s SPORTS MANAGEMENT BOARD & ORS.	RAJPAL SINGH, RAJPAL SINGH	
		OTHER DETAILS OF ADVOCATES: MPS LEGAL(MPSLEGALOFFICE@GMAIL.COM){}(PETITIONER) SPORTS MANAGEMENT BOARD(SURESH.MAM748@DDA.GOV.IN){}(RESPONDENT) MPS LEGAL(MPSLEGALOFFICES@GMAIL.COM){}(PETITIONER)		

		MRINALINI SEN GUPTA(MRINALINISGUPTA@GMAIL.COM)()(RESPONDENT) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)()(RESPONDENT)		
58	W.P.(C)-11105/2023	BATHINENI HANUMANTHA RAO V/s UNION OF INDIA THROUGH SECRETARY MINISTRY OF EDUCATION & ORS.	HARSHA GOLLAMUDI, YOGESH VENKATA RAAVI	
		OTHER DETAILS OF ADVOCATES: GOLLAMUNDI SRI HARSHA DATTA(HARSHA.G@HGOFFICE.ORG)(8285439697)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, ANILSONI42@GMAIL.COM, SREEKAVITHA_MIT@YAHOO.COM)(1123384193)(RESPONDENT) YOGESH VENKATA RAAVI(YOGESHRAAVI@GMAIL.COM)(8800726667)(PETITIONER)		
59	W.P.(C)-12089/2023 CM APPL. 58173/2024 CM APPL. 58174/2024 CM APPL. 73191/2024 CM APPL. 73192/2024	DIMPLE DUGGAL V/s DELHI DEVELOPMENT AUTHORITY	PHOENIX LAW FIRM, GNK LAW ASSOCIATES, MEGHNA SANKHLA	
		OTHER DETAILS OF ADVOCATES: PHOENIX LAW FIRM(PHOENIXLAFIRM@GMAIL.COM)(9811390399)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) PHOENIX LAW FIRM() (9811390399)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) GNK LAW ASSOCIATES(GNKLAWASSOCIATES@GMAIL.COM)(9871006227)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) PHOENIX LAFIRM(PHOENIXLAFIRM@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT) MEGHNA SANKHLA(ASSOCIATES@MEGHNA.NET.IN)(8700615686)(RESPONDENT)		
60	W.P.(C)-6/2024	MRS. URMILA DEVI V/s DELHI DEVELOPMENT AUTHORITY	RANJAN KUMAR, SHAHANA FARAH	
		OTHER DETAILS OF ADVOCATES: RANJAN KUMAR(LLJURISTS@YAHOO.CO.IN)(9811136353)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) SHAHANA FARAH(SHAHANAFARAH@GMAIL.COM)(9810006902)(RESPONDENT)		
61	W.P.(C)-307/2024 CM APPL. 1411/2024	RAJ KUMAR V/s RAJ KUMAR & ORS.	SHIKHA SAPRA	
		OTHER DETAILS OF ADVOCATES: SHIKHA SAPRA() (9818055059)(PETITIONER) CENTRAL BOARD OF DIRECT TAXES(CHAIRMANCBTD@NIC.IN)()(RESPONDENT) RAJ KUMAR (RAJKUMAR6745@GMAIL.COM)()(RESPONDENT) POONAM NAYAK(POONAM.NAYAK@TRANSUNION.COM)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) NATIONAL SECURITIES DEPOSITORY LIMITED(INFO@NSDL.COM)()(RESPONDENT)		
62	W.P.(C)-574/2024	DWARKADISH RESIDENTS WELFARE ASSOCIATION V/s DELHI DEVELOPMENT AUTHORITY & ORS.	NIMISH CHIB	
		OTHER DETAILS OF ADVOCATES: NIMISH CHIB AND JATIN RANA(NIMISHCHIB@GMAIL.COM)(9810823566)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
63	W.P.(C)-606/2024 CM APPL. 2694/2024 WITH W.P.(C) 3361/2024 W.P.(C) 3428/2024	IDEAL RADIANT PUBLIC SCHOOL V/s DIRECTOR EDUCATION GNCTD AND ORS	SHIKHA SHARMA	
		OTHER DETAILS OF ADVOCATES: ABHIMANTRAN LEGAL LLP(OFFICE@ABHIMANTRAN.IN)(9999191196)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
64	W.P.(C)-3361/2024 CM APPL. 13831/2024	BHARTI MODEL SCHOOL V/s DIRECTOR EDUCATION, GNCTD AND ORS	SHIKHA SHARMA	
		OTHER DETAILS OF ADVOCATES: ABHIMANTRAN LEGAL LLP(OFFICE@ABHIMANTRAN.IN)(9999191196)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
65	W.P.(C)-3428/2024 CM APPL. 14009/2024	NEW AGE PUBLIC SCHOOL V/s DIRECTOR EDUCATION GNCTD AND ORS	SHIKHA SHARMA	
		OTHER DETAILS OF ADVOCATES: ABHIMANTRAN LEGAL LLP(OFFICE@ABHIMANTRAN.IN)(9999191196)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

66	W.P.(C)-1863/2024 CM APPL. 7784/2024 CM APPL. 16062/2024 CM APPL. 16087/2024	YOGESH BATRA AND ANR. V/s UNION OF INDIA AND ORS.	RUDRO CHATTERJEE, SUMIT CHANDER	
		OTHER DETAILS OF ADVOCATES: RUDRO CHATTERJEE(RUDROCHATTERJEE@YAHGOO.COM)(9650681713)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) RUDRO CHATTERJEE(RUDROCHATTERJEE@YAHOO.COM)(9650681713)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA CHAMBERS, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@YAHOO.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) DHC (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) RUDRO CHATTERJEE(RUDROCHATTERJEE@YAHOO.COM)(9650681713)(PETITIONER) DHC PROSECUTION DELHI POLICE, SANTOSH KUMAR TRIPATHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA, UNION OF INDIA(DDACHAMBERHC@YAHOO.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SUMIT CHANDER(SUMITCHANDER.OFFICE@GMAIL.COM)(9310024126)(PETITIONER)		
67	W.P.(C)-1866/2024 CM APPL. 47397/2024	NEERAJ GUPTA V/s GOVT OF NCT OF DELHI & ORS.	ROSHAN SAINI, TARUN KUMAR, ROSHAN SAINI, CHAND CHOPRA	
		OTHER DETAILS OF ADVOCATES: ROSHAN LAL SAINI(LAWYERSAINI@YAHOO.COM)(9312210067)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) ROSHAN LAL SAINI AND TARUN KUMAR ARORA() (9312210067)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ROSHAN SAINI(LAWYERSAINI@YAHOO.COM)(9312210067)(PETITIONER) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT)		
68	W.P.(C)-1894/2024 CM APPL. 7932/2024 CM APPL. 1450/2025	GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED V/s SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	SANDEEP BHURARIA	
		OTHER DETAILS OF ADVOCATES: SANDEEP BHURARIA AND MONISH SURENDRAN AND NISHTHA GRVOER(MONISH.SURENDRAN@ZEUS.FIRM.IN, NISHTHA.GROVER@ZEUS.FIRM.IN)(9810000639)(PETITIONER) SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA(SARB_NEWDELHI@SIDBI.IN,MUKESH@SIDBI.IN)()(RESPONDENT) MONI SABBASI(MONISABBASI@GMAIL.COM)()(RESPONDENT) SANDEEP BHURARI(SANDEEP.BHURARIA@ZEUS.FIRM.IN)(981000039)(PETITIONER) MONISH BASI(MONISABBASI@GMAIL.COM)(0)(RESPONDENT)		
69	W.P.(C)-2183/2024 CM APPL. 9088/2024 WITH W.P.(C) 5273/2024	ASHOK TIWARI V/s RESERVE BANK OF INDIA & ANR.	ASHUTOSH THAKUR, DHAVAL MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH THAKUR(VAYAMTECHLEGAL@GMAIL.COM)(9717284820)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) RESERVE BANK OF INDIA(GOVERNOR@RBI.ORG.IN)()(RESPONDENT) UNION BANK OF INDIA(CB0606@UNIONBANKOFINDIA.COM, BINOD@UNIONBANKOFINDIA.BANK)()(RESPONDENT) SANJIV SAGAR(SANJIVSAGAR@GMAIL.COM)(8601082111)(RESPONDENT) DHAVAL MEHROTRA(DHAVALMEHROTRA@GMAIL.COM)(9999277337)(RESPONDENT)		
70	W.P.(C)-5273/2024 CM APPL. 21577/2024	ASHOK TIWARI V/s RESERVE BANK OF INDIA & ANR.	ASHUTOSH THAKUR	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH THAKUR(VAYAMTECHLEGAL@GMAIL.COM)(9717284820)(PETITIONER) IDBI BANK LIMITED(SIDBARUA@GMAIL.COM, ARPAN.GARG@IDBI.CO.IN,GURPREET.CHAWLA@IDBI.CO.IN)(9724174259)(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT)		
71	W.P.(C)-2917/2024 CM APPL. 12041/2024	GALAXY AUTOMOBILES PVT LTD THROUGH SUDHIR KUMAR SHARMA V/s RESERVE BANK OF INDIA & ANR.	SMRITI ASMITA	
		OTHER DETAILS OF ADVOCATES: SMRITI ASMITA(LEGAL@SMRITIASMITA.COM)(8800795326)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) RELIANCE COMMERCIAL FINANCE LT(CUSTOMERCARE@RELIANCECOMMERCIALFINANCE.COM)()(RESPONDENT)		

72	W.P.(C)-3135/2024 CM APPL. 12827/2024	SUNIL SACHDEVA & ORS. V/s THE INDIAN HEIGHTS SCHOOL THROUGH PRINCIPAL & ORS.	SUNIL SACHDEVA, TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: SUNIL SACHDEVA AND BEIJESH TIWARI(ICCOMAILS@YAHOO.COM)(9560181999)(PETITIONER) PRATEEK(PRATEEK@PKCCHAMBERS.COM, ATULKUMAR.ADV@GMAIL.COM)()(RESPONDENT) DEEPA NAIR(SACHDEVA.MADHU@GMAIL.COM, DEEPANAIR6@GMAIL.COM,)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) TUSHAR SANNU DAHIYA(ADV.TUSHARSANNU@GMAIL.COM)(9171677488)(RESPONDENT)		
73	W.P.(C)-7356/2024 CM APPL. 30719/2024	NARESH KUMAR MITTAL & ORS. V/s UNION BANK OF INDIA & ANR.	PALLAV SAXENA	
		OTHER DETAILS OF ADVOCATES: PALLAV SAXENA(ADVPALLAVSAXENA@GMAIL.COM)(9811159376)(PETITIONER) UNION BANK OF INDIA(SAMARENDRAKRADV@YAHOO.COM,)(9999114922)(RESPONDENT) CHANCHAL DUA(INSOLVENCY@ARCK.IN, CHANCHALACO@GMAIL.COM)()(RESPONDENT)		
74	W.P.(C)-9580/2024	Y. K. GOYAL V/s DELHI DEVELOPMENT AUTHORITY & ANR.	GIRDHARI LAL VERMA	
		OTHER DETAILS OF ADVOCATES: J K NAYYAR(GLVERMA53@YAHOO.COM)(9891600120)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(VCDDA@DDA.ORG.IN)(0)(RESPONDENT)		
75	W.P.(C)-11150/2024 CM APPL. 46088/2024 CM APPL. 54882/2024 CM APPL. 57743/2024 CM APPL. 59540/2024	BAREILLY HIGHWAYS PROJECT LIMITED V/s RESERVE BANK OF INDIA & ORS.	APOORV AGARWAL	
		OTHER DETAILS OF ADVOCATES: APOORV AGARAWAL(APOORV@ASVLAWOFFICES.COM)(8420524375)(PETITIONER) RESERVE BANK OF INDIA(HAMELPARIHAR@REDIFFMAIL.COM, MAIL@LEXORBIS.COM, RAJIV@RPKAPUR.COM, OPGAGGAR@GMAI)(0)(RESPONDENT) PUNJAB NATIONAL BANK(SKLAWFIRMINDIA@GMAIL.COM, CPADV79@GMAIL.COM, SIDBARUA@GMAIL.COM, ADVARUN36@GMAIL)(0)(RESPONDENT) APOORV KURUP(APOORV@ASVLAWOFFICES.COM)(8420524375)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(0)(RESPONDENT) APOORV AGARWAL(APOORV@ASVLAWOFFICES.COM)(8420524375)(PETITIONER) H S PARIHAR(HAMELPARIHAR@GMAIL.COM, MAIL@LEXORBIS.COM, OPGAGGAR@GMAIL.COM)(0)(RESPONDENT)		
76	W.P.(C)-12382/2024 CM APPL. 51536/2024	S.PRITAM SINGH SINCE DECEASED & ORS. V/s THE DELHI DEVELOPMENT AUTHORITY AND ANR	AJAI KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: A.K. TRIPATHI & CO.(ADVOCATEAKTRIPATHI100@GMAIL.COM)(9810154341)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) RAJINDER SINGH()(9313312973)(RESPONDENT)		
77	W.P.(C)-12595/2024 CM APPL. 52383/2024 CM APPL. 68947/2024	MASTER RUDRANSH BANSAL THROUGH FATHER VINEET BANSAL AND ORS. V/s BAL BHARATI PUBLIC SCHOOL PITAMPURA AND ORS.	SHIKHA SHARMA, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ABHIMANTRAN LEGAL LLP(ABHIMANTRANLEGAL@GMAIL.COM)(8826456565)(PETITIONER) MASTER RUDRANSH BANSAL()(9312270354)(PETITIONER) SANVI SETHI()(9811463104)(PETITIONER) MASTER VIVAAN SETHI()(9811463104)(PETITIONER) BAL BHARATI PUBLIC SCHOOL, GOVERNMENT OF NCT OF DELHI(BALBHARATI@PP.BALBHARATI.ORG, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CONTROLLER AND AUDITOR GENERAL OF INDIA, DELHI DEVELOPMENT AUTHORITY(DRSURATSINGH972@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT)		
78	W.P.(C)-14797/2024	VIKRANT KUSHWAHA V/s THE UNION OF INDIA & ORS.	NITIN GOEL, LEXORBIS	
		OTHER DETAILS OF ADVOCATES: MAYANK GOEL(MNGLAWOFFICE@GMAIL.COM)(9958617492)(PETITIONER) HAMEL PARIHAR, UNION OF INDIA, NHB(HAMELPARIHAR@REDIFFMAIL.COM, UOIHDC@GMAIL.COM, CLSSIM@NHB.ORG.IN)(0)(RESPONDENT) NHB, CIBIL, NODAL OFFICER(HO@NHB.ORG.IN, INFO@CIBIL.COM, NODALOFFICER@TRANSUNION.COM)(0)(RESPONDENT) SKR LAW FIRM, ANKUR KUMAR, SK ROUT(SKRLAWFIRMS@GMAIL.COM, ARUNKUMARSHUKLA7@GMAIL.COM, ADVSKROUT@YAHOO.COM)(0)(RESPONDENT) PRASANDI(GROUPPRASANDI@GMAIL.COM)(0)(RESPONDENT) ()()(RESPONDENT)		

79	W.P.(C)-15437/2024 CM APPL. 64783/2024	KAPIL JAIN V/s UNION OF INDIA & ORS.	NITIN GOEL, SANJEEV KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MAYANK GOEL(MNGLAWOFFICE@GMAIL.COM)(9958617492)(PETITIONER) HAMEL PARIHAR, UNION OF INDIA(HAMELPARIHAR@REDIFFMAIL.COM, HAMELPARIHAR@GMAIL.COM, UOIHHC@GMAIL.COM)(1123384193)(RESPONDENT) NHB , TRANS UNION, IIFHL(CLSSIM@NHB.ORG.IN, NODALOFFICER@TRANSUNION.COM, REACH@IIFHL.COM)(0)(RESPONDENT) SANJAY GUPTA, YAZDAN(SANJAY_GUPTA@SNGPARTNERS.IN, YA@YAZDAN2020.ORG)(0)(RESPONDENT) SANJEEV KUMAR SRIVASTAVA(ADV.SANJEEVSRIVASTAVA@GMAIL.COM)(9717308330)(RESPONDENT)		
80	W.P.(C)-15446/2024 CM APPL. 64812/2024	PREETI TOMAR & ANR. V/s THE UNION OF INDIA & ORS.	NITIN GOEL, LEXORBIS, SANJEEV KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MAYANK GOEL(MNGLAWOFFICE@GMAIL.COM)(9999340256)(PETITIONER) HAMEL PARIHAR, UNION OF INDIA(HAMELPARIHAR@REDIFFMAIL.COM, HAMELPARIHAR@GMAIL.COM, UOIHHC@GMAIL.COM)(1123384193)(RESPONDENT) NHB , TRANS UNION, NHB, CIBIL(CLSSIM@NHB.ORG.IN, NODALOFFICER@TRANSUNION.COM, HO@NHB.ORG.IN, INFO@CIBIL.COM)(0)(RESPONDENT) AXIS BANK, SACHDEVA(LOANS@AXISBANK.COM, SACHDEVAKK@HOTMAIL.COM)(0)(RESPONDENT) (0)(RESPONDENT) SANJEEV KUMAR SRIVASTAVA(ADV.SANJEEVSRIVASTAVA@GMAIL.COM)(9717308330)(RESPONDENT)		
81	W.P.(C)-15447/2024 CM APPL. 64819/2024	AKASH MALIK & ANR. V/s THE UNION OF INDIA & ORS.	NITIN GOEL, SANJEEV KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MAYANK GOEL(MNGLAWOFFICE@GMAIL.COM)(9958617492)(PETITIONER) HAMEL PARIHAR, UNION OF INDIA(HAMELPARIHAR@REDIFFMAIL.COM, HAMELPARIHAR@GMAIL.COM, UOIHHC@GMAIL.COM)(1123384193)(RESPONDENT) TRANS UNION, CIBIL, PNB HFL(NODALOFFICER@TRANSUNION.COM, INFO@CIBIL.COM, LOANS@PNBHFL.COM)(0)(RESPONDENT) SKR LAW FIRM, M SINGH(SKRLAWFIRMS@GMAIL.COM, CMA.MSINGH@GMAIL.COM)(0)(RESPONDENT) SANJEEV KUMAR SRIVASTAVA(ADV.SANJEEVSRIVASTAVA@GMAIL.COM)(9717308330)(RESPONDENT)		
82	W.P.(C)-15455/2024 CM APPL. 64870/2024	RAHUL MEHROTRA V/s THE UNION OF INDIA & ORS.	NITIN GOEL, LEXORBIS, SANJEEV KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MAYANK GOEL(MNGLAWOFFICE@GMAIL.COM)(9999340256)(PETITIONER) HAMEL PARIHAR, UNION OF INDIA(HAMELPARIHAR@REDIFFMAIL.COM, HAMELPARIHAR@GMAIL.COM, UOIHHC@GMAIL.COM)(1123384193)(RESPONDENT) NHB,TRANSUNION, NHB, CIBIL(CLSSIM@NHB.ORG.IN, NODALOFFICER@TRANSUNION.COM, HO@NHB.ORG.IN, INFO@CIBIL.COM)(0)(RESPONDENT) BANK OF BARODA, SATENDRA(VIVEKV@BANKOFBARODA.CO.IN, SATENDRA@SANYAGROUP.IN)(0)(RESPONDENT) GODREJ PROPERTIES(SECRETARIAL@GODREJPROPERTIES.COM)(0)(RESPONDENT) SK ROUT, SKR LAW FIRM(ADVSKROUT@YAHOO.COM, ADVSKROUT@SKRLAWFIRM.COM, SKRLAWFIRMS@GMAIL.COM)(0)(RESPONDENT) (0)(RESPONDENT) SANJEEV KUMAR SRIVASTAVA(ADV.SANJEEVSRIVASTAVA@GMAIL.COM)(9717308330)(RESPONDENT)		
83	W.P.(C)-15459/2024 CM APPL. 64880/2024	MUSTAQIM V/s THE UNION OF INDIA THROUGH DEPT. OF REVENUE, MINISTRY OF FINANCE & ORS.	NITIN GOEL, SANJEEV KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MAYANK GOEL(MNGLAWOFFICE@GMAIL.COM)(9958617492)(PETITIONER) HAMEL PARIHAR, UNION OF INDIA(HAMELPARIHAR@REDIFFMAIL.COM, HAMELPARIHAR@GMAIL.COM, UOIHHC@GMAIL.COM)(1123384193)(RESPONDENT) NHB, TRANSUNION, NHB, CIBIL, IIFHL(CLSSIM@NHB.ORG.IN, NODALOFFICER@TRANSUNION.COM, INFO@CIBIL.COM, REACH@IIFHL.COM)(0)(RESPONDENT) SANJAY GUPTA, YAZDAN(SANJAY_GUPTA@SNGPARTNERS.IN, YA@YAZDAN2020.ORG)(0)(RESPONDENT) SANJEEV KUMAR SRIVASTAVA(ADV.SANJEEVSRIVASTAVA@GMAIL.COM)(9717308330)(RESPONDENT)		
84	W.P.(C)-882/2025 CM APPL. 4308/2025	AMAN SINGH V/s FACULTY OF MEDICAL SCIENCES UNIVERSITY OF DELHI & ORS.	VARUN CHANDIOK	
		OTHER DETAILS OF ADVOCATES: VARUN CHANDIOR(OFFICE.CHANDIOK@GMAIL.COM)(9818365119)(PETITIONER) DU, DU, NMC INDIA (DEAN_MEDICAL@DU.AC.IN, DCE@SOUTH.AC.IN, PG- MARB@NMCINDIA.GOV.IN)(0)(RESPONDENT)		

		RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) DEV SINGH(OFFICESINGHDEV@GMAIL.COM)(0)(RESPONDENT)		
85	W.P.(C)-2073/2025 CM APPL. 9727/2025 CM APPL. 9728/2025 WITH W.P.(C) 2074/2025	SNEHA DASH AND ANR V/s UNION OF INDIA AND ORS	SULAIMAN MOHD KHAN	
		OTHER DETAILS OF ADVOCATES: SULAIMAN MOHD. KHAN AND TAIBA KHAN(SOLOMONOFC@GMAIL.COM)(7042502555)(PETITIONER) CBSE, SGIS, CISGSC(INFO.CBSE@GOV.IN, INFO@SGIS.IN, PRINCIPAL.CISGSC@ORCHIDS.EDU.IN)(0)(RESPONDENT) ORCHIDS, NIYAZI, UNION OF INDIA(INFO@ORCHIDS.EDU.IN, NIYAZI786@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
86	W.P.(C)-2074/2025 CM APPL. 9729/2025 CM APPL. 9730/2025 CM APPL. 9731/2025	SHANTI GYAN EDUCATIONAL SOCIETY V/s CENTRAL BOARD OF SECONDARY EDUCATION & ORS.	ANU SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: ANU SHRIVASTAVA(ANU.SHRIVASTAVA@VERITASLEGAL.IN)(9631121901)(PETITIONER) NIYAZI, UNION OF INDIA(NIYAZI786@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
87	W.P.(C)-2422/2025	VEDPRAKASH PATHAK V/s UNIVERSITY OF DELHI	AAYUSH AGARWALA	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) RUPAL MOHINDER, DU(RUPALMOHINDER@GMAIL.COM, DEANIR.DU@GMAIL.COM, DEAN_IR@DU.AC.IN)(0)(RESPONDENT)		
88	W.P.(C)-3398/2025 CM APPL. 16065/2025	DR MITALI AGRAWAL V/s UNION OF INDIA & ORS.	KAUSTUBH KHANNA	
		OTHER DETAILS OF ADVOCATES: RAJAT BHARDWAJ AND KAUSTUBH KHANNA(KAUSTUBH.LAWYER@GMAIL.COM)(9990321717)(PETITIONER) DYPATIL EDU, HFM(ADMISSION@DYPATILEDU.COM, SUPPORT@DYPATILEDU.COM, MIN-HFM@GOV.IN)(0)(RESPONDENT) UNION OF INDIA, COURT CASE DHS(UOIHDC@GMAIL.COM, COURTCASESDHS03@GMAIL.COM)(1123384193)(RESPONDENT)		
89	W.P.(C)-3403/2025 CM APPL. 16077/2025	JAMIA HAMDARD DEEMED TO BE UNIVERSITY V/s STATE BANK OF INDIA & ORS.	SWAROOP GEORGE, ANSHUMAN SHARMA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: MOHINDER J.S. RUPAL , SWAROOP GEORGE , HARDIK RUPAL, ABHINANDAN JAIN(SWAROOPGEORGE@OUTLOOK.COM, CHAMBERSGP15@GMAIL.COM)(9871144284)(PETITIONER) MOHINDER J.S. RUPAL , SWAROOP GEORGE , HARDIK RUPAL, ABHINANDAN JAIN(SWAROOPGEORGE@OUTLOOK.COM, CHAMBERSGP15@GMAIL.COM)(9871144284)(PETITIONER) MANOJ RANJAN SINHA, HAMDARD EDUCATION(MANOJRSINHA@GMAIL.COM, SHAIKDER@HAMDARDEDUCATIONSOCIETY.ORG.IN)(0)(RESPONDENT) RAJIV KAPUR, UGC, LEXORBIS(RPKAPURCO@GMAIL.COM, RAJIV@RPKAPUR.COM, CONTACT.UGC@NIC.IN, MAIL@LEXORBIS.COM)(0)(RESPONDENT) HAMEL PARIHAR, AKURUP(HAMELPARIHAR@REDIFFMAIL.COM, OFFICE@AKURUP.COMQ)(0)(RESPONDENT) SBI, ABHINAV SHARMA, UGC(SBI.11554@SBI.CO.IN, ABHINAV.SHARMA@DENTONSLINKLEGAL.COM, SECY.UGC@NIC.IN)(0)(RESPONDENT) LEGAL BUREAU UGC(LEGALBUREAUUGC@GMAIL.COM)(0)(RESPONDENT) ANSHUMAN SHARMA (ANSHUMAN0602@GMAIL.COM)(9910207302)(RESPONDENT)		
FOR FINAL HEARING				
90	W.P.(C)-7077/2024 CM APPL. 10584/2025	SUDHIR GIRI V/s GOVERNMENT OF N.C.T OF DELHI & ORS.	URVASHI SINGH, NAMIT SURI	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, URVASHISINGH23@GMAIL.COM)()(RESPONDENT) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) NAMIT SURI(NAMITSURI1990@GMAIL.COM)(9582410211)(RESPONDENT)		
FOR DISPOSAL				
91	W.P.(C)-4258/2017 CM APPL. 19203/2017 CM APPL. 26678/2020 CM APPL. 6652/2021 CM APPL. 7825/2022 CM APPL. 61393/2023	DDA STAFF RESIDENTS WELFARE ASSOCIATION (REGD.) V/s DELHI DEVELOPMENT AUTHORITY	HEMANT SINGH, SEEMA SINGH, SAAHILA LAMBA, NIKHIL GOEL, DIVYA HASIJA, GAGANMEET SINGH SACHDEVA, DIVYA HASIJA	
		OTHER DETAILS OF ADVOCATES: SEEMASINGH(SEEMA.14SINGH@GMAIL.COM)(8505902233)(PETITIONER) HEMANT SINGH(HEMANT_14SINGH@YAHOO.CO.IN)(9873816686)(PETITIONER) NIKHIL(REACHNIKHILGOEL@GMAIL.COM)(9810133254)(RESPONDENT) SAAHILA LAMBA (SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER)		

		SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) NIKHIL GOEL(REACHNIKHILGOEL@GMAIL.COM)(9810133254)(RESPONDENT) NIKHIL GOEL(OFFICEOFNIKHILGOEL@GMAIL.COM)(9810133254)(PETITIONER) SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)()(RESPONDENT) D HASIJA (HASIJA@YMAIL.COM)(9810064629)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT) DIVYA HASIJA(HASIJA@YMAIL.COM)(9810064629)(PETITIONER)		
FOR ARGUMENT				
92	W.P.(C)-4342/2017 CM APPL. 12310/2020	BHAGWATI DEVELOPERS PVT LTD AND ANR V/s UNION OF INDIA AND ORS	MANOJ, DEVESH TRIPATHI, ANAND SUKUMAR, EXPLETUS LEGAL, LAXMI CHAUHAN	Listing Remarks: AT 03:00 PM
		OTHER DETAILS OF ADVOCATES: DEVESH TRIPATHI(DTADVOCATE@GMAIL.COM)(9004524359)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ABHISHEK BAID (EXPLETUSLGAL@GMAIL.COM)(9999469777)(RESPONDENT) SUKUMARAN(ADVSUKUMAR@HOTMAIL.COM)(9810364812)(RESPONDENT) LAXMI CHAUHAN(MP@LEGAFIN.IN)(8750041450)(PETITIONER)		
93	W.P.(C)-14908/2024 CM APPL. 62541/2024 CM APPL. 62543/2024 CM APPL. 67907/2024 CM APPL. 75968/2024 CM APPL. 16492/2025	HAMDARD EDUCATION SOCIETY & ANR. V/s RESERVE BANK OF INDIA & ORS.	VIKALP MUDGAL, ADITYA KAPOOR, SHREYANS SINGHVI, SANTOSH KUMAR ROUT, ABHINAV SHARMA	Listing Remarks: PART-HEARD MATTER/ AT 3.30 P.M.
		OTHER DETAILS OF ADVOCATES: VIKALP MUDGAL(VIKALP.MUDGAL@GMAIL.COM)(9811933231)(PETITIONER) HAMEL PARIHAR, SARFARAZ, SK ROUT(HAMELPARIHAR@GMAIL.COM, SARFARAZAZADADV@YAHOO.CO.IN, ADVSKROUT@YAHOO.COM)(0)(RESPONDENT) RBI, UCO BANK, PNB BANK(RDNEWDELHI@RBI.ORG.IN, TALIMA@UCOBANK.CO.IN, BO062910@PNB.CO.IN)(0)(RESPONDENT) SARFARAZ KHAN(SARFARAZADV@YAHOO.CO.IN)(0)(RESPONDENT) VIKAP MUDGAL(VIKALP.MUDGAL@GMAIL.COM)(9811933231)(PETITIONER) SKR LAW FIRMS(SKRLAWFIRMS@GMAIL.COM)(0)(RESPONDENT) SHREYANS SINGVI AND ASSOCIATES(SHREYANS@SHREYANSSINGVIADV.COM)(9811463632)(RESPONDENT) ANKET GAUTAM(ANIKET.GAUTAM@ASGPARTNERS.CO, SHAIDER@HAMDARDEDUCATIONSOCIETV.ORG.IN)(0)(RESPONDENT) SHREYANS SINGHVI(SHREYANS@SHREYANSSINGVIADV.COM)(9811463632)(RESPONDENT) SANTOSH KUMAR ROUT(ADVSROUT@YAHOO.COM)(9990432878)(RESPONDENT) ABHINAV SHARMA(ABHINAVSHARMA88@GMAIL.COM)(9818383574)(RESPONDENT)		
FOR FINAL DISPOSAL				
94	W.P.(C)-8772/2017 CM APPL. 35903/2017 CM APPL. 41443/2017 CM APPL. 12322/2018 CM APPL. 12323/2018	MOHINI CHANDANANI CHARITABLE TRUST THROUGHT ITS PRESIDENT V/s DELHI DEVELOPMENT AUTHORITY AND ORS	PRAMOD GUPTA, YAKESH ANAND, SAURABH CHADDA, JIVESH KUMAR TIWARI, SHIKHA SHARMA	
		OTHER DETAILS OF ADVOCATES: YAKESH ANAND()(9810004397)(PETITIONER) YAKESH ANAND()(9810004397)(PETITIONER) JIVESH KUMAR TIWARI(JIVESH1872@GMAIL.COM)(9811612855)(RESPONDENT) SHIKHA SHARMA(SHIKHA.BAGGA131.SB@GMAIL.COM)(9999191196)(PETITIONER)		
95	W.P.(C)-8599/2024 CM APPL. 35219/2024	ROLTA PRIVATE LIMITED V/s PUNJAB NATIONAL BANK & ORS.	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGARWALA, SHIVAM SHUKLA, YASH JAIN(HEMAI@AGLAW.IN, SHIVAM.SHUKLA@AGLAW.IN)(7838575844)(PETITIONER) RESERVE BANK OF INDIA(HEMALPARIHAR@GMAIL.COM)()(RESPONDENT) PUNJAB NATIONAL BANK(ADVSROUT@YAHOO.COM, SKRLAWFIRMS@GMAIL.COM, AWADESHKJHA@PNB.CO.IN, BO2175@PNB.CO)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		

COURT NO. 50
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

- 1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE “NO OBJECTION” OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.
- 2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY **ONLY**. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	W.P.(CRL)-861/2024 CRL.M.A. 8114/2024	JAI KAPOOR V/s STATE NCT OF DELHI & ORS.	TANISHA KAUSHAL	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: TANISHA KAUSHAL (TANISHAKAUSHAL08@GMAIL.COM)(9131720753)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SOUTH CAMPUS-52/2021)

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 18019/2025 In W.P.(C)-14468/2021	PANKAJ GAUR V/s UNION OF INDIA & ORS.	MOHIT KUMAR BANSAL	
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) LITIGAION(DIRECTOR@SFIO.NIC.IN, SUPPORT-BOI@MHA.GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) KIRTIMAN SINGH, UNION OF INDIA, SFIO(KIRTIMANSINGH.CGSC@GMAIL.COM, UOIDHC@GMAIL.COM, DIRECTOR@SFIO.NIC.IN){}(RESPONDENT) SANJAY(SANJAY.BOSE71@SFIO.NIC.IN){}(RESPONDENT) KIRTIMAN SINGH, BOI(KIRTIMANSINGH.OFFICE@GMAIL.COM, SUPPORT-BOI@MHA.GOV.IN){}(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) GAURAV JAIN AND MANAN POPLI(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(9891776632)(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM){0}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT)		
2	W.P.(C)-2813/2025	GAUTAM OVERSEAS LTD & ANR. V/s REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS NCT DELHI HARYANA	VIKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: SAIKRISHNA & ASSOCIATES(SOHRAB@SAIKRISHNAASSOCIATES.COM)(9313043105)(PETITIONER) ROC DELHI, UNION OF INDIA(ROC.DELHI@MCA.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
3	W.P.(C)-3626/2025	PANDAV NAGAR RESIDENTS WELFARE ASSOCIATION (REGD.) V/s COMMISSIONER OF POLICE & ORS.	APURVA	
		OTHER DETAILS OF ADVOCATES: AR & PARTNERS(APURVA@ARPARTNER.IN, OFFICE@ARPARTNER.IN)(7488921334)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM){0}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
4	W.P.(C)-3722/2025 CM APPL. 17348/2025	MOHD IQBAL V/s UNION OF INDIA & ORS.	NEERAJ JAIN	
		OTHER DETAILS OF ADVOCATES:		

5	W.P.(C)-3739/2025 CM APPL. 17410/2025	VINOD KUMAR RANA V/s UNION OF INDIA AND ORS	RANJIT SHARMA	
		OTHER DETAILS OF ADVOCATES: RANJIT SHARMA(ADVRANJITSHARMA2013@GMAIL.COM)(9818493174)(PETITIONER) AVNISH AHLAWAT, SANTOSH KUMAR TRIPATHI, UNION OF INDIA(AVNISH@AHLAWATASSOCIATIES.IN, STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT)		
6	W.P.(C)-3857/2025 CM APPL. 17914/2025	MONIKA V/s THE APPELLATE AUTHORITY-CUM-DIVISIONAL COMMISSIONER	NITESH GUPTA	
		OTHER DETAILS OF ADVOCATES: NITESH GUPTA(NITESHGP_14@YAHOO.COM)(9999995643)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
FOR ADMISSION				
7	W.P.(C)-5374/2024 CM APPL. 22153/2024 CM APPL. 68363/2024 CM APPL. 4921/2025 WITH W.P.(C) 13903/2024	HARI PARVAT FINANCIAL ADVISORS AND CONSULTANTS PRIVATE LIMITED V/s OFFICE OF THE COLLECTOR OF STAMPS CHANAKYAPURI GOVERNMENT OF NCT OF DELHI	MANMEET SINGH, AJEET SHUKLA, NOOR ALAM	
		OTHER DETAILS OF ADVOCATES: MANMEET SINGH AND ALOK SHANKAR AND KUMARJEET RAY(KUMARJEET.RAY@SARAFPARTNERS.COM)(9830053552)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868259532)(RESPONDENT) AJEET SHUKLA()(9560667741)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AJEET SHUKLA()(9560667741)(PETITIONER) SANTOSH KUMAR TRIPATHI (STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) NOOR ALAM(NOORALAM22@GMAIL.COM)(9911757669)(PETITIONER)		
8	W.P.(C)-13903/2024 WITH W.P.(C) 5374/2024	HARI PARVAT FINANCIAL ADVISORS AND CONSULTANTS PVT. LTD V/s OFFICE OF THE COLLECTOR OF STAMPS, CHANAKYAPURI, GOVT. OF NCT OF DELHI	NOOR ALAM	
		OTHER DETAILS OF ADVOCATES: AJEET SHUKLA, NOOR ALAM(RASHTRA10@GMAIL.COM)(9560667741)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CHANAKYASDM@NIC.IN)(0)(RESPONDENT)		
9	W.P.(C)-14431/2024 CM APPL. 60469/2024	ARVIND SINGH V/s UNION OF INDIA & ORS.	ARVIND SINGH, PRABHAS BAJAJ, ARJUN NATARAJAN	
		OTHER DETAILS OF ADVOCATES: ARVIND SINGH(NISCHAL@NASSANDGUILD.COM, ARVIND.SINGHDSE@GMAIL.COM)(9205385276)(PETITIONER) UNION OF INDIA, ARJUN NATARAJAN, HARSH(UOIDHC@GMAIL.COM, ADV.ARJUNNATARAJAN@GMAIL.COM, HARSH@HARSHKAUSHIK.COM)(1123384193)(RESPONDENT) JUBL FOOD, EKLAVYA(CONTACT@JUBIFOOD.COM, INVESTOR@JUBLCOOD.COM, EKLAVYA@BNALAW.IN)(0)(RESPONDENT) PRABHAS BAJAJ(PRABHASBAJAJ@GMAIL.COM)(9810067648)(RESPONDENT) ARJUN NATARAJAN(ADV.ARJUNNATARAJAN@GMAIL.COM)(9899640295)(RESPONDENT)		
10	W.P.(C)-14847/2024 CM APPL. 62377/2024	ANIL MOGHE V/s UNION OF INDIA AND ANR.	ANITA SAROHA	
		OTHER DETAILS OF ADVOCATES: ANITA SHAROHA(POWER.LAWJUSTICE@GMAIL.COM)(9312166986)(PETITIONER) UNION OF INDIA, AIIMS(UOIDHC@GMAIL.COM, REGISTRAR@AIIMS.GOV.IN, DIRECTOR@AIIMS.GOV.IN)(1123384193)(RESPONDENT)		
11	W.P.(C)-17876/2024 CM APPL. 76089/2024	J.P.SHARMA V/s THE CHAIRMAN, STATE BANK OF INDIA	JAI PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: J.P SHARMA(JSHRM73@GMAIL.COM)(7678115061)(PETITIONER) SBI, SANJIV SAGAR(CHAIRMAN@SBI.CO.IN, SAGARANDSAGAR@LIVE.COM, SANJIVSAGAR@GMAIL.COM)(0)(RESPONDENT)		

12	W.P.(C)-3047/2025 CM APPL. 14454/2025	SOCIETY FOR DEVELOPMENT OF HUMAN RESOURCES THR ITS PRESIDENT PARVESH KUMAR V/s NARINDER SINGH & ORS.	PANKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR(AORPANKAJKUMAR@GMAIL.COM)(9958683901)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
13	W.P.(C)-3048/2025	RAJENDRA KUMAR BHARANI V/s UNION OF INDIA & ORS.	ASHISH BHARANI	
		OTHER DETAILS OF ADVOCATES: ASHISH BHARANI(BHARANI.LAW.CHAMBERS@GMAIL.COM)(7838085278)(PETITIONER) UNION OF INDIA, IPAICMAI, KALY SHARMA(UOIDHC@GMAIL.COM, IPA.MD@IPAICMAI.IN, SHARMA.KALY@RRINSOLVENCY.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
14	W.P.(C)-6329/2021 CM APPL. 20115/2021	GRASIM INDUSTRIES LTD V/s COMPETITION COMMISSION OF INDIA	NISHA KAUR UBEROI, MAN MOHAN SHARMA	
		OTHER DETAILS OF ADVOCATES: NISHA KAUR UBEROI(NISHAKAUR.UBEROI@TRILEGAL.COM)(9167127599)(PETITIONER) SAX SOND LAW CO(SAXSONSLAWCO@GMAIL.COM)()(RESPONDENT) MAN MOHAN SHARMA(MMSHARMACG@GMAIL.COM)(9958821720)(RESPONDENT) NISHA KAUR UBEROI(NISHAKAUR.UBEROI@JSALAW.COM)(9167127599)(PETITIONER)		
15	W.P.(C)-12169/2021 CM APPL. 50792/2023	MANAN GOEL V/s UNION OF INDIA & ORS.	HARDIK SHARMA, RAMESH KUMAR, ARUN AGGARWAL, RAMESH KUMAR, DEEPAK AGRAWAL	
		OTHER DETAILS OF ADVOCATES: MUDIT JAIN(ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(PETITIONER) BANK OF BARODA(DBRAJE@BANKOFBARODA.COM.))()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) RAMESH KUMAR (CHIRAMELCO@HOTMAIL.COM)()(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)()(RESPONDENT) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)(9811087995)(RESPONDENT) RAMESH KUMAR(R.1.A@LIVE.COM)(9540999465)(PETITIONER) DEEPAK AGRAWAL(AGRLDEEP@GMAIL.COM)(9818462250)(PETITIONER)		
16	W.P.(C)-1718/2022	RAJEEV BHARDWAJ V/s UNION OF INDIA & ORS.	BALENDU SHEKHAR	
		OTHER DETAILS OF ADVOCATES: BALENDU SHEKHAR AND RAVI GOPAL(OFFICEOFBALENDU@GMAIL.COM)(9999666769)(PETITIONER) CABINET SECRETARIAT(CABINET@NIC.IN)()(RESPONDENT) CENTRAL INFORMATION COMMISSION(FDESK-CIC@GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
17	W.P.(C)-6528/2022	MANISHA TYAGI V/s THE DIRECTOR GENERAL OF AUDIT AND ANR.	SHIV KUMAR TRIPATHI, SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: VED PRAKASH TRIPATHI(ADVOCATEVPT@GMAIL.COM)(9999104749)(PETITIONER) DGAPT(DGAPT@CAG.GOV.IN)()(RESPONDENT) SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER)		
18	W.P.(C)-6613/2022 CM APPL. 20104/2022 CM APPL. 9817/2024 CM APPL. 9859/2024	SHANTANU PRAKASH V/s UNION OF INDIA & ORS.	NEHA NAGPAL, O P GAGGAR	
		OTHER DETAILS OF ADVOCATES: NEEHA NAGPAL(NN@NEEHANAGPAL.COM)(9810030834)(PETITIONER) P BASRINIVASAN(PBASRINIVASAN@YAHOO.CO.IN, PARTH_TANDON28@YAHOO.CO.IN)(8800313195)(RESPONDENT) RIPU DAMAN BHARDWAJ(CGSC.RIPUDAMAN@GMAIL.COM)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) NM LAW CHAMBERS(OFFICE@NEEHANAGPAL.COM)(9810030834)(PETITIONER) RIPU DAMAN BHARDWAJ(CGSC.RIPUDAMAN@GMAIL.COM, RIPUDAMAN.BHARDWAJ@GMAIL.COM)(9818030700)(RESPONDENT) PBA SRINIVASAN, PARTH TANDON, FRRODLI(PBASRINIVASAN@YAHOO.CO.IN, PARTH_TANDON28@YAHOO.CO.IN, FRRODLI.SUPPORT@NIC.IN)(8800313195)(RESPONDENT) NM LAW CHAMBERS(OFFICE@NEEHANAGPAL.COM)(9810030834)(PETITIONER) RIPU DAMAN BHARDWAJ(CGSC.RIPUDAMAN@GMAIL.COM, RIPUDAMAN.BHARDWAJ@GMAIL.COM)()(RESPONDENT) RIPU DAMAN BHARDWAJ(CGSC.RIPUDAMAN@GMAIL.COM, RIPUDAMAN.BHARDWAJ@GMAIL.COM)(9818030700)(RESPONDENT)		

		PBA SRINIVASAN, PARTH TANDON, FRRODLI(PBASRINIVASAN@YAHOO.CO.IN, PARTH_TANDON28@YAHOO.CO.IN, FRRODLI.SUPPORT@NIC.IN)(8800313195)(RESPONDENT) O P GAGGAR(OPGAGGAR@GMAIL.COM)(9810185751)(RESPONDENT)	
19	W.P.(C)-7564/2022 CM APPL. 23212/2022	M/S. PRATIBHA MOSINZHSTROI CONSORTIUM V/s NATIONAL COMMISSION FOR SCHEDULED CASTES & ORS.	SANJAY BHATT, INDRANIL GHOSH
		OTHER DETAILS OF ADVOCATES: SANJAY BHATT(SANJAY.BHATT@KESARDASS.ORG){}(PETITIONER) SANJAY BHATT(SANJAY.BHATT@KESARDASS.ORG)(9582048363)(PETITIONER) SANJAY SHARAWAT(SANJAY.BHATT@KESARDASS.ORG)(9582048363)(PETITIONER) RAVEEK BAIDD(RAVEEKBAIDD@GMAIL.COM){}(RESPONDENT) ADIPU(SINGHADIPU02@GMAIL.COM){}(RESPONDENT) BRIJESH(OFFICEOFBRIJESHKTAMBER@GMAIL.COM){}(RESPONDENT) OP GAGGAR(OPGAGGAR@GMAIL.COM){}(RESPONDENT) NCSC(CHAIRMAN-NCSC@NIC.IN, KHUSHIRAM536@GMAIL.COM, SANGEETABHATI@GMAIL.COM){}(RESPONDENT) INDRANIL GHOSH(INDRANIL@IGALEGAL.COM, INFO@IGALEGAL.COM)(9560221909)(PETITIONER) INDRANIL GHOSH(INDRANIL@IGALEGAL.COM, INFO@IGALEGAL.COM)(9560221909)(PETITIONER)	
20	W.P.(C)-9831/2022 CM APPL. 29039/2022	MS.X V/s GOVT OF NCT OF DELHI AND ORS.	PREM CHHETRI, ABISHEK JEBARAJ, VARUN MUDGAL
		OTHER DETAILS OF ADVOCATES: CHHETRI LAWYERS(){(9910817646)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ATUL KUMAR(ATULKUMAR.ADV@GMAIL.COM){}(RESPONDENT) ABISHEK JEBARAJ(ABISHEKJ88@GMAIL.COM)(9096063439)(RESPONDENT) VARUN MUDGAL(ADV.VARUNMUDGAL@GMAIL.COM)(9999050203)(RESPONDENT)	
21	W.P.(C)-12099/2022 CM APPL. 39186/2022 WITH W.P.(C) 13486/2022	MAA SAHEB BEEDI KAMGAR SAHAKARI GRUHNIRMAN SANSTHA MARYADIT V/s UNION OF INDIA & ORS.	RACHIT BATRA
		OTHER DETAILS OF ADVOCATES: RACHIT BATRA(RACHITBATRADVOCATE@GMAIL.COM)(9818388584)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RACHIT BATRA (RACHITBATRADVOCATE@GMAIL.COM)(9818388584)(PETITIONER)	
22	W.P.(C)-13486/2022	COM. MEENAKSHITAI SANE MAHILA BEEDI KAMGAR SAHAKARI GRUNIRMAN SANSTHA MARYADITT V/s UNION OF INDIA & ORS.	RACHIT BATRA
		OTHER DETAILS OF ADVOCATES: RACHIT BATRA(RACHITBATRADVOCATE@GMAIL.COM)(9818388584)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) NIC(AS-LABOUR@NIC.IN,V.BHALLA@NIC.IN,WCNGP@REDIFFMAIL.COM, TAHSOUTHSOLAPUR@GMAIL.COM){}(RESPONDENT)	
23	W.P.(C)-12623/2022 CM APPL. 38240/2022 WITH W.P.(C) 16081/2022	SANJAY ARORA V/s GOVERNMENT OF NCT OF DELHI & ORS.	ATUL SHARMA, RUCHIKA RATHI
		OTHER DETAILS OF ADVOCATES: MR. ATUL SHARMA(ASA@ASALEGAL.IN)(9873144315)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RUCHIKA RATHI(RUCHIKA.ADV@GMAIL.COM)(9711154508)(RESPONDENT)	
24	W.P.(C)-16081/2022 CM APPL. 50192/2022 WITH W.P.(C) 12623/2022	UDIT AGGARWAL V/s DELHI DENTAL COUNCIL AND ORS	RUCHIKA RATHI
		OTHER DETAILS OF ADVOCATES: RUCHIKA RATHI(){(9711154508)(PETITIONER) DELHI DENTAL COUNCIL(REGISTRARDELHIDENTALCOUNCIL@GMAIL.COM){}(RESPONDENT) DR. SANJAY ARORA(TMJHELPLINE@GMAIL.COM, ASA@ASALEGAL.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
25	W.P.(C)-12657/2022	VEDANTA LTD. V/s UNION OF INDIA & ORS.	UDIT JAIN
		OTHER DETAILS OF ADVOCATES: KUMAR VISALKSH(UDITJAIN@ELP-IN.COM)(9811419024)(PETITIONER)	

		UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
26	W.P.(C)-670/2023	BHU DEV & ANR. V/s SHILPA@REETA & ANR.	ANILENDRA PANDEY	
		OTHER DETAILS OF ADVOCATES: ANILENDRA PANDEY(APANDEYADVSC@REDIFFMAIL.COM)(9868259532)(PETITIONER)		
27	W.P.(C)-2769/2023 CM APPL. 49749/2023	HARPREET KAUR V/s GOVERNMENT OF NCT OF DELHI & ORS.	SANOBAR ALI, POOJA AGGARWAL, POOJA AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SANOBAR ALI(SANOBARALIQURESHI@GMAIL.COM)(9810945320)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) JASBIR(JASBIR.NANRE@GMAIL.COM){}(RESPONDENT) DHC PROSECUTION(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(RESPONDENT) NANRE BEANT(BEANT.NANRE@GMAIL.COM){}(RESPONDENT) UMESH K BURNWAL , POOJA AGGARWAL(ADV.POOJAAGGARWAL5@GMAIL.COM)(9911633057)(PETITIONER) JASBIR.NANRE(JASBIR.NANRE@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(RESPONDENT) BEANT SINGH(BEANT.NANRE@GMAIL.COM){}(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) POOJA AGGARWAL(POOJAAGGARWAL.14.PA@GMAIL.COM)(8076456489)(PETITIONER)		
28	W.P.(C)-4124/2023 CM APPL. 32184/2023	SAMEER GAUR V/s UNION OF INDIA & ORS. & ORS.	MOHIT KUMAR BANSAL	
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SHUBHAKRITI GAUR(SHUBHAKRITI.GAUR@LEXSTONEGROUP.COM, MANAN.POPLI@LEXSTONEGROUP.COM){}(RESPONDENT) MOHIT KUMAR BANSAL(BANSAL.MOHITKUMAR@GMAIL.COM)(9871278644)(PETITIONER)		
29	W.P.(C)-4541/2023	ROHAN DEV V/s UNION OF INDIA & ANR.	MANDEEP BAISALA	
		OTHER DETAILS OF ADVOCATES: MANDEEP BAISALA(MANDEEPBAISALA@GMAIL.COM)(8800817611)(PETITIONER) ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
30	W.P.(C)-7042/2023	AL KHUDDAM TRAVELS PRIVATE LIMITED V/s UNION OF INDIA	LAKSHMI SREE. P	
	WITH W.P.(C) 6649/2024			
		OTHER DETAILS OF ADVOCATES: ZULFIKER ALI P S (ADV.ZULFIKER@GMAIL.COM)(9911681171)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
31	W.P.(C)-6649/2024 CM APPL. 27683/2024	AL KHUDDAM TRAVELS PRIVATE LIMITED V/s UNION OF INDIA	SONAM ANAND	
		OTHER DETAILS OF ADVOCATES: SANTHOSH KRISHNAN(OFFICE@ANANDANDASSOCIATES.CO.IN)(9582990275)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
32	W.P.(C)-7949/2023 CM APPL. 30617/2023 CM APPL. 29543/2024	MASTER DEVARSH JAIN V/s GOVT OF NCT OF DELHI & ANR.	SACHIN JAIN, ARJUN DEWAN	
		OTHER DETAILS OF ADVOCATES: SACHIN JAIN(SACHINJAIN@LAWYER.COM)(9818544445)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SACHIN JAIN AND AJAY KUMAR(SACHINJAIN@LAWYER.COM)(9818644445)(PETITIONER) SANTOSH KUMAR TRIPATHY, CHETANM ,ARJUN(STANDINGCOUNSELGNCTD@GMAIL.COM, CHETAN2211996@GMAIL.COM, ARJUN.DEWAN85@GMAIL.COM)(9868250806)(RESPONDENT) ARJUN DEWAN(ARJUN.DEWAN85@GMAIL.COM)(9810700027)(RESPONDENT)		

33	W.P.(C)-11641/2023 CM APPL. 45454/2023	RINKU MATHUR V/s UNION OF INDIA AND ORS	RAJESH KUMAR TARUN, MAMTA RANI	
		OTHER DETAILS OF ADVOCATES: R K TARUN AND ASSOCIATES(RAJESHKUMARTARUN@GMAIL.COM)(9811225854)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) LEGAL SUPPORT (LEGAL@SUPPORT.YOUTUBE.COM)()(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
34	W.P.(C)-14078/2023 CM APPL. 55644/2023	PIARE KHAN V/s GOVERNMENT OF NCT OF DELHI & ORS.	NAVEEN KUMAR, NAVEEN KUMAR, MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: NAVEEN KUMAR(NAVEEN.SHELAR2@GMAIL.COM)(8178445422)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) M SINGH(MSINGHADVOCATE96@GMAIL.COM)()(RESPONDENT) NAVEEN KUMAR(NAVEEN.SHELAR@GMAIL.COM)(8178445422)(PETITIONER) MANISH KUMAR(MSINGH.ADVOCATE@YAHOO.COM)(9911277043)(PETITIONER)		
35	W.P.(C)-14974/2023	KRISHAN KUMAR SHOKEEN & ORS. V/s GOVERNMENT OF NCT OF DELHI & ORS.	SUDHIR VATS	
		OTHER DETAILS OF ADVOCATES: SUDHIR VATS(ADVOCATE.SUDHIRVATS@GMAIL.COM)(9811053663)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CSDELHI@NIC.IN, DCEXCISE@NIC.IN)(9868250806)(RESPONDENT) ADHARV(ADHARV.ENT@GMAIL.COM)(9810035926)(RESPONDENT)		
36	W.P.(C)-31/2024 CM APPL. 77/2024 CM APPL. 2895/2024	TS KISAN AND CO PVT LTD V/s UNION OF INDIA	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR()(9711749492)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) RAKESH KUMAR(BVNIREN.CGSC@GMAIL.COM)(9711749492)(PETITIONER) HVS LAW OFFICE(HVSLAWOFFICE@GMAIL.COM)()(RESPONDENT)		
37	W.P.(C)-182/2024 CM APPL. 839/2024	ABDUL TAHIR MIRZA THROUGH SPA HOLDER MR BALEEGH UZZAMAN NAUMANI V/s UNION OF INDIA THROUGH SECRETARY (CPV OIA) MINISTRY OF EXTERNAL AFFAIRS & ANR.	FARRUKH KHAN	
		OTHER DETAILS OF ADVOCATES: DR. FARRUKH KHAN(INFO@DIWANADVOCATES.COM)(8076293778)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
38	W.P.(C)-878/2024 CM APPL. 3682/2024	INDIAN BANK V/s NATIONAL COMMISSION FOR SCHEDULED CASTES & ANR.	GAUTAM AWASTHI	
		OTHER DETAILS OF ADVOCATES: GAUTAM AWASTHI (AWASTHIGAUTAM@YAHOO.CO.IN)(9999393413)(PETITIONER) SINGH ADVOCATES(ADVOCATESINGH@GMAIL.COM)()(RESPONDENT) MR. GAURAV MAHEY(GAURAVMAHEY.UK@GMAIL.COM)()(RESPONDENT)		
39	W.P.(C)-3398/2024 CM APPL. 13905/2024	AMIT KUMAR GUPTA V/s APPELLATE AUTHORITY THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA AND ORS	WILLS MATHEWS, FEBIN MATHEW VARGHESE	
		OTHER DETAILS OF ADVOCATES: WILLS MATHEWS(WILLSMATHEWS@GMAIL.COM)(9810068631)(PETITIONER) DHANESH NAIR(DHANESHNAIR715@GMAIL.COM)()(RESPONDENT) THE DISCIPLINARY COMMITTEE(DISC@ICAI.IN, SECRETARY@ICAI.IN)()(RESPONDENT) APPELLATE AUTHORITY(REGISTRAR@APPELLATEAUTHORITY.IN, DIRECTOR@SFIO.NIC.IN, SECRETARY@ICAI.IN)()(RESPONDENT) FEBIN MATHEW VARGHESE(FEB_MATT@YAHOO.CO.IN)(9953418874)(RESPONDENT)		
40	W.P.(C)-3746/2024 CM APPL. 15428/2024 CM APPL. 15429/2024	MR. R AND ANR V/s UNION OF INDIA & ANR.	NISHANT MADAN	
		OTHER DETAILS OF ADVOCATES: RAJIV MOHAN AND RAJIV MOHAN LAW OFFICES(RAJIVMOHANLAWOFFICES@GMAIL.COM)(8527402409)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) GRIEVANCE OFFICER WA(GRIEVANCE OFFICER_WA@SUPPORT.WHATSAPP.COM)()(RESPONDENT)		

41	W.P.(C)-4408/2024	RAJENDRA LAL VIRMANI V/s UNION OF INDIA & ORS.	SHANTI PRAKASH, ISHAN AGRAWAL	
		OTHER DETAILS OF ADVOCATES: SHANTI PRAKASH(ADVOCATESP227@GMAIL.COM)(9811991102)(PETITIONER) ENRICH FIN AND SECURITIES LTD(DNS@DNSADVISORS.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM\))()(RESPONDENT) NATIONAL STOCK EXCHANGE OF INDIA(DEFAULTTISC@NSE.CO.IN)()(RESPONDENT) ISHAN AGRAWAL(ISHAN.AGRRAWAL123@GMAIL.COM)(9575500788)(RESPONDENT)		
42	W.P.(C)-5099/2024	KARAM SINGH RANA V/s OFFICE OF ADDL DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE & ANR.	KARTIK SHARMA, PRAVESH BAHUGUNA	
		OTHER DETAILS OF ADVOCATES: KARTIK SHARMA()(9129829862)(PETITIONER) ANIRUDDHA(ANIRUDDHA@SMARTH.IN, DRIHQRS@NIC.IN)()(RESPONDENT) PRAVESH BAHUGUNA(PRAVESHBAHUGUNAADV@GMAIL.COM)(9811501020)(RESPONDENT)		
43	W.P.(C)-6624/2024 CM APPL. 27593/2024	AMIT AGRAWAL V/s UNION OF INDIA AND ORS.	SANDEEP MISHRA, MAMTA RANI	
		OTHER DETAILS OF ADVOCATES: NIKHIL SINGHVI, JAVED KHAN, SANDEEP MISHRA(JK2JAVEDKHANASSOCIATES.COM)(9571654662)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COMAPAC-CORPORG.CS@GOOGLE.COM, NITESH.SINHA@MICROSOFT.COM)()(RESPONDENT) UNION OF INDIA(CORPORATE.SECRETARIAL@TIMESGROUP.COM, INVESTOR@HINDUSTANTIMES.COM)()(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
44	W.P.(C)-7724/2024 CM APPL. 32082/2024 CM APPL. 32083/2024	M/S KAUSHALYA INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. & ORS. V/s DIRECTORATE OF ENFORCEMENT	SONIA DUBE	
		OTHER DETAILS OF ADVOCATES: LEGALOPTION (DELHI@LEGALOPTIONS.IN)(9810700109)(PETITIONER) DL HC ED(DL.HC-ED@GOV.IN)()(RESPONDENT)		
45	W.P.(C)-9472/2024 CM APPL. 38920/2024	MADHU AGARWAL V/s DELHI MEDICAL COUNCIL	SACHIN JAIN	
		OTHER DETAILS OF ADVOCATES: SACHINJAIN(SACHINJAIN@LAWYER.COM)(9818544445)(PETITIONER) SACHIN JAIN(SACHINJAIN@LAWYER.COM)(9818544445)(PETITIONER) DELHI MEDICAL COUNCIL(DELHIMEDICALCOUNCIL@GMAIL.COM, AGARWAL_AJAYIN@YAHOO.CO.IN)(0)(RESPONDENT) DELHI MEDICAL COUNCIL(DELHIMEDICALCOUNCIL@GMAIL.COM, AGARWAL_AJAYIN@YAHOO.CO.IN)(0)(RESPONDENT)		
46	W.P.(C)-10453/2024 CM APPL. 8165/2025	ABHAY KUMAR BHAGAT AND ORS. V/s UNION OF INDIA THROUGH THE MINISTRY OF HOME AFFAIRS & ANR.	SHAGUN SAPROO	
		OTHER DETAILS OF ADVOCATES: SANJEEV SAHAY, SHAGUN SAPROO(SANJEEVSAHAY2211@GMAIL.COM)(9810199210)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM, CONTACTUS@CAREINDIA.ORG)(0)(RESPONDENT) SANJEEV SAHAY(SANJEEVSAHAY2211@GMAIL.COM)(9810199210)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) M MAHENDRU(MMAHENDRU@CAREINDIA.ORG)(0)(RESPONDENT)		
47	W.P.(C)-12870/2024 CM APPL. 53700/2024 CM APPL. 53701/2024	RAJENDRA PRASAD DEOLI V/s GOVT. OF NCT OF DELHI & ORS.	UMESH CHANDRA SHARMA	
		OTHER DETAILS OF ADVOCATES: UMESH SHARMA(LEGALHELPLINEINDIA@GMAIL.COM)(9868235388)(PETITIONER) RAJENDRA PASAD DEOLI(RAJ.DEOLI.MODERN@GMAIL.COM)(9971007408)(PETITIONER) GOVERNMENT OF NCT OF DELHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) DHC PROSECUTION DELHI POLICE , UNION OF INDIA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DELHI POLLUTION CONTROL COMMITTEE(CHDPCC@NIC.IN, BIRAJAMAHAPATRA@GMAIL.COM)(9810935526)(RESPONDENT)		
48	CM APPL. 74721/2024 In W.P.(C)-12883/2024	M/S SILVERLINK INTERNATIONAL V/s UNION OF INDIA	SULAIMAN MOHD KHAN	
		OTHER DETAILS OF ADVOCATES: SULAIMAN MOHD. KHAN(SOLOMONOFC@GMAIL.COM)(7042502555)(PETITIONER)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SULAIMAN MOHD KHAN (SOLOMONOFC@GMAIL.COM)(7042502555)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
49	W.P.(C)-13863/2024 CM APPL. 58030/2024 CM APPL. 58031/2024	ARVIND PRATAP SINGH AND ORS V/s UNION OF INDIA AND ORS	DANISH ZUBAIR KHAN	
		OTHER DETAILS OF ADVOCATES: DANISH ZUBAIR KHAN(DANISHZKHAN@GMAIL.COM)(9873869593)(PETITIONER) UNION OF INDIA, NYKS, SECYHFW, CGHS(UOIDHC@GMAIL.COM, FEEDBACK@NYKS.ORG, SECYHFW@NIC.IN, DIRECTOR- CGHS@CGHS.NIC.IN)(1123384193)(RESPONDENT)		
50	W.P.(C)-14191/2024	M/S AFZAL HAJJ TOURS V/s UNION OF INDIA	SULAIMAN MOHD KHAN	
		OTHER DETAILS OF ADVOCATES: SULAIMAN MOHD. KHAN(SOLOMONOFC@GMAIL.COM)(7042502555)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
51	W.P.(C)-14514/2024 CM APPL. 60802/2024	M/S JAYALAKSHMI MINERALS V/s UNION OF INDIA & ORS.	BALAJI SRINIVASAN, VN RAGHUPATHY	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: BALAJI SRINIVASAN(BALAJI@24LC.IN)(9868120258)(PETITIONER) RB AND HO PADHYA, UNION OF INDIA(RBANDHOPADHYA@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) VN RAGHUPATHY(RAGHUPATHYVN@GMAIL.COM)(9868877602)(RESPONDENT)		
52	W.P.(C)-15712/2024 CM APPL. 65954/2024	M/S AL YASEEN HAJ CORPORATION V/s UNION OF INDIA	SULAIMAN MOHD KHAN	
		OTHER DETAILS OF ADVOCATES: SULAIMAN MOHD. KHAN(SOLOMONOFC@GMAIL.COM)(7042502555)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
53	W.P.(C)-15957/2024 CM APPL. 67051/2024	RAVI KUMAR RANA V/s UNION OF INDIA & ORS.	ANAND DUGGAL	
		OTHER DETAILS OF ADVOCATES: ANAND DUGGAL(ANANDLEGAL421@GMAIL.COM)(7042421170)(PETITIONER) VRCOM, UNION OF INDIA, INDIAN DUBAI(VRCOM1660@GMAIL.COM, UOIDHC@GMAIL.COM, INDIANDUBAI.AMNESTY@GMAIL.COM)(1123384193)(RESPONDENT)		
54	W.P.(C)-16246/2024 CM APPL. 68405/2024 CM APPL. 68407/2024	M/S T AND T MOTORS P VT LTD V/s M/S CJ DARCL LOGISTICS PVT LTD AND OTHERS	CHANDAN MALIK, KOCHHAR & CO.	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: CHANDAN MALIK(CHANDANMALIK@GMAIL.COM)(9811192159)(PETITIONER) DARCL, MERCEDES BENZ(CS@DARCL.COM, VINEET@DARCL.COM, CS.IND@CAC.MERCEDES-BENZ.COM)(0)(RESPONDENT) (0)(RESPONDENT)		
55	W.P.(C)-17199/2024 CM APPL. 73129/2024 CM APPL. 73131/2024 CM APPL. 5706/2025	PMI ELECTRO MOBILITY SOLUTIONS PVT LTD V/s CONVERGENCE ENERGY SERVICES LIMITED & ANR.	ADITYA SINGH, SAMDARSHI SANJAY, VIKRAM JETLY	
		OTHER DETAILS OF ADVOCATES: MANU NAIR, SUMANT NARANG, ADITYA SINGH(MANU.NAIR@AMSSHARDUL.COM)(9810098337)(PETITIONER) EESL, UNION OF INDIA(MDCESL@EESL.CO.IN, HEAD- CONTRACTS.CESL@EESL.CO.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MANU NAIR (MANU.NAIR@AMSSHARDUL.COM)(0)(PETITIONER) SAMDARSHI SANJAY , ASHISH KUMAR SHARMA (SAMDARSHI.SANJAY@GMAIL.COM)(9811585062)(RESPONDENT) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT)		
56	W.P.(C)-17511/2024 CM APPL. 74504/2024	INDIAN OIL CORPORATION LTD. V/s CENTRAL INFORMATION COMMISSIONER & ANR.	SUMIT SINGH BENIPAL	
		OTHER DETAILS OF ADVOCATES: S. SIRISH KUMAR(ADMIN@KOURACO.COM)(1141827851)(PETITIONER) SANDIP(KUMAR.SANDIP@HOTMAIL.COM, DSADMIN- CIC@CIC.NIC.IN)(0)(RESPONDENT)		
57	W.P.(C)-17538/2024 CM APPL. 74700/2024	VINOD KUMAR MALIK V/s NATIONAL HIGHWAY AUTHORITY OF INDIA THROUGH ITS CHAIRMAN & ANR.	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES: ANAND MISHRA(DEVDUTTCONSULTS@GMAIL.COM)(9810419950)(PETITIONER) SK OFFICE(ADVSKOFFICE@GMAIL.COM)(0)(RESPONDENT)		

58	W.P.(C)-17657/2024 CM APPL. 75146/2024	RAJESHWARI HARIHARAN V/s GOVT. OF NCT OF DELHI & ORS.	SWAPNIL GAUR	
		OTHER DETAILS OF ADVOCATES: NUPUR ABHISHEK GOSWAMI(NUPUR@RALEGAL.CO.IN)(9899016945)(PETITIONER) SANTOSH KUMAR TRIPATHI, MNHOSP, DSW(STANDINGCOUNSELGNCTD@GMAIL.COM, MS_MNHOSP@NIC.IN, DSW@NIC.IN)(9868250806)(RESPONDENT)		
59	W.P.(C)-528/2025	DINESH PANDEY V/s DISTRICT COLLECTION OFFICER, SOUTH EAST	BISWAMBAR NAYAK	
		OTHER DETAILS OF ADVOCATES: BISWAMBAR NAYAK(ADVOCATE3685@GMAIL.COM)(9811027360)(PETITIONER) DM SOUTH EAST, SANTOSH KUMAR TRIPATHI(DCSE.REV.DELHI@NIC.IN, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
60	W.P.(C)-701/2025	NARINDER CHUGH V/s UNION OF INDIA & ANR.	AKSHAY MALIK	
		OTHER DETAILS OF ADVOCATES: AKSHAY MALIK(AKSHAYMALIK.ADVOCATE@YAHOO.CO.IN)(9811174135)(PETITIONER) UNION OF INDIA, RPO DELHI(UOIDHC@GMAIL.COM, RPO.DELHI@MEA.GOV.IN)(1123384193)(RESPONDENT)		
61	W.P.(C)-895/2025 CM APPL. 4399/2025	MS KRRISH REALTECH PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE V/s UNION OF INDIA THROUGH SECERATARY MINISTRY OF FINANCE & ANR.	BINA GUPTA	
		OTHER DETAILS OF ADVOCATES: BINA GUPTA(BINAGUPTA147@GMAIL.COM)(9810050695)(PETITIONER) BINA GUPTA(BINAGUPTA147@GMAIL.COM)(9810050695)(PETITIONER) DIRECTORATE OF ENFORCEMENT, UNION OF INDIA, DDGNZ, ADGNZO(DL.HC-ED@GOV.IN, UOIDHC@GMAIL.COM, DDGNZO3-ED@GOV.IN, ADGNZO32-ED@GOV.IN)(1123384193)(RESPONDENT) UNION OF INDIA, DDGNZO, ADGNZO(UOIDHC@GMAIL.COM, DL.HC-ED@GOV.IN, DDGNZO3-ED@GOV.IN, ADGNZO32-ED@GOV.IN)(1123384193)(RESPONDENT)		
62	W.P.(C)-1260/2025 CM APPL. 6205/2025	MS KRRISH REALTECH PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE V/s UNION OF INDIA THROUGH SECERATARY MINISTRY OF FINANCE & ANR.	BINA GUPTA	
		OTHER DETAILS OF ADVOCATES: BINA GUPTA(BINAGUPTA147@GMAIL.COM)(9810050695)(PETITIONER) UOI, DIRECTORATE OF ENFORCEMENT(UOIDHC@GMAIL.COM, DL.HC-ED@GOV.IN, DDGNZO3-ED@GOV.IN, ADGNZO32-ED@GOV.IN)(0)(RESPONDENT)		
63	W.P.(C)-1435/2025 CM APPL. 6996/2025	NAVIN M. RAHEJA & ANR. V/s SATBIR SINGH & ORS.	KARANJAWALA & CO, HEMANT GUPTA	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: KARANJAWALA AND COMPANY(MANMEET.KAUR@KARANJAWALA.IN)(9899266760)(PETITIONER) PSP LEGAL, ADITYA, NITESH(INFO@PSPLEGAL.ORG, ADITYA.PAROLIA@PSPLEGAL.ORG, CSNITESHJHA@GMAIL.COM)(0)(RESPONDENT) ICICI BANK(CUSTOMER.CARE@ICICIBANK.COM)(0)(RESPONDENT) HEMANT GUPTA(JURIS@HEMANTGUPTA.IN)(9899009971)(RESPONDENT)		
64	W.P.(C)-1791/2025 CM APPL. 8600/2025	AMIT KATYAL V/s UNION OF INDIA THROUGH SECERATARY MINISTRY OF FINANCE & ANR.	BINA GUPTA	
		OTHER DETAILS OF ADVOCATES: BINA GUPTA(BINAGUPTA147@GMAIL.COM)(9810050695)(PETITIONER) UNION OF INDIA, DIRECTOR OF ENFORCEMENT, DDGNZO, ADGNZO(UOIDHC@GMAIL.COM, DL.HC-ED@GOV.IN, DDGNZO3-ED@GOV.IN, ADGNZO32-ED@GOV.IN)(1123384193)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
65	CM(M)-1868/2024 CM APPL. 8868/2024 CM APPL. 8870/2024 WITH W.P.(C) 7912/2023 W.P.(C) 11089/2024 W.P.(C) 10474/2023 W.P.(C) 15361/2023 W.P.(C) 15510/2023 W.P.(C) 5496/2024	PARAS SEASONS HAVENS PVT LTD V/s GANESH DUTT PANDEY & ORS.	RAJPAL SINGH	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES:		

		PARAS(INFO@PARASBUILDTECH.COM)()(RESPONDENT) MP SAHAY(OFFICE@MPSAHAYADVOCATE.COM)()(RESPONDENT)		
66	W.P.(C)-10474/2023 CM APPL. 40599/2023 CM APPL. 53857/2023	JAIPRAKASH ASSOCIATES LTD V/s NAMESHWAR PRASAD JAIN THROUGH HIS LEGAL REPRESENTATIVE MR. ATUL JAIN	TENZEN TASHI NEGI, PRATIK KUMAR CHAKMA	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: CASTUS LEGAL(TENZEN.NEGI@CASTUSLEGAL.COM)(9810191050)(PETITIONER) ATUL JAIN(ATULJAIN246@GMAIL.COM)()(RESPONDENT) ANISH(ANISH@A3TLEGAL.COM)()(RESPONDENT) PRATIK KUMAR CHAKMA(PRATIK.CHAKMA@OUTLOOK.COM)(8420851113)(PETITIONER) PRATIK KUMAR CHAKMA(PRATIK.CHAKMA@OUTLOOK.COM)(8420851113)(RESPONDENT)		
67	W.P.(C)-15361/2023 CM APPL. 61625/2023	M/S RUPAREL ESTATES (I) PVT. LIMITED & ANR. V/s MANSINGH S PATANKAR	APOORV KHATOR	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: BHASKAR NAYAK(ADVBHASKARNAYAK@OUTLOOK.COM)(9654869135)(PETITIONER) SUDARSHAN PATANKAR(SUDARSHAN.PATANKAR30@GMAIL.COM)()(RESPONDENT)		
68	W.P.(C)-7912/2023 CM APPL. 30541/2023 CM APPL. 30542/2023 WITH W.P.(C) 10474/2023 W.P.(C) 16246/2024 W.P.(C) 1435/2025	NBCC INDIA LIMITED V/s RANDHIR SINGH REDHU AND ORS	VIPUL GANDA, NITISH BANKA	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: VIPUL GANDA(SERVICE@VIPULGANDA.COM)(7045320000)(PETITIONER) NITISH(NITISH@LEXSPEAK.IN, NCDRC@NIC.IN)()(RESPONDENT) NITISH BANKA(NITISH@LEXSPEAK.IN)(9891549997)(RESPONDENT)		
69	W.P.(C)-5496/2024 CM APPL. 22611/2024 CM APPL. 22613/2024 CM APPL. 31774/2024 WITH W.P.(C) 7912/2023	MAHINDRA AND MAHINDRA LIMITED V/s MANOJ KUMAR SHARMA & ORS.	ANAND SHANKAR JHA, SHUBHAM AGARWAL	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: ANAND SHANKAR JHA(ANAND.JHA@ASJLEGAL.IN)(9899617989)(PETITIONER) KK SHARMA, SHIVA MAHINDRA, UNION OF INDIA(KKSHARMAADVOCATE384@GMAIL.COM, DG@SHIVAMAHINDRA.IN, UOIDHC@GMAIL.COM)()(RESPONDENT) SHUBHAM AGARWAL(ADV.SHUBHAM2163@GMAIL.COM)(8010468484)(PETITIONER) SHUBHAM AGARWAL(ADV.SHUBHAM2163@GMAIL.COM)(8010468484)(RESPONDENT)		
70	W.P.(C)-1682/2025 CM APPL. 8210/2025	NAVIN M RAHEJA V/s MINAKSHI CHOUDHARY	KARANJAWALA & CO	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: KARANJAWALA AND COMPANY(MANMEET.KAUR@KARANJAWALA.IN)(9899266760)(PETITIONER) PRAKASH(PRAKASH.LAW@GMAIL.COM)(0)(RESPONDENT)		
71	W.P.(C)-2734/2025 CM APPL. 13045/2025 CM APPL. 13046/2025	NAVIN M RAHEJA & ANR. V/s ARUNESH KUMAR MADAN & ORS.	KARANJAWALA & CO, VIKAS MEHTA	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: KARANJAWALA AND COMPANY(MANMEET.KAUR@KARANJAWALA.IN)(9899266760)(PETITIONER) VIKAS(MEHTAVIKAS@HOTMAIL.COM)(0)(RESPONDENT) VIKAS MEHTA (MEHTAVIKAS@HOTMAIL.COM)(9810536903)(RESPONDENT)		
72	W.P.(C)-2811/2025 CM APPL. 13362/2025	R K SHARMA V/s M/S BSES YAMUNA POWER LTD AND ORS.	VIRENDAR PARKASH SHARMA	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: V.P. SHARMA(VPSHARMA_2008@REDIFFMAIL.COM)(7982480182)(PETITIONER) RELIANCE ADA, LEGAL TEAM PLC, NCDRC(CEO.SECTT@RELIANCEADA.COM, LEGALTEAM.PLC@GMAIL.COM, NCDRC@NIC.IN)(0)(RESPONDENT)		
73	W.P.(C)-2131/2025 CM APPL. 10072/2025	NAVIN M. RAHEJA & ANR. V/s COL SAMEER BHATIA & ORS.	KARANJAWALA & CO	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: KARANJAWALA AND COMPANY(MANMEET.KAUR@KARANJAWALA.IN)(9899266760)(PETITIONER) PSP LEGAL(INFO@PSPLEGAL.ORG)(0)(RESPONDENT)		

CONNECTED MATTERS (ANMM)				
74	W.P.(C)-9939/2020 CM APPL. 31634/2020	SWADESHI POLYTEX LTD. V/s UNION OF INDIA & ORS.	SANJOY GHOSE, SANJOY GHOSE	
	WITH W.P.(C) 6008/2021			
		OTHER DETAILS OF ADVOCATES:		
75	W.P.(C)-6008/2021 CM APPL. 19004/2021 CM APPL. 40732/2023	MR. ABHISHEK VERMA V/s UNION OF INDIA & ANR.	AKASH CHATTERJEE, AKASH CHATTERJEE, ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: DINHAR TAKIAR(DINHARTAKIAR@GMAIL.COM)()(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(RESPONDENT)		
76	W.P.(C)-6009/2021 CM APPL. 19006/2021	MR. ABHISHEK VERMA V/s UNION OF INDIA & ANR.	AKASH CHATTERJEE, AKASH CHATTERJEE	
		OTHER DETAILS OF ADVOCATES:		
77	W.P.(C)-6010/2021 CM APPL. 19009/2021	MR. ABHISHEK VERMA V/s UNION OF INDIA & ANR.	AKASH CHATTERJEE, AKASH CHATTERJEE	
		OTHER DETAILS OF ADVOCATES:		
78	W.P.(C)-6839/2021 CM APPL. 21609/2021	MR. ABHISHEK VERMA V/s UNION OF INDIA & ANR.	UTKARSH SINGH, UTKARSH SINGH	
		OTHER DETAILS OF ADVOCATES: UTKARSHSINGH(AMANAJAYSHARMA44@GMAIL.COM)(9643396233)(PETITIONER) DINHAR TAKIAR AND UTKARSH SINGH(DINHARTAKIAR@GMAIL.COM)(9891791615)(PETITIONER) THE DEPUTY DIRECTOR(AMITMAHAJAN17@GMAIL.COM)(9811191920)(PETITIONER) THE DEPUTY DIRECTOR(AMITMAHAJAN17@GMAIL.COM)(9811191920)(PETITIONER) UNION OF INDIA(MAHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA(MAHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA(MAHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT(AMITMAHAJAN17@GMAIL.COM)(9811191920)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
79	W.P.(C)-6840/2021 CM APPL. 21615/2021	MR ABHISHEK VERMA V/s UNION OF INDIA & ANR.	UTKARSH SINGH, UTKARSH SINGH	
		OTHER DETAILS OF ADVOCATES:		
80	W.P.(C)-6852/2021 CM APPL. 21660/2021 CM APPL. 35368/2021	MR. ABHISHEK VERMA V/s UNION OF INDIA & ANR.	UTKARSH SINGH, UTKARSH SINGH	
		OTHER DETAILS OF ADVOCATES:		
81	W.P.(C)-6853/2021 CM APPL. 21662/2021 CM APPL. 35367/2021	MR. ABHISHEK VERMA V/s UNION OF INDIA & ANR.	UTKARSH SINGH, UTKARSH SINGH	
		OTHER DETAILS OF ADVOCATES:		
82	W.P.(C)-6854/2021 CM APPL. 21664/2021	MR. ABHISHEK VERMA V/s UNION OF INDIA & ANR.	UTKARSH SINGH, UTKARSH SINGH	
		OTHER DETAILS OF ADVOCATES:		
83	W.P.(C)-9023/2021 CM APPL. 28079/2021	MR ABHISHEK VERMA V/s UNION OF INDIA & ANR.	UTKARSH SINGH, UTKARSH SINGH	
		OTHER DETAILS OF ADVOCATES:		
FOR DIRECTIONS				
84	W.P.(C)-7570/2022 CM APPL. 23245/2022	LALIT KALA AKADEMI V/s MRS VISHALAKSHI NIGAM	V.S.R KRISHNA, SANJEEV MAHAJAN	
		OTHER DETAILS OF ADVOCATES: V.S.R.(VSRKRISHNA.ER40@GMAIL.COM)(9891205519)(PETITIONER) VISHALAKSHNI(VISHALAKSHNI.NIGAM@GMAIL.COM)(9810315938)(RESPONDENT) SANJEEV MAHAJAN(SANJEEVMAHAJAN11@GMAIL.COM)(9811156437)(PETITIONER)		

FOR FINAL HEARING				
85	W.P.(C)-14638/2022 CM APPL. 34234/2023	BABY GUPTA V/s NATIONAL MEDICAL COMMISSION & ORS.	RAGHAVENDRA MOHAN BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAGHAVENDRA MOHAN BAJAJ(OFF.RMB@GMAIL.COM)(981004803)(PETITIONER) MSRTRMH(MSRTRMH@GMAIL.COM, YUVRAJSINGH181193@GMAIL.COM)()(RESPONDENT) NMC(ETHICS@NMC.ORG.IN, DELHIMEDICALCOUNCIL@GMAIL.COM, MSDDUH@YAHOO.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAGHAVENDRA(OFF.RMB@GMAIL.COM)(9810048083)(PETITIONER) NMC(ETHICS@NMC.ORG.IN, DELHIMEDICALCOUNCIL@GMAIL.COM, MSUDDUH@YAHOO.IN)()(RESPONDENT) MSRTRMH(MSRTRMH@GMAIL.COM, YUVRAJSINGH181193@GMAIL.COM, LAWPRAVEEN@YAHOO.CO.UK)()(RESPONDENT) ACHAKRAVARTY(ACHAKRAVARTYLEGAL@GMAIL.COM)()(RESPONDENT)		

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'
AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR' .

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE
ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF
COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpooja.dhc@gov.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-4385/2024	PETER DOM CHIMA V/s THE STATE GOVT. OF NCT OF DELHI	JAGMAN SINGH KUSHWAHA	
		OTHER DETAILS OF ADVOCATES: J.S. KUSHWAHA(JAGMANSINGHKUSHWAHA@GMAIL.COM)(9810139156)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MOHAN GARDEN-81/2022)
2	BAIL APPLN.-587/2025	TUSHAR V/s STATE GOVT OF NCT DELHI THROUGH SHO	HARPREET SINGH	
	WITH CRL.REV.P. 55/2025	OTHER DETAILS OF ADVOCATES: RAVEEN K. KASHYAP(KAHYAPRAVEENA@GMAIL.COM)(9654955010)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-190/2019) BAIL APPLN. 3092/2020 FILED BY SANDEEP SINGH @ SAHIL (DISPOSED ON : 2021-01-04) BAIL APPLN. 2560/2019 FILED BY BABU ARORA (DISPOSED ON : 2019-11-21) BAIL APPLN. 2888/2019 FILED BY PURAN MAL (DISPOSED ON : 2020-01-16) BAIL APPLN. 3190/2019 FILED BY MADHU AHUJA (DISPOSED ON : 2019-12-24) BAIL APPLN. 3206/2019 FILED BY PAYAL AHUJA (DISPOSED ON : 2019-12-24) BAIL APPLN. 455/2021 FILED BY SANDEEP SINGH @ SAHIL (DISPOSED ON : 2021-02-10) CRL.REV.P. 55/2025 FILED BY TUSHAR (D. OF

				HEARING : 2025-04-03) P.S.-FIR NO. :(TILAK NAGAR-190/2019)
3	CRL.REV.P.-55/2025 CRL.M.A. 3822/2025 CRL.M.A. 3823/2025	TUSHAR V/s STATE (GNCT OF DELHI)	HARPREET SINGH	
		OTHER DETAILS OF ADVOCATES: RAVEEN K. KASHYAP(KASHYAPRAVEENA@GMAIL.COM)(9654955010)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-190/2019) BAIL APPLN. 3092/2020 FILED BY SANDEEP SINGH @ SAHIL (DISPOSED ON : 2021-01-04) BAIL APPLN. 2560/2019 FILED BY BABU ARORA (DISPOSED ON : 2019-11-21) BAIL APPLN. 2888/2019 FILED BY PURAN MAL (DISPOSED ON : 2020-01-16) BAIL APPLN. 3190/2019 FILED BY MADHU AHUJA (DISPOSED ON : 2019-12-24) BAIL APPLN. 3206/2019 FILED BY PAYAL AHUJA (DISPOSED ON : 2019-12-24) BAIL APPLN. 455/2021 FILED BY SANDEEP SINGH @ SAHIL (DISPOSED ON : 2021-02-10) BAIL APPLN. 587/2025 FILED BY TUSHAR (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(TILAK NAGAR-190/2019)
4	BAIL APPLN.-675/2025	MD. REHAN ABDULLAH V/s STATE GOVT. OF NCT OF DELHI	AGARWAL MANAS SANJAY	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL ()(9990206703)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-85/2021) BAIL APPLN. 3442/2024 FILED BY MD REHAN ABDULLAH (DISPOSED ON : 2025-01-14) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-85/2021)
SUSPENSION OF SENTENCE				
5	CRL.M.(BAIL) 338/2024 In CRL.A.-422/2020	MD. SUMAN V/s STATE OF NCT OF DELHI	ANWESH MADHUKAR	Listing Remarks: AT 03:00PM
		OTHER DETAILS OF ADVOCATES: ANWESH MADHUKAR(MADHUKAR.ANWESH@GMAIL.COM)(9899866844)(PETITIONER) ANWESH MADHUKAR(MADHUKAR.ANWESH@GMAIL.COM)(9811811712)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANKUR CHUAHDARY(ADV.ANKURCHAUHDARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-442/2015) BAIL APPLN. 1531/2016 FILED BY MD.SUMAN (DISPOSED ON : 2016-10-25) P.S.-FIR NO. :(MEHRAULI-442/2015)
6	CRL.A.-50/2023 CRL.M.(BAIL) 78/2023	MANJEET SINGH @PINTU SINGH V/s STATE (NCT OF DELHI) & ANR.	HIMANSHU GUPTA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA(VIVEK_27@HOTMAIL.COM)(9999961319)(PETITIONER) WEANKI(WEANKI6007@GMAIL.COM){}(PETITIONER) VIVEK PUNIA(VIVEK_27@HOTMAIL.COM)(9999961319)(PETITIONER) ISHWAR CHANDRA(IJXC21@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMBEDKAR NAGAR-532/2015) BAIL APPLN. 189/2017 FILED BY MANJEET @ PINTU SINGH (DISPOSED ON : 2017-05-08) P.S.-FIR NO. :(AMBEDKAR NAGAR-532/2015)
7	CRL.A.-533/2023 CRL.M.(BAIL) 954/2023	PARRY PETER JIMMY V/s STATE(NCT OF DELHI)	LAKSHAY JOSHI	
		OTHER DETAILS OF ADVOCATES: AMIT KALRA(LAKSHAYJOSHI0@GMAIL.COM)(9999852428)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AMBEDKAR NAGAR-551/2017)
8	CRL.A.-584/2023 CRL.M.(BAIL) 1060/2023	SAROJ KUMAR SHARMA @ SAJJAN V/s THE STATE (GOVT. OF NCT OF DELHI)	PANKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR (PANKAJK.PUNDIR@GMAIL.COM)(9312705068)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SARITA VIHAR-363/2015)

9	CRL.M.(BAIL) 1149/2023 In CRL.A.-656/2023	C S @ BH V/s STATE NCT OF DELHI & ANR.	HIMANSHU GUPTA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(JAGAT PURI-378/2018)
FRESH MATTERS & APPLICATIONS				
10	W.P.(CRL)-792/2025 CRL.M.A. 7352/2025	JANAK RAJ DHAMI V/s THE JOINT COMMISSIONER OF POLICE	PRAMOD KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAMOD KUMAR (PRAMODKJUSTICE@GMAIL.COM)(8368794090)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
11	CRL.A.-476/2016	BRAHM PRAKASH CHAUDHARY V/s UNION OF INDIA & ANR	SANGITA BHAYANA	
		OTHER DETAILS OF ADVOCATES:		
12	CRL.L.P.-336/2018 CRL.M.A. 9482/2018	SURENDER KUMAR V/s DALIP KUMAR	DUSYANT SISODIYA	
		OTHER DETAILS OF ADVOCATES: DUSYANT SISODIYA()(858800646)(PETITIONER)		
13	CRL.L.P.-803/2018	SPAN COMMUNICATIONS V/s NAGENDRA PAL @ MANOJ DHANKAR	RAJ VARDHAN, PRASOON KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ VARDHAN()(9999444007)(PETITIONER)		
14	CRL.L.P.-346/2022 CRL.M.A. 13831/2022	STATE V/s KRISHAN	SANJEEV SABHARWAL	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-94/2001) CRL.M.C. 213/2002 FILED BY PARBHU DAYAL (DISPOSED ON : 2002-03-05) CRL.M.C. 2310/2002 FILED BY KRISHAN KUMAR (DISPOSED ON : 2002-07-24) CRL.M.C. 615/2002 FILED BY KRISHAN KUMAR (DISPOSED ON : 2002-04-24) CRL.REV.P. 9/2018 FILED BY STATE (NCT) OF DELHI (DISPOSED ON : 2022-05-06) P.S.-FIR NO. :(I.P.ESTATE-94/2001)
15	CRL.M.C.-1977/2019 CRL.M.A. 7822/2019 CRL.M.A. 15700/2022	SAVITA PANWAR V/s STATE & ORS	SHALABH GUPTA, MANPREET KAUR, YOGESH	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: SHALABH GUPTA()(9818681699)(PETITIONER) MATTAPHOTOSTAT(MATTAPHOTOSTAT@GMAIL.COM)()(PETITIONER) ASHIM SHRIDHAR(ASHOMSHRIDHAR@HOTMAIL.COM)()(RESPONDENT) YOGESH (YOGESHPARDHAN1990@GMAIL.COM)(8650761121)(PETITIONER)		
16	CRL.M.C.-2134/2020 CRL.M.A. 15219/2020	SMT. SHALLY CHAWLA V/s RAJESH AGGARWAL	SANJEEV KUMAR, NOOR ALAM, SAGAR CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SMT. SHALLY CHAWLA(LAWYERSANJEEV@GMAIL.COM)(9971178842)(RESPONDENT) SANJEEV KUMAR(LAWYERSANJEEV@GMAIL.COM)(9971178842)(PETITIONER) SANJEEVKUMAR(LAWYERSANJEEV@GMAIL.COM)(9971178842)(PETITIONER) RAJESH AGGARWAL(AKTRIVEDIADVOCATE@GMAIL.COM)(9810104312)(PETITIONER) AKTRIVEDI(AKTRIVEDIADVOCATE@GMAIL.COM)()(RESPONDENT) A K TRIVEDI(AKTRIVEDIADVOCATE@GMAIL.COM)(9810104312)(RESPONDENT) NOOR ALAM(NOORALAM22@GMAIL.COM)(9911757669)(PETITIONER) SAGAR CHAUHAN(SAGARCHAUHAN.LEGAL@GMAIL.COM)(9868538516)(PETITIONER)		
17	CRL.M.C.-2361/2020 CRL.M.A. 16627/2020	NITIN AGARWAL V/s GOVT OF NCT, DELHI & ANR.	MEHUL GUPTA, MEHUL GUPTA	
		OTHER DETAILS OF ADVOCATES: MEHULGUPTA(MEHULGUPTA123@GMAIL.COM)(9899613344)(PETITIONER) VIJAY K GUPTA & CO(LAWYERVIJAY32@REDIFFMAIL.COM)(9899613344)(PETITIONER) AMAN GUPTA(EAGLEJEWELS2015@GMAIL.COM)(9898854444)(PETITIONER) GOVT OF NCT, DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) AMAN GUPTA(EAGLEJEWELS2015@GMAIL.COM)(9898854444)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KAROL BAGH-458/2020) CRL.M.C. 64/2024 FILED BY NITIN AGARWAL (DISPOSED ON : 2024-01-23) CRL.M.C. 71/2024 FILED BY NITIN AGARWAL (DISPOSED ON : 2024-01-23) P.S.-FIR NO. :(KAROL BAGH-458/2020)

18	CRL.M.C.-378/2025	X V/s STATE GOVT NCT OF DELHI AND ANOTHER & ANR.	AMAN NAQVI	
		OTHER DETAILS OF ADVOCATES: AMAN NAQVI(INFO@FARASAH.LAW.COM)(7049007766)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VASANT KUNJ NORTH-296/2024)
19	CRL.REV.P.-151/2014	STATE V/s B R ARYA	SALEEM AHMED, S A HASHMI	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-32/2003)
20	CRL.REV.P.-506/2014 CRL.M.A. 13272/2014	ABHILASHA V/s DEVENDER KUMAR	ANSHUMAN PANDEY, R. PRAKASH	
		OTHER DETAILS OF ADVOCATES:		
21	CRL.REV.P.-626/2014	VIJAY SINGH @ VIJAY PEHALWAN V/s STATE OF (GOVT OF NCT DELHI)	SANDEEP BAJAJ	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ SOUTH-127/2011) W.P.(CRL) 444/2012 FILED BY GAJENDER SINGH & ANR (DISPOSED ON : 2012-03-23) P.S.-FIR NO. :(VASANT KUNJ SOUTH-127/2011)
22	W.P.(CRL)-432/2022 CRL.M.A. 3682/2022	SHILPA GUPTA V/s DIRECTORATE OF ENFORCEMENT	PRABHAV RALLI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 15/2014) BAIL APPLN. 1518/2017 FILED BY MRS SHIVANI RAJIV SAXENA (DISPOSED ON : 2017-09-15) BAIL APPLN. 2164/2017 FILED BY SHIVANI RAJIV SAXENA (DISPOSED ON : 2017-12-15) W.P.(CRL) 3561/2018 FILED BY SHIVANI RAJIV SAXENA (DISPOSED ON : 2019-05-16) W.P.(CRL) 2958/2018 FILED BY SANDEEP TYAGI & ORS. (D. OF HEARING : 2025-04-02) W.P.(CRL) 2956/2018 FILED BY SANJEEV TYAGI (D. OF HEARING : 2025-04-02) W.P.(CRL) 42/2019 FILED BY RAJIV SAXENA (DISPOSED ON : 2019-05-16) W.P.(CRL) 2658/2018 FILED BY GAUTAM KHAITAN (D. OF HEARING : 2030-01-26) CRL.M.C. 3945/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-21) CRL.M.C. 3432/2019 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-10-24) CRL.M.C. 3890/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-06) BAIL APPLN. 1987/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-20) CRL.M.C. 3094/2019 FILED BY DEPUTY DIRECTOR , DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2019-06-10) CRL.M.C. 6228/2019 FILED BY JAMIL SAIDI (DISPOSED ON : 2019-12-13) CRL.M.C. 781/2020 FILED BY LIVING MEDIA INDIA LIMITED (DISPOSED ON : 2020-06-01) BAIL APPLN. 2715/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) BAIL APPLN. 2716/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) CRL.M.C. 6466/2019 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2020-01-14) CRL.A. 95/2020 FILED BY THE ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT, NEW DELHI (DISPOSED ON : 2020-03-12) CRL.M.C. 1477/2020 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2020-06-08) CRL.M.C. 1478/2020 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-07-29) BAIL APPLN. 2566/2021 FILED BY CHRISTIAN MICHEL JAMES, (DISPOSED ON : 2022-03-11) CRL.M.C. 449/2021 FILED BY SHRAVAN GUPTA (D. OF HEARING : 2025-04-03) W.P.(CRL) 622/2021 FILED BY SANJEEV TYAGI & ORS. (DISPOSED ON : 2021-03-18) W.P.(CRL) 623/2021 FILED BY SANDEEP TYAGI &

				ORS. (DISPOSED ON : 2021-03-18) CRL.M.C. 2720/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-14) CRL.M.C. 1429/2022 FILED BY DIRECTORATE OF ENFORCEMENT THROUGH ITS ASSISTANT DIRECTOR K P PRAJAPAT (D. OF HEARING : 2025-04-14) CRL.M.C. 2711/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-15) CRL.M.C. 676/2023 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-03) CRL.M.C. 1012/2023 FILED BY SHRAVAN GUPTA (D. OF HEARING : 2025-04-03) BAIL APPLN. 1338/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2024-09-25) BAIL APPLN. 1337/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2025-03-04) CRL.M.C. 8564/2024 FILED BY RAJIV SAXENA (D. OF HEARING : 2025-04-09) CRL.M.C. 9049/2024 FILED BY ABDULLAH ALI BALSHARAF (D. OF HEARING : 2025-05-07) CRL.REV.P. 1337/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 15/2014)
23	W.P.(CRL)-512/2022 CRL.M.A. 11750/2022 CRL.M.A. 6174/2025	MRS. ANJALI SHARMA V/s UNION OF INDIA AND ORS	JAIDEEP SINGH, KARTIK DABAS	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR(NEERAJ.KUMAR1986@GMAIL.COM){}(PETITIONER) DHARMVIDHI LEGAL(REACHJAI@GMAIL.COM)(9711152428)(PETITIONER) IG.S BANDHOPADHYAYA(BANDO.SK@GOV.IN){}(RESPONDENT) THE DIRECTOR GENERAL(CR.SSBEL@NIC.IN){}(RESPONDENT) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) IG.S BANDHOPADHYAYA(BANDO.SK@GOV.IN){}(RESPONDENT) THE DIRECTOR GENERAL(CR.SSBEL@NIC.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) JAIDEEP SINGH(REACHJAI@GMAIL.COM)(9711152428)(PETITIONER) BANDO (BANDO.SK@GOV.IN){}(RESPONDENT) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) KATIK DABAS(ADVOCATEPRAMOD2020@GMAIL.COM)(9868414528)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(CBI-216-2022-A-0002)
24	W.P.(CRL)-980/2022 CRL.M.A. 8268/2022 CRL.M.A. 8269/2022 WITH W.P.(CRL) 1096/2022	MEGHNA BHATTER & ANR. V/s STATE NCT OF DELHI & ANR.	NITIN SALUJA	
		OTHER DETAILS OF ADVOCATES: NITIN SALUJA(SALUJA.NITIN6@GMAIL.COM)(9811722485)(PETITIONER) ANUBHAV SINGH(ADVANHUBHAVSINGH@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUDHIR AGARWAL(SUDHIR_AGARWAL@HOTMAIL.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PARLIAMENT STREET-25/2022) W.P.(CRL) 1096/2022 FILED BY ANUBHAV BHATTER (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(PARLIAMENT STREET-25/2022)
25	W.P.(CRL)-1096/2022 CRL.M.A. 9144/2022 CRL.M.A. 9145/2022 CRL.M.A. 9146/2022 CRL.M.A. 22836/2023	ANUBHAV BHATTER V/s STATE NCT OF DELHI & ANR.	ANURAG K ANDLEY, NITIN SALUJA	
		OTHER DETAILS OF ADVOCATES: ANURAG ANDLEY(ANURAGANDLEY93@GMAIL.COM)(9654419650)(PETITIONER) ANUBHAV SINGH(ADVANUBHAVSINGH@GMAIL.COM)(9821252269)(PETITIONER) NITIN SALUJA(SALUJA.NITIN6@GMAIL.COM){}(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUDHIR AGGARWAL(SUDHIR_AGARWAL@HOTMAIL.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NITIN SALUJA , HARSH GATTANI , SIMRAN KHURANA(SALUJA.NITIN6@GMAIL.COM)(9811722485)(PETITIONER) SUDHIR AGARWAL(SUDHIR_AGARWAL@HOTMAIL.COM){}(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PARLIAMENT STREET-25/2022) W.P.(CRL) 980/2022 FILED BY MEGHNA BHATTER & ANR. (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(PARLIAMENT STREET-25/2022)

26	W.P.(CRL)-1274/2022	SH. MADAN LAL SHARMA V/s THE STATE GOVT. OF NCT O F DELHI AND ORS.	SANJEEV KUMAR, MOHIT GUPTA, DHARMENDRA SHARMA	
		OTHER DETAILS OF ADVOCATES: S.H. ANSARI(SHANSARIADVOCATE@GMAIL.COM)(9810340436)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHIT GUPTA(GMOHIT24@YMAIL.COM)(9654330929)(RESPONDENT) DHARMENDRA SHARMA(DHARMENDRASHARMA2001@GMAIL.COM)(9810845815)(PETITIONER)		P.S.-FIR NO. :(LAXMI NAGAR-284/2022)
27	W.P.(CRL)-1824/2022	PUSHPANKAR DEO V/s THE STATE OF GOVT OF NCT OF DELHI	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: TRILOK SINGH(ADVOCATE.TRILOKSINGH@GMAIL.COM)(9350171367)(PETITIONER) MANISH KUMAR(ADVOCATEMANISHKUMAR@OUTLOOK.COM)(9968466963)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANSAROVER PARK-416/2017) BAIL APPLN. 736/2018 FILED BY PUSHPANKAR DEO (DISPOSED ON : 2018-07-17) P.S.-FIR NO. :(MANSAROVER PARK-416/2017)
28	W.P.(CRL)-1983/2022	SUNIL KUMAR V/s THE COMMISSIONER OF POLICE DELHI	MANAN AGGARWAL	
		OTHER DETAILS OF ADVOCATES: LAW PRETATION LEGAL(LAWPRETATIONLEGAL@GMAIL.COM)(9953587340)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJAY ARORA(CP.SANJAYARORA@DELHIPOLICE.GOV.IN){}(RESPONDENT)		
29	W.P.(CRL)-2604/2022 CRL.M.A. 22744/2022 CRL.M.A. 22745/2022	ANUPRIYA DOHARE V/s STATE & ORS.	ANKUR GOGIA	
		OTHER DETAILS OF ADVOCATES: ALS SOLICITORS & ADVOCATES THE LAW FIRM(LEGALALSDELHI@GMAIL.COM)(9654636083)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
30	W.P.(CRL)-2992/2022 CRL.M.A. 26240/2022 CRL.M.A. 26241/2022 CRL.M.A. 26242/2022 WITH W.P.(CRL) 2993/2022 W.P.(CRL) 2994/2022	M/S MAHENDRA ROSIN AND TURPENTINE PVT LTD & ORS. V/s STATE (NCT OF DELHI) & ANR.	MOHIT KAPOOR, ABHINAV TATHAGAT	
		OTHER DETAILS OF ADVOCATES: MAOHIT KAPOOR(KAPOORMOHIT2201@GMAIL.COM)(9999927207)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHINAV TATHAGAT(ADV.ABHINAVTATHAGAT@GMAIL.COM)(9971992988)(RESPONDENT)		
31	W.P.(CRL)-2993/2022 CRL.M.A. 26243/2022 CRL.M.A. 26244/2022 CRL.M.A. 26245/2022	M/S MAHENDRA ROSIN AND TURPENTINE PVT LTD & ORS. V/s STATE (NCT OF DELHI) & ANR.	MOHIT KAPOOR, ABHINAV TATHAGAT	
		OTHER DETAILS OF ADVOCATES: MOHIT KAPOOR(KAPOORMOHIT2201@GMAIL.COM)(9999927207)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHINAV TATHAGAT(ADV.ABHINAVTATHAGAT@GMAIL.COM)(9971992988)(RESPONDENT) ABHINAV TATHAGAT(ADV.ABHINAVTATHAGAT@GMAIL.COM)(9971992988)(RESPONDENT)		
32	W.P.(CRL)-2994/2022 CRL.M.A. 26246/2022 CRL.M.A. 26247/2022 CRL.M.A. 26248/2022	M/S MAHENDRA ROSIN AND TURPENTINE PVT LTD & ORS. V/s STATE (NCT OF DELHI) & ANR.	MOHIT KAPOOR, ABHINAV TATHAGAT	
		OTHER DETAILS OF ADVOCATES: MOHIT KAPOOR(KAPOORMOHIT2201@GMAIL.COM)(9999927207)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHINAV TATHAGAT(ADV.ABHINAVTATHAGAT@GMAIL.COM)(9971992988)(RESPONDENT)		
33	W.P.(CRL)-460/2025	ROHIT VISHKARMA AND ANR. V/s STATE GOVT. OF NCT OF DELHI AND ORS.	ARCHIT UPADHAYAY (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ARCHIT UPADHAYA (AORARCHIT@GMAIL.COM)(9990323136)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-159/2024) BAIL APPLN. 910/2025 FILED BY RAJESH @ DK (D. OF HEARING : 2025-04-14)

				P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-159/2024)
34	W.P.(CRL)-497/2025 CRL.M.A. 4428/2025	MICRO ENTERPRISES PRIVATE LIMITED & ANR. V/s CENTRAL BUREAU OF INVESTIGATION & ANR.	SIDDHARTH ARORA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH ARORA (SIDDHARTHARORA@LIVE.COM)(9839211111)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(CBI-221-2018-E-0013)
35	W.P.(CRL)-940/2025	MRS MAMTA ARORA & ANR. V/s STATE NCT OF DELHI & ORS.	KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: KANHIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KANHAIYA SINGHAL (ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA NORTH-24/2025) W.P.(CRL) 974/2025 FILED BY MRS MAMTA ARORA & ANR. (D. OF HEARING : 2025-07-07) P.S.-FIR NO. :(DWARKA NORTH-24/2025)
FOR FINAL DISPOSAL				
36	CRL.M.C.-1688/2009	SANDEEP BHATIA & ANR. V/s STATE & ANR.	HARPREET SINGH, PROF. KAMAL, M.P.SINGH, MANISH KUMAR SINGH, SAMAR BANSAL, RAJESH KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES:		
SPECIAL BENCH MATTERS(AS DIRECTED BY HON'BLE THE CHIEF JUSTICE)				
37	CRL.A.-940/2002	SATISH KUMAR GUPTA V/s STATE THRU C.B.I.	Y.KAHOL & ASSOCIATES, AJAY BURMASS, APPL. IN PERSON, TANYA HARNAL	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CBI-RC34A/3/DLI)
38	CRL.A.-948/2002 WITH CRL.A. 313/2003	JAI LAL SAHNI V/s STATE N.C.T. OF DELHI	KHAN & CO.	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(S.P. BADLI-253/2000)
39	CRL.A.-313/2003	MOHD.SADDIQ V/s THE STATE GOVT OF NCT OF DELHI	RIAZ MOHD.	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(NEW DELHI RAILWAY STATION-761/1998)
40	CRL.A.-977/2002	DEVENDER SINGH V/s STATE	RAVINDRA ADSURE, ADVITEEYA	
		OTHER DETAILS OF ADVOCATES: ADVITEEYA (ADVITEEYASHARMA@GMAIL.COM)(9999071455)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-37/96) CRL.A. 960/2002 FILED BY A.P.JANAGAL (DISPOSED ON : 2024-02-28) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-37/96)
41	CRL.A.-303/2003 WITH CRL.A. 351/2003 CRL.A. 363/2003 CRL.A. 373/2003 CRL.A. 372/2003	TANUJ GAGERANA V/s CUSTOM	SANJIV KUMAR, S.S.DAS, PAWAN SHARMA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER)		
42	CRL.A.-351/2003 CRL.M.A. 1705/2003 CRL.M.A. 2043/2003 CRL.M.A. 2781/2003 WITH CRL.A. 303./2003 CRL.A. 363./2003 CRL.A. 372./2003 CRL.A. 373./2003	SANJEEV KUMAR AGGARWAL V/s CUSTOMS & ANR.	S.S.DAS, ASHISH AGGARWAL, SATISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		

		WITHOUT GENERATE {}{}(PETITIONER) WITHOUT GENERATE {}{}(PETITIONER) WITHOUT GENERATE {}{}(PETITIONER) WITHOUT GENERATE {}{}(PETITIONER)		
43	CRL.A.-363/2003 CRL.M.A. 162/2004 WITH CRL.A. 303/2003 CRL.A. 373/2003 CRL.A. 351/2003 CRL.A. 372/2003	BASANT DEVRANI V/s CUSTOMS & ANR	S.S.DAS, SATISH AGGARWALA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE {}{}(PETITIONER) WITHOUT GENERATE {}{}(PETITIONER)		
44	CRL.A.-372/2003 WITH CRL.A. 373/2003 CRL.A. 363/2003 CRL.A. 303/2003 CRL.A. 351/2003	VED PRAKASH GOEL V/s CUSTOMS & ANR.	S.S.DAS, TK MAHAPATRI, ASHISH AGARWAL	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE {}{}(PETITIONER)		
45	CRL.A.-373/2003 WITH CRL.A. 363/2003 CRL.A. 303/2003 CRL.A. 372/2003 CRL.A. 351/2003	DAYARAM ALIAS RAJESH V/s CUSTOMS & ANR.	S.S.DAS, ASHISH AGARWAL, JAIL NO.3 SACHIN CHOPRA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE {}{}(PETITIONER)		
46	CRL.A.-334/2003	MOHD. ASHRAF V/s THE STATE OF NCT OF DELHI	SUMEET VERMA/JAIL- 2, PAWAN SHARMA, VK RAINA/ROHINI JAIL, RENU & RAJESH	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE {}{}(PETITIONER) WITHOUT GENERATE {}{}(PETITIONER)		P.S.-FIR NO. :(I.P.ESTATE-479/1999)
47	CRL.A.-429/2003	FEROZ AHMAD V/s STATE OF NCT OF DELHI	THR.JAIL NO.2, SUMEET VERMA, AKSHAY VIPIN, SUNIL K.KAPOOR, PAWAN SHARMA, THR.JAIL NO.7	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE {}{}(PETITIONER) WITHOUT GENERATE {}{}(PETITIONER) WITHOUT GENERATE {}{}(PETITIONER)		P.S.-FIR NO. :(NARAINA-150/00)

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK

<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRctHY/edit?pli=1>

AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CONT.CAS(C)-1836/2023	INDIAN NATIONAL MIGRANT WORKERS UNION V/s DR. SANTRAM, DIRECTOR(MEDICAL) DELHI & ORS.	BISWAMBAR NAYAK	
		OTHER DETAILS OF ADVOCATES:		
FOR COMPLIANCE				
2	CONT.CAS(C)-447/2025	POONAM MANCHANDA & ANR. V/s DLF HOME DEVELOPERS LTD. & ANR.	ASHOK K MANCHANDA, KARANJAWALA & CO	
		OTHER DETAILS OF ADVOCATES: ASHOK K MANCHANDA()(9999333001)(PETITIONER) ASHOK K MANCHANDA (ASHOKKMANCHANDA@GMAIL.COM)(9999333001)(PETITIONER) REAL ESTATE(REALFORDELHIANDCHANDIGARH@GMAIL.COM)(0)(RESPONDENT) RAHUL(VOHRA-RAHUL@DLF.IN)(0)(RESPONDENT) ADITYA SINGH(ADITYA52694@GMAIL.COM)(0)(RESPONDENT) ADITYA(ADITYA52694@GMAIL.COM)(0)(RESPONDENT) RAHUL(VOHRA-RAHUL@DLF.IN)(0)(RESPONDENT) ())(RESPONDENT)		
FOR ADMISSION				
3	CONT.CAS(C)-25/2025	DR PRITI BANSAL V/s NETAJI SUBHAS UNIVERSITY OF TECHNOLOGY FORMERLY NETAJI SUBHAS INSTITUTE OF TECHNOLOGY THROUGH ITS CHANCELLOR & ORS.	TUSHAR SINGH	
		OTHER DETAILS OF ADVOCATES: TUSHAR SINGH(TUSHARSINGH145@GMAIL.COM)(9811634530)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) NSUT(REGISTRAR@NSUT.AC.IN)(0)(RESPONDENT) AKSHRA (AKSHRA.ARSHI@GMAIL.COM)(0)(RESPONDENT)		
4	CONT.CAS(C)-50/2025 CM APPL. 2348/2025	APOORVI SOOD V/s ANAND SRIVASTAVA AND ORS	AVINASH SHARMA	
		OTHER DETAILS OF ADVOCATES: AVINASH SHARMA(AVINASH.LAW@GMAIL.COM)(9811351780)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT)		

5	CONT.CAS(C)-272/2025	PALLAVI MENON V/s RAGHU MENON	IMRAN MOULAEY	
		OTHER DETAILS OF ADVOCATES: IMRAN MOULAEY(IMRANMOULAEY@GMAIL.COM)(9990091359)(PETITIONER) RPM(CEO@RPM2INC.CO.IN)(0)(RESPONDENT) RAGHUMEN(RAGHUMEN@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
6	CONT.CAS(C)-1244/2022	MS PRENDA CREATIONS P LTD V/s SH. VIVEK JOHRI	HEMLATA RAWAT	
		OTHER DETAILS OF ADVOCATES: HEMLATA RAWAT , SAURABH KAPOOR (PUNEET@ALALLEGAL.IN)(9891898911)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
7	CONT.CAS(C)-1292/2022	VIDUSHI SHARMA V/s ROHAN KHOSLA	VIKAS SHARMA, HARMEET MALHOTRA	
	WITH CONT.CAS(C) 280/2024	OTHER DETAILS OF ADVOCATES: VIDUSHI SHARMA(VIDHUSHI.SHARMA@YAHOO.COM)(9810248628)(PETITIONER) VIKAS SHARMA(VIKASADVOCATE.SHARMA@GMAIL.COM)(9971000296)(PETITIONER) ROHAN(KHOSLA_ROHAN@YAHOO.IN){}(RESPONDENT) ROHAN KHOSLA(KHOSLA_ROHAN@YAHOO.IN)(9810078200)(RESPONDENT) HARMEET MALHOTRA(ADVHARMEETMALHOTRA@YAHOO.COM)(9711963557)(RESPONDENT)		
8	CONT.CAS(C)-280/2024	ROHAN KHOSLA V/s VIDUSHI SHARMA	HARMEET MALHOTRA	
	WITH CONT.CAS(C) 1292/2022	OTHER DETAILS OF ADVOCATES: ROHAN KHOSLA(KHOSLA_ROHAN@YAHOO.IN)(9810078200)(PETITIONER) HARMEET MALHOTRA(ADVHARMEETMALHOTRA@YAHOO.COM)(9711963557)(PETITIONER) VIDUSHI SHARMA(VIDHUSHI.SHARMA@YAHOO.COM)(9810248628)(RESPONDENT)		
9	CONT.CAS(C)-143/2023 CM APPL. 32802/2023	SANTOSH MATHUR & ANR. V/s MUNICIPAL CORPORATION OF DELHI & ORS.	RAJAT MATHUR	
		OTHER DETAILS OF ADVOCATES: RAJAT MATHUR(UDBHAVSINHA2467@GMAIL.COM)(9971116494)(PETITIONER) COMMISSIONER(COMMISSIONER@MCD.GOV.IN){}(RESPONDENT) CLOM(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) MUNICIPAL(COMMISSIONER@MCD.GOV.IN){}(RESPONDENT) GYANESH BHARTI(COMMISSIONER-SDMC@MCD.GOV.IN){}(RESPONDENT) RAJESH SHARMA(){(9717788405)(RESPONDENT) R.C.SHARMA(){(9717787818)(RESPONDENT) RAJAT MATHUR(RAJATMATHURLSE@GMAIL.COM)(9811556470)(PETITIONER) BS MATHUR AND ASSOCIATES(SIDDHANTNATH@YMAIL.COM){}(RESPONDENT)		
10	CM APPL. 13208/2025 In CONT.CAS(C)-931/2024	BHARAT SHARMA V/s SUCHITRA SHARMA	VARUN MITTAL, BHAWNA KHANNA CHAINANI	
		OTHER DETAILS OF ADVOCATES: R S GOSWAMI & ASSOCIATES(RSGOSWAMIOFFICE@GMAIL.COM)(9999489807)(PETITIONER) SUCHITRA(DRSUCHITRASHARMA@GMAIL.COM){}(RESPONDENT) PRATEEK GOSWAMI(){(9999489807)(PETITIONER) BHAWNA KHANNA CHAINANI(BKHANNA63@YAHOO.COM)(9810071710)(RESPONDENT)		
11	CONT.CAS(C)-1819/2024 CM APPL. 12358/2025	KRISHAN KUMAR DAHIYA V/s SH. TUHIN KANTA PANDEY, SECRETARY	ASMITA SINGH	
		OTHER DETAILS OF ADVOCATES: ASMITA SINGH , TUSHAR(G.NARYANOFFICE@GMAIL.COM)(9643520339)(PETITIONER) MOP(SECY_MOP@NIC.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ASMIT A SINGH(ASMITASINGHOFFICE@GMAIL.COM)(9643520339)(PETITIONER) UNION BANK OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
12	W.P.(C)-6699/2003	THE MANAGEMENT OF M/S D.T.C. V/s NARESH KUMAR & ANR.	ARATI MAHAJAN, ANIL MITTAL, M.R.MAHAPATRA, SUNIL KUMAR OJHA, UDAY NATH TIWARI	
	WITH W.P.(C) 7630/2011	OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE (){}(RESPONDENT) WITHOUT GENERATE (){}(RESPONDENT) UDAY NATH TIWARI(UDAYTIWARY.LEGAL@GMAIL.COM)(9811771020)(PETITIONER)		

13	W.P.(C)-7630/2011 WITH W.P.(C) 6699/2003	D.T.C. V/s NARESH KUMAR	A.M.SHEDHA, SUNIL KUMAR OJHA, UDAY NATH TIWARI	
		OTHER DETAILS OF ADVOCATES: UDAY NATH TIWARI(UDAYTIWARY.LEGAL@GMAIL.COM)(9811771020)(PETITIONER)		
14	CM APPL. 50672/2024(CM For Restoration) CM APPL. 50673/2024 In W.P.(C)-20702/2005(Disposed off case)	SHIV BALAK THROUGH HIS LEGAL HEIRS/REPRESENTATIVES & ANR V/s THE ARCHAEOLOGICAL SURVEY OF INDIA	MR.PIYUSH SHARMA, RAKESH KUMAR, MR.SEWA RAM	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ())(PETITIONER)		
15	W.P.(C)-6617/2008 CM APPL. 12689/2008	ALLAHABAD BANK V/s G.K.KAUSHIK	MR.DINESH AGNANI, RS SAINI, R S SAINI, JAGAT ARORA	
		OTHER DETAILS OF ADVOCATES:		
16	W.P.(C)-7987/2008	BHARAT SANCHAR NIGAM LTD. V/s S.P.SHARMA	MR.V.S.R.KRISHNA, B.K.TAMBER, BRIJESH KUMAR TABER	
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-8073/2011	DTC V/s SH. BIR SINGH	ANAND NANDAN	
		OTHER DETAILS OF ADVOCATES:		
18	W.P.(C)-5091/2014 WITH W.P.(C) 7846/2014	SURAJ KUMAR V/s DELHI MILK SCHEME	SANJOY GHOSE	
		OTHER DETAILS OF ADVOCATES:		
19	W.P.(C)-7846/2014 CM APPL. 18425/2014	DELHI MILK SCHEME, NEW DELHI V/s SURAJ KUMAR	R.V. SINHA, SANJOY GHOSE	
		OTHER DETAILS OF ADVOCATES:		
20	W.P.(C)-4376/2016 CM APPL. 18337/2016 CM APPL. 44153/2019 WITH W.P.(C) 8808/2016	M/S SHREE BALAJEE ENTERPRISES V/s TESH AND ORS	ROHTAS SINGH, KUSHAGRA PANDEY, MANMOHAN SWAROOP, ASHA JAIN MADAN	
		OTHER DETAILS OF ADVOCATES: ASHA JAIN MADAN(ASHAJMADAN56@GMAIL.COM)(9810041102)(RESPONDENT)		
21	W.P.(C)-8808/2016 CM APPL. 3369/2022	TESHA & ORS V/s GURU TEG BAHADUR HOSPITAL & ORS	R.S. JENA, RADHA SHYAM JENA, MANMOHAN SWAROOP, SAMEER VASHISHT, ASHA JAIN MADAN	
		OTHER DETAILS OF ADVOCATES: R.S. JENA(RS.JENA@YAHOO.CO.IN)(981157947)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) ASHA JAIN MADAN(ASHAJMADAN56@GMAIL.COM)(9810041102)(PETITIONER)		
22	W.P.(C)-7679/2016 CM APPL. 31646/2016	M/S METRO GRILL BAR & RESTAURANT V/s STATE OF NCT OF DELHI AND ORS	B P SINGH AND K V SREEMITHUN, MAYANK NAGI	
		OTHER DETAILS OF ADVOCATES: MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(RESPONDENT)		
23	W.P.(C)-11984/2016	KULDIP SINGH V/s M/S LUCKY GOLD STAR INTERNATIONAL CORPORATION	AMIT SRIVASTAVA, ANUBHAV KUMAR, KULDEEP SINGH, SANTOSH KUMAR SUMAN	
		OTHER DETAILS OF ADVOCATES: ANUBHAV KUMAR(ADVOANUBHAV@GMAIL.COM)(9810799985)(PETITIONER) KULDEEP SINGH(KULDEEPSINGH1956@GMAIL.COM)(9711718157)(PETITIONER) SANTOSH KUMAR SUMAN(ADVOCATESKSUMAN@GMAIL.COM)(9811424351)(PETITIONER)		
24	W.P.(C)-2359/2017 CM APPL. 10126/2017 WITH W.P.(C) 4902/2017	M/S MARC SANITATION PVT. LTD. V/s APFC, EMPLOYEES PROVIDENT FUND ORGANIZATION	VIVEK KUMAR TANDON, TEJASWI KUMAR PRADHAR, SUSHIL KUMAR DUBEY	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR DUBEY(SUSHILDUBEY.ADV@GMAIL.COM)(9910920692)(RESPONDENT)		
25	W.P.(C)-4902/2017 CM APPL. 21256/2017 CM APPL. 21257/2017 CM APPL. 21258/2017	CENTRAL BOARD OF TRUSTEES EPF V/s MARC SANITATION PVT LTD	D RAJESHWAR RAO, PRASHANT KUMAR SHARMA, SUSHIL KUMAR DUBEY	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR DUBEY(SUSHILDUBEY.ADV@GMAIL.COM)(9910920692)(PETITIONER)		

26	W.P.(C)-4773/2017 CM APPL. 20703/2017	DELHI TRANSPORT CORPORATION V/s JAMSHED ALI	ANSHUJ DHINGRA LAW OFFICES, ADITI GUPTA, M. ATYAB SIDDIQUI	
	WITH W.P.(C) 4882/2017			
		OTHER DETAILS OF ADVOCATES: M. ATYAB SIDDIQUI(ATYAB_LAW@YAHOO.CO.IN)(9871321935)(RESPONDENT) M. ATYAB SIDDIQUI(ATYAB_LAW@YAHOO.CO.IN)(9871321935)(RESPONDENT)		
27	W.P.(C)-4882/2017 CM APPL. 21143/2017	DELHI TRANSPORT CORPORATION V/s RAM GOPAL GUPTA	ANSHUJ DHINGRA, ADITI GUPTA, Y P SHARMA	
		OTHER DETAILS OF ADVOCATES:		
28	W.P.(C)-9988/2017 CM APPL. 40728/2017 CM APPL. 40729/2017 CM APPL. 40731/2017	SHRI B.S. WALIA (DECEASED) THROUGH HIS LRS V/s ASSISTANT GENERAL MANGER (ADMINSITRATION) STATE BANK OF INDIA, REGION-VII	A. SHIVANI, SWETANK SHANTANU, ANUJ JAIN	
		OTHER DETAILS OF ADVOCATES: ANUJ JAIN(ANUJJAIN60@GMAIL.COM)(9310643421)(PETITIONER)		
29	W.P.(C)-11139/2017 CM APPL. 9395/2018	NORTH DELHI MUNICIPAL CORPORATION V/s SHRI JAI BHAGWAN	NAMRATA MUKIM, ANUJ AGGARWAL, RANDHIR KUMAR & MANSH	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL()(9643609510)(PETITIONER)		
30	W.P.(C)-8793/2018 CM APPL. 33786/2018 CM APPL. 33788/2018	NORTH DELHI MUNICIPAL CORPORATION V/s PREMVEER AND ORS.	NAMRATA MUKIM, ANUJ AGGARWAL	
	WITH W.P.(C) 9241/2018 W.P.(C) 11003/2018			
		OTHER DETAILS OF ADVOCATES: NAMRATA MUKIM()(9899106515)(PETITIONER) ANUJ AGGARWAL (ANUJAGGARWALCOMPANY@GMAIL.COM)(9643609510)(RESPONDENT)		
31	W.P.(C)-11003/2018 CM APPL. 42836/2018	EAST DELHI MUNICIPAL CORPORATION V/s BITTU AND ORS.	KUMAR RAJESH SINGH, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: KUMAR RAJESH SINGH()(9811013515)(PETITIONER) ANUJ AGGARWAL (ANUJAGGARWALCOMPANY@GMAIL.COM)(9643609510)(RESPONDENT)		
32	W.P.(C)-9241/2018 CM APPL. 35677/2018	SOUTH DELHI MUNICIPAL CORPORATION V/s ANAND KUMAR & ORS	RICHA DHAWAN, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: RICHA DHAWAN()(9999890553)(PETITIONER) ANUJ AGGARWAL (ANUJAGGARWALCOMPANY@GMAIL.COM)(9643609510)(RESPONDENT)		
33	W.P.(C)-12290/2018 CM APPL. 47640/2018 CM APPL. 8213/2019 CM APPL. 20577/2019 CM APPL. 36539/2023	M/S SINOSTEEL INDIA PVT. LTD V/s SMT. MANJU AND ANR.	AMIET ANDLAY, N A SEBASTIAN	
		OTHER DETAILS OF ADVOCATES: AMIET ANDLAY()(9891685368)(PETITIONER) N A SEBASTIAN()(9999571923)(PETITIONER) AMIET ANDLAY()(9811151686)(PETITIONER)		
CONNECTED MATTERS (ANMM)				
34	W.P.(C)-6213/2012	SMT. ZUBEDA V/s COMMISSIONER MCD AND ORS	ARATI MAHAJAN	
	WITH W.P.(C) 6214/2012 W.P.(C) 6215/2012 W.P.(C) 6216/2012 W.P.(C) 6217/2012 W.P.(C) 6218/2012 W.P.(C) 6220/2012 W.P.(C) 5346/2013			
		OTHER DETAILS OF ADVOCATES:		
35	W.P.(C)-6214/2012	CHANDER MOHINI V/s COMMISSIONER MCD AND ORS	ARATI MAHAJAN	
	WITH W.P.(C) 6213/2012			
		OTHER DETAILS OF ADVOCATES:		

36	W.P.(C)-6215/2012	JAYANTI V/s COMMISSIONER OF MCD AND ORS	ARATI MAHAJAN	
	WITH W.P.(C) 6213/2012			
		OTHER DETAILS OF ADVOCATES:		
37	W.P.(C)-6216/2012	SMT. ZARINA V/s COMMISSIONER OF MCD AND ORS	ARATI MAHAJAN	
	WITH W.P.(C) 6213/2012			
		OTHER DETAILS OF ADVOCATES:		
38	W.P.(C)-6217/2012	NAZMA V/s COMMISSIONER OF MCD AND ORS	ARATI MAHAJAN	
	WITH W.P.(C) 6213/2012			
		OTHER DETAILS OF ADVOCATES:		
39	W.P.(C)-6218/2012	BASANTI V/s COMMISSIONER OF MCD AND ORS	ARATI MAHAJAN	
	WITH W.P.(C) 6213/2012			
		OTHER DETAILS OF ADVOCATES:		
40	W.P.(C)-6220/2012	MEENA BEGUM V/s COMMISSIONER MCD AND ORS	ARATI MAHAJAN	
	WITH W.P.(C) 6213/2012			
		OTHER DETAILS OF ADVOCATES:		
41	W.P.(C)-5346/2013	LAD KUMARI V/s COMMISSISONER EAST DELHI MUNICIPAL CORPORATION OF DELHI & ORS.	ARATI MAHAJAN SHEDHA, RAKESH MISHRA	
	WITH W.P.(C) 6213/2012			
		OTHER DETAILS OF ADVOCATES: RAKESH MISHRA(ADRAKESH.MISHRA12@GMAIL.COM)(9560148304)(RESPONDENT)		
PART-HEARD MATTERS				
42	CRL.M.C.-9462/2023 CRL.M.A. 35362/2023 CRL.M.A. 35363/2023	JACQUELINE FERNANDEZ V/s DIRECTORATE OF ENFORCEMENT	AMAN NANDRAJOG	
		OTHER DETAILS OF ADVOCATES: PRASHANT PATIL (OFFICE@VSALEGAL.IN)(9971704062)(PETITIONER) PRASHANT PATIL (OFFICE@VSALEGAL.IN)(9971704062)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)()(RESPONDENT) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 54/2021) BAIL APPLN. 188/2022 FILED BY PINKI IRANI (DISPOSED ON : 2022-02-14) CRL.M.C. 2657/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2022-05-30) BAIL APPLN. 79/2023 FILED BY POOJA SINGH (DISPOSED ON : 2023-08-29) CRL.M.C. 1031/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2023-02-15) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) CRL.M.C. 3194/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-05-04) CRL.M.C. 5012/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) CRL.M.C. 6790/2023 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-08-05) BAIL APPLN. 1814/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 1087/2024 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2024-04-16) BAIL APPLN. 1821/2024 FILED BY ARUN MUTHU (DISPOSED ON : 2025-02-20) BAIL APPLN. 4576/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-16) BAIL APPLN. 4657/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-08) W.P.(CRL) 638/2025 FILED BY STATE (DISPOSED ON : 2025-03-17) BAIL APPLN. 933/2025 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-16) CRL.M.C. 1711/2025 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-29) BAIL APPLN. 1131/2025 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-05-05) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 54/2021)

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

mahendra.kadian@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-3379/2023	MOHD SAIR V/s STATE	PRITISH SABHARWAL, MIR AKHTAR HUSSAIN	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9810264114)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MIR AKHTAR HUSSAIN(MIRAKHTARADVOCATE@GMAIL.COM)(9810014414)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KHYALA-121/2020) BAIL APPLN. 3201/2020 FILED BY MOHD. SAIR (DISPOSED ON : 2020-11-20) BAIL APPLN. 3153/2022 FILED BY MOHD. SAIR (DISPOSED ON : 2022-11-17) BAIL APPLN. 1663/2023 FILED BY MOHD SAIR (DISPOSED ON : 2023-07-11) P.S.-FIR NO. :(KHYALA-121/2020)
2	BAIL APPLN.-721/2024	SAURAV SINGH V/s STATE NCT OF DELHI	SHIKHA TIWARI	
		OTHER DETAILS OF ADVOCATES: R.K PILLAI (RKPILLAI15ADV@GMAIL.COM)(8700485107)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAIT PUR-11/2021)
3	BAIL APPLN.-2711/2024	VINIT V/s STATE OF NCT OF DELHI	SUDHIR NAAGAR	
	WITH BAIL APPLN. 2729/2024	OTHER DETAILS OF ADVOCATES: SUDHIR NAAGAR(SUDHIR@NAAGAR.COM)(9811951070)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-289/2021) BAIL APPLN. 3903/2022 FILED BY HARISH KUSHWAHA (DISPOSED ON : 2023-01-04) BAIL APPLN. 1842/2023 FILED BY HARISH KUSHWAHA (DISPOSED ON : 2023-08-23) BAIL APPLN. 2729/2024 FILED BY HARISH KUSHWAHA (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(NEW ASHOK NAGAR-289/2021)
4	BAIL APPLN.-2729/2024	HARISH KUSHWAHA V/s STATE NCT OF DELHI & ANR.	SUDHIR NAAGAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-289/2021) BAIL APPLN. 3903/2022 FILED BY HARISH KUSHWAHA (DISPOSED ON : 2023-01-04) BAIL APPLN. 1842/2023 FILED BY HARISH KUSHWAHA (DISPOSED ON : 2023-08-23) BAIL APPLN. 2711/2024 FILED BY VINIT (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(NEW ASHOK NAGAR-289/2021)
5	BAIL APPLN.-3712/2024	MANJEET SAINI ALIAS BHOLU V/s STATE (NCT OF DELHI)	MANVEEN DHANJAL	
		OTHER DETAILS OF ADVOCATES: NISHANT RANA(ADVNISHANTRANA@GMAIL.COM)(9654653858)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIHAL VIHAR-381/2019) BAIL APPLN. 244/2025 FILED BY MOHIT ALIAS BHOLI (D. OF HEARING : 2025-04-28) P.S.-FIR NO. :(NIHAL VIHAR-381/2019)

6	BAIL APPLN.-3794/2024 CRL.M.A. 31497/2024	SAIF ALI @ SAIF KHAN V/s STATE GOVT. OF NCT OF DELHI	BHOOPENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: BS CHOWDHARY(BSC.ADV26@GMAIL.COM)(9213115620)(PETITIONER) B.S CHOWDHARY (BSC.ADV26@GMAIL.COM)(9213115620)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (RANHOLA-709/2020) W.P.(CRL) 1088/2020 FILED BY RAM PAL (DISPOSED ON : 2020-08-13) BAIL APPLN. 4072/2021 FILED BY SAIF ALI @ SAIF KHAN (DISPOSED ON : 2021-11-17) BAIL APPLN. 3733/2023 FILED BY DEEPAK (DISPOSED ON : 2024-02-16) BAIL APPLN. 1575/2024 FILED BY RAJKUMAR @ BHOORI (DISPOSED ON : 2024-08-07) BAIL APPLN. 2686/2024 FILED BY SAIF ALI @ SAIF KHAN (DISPOSED ON : 2024-09-02) P.S.-FIR NO. : (RANHOLA-709/2020)
7	BAIL APPLN.-3972/2024	ANAS ALVI V/s STATE GOVT. OF NCT OF DELHI	DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES: DOLLY SHARMA(DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (GOVIND PURI-858/2022)
8	BAIL APPLN.-4607/2024	MAHESH KUMAR @ DESHU V/s STATE GOVT. OF NCT OF DELHI	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN (ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (ANAND PARBAT-290/2018)
9	BAIL APPLN.-365/2025	KONATE DJAKARDJA@ JOHNBOSCO EZECHUKWU V/s CENTRAL BUREAU OF NARCOTICS	ANKUR JAIN	
		OTHER DETAILS OF ADVOCATES: ANIRUDDHA(ANIRUDHARAJAVAT@GMAIL.COM)(8010675704)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. : (CENTRAL BUREAU OF NARCOTICS-SC 2901/2023)
10	BAIL APPLN.-467/2025	AMARPAL V/s STATE GOV.T OF NT OF DELHI	AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: AMJAD KHAN (CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CIVIL LINES-176/2019) BAIL APPLN. 1190/2020 FILED BY GEETA (DISPOSED ON : 2020-06-19) BAIL APPLN. 1617/2020 FILED BY IMRAN (DISPOSED ON : 2020-07-09) BAIL APPLN. 1882/2020 FILED BY IMRAN (DISPOSED ON : 2020-07-27) BAIL APPLN. 2074/2020 FILED BY GEETA (DISPOSED ON : 2021-10-06) BAIL APPLN. 897/2022 FILED BY KUNAL (DISPOSED ON : 2022-05-18) BAIL APPLN. 2535/2022 FILED BY IMRAN (DISPOSED ON : 2023-08-16) BAIL APPLN. 3402/2023 FILED BY KUNAL (DISPOSED ON : 2024-03-12) BAIL APPLN. 1016/2024 FILED BY GEETA (DISPOSED ON : 2024-05-15) P.S.-FIR NO. : (CIVIL LINES-176/2019)
11	BAIL APPLN.-595/2025	AJAY V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	ANIL DABAS, SUDHIR SHOKEEN	
		OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR(PRAVEENKHATRI995@GMAIL.COM)(8750429500)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SUDHIR SHOKEEN(SUDHIRSHOKEENADV@GMAIL.COM)(9312256004)(RESPONDENT)		P.S.-FIR NO. : (NARELA-49/2025)
12	BAIL APPLN.-921/2025	GOVINDA NARAYAN V/s NARCOTICS CONTROL BUREAU DELHI ZONAL UNIT	PIYUSH PATHAK	
		OTHER DETAILS OF ADVOCATES: PIYUSH PATHAK(ADVPATHAK5517@GMAIL.COM)(0)(PETITIONER) NARCOTICS CONTROL BUREAU(LEGDZU-NCB@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (N.C.B. R.K.PURAM-SC 65/2023) BAIL APPLN. 80/2024 FILED BY SHANKAR SINGH RAWAT (DISPOSED ON : 2024-05-22) BAIL APPLN. 475/2025 FILED BY DEVENDER

				SINGH RAJPUROHIT (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 65/2023)
13	BAIL APPLN.-1111/2025	WAJID@MAJID@MATU@REHAN V/s THE STATE (NCT OF DELHI)	SHAVANA BEGUM	
		OTHER DETAILS OF ADVOCATES: SALIM MALIK (SMALIK5051@GMAIL.COM)(9910595051)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(FARASH BAZAR-56/2023) BAIL APPLN. 97/2024 FILED BY SHRI RAHUL (DISPOSED ON : 2024-03-20) BAIL APPLN. 4383/2024 FILED BY NAZIM ALI (DISPOSED ON : 2025-02-06) P.S.-FIR NO. :(FARASH BAZAR-56/2023)
SUSPENSION OF SENTENCE				
14	CRL.M.(BAIL) 955/2024 In CRL.A.-338/2024	X V/s GOVT OF NCT OF DELHI	UJJWAL GOEL, KOMAL RANA	
		OTHER DETAILS OF ADVOCATES: PAWAN K BAHL (PAWANKBAHL@GMAIL.COM)(9810045051)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PAWAN K BAHL (PAWANKBAHL@GMAIL.COM)(9810045051)(PETITIONER) DHC PROSECUTION DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) KOMAL RANA(RANAK199914@GMAIL.COM)(8076939906)(PETITIONER)		P.S.-FIR NO. :(BADARPUR-79/2019)
15	CRL.A.-430/2024 CRL.M.(BAIL) 752/2024	ANOOP SINGH V/s STATE (NCT OF DELHI)	AMIT SAHNI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANKUR CHOUDHARY(ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KAPASHERA-320/2018) CRL.A. 1013/2023 FILED BY JITENDER (D. OF HEARING : 2023-12-05) P.S.-FIR NO. :(KAPASHERA-320/2018)
16	CRL.A.-489/2024 CRL.M.(BAIL) 881/2024	SURAJ KUMAR V/s THE STATE OF NCT OF DELHI	TRIBINDH KUMAR	
		OTHER DETAILS OF ADVOCATES: GOVIND(GOVIND2011@YAHOO.IN)()(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANHOLA-604/2016) CRL.A. 395/2024 FILED BY POPIN SHARMA (D. OF HEARING : 2030-01-26) P.S.-FIR NO. :(RANHOLA-604/2016)
17	CRL.A.-595/2024 CRL.M.(BAIL) 1146/2024	THAAN SINGH V/s THE STATE OF NCT OF DELHI	KIRAN BALA NAYAK	
		OTHER DETAILS OF ADVOCATES: KIRAN BALA NAYAK(KIRANBALAADV@GMAIL.COM)(9971367909)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JAIT PUR-452/2017)
18	CRL.M.A. 23697/2024 CRL.M.(BAIL) 1324/2024 In CRL.A.-712/2024	RAMESH KANSAL & ANR. V/s STATE OF NCT OF DELHI & ANR.	PUNEESH GROVER	
		OTHER DETAILS OF ADVOCATES: PUNEESH GROVER(PUNEESHGROVER@GMAIL.COM)(9811940990)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KHYALA-214/2012)
19	CRL.A.-817/2024 CRL.M.(BAIL) 1460/2024	V ALIAS S V/s STATE (NCT OF DELHI)	ANU NARULA(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMIT KALA(WEARKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KHAJOORI KHAS-713/2022)
20	CRL.M.(BAIL) 1582/2024 In CRL.A.-889/2024	MANOJ NANHAD V/s STATE OF N.C.T OF DELHI	AMBUJ SINGH	
		OTHER DETAILS OF ADVOCATES: AMBUJ SINGH(ADVSINGH91@GMAIL.COM)(9582870493)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAKET-359/2020) BAIL APPLN. 2344/2021 FILED BY MANOJ @ NANARH (DISPOSED ON : 2021-07-27) CRL.REV.P. 45/2022 FILED BY MANOJ @ NANARH (DISPOSED ON : 2023-01-18) BAIL APPLN. 2863/2022 FILED BY MANOJ @

				NANHAR (DISPOSED ON : 2023-07-11) P.S.-FIR NO. :(SAKET-359/2020)
21	CRL.M.(BAIL) 1598/2024 In CRL.A.-899/2024	SUSHIL KUMAR JHA V/s STATE OF NCT OF DELHI	RAJESH MISHRA	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SANGAM VIHAR-39/2021)
22	CRL.M.(BAIL) 1794/2024 In CRL.A.-1009/2024	AJAY KUMAR V/s STATE OF NCT OF DELHI	FARAZ MAQBOOL (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA (VIVEK_27@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAGAR PUR-453/2014) CRL.REV.P. 196/2017 FILED BY AJAY (DISPOSED ON : 2017-03-20) CRL.A. 1013/2024 FILED BY SASHI (D. OF HEARING : 2024-12-10) P.S.-FIR NO. :(SAGAR PUR-453/2014)
23	CRL.A.-1029/2024 CRL.M.(BAIL) 1831/2024 CRL.M.A. 33482/2024	SANJAY S/O OMPAL V/s STATE GOVT.OF NCT OF DELHI	CAUVERI BIRBAL	
		OTHER DETAILS OF ADVOCATES: ASSOCIATES BIRBALCHAMBERS(ASSOCIATES@BIRBALCHAMBERS.COM)(9810017683)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(S.P. BADLI-783/2021)
24	CRL.A.-1114/2024 CRL.M.(BAIL) 1998/2024	BIBHUTI PANDEY V/s STATE GOVT. OF NCT OF DELHI	SUNIL BAINSLA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: TARUN KUMAR (PRVNRRAINKEE7@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PUNJABI BAGH-462/2016)
25	CRL.A.-1126/2024 CRL.M.(BAIL) 2030/2024	SONU MANDAL V/s STATE (NCT OF DELHI)	ADIT SUBRAMANIAM PUJARI	
		OTHER DETAILS OF ADVOCATES: ASP CHAMBERS(OFFICE.ASPCHAMBERS@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(S.P. BADLI-938/2018)
26	CRL.M.(BAIL) 2071/2024 In CRL.A.-1140/2024	BRIJESH KUMAR V/s STATE (NCT OF DELHI)	GUNJAN SINHA JAIN(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMIT KALA (WEAREKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GAZI PUR-188/2017)
PAROLE/FURLOUGH				
27	W.P.(CRL)-845/2025	PARVEEN@ NAVEEN @VICKY V/s STATE OF NCT OF DELHI	GAUTAM KHAZANCHI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SANDEEP KHAIRWAL(SK.ADV30@GMAIL.COM)(9999361361)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIHAL VIHAR-211/2010) CRL.A. 1448/2019 FILED BY PARVEEN @ NAVEEN @ VIKKY (DISPOSED ON : 2022-11-14) CRL.A. 1199/2019 FILED BY HUMESH @ BABU @ MURARI (DISPOSED ON : 2022-11-14) CRL.A. 1214/2019 FILED BY AMIT (DISPOSED ON : 2022-11-14) W.P.(CRL) 433/2023 FILED BY HUMESH @ BABU (DISPOSED ON : 2023-05-31) W.P.(CRL) 739/2023 FILED BY PRAVEEN @ NAVEEN @ VICKY (DISPOSED ON : 2024-02-05) P.S.-FIR NO. :(NIHAL VIHAR-211/2010)
FOR ADMISSION				
28	CRL.M.A. 24410/2023 CRL.M.A. 9422/2024 In CRL.A.-696/2011	AJIT SINGH & ANR V/s STATE	M L YADAV, KULDEEP SINGH, PRAVEEN	
		OTHER DETAILS OF ADVOCATES: PRAVEEN (PRAVEENARAYANADVSC@GMAIL.COM)(7703995663)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-40/2002) CRL.A. 695/2011 FILED BY RAJIV KUMAR (D. OF HEARING : 2011-05-30) CRL.A. 694/2011 FILED BY SIYA RAM (D. OF

				HEARING : 2011-05-30) CRL.A. 662/2011 FILED BY HARENDER PAL SINGH (D. OF HEARING : 2012-08-21) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-40/2002)
29	CRL.A.-1090/2024	XYZ V/s STATE OF NCT OF DELHI THROUGH SHO, P.S-GK-1, NEW DELHI & ANR.	AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: KANISHK ARORA (KANISHKAGAUTAM06@GMAIL.COM)(7404131670)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GREATER KAILASH-7/2023) CRL.M.C. 2419/2023 FILED BY SANJEET KUMAR GUPTA (DISPOSED ON : 2024-07-31) P.S.-FIR NO. :(GREATER KAILASH-7/2023)
30	CRL.M.C.-454/2025 CRL.M.A. 2165/2025 CRL.M.A. 2166/2025	RAVI BHUSHAN PRASAD & ANR. V/s STATE (GOVT OF NCT) DELHI & ANR.	ANWESH MADHUKAR	
		OTHER DETAILS OF ADVOCATES: ANWESH MADHUKAR(MADHUKAR.ANWESH@GMAIL.COM)(9899866844)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(PRASHANT VIHAR-485/2009)
AFTER NOTICE MISC. MATTERS				
31	BAIL APPLN.-429/2025	SABANA KHATOON V/s STATE (NCT OF DELHI)	HARISH CHAND	
		OTHER DETAILS OF ADVOCATES: ARYA (CHANDERHARISH3112@GMAIL.COM)(7838217753)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TIMAR PUR-376/2022) BAIL APPLN. 3224/2023 FILED BY BILAL (DISPOSED ON : 2024-01-19) P.S.-FIR NO. :(TIMAR PUR-376/2022)
32	CONT.CAS(C)-347/2024 WITH CRL.M.C. 6622/2023	KAVITA NIGAM V/s ADITYA NIGAM	MAANISH MOHAN CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: KAVITA(KVTGOGIA@GMAIL.COM)(9873549812)(PETITIONER) ADITYA NARAYAN SHUKLA, PRASOON(MOHDALTMASH24@GMAIL.COM)(8299050063)(PETITIONER) ADITYA(ADITYANIGAM1@GMAIL.COM)(9899063164)(RESPONDENT)		
33	CRL.M.A. 32771/2024 In CRL.M.C.-6622/2023	ADITYA NIGAM V/s KAVITA NIGAM	SHOBHANA TAKIAR, PARTH DAVAR	
		OTHER DETAILS OF ADVOCATES: SHOBHANA TAKIAR @ ASSOCIATES(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(PETITIONER) ADITYA NIGAM(ADITYAANIGAM1@GMAIL.COM)(9899063164)(PETITIONER) KAVITA NIGAM(KVTGOGIA@GMAIL.COM){}(RESPONDENT) SHOBHANA (SHOBHANA_THAKIAR@YAHOO.CO.IN)(0)(PETITIONER) KVTGOGIA (KVTGOGIA@GMAIL.COM)(0)(RESPONDENT) PARTH DAVAR(ADVPARTHDAVAR@GMAIL.COM)(8860119897)(RESPONDENT)		
34	CRL.A.-164/2011 WITH CRL.A. 194/2011	RAKESH KUMAR CHAURASIA V/s CBI	HARSH KR. SHARMA, SEEMA SETH	Listing Remarks: AT 02:15 PM
		OTHER DETAILS OF ADVOCATES:		
35	CRL.A.-194/2011 WITH CRL.A. 164/2011	S.S. BINDRA V/s STATE THR. C.B.I.	REBECCA M. JOHN, HARSH BORA	Listing Remarks: AT 02:15 PM
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CBI-19A/01)
36	CRL.M.(BAIL) 609/2025 In CRL.A.-598/2024	MUKESH KUMAR V/s STATE (NCT OF DELHI)	SHIVANSH AGARWAL	
		OTHER DETAILS OF ADVOCATES: ADITYA WADHWA(ADITYA@WADHWACHAMBERS.COM)(9910412299)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) RAUNAQ BAIL(RAUNAQ@WADHWACHAMBERS.COM)(8375991409)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-374/2015) CRL.M.C. 2521/2015 FILED BY PREETI MECHAN (DISPOSED ON : 2015-06-11) P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-374/2015)
37	CRL.A.-841/2024	MUKESH V/s STATE OF NCT OF DELHI	ARUNDHATI KATJU	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		:(NEB SARAI-1767/2015) BAIL APPLN. 641/2018 FILED BY MUKESH (DISPOSED ON : 2018-07-06) P.S.-FIR NO. :(NEB SARAI-1767/2015)
38	CRL.M.(BAIL) 2176/2024 In CRL.A.-1211/2024	VIJAY KUMAR @ KANHIYA V/s STATE (GOVT. OF NCT OF DELHI)	ASHUTOSH THAKUR	
		OTHER DETAILS OF ADVOCATES: SMARHAR SINGH (SMARHAR@REDIFFMAIL.COM)(9312081645)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KAPASHERA-444/2021)
39	CRL.M.C.-1907/2017 WITH CRL.REV.P. 775/2015	SMT RENU MITTAL V/s STATE & ORS	SHIV CHARAN GARG, RAJIV RANJAN PRASAD, SACHIN JANGIR	
		OTHER DETAILS OF ADVOCATES: SACHIN JANGIR(ADV.SACHINJANGIR@GMAIL.COM)(9958660904)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ROOP NAGAR-304/2007) CRL.M.C. 3294/2007 FILED BY RENU MITTAL (DISPOSED ON : 2008-07-11) CRL.M.C. 3295/2007 FILED BY RENU MITTAL (DISPOSED ON : 2008-07-11) P.S.-FIR NO. :(ROOP NAGAR-304/2007)
40	CRL.REV.P.-775/2015 WITH CRL.M.C. 1907/2017	ANIL MITTAL & ANR V/s STATE AND ANOTHER	DIPESH CHOUDHARY, R. VERMA, RAJIV RANJAN PRASAD, SHUBHRA PARASHAR	
		OTHER DETAILS OF ADVOCATES: SHUBHRA PARASHAR(SHUBHRAPARASHAR18@GMAIL.COM)(9891220689)(PETITIONER)		
41	CRL.M.C.-449/2021 CRL.M.A. 4293/2023 WITH W.P.(CRL) 2956/2018 W.P.(CRL) 2958/2018 CRL.M.C. 676/2023 CRL.M.C. 1012/2023	SHRAVAN GUPTA V/s DIRECTORATE OF ENFORCEMENT	PRABHAV RALLI, ZOHEB HOSSAIN, PRABHAV RALLI	
		OTHER DETAILS OF ADVOCATES: HOSSAIN ZOHEB(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) TANVEER (TANVEER@TAMLAW.IN)()(RESPONDENT) PRABHAV RALLI (LEXALLIANCE.PRABHAV@GMAIL.COM)()(RESPONDENT) PRABHAV RALLI(OFFICE.PRCHAMBERS@GMAIL.COM)(9999249666)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 15/2014) BAIL APPLN. 1518/2017 FILED BY MRS SHIVANI RAJIV SAXENA (DISPOSED ON : 2017-09-15) BAIL APPLN. 2164/2017 FILED BY SHIVANI RAJIV SAXENA (DISPOSED ON : 2017-12-15) W.P.(CRL) 3561/2018 FILED BY SHIVANI RAJIV SAXENA (DISPOSED ON : 2019-05-16) W.P.(CRL) 2958/2018 FILED BY SANDEEP TYAGI & ORS. (D. OF HEARING : 2025-04-02) W.P.(CRL) 2956/2018 FILED BY SANJEEV TYAGI (D. OF HEARING : 2025-04-02) W.P.(CRL) 42/2019 FILED BY RAJIV SAXENA (DISPOSED ON : 2019-05-16) W.P.(CRL) 2658/2018 FILED BY GAUTAM KHAITAN (D. OF HEARING : 2030-01-26) CRL.M.C. 3945/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-21) CRL.M.C. 3432/2019 FILED BY DIRECTORATEOF ENFORCEMENT (DISPOSED ON : 2024-10-24) CRL.M.C. 3890/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-06) BAIL APPLN. 1987/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-20) CRL.M.C. 3094/2019 FILED BY DEPUTY DIRECTOR , DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2019-06-10) CRL.M.C. 6228/2019 FILED BY JAMIL SAIDI (DISPOSED ON : 2019-12-13) CRL.M.C. 781/2020 FILED BY LIVING MEDIA INDIA LIMITED (DISPOSED ON : 2020-06-01) BAIL APPLN. 2715/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) BAIL APPLN. 2716/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) CRL.M.C. 6466/2019 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2020-01-14) CRL.A. 95/2020 FILED BY THE ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT, NEW DELHI (DISPOSED ON : 2020-03-12) CRL.M.C. 1477/2020 FILED BY DIRECTORATE OF

				ENFORCEMENT (DISPOSED ON : 2020-06-08) CRL.M.C. 1478/2020 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-07-29) BAIL APPLN. 2566/2021 FILED BY CHRISTIAN MICHEL JAMES, (DISPOSED ON : 2022-03-11) W.P.(CRL) 622/2021 FILED BY SANJEEV TYAGI & ORS. (DISPOSED ON : 2021-03-18) W.P.(CRL) 623/2021 FILED BY SANDEEP TYAGI & ORS. (DISPOSED ON : 2021-03-18) W.P.(CRL) 432/2022 FILED BY SHILPA GUPTA (D. OF HEARING : 2025-04-03) CRL.M.C. 2720/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-14) CRL.M.C. 1429/2022 FILED BY DIRECTORATE OF ENFORCEMENT THROUGH ITS ASSISTANT DIRECTOR K P PRAJAPAT (D. OF HEARING : 2025-04-14) CRL.M.C. 2711/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-15) CRL.M.C. 676/2023 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-03) CRL.M.C. 1012/2023 FILED BY SHRAVAN GUPTA (D. OF HEARING : 2025-04-03) BAIL APPLN. 1338/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2024-09-25) BAIL APPLN. 1337/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2025-03-04) CRL.M.C. 8564/2024 FILED BY RAJIV SAXENA (D. OF HEARING : 2025-04-09) CRL.M.C. 9049/2024 FILED BY ABDULLAH ALI BALSHARAF (D. OF HEARING : 2025-05-07) CRL.REV.P. 1337/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 15/2014)
42	CRL.M.C.-1012/2023 CRL.M.A. 3858/2023 CRL.M.A. 9981/2023 CRL.M.A. 9982/2023	SHRAVAN GUPTA V/s DIRECTORATE OF ENFORCEMENT	PRABHAV RALLI, ASHISH GARG	
		OTHER DETAILS OF ADVOCATES: TANVEER AHMED MIR(RALLIPRABHAV93@GMAIL.COM)(9999249666)(PETITIONER) PRABHAV RALLI(RALLIPRABHAV93@GMAIL.COM)(9999249666)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)()(RESPONDENT) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)()(RESPONDENT) ASHISH GARG(GARG.ASHISH9501@GMAIL.COM)(8800259035)(PETITIONER) SIMRAN BAJAJ(SIMBAJAJ1234@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 15/2014) BAIL APPLN. 1518/2017 FILED BY MRS SHIVANI RAJIV SAXENA (DISPOSED ON : 2017-09-15) BAIL APPLN. 2164/2017 FILED BY SHIVANI RAJIV SAXENA (DISPOSED ON : 2017-12-15) W.P.(CRL) 3561/2018 FILED BY SHIVANI RAJIV SAXENA (DISPOSED ON : 2019-05-16) W.P.(CRL) 2958/2018 FILED BY SANDEEP TYAGI & ORS. (D. OF HEARING : 2025-04-02) W.P.(CRL) 2956/2018 FILED BY SANJEEV TYAGI (D. OF HEARING : 2025-04-02) W.P.(CRL) 42/2019 FILED BY RAJIV SAXENA (DISPOSED ON : 2019-05-16) W.P.(CRL) 2658/2018 FILED BY GAUTAM KHAITAN (D. OF HEARING : 2030-01-26) CRL.M.C. 3945/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-21) CRL.M.C. 3432/2019 FILED BY DIRECTORATEOF ENFORCEMENT (DISPOSED ON : 2024-10-24) CRL.M.C. 3890/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-06) BAIL APPLN. 1987/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-20) CRL.M.C. 3094/2019 FILED BY DEPUTY DIRECTOR , DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2019-06-10) CRL.M.C. 6228/2019 FILED BY JAMIL SAIDI (DISPOSED ON : 2019-12-13) CRL.M.C. 781/2020 FILED BY LIVING MEDIA INDIA LIMITED (DISPOSED ON : 2020-06-01) BAIL APPLN. 2715/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) BAIL APPLN. 2716/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) CRL.M.C. 6466/2019 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2020-01-14) CRL.A. 95/2020 FILED BY THE ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT, NEW DELHI (DISPOSED ON : 2020-03-12) CRL.M.C. 1477/2020 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2020-06-08) CRL.M.C. 1478/2020 FILED BY DIRECTORATE OF

				ENFORCEMENT (D. OF HEARING : 2025-07-29) BAIL APPLN. 2566/2021 FILED BY CHRISTIAN MICHEL JAMES, (DISPOSED ON : 2022-03-11) CRL.M.C. 449/2021 FILED BY SHRAVAN GUPTA (D. OF HEARING : 2025-04-03) W.P.(CRL) 622/2021 FILED BY SANJEEV TYAGI & ORS. (DISPOSED ON : 2021-03-18) W.P.(CRL) 623/2021 FILED BY SANDEEP TYAGI & ORS. (DISPOSED ON : 2021-03-18) W.P.(CRL) 432/2022 FILED BY SHILPA GUPTA (D. OF HEARING : 2025-04-03) CRL.M.C. 2720/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-14) CRL.M.C. 1429/2022 FILED BY DIRECTORATE OF ENFORCEMENT THROUGH ITS ASSISTANT DIRECTOR K P PRAJAPAT (D. OF HEARING : 2025-04-14) CRL.M.C. 2711/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-15) CRL.M.C. 676/2023 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-03) BAIL APPLN. 1338/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2024-09-25) BAIL APPLN. 1337/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2025-03-04) CRL.M.C. 8564/2024 FILED BY RAJIV SAXENA (D. OF HEARING : 2025-04-09) CRL.M.C. 9049/2024 FILED BY ABDULLAH ALI BALSHARAF (D. OF HEARING : 2025-05-07) CRL.REV.P. 1337/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 15/2014)
43	CRL.M.C.-676/2023 CRL.M.A. 2610/2023 CRL.M.A. 9983/2023 CRL.M.A. 9984/2023 WITH CRL.M.C. 1012/2023	DIRECTORATE OF ENFORCEMENT V/s SHRAVAN GUPTA	ZOHEB HOSSAIN, ASHISH GARG	
		OTHER DETAILS OF ADVOCATES: SIMRAN BAJAJ(SIMBAJAJ1234@GMAIL.COM)()(PETITIONER) ASHISH GARG(GARG.ASHISH9501@GMAIL.COM)(8800259035)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 15/2014) BAIL APPLN. 1518/2017 FILED BY MRS SHIVANI RAJIV SAXENA (DISPOSED ON : 2017-09-15) BAIL APPLN. 2164/2017 FILED BY SHIVANI RAJIV SAXENA (DISPOSED ON : 2017-12-15) W.P.(CRL) 3561/2018 FILED BY SHIVANI RAJIV SAXENA (DISPOSED ON : 2019-05-16) W.P.(CRL) 2958/2018 FILED BY SANDEEP TYAGI & ORS. (D. OF HEARING : 2025-04-02) W.P.(CRL) 2956/2018 FILED BY SANJEEV TYAGI (D. OF HEARING : 2025-04-02) W.P.(CRL) 42/2019 FILED BY RAJIV SAXENA (DISPOSED ON : 2019-05-16) W.P.(CRL) 2658/2018 FILED BY GAUTAM KHAITAN (D. OF HEARING : 2030-01-26) CRL.M.C. 3945/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-21) CRL.M.C. 3432/2019 FILED BY DIRECTORATEOF ENFORCEMENT (DISPOSED ON : 2024-10-24) CRL.M.C. 3890/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-06) BAIL APPLN. 1987/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-20) CRL.M.C. 3094/2019 FILED BY DEPUTY DIRECTOR , DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2019-06-10) CRL.M.C. 6228/2019 FILED BY JAMIL SAIDI (DISPOSED ON : 2019-12-13) CRL.M.C. 781/2020 FILED BY LIVING MEDIA INDIA LIMITED (DISPOSED ON : 2020-06-01) BAIL APPLN. 2715/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) BAIL APPLN. 2716/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) CRL.M.C. 6466/2019 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2020-01-14) CRL.A. 95/2020 FILED BY THE ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT, NEW DELHI (DISPOSED ON : 2020-03-12) CRL.M.C. 1477/2020 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2020-06-08) CRL.M.C. 1478/2020 FILED BY DIRECTORATE OF

				ENFORCEMENT (D. OF HEARING : 2025-07-29) BAIL APPLN. 2566/2021 FILED BY CHRISTIAN MICHEL JAMES, (DISPOSED ON : 2022-03-11) CRL.M.C. 449/2021 FILED BY SHRAVAN GUPTA (D. OF HEARING : 2025-04-03) W.P.(CRL) 622/2021 FILED BY SANJEEV TYAGI & ORS. (DISPOSED ON : 2021-03-18) W.P.(CRL) 623/2021 FILED BY SANDEEP TYAGI & ORS. (DISPOSED ON : 2021-03-18) W.P.(CRL) 432/2022 FILED BY SHILPA GUPTA (D. OF HEARING : 2025-04-03) CRL.M.C. 2720/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-14) CRL.M.C. 1429/2022 FILED BY DIRECTORATE OF ENFORCEMENT THROUGH ITS ASSISTANT DIRECTOR K P PRAJAPAT (D. OF HEARING : 2025-04-14) CRL.M.C. 2711/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-15) CRL.M.C. 1012/2023 FILED BY SHRAVAN GUPTA (D. OF HEARING : 2025-04-03) BAIL APPLN. 1338/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2024-09-25) BAIL APPLN. 1337/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2025-03-04) CRL.M.C. 8564/2024 FILED BY RAJIV SAXENA (D. OF HEARING : 2025-04-09) CRL.M.C. 9049/2024 FILED BY ABDULLAH ALI BALSHARAF (D. OF HEARING : 2025-05-07) CRL.REV.P. 1337/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 15/2014)
44	CRL.M.C.-158/2023	JOHN NAGAR V/s DR. HANS U. NAGAR & ORS.	UJJWAL JHA, PANKAJ VIVEK	
		OTHER DETAILS OF ADVOCATES: JOHN NAGAR(JOHN.NAGAR18@GMAIL.COM){}(PETITIONER) UJJWAL JHA(UJJWALLAW@GMAIL.COM){9958178204}(PETITIONER) HANSNAGAR(HANSNAGAROFF30@GMAIL.COM){}(RESPONDENT) PANKAJ VIVEK (PANKAJVIVEK@GMAIL.COM,PVBALAYAN@GMAIL.COM){9811215778}(RESPONDENT)		
45	CRL.M.C.-516/2023	NIKITA JAIN V/s STATE GOVT OF NCT OF DELHI & ANR.	SRIVATS KAUSHAL	
	WITH CRL.M.C. 523/2023			
		OTHER DETAILS OF ADVOCATES: RATNESH DEO(RATNESH_43@REDIFFMAIL.COM){}(PETITIONER) SRIVATS KAUSHAL(RATNESH_43@REDIFFMAIL.COM){9873234854}(PETITIONER) NIKITA JAIN(VIBHOR.SHTRIBALAJICOAL@GMAIL.COM){9268133924}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){9891919168}(RESPONDENT) MISS X(SHO.ANANDVHR@DELHIPOLICE.GOV){7065036022}(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){9891919168}(RESPONDENT) SHO. ANAND(SHO.ANANDVHR@DELHIPOLICE.GOV){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-50/2021) W.P.(CRL) 1104/2021 FILED BY XYZ (DISPOSED ON : 2022-12-07) CRL.M.C. 523/2023 FILED BY SUMAN JAIN @ MEENU JAIN (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(ANAND VIHAR-50/2021)
46	CRL.M.C.-523/2023	SUMAN JAIN @ MEENU JAIN V/s STATE GOVT OF NCT OF DELHI & ANR.	SRIVATS KAUSHAL	
		OTHER DETAILS OF ADVOCATES: SRIVATS KAUSHAL(RATNESH43@REDIFFMAIL.COM){9873234854}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){9891919168}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-50/2021) W.P.(CRL) 1104/2021 FILED BY XYZ (DISPOSED ON : 2022-12-07) CRL.M.C. 516/2023 FILED BY NIKITA JAIN (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(ANAND VIHAR-50/2021)
47	CRL.M.C.-2282/2023	AKASH KANUBHAI DAMODI V/s STATE GOVERNMENT OF NATIONAL CAPITAL & ORS. & ORS.	PANKAJ MEHTA, ANSHUL KUMAR	
	WITH CRL.M.C. 8408/2023			
		OTHER DETAILS OF ADVOCATES: PANKAJ MEHTA(PANKAJ@FORTUNELEGAL.IN){9811253529}(PETITIONER) AKASH KANUBHAI DOMADIA(AKD@TRADOHUB.COM){}(PETITIONER) PANKAJ MEHTA (PANKAJ@FORTUNELEGAL.IN){9811253529}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){9891919168}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){9891919168}(RESPONDENT) ANSHUL KUMAR(ANSHULKUMARADV@GMAIL.COM){8447202022}(RESPONDENT)		

48	CRL.M.C.-8408/2023 CRL.M.A. 31389/2023	HARSH PATEL V/s M/S EVERSHELL OVERSEAS INC.	VIKHYAT OBEROI, BISHWA KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VIKHYAT OBEROI(OFFICEOFOBEROI@GMAIL.COM)(8932998839)(PETITIONER) EVERSHELL OVERSEAS INC(EVERSELLINDIA@GMAIL.COM)()(RESPONDENT) BISHWA KUMAR JAIN(ADVBISHWAJAIN@GMAIL.COM)(9582584584)(RESPONDENT)		
49	CRL.M.C.-2745/2023 CRL.M.A. 10290/2023	BRINDA JAJOO V/s THE DELHI SAFE DEPOSIT CO LTD	KAPIL KHER	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER (ANILKHCR@GMAIL.COM)(9891072729)(PETITIONER) DELSAFE (DESLAFE-DSDGROUP.CO.IN)()(RESPONDENT)		
50	CRL.M.C.-2757/2023 CRL.M.A. 19972/2023 CRL.M.A. 32859/2023 CRL.M.A. 32860/2023	INCOME TAX OFFICE V/s ANIL TUTEJA & ORS.	ZOHEB HOSSAIN, MAHESH KUMAR, HARSH SRIVASTAVA, ANSHUL RAI, SIDHANT KUMAR	
		OTHER DETAILS OF ADVOCATES: ANIL TUTEJA(YASHTUTEJA@GMAIL.COM)()(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) SAUMYA CHAURASIA(SOURABH_MODI@REDIFFMAIL.COM)()(RESPONDENT) VIKAS AGARWAL(VIKAS_AGARWAL20802YAHOO.COM)()(RESPONDENT) YASH TUTEJA(MEENAKSHIAC2006@GMAIL.COM)()(RESPONDENT) HARSH SRIVASTAV(HARSH@ARSHDEEPSKHURANA.COM)(8601878743)(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT) ANSHUL RAI(ANSHUL@DLA.NET.IN)(9971846955)(PETITIONER) SIDHANT KUMAR(SIDHANT@SIDHANTKUMAR.NET)(9873047772)(PETITIONER)		
51	CRL.M.C.-3149/2023 CRL.M.A. 11785/2023	DURJAN SINGH MEENA V/s GOVT. OF NCT DELHI AND ANR.	SHUBHAM	
		OTHER DETAILS OF ADVOCATES: PREETI SHARMA (BALBODHMANDAL@GMAIL.COM)(7827550594)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TUGLAQ ROAD-55/2019)
52	CRL.M.C.-4125/2023 CRL.M.A. 15487/2023 WITH CRL.M.C. 2955/2024 CRL.M.C. 2990/2024	MOHIT AKSHAY SHUKLA V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR.	YUDHVIR DALAL, PRADEEP SINGH RANA	
		OTHER DETAILS OF ADVOCATES: ALAK PANDYA (YUDHVIRD5250@GMAIL.COM)(7988364312)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRADEEP SINGH RANA(RANAPRADEEP1020@GMAIL.COM)(8586877727)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(K.N.KATJU MARG-98/2023) CRL.M.C. 2990/2024 FILED BY AKSHAY SHUKLA (D. OF HEARING : 2025-04-03) CRL.M.C. 2955/2024 FILED BY DRUMA SHUKLA (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(K.N.KATJU MARG-98/2023)
53	CRL.M.C.-2955/2024 CRL.M.A. 11323/2024	DRUMA SHUKLA V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR.	YUDHVIR DALAL	
		OTHER DETAILS OF ADVOCATES: ALAK PANDYA (YUDHVIRD5250@GMAIL.COM)(7988364312)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(K.N.KATJU MARG-98/2023) CRL.M.C. 4125/2023 FILED BY MOHIT AKSHAY SHUKLA (D. OF HEARING : 2025-04-03) CRL.M.C. 2990/2024 FILED BY AKSHAY SHUKLA (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(K.N.KATJU MARG-98/2023)
54	CRL.M.C.-2990/2024 CRL.M.A. 11482/2024	AKSHAY SHUKLA V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR.	YUDHVIR DALAL	
		OTHER DETAILS OF ADVOCATES: ALAK PANDYA (YUDHVIRD5250@GMAIL.COM)(7988364312)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(K.N.KATJU MARG-98/2023) CRL.M.C. 4125/2023 FILED BY MOHIT AKSHAY SHUKLA (D. OF HEARING : 2025-04-03) CRL.M.C. 2955/2024 FILED BY DRUMA SHUKLA (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(K.N.KATJU MARG-98/2023)
55	CRL.M.C.-4470/2023 CRL.M.A. 17133/2023	MR DHAWAL SHARMA AND ANR & ANR. V/s STATE GOVT (NCT OF DELHI) THROUGH PUBLIC PROSECUTOR DELHI	M/S KMNP LAW	
		OTHER DETAILS OF ADVOCATES: KMNP LAW (OFFICE@KMNPLAW.COM)(9446037305)(PETITIONER)		P.S.-FIR NO. :(PASCHIM VIHAR EAST-603/2020)

		KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
56	CRL.M.C.-5176/2023 CRL.M.A. 19697/2023	MAHENDRA SINGH & ORS. V/s GOVT. OF NCT OF DELHI & ANR.	SHIVA NAND MISHRA, JAI PARKASH	
		OTHER DETAILS OF ADVOCATES: SHIVA NAND MISHRA(SNMISHARAMISHRA3@GMAIL.COM)(7770833377)(PETITIONER) SHIVA NAND (SNMISHARAMISHRA3@GMAIL.COM)(7770833377)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JAI PARKASH(JAIPARKASHJEE@GMAIL.COM)(9210733396)(PETITIONER) JAI PARKASH(JAIPARKASHJEE@GMAIL.COM)(9210733396)(PETITIONER)		P.S.-FIR NO. :(BABA HARI DASS NAGAR-360/2018)
57	CRL.M.C.-6357/2023	NEERAJ GUPTA V/s THE GOVT. OF NCT OF DELHI & ORS.	ASHUTOSH SHUKLA	
		OTHER DETAILS OF ADVOCATES: SSK (ASHUTOSH5701@GMAIL.COM)(9871638609)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUNLIGHT COLONY-548/2015) CRL.M.C. 3168/2019 FILED BY NEERAJ GUPTA (DISPOSED ON : 2022-08-16) CRL.M.C. 2605/2022 FILED BY SH. NEERAJ GUPTA (DISPOSED ON : 2022-10-19) P.S.-FIR NO. :(SUNLIGHT COLONY-548/2015)
58	CRL.M.C.-6957/2023 CRL.M.A. 25965/2023	FARAHAT GUPTA V/s THE GOVT. OF NCT OF DELHI, & ORS.	ASHUTOSH SHUKLA	
	WITH CRL.M.C. 6969/2023	OTHER DETAILS OF ADVOCATES: SSK (DEEPAKSHUKLA181@GMAIL.COM)(9910884802)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BARA HINDU RAO-201/2015) CRL.M.C. 6969/2023 FILED BY NEERAJ GUPTA (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(BARA HINDU RAO-201/2015)
59	CRL.M.C.-6969/2023 CRL.M.A. 26006/2023	NEERAJ GUPTA V/s THE GOVT. OF NCT OF DELHI, DEPARTMENT OF HOME AFFAIRS & ORS.	ASHUTOSH SHUKLA	
		OTHER DETAILS OF ADVOCATES: SSK ADVOCATES(DEEPAKSHUKLA181@GMAIL.COM)(9871638609)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BARA HINDU RAO-201/2015) CRL.M.C. 6957/2023 FILED BY FARAHAT GUPTA (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(BARA HINDU RAO-201/2015)
60	CRL.M.C.-7896/2023 CRL.M.A. 29473/2023	M/S BEWEALTHY PROPERTIES PVT. LTD. V/s M/S GOLDEN CHARIOT RECREATIONS PVT LTD	PANKUSH GOYAL	
		OTHER DETAILS OF ADVOCATES: R.K. GOSAIN(PANKUSHGOEL@GMAIL.COM)(8527719711)(PETITIONER) GOLDEN CHARIOT RECREATIONS(RISHI.SEHDEVA@GMAIL.COM)()(RESPONDENT)		
61	CRL.M.C.-8404/2023	MEHRUDDIN V/s STATE GOVT OF NCT OF DELHI	AKSHAY BHANDARI	
		OTHER DETAILS OF ADVOCATES: AKSHAY BHANDARI(AKSHAYBHANDARI3900@GMAIL.COM)(9911225571)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-222/2022) BAIL APPLN. 1380/2023 FILED BY PRIYA (DISPOSED ON : 2023-04-28) BAIL APPLN. 523/2025 FILED BY SANDEEP (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-222/2022)
62	CRL.M.C.-8414/2023	ARVIND KOHLI & ORS. V/s STATE & ANR.	SHWETA RANI	
		OTHER DETAILS OF ADVOCATES: AVINASH PANDEY(LAWYER748@GMAIL.COM)(9958604236)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BINDAPUR-649/2021)

63	CRL.M.C.-8630/2023 CRL.M.A. 32225/2023 CRL.M.A. 32226/2023	DANISH AHMED SIDDIQUI AND ANR. V/s STATE (N.C.T OF DELHI) & ANR.	NISHANT AWANA, MANSI JAIN	
		OTHER DETAILS OF ADVOCATES: NISHANT AWANA (MAIL@NMALAWCHAMBERS.IN)(7838760760)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANSI JAIN(MJJAINMANSI16@GMAIL.COM)(8447826941)(PETITIONER)		P.S.-FIR NO. :(JAMIA NAGAR-496/2023)
64	CRL.M.C.-8753/2023 CRL.M.A. 32654/2023	HIMANSHU @ HUNNY DAWAR & ORS. V/s STATE OF NCT OF DELHI & ANR.	VINOD KUMAR, PRATEEK TANWAR	
		OTHER DETAILS OF ADVOCATES: MADHAV ANAND (VINODADLO@GMAIL.COM)(8588995822)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRATEEK TANWAR(ADVOCATEPRATEEKTANWAR@GMAIL.COM)(9810443443)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-10/2023)
65	CRL.M.C.-9019/2023 CRL.M.A. 33744/2023	VISHNU KUMAR SUREKHA V/s CHAKRADHARI SUREKHA	VARUN SINGH AHUJA	
		OTHER DETAILS OF ADVOCATES: AHUJA LAW OFFICES(ALO@AHUJALAWOFFICES.COM)(9971673660)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
66	CRL.M.C.-1749/2025	P KOYA V/s NATIONAL INVESTIGATION AGENCY	SUDHANSHU TEWARI	
		OTHER DETAILS OF ADVOCATES: TALHA ABDUL (OFFICEOFTALHA@GMAIL.COM)(8130500766)(PETITIONER) NEEL KAMAL (NEEL.KAMAL.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-04-08) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-04-08) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-04-08) CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-04-08) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-04-08) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-04-08) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-04-08)

				CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-04-08) CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-04-08) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-04-08) CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-04) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-04-08) CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-07) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-04) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06) CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-04-02) CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(NIA-14/2022)
67	CRL.REV.P.-819/2015	SEEMA & ANR V/s PRAVEEN KUMAR	AVDADH KAUSHIK	
		OTHER DETAILS OF ADVOCATES:		
68	CRL.REV.P.-376/2016 CRL.M.A. 8268/2016	SANJEEV GUPTA V/s SADHNA GUPTA & ORS	M.L GUPTA	
		OTHER DETAILS OF ADVOCATES:		
69	W.P.(CRL)-851/2025 CRL.M.A. 7924/2025	RAHUL SHARMA V/s STATE GOVT. OF NCT OF DELHI	ARPIT SHARMA	
		OTHER DETAILS OF ADVOCATES: ANIL SHARMA (ANNISHARMA13@GMAIL.COM)(9811006742)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHAHDARA-90/2019) BAIL APPLN. 1484/2020 FILED BY AJAY SHARMA (DISPOSED ON : 2020-07-28) BAIL APPLN. 1946/2020 FILED BY RAJKUMAR@RAJU (DISPOSED ON : 2020-08-20) BAIL APPLN. 257/2021 FILED BY RAJ SHARMA (DISPOSED ON : 2021-06-02) CRL.REV.P. 215/2021 FILED BY RAJ SHARMA (DISPOSED ON : 2021-07-13) BAIL APPLN. 3670/2021 FILED BY GIRIRAJ MAHESHWARI (DISPOSED ON : 2022-02-14) BAIL APPLN. 3160/2021 FILED BY RAJ SHARMA (DISPOSED ON : 2023-02-07) BAIL APPLN. 2566/2023 FILED BY RAJ SHARMA (DISPOSED ON : 2023-11-01) BAIL APPLN. 2770/2023 FILED BY SH. GIRIRAJ MAHESWARI (DISPOSED ON : 2023-11-01) CRL.M.C. 3713/2024 FILED BY RAHUL SHARMA (DISPOSED ON : 2024-05-16) BAIL APPLN. 4227/2024 FILED BY RAJ SHARMA (D. OF HEARING : 2025-04-30) CRL.M.C. 68/2025 FILED BY RAHUL SHARMA (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(SHAHDARA-90/2019)
FOR FINAL HEARING				
70	CRL.M.C.-68/2025 CRL.M.A. 367/2025	RAHUL SHARMA V/s STATE NCT OF DELHI & ORS.	ANIL SHARMA, MANISH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ANIL SHARMA(ANNISHARMA13@GMAIL.COM)(9811006742)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHAHDARA-90/2019) BAIL APPLN. 1484/2020 FILED BY AJAY SHARMA (DISPOSED ON : 2020-07-28)

		MANISH KUMAR SINGH(ADVMANISH.SINGH@YAHOO.COM)(9717952264)(RESPONDENT) MANISH KUMAR SINGH(ADVMANISH.SINGH@YAHOO.COM)(9717952264)(RESPONDENT)	BAIL APPLN. 1946/2020 FILED BY RAJKUMAR@RAJU (DISPOSED ON : 2020-08-20) BAIL APPLN. 257/2021 FILED BY RAJ SHARMA (DISPOSED ON : 2021-06-02) CRL.REV.P. 215/2021 FILED BY RAJ SHARMA (DISPOSED ON : 2021-07-13) BAIL APPLN. 3670/2021 FILED BY GIRIRAJ MAHESHWARI (DISPOSED ON : 2022-02-14) BAIL APPLN. 3160/2021 FILED BY RAJ SHARMA (DISPOSED ON : 2023-02-07) BAIL APPLN. 2566/2023 FILED BY RAJ SHARMA (DISPOSED ON : 2023-11-01) BAIL APPLN. 2770/2023 FILED BY SH. GIRIRAJ MAHESHWARI (DISPOSED ON : 2023-11-01) CRL.M.C. 3713/2024 FILED BY RAHUL SHARMA (DISPOSED ON : 2024-05-16) BAIL APPLN. 4227/2024 FILED BY RAJ SHARMA (D. OF HEARING : 2025-04-30) W.P.(CRL) 851/2025 FILED BY RAHUL SHARMA (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(SHAHDARA-90/2019)
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COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

- NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.
- NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.
- NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

manish.prasad@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-3211/2024	MOHD. ISLAM V/s STATE OF NCT OF DELHI	AGARWAL MANAS SANJAY, SARTHAK KAROL	
		OTHER DETAILS OF ADVOCATES: MANAS AGARWAL(MANASAGARWAL818@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SARTHAK KAROL(SARTHAK@KAROLCHAMBERS.COM)(9810446054)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-73/2022) BAIL APPLN. 2154/2023 FILED BY HANIF ANSARI (DISPOSED ON : 2023-10-10) BAIL APPLN. 1259/2024 FILED BY IMRAN ALI (DISPOSED ON : 2024-10-18) BAIL APPLN. 3853/2024 FILED BY HANIF ANSARI (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-73/2022)
2	BAIL APPLN.-3853/2024	HANIF ANSARI V/s STATE GOVT OF NCT OF DELHI	AKSHAY BHANDARI	
		OTHER DETAILS OF ADVOCATES: AKSHAY BHANDARI(AKSHAYBHANDARI3900@GMAIL.COM)(9911225571)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-73/2022) BAIL APPLN. 2154/2023 FILED BY HANIF ANSARI (DISPOSED ON : 2023-10-10) BAIL APPLN. 1259/2024 FILED BY IMRAN ALI (DISPOSED ON : 2024-10-18) BAIL APPLN. 3211/2024 FILED BY MOHD. ISLAM (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-73/2022)
3	BAIL APPLN.-4458/2024	MAYANK PANDEY V/s STATE (NCT OF DELHI)	MURARI TIWARI	

		OTHER DETAILS OF ADVOCATES: MURARI TIWARI (MURARITIWARIANDASSOCIATES@GMAIL.COM)(9810794901)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GAZI PUR-302/2024)
4	BAIL APPLN.-280/2025	ASHWANI KUMAR @ ASHU V/s STATE GOVT. OF NCT OF DELHI	MANU BAKSHI	
		OTHER DETAILS OF ADVOCATES: FATUM(FATUMLAWOFFICES@GMAIL.COM)(989945456)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-258/2023) BAIL APPLN. 1093/2024 FILED BY REKHA (DISPOSED ON : 2024-07-12) BAIL APPLN. 3901/2024 FILED BY REKHA (DISPOSED ON : 2024-11-26) BAIL APPLN. 1194/2025 FILED BY TUSHAR AGARWAL THROUGH PAROKAR (D. OF HEARING : 2025-04-29) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-258/2023)
5	BAIL APPLN.-831/2025	MOHD AZIM NADAF V/s STATE GOVT. OF NCT OF DELHI	ANKUR	
		OTHER DETAILS OF ADVOCATES: KAPIL SINGHAL(KAPILSINGHAL8888@GMAIL.COM)(8882688911)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MAHINDRA PARK-647/2020)
SUSPENSION OF SENTENCE				
6	CRL.REV.P.-178/2018 CRL.M.(BAIL) 382/2018 CRL.M.A. 4136/2018 CRL.M.A. 11613/2018 CRL.M.A. 34570/2018 CRL.M.A. 492/2020 CRL.M.A. 14046/2020 WITH CRL.REV.P. 181/2018 CRL.REV.P. 182/2018 CRL.REV.P. 186/2018 CRL.REV.P. 187/2018	DHRUV VARMA & ANR V/s THE STATE GOVT OF NCT OF DELHI & ANR	NITISH CHAUDHARY, ASHUTOSH KAUSHIK, MEENAKSHI SINGH, JAIDEEP SINGH	Listing Remarks: AT 4.00 P.M./FINAL HEARING
		OTHER DETAILS OF ADVOCATES: NITISH CHAUDHARY()(9711352565)(PETITIONER) ASHUTOSH KAUSHIK()(9711070545)(PETITIONER) ASHUTOSH KAUSHIK()(9711070545)(PETITIONER) MEENAKSHI SINGH()(9971104284)(PETITIONER) DHARMVIDHI LEGAL SERVICES AND SOLUTIONS (REACHJAI@GMAIL.COM)(9711152428)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(98919168)(RESPONDENT) MEENAKSHI(MEENAKSHISINGH1961@GMAIL.COM)(9810107527)(RESPONDENT)		
7	CRL.REV.P.-181/2018	DHRUV VARMA & ANR V/s THE STATE GOVT OF NCT OF DELHI & ANR	NITISH CHAUDHARY, JAIDEEP SINGH, SAUMYA GUPTA	Listing Remarks: AT 4.00 P.M./FINAL HEARING
		OTHER DETAILS OF ADVOCATES: NITISH CHAUDHARY()(9711352566)(PETITIONER) JAIDEEP SINGH(REACHJAI@GMAIL.COM)(9711152428)(PETITIONER) SAUMYA GUPTA(ADV.SAUMYAGUPTA@GMAIL.COM)(9711959599)(RESPONDENT)		
8	CRL.REV.P.-182/2018 CRL.M.(BAIL) 385/2018 CRL.M.A. 4160/2018 CRL.M.A. 11611/2018 CRL.M.A. 34571/2018	DHRUV VARMA & ANR V/s GOVERMENT OF NCT OF DELHI & ANR	NITISH CHAUDHARY, ASHUTOSH KAUSHIK, JAIDEEP SINGH, SAUMYA GUPTA	Listing Remarks: AT 4.00 P.M./FINAL HEARING
		OTHER DETAILS OF ADVOCATES: NITISH CHAUDHARY()(9711352566)(PETITIONER) ASHUTOSH KAUSHIK()(9711070545)(PETITIONER) ASHUTOSH KAUSHIK()(9711070545)(PETITIONER) JAIDEEP SINGH(REACHJAI@GMAIL.COM)(9711152428)(PETITIONER) SAUMYA GUPTA(ADV.SAUMYAGUPTA@GMAIL.COM)(9711959599)(RESPONDENT)		
9	CRL.REV.P.-186/2018 CRL.M.(BAIL) 391/2018 CRL.M.A. 4196/2018 CRL.M.A. 11615/2018 CRL.M.A. 34572/2018 CRL.M.A. 13974/2020	DHRUV VARMA & ANR V/s THE STATE GOVT OF NCT OF DELHI & ANR	NITISH CHAUDHARY, ASHUTOSH KAUSHIK, JAIDEEP SINGH, SAUMYA GUPTA	Listing Remarks: AT 4.00 P.M./FINAL HEARING
		OTHER DETAILS OF ADVOCATES: NITISH CHAUDHARY()(9711352566)(PETITIONER) ASHUTOSH KAUSHIK()(9711070545)(PETITIONER) ASHUTOSH KAUSHIK()(9711070545)(PETITIONER) DHARMVIDHI LEGAL SERVICES AND		

		SOLUTIONS(REACHJAI@GMAIL.COM)(9711152428)(PETITIONER) MEENAKSHI SINGH(MEENAKSHISINGH1961@GMAIL.COM)(9810107527)(RESPONDENT) JAIDEEP SINGH(REACHJAI@GMAIL.COM)(9711152428)(PETITIONER) SAUMYA GUPTA(ADV.SAUMYAGUPTA@GMAIL.COM)(9711959599)(RESPONDENT)		
10	CRL.REV.P.-187/2018	DHRUV VARMA & ANR V/s THE STATE GOVT OF NCT OF DELHI & ANR	NITISH CHOUDHARY, JAIDEEP SINGH, SAUMYA GUPTA	Listing Remarks: AT 4.00 P.M./FINAL HEARING
		OTHER DETAILS OF ADVOCATES: NITISH CHOUDHARY()(9711352566)(PETITIONER) JAIDEEP SINGH(REACHJAI@GMAIL.COM)(9711152428)(PETITIONER) SAUMYA GUPTA(ADV.SAUMYAGUPTA@GMAIL.COM)(9711959599)(RESPONDENT)		
11	CRL.REV.P.-452/2022 CRL.M.(BAIL) 879/2022	NITIN SHARMA V/s THE STATE (NCT OF DELHI) AND ANR.	SAURABH SRIVASTAVA, ASHISH TYAGI	
		OTHER DETAILS OF ADVOCATES: SAURAV SRIVASTAVA(SAURAV.SRIVASTAVA961@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHISH TYAGI(ASHISHTYAGIADVOCATE@GMAIL.COM)(9818800122)(RESPONDENT)		
12	CRL.REV.P.-176/2023 CRL.M.(BAIL) 250/2023	RADHA GUPTA V/s C. A. COOPERATIVE THRIFT AND CREDIT SOCIETY LTD.	JIVESH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: JIVESH KR. TIWARI(JUASSOCIATES201@GMAIL.COM)(9811612855)(PETITIONER) C.A. COOPERATIVE THRIFT (CACOOP1992@YAHOO.COM)()(RESPONDENT)		
13	CRL.M.(BAIL) 198/2025 In CRL.A.-108/2025	RAHUL PAUL V/s STATE GOVT. OF NCT OF DELHI	SHRI SINGH (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANIL JARYAL THAKUR (ANILJARYAL07@GMAIL.COM)(9871277207)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAKET-339/2020)
FRESH MATTERS & APPLICATIONS				
14	CRL.M.C.-2123/2025 CRL.M.A. 9539/2025	TILAK RAJ JAIN V/s STATE NCT OF DELHI AND ANR	VIJAY KASANA	
		OTHER DETAILS OF ADVOCATES: VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873416665)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-477/2023) BAIL APPLN. 449/2024 FILED BY NIKHIL JAIN (DISPOSED ON : 2024-02-14) BAIL APPLN. 1391/2024 FILED BY NIKHIL JAIN (DISPOSED ON : 2024-05-02) P.S.-FIR NO. :(PRASHANT VIHAR-477/2023)
FOR ADMISSION				
15	W.P.(CRL)-1858/2024 CRL.M.A. 18074/2024	SANDEEP V/s STATE OF NCT OF DELHI & ORS.	MD AZAM ANSARI	
		OTHER DETAILS OF ADVOCATES: MD AZAM ANSARI(AZAM.AOR.SUPREMECOURT@GMAIL.COM)(9990066404)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
16	CRL.REV.P.-62/2025 CRL.M.A. 4587/2025 CRL.M.A. 4588/2025 CRL.M.A. 4589/2025	SMT. RITA RANI @REENA KAPOOR V/s SMT SANGITA KHAITAN	LOKESH KUMAR MISHRA, NASIR KAMAL	
		OTHER DETAILS OF ADVOCATES: ANIL NITIN (ANILNITIN1@GMAIL.COM)(9718581795)(PETITIONER) NASIR KAMAL(KAMALN832@GMAIL.COM)(9811263016)(PETITIONER) NASIR KAMAL(KAMALN832@GMAIL.COM)(9811263016)(PETITIONER) NASIR KAMAL(KAMALN832@GMAIL.COM)(9811263016)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
17	CRL.REV.P.-152/2018	MUKESH KUMAR & ORS V/s THE STATE GOVT OF NCT OF DELHI	R S JUNEJA	
		OTHER DETAILS OF ADVOCATES: R S JUNEJA()(9810131698)(PETITIONER)		P.S.-FIR NO. :(GANDHI NAGAR-296/2016)
18	CRL.REV.P.-270/2018 CRL.M.A. 5680/2018 CRL.M.A. 4541/2020	MERAJ ANWAR KHAN V/s MOHAMMAD HOZAIFA KHAN	VIPIN BHASKAR	
		OTHER DETAILS OF ADVOCATES: VIPIN BHASKAR()(9953904132)(PETITIONER) VIPIN BHASKAR()(9953904132)(PETITIONER)		

19	CRL.REV.P.-924/2018	CENTRAL BUREAU OF INVESTIGATION V/s M L MEENA & ORS	NIKHIL GOEL, ANUBHAV SHARMA, ANUBHAV SHARMA	
	WITH CRL.REV.P. 925/2018	OTHER DETAILS OF ADVOCATES: NIKHIL GOEL()(9560770795)(PETITIONER) ANUBHAV SHARMA(ADVOCATE.ANUBHAVSHARMA@GMAIL.COM)(7982751210)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-62-A-99) CRL.M.C. 1296/2013 FILED BY M L MEENA (DISPOSED ON : 2013-09-05) W.P.(CRL) 757/2013 FILED BY M L MEENA (DISPOSED ON : 2013-05-10) CRL.M.C. 1331/2015 FILED BY M L MEENA (DISPOSED ON : 2015-04-07) W.P.(CRL) 1352/2017 FILED BY M L MEENA (DISPOSED ON : 2018-02-27) CRL.REV.P. 925/2018 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-03) CRL.REV.P. 843/2019 FILED BY CENTRAL BAUREAU OF INVESTIGATION (DISPOSED ON : 2022-08-26) CRL.REV.P. 848/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2022-08-26) P.S.-FIR NO. :(CBI-62-A-99)
20	CRL.REV.P.-925/2018	CENTRAL BUREAU OF INVESTIGATION V/s A.K. SINGH & ORS.	NIKHIL GOEL	
		OTHER DETAILS OF ADVOCATES: NIKHIL GOEL()(9650776795)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-62-A-99) CRL.M.C. 1296/2013 FILED BY M L MEENA (DISPOSED ON : 2013-09-05) W.P.(CRL) 757/2013 FILED BY M L MEENA (DISPOSED ON : 2013-05-10) CRL.M.C. 1331/2015 FILED BY M L MEENA (DISPOSED ON : 2015-04-07) W.P.(CRL) 1352/2017 FILED BY M L MEENA (DISPOSED ON : 2018-02-27) CRL.REV.P. 924/2018 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-03) CRL.REV.P. 843/2019 FILED BY CENTRAL BAUREAU OF INVESTIGATION (DISPOSED ON : 2022-08-26) CRL.REV.P. 848/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2022-08-26) P.S.-FIR NO. :(CBI-62-A-99)
21	CRL.REV.P.-1053/2018	CENTRAL BUREAU OF INVESTIGATION V/s GUNDEEP SINGH ANAND @ G.S. ANAND	RIPU DAMAN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RIPU DAMAN BHARDWAJ()(9818030700)(PETITIONER)		P.S.-FIR NO. :(CBI-217-2016-A-0012)
22	CRL.REV.P.-1074/2018 CRL.M.A. 48742/2018 CRL.M.A. 48743/2018	SHALU(MINOR) V/s STATE & ANR	SANJEEV BHATNAGAR	
		OTHER DETAILS OF ADVOCATES: SANJEEV BHATNAGAR()(9910422412)(PETITIONER)		P.S.-FIR NO. :(KANJHAWALA-192/2016)
23	CRL.REV.P.-1118/2018 CRL.M.A. 42794/2019	VIJAY KUMAR V/s M/S PRE PRESS MACHINERY & SERVICES (P) LTD & ANR	PRAMOD K SHARMA	
		OTHER DETAILS OF ADVOCATES: PRAMOD K SHARMA()(9811283658)(PETITIONER) PRAMOD K SHARMA()(9811283658)(PETITIONER)		
24	CRL.REV.P.-1181/2018 CRL.M.A. 50716/2018 CRL.M.A. 50717/2018	CCL A L V/s STATE	HARSH PRABHAKAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: HARSH PRABHAKAR (DHCLSC)()(9999309014)(PETITIONER)		P.S.-FIR NO. :(MUNDKA-102/2017)
25	CRL.A.-357/2019	SH. DEEPAK KUMAR & ANR. V/s STATE OF DELHI & ORS.	R.S. JUNEJA, BABAN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: R.S. JUNEJA()(9810131698)(PETITIONER) BABAN KUMAR SHARMA(BKS-ADVDELHI@YAHOO.COM)(9810395833)(RESPONDENT) BABAN KUMAR SHARMA(BKS-ADVDELHI@YAHOO.COM)(9810395833)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MANSAROVER PARK-203/2013) CRL.REV.P. 557/2016 FILED BY SMT KIRAN & ORS (DISPOSED ON : 2017-02-23) P.S.-FIR NO. :(MANSAROVER PARK-203/2013)

26	CRL.A.-434/2019	M/S GOLDY COMPANY P. LTD. V/s NAGENDRA PROPRIETOR OF MAA SHANTI PAPERS	ANIL K. CHPRA, IMRAN KHAN, AMAIT VOHRA, IMRAN KHAN	
		OTHER DETAILS OF ADVOCATES: IMRAN KHAN(IKBURNEY24@GMAIL.COM)(9212786141)(PETITIONER)		
27	CRL.A.-1376/2019 CRL.M.A. 41711/2019	STATE V/s REENA	AMIT CHADHA, UMA SHANKER	
		OTHER DETAILS OF ADVOCATES: AMIT CHADHA()(9911116613)(PETITIONER) UMA SHANKER(GAUTAMUS9213@GMAIL.COM)(9910329305)(RESPONDENT)		P.S.-FIR NO. :(MAHINDRA PARK-127/2019)
28	CRL.REV.P.-416/2022	NEENA V/s BHUPENDRA KUMAR	BIPIN KUMAR JHA, HIMADRI MOHAN MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: BIPIN KUMAR JHA(BIPINJHA51@YAHOO.COM)(9350132202)(PETITIONER) HIMADRI M.MUKHERJEE(H.MUKHERJEE@OUTLOOK.COM)(9810964822)(RESPONDENT) HIMADRI MOHAN MUKHERJEE(H.MUKHERJEE@OUTLOOK.COM)(9810964822)(RESPONDENT)		
29	CRL.REV.P.-563/2022 CRL.M.A. 17348/2022 CRL.M.A. 17349/2022	SUMEET SURI V/s DIRECTORATE OF ENFORCEMENT	H S BHULLAR	
		OTHER DETAILS OF ADVOCATES: BHULLAR LAW FIRM(BHULLARLAWFIRM@GMAIL.COM)(9873224400)(PETITIONER) DIR ENFORCEMENT(DIR-ENFORCEMENT@NIC.IN)()(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 10/2011)
30	CRL.REV.P.-636/2022	SHRI ASHOK KUMAR SHARMA @ GUDDU V/s SHRI. CHANDER PAL	NIMISH CHIB, HARVINDER SINGH	
		OTHER DETAILS OF ADVOCATES: NIMISH CHIB(NIMISHCHIB@GMAIL.COM)(9810823566)(PETITIONER) AKASH CHOUDHARY(AKASHCHOUDHARY@YAHOO.CO.IN)()(RESPONDENT) AKASH CHOUDHARY(AKASHCHOUDHARY@YAHOO.CO.IN)()(RESPONDENT) HARVINDER SINGH(HARVINDERCHAUDHARY@YAHOO.COM)(9873155355)(RESPONDENT)		
31	CRL.REV.P.-869/2022 CRL.M.A. 26514/2022	THE STATE (GOVT. NCT OF DELHI) V/s PARVEEN	SHUBHI GUPTA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(R.K.PURAM-48/2020)
32	CRL.REV.P.-878/2022 CRL.M.A. 26756/2022	NAMRAH YUNUS & ANR. V/s SALMAN HAROON	SALIM MUTAKIF, ADITYA VIKRAMSINGH CHAUHAN, MD QUAMAR ALI	
		OTHER DETAILS OF ADVOCATES: M. SALIM(SALIM_ADV@HOTMAIL.COM)(9811195036)(PETITIONER) M. SALIM MOTAKIF(SALIM_ADV@HOTMAIL.COM)()(PETITIONER) SAL(SAL333H@GMAIL.COM)()(RESPONDENT) ADITYA VIKRAMSINGH CHAUHAN(ADITYAVSCHAUDHAN@GMAIL.COM)(7838003807)(RESPONDENT) MD QUAMAR ALI(QMR.ROSE@GMAIL.COM)(9811160421)(PETITIONER)		
33	CRL.REV.P.-1/2023 CRL.M.A. 11/2023	SHEELA DEVI & ORS. V/s STATE (GOVT. OF NCT DELHI) & ANR.	DEEPAK AGARWAL	
		OTHER DETAILS OF ADVOCATES: DEEPAK AGARWAL(AGARWALANDROY@GMAIL.COM)(9650335116)(PETITIONER) AGARWALANDROY(AGARWALADROY@GMAIL.COM)(9650335116)(PETITIONER) DEEPAK AGARWAL(AGARWALANDROY@GMAIL.COM)(9650335116)(PETITIONER) HARSH RASTOGI(RASTOGIHARSH513@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891911118)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PREM NAGAR-578/2019) BAIL APPLN. 2959/2020 FILED BY SAHDEV SINGH (DISPOSED ON : 2021-01-05) BAIL APPLN. 2964/2020 FILED BY RANJIT @ PAPPU (DISPOSED ON : 2021-01-05) BAIL APPLN. 2962/2020 FILED BY MONIKA@ LAALI (DISPOSED ON : 2021-01-05) BAIL APPLN. 2963/2020 FILED BY SHEELA DEVI (DISPOSED ON : 2021-01-05) P.S.-FIR NO. :(PREM NAGAR-578/2019)
34	CRL.REV.P.-125/2023	ANITA KUMARI & ANR. V/s RAM JEEVAN & ANR.	KAILAS UDHAVRAO MORE, ANUPRIYA YADAV	
		OTHER DETAILS OF ADVOCATES: KAILASH U. MORE(ADV.KUMORE@REDIFFMAIL.COM)(9403728254)(PETITIONER) SUPRIYA K. MORE(ADV.NDBORADE@REDIFFMAIL.COM)(6635026001)(PETITIONER) ANUPRIYA YADAV(AD.ANUPRIYA@YAHOO.COM)(9990634324)(PETITIONER)		
35	CRL.REV.P.-240/2023 CRL.M.A. 6327/2023 CRL.M.A. 34437/2023	SANJAY KUMAR V/s SWATI	ABHISHEK KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR (ADVICELAW2@GMAIL.COM)(9811074290)(PETITIONER) PC (PC326326@GMAIL.COM)()(RESPONDENT)		

		ABHISHEK KUMAR & ASSOCIATES(ADVICELAW2@GMAIL.COM)(9811074290)(PETITIONER) SUMIT KUMAR(SUMIT22013601@GMAIL.COM)()(PETITIONER) PRAMOD CHAUHAN(PC326326@GMAIL.COM)()(RESPONDENT)	
36	CRL.REV.P.-442/2023 WITH CRL.REV.P. 445/2023	TRENDSETTERS PROPMART PVT. LTD. & ANR. V/s INCOME TAX OFFICER	GURKAMAL HORA ARORA
		OTHER DETAILS OF ADVOCATES: INTELLECT BHATNAGAR(ILP@INTELLECTLP.COM)(9810124535)(PETITIONER) INCOME TAX OFFICE(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)	
37	CRL.REV.P.-445/2023 CRL.M.A. 9104/2024	TRENDSETTERS PROPMART PVT. LTD. & ANR. V/s INCOME TAX OFFICER	GURKAMAL HORA ARORA, SANJAY KUMAR
		OTHER DETAILS OF ADVOCATES: INTELLECT LAW PARTNERS(ILP@INTELLECTLP.COM)(9810124535)(PETITIONER) MAYUR KALRA(MMAYURKALRA22@GMAIL.COM)(9811076623)(RESPONDENT)	
38	CRL.REV.P.-622/2023 CRL.M.A. 14988/2023	BIJENDER KUMAR V/s BABY MANASVI SHARMA MINOR THROUGH HER MOTHER AND NATURAL GUARDIAN SMT NEELAM VASHISTHA	ANUJ CHATURVEDI, ANKIT SINGH
		OTHER DETAILS OF ADVOCATES: ANUJ CHATURVEDI (AC10.ADV@GMAIL.COM)(9810473166)(PETITIONER) NVASHITHA(NVASHITHA_82@YAHOO.COM)()(RESPONDENT) ANKIT SINGH(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER)	
39	CRL.REV.P.-855/2023 CRL.M.A. 21972/2023	SHAMSHER SINGH AND OTHERS V/s THE STATE AND OTHERS	ANIL KUMAR TRIPATHI
		OTHER DETAILS OF ADVOCATES: RAJIV SONI(RAJIVSONIDOLLY@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BEGAM PUR-438/2022) CRL.REV.P. 790/2023 FILED BY SHAMSHER SINGH (DISPOSED ON : 2023-07-31) P.S.-FIR NO. :(BEGAM PUR-438/2022)
40	CRL.REV.P.-954/2023 CRL.M.A. 24603/2023	PRAVEEN KUMAR & ANR. V/s THE STATE OF NCT OF DELHI THROUGH STATION HOUSE OFFICER POLICE STATION ADARSH NAGAR NEW DELHI AND ANR	VIKRAM SINGH JAKHAR
		OTHER DETAILS OF ADVOCATES: R.S. JAKHAR LAW OFFICES(VSJAKHAR@JAKHARLAWOFFICES.COM)(9999722399)(PETITIONER) R.S. JAKHAR LAW OFFICES(VSJAKHAR@JAKHARLAWOFFICES.COM)(9999722399)(PETITIONER) R.S JAKHAR (VSJAKHAR@JAKHARLAWOFFICES.COM)(9999722399)(PETITIONER) R.S JAKHAR (VSJAKHAR@JAKHARLAWOFFICES.COM)(9999722399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ADARSH NAGAR-388/2019) BAIL APPLN. 3034/2019 FILED BY VIKRAM (DISPOSED ON : 2020-02-07) BAIL APPLN. 3035/2019 FILED BY PARVEEN (DISPOSED ON : 2020-01-08) P.S.-FIR NO. :(ADARSH NAGAR-388/2019)
41	CRL.REV.P.-1089/2023 CRL.M.A. 27951/2023 CRL.M.A. 22134/2024 CRL.M.A. 22135/2024	MANOJ KUMAR MATHUR AND ORS. V/s THE STATE NCT OF DELHI AND ANR.	BHAGWAN JHA
		OTHER DETAILS OF ADVOCATES: BHAGWAN JHA(JHA4LAW@GMAIL.COM)(9953944840)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BHAGWAN JHA (JHA4LAW@GMAIL.COM)(9953944840)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(SARITA VIHAR-488/2016)
42	CRL.REV.P.-1128/2023 CRL.M.A. 28950/2023	DALLBERSINGH @ KAPPU & ANR. V/s STATE OF DELHI & ANR.	DIPESH SHARMA
		OTHER DETAILS OF ADVOCATES: ANSHUL GARG(ANSHUL.ADV@OUTLOOK.COM)(8920406830)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MALVIYA NAGAR-91/2017) BAIL APPLN. 455/2017 FILED BY DALBIR SINGH (DISPOSED ON : 2017-05-11) CRL.M.C. 3544/2017 FILED BY RADHIKA QURESHI (DISPOSED ON : 2017-09-20) P.S.-FIR NO. :(MALVIYA NAGAR-91/2017)

43	CRL.REV.P.-1347/2023	SUBOL MANDAL V/s THE STATE OF DELHI AND ANOTHER	VIJAY BABBAR	
		OTHER DETAILS OF ADVOCATES: VIJAY K BABBAR(VKBABBAR26@GMAIL.COM)(9811519436)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
44	W.P.(CRL)-460/2024	CHANDER SHEKHAR RAM V/s STATE GOVT OF NCT OF DELHI & ORS.	AMANDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: AMANDEEP SINGH (AMANDEEP@ADSANDCOMPANY.COM)(9873967070)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MODEL TOWN-509/2020) W.P.(CRL) 1787/2021 FILED BY RINKU (DISPOSED ON : 2022-11-09) P.S.-FIR NO. :(MODEL TOWN-509/2020)
45	W.P.(CRL)-666/2024	SANJEEV JAIN V/s STATE & ANR.	NIKHIL MEHTA	
		OTHER DETAILS OF ADVOCATES: MIKHIL MEHTA(ADV.NIKHILMEHTA@GMAIL.COM)(9873633433)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SHAHDARA-335/2022) CRL.M.C. 5165/2023 FILED BY SANJEEV JAIN (DISPOSED ON : 2023-07-27) BAIL APPLN. 2704/2023 FILED BY SANJEEV JAIN (DISPOSED ON : 2023-09-21) P.S.-FIR NO. :(SHAHDARA-335/2022)
46	W.P.(CRL)-1086/2024	SARABJEET SINGH V/s GOVT. OF NCT OF DELHI & ORS.	J M KALIA	
		OTHER DETAILS OF ADVOCATES: J.M. KALIA(JMKALIAANDCOMPANY@GMAIL.COM)(9810325510)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BEGAM PUR-DD 104/2023)
47	W.P.(CRL)-2273/2024 CRL.M.A. 22223/2024 CRL.M.A. 22224/2024 CRL.M.A. 22225/2024	NITISH JAISWAL & ANR. V/s STATE OF NCT OF DELHI AND ANR & ANR.	DEVENDRA KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: DR D.K. SHARMA(DKSHARMA1960@GMAIL.COM)(9810224127)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BURARI-166/2024) W.P.(CRL) 1010/2024 FILED BY NITISH JAISWAL (DISPOSED ON : 2024-04-02) W.P.(CRL) 1171/2024 FILED BY KISHAN KUMAR @ KISHAN PEHLWAN (DISPOSED ON : 2024-10-21) W.P.(CRL) 1610/2024 FILED BY AJAY KUMAR @AJAY RANA (DISPOSED ON : 2024-10-21) P.S.-FIR NO. :(BURARI-166/2024)
48	W.P.(CRL)-2748/2024	SHALINI JINDAL V/s BANK OF BARODA & ORS.	VIPUL CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: VIPUL CHOUHDARY(ADVVIPULCHAUDHARY@GMAIL.COM)(8700615101)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-050-2021-A-0009) W.P.(CRL) 140/2023 FILED BY RITU JINDAL (DISPOSED ON : 2024-08-20) W.P.(CRL) 129/2023 FILED BY SHASHI JINDAL (DISPOSED ON : 2024-08-20) P.S.-FIR NO. :(CBI-050-2021-A-0009)
49	W.P.(CRL)-2964/2024	SOURBH SINGHAL V/s THE STATE (NCT OF DELHI)	AJAY PAL TUSHIR	
		OTHER DETAILS OF ADVOCATES: TORTICE LEGAL(TOTTICELEGAL@GMAIL.COM)(9810159640)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-315/2024)
50	W.P.(CRL)-3180/2024	SUNITA V/s STATE GOVT. OF NCT OF DELHI AND ANR.	ABHISHEK KAGRA	
		OTHER DETAILS OF ADVOCATES: NS LEGAL (NSLEGALPARTNERS@GMAIL.COM)(9873434944)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KANJHAWALA-312/2022)

51	W.P.(CRL)-3318/2024 CRL.M.A. 31968/2024 CRL.M.A. 7490/2025	ADITYA KUMAR SINGH V/s GOVT OF NCT OF DELHI AND ANR	NISHA NARAYANAN, VIVEK AGARWAL, VIVEK AGARWAL	
		OTHER DETAILS OF ADVOCATES: NISHA NARAYANAN(NEESHACH283@GMAIL.COM)(9810649995)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ADITYA SINGH(ADITYASINGH300888@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VIVEK AGARWAL(VIVEK85AGARWAL@GMAIL.COM)(9811618475)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ SOUTH-168/2023) CRL.M.C. 4051/2023 FILED BY SOMYA SINGH (DISPOSED ON : 2025-03-26) P.S.-FIR NO. :(VASANT KUNJ SOUTH-168/2023)
52	W.P.(CRL)-3393/2024 CRL.M.A. 32620/2024	BALVEER SINGH & ORS. V/s GOVERNMENT OF NCT OF DELHI & ORS.	AKASH SWAMI	
		OTHER DETAILS OF ADVOCATES: SUBODH K. PATHAK(ADV.SWAMIKASH@GMAIL.COM)(9354702054)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CRIME AND RAILWAY-174/2024)
53	W.P.(CRL)-3829/2024	PALAK OBEROI V/s STATE OF NCT OF DELHI AND ANR.	NANCY THAPAR	
		OTHER DETAILS OF ADVOCATES: NS LEGAL PARTNERS(NSLEGALPARTNERS@GMAIL.COM)(9873434944)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR-515/2024)
54	W.P.(CRL)-3937/2024 CRL.M.A. 37981/2024	ARUN KUMAR MISHRA V/s STATE GOVT OF NCT OF DELHI & ANR.	HARSH PRATAP SHAHI	
		OTHER DETAILS OF ADVOCATES: HARSHIT PRATAP SHAHI(ADV.HPSHAHI@GMAIL.COM)(8703655555)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BARAKHAMBA ROAD-119/2024)
FOR FINAL HEARING				
55	CRL.M.C.-4552/2022 WITH CRL.REV.P. 446/2022 CRL.REV.P. 567/2022	ASHOK KUMAR JOHRI V/s CENTRAL BUREAU OF INVESTIGATION	GAURAV AGGARWAL	
		OTHER DETAILS OF ADVOCATES: P.K. SHARMA(PK65SHARMA@YAHOO.CO.IN)(9810065506)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DST-2005-S-0007) W.P.(CRL) 1141/2019 FILED BY S P SAXENA (DISPOSED ON : 2020-01-06) CRL.REV.P. 446/2022 FILED BY VANDANA MAKKAR (D. OF HEARING : 2025-04-03) CRL.REV.P. 567/2022 FILED BY CBI (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(CBI-DST-2005-S-0007)
56	CRL.REV.P.-446/2022 CRL.M.A. 13841/2022 WITH CRL.M.C. 4552/2022	VANDANA MAKKAR V/s CENTRAL BUREAU OF INVESTIGATION	SUSHIL KUMAR GUPTA, ANKIT KAKKAR	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) SUDARSHAN PAL(SUDARSHANPAL2@GMAIL.COM)()(PETITIONER) DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) ANUPAM SHARMA(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)()(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) ANKIT KAKKAR(ADV.ANKITKAKKAR@GMAIL.COM)(9971423535)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DST-2005-S-0007) W.P.(CRL) 1141/2019 FILED BY S P SAXENA (DISPOSED ON : 2020-01-06) CRL.M.C. 4552/2022 FILED BY ASHOK KUMAR JOHRI (D. OF HEARING : 2025-04-03) CRL.REV.P. 567/2022 FILED BY CBI (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(CBI-DST-2005-S-0007)

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

mjcourtmaster@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(C)-5447/2014 CM APPL. 10833/2014 CM APPL. 14307/2019	BOBBY NANDA & ANR. V/s DELHI DEVELOPMENT AUTHORITY	K.K. MALHOTRA, VRINDA KAPOOR	
		OTHER DETAILS OF ADVOCATES: K.K. MALHOTRA()(9811404903)(PETITIONER) VRINDA KAPOOR(VRINDA@ACELEGAL.IN)(9899029387)(RESPONDENT)		
FOR ADMISSION				
2	CM(M)-1466/2023 CM APPL. 46724/2023	TARA CHAND (NOW DECEASED) THROUGH LRS V/s RATTAN LAL AND ORS	AVINASH CHANDER BHASIN	
		OTHER DETAILS OF ADVOCATES: A C BHASIN , AMIT BHASIN()(9873270999)(PETITIONER)		
3	CM(M)-137/2024 CM APPL. 4289/2024	TARUN VERMA V/s RATTAN SINGH VERMA	SHAHANAWAZ KHAN	
		OTHER DETAILS OF ADVOCATES:		
4	CM(M)-3708/2024 CM APPL. 62890/2024	M/S TDI INFRASTRUCTURE LIMITED V/s MS PRACHI MATHUR	VAIBHAV AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES: VAIBHAV AGNIHOTRI(ADMIN@SKVASSCOIATES.COM)(9213431484)(PETITIONER) J VASHISHT(JVASHISHT@GMAIL.COM)()(RESPONDENT)		
5	CM(M)-3931/2024	ASHISH BATHLA V/s SHIKHA BATHLA	GAUTAM KAPUR	
		OTHER DETAILS OF ADVOCATES: MEENAKSHI JAIN(XENASHIELDS@GMAIL.COM)(9810004262)(PETITIONER) SHIKHA VERMA (SWEETSHIKHA.VERMA@GMAIL.COM)()(RESPONDENT)		
6	CM(M)-4151/2024	NEW RAJDHANI COOPERATIVE HOUSE BUILDING SOCIETY LTD AND ANR V/s SHRI AKHTAR ALI AND OTHERS	ANJALI NEHRA	
		OTHER DETAILS OF ADVOCATES: GANESH KUMAR SHARMA (NISHANTGANESH@YAHOO.CO.IN)(9810771535)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) PREET (PREETSDM@NIC.IN)()(RESPONDENT) DHC(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
7	CM(M)-171/2017 CM APPL. 5595/2017	KAMLESH RANI & ORS V/s MAHESH CHANDRA	DHANESH RALHAAN	
		OTHER DETAILS OF ADVOCATES:		
8	CM(M)-744/2018 WITH CM(M) 747/2018	M/S HI TECH CONSTRUCATIONS ENGINEERS & BUILDERS V/s M/S KUBER BUILDER (A UNIT OF KUBER GROUP)	PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR()(9999099325)(PETITIONER)		

9	CM(M)-747/2018	M/S HI TECH CONSTURCTIONS ENGINEERS & BUILDERS V/s M/S R.K BUILDER (A UNIT OF KUBER GROUP)	PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR()(9999099325)(PETITIONER)		
10	CM(M)-763/2018 CM APPL. 27199/2018	ABDUL HAQ V/s ABDUL RUB & ORS	JABBAR HUSSAIN, NASIMUDDIN, SAHIB RAJPUT	
		OTHER DETAILS OF ADVOCATES: JABBAR HUSSAIN()(9654962359)(PETITIONER) SAHIB RAJPUT(ADV.SAHIBRAJPUT@GMAIL.COM)(9811888733)(PETITIONER)		
11	CM(M)-956/2018	MAHENDARI & ANR V/s RAJ BALA & ANR	SHIV CHARNA GARG	
		OTHER DETAILS OF ADVOCATES: SHIV CHARNA GARG()(9811061563)(PETITIONER)		
12	CM(M)-1780/2019 CM APPL. 53498/2019 CM APPL. 33714/2022 CM APPL. 51803/2023 CM APPL. 44176/2024 CM APPL. 53358/2024	AIRPLAZA RETAIL HOLDING PVT LTD V/s GURMEET KAUR	PALLAV MONGIA, BIPNEET SINGH SOVI, LOKESH KUMAR SHARMA, MANJIT SINGH AHLUWALIA, KEDAR GOSWAMI	
		OTHER DETAILS OF ADVOCATES: PALLAV MONGIA()(9654530482)(PETITIONER) SOVIT BIPEET SINGH(YOGENDER.SINGH306@GMAIL.COM)(9811218408)(PETITIONER) SACHDEVA(SACHDEVAANDSACHDEVA@GMAIL.COM)()(RESPONDENT) PALLAV MONGIA (PALLAV.MONGIA@GMAIL.COM)(9650530410)(PETITIONER) SBSLEGAL(INFO@SBSLEGALSOLUTIONS.COM)()(RESPONDENT) YOGESH PAL(YOGENDER.SINGH306@GMAIL.COM)()(RESPONDENT) SACHDEVA (SACHDEVAANDSACHDEVA@GMAIL.COM)()(RESPONDENT) PALLAV MONGIA(PALLAV.MONGIA@GMAIL.COM){0}(PETITIONER) GUPTA JEETENDER(GUPTAJEETENDER@GMAIL.COM){0}(RESPONDENT) SACHDEVA AND SACHDEVA(SACHDEVAANDSACHDEVA@GMAIL.COM){0}(RESPONDENT) DR NARESH C SHARMA (SHARMAADVOCATE@GMAIL.COM)(9810145572)(RESPONDENT) BIPNEET SINGH SOVI(INFO@SBSLEGALSOLUTIONS.COM)(9811218405)(PETITIONER) KEDAR GOSWAMI(KEDAR.GOSWAMI1111@GMAIL.COM)(9871330458)(RESPONDENT)		
13	CM(M)-1167/2021 CM APPL. 45589/2021	SH.ANIL KUMAR YADAV V/s SH.DEEP CHAND	RAM KUMAR SHARMA, SANDEEP VISHNU	
		OTHER DETAILS OF ADVOCATES: RAM KUMAR SHARMA & ASHOK CHAUHAN(SRKADVOCATE01@GMAIL.COM)(9958609279)(PETITIONER) SANDEEP(SANDEEPVISHNU2008@GMAIL.COM)()(RESPONDENT) SANDEEP VISHNU(SANDEEPVISHNU2008@GMAIL.COM)(9810394594)(PETITIONER)		
14	CM(M)-977/2022 CM APPL. 40866/2022	RWA ANAND NIKETAN & ANR. V/s MAJ GEN (RETD.) WININDER SINGH CHONA & ANR.	RAJIV VIG, CHANDAN MALIK	
		OTHER DETAILS OF ADVOCATES: RAJIV VIT()(9811231233)(PETITIONER) MAJ(CHANDANMALIK@GMAIL.COM)(9811192159)(PETITIONER) CHANDAN MALIK(CHANDANMALIK@GMAIL.COM)(9811192159)(PETITIONER)		
15	CM(M)-238/2023 CM APPL. 7003/2023 CM APPL. 7004/2023	DES RAJ ARORA (SINCE DECEASED) THR LRS V/s M/S MG RESOURCES PRIVATE LTD. & ORS.	PAWAN KUMAR RAWAL, SHALU RANI	
		OTHER DETAILS OF ADVOCATES: P K RAWAL(PAWAYRAWAL_ADVOCATE@YAHOO.CO.IN)(9810008623)(PETITIONER) ASV ASSOCIATES(ASVASSOCIATES@SIFY.COM)()(RESPONDENT) SHALU RANI(SHALUKARDAM1989@GMAIL.COM)(9958560900)(PETITIONER) SHALU RANI(SHALUKARDAM1989@GMAIL.COM)(9958560900)(PETITIONER)		
16	CM(M)-413/2023 CM APPL. 12332/2023 CM APPL. 46483/2023	JAI PRAKASH GUPTA V/s GOVIND CABLE INDUSTRIES & ORS.	KAMAL MEHTA	
		OTHER DETAILS OF ADVOCATES: KAMAL MEHTA (KAMAL77MEHTA@GMAIL.COM)(9868249232)(PETITIONER) BRIPAL GOVIND CABLE (BRIJPALSINGH0167@GMAIL.COM)()(RESPONDENT) KAMAL MEHTA (KAMAL77MEHTA@GMAIL.COM)(9868249232)(PETITIONER) BRIJPAL SINGH(BRIJPALSINGH0167@GMAIL.COM)()(RESPONDENT)		
17	CM(M)-543/2023 CM APPL. 16246/2023	MUNNI DEVI V/s TELE WOOD	YASH BASOYA	
		OTHER DETAILS OF ADVOCATES: R K PANDEY(CHOWDHRYSARVESH@GMAIL.COM)(9818778048)(PETITIONER) MOHIT ADV(MOHITADV@YAHOO.COM)()(RESPONDENT)		

18	CM(M)-1463/2023 CM APPL. 46699/2023	VIRENDER GOSWAMI & ANR. V/s LIFE INSURANCE CORPORATION OF INDIA & ORS.	VIRENDER GOSWAMI	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: VIRENDER GOSWAMI & ASSOCIATES(VGA@VGALEGAL.COM)()(PETITIONER) LIC INDIA(BO_11U@LICINDIA.COM)()(RESPONDENT) LICINDIA(CUSTOMERZONE_DELHI@LICINDIA.COM)()(RESPONDENT) VIRENDER GOSWAMI (VGA@VGALEGAL.COM)()(RESPONDENT) KAMAL(KAMALNCO@GMAIL.COM)()(RESPONDENT)		
19	CM(M)-1500/2023 CM APPL. 47720/2023	VIRENDER KUMAR V/s SHRI ASHOK KUMAR AND ANR	JASBIR SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: JASBIR SINGH MALIK(OFFICEOFJASBIRSINGHMALIK@GMAIL.COM)(9312283201)(PETITIONER) SA(SA9870@GMAIL.COM)()(RESPONDENT)		
20	CM(M)-1758/2023 CM APPL. 55766/2023	RAJEEV TAYAL V/s RASHMI TAYAL	JATIN	
		OTHER DETAILS OF ADVOCATES:		
21	CM(M)-1887/2023 CM APPL. 59259/2023 CM APPL. 63162/2023 CM APPL. 3858/2024 WITH CM(M) 1922/2023	ASHISH ABROL PROP JANEX V/s M/S BON LON SECURITIES LIMITED	KESHAV C THAKUR	
		OTHER DETAILS OF ADVOCATES: KESHAV THAKUR(EMAIL@KESHAVTHAKUR.COM)(9711000380)(PETITIONER) AAYUSH(ADVOCATEAAYUSH3195@GMAIL.COM)()(RESPONDENT) KESHAV THAKUR(EMAIL@KESHAVTHAKUR.COM)(9711000380)(PETITIONER) AAYUSH(ADVOCATEAAYUSH3195@GMAIL.COM)()(RESPONDENT)		
22	CM(M)-1922/2023 CM APPL. 60090/2023	ASHISH ABROL PROP JANEX V/s MONISH GUPTA HUF	KESHAV C THAKUR	
		OTHER DETAILS OF ADVOCATES: KESHAV THAKUR(EMAIL@KESHAVTHAKUR.COM)(9711000380)(PETITIONER) AYUSH(ADVOCATEAAYUSH3195@GMAIL.COM)()(RESPONDENT)		
23	CM(M)-1921/2023 CM APPL. 60084/2023	KAVINDER SINGH & ANR. V/s NADIRA BEGUM	SANJAY AGNIHOTRI, ANUJ AGARWAL	
		OTHER DETAILS OF ADVOCATES: KAVINDER SINGH()(9810269185)(PETITIONER) SANJAY AGNIHOTRI(THEVIDHI@GMAIL.COM)(9990607480)(PETITIONER) PARAMJEET SINGH()(9811219535)(PETITIONER) ANUJ(ADVOCATEANUJAGARWAL@YAHOO.COM)()(RESPONDENT) K P SHARMA(DEFENCESDM@NIC.IN)(9729173009)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUJ AGARWAL(ADVOCATEANUJAGARWAL@YAHOO.COM)(9999490798)(PETITIONER)		
24	CM(M)-1927/2023 CM APPL. 60267/2023	HARI OM V/s ASHOK KUMAR	GAGAN KUMAR SINGHAL	
		OTHER DETAILS OF ADVOCATES:		
25	CM(M)-8/2024	ANUGRAH EKKA & ORS. V/s SHAM SUNDER KHURANA & ORS.	BHUPESH NARULA	
		OTHER DETAILS OF ADVOCATES: ICON OF HUMANITY(INFO@ICONOFHUMANITY.COM)(9810260246)(PETITIONER) ABHISHEK(ITZ.ABHISHEKCHAUDHARY@GMAIL.COM)()(RESPONDENT)		
26	CM(M)-50/2024	SH. GIRISH KUMAR SHARMA V/s PROF. K.L. SHARMA (DECEASED) THROUGH LRS	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR (SUOMOTU7@GMAIL.COM)(9958574284)(PETITIONER)		
27	CM(M)-90/2024 CM APPL. 2669/2024 CM APPL. 2670/2024	SMT LOKESH V/s SH PAWAN GUPTA	KARTIK PANDEY, BHARAT	
		OTHER DETAILS OF ADVOCATES: SANJAY PADAM JAIN(RV152021@HOTMAIL.COM)(9811112087)(PETITIONER) BHARAT(ADVOCATEBHARATBAGGA@GMAIL.COM)()(RESPONDENT) BHARAT (BHARATBAGGAADVOCATE123@GMAIL.COM)(9899584189)(PETITIONER)		

28	CM(M)-96/2024 CM APPL. 2808/2024 CM APPL. 2809/2024	SMT LOKESH V/s SH RAVI GUPTA	KARTIK PANDEY, BHARAT	
		OTHER DETAILS OF ADVOCATES: SANJAY PADAM JAIN & ASSOCIATES()(9811112087)(PETITIONER) RAVI GUPTA(ADVOCATEBHARATBAGGA@GMAIL.COM)(9899584189)(RESPONDENT) BHARAT (BHARATBAGGAADVOCATE123@GMAIL.COM)(9899584189)(PETITIONER)		
29	CM(M)-1863/2024 CM APPL. 8729/2024	RAJNI BHAMBRI V/s VISHAL MEHRA	RITIKA GUPTA, RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR(RAJKUMARJI.1966@GMAIL.COM)(9810176994)(RESPONDENT)		
30	CM(M)-2073/2024 CM APPL. 14732/2024 CM APPL. 59559/2024 CM APPL. 59560/2024	RAKESH SHARMA V/s MRS. SEEMA GUPTA	RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR & FAIMUDDIN(RAJKUMARADV818@GMAIL.COM)(9871698896)(PETITIONER) SEEMA GUPTA(SANJEEVKPALLA@GMAIL.COM)()(RESPONDENT)		
31	CM(M)-2204/2024	DY. COMMISSIONER (SW) V/s M/S N.U. STORES PVT. LTD.	JAWAHAR RAJA	
		OTHER DETAILS OF ADVOCATES: JAWAHAR RAJA(OFFICE.JAWAHARAJA@GMAIL.COM)(9810933083)(PETITIONER) DEPUTY COMMISSIONER(SDMKPSW@GMAIL.COM)(9818386296)(PETITIONER) PANKAJ(PANKAJVIVEK@GMAIL.COM)(9810014384)(RESPONDENT)		
32	CM(M)-2282/2024 CM APPL. 20132/2024	MARUNADAN MALAYALI AND ANR V/s RADHAKRISHNAN R AND ORS	ALJO K JOSEPH, MAMTA RANI	
		OTHER DETAILS OF ADVOCATES: MARUNADAN(SHAJANSCARIA@GOOGLERMAIL.COM)()(PETITIONER) ALJO K JOSEPH()(9873538980)(PETITIONER) GOOGLE LLC(SUPPORT-IN@GOOGLE.COM)()(RESPONDENT) KRISHNAN(YOURRADHAKRISHNAN@GMAIL.COM)()(RESPONDENT) FB(FBGOINDIA@FB.COM)()(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
33	CM(M)-2580/2024 CM APPL. 34578/2024	RUPAK GOSWAMI V/s MRS RASHMI DHIMAN	SHIV PRAKASH PANDEY	
		OTHER DETAILS OF ADVOCATES: SHIV PRAKASH PANDEY , SHARMISTHA CHOWDHURY(SHARMISTHA11111@GMAIL.COM)(9818160300)(PETITIONER) VIKAS(VIKASHADV.SHARMA@GMAIL.COM)()(RESPONDENT)		
34	CM(M)-2607/2024 CM APPL. 29975/2024	RAMANAND RANGERA V/s SUSHEEL KUMAR ARYA	PRADEEP KUMAR PATHAK, MUDITA SHARDA	
		OTHER DETAILS OF ADVOCATES: ASHOK TOBRIA & ASSOCIATES(ALTRUIST1234@YAHOO.CO.IN)(9968393040)(PETITIONER) GM(OFFICE.GMLEGAL@GMAIL.COM)()(RESPONDENT) MUDITA SHARDA(OFFICE.GMLEGAL@GMAIL.COM)(9873906312)(RESPONDENT)		
35	CM(M)-2643/2024 CM APPL. 31120/2024	DR. A.D. PARCHANDA V/s BISHNU SAHA & ANR.	ANIL SHARMA	
		OTHER DETAILS OF ADVOCATES: ANIL SHARMA, ARPIT SHARMA(ANNISHARMA13@GMAIL.COM)(9811006742)(PETITIONER) DHARMENDER(DHARMENDERAKUMARMISHRA2015@GMAIL.COM)()(RESPONDENT)		
36	CM(M)-2735/2024 CM APPL. 33804/2024	ANU MITTAL V/s MR KAUSTUBH GOSWAMI	VARUN SHARMA	
		OTHER DETAILS OF ADVOCATES: VARUN SHARMA, AKHIL(VARUN.SHARMA@CLASISLAW.COM)(9650668623)(PETITIONER) KAUSTUBH(DELLAWS2000@GMAIL.COM)(9555555497)(RESPONDENT)		
37	CM(M)-2994/2024 CM APPL. 41246/2024 CM APPL. 41247/2024 CM APPL. 52528/2024	M/S ATS INFRABUILD PVT. LTD. V/s LALIT KUMAR GULAT & ORS.	KAPIL KHER, KARANJOT SINGH MAINEE	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER & KUNAL KHER(ANILKHER@GMAIL.COM)(9891072729)(PETITIONER) SHAILEJA GULATI(NILKGULATI@YAHOO.COM)(0)(RESPONDENT) ATS GREEN(COMPLIANCES@ATSGREENS.COM)(0)(RESPONDENT) KSM CHAMBER(ADMIN@KSMCHAMBERS.COM)(9717413994)(PETITIONER) LEGAL ESELAWFIRM(LEGALESELAWFIRM@GMAIL.COM)(0)(RESPONDENT) KARANJOT(KARAN@KSMCHABMERS.COM)(0)(RESPONDENT)		

38	CM(M)-3694/2024 CM APPL. 62502/2024	POONAM PARNAMI V/s DINESH KARGWAL & ANR.	ATUL GUPTA	
		OTHER DETAILS OF ADVOCATES: ATUL GUPTA(ATULGUPTAADV@HOTMAIL.COM)(9810862405)(PETITIONER)		
39	CM(M)-3820/2024 CM APPL. 66408/2024	ENVICON TECHNOLOGIES INDIA PVT LTD V/s EDGETECH AIR SYSTEMS PVT LTD	DHRUV DWIVEDI	
		OTHER DETAILS OF ADVOCATES: DHRUV DWIVEDI(DHRUVD@VIDHRITLEGAL.COM)(9999653945)(PETITIONER) DHRUV DWIVEDI(DHRUVD@VIDHRITLEGAL.COM)(9999653945)(PETITIONER) HANISH GAUTAM(HANISHGAUTAM111@GMAIL.COM)(0)(RESPONDENT) HANISH GAUTAM(HANISHGAUTAM111@GMAIL.COM)(0)(RESPONDENT)		
40	CM(M)-4079/2024 CM APPL. 73119/2024	MANVI DHINGRA V/s RAHUL NEGI	PRASHANT BATRA	
		OTHER DETAILS OF ADVOCATES: PRASHANT BATRA(PRASHANTBATRA76@GMAIL.COM)(9810775051)(PETITIONER)		
41	CM(M)-4202/2024 CM APPL. 76110/2024	MATA CHANAN DEVI HOSPITAL V/s SAJJAN SINGH	HIMANSHU BUTTAN	
		OTHER DETAILS OF ADVOCATES: S C BUTTAN(SCBUTTAN@HOTMAIL.COM)(0)(PETITIONER) SANJSINGH(SANJSINGH@AIRTELMAIL.IN)(0)(RESPONDENT)		
42	CM(M)-143/2025 CM APPL. 4274/2025	SHASHI V/s ARYA KUMAR	PRATEEK KUMAR	
		OTHER DETAILS OF ADVOCATES:		
FOR DISPOSAL				
43	CM(M)-825/2018 CM APPL. 28950/2018 CM APPL. 37064/2018 CRL.M.A. 50230/2018	SHENAZ V/s RAM KUMAR	ASHOK KUAMR MAHAPATRA, NIKHIL RAJPUT, OMKAR	
		OTHER DETAILS OF ADVOCATES: ASHOK KUAMR MAHAPATRA()(9810456612)(PETITIONER) NIKHIL RAJPUT()(9555594947)(PETITIONER) ASHOK KUAMR MAHAPATRA()(9810456612)(PETITIONER) OMKAR (ADV.OMKARSHARMA@GMAIL.COM)(9718006200)(PETITIONER)		
44	CM(M)-781/2019 CM APPL. 23945/2019	RAM AVTAR JAIN V/s MANDEEP SINGH & ANR	MUKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: MUKESH GUPTA()(9810144127)(PETITIONER)		
FOR ARGUMENT				
45	CM(M)-1345/2023	FAROOQ ALAM BAIG V/s VANIYA MIRZA @ PRIYA KUMARI	FAROOQ ALAM BAIG	
		OTHER DETAILS OF ADVOCATES: FAROOQ ALAM BAIG(FAROOQ2728@GMAIL.COM)(9999553786)(PETITIONER) VANIYA MIRZA ()(9211292469)(RESPONDENT)		

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	FAO-288/2023 CM APPL. 58371/2023 WITH FAO 290/2023	K.P.R. NAIR V/s MEENAKSHI SARDANA & ANR.	TARUN KAPOOR	
		OTHER DETAILS OF ADVOCATES: BHARAT DEEPAK(RNCLAWYERS@GMAIL.COM)(9818202041)(PETITIONER) SANJIV(SANJIV.KAKRA@GMAIL.COM)()(RESPONDENT)		
2	FAO-290/2023 CM APPL. 58392/2023	K.P.R. NAIR V/s SUNDER CHATHLI & ORS.	TARUN KAPOOR	
		OTHER DETAILS OF ADVOCATES: BHARAT DEEPAK(RNCLAWYERS@GMAIL.COM)(9818202041)(PETITIONER) KAKRA(KAKRA.ASSOCIATES@GMAIL.COM)()(RESPONDENT) LAW SHARMA(LAW_SHARMA@YAHOO.COM)()(RESPONDENT)		
FOR ADMISSION				
3	FAO-2/2025 CM APPL. 303/2025 CM APPL. 304/2025	KUSUM V/s ASHOK KUMAR MUNNA	SANGEETA CHANDRA	
		OTHER DETAILS OF ADVOCATES: SANGEETA CHANDRA (SANGEETACHANDRA67@YAHOO.COM)(9899820000)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
4	FAO-136/2016 CM APPL. 11368/2016	M/S LOVELY PUBLIC SCHOOL SR SEC SCHOOL V/s BHIKAM SINGH	RAJAN CHAWLA, ANIL SEHGAL	
		OTHER DETAILS OF ADVOCATES:		
5	FAO-474/2017	BABITA & ORS V/s UNION OF INDIA	S K VASHISTHA, AMITAVA PODDAR	
		OTHER DETAILS OF ADVOCATES:		
6	FAO-381/2018 CM APPL. 32463/2018 CM APPL. 32465/2018	SATYA NARAIN V/s COMMISSIONER FOR EMPLOYEES COMPENSATION & ORS	K G SHARMA, RAMA NAND, VIRENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: K G SHARMA()(9958485000)(PETITIONER) VIRENDRA SINGH (ADVOCATEVSINGH016@GMAIL.COM)(8588865322)(PETITIONER)		
7	FAO-352/2019 CM APPL. 38763/2019	LT COL KAPIL YADAV V/s M/S ANSAL HI TECH TOWNSHIP LTD	AMITESH GAURAV, MUKTI BODH	
		OTHER DETAILS OF ADVOCATES: AMITESH GAURAV()(9212750328)(PETITIONER) MUKTI BODH(MUKTIBODH1@GMAIL.COM)(9958944220)(RESPONDENT)		
8	FAO-108/2021 CM APPL. 9619/2021 CM APPL. 45229/2021	ADITYA SHARDA & ANR V/s STATE OF NCT OF DELHI & ORS	GM LEGAL, GAYATRI NANDWANI	
		OTHER DETAILS OF ADVOCATES: G M LEGAL(OFFICE.GMLEGAL@GMAIL.COM)(9818281779)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GM LEGAL(OFFICE.GMLEGAL@GMAIL.COM)(9818281779)(RESPONDENT)		

9	FAO-88/2022 WITH FAO 90/2022	VIRENDER KISHAN GUPTA (DECEASED) THR BENEFICIARY RAJENDER KISHAN GUPTA V/s THE STATE AND ORS	FAHEEM ALAM, UDIT KUMAR, VIVEK SINGH	
		OTHER DETAILS OF ADVOCATES: RAJENDER KISHAN GUPTA(RAHULGUPTAZ@GMAIL.COM)(9999383868)(PETITIONER) NEHA GOYAL(NEHA.RAGHAV.83G@GMAIL.COM)(9910331666)(RESPONDENT) SUDHIR KISHAN GUPTA(AAYUSH16@GMAIL.COM)(9810491273)(RESPONDENT) ALKA GUPTA(RACHNAGUPTA62@GMAIL.COM)()(RESPONDENT) RENU (DKG9876@GMAIL.COM)()(RESPONDENT) KAMLA RANI GUPTA(AEBLEGAL@GMAIL.COM)(9899159596)(RESPONDENT) VIJENDER KISHAN GUPTA(BRAVOUKLTD@HOTMAIL.COM)(9873877777)(RESPONDENT) KAUSHAL GUPTA(NEHA.RAGHAV.83G@GMAIL.COM)(9811547782)(RESPONDENT) NIDHI GOEL(NIDHIGL@HOTMAIL.COM)(9810644066)(RESPONDENT) UDIT KUMAR(ADVUDITTHAKUR58@GMAIL.COM)(9911829961)(PETITIONER) VIVEK SINGH(LEXALLIANCE.VIVEK@GMAIL.COM)(9810182555)(PETITIONER)		
10	FAO-90/2022	CHETAN GUPTA V/s STATE (NCT OF DELHI) AND ORS	VIVEK SINGH, DIVJOT SINGH BHATIA	
		OTHER DETAILS OF ADVOCATES: VIVEK SINGH(LEXALLIANCE.VIVEK@GMAIL.COM)(8130981054)(PETITIONER) KAUSHAL GUPTA(NEHARAGHAV.83G@GMAIL.COM)(9811547782)(RESPONDENT) NIDHI GOEL()(9810644066)(RESPONDENT) NEHA GOYAL(RAGHAV83G@GMAIL.COM)(9910331666)(RESPONDENT) VIJENDER KISHAN GUPTA(BRAVOUKLTD@HOTMAIL.COM)()(RESPONDENT) SUDHIR KISHAN GUPTA(AAYUSH16@GMAIL.COM)(9810491273)(RESPONDENT) KAMLA RANI GUPTA(AEBLEGAL@GMAIL.COM)(9899159596)(RESPONDENT) SANJEEV GUPTA(SANJEEVGUPTA7578@YAHOO.IN)(9810137041)(RESPONDENT) VANIKA GUPTA(RAGHAV83G@GMAIL.COM)(9811547782)(RESPONDENT) SURINDER KISHAN GUPTA()(9810912318)(RESPONDENT) RAJINDER KISHAN GUPTA(RAHULGUPTAZ@GMAIL.COM)(9811913136)(RESPONDENT) DINESH KUMAR GUPTA(SANJEEVGUPTA7578@YAHOO.IN)(9871465256)(RESPONDENT) RENU GUPTA(DKG9876@GMAIL.COM)(9968016430)(RESPONDENT) ALKA GUPTA(RACHNAGUPTA62@GMAIL.COM)(9999004050)(RESPONDENT) DIVJOT SINGH BHATIA(DIVJOT.29@GMAIL.COM)(9910048284)(RESPONDENT)		
11	FAO-129/2022	FAZAR ALI KHAN V/s UNION OF INDIA	PRASANT KUMAR SHISODIA	
		OTHER DETAILS OF ADVOCATES: S S SISODIA , P K SISODIA(ADVOCATEPRASHANTSHISODIA@GMAIL.COM)(9871059348)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9871230579)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
12	FAO-218/2022 CM APPL. 36765/2022 CM APPL. 36766/2022	PARVEZ LAIQ V/s NAJMUS SAHAR	KUMAR DEEPRAJ	
		OTHER DETAILS OF ADVOCATES: VIKAS TIWARI(VIKASTIWARIADVOCATE.OFFICE@GMAIL.COM)(9971336949)(PETITIONER)		
13	FAO-133/2023	SMT SUMAN & ORS. V/s UNION OF INDIA	MUNISH KUMAR	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR SINGH()(9415003907)(PETITIONER) MUNISH KUMAR SINGH(VINNOD09@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
14	FAO-161/2023 CM APPL. 34741/2023	SHAMBHAV VATS V/s LAXMI PUNHANI	VIKAS YADAV, MANU BANSAL	
		OTHER DETAILS OF ADVOCATES: VIKAS YADAV & NEERAJ DAHIYA(D.469.08@GMAIL.COM)(9971920505)(PETITIONER) CHOUDHARY(CHOUDHARYANDCHOUDHARY@HOTMAIL.COM)()(RESPONDENT) MANU BANSAL(MANU@ALOINDIA.COM)(9910518080)(RESPONDENT)		
15	FAO-317/2023 CM APPL. 63178/2023 CM APPL. 63180/2023 CM APPL. 63181/2023	JAGDEV YADAV V/s LOKESH GUPTA & ORS.	MANOJ KUMAR VERMA, RAJEEV SAINI	
		OTHER DETAILS OF ADVOCATES: RAJEEV SAINI(ADVOCATERAJEEVSAINI@GMAIL.COM)(9818777533)(PETITIONER) RAJEEV SAINI(ADVOCATERAJEEVSAINI@GMAIL.COM)(9818777533)(PETITIONER)		
16	FAO-40/2024 CM APPL. 8703/2024	DHARAMBEER SINGH AND ORS V/s UNION OF INDIA AND ORS	L. B. RAI, MANIKA TRIPATHY	
		OTHER DETAILS OF ADVOCATES:		

		RAI & RAI PARTNERS(ATTORNEYLBRAI@GMAIL.COM)(9810614546)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) RAI AND RAI PARTNERS(ATTORNEYLBRAI@GMAIL.COM)(9810614546)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) SC SERVICE(SCSERVICESGNCTD@GMAIL.COM){}(RESPONDENT) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(PETITIONER)		
17	FAO-110/2024 CM APPL. 17914/2024 CM APPL. 17915/2024	GUDDI DEVI & ORS. V/s UNION OF INDIA THROUGH GENERAL MANAGER	MANOJ KUMAR GAHLAUT	
		OTHER DETAILS OF ADVOCATES:		
18	FAO-202/2024 CM APPL. 36788/2024	VALLEY TELEGENGE PVT. LTD. V/s NARENDRA RATHIA	SHASHANK MAHESH AGRAWAL	
		OTHER DETAILS OF ADVOCATES:		
19	FAO-358/2024 CM APPL. 66859/2024	DHANKAR EDUCATIONAL SOCIETY AND ORS V/s DEFENCE SERVICE ENCLAVE RESIDENTS WELFARE ASSOCIATION REGD.	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DSN LEGAL(INFO@DSNLEGAL.COM)(9310707170)(PETITIONER) KAPIL(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT) WELFARE()(9350292377)(RESPONDENT)		
20	RFA-237/2019 CM APPL. 13086/2019 CM APPL. 22511/2019 CM APPL. 3803/2020 CM APPL. 5419/2021 CM APPL. 8700/2023 CM APPL. 8701/2023	DR DINESH CHANDRA BHARGAVA V/s PRAKASH CHAND JAIN	M L SHARMA, ASHIM VACHHER, VIVEK SHEEL, SUMIT KUMAR, NINANDA NAIR, SUMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: M L SHARMA()(9650708978)(PETITIONER) M L SHARMA()(9650708978)(PETITIONER) ASHIM VACHHER()(9999674312)(PETITIONER) VIVEKSHEEL(LEGALVISHWAMITRA@GMAIL.COM)(9555909380)(PETITIONER) VIVEK SHEEL(LC2ASSOCIATES@GMAIL.COM)(9555909380)(PETITIONER) VIVEK SHEEL(LC2ASSOCIATES@GMAIL.COM)(9555909380)(RESPONDENT) DINESH CHANDRA BHARGAWA()(9811197327)(RESPONDENT) M L SHARMA()(9650708978)(RESPONDENT) DUE LEGAL (SUMITKUAMLAWYER@GMAIL.COM)(9312249796)(PETITIONER) VISHWAMITA (LEGALVISHWAMITRA@GMAIL.COM){}(RESPONDENT) VIVEK SHEEL(LEGALVISHWAMITRA@GMAIL.COM)(9555909380)(RESPONDENT) NINANDA NAIR(NINANDANAIR09@GMAIL.COM)(8178227544)(PETITIONER) SUMIT KUMAR(SUMITKUMARLAWYER@GMAIL.COM)(9312249796)(PETITIONER)		
21	RFA-1084/2019 CM APPL. 54791/2019 CM APPL. 54792/2019	SARABJIT AHOOJA V/s PARUL RASTOGI	S CHAKRABORTY	
		OTHER DETAILS OF ADVOCATES: S CHAKRABORTY()(9810643431)(PETITIONER)		
FOR FINAL HEARING				
22	FAO-205/2013 CM APPL. 6913/2013	DELHI TRANSPORT CORP. V/s SIMLA DEVI W/O LATE SH. SATISH KUMAR	AVNISH AHLWAT, AMIT TYAGI	
		OTHER DETAILS OF ADVOCATES:		
23	FAO-490/2018 CM APPL. 43648/2018	DELHI STATE CIVIL SUPPLY CORPORATION LTD V/s RITA RANI & ORS	GURPREET SINGH, H K & ASSOCIATES, VIJAY KINGER	
		OTHER DETAILS OF ADVOCATES: GURPREET SINGH()(9868220903)(PETITIONER) VIJAY KINGER(KINGER.KINGERLAWFIRM@GMAIL.COM)(9711504511)(RESPONDENT)		
FOR ARGUMENT				
24	FAO-258/2012	MAYA RANI MISRA V/s STATE & ORS	SANDEEP SHARMA, MADHUSMITA BORA, TRIPURARI RAY, SONALI CHOPRA	
		OTHER DETAILS OF ADVOCATES: TRIPURARI RAY(TRIPURARIRAY83@GMAIL.COM)(9811116637)(PETITIONER) SONALI CHOPRA(SC@SONALICHOPRA.CO)(9999728767)(PETITIONER)		
25	FAO-71/2017 CM APPL. 5420/2017	AKASH GAHLOT V/s STATE AND ORS	DAVINDER VARMA, NARESH C SHARMA & CO, ANAND YADAV, DHANANJAY GROVER, KARAN VEER TYAGI	Listing Remarks: AT 3:30PM , PART HEARD

		OTHER DETAILS OF ADVOCATES: DHANANJAY GROVER(DHANANJAY@GROVER.CO.IN)(9871055220)(PETITIONER) KARAN VEER TYAGI(KARANTYAGI.LAWYER@GMAIL.COM)(9999886360)(PETITIONER) KARAN VEER TYAGI(KARANTYAGI.LAWYER@GMAIL.COM)(9999886360)(RESPONDENT)		
FOR FINAL DISPOSAL				
26	W.P.(C)-6252/2022 CM APPL. 18779/2022 CM APPL. 36376/2024	NALWA SONS INVESTMENTS LIMITED & ANR. V/s DELHI DEVELOPMENT AUTHORITY	NAMAN JOSHI	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: NAMAN JOSHI AND GUNEET SIDHU(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) NAMAN JOSHI(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(PETITIONER)		
PART-HEARD MATTERS				
27	CM APPL. 9536/2025 REVIEW PET. 122/2024 In MAC.APP.-492/2016(Disposed off case)	M/S THE NEW INDIA ASSURANCE CO LTD V/s SUKHPAL KAUR & ORS	D D SINGH, NAVDEEP SINGH, RAJIV KRISHAN NANDA, MOHD RAGHIB, RAJIV K NANDA, SANJEEV KR BALIYAN	
		OTHER DETAILS OF ADVOCATES: RAJIV K NANDA(RAJIVNANDA_LAW@HOTMAIL.COM)(9810184094)(RESPONDENT) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM){}(RESPONDENT) RAJIV K. NANDA(GLOBALLAWYERS287@GMAIL.COM)(9810184094)(RESPONDENT) GILING SERVICES(COURTSONLINEFILINGSERVICES@GMAIL.COM){0}(RESPONDENT)		
END OF THE BOARD MATTERS				
28	RFA-858/2017 CM APPL. 36615/2017 CM APPL. 15483/2018 CM APPL. 26030/2018 CM APPL. 10641/2023 CM APPL. 38475/2023	MANJIT SINGH & ANR V/s NIRMAL & ORS	PANDEY & ASSOCIATES, R K RUSTAGI, SHIV PRAKASH PANDEY, D.K. RUSTAGI, ANILENDRA PANDEY	
		OTHER DETAILS OF ADVOCATES: R K RUSTAGI{}(9717764718)(PETITIONER) SHIV PRAKASH PANDEY{}(9818160300)(PETITIONER) LAW FIRM(PNDLAWFIRM@GMAIL.COM){}(RESPONDENT) D K RUSTAGI & CO(ADMIN@DKRUSTAGI.COM)(9717764718)(RESPONDENT) SHIV PRAKASH PANDEY & RAGHAV PANDEY(PNDLAWFIRM@GMAIL.COM)(9818160300)(PETITIONER) DK RUSTAGI(DK@DKRUSTAGI.COM){}(RESPONDENT) A PANDEY(APANDEYADVSC@REDIFFMAIL.COM){}(RESPONDENT)		
FOR CONSIDERATION				
29	CM APPL. 10485/2023 In RFA-662/2017 WITH RFA 672/2017 RFA 973/2017	AMBER DATTA & ORS V/s MANJULA OCONNOR & ORS	VIRENDER MEHTA, SARTHAK MEHROTRA, MALA NARAYAN, SARTHAK MEHROTRA	
		OTHER DETAILS OF ADVOCATES: SARTHAK MEHROTRA , SURBHI KAPOOR(SKSMCHAMBERS@GMAIL.COM)(9871980040)(PETITIONER) VIDUR(VIDURDATTA9@GMAIL.COM){}(RESPONDENT) HIMANI(HIMANI79@HOTMAIL.COM){}(RESPONDENT) SHAASHWAT(SHAASHWAT.JINDAL@GMAIL.COM){}(RESPONDENT) AKT LAW OFFICE(OFFICE@AKTLAWOFFICE.COM){}(RESPONDENT) SARTHAK MEHROTRA(SKSMCHAMBERS@GMAIL.COM)(9811191066)(PETITIONER)		

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HON'BLE MS.JUSTICE SHALINDER KAUR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-2548/2024 CRL.M.A. 21338/2024	SAHEED V/s STATE THROUGH SHO UTTAM NAGAR	ROVIN KUMAR	
		OTHER DETAILS OF ADVOCATES: ROVIN KUMAR(ADVOCATE.ROVIN@GMAIL.COM)(8130376733)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR-340/2015)
2	BAIL APPLN.-2605/2024	PAWAN SHUKLA V/s STATE NCT OF DELHI	FARAZ NABI	
		OTHER DETAILS OF ADVOCATES: NABI (FARAZNABI786@GMAIL.COM)(9560395737)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BADARPUR-26/2018) BAIL APPLN. 2745/2020 FILED BY PAWAN SHUKLA (DISPOSED ON : 2021-02-12) BAIL APPLN. 2846/2018 FILED BY PAWAN SHUKLA (DISPOSED ON : 2019-01-09) BAIL APPLN. 942/2019 FILED BY PAWAN SHUKLA (DISPOSED ON : 2019-04-12) P.S.-FIR NO. :(BADARPUR-26/2018)
3	BAIL APPLN.-2771/2024	SH KASHINATH HAZARI V/s STATE GOVT OFNCT OFDELHI,INDIA	DHARMENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(NARELA-204/2024)
4	BAIL APPLN.-2799/2024	KHUSHI RAM GURUNG V/s THE STATE GOVT. OF N.C.T. OF DELHI	MUKESH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: BIJENDRA SINGH SHARMA(ADVBIJENDRA1667@GMAIL.COM)(9899129933)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CRIME AND RAILWAY-38/2022)
5	BAIL APPLN.-3151/2024	GURNAM SINGH V/s THE STATE (NCT OF DELHI)	AVTAR SINGH BHAMLOT	
		OTHER DETAILS OF ADVOCATES: AVTAR SINGH(AVTARSINGH78@GMAIL.COM)(9810910333)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-8/2024)
6	BAIL APPLN.-3369/2024	MOHD. AFSAR ALAM V/s STATE OF NCT OF DELHI	SANJAY GUPTA	
		OTHER DETAILS OF ADVOCATES: SANJAY GUPTA (SG378.SANJAY@GMAIL.COM)(9810170011)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOVIND PURI-160/2020) W.P.(CRL) 2200/2020 FILED BY MOHD. AFSAR THROUGH HIS PAIROKAR (MD. ANJUR ALAM) (DISPOSED ON : 2020-12-24) BAIL APPLN. 1785/2022 FILED BY MOHD. AFSAR ALAM (DISPOSED ON : 2023-04-11) BAIL APPLN. 1617/2023 FILED BY MOHD AFSAR ALAM (DISPOSED ON : 2023-12-15) P.S.-FIR NO. :(GOVIND PURI-160/2020)
7	BAIL APPLN.-3564/2024 CRL.M.A. 29860/2024 CRL.M.A. 29861/2024	ROHIT V/s STATE GOVT. OF NCT DELHI	ASAD IQBAL KHAN	
		OTHER DETAILS OF ADVOCATES: ASAD IQBAL (ASADIQBALADVOCATE@GMAIL.COM)(9891248684)(PETITIONER) KAPIL SHARMA		P.S.-FIR NO. :(ASHOK VIHAR-23/2023)

		(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
8	BAIL APPLN.-4238/2024	RAJ SAHA @ TARZEN V/s STATE GOVT.OF NCT OF DELHI	PRATYUSH PRASANNA	
		OTHER DETAILS OF ADVOCATES: PRATYUSH PRASANNA(PRATYUSH@PRASANNALAWCHAMBERS.IN)(9560071699)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NORTH AVENUE-10/2018)
9	BAIL APPLN.-4357/2024	SHIVAM SHUKLA V/s STATE (GNCT OF DELHI)	SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: ARUN KUMAR ()(9795532947)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GAZI PUR-288/2019) BAIL APPLN. 3941/2020 FILED BY PRADEEP TIWARI (DISPOSED ON : 2021-09-22) BAIL APPLN. 4137/2021 FILED BY PRADEEP TIWARI (DISPOSED ON : 2022-10-11) P.S.-FIR NO. :(GAZI PUR-288/2019)
10	BAIL APPLN.-4397/2024	ANWAR@ SONU V/s STATE (NCT OF DELHI(	SURAJ PRAKASH SHARMA	
	WITH BAIL APPLN. 4814/2024	OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA()(9555767373)(PETITIONER) SURAJ PRAKASH SHARMA(SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) SURAJ PRAKASH SHARMA ()(9555767373)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-193/2023) BAIL APPLN. 4814/2024 FILED BY SHEKHU @ SALMAN (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-193/2023)
11	BAIL APPLN.-4814/2024	SHEKHU @ SALMAN V/s STATE (NCT OF DELHI)	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA(SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-193/2023) BAIL APPLN. 4397/2024 FILED BY ANWAR@ SONU (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-193/2023)
12	BAIL APPLN.-4554/2024	SURAJ V/s THE STATE NCT OF DELHI	VIKASH TRIVEDI	
		OTHER DETAILS OF ADVOCATES: VIKASH TRIVEDI(VIKASEDI55@GMAIL.COM)(8860444454)(PETITIONER) VIKASH TRIVEDI(VIKASEDI55@GMAIL.COM)(8860444454)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KHAJOORI KHAS-888/2020)
13	BAIL APPLN.-138/2025	PRADIP BARMAN V/s STATE OF NCT OF DELHI	DIVJOT SINGH BHATIA	
		OTHER DETAILS OF ADVOCATES: SHREESH CHADHA(SHREESH.CHADHA@KAARYALAW.COM)(7678644513)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PALAM VILLAGE-377/2024) BAIL APPLN. 3969/2024 FILED BY ARJUN SARKAR (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(PALAM VILLAGE-377/2024)
14	BAIL APPLN.-188/2025	VAJID @ KAMAL V/s STATE GOVT. OF NCT OF DELHI & ANR.	MUJEEB KHAN	
		OTHER DETAILS OF ADVOCATES: MUJEEB KHAN(ADVMUJEEBKHAN@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SARITA VIHAR-409/2021)
15	BAIL APPLN.-206/2025	PARVEEN @ KUNAL V/s THE STATE (GOVT. OF NCT) OF DELHI	ROHAN JOACHIM ALVA (DHCSLC)	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PUL PRAHLADPUR-369/2022)

16	BAIL APPLN.-264/2025	ASHWANI KHATRI V/s STATE GOVT. OF NCT OF DELHI	PARDEEP KHATRI	
		OTHER DETAILS OF ADVOCATES: PARDEEP KHATRI(PARDEEPKHATRIANDASSOCIATES@GMAIL.COM)(9811981111)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARI NAGAR-269/2022) BAIL APPLN. 3762/2022 FILED BY RAHUL FOGAT (DISPOSED ON : 2023-03-17) BAIL APPLN. 101/2023 FILED BY RAKESH @TINKU (DISPOSED ON : 2023-01-16) BAIL APPLN. 419/2023 FILED BY RAKESH @TINKU (DISPOSED ON : 2023-02-14) BAIL APPLN. 2554/2023 FILED BY ASHWANI KHATRI (DISPOSED ON : 2023-08-02) BAIL APPLN. 1448/2023 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2023-09-25) BAIL APPLN. 2463/2023 FILED BY RAHUL (DISPOSED ON : 2023-11-02) BAIL APPLN. 1444/2023 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2023-09-25) BAIL APPLN. 4199/2023 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2023-12-14) BAIL APPLN. 720/2024 FILED BY RAHUL (DISPOSED ON : 2024-07-01) BAIL APPLN. 144/2024 FILED BY RAKESH @ TINKU (DISPOSED ON : 2024-01-15) BAIL APPLN. 1247/2024 FILED BY RAKESH @TINKU (DISPOSED ON : 2024-04-16) CRL.REV.P. 191/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-02-19) BAIL APPLN. 2401/2024 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2024-07-25) BAIL APPLN. 2609/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-08-02) BAIL APPLN. 2902/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-08-16) BAIL APPLN. 3117/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-08-30) BAIL APPLN. 270/2025 FILED BY RAKESH @ RAKA (D. OF HEARING : 2025-04-08) BAIL APPLN. 480/2025 FILED BY ASHWANI KHATRI (DISPOSED ON : 2025-02-27) BAIL APPLN. 1127/2025 FILED BY RAKESH @ TINKU (D. OF HEARING : 2025-05-28) P.S.-FIR NO. :(HARI NAGAR-269/2022)	
17	BAIL APPLN.-343/2025	PRABHJOT ALIAS SAHIB V/s STATE GOVT OF NCT OF DELHI	VARUN MOHAN POPLI	
		OTHER DETAILS OF ADVOCATES: NITIN KUMAR (NKUMAR8032@GMAIL.COM)(8882032918)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(KESHAV PURAM-125/2024)	
18	BAIL APPLN.-618/2025	MAMTA V/s STATE(NCT OF DELHI)	UDITI BALI	
		OTHER DETAILS OF ADVOCATES: UDITI BALI(ADVUDITBALI@GMAIL.COM)(9910413782)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-379/2023) BAIL APPLN. 4103/2024 FILED BY NIRANJAN @ SONU (DISPOSED ON : 2024-12-13) W.P.(CRL) 3888/2024 FILED BY MAMTA (DISPOSED ON : 2024-12-13) P.S.-FIR NO. :(BAWANA-379/2023)	
19	BAIL APPLN.-686/2025	NARESH V/s STATE NCT OF DELHI	KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: KANHAIYA SINGHAL (ADV.SINGHAL@GMAIL.COM)(921242476)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SANGAM VIHAR-402/2019) BAIL APPLN. 2833/2020 FILED BY NARESH (DISPOSED ON : 2021-01-11) BAIL APPLN. 364/2021 FILED BY NARESH (DISPOSED ON : 2021-07-05) BAIL APPLN. 4083/2023 FILED BY NARESH (DISPOSED ON : 2023-12-12) BAIL APPLN. 2284/2024 FILED BY NARESH (DISPOSED ON : 2024-07-10) P.S.-FIR NO. :(SANGAM VIHAR-402/2019)	

SUSPENSION OF SENTENCE				
20	CRL.M.(BAIL) 196/2025 In CRL.A.-107/2025	SHRI KRISHAN V/s THE STATE GOVT OF NCT OF DELHI & ANR.	TUSHAR LAMBA	
		OTHER DETAILS OF ADVOCATES: GAJRAJ SINGH (SAKSHISACHDEVA125957@GMAIL.COM)(7838286149)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHALIMAR BAGH-79/2018)
21	CRL.M.(BAIL) 206/2025 In CRL.A.-114/2025	PARMOD ALIAS GANJA V/s STATE NCT OF DELHI & ANR.	SUNITA ARORA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMIT KALA(WEARKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-150/2016) CRL.A. 139/2025 FILED BY RAM AVTAR @ SHAKAL (D. OF HEARING : 2025-05-23) CRL.A. 369/2025 FILED BY AJAY SHARMA (D. OF HEARING : 2025-05-23) P.S.-FIR NO. :(GEETA COLONY-150/2016)
FRESH MATTERS & APPLICATIONS				
22	CRL.M.A. 5523/2025 In BAIL APPLN.-1287/2023(Disposed off case) WITH BAIL APPLN. 1289/2023	SUSHANT MUTTREJA V/s SERIOUS FRAUD INVESTIGATION OFFICE	APOORV AGARWAL, HARISH MALIK, SANYA KUMAR, ANKUSH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: PRACHI DARJI(PRACHIDARJI65.PD@GMAIL.COM)()(PETITIONER) APOORV AGARWAL(APOORV@ASVLAWOFFICES.COM)(8420524375)(PETITIONER) APOORV AGARWAL(APOORV@ASVLAWOFFICES.COM)(8420524375)(PETITIONER) PRACHI DARJI(PRACHIDARJI65.PD@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) HARISH MALIK(MALIK.HARISH01@GMAIL.COM)(7838855710)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANYA KUMAR(SANYAKUMAR1505@GMAIL.COM)(9818335779)(PETITIONER) ANKUSH BHARDWAJ(ADV.ANKUSHBHARDWAJ@GMAIL.COM) (9990332052)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 1313/2021) BAIL APPLN. 3661/2022 FILED BY VIKAS RAJ (DISPOSED ON : 2023-07-19) BAIL APPLN. 3660/2022 FILED BY VIVEK BORAR (DISPOSED ON : 2023-07-19) BAIL APPLN. 615/2023 FILED BY RAVNEET MUTTREJA (DISPOSED ON : 2023-09-14) BAIL APPLN. 1289/2023 FILED BY NISHANT MUTTREJA (DISPOSED ON : 2024-12-23) P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 1313/2021)
23	CRL.M.A. 5609/2025 In BAIL APPLN.-1289/2023(Disposed off case)	NISHANT MUTTREJA V/s SERIOUS FRAUD INVESTIGATION OFFICE	APOORV AGARWAL, HARISH MALIK, SWATI VERMA, ANKUSH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: APOORV AGARWAL(APOORV@ASVLAWOFFICES.COM)(8420524375)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) KUSHAL BHATTACHARJEE(KUSHAL.VZ11@GMAIL.COM)(8637866264)(PETITIONER) HARISH MALIK (MALIK.HARISH01@GMAIL.COM)(7838855710)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT) SWATI VERMA (SWATIKAMBOJ26@GMAIL.COM)(9411065521)(PETITIONER) ANKUSH BHARDWAJ(ADV.ANKUSHBHARDWAJ@GMAIL.COM) (9990332052)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 1313/2021) BAIL APPLN. 3661/2022 FILED BY VIKAS RAJ (DISPOSED ON : 2023-07-19) BAIL APPLN. 3660/2022 FILED BY VIVEK BORAR (DISPOSED ON : 2023-07-19) BAIL APPLN. 615/2023 FILED BY RAVNEET MUTTREJA (DISPOSED ON : 2023-09-14) BAIL APPLN. 1287/2023 FILED BY SUSHANT MUTTREJA (DISPOSED ON : 2024-12-23) P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 1313/2021)
AFTER NOTICE MISC. MATTERS				
24	CRL.A.-788/2002	SURJEET SINGH CHOUDHARY V/s STATE	SANDEEP SETHI, A. GUPTA, SUNIL KAPOOR, DHARMENDRA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT)		P.S.-FIR NO. :(CBI-53/93)
25	CRL.A.-132/2018 CRL.M.A. 5252/2025	M/S VIRTUS DORDRECHT B.V. V/s VIKRAM BHARGAVA (SINCE DECEASED) & ORS.	S K SINGH, ASHISH KUMAR, SUSHIL BAJAJ	
		OTHER DETAILS OF ADVOCATES: JURISPERITUS LAW OFFICE(ASHISHKUMAR@HURISPERITUS.COM)(9818475518)(PETITIONER) SUSHIL BAJAJ(ESSBAJAJ@GMAIL.COM)(0)(RESPONDENT)		

26	CRL.L.P.-125/2024 CRL.M.A. 6727/2024	PUNEET YADAV V/s GOVT OF NCT OF DELHI & ANR.	AVDHESH KUMAR	
		OTHER DETAILS OF ADVOCATES: KULDEEP GAUTAM (A.RONAK043@GMAIL.COM)(9201073960)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
27	CRL.L.P.-135/2024 CRL.M.A. 7195/2024	DHIRAJ NATH SHARMA V/s STATE GOVT OF NCT OF DELHI & ANR.	MEENAKSHI, RAJESH MAINI	
		OTHER DETAILS OF ADVOCATES: MURARI LAL (MINAKSHINATH85JULY@GMAIL.COM)(9891878260)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJESH MAINI(CHOPRAST@YAHOO.COM)(9873175678)(RESPONDENT)		
28	CRL.L.P.-145/2024	M/S TK ENGG AND MECH WORKS V/s M/S FABARON SUROTECH PVT LTD AND ANR	RAJESH KUMAR, ANITTA & ADONA LLP	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(ANALYSISLAWFIRMLLP@GMAIL.COM)(9810953974)(PETITIONER) () () (PETITIONER) () () (RESPONDENT) () () (RESPONDENT) () () (RESPONDENT)		
29	CRL.L.P.-191/2024 CRL.M.A. 11225/2024 CRL.M.A. 11226/2024 CRL.M.A. 11227/2024	JITENDER KUMAR V/s THE STATE NCT OF DELHI AND ANR.	MANOJ KUMAR BADSIWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT DIXIT (14LLBGVIND@GMAIL.COM)(9289537118)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
30	CRL.L.P.-605/2024 CRL.M.A. 37430/2024	POONAM SHARMA V/s STATE (GOVT. OF NCT OF DELHI) AND ANR.	SATYA BHUSHAN	
		OTHER DETAILS OF ADVOCATES: SATYA BHUSHAN(STBHUSHAN72@GMAIL.COM)(9971567537)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
31	CRL.M.C.-5384/2014 CRL.M.A. 18357/2014	SMT LATA SHARMA V/s SOM DUTT & ORS	PRAMOD AHUJA, PIYUSH SHARMA	
		OTHER DETAILS OF ADVOCATES:		
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
32	CRL.M.C.-1029/2025	ASHISH KHURANA AND ORS V/s THE STATE OF NCT OF DELHI ANDANR	SONAL SINGH GODARA	
		OTHER DETAILS OF ADVOCATES: SAGAR PANGHAL(SONALSINGH174@GMAIL.COM)(8607396172)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NANAK PURA-10/2024)

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	CRL.M.C.-5766/2024	NAVENDU AGRAWAL V/s GOVERNMENT OF NCT OF DELHI & ORS.	SAURABH KANSAL	
		OTHER DETAILS OF ADVOCATES: SAURABH KANSAL (INFO@PSAASSOCIATES.IN)(9113437257)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (RANJEET NAGAR-285/2020) BAIL APPLN. 2465/2020 FILED BY NAVENDU AGRAWAL (DISPOSED ON : 2020-09-17) W.P.(CRL) 1338/2022 FILED BY MR. NAVENDU AGRAWAL (DISPOSED ON : 2023-08-22) CRL.M.C. 2302/2023 FILED BY NAVENDU AGRAWAL (DISPOSED ON : 2023-04-06) CRL.M.C. 6546/2023 FILED BY NAVENDU AGRAWAL (DISPOSED ON : 2024-07-26) P.S.-FIR NO. : (RANJEET NAGAR-285/2020)
BAIL				
2	BAIL APPLN.-3830/2024	STANLEY CHIMEIZI ALASONYE @UKA CHUKWU V/s THE STATE GOVT. OF NCT OF DELHI	JAGMAN SINGH KUSHWAHA	
		OTHER DETAILS OF ADVOCATES: J.S KUSHWAHA (JAGANSINGHKUSHWAHA@GMAIL.COM)(9810139156)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MOHAN GARDEN-564/2021) BAIL APPLN. 4087/2023 FILED BY STANLEY CHIMEIZI ALASONYE @UKACHUKWU (DISPOSED ON : 2024-03-11) P.S.-FIR NO. : (MOHAN GARDEN-564/2021)
3	BAIL APPLN.-4102/2024 CRL.M.(BAIL) 541/2025 WITH W.P.(CRL) 2896/2024	VEDPAL SINGH TANWAR V/s DIRECTORATE OF ENFORCEMENT	SUMER SINGH BOPARAI	
		OTHER DETAILS OF ADVOCATES: SUMER SINGH (SUMERSINGHBOPARAI@GMAIL.COM)(9560450308)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT) SUMER SINGH BOPARAI(SUMERSINGHBOPARAI@GMAIL.COM)(9560450308)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 8/2023) W.P.(CRL) 2896/2024 FILED BY VEDPAL SINGH TANWAR (D. OF HEARING : 2025-04-03) P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 8/2023)
4	W.P.(CRL)-2896/2024	VEDPAL SINGH TANWAR V/s DIRECTORATE OF ENFORCEMENT	SUMER SINGH BOPARAI	
		OTHER DETAILS OF ADVOCATES: SUMER SINGH (SUMERSINGHBOPARAI@GMAIL.COM)(9560450308)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 8/2023) BAIL APPLN. 4102/2024 FILED BY VEDPAL SINGH TANWAR (D. OF HEARING : 2025-04-03) P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 8/2023)
5	BAIL APPLN.-4535/2024	DURGESH @ DURGA V/s STATE NCT OF DELHI & ANR.	GAURAV JAIN	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (NISHANK@ADELLEGAL.IN)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (HARSH VIHAR-341/2016) BAIL APPLN. 131/2023 FILED BY SHAUKAT (DISPOSED ON : 2023-05-10)

				BAIL APPLN. 3334/2023 FILED BY JAFRU (DISPOSED ON : 2024-08-05) BAIL APPLN. 2456/2024 FILED BY VISHAN SINGH @ BANNE SINGH ALIAS BANIYA (DISPOSED ON : 2024-08-05) P.S.-FIR NO. :(HARSH VIHAR-341/2016)
6	BAIL APPLN.-526/2025	JONY ALIAS SHIVA V/s STATE OF NCT OF DELHI	PARVEEN	
		OTHER DETAILS OF ADVOCATES: PARVEEN(PRAVEEN198280@GMAIL.COM)(9910231750)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALYAN PURI-52/2021) BAIL APPLN. 4832/2024 FILED BY JONY @ SHIVA (DISPOSED ON : 2025-01-08) P.S.-FIR NO. :(KALYAN PURI-52/2021)
7	BAIL APPLN.-565/2025 CRL.M.(BAIL) 272/2025	VISHAL BABU V/s THE STATE (NCT OF DELHI)	NARENDER SINGH SHARMA	
		OTHER DETAILS OF ADVOCATES: URVASHI BHATI(URVASHIBHATIA.95@GMAIL.COM)(9899905773)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-688/2024)
8	BAIL APPLN.-584/2025	MUKESH KUMAR V/s STATE GOV.T OF NCT OF DELHI	GAYATRI PURI	
		OTHER DETAILS OF ADVOCATES: GAYATRI PURI(GAYATRIPURIADV@GMAIL.COM)(9899901068)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMAR COLONY-636/2016) W.P.(CRL) 813/2019 FILED BY SMT. HARSH RANI & ANR. (D. OF HEARING : 2025-04-15) BAIL APPLN. 308/2021 FILED BY MUKESH KUMAR (DISPOSED ON : 2021-08-06) CRL.M.C. 611/2024 FILED BY PUNEETA (DISPOSED ON : 2025-02-25) P.S.-FIR NO. :(AMAR COLONY-636/2016)
9	BAIL APPLN.-731/2025 CRL.M.A. 5303/2025 CRL.M.A. 5305/2025	SHAMIKH SHAHBAZ SHAIKH V/s STATE GOVT. OF NCT OF DELHI	SOUGAT MISHRA	
		OTHER DETAILS OF ADVOCATES: SOUGAT (SOUGAT@SMISHRALAW.IN)(9953932440)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CYBER POLICE STATION ROHINI-30/2023)
10	BAIL APPLN.-802/2025	SANJEEV SHARMA V/s THE STATE (N C T OF DELHI)	BASANT KUMAR	
		OTHER DETAILS OF ADVOCATES: BASANT KR. GAUTAM (ADVBASANTKRGAUTAM@GMAIL.COM)(9350102877)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAJPAT NAGAR-347/2024) BAIL APPLN. 3876/2024 FILED BY VIKASH KUMAR AGARWAL (DISPOSED ON : 2024-12-18) P.S.-FIR NO. :(LAJPAT NAGAR-347/2024)
11	BAIL APPLN.-1013/2025	GAURAV @ GOLU V/s THE STATE GNCT OF DELHI	DINESH SINGH BACHGOTI	
		OTHER DETAILS OF ADVOCATES: OMVIR SINGH (OMVEERSINGH9810@GMAIL.COM)(9810512514)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BUDH VIHAR-390/2024) CRL.REV.P. 68/2025 FILED BY CCL G (D. OF HEARING : 2025-04-24) CRL.REV.P. 69/2025 FILED BY CCL S & ANR. (D. OF HEARING : 2025-04-24) P.S.-FIR NO. :(BUDH VIHAR-390/2024)
12	BAIL APPLN.-1043/2025	SAHAJAHAN KHATOON @ SAJJAN KHATOON @ SANDHAI V/s THE STATE (NCT OF DELHI)	RAKESH KUMAR GIRI	
		OTHER DETAILS OF ADVOCATES: R.K. GIRI()(9873266134)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MOTI NAGAR-537/2024) BAIL APPLN. 1187/2025 FILED BY AZAD (D. OF HEARING : 2025-05-06) P.S.-FIR NO. :(MOTI NAGAR-537/2024)

SUSPENSION OF SENTENCE				
13	CRL.M.(BAIL) 229/2025 In CRL.A.-135/2025	SANJAY PASWAN V/s STATE GOVT. OF NCT OF DELHI	ASHOK KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR GARG(ASHOKGARG19@GMAIL.COM)(9818101992)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(TILAK NAGAR-13/2018)
14	CRL.A.-312/2025 CRL.M.(BAIL) 573/2025	NARESH V/s STATE NCT OF DELHI	GAURAV SHARMA(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: DEEPAL ()(9999048001)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SEELAMPUR-172/2018)
PAROLE/FURLOUGH				
15	W.P.(CRL)-596/2025	RANJEET SINGH@ SONI @ BAAZ V/s STATE OFNCT OF DELHI	DHRUVA BHAGAT (DHCSLC)	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA (ABHAS.MISHRA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ADARSH NAGAR-31/2010) CRL.A. 633/2014 FILED BY JASBIR KAUR @ CHINDER PAL KAUR & ANR (DISPOSED ON : 2015-05-22) CRL.A. 1413/2014 FILED BY RANJEET SINGH @ SONI @ BAAZ SINGH (DISPOSED ON : 2015-05-22) CRL.A. 1040/2014 FILED BY SUKHPAL SINGH @ DEEP SINGH (DISPOSED ON : 2015-05-22) W.P.(CRL) 2863/2015 FILED BY SUKH PAL SINGH @ DEEP SINGH (DISPOSED ON : 2017-02-16) W.P.(CRL) 2245/2015 FILED BY JASBIR KAUR @ CHANDERPAL KAUR (DISPOSED ON : 2016-01-13) W.P.(CRL) 2244/2015 FILED BY RANJEET SINGH @ SONI @ BAAZ (DISPOSED ON : 2016-03-02) W.P.(CRL) 1048/2016 FILED BY MALKIT (DISPOSED ON : 2016-11-07) W.P.(CRL) 2355/2017 FILED BY JASBIR KAUR @ CHANDERPAL KAUR (DISPOSED ON : 2018-02-20) W.P.(CRL) 1527/2017 FILED BY RANJEET @ SONI @ BAAZ SINGH (DISPOSED ON : 2018-03-19) W.P.(CRL) 3755/2018 FILED BY JASBIR @ CHINDERPAL (DISPOSED ON : 2018-12-11) W.P.(CRL) 3721/2018 FILED BY JASBIR @ CHINDERPAL (DISPOSED ON : 2018-12-07) W.P.(CRL) 1837/2019 FILED BY JASBIR KAUR (DISPOSED ON : 2019-07-15) W.P.(CRL) 1687/2019 FILED BY RANJEET SINGH @ SONI @ BAAZ SINGH (DISPOSED ON : 2019-07-11) W.P.(CRL) 595/2019 FILED BY MALKIT (DISPOSED ON : 2019-03-06) W.P.(CRL) 3077/2023 FILED BY RANJEET SINGH @ SONI @ BAAZ SINGH (DISPOSED ON : 2023-10-18) W.P.(CRL) 276/2025 FILED BY JASBEER KAUR (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(ADARSH NAGAR-31/2010)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
16	CRL.M.C.-4484/2024	NARCOTICS CONTROL BUREAU V/s GUL AHMAD ARMANI	UTSAV SINGH BAINS	
		OTHER DETAILS OF ADVOCATES: UTSAV SINGH (OFFICEOFUTSAVSINGHS@GMAIL.COM)(9958248627)(PETITIONER) DAKSECTION TIHAR (DAKSECTION.TIHAR@GOV.IN)()(RESPONDENT)		P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/11/DZU/2020)
FRESH MATTERS & APPLICATIONS				
17	CRL.M.A. 6587/2025 CRL.M.A. 7488/2025 CRL.M.A. 7489/2025 In BAIL APPLN.- 1063/2024(Disposed off case)	SAMEER MAHANDRU V/s DIRECTORATE OF ENFORCEMENT	DHRUV GUPTA	
		OTHER DETAILS OF ADVOCATES: DHRUV GUPTA (OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)()(RESPONDENT) DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 14/2022) BAIL APPLN. 443/2023 FILED BY AMIT ARORA (DISPOSED ON : 2023-03-06) W.P.(CRL) 666/2023 FILED BY P SARATH CHANDRA REDDY (DISPOSED ON : 2023-07-05) BAIL APPLN. 906/2023 FILED BY ABHISHEK BOINPALLY (DISPOSED ON : 2023-07-03) W.P.(CRL) 705/2023 FILED BY ABHISHEK BOINPALLY (DISPOSED ON : 2023-07-03) BAIL APPLN. 1177/2023 FILED BY AMIT ARORA

		DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN){0}(RESPONDENT) DHURV (OFFICE.DHRUVGUPTA@GMAIL.COM){0}(PETITIONER) DHRUV (OFFICE.DHRUVGUPTA@GMAIL.COM){0}(RESPONDENT) DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN){0}(RESPONDENT)	(DISPOSED ON : 2023-04-12) BAIL APPLN. 1178/2023 FILED BY VIJAY NAIR (DISPOSED ON : 2023-07-03) BAIL APPLN. 1266/2023 FILED BY P. SARATH CHANDRA REDDY (DISPOSED ON : 2023-05-08) CRL.M.C. 1070/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-07-31) BAIL APPLN. 1343/2023 FILED BY SAMEER MAHANDRU (DISPOSED ON : 2023-10-19) BAIL APPLN. 562/2023 FILED BY BENOY BABU (DISPOSED ON : 2023-07-03) CRL.M.C. 1419/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2023-12-04) BAIL APPLN. 1478/2023 FILED BY MANISH SISODIA (DISPOSED ON : 2023-07-03) BAIL APPLN. 2093/2023 FILED BY MR. AMANDEEP SINGH DHALL (DISPOSED ON : 2024-04-08) BAIL APPLN. 2600/2023 FILED BY VIJAY NAIR (DISPOSED ON : 2024-10-03) BAIL APPLN. 3029/2023 FILED BY BENOY BABU (DISPOSED ON : 2023-09-06) BAIL APPLN. 2727/2023 FILED BY AMIT ARORA (DISPOSED ON : 2024-09-17) BAIL APPLN. 1569/2023 FILED BY RAGHAV MAGUNTA (DISPOSED ON : 2023-05-29) CRL.M.C. 3343/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-12-18) CRL.M.C. 3342/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-12-18) BAIL APPLN. 2005/2023 FILED BY RAGAHAV MAGUNTA (DISPOSED ON : 2023-08-10) BAIL APPLN. 3322/2023 FILED BY ARUN RAMCHANDRAN PILLAI (DISPOSED ON : 2024-09- 11) W.P.(CRL) 3134/2023 FILED BY ARUN RAMCHANDRAN PILLAI (DISPOSED ON : 2025-01- 08) W.P.(CRL) 3035/2023 FILED BY SANJAY SINGH (DISPOSED ON : 2023-10-20) BAIL APPLN. 621/2024 FILED BY SAMEER MAHANDRU (DISPOSED ON : 2024-03-07) BAIL APPLN. 76/2024 FILED BY SANJAY SINGH (DISPOSED ON : 2024-02-07) W.P.(CRL) 985/2024 FILED BY ARVIND KEJRIWAL (DISPOSED ON : 2024-04-09) BAIL APPLN. 1675/2024 FILED BY SMT. KALVAKUNTLA KAVITHA (DISPOSED ON : 2024-07- 01) BAIL APPLN. 2095/2024 FILED BY CHANPREET SINGH RAYAT (DISPOSED ON : 2024-09-09) BAIL APPLN. 1233/2024 FILED BY AMANDEEP SINGH DHALL (DISPOSED ON : 2024-05-20) CRL.M.C. 4858/2024 FILED BY DIRECTORATE OF ENFOCEMENT (D. OF HEARING : 2025-05-05) BAIL APPLN. 1557/2024 FILED BY MANISH SISODIA (DISPOSED ON : 2024-05-21) CRL.M.C. 5116/2024 FILED BY ARVIND KEJRIWAL (DISPOSED ON : 2024-07-18) BAIL APPLN. 2761/2024 FILED BY AMANDEEP SINGH DHALL (DISPOSED ON : 2024-09-17) CRL.M.C. 7057/2024 FILED BY BENOY BABU (D. OF HEARING : 2025-04-16) CRL.M.C. 7828/2024 FILED BY PERNOD RICARD INDIA PVT. LTD. (D. OF HEARING : 2025-04-16) CRL.M.C. 9105/2024 FILED BY ARVIND KEJRIWAL (D. OF HEARING : 2025-05-05) CRL.M.C. 9420/2024 FILED BY MANISH SISODIA (D. OF HEARING : 2025-05-05) CRL.M.C. 9490/2024 FILED BY DIRECTORATE OF ENFOCEMENT (D. OF HEARING : 2025-05-05) W.P.(CRL) 496/2025 FILED BY BRINDCO SALES PRIVATE LIMITED (DISPOSED ON : 2025-02-20) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 14/2022)
FOR ADMISSION			
18	CRL.M.C.-6356/2024 CRL.M.A. 24323/2024	KULWANT SINGH V/s M/S ANNA SECURITIES PVT. LTD.	NIMISH CHIB
		OTHER DETAILS OF ADVOCATES: NIMISH (NIMISHCHIB@GMAIL.COM)(9013784804)(PETITIONER) INDERSHUPAD(INDRESHUPDASSOCIATES@GMAIL.COM){0}(RESPONDENT)	

19	CRL.M.C.-8336/2024 CRL.M.A. 31810/2024	B V/s STATE OF NCT OF DELHI AND ANR	VIVEK KUMAR GAURAV	
		OTHER DETAILS OF ADVOCATES: ATLI ATTORNEYS (ATTORNEY.TLI@GMAIL.COM)(9711933400)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NABI KARIM-172/2024) W.P.(CRL) 712/2024 FILED BY B (DISPOSED ON : 2024-02-29) CRL.M.C. 2079/2024 FILED BY B (DISPOSED ON : 2024-07-08) P.S.-FIR NO. :(NABI KARIM-172/2024)
20	CRL.M.C.-9665/2024 CRL.M.A. 37107/2024	NEERAJ GUPTA & ANR. V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR.	VIKAS MALIK	
		OTHER DETAILS OF ADVOCATES: VIKAS MLAIK(LAWYERVIKASMALIK@GMAIL.COM)(9868821512)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DABRI-159/2023) BAIL APPLN. 2940/2023 FILED BY NEERAJ GUPTA (DISPOSED ON : 2023-09-01) CRL.REV.P. 912/2023 FILED BY NEERAJ GUPTA (DISPOSED ON : 2023-09-01) BAIL APPLN. 1837/2023 FILED BY RAVINDER SINGH (DISPOSED ON : 2024-01-15) BAIL APPLN. 3232/2023 FILED BY NEERAJ GUPTA (DISPOSED ON : 2023-09-25) BAIL APPLN. 2754/2023 FILED BY NEERAJ GUPTA (DISPOSED ON : 2023-08-21) P.S.-FIR NO. :(DABRI-159/2023)
21	CRL.M.C.-9674/2024 CRL.M.A. 37130/2024 CRL.M.A. 37131/2024	ARUN KUMAR V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	SUBHASH CHANDRA LOCHAKIA	
		OTHER DETAILS OF ADVOCATES: AKASH KESHARI(AKASHKESHRI54079@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BHAJAN PURA-500/2019)
22	W.P.(CRL)-110/2025 CRL.M.A. 965/2025 CRL.M.A. 966/2025	SHIKHA VERMA BATHLA & ANR. V/s ASHISH BATHLA	SUPRIYA MANAN	
		OTHER DETAILS OF ADVOCATES: SUPRIYA MANAN ()(9810588874)(PETITIONER) ASHISH BATHLA(ASHISHBATHLA@HOTMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
23	CRL.A.-678/2009 CRL.M.A. 3517/2007	STATE V/s NAGESH TYAGI	SUNIL KAPOOR, P.S.BINDRA, SHIPRA CHAUDHARY, O.P. SAXENA, JITENDER KUMAR, A RAI, KUMAR ANKUR	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()() WITHOUT GENERATE ()() WITHOUT GENERATE ()() KUMAR ANKUR(KUMAR_ANKURR@YAHOO.CO.IN)(9313263511)(PETITIONER)		P.S.-FIR NO. :(MALVIYA NAGAR-438/1998)
24	CRL.M.C.-38/2024	DR. RAMESH GUPTA V/s STATE -THROUGH SHO & ANR.	RAMESH GUPTA, SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: RAMESH GUPTA(DRRCGUPTA1971@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNIL KUMAR(KU33119@GMAIL.COM)(9350549030)(PETITIONER)		P.S.-FIR NO. :(RANJEET NAGAR-254/2013)
25	CRL.M.C.-392/2024	KARTIK MENDIRATTA V/s STATE (GOVT OF NCT OF DELHI) & ORS.	MADHU SUDAN BHAYANA, HARSHIT JAIN, PARVINDER CHAUHAN	
		OTHER DETAILS OF ADVOCATES: MADHU SUDAN BHAYANA(MADHUSUDANBHAYANA@GMAIL.COM)(9891617861)(PETITIONER) SHREENAYAY (MADHUSUDANBHAYANA@GMAIL.COM)(9891617861)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) HARSHIT JAIN(ADVHARSHIT.SUPREMECOURT@GMAIL.COM)(9013067111)(RESPONDENT) PARVINDER CHAUHAN (PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT)		P.S.-FIR NO. :(PRASAD NAGAR-169/2023)

26	CRL.M.C.-904/2024 CRL.M.A. 5983/2024	SUKHINDER BIR SINGH V/s STATE OF DELHI & ANR.	SUKHINDER BIR SINGH	
		OTHER DETAILS OF ADVOCATES: SUKINDER BIR SINGH(SB.SINGH07@GMAIL.COM)(9312380001)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (RANI BAGH-536/2014) W.P.(CRL) 1172/2021 FILED BY SUKHINDER BIR SINGH (DISPOSED ON : 2022-01-03) P.S.-FIR NO. : (RANI BAGH-536/2014)
27	CRL.M.C.-2099/2024 CRL.M.A. 8119/2024	BIJENDER SINGH V/s HERO FINCORP LTD & ANR.	VARDHMAN KAUSHIK, ARUN AGGARWAL, VARDHMAN KAUSHIK	
		OTHER DETAILS OF ADVOCATES: TRIUMPH LEGAL(UARDHAMANKAUSHIK@GMAIL.COM)(8600510500)(PETITIONER) TRIUMPH ()(8600510500)(PETITIONER) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)(9811087995)(RESPONDENT) VARDHMAN KAUSHIK(VARDHMANKAUSHIK@GMAIL.COM)(9899697730)(PETITIONER)		
28	CRL.M.C.-2191/2024 CRL.M.A. 8506/2024	RAJESH JAIN V/s MRS. MONICA	SAHIL GARG	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN(JAINRAJESH2006@GMAIL.COM)(9999564848)(PETITIONER) MONICA(MONICA.INFORMEDIA@GMAIL.COM)()(RESPONDENT)		
29	CRL.M.C.-2313/2024	MR. SHOKEEN V/s THE STATE NCT OF DELHI AND ANR.	AVTAR SINGH BHAMLOT	
		OTHER DETAILS OF ADVOCATES: GURBAKSH SINGH (GURBAKSHSINGHADV157@GMAIL.COM)(9810010333)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (PARLIAMENT STREET-000352/2019)
30	CRL.M.C.-2385/2024 CRL.M.A. 9157/2024	KHURAM PARVEZ V/s NATIONAL INVESTIGATION AGENCY & ANR.	KARTIK VENU	
	WITH CRL.M.C. 2390/2024	OTHER DETAILS OF ADVOCATES: KARTIK VENU(TAMLAW.KARTIK@GMAIL.COM)(9650560472)(PETITIONER) KARTIK VENU(TAMLAW.KARTIK@GMAIL.COM)(9650560472)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-37/2020) CRL.A. 763/2023 FILED BY KHURAM PARVEZ (DISPOSED ON : 2024-01-25) CRL.A. 762/2023 FILED BY KHURAM PARVEZ (DISPOSED ON : 2024-01-25) CRL.M.C. 2390/2024 FILED BY KHURAM PARVEZ (D. OF HEARING : 2025-04-03) P.S.-FIR NO. : (NIA-37/2020)
31	CRL.M.C.-2390/2024 CRL.M.A. 9164/2024	KHURAM PARVEZ V/s NATIONAL INVESTIGATION AGENCY	KARTIK VENU	
		OTHER DETAILS OF ADVOCATES: KARTIK VENU(TAMLAW.KARTIK@GMAIL.COM)(9650560472)(PETITIONER) NATIONAL INVESTIGATION AGENCY(INFO.NIA@GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-37/2020) CRL.A. 763/2023 FILED BY KHURAM PARVEZ (DISPOSED ON : 2024-01-25) CRL.A. 762/2023 FILED BY KHURAM PARVEZ (DISPOSED ON : 2024-01-25) CRL.M.C. 2385/2024 FILED BY KHURAM PARVEZ (D. OF HEARING : 2025-04-03) P.S.-FIR NO. : (NIA-37/2020)
32	CRL.M.C.-3014/2024	V V/s STATE OF NCT OF DELHI & ANR.	TANYA AGARWAL (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: TANYA AGARWAL(TANYA.ADVOCATE@GMAIL.COM)(9205868644)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (PARLIAMENT STREET-47/2018)
33	CRL.M.C.-3110/2024 CRL.M.A. 12036/2024 CRL.M.A. 12037/2024 CRL.M.A. 14452/2024 CRL.M.A. 17540/2024	VIMLESH KUMAR V/s STATE NCT OF DELHI	MADHAV BHATIA	
		OTHER DETAILS OF ADVOCATES: MADHAV BHATIA(MADHAVBHATIA@VERTARILEGAL.COM)(9910572585)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-301/2023) BAIL APPLN. 1038/2024 FILED BY VIMLESH

		KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MADHAV BHATIA (MADHAVBHATIA@VERTARILEGAL.COM)(9910572585)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MADHAV BHATIA(MADHAVBHATIA@VERTARILEGAL.COM)(9910572585)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		KUMAR (DISPOSED ON : 2024-04-05) BAIL APPLN. 1569/2024 FILED BY MOHD ARIF (DISPOSED ON : 2024-11-04) BAIL APPLN. 1458/2024 FILED BY LOVE SINGH (DISPOSED ON : 2024-05-14) BAIL APPLN. 4420/2024 FILED BY ARVIND KUMAR SHARMA (DISPOSED ON : 2024-12-16) BAIL APPLN. 398/2025 FILED BY LOVE SINGH@LOVE KUSH (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-301/2023)
34	CRL.M.C.-3127/2024 CRL.M.A. 12115/2024 CRL.M.A. 12116/2024 CRL.M.A. 6074/2025	VINEET KUMAR GUPTA V/s GULZAR AHMED	HIMANSHU UPADHYAYA	
		OTHER DETAILS OF ADVOCATES: HIMANSHU UPADHYAY(UPADHYAYAILC@GMAIL.COM)(9811254646)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) HIMANSHU UPADHYAY(UPADHYAYAILC@GMAIL.COM)(9811254646)(PETITIONER)		
35	CRL.M.C.-3130/2024 CRL.M.A. 12123/2024 WITH CRL.M.C. 3756/2024	NOMIT KOCHHAR & ANR. V/s STATE OF NCT OF DELHI & ANR.	MAYANK MAINI, ANKIT SINGH	
		OTHER DETAILS OF ADVOCATES: MAYANK MAINI(ADVMAYANKMAINI@GMAIL.COM)(9811075837)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANKIT SINGH(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ROHINI NORTH-102/2021) CRL.M.C. 3756/2024 FILED BY NOMIT KOCHHAR & ANR. (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(ROHINI NORTH-102/2021)
36	CRL.M.C.-3756/2024 CRL.M.A. 14386/2024	NOMIT KOCHHAR & ANR. V/s STATE GOVT. OF NCT OF DELHI & ANR.	MAYANK MAINI, ANKIT SINGH	
		OTHER DETAILS OF ADVOCATES: CHANDER M.MAINI (ADVMAYANKMAINI@GMAIL.COM)(9811075837)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANKIT SINGH(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER)		P.S.-FIR NO. :(VIJAY VIHAR-551/2021)
37	CRL.M.C.-3246/2024 CRL.M.A. 12516/2024 CRL.M.A. 12517/2024 WITH CRL.M.C. 3266/2024	JAYPREET KAUR SAWHNEY & ANR. V/s STATE OF NCT OF DELHI & ORS.	MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: MOHIT CHAUDHARY(MOHITCHAUDHARY2020@GMAIL.COM)(9810074159)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
38	CRL.M.C.-3266/2024 CRL.M.A. 12593/2024 CRL.M.A. 12594/2024	JAYPREET KAUR SAWHNEY & ANR. V/s STATE OF NCT OF DELHI & ORS.	MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: MOHIT CHAUDHARY(MOHITCHAUDHARY2020@GMAIL.COM)(9810663997)(PETITIONER) AASHISH ARYA(KUSHAL82KUMAR@GMAIL.COM)(9810074159)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
39	CRL.M.C.-3653/2024 CRL.M.A. 13992/2024	VIJAY KUMAR KHURANA V/s THE REGISTRAR OF COMPANIES	SERMON RAWAT	
		OTHER DETAILS OF ADVOCATES:		
40	CRL.M.C.-3688/2024 CRL.M.A. 14152/2024	VINEET GUPTA V/s M/S ICICI BANK LTD & ANR.	ASHISH CHAUHAN, ANURADHA DUTT, SARTHAK ADVOCATES & SOLICITORS	
		OTHER DETAILS OF ADVOCATES: VIVEKKUMAR(VIVEKKUMAR@AKASSOCIATES.ORG.IN)()(PETITIONER) AK ASSOCIATES(OFFIC@AKASSOCIATES.ORG.IN)()(PETITIONER) AK ASSOCIATES (OFFICE@AKASSOCIATES.ORG.IN)()(PETITIONER) TRISHA (TRISHA.RAYCHAUDHURI@DMD.LAW)()(RESPONDENT) ICICI BANK (ICICIBANK.COM)()(RESPONDENT) TRISHA(TRISHA.RAYCHAUDHURI@DMD.LAW)()(RESPONDENT) ANURADHA DUTT(ADMIN@DMD.LAW)(9910044138)(RESPONDENT) ()()(PETITIONER)		
41	CRL.M.C.-4012/2024	DEEPAK @ FAIZAL V/s THE STATE OF NCT OF DELHI & ANR.	SANJAY MANI TRIPATHI	

		OTHER DETAILS OF ADVOCATES: SANJAY MANI (SANJAYMTRIPATHI@GMAIL.COM)(9312815897)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SEEMA PURI-230/2019) CRL.M.C. 4238/2024 FILED BY DEEPAK @ FAIZAL & ORS. (DISPOSED ON : 2024-05-22) P.S.-FIR NO. : (SEEMA PURI-230/2019)
42	CRL.M.C.-4408/2024 CRL.M.A. 16707/2024	ANAND TRADERS & ANR. V/s HAVELLS INDIA LTD	JHUM JHUM SARKAR	
		OTHER DETAILS OF ADVOCATES: SAMAGRA LAW(RADHIKA.MALIKA@SAMAGRALAW.COM)(9560830273)(PETITIONER) SANJAY KUMAR GUPTA(SANJAYKUMAR.GUPTA@HAVELS.COM)()(RESPONDENT)		
43	CRL.M.C.-4763/2024	LALIT MAKHAN & ANR. V/s STATE OF NCT OF DELHI & ANR.	VIRENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: VIRENDRA SINGH(ADVOCATEVSINGH016@GMAIL.COM)(8588865322)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (ALIPUR-562/2014)
44	CRL.M.C.-5041/2024 CRL.M.A. 19267/2024	MRS NASREEN AKHTAR AND ANOTHERS V/s STATE OF NCT OF DELHI AND ANOTHER	SURENDER KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SURENDER KUMAR GUPTA (GUTPASK66@GMAIL.COM)(9810270636)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (GEETA COLONY-136/2018)
45	CRL.M.C.-5147/2024 CRL.M.A. 19621/2024	ASHISH CHAUDHARY V/s THE STATE (NCT OF DELHI) & ANR.	VAISHALI GOYAL	
		OTHER DETAILS OF ADVOCATES: SHAURYANKER KAUSHIK(SHAURYANKER@VIDHIGYAHLAWOFFICES.COM)(9873623969)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KALKAJI-471/2023) BAIL APPLN. 733/2025 FILED BY DIVYA RASTOGI (DISPOSED ON : 2025-03-20) P.S.-FIR NO. : (KALKAJI-471/2023)
46	CRL.M.C.-5461/2024 CRL.M.A. 20904/2024 WITH CRL.M.C. 5463/2024 CRL.M.C. 5482/2024 CRL.M.C. 5530/2024 CRL.M.C. 5516/2024	GAURAV BHANDARI V/s TECHNOLOGY DEVELOPMENT BOARD	ASHISH BATRA, YASHVARDHAN	
		OTHER DETAILS OF ADVOCATES: ASHISH BATRA (ASHISH_44@HOTMAIL.COM)(9871423261)(PETITIONER) LEGALDIVISION TDP (LEGALDIVISION.TDP@GMAIL.COM)(0)(RESPONDENT) YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)(9650057524)(RESPONDENT)		
47	CRL.M.C.-5463/2024 CRL.M.A. 20908/2024	GAURAV BHANDARI V/s TECHNOLOGY DEVELOPMENT BOARD & ANR.	ASHISH BATRA, YASHVARDHAN	
		OTHER DETAILS OF ADVOCATES: ASHISH BATRA (ASHISH_44@HOTMAIL.COM)(9871423261)(PETITIONER) LEGAL DIVISION (LEGALDIVISION.TDP@GMAIL.COM)(0)(RESPONDENT) YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)(9650057524)(PETITIONER)		
48	CRL.M.C.-5482/2024 CRL.M.A. 20951/2024	GAURAV BHANDARI V/s TECHNOLOGY DEVELOPMENT BOARD	ASHISH BATRA, YASHVARDHAN	
		OTHER DETAILS OF ADVOCATES: YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)(9650057524)(RESPONDENT)		
49	CRL.M.C.-5516/2024 CRL.M.A. 21048/2024	GAURAV BHANDARI V/s TECHNOLOGY DEVELOPMENT BOARD	ASHISH BATRA, YASHVARDHAN	
		OTHER DETAILS OF ADVOCATES: ASHISH BATRA(ASHISH_44@HOTMAIL.COM)(9871423261)(PETITIONER) ASHISH BATRA(ASHISH_44@HOTMAIL.COM)(9871423261)(PETITIONER) DIVISION(LEGALDIVISIONTDB@GMAIL.COM)(0)(RESPONDENT) YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)(9650057524)(RESPONDENT)		
50	CRL.M.C.-5530/2024 CRL.M.A. 21107/2024	GAURAV BHANDARI V/s TECHNOLOGY DEVELOPMENT BOARD	ASHISH BATRA, YASHVARDHAN	
		OTHER DETAILS OF ADVOCATES: YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)(9650057524)(RESPONDENT)		

51	CRL.M.C.-5873/2024 CRL.M.A. 22437/2024 CRL.M.A. 27822/2024 CRL.M.A. 27823/2024 WITH CRL.M.C. 7222/2024	NITIN BHARDWAJ V/s M/S ELYSIUM ENERTAINMENT PVT LTD & ANR.	RAHUL BINDAL	
		OTHER DETAILS OF ADVOCATES: AKSA THOMAS (AKSATHOMAS113@GMAIL.COM)(8527119314)(PETITIONER) MOHIT (MOHIT1484@GMAIL.COM)(0)(RESPONDENT)		
52	CRL.M.C.-7222/2024 CRL.M.A. 27566/2024	NITIN BHARDWAJ V/s M/S ELYSIUM ENERTAINMENT PVT LTD & ANR.	RAHUL BINDAL	
		OTHER DETAILS OF ADVOCATES: AKSA THOMAS(AKSATHOMAS113@GMAIL.COM)(8527119314)(PETITIONER) MOHIT(MOHIT1484@GMAIL.COM)(0)(RESPONDENT)		
53	CRL.M.C.-6553/2024	JAGDISH YADAV V/s THE STATE OF N.C.T. OF DELHI AT NEW DELHI & ORS.	ROHIT RAJERSHI, RAJAT AGHNIHOTRI, GAURAV GOYAL	
		OTHER DETAILS OF ADVOCATES: ANKUR KASHYAP (ADMIN@AKRANDASSOCIATES.IN)(8288879130)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJAT AGHNIHOTRI(RAJATAGNIHOTRI@GMAIL.COM)(9873624672)(RESPONDENT) GAURAV GOYAL(GAURAVGOYAL_11@YAHOO.COM)(9899886074)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-199/2019)
54	CRL.M.C.-6582/2024 CRL.M.A. 25154/2024	ANKUR JAIN V/s DELHI SKY NETWORK	VAIBHAV SETHI	
		OTHER DETAILS OF ADVOCATES: VAIBHAV SETHI (SANDPLAWOFFICES@GMAIL.COM)(9999198933)(PETITIONER)		
55	CRL.M.C.-6587/2024	SHANU@ SHAN MOHAMMAD & ORS. V/s STATE GOVT OF DELHI & ANR.	SANJAY KUMAR PAWAR	
		OTHER DETAILS OF ADVOCATES: HAIDER ALI ()(9716465106)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DAYAL PUR-415/2024)
56	CRL.M.C.-6978/2024 WITH CRL.M.C. 8206/2024	HARENDER KUMAR V/s STATE NCT OF DELHI AND ANR	CHIRANJEEV CHAUHAN	
		OTHER DETAILS OF ADVOCATES: CHIRANJEEV CHAUHAN (ADV.CHIRANJEEV999@GMAIL.COM)(9050555590)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(G.T.B. ENCLAVE-302/2024) BAIL APPLN. 2579/2024 FILED BY HARENDER KUMAR (DISPOSED ON : 2024-07-24) CRL.M.C. 8206/2024 FILED BY OMBIR SINGH (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(G.T.B. ENCLAVE-302/2024)
57	CRL.M.C.-8206/2024 CRL.M.A. 31340/2024	OMBIR SINGH V/s STATE NCT OF DELHI AND ANR	CHIRANJEEV CHAUHAN	
		OTHER DETAILS OF ADVOCATES: CHIRANJEEV CHAUHAN (ADV.CHIRANJEEV999@GMAIL.COM)(9050555590)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(G.T.B. ENCLAVE-302/2024) BAIL APPLN. 2579/2024 FILED BY HARENDER KUMAR (DISPOSED ON : 2024-07-24) CRL.M.C. 6978/2024 FILED BY HARENDER KUMAR (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(G.T.B. ENCLAVE-302/2024)
58	CRL.M.C.-7493/2024	SANJEEV ARORA V/s THE STATE OF NCT OF DELIH AND ANR.	GAURAV KUMAR, VISHAMBER PANDIT	
		OTHER DETAILS OF ADVOCATES: MANISH VASHISHT(ADVOCATEMANISH.VASISHT@GMAIL.COM)(9868204201)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VISHAMBER PANDIT(LEGALVP06@GMAIL.COM)(9958872162)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAYAPURI-280/2014) BAIL APPLN. 2491/2014 FILED BY SANJEEV ARORA (DISPOSED ON : 2014-12-08) P.S.-FIR NO. :(MAYAPURI-280/2014)
59	CRL.M.C.-8188/2024	DEEPAK TALWAR V/s DIRECTORATE OF ENFORCEMENT	YASH DATT	Listing Remarks: AT 04:00 PM
		OTHER DETAILS OF ADVOCATES: TANVEER AHMED (VAIBHAV@GMAIL.COM)(9891984221)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 13/2017) W.P.(CRL) 385/2019 FILED BY DEEPAK TALWAR (DISPOSED ON : 2019-04-04)

				BAIL APPLN. 1180/2019 FILED BY MR. DEEPAK TALWAR (DISPOSED ON : 2019-09-19) CRL.M.C. 2506/2019 FILED BY ADITYA TALWAR (D. OF HEARING : 2025-08-06) W.P.(CRL) 1162/2019 FILED BY MRS. DEEPA TALWAR (DISPOSED ON : 2019-04-23) CRL.M.C. 4460/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-07-24) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 13/2017)
60	CRL.M.C.-8455/2024 CRL.M.A. 32265/2024 CRL.M.A. 32266/2024	PIYUSH KUMAR V/s MAHESH CHAND SHARMA & ANR.	VINAY KUMAR	
		OTHER DETAILS OF ADVOCATES: DEEPAK AGARWAL (OFFICEOFSAMEERSRIVASTAVA@GMAIL.COM)(9999730492)(PETITIONER) SAMEER SRIVASTAVA(OFFICEOFSAMEERSRIVASTAV@GMAIL.COM)(9999730492)(PETITIONER) ANKIT SHARMA (ANKITSHAMRA000666@GMAIL.COM)(0)(RESPONDENT) ANKIT SHARMA(ANKITSHARMA000666@GMAIL.COM)(0)(RESPONDENT)		
61	CRL.M.C.-8633/2024 CRL.M.A. 33012/2024	RAJBIR SINGH & ORS. V/s STATE OF NCT OF DELHI & ANR.	SUSHANT RAO	
		OTHER DETAILS OF ADVOCATES: PANKAJ YADAV (ADV.SUSHANTRAO@GMAIL.COM)(9910110273)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
62	CRL.M.C.-8803/2024	GUDDU V/s THE STATE AND ANR	SUMIT RANA	
		OTHER DETAILS OF ADVOCATES: SHAAN MOHMMED(LEGALHUB007@GMAIL.COM)(9911786503)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALINDI KUNJ-364/2021) CRL.M.C. 30/2024 FILED BY GUDDU & ORS. (DISPOSED ON : 2024-02-13) P.S.-FIR NO. :(KALINDI KUNJ-364/2021)
63	CRL.M.C.-8882/2024 CRL.M.A. 33966/2024	SH. NAVEEN @M. NAVEEN & ORS. V/s STATE OF NCT OF DELHI & ANR.	VIJENDER KUMAR VATS	
		OTHER DETAILS OF ADVOCATES: VIJENDER K. VTS(VATS.ADVOCATE@GMAIL.COM)(9891156291)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(DWARKA NORTH-258/2010)
64	CRL.M.C.-9111/2024 CRL.M.A. 34922/2024 CRL.M.A. 34923/2024	SIDDHANT DALMIA & ANR. V/s M/S SHINE CARBON AND CHEMICALS PVT.LTD.	ARCHIT SINGHAL	
		OTHER DETAILS OF ADVOCATES: U.K SINGHAL (LEGAL@SIGMALEGAL.IN)(9599043045)(PETITIONER)		
65	CRL.M.C.-9409/2024 CRL.M.A. 36077/2024 CRL.M.A. 36079/2024 CRL.M.A. 538/2025	TEENA JUNEJA V/s THE STATE GNCT OF DELHI AND ANR	HEMANT KUMAR	
		OTHER DETAILS OF ADVOCATES: PANKAJ SHARMA(PANKAJSHARMANAN@GMAIL.COM)(9315506556)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(PATEL NAGAR-476/2015)
66	CRL.M.C.-738/2025 CRL.M.A. 3482/2025	KULVEER SINGH V/s STATE OF NCT OF DELHI & ANR.	SHOUMENDU MUKHERJI	
		OTHER DETAILS OF ADVOCATES: MEGHA SHARMA (MSLEGAL.CO@GMAIL.COM)(7982535227)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CIVIL LINES-337/2022)
67	W.P.(CRL)-616/2025 CRL.M.A. 5712/2025 CRL.M.A. 5713/2025 CRL.M.A. 5714/2025	ROCKY ABRAHAM V/s STATE GOVT.OF NCT OF DELHI AND ORS.	WILLS MATHEWS	
		OTHER DETAILS OF ADVOCATES: WILLS MATHEWS(WILLSMATHEWS@GMAIL.COM)(9810329666)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-36/2025)

03.04.2025

ADVANCE CAUSE LIST

68	W.P.(CRL)-709/2025 CRL.M.A. 6538/2025	KARANDEEP SINGH V/s UNION OF INDIA	SHREYA SAHNI	
		OTHER DETAILS OF ADVOCATES: SHREYA SAHNI(SHREYA.SAHNI.2499@GMAIL.COM)(8840216502)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS- 7/217/2018/CI-II (NR))
PART-HEARD MATTERS				
69	CRL.M.C.-9327/2024 CRL.M.A. 35734/2024	AJAY RELAN V/s DURGA BUILDERS PVT. LTD	KARANJAWALA & CO, ASHISH HIRA	
		OTHER DETAILS OF ADVOCATES: KARANJAWALA(SUDHIRSHARMALEGAL@GMAIL.COM)(9717196388)(PETITIONER) SUDHIR SHARMA (SUDHIR.SHARMA@KARANJAWAL.IN)(0)(RESPONDENT) ASHISH HIRA(ASHISH.HIRA30@GMAIL.COM)(9958468939)(PETITIONER)		

HIGH COURT OF DELHI
02.04.2025.

REGISTRAR(LISTING)

COURT NO.51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH"

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E, ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M"

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MEETING NO. 2512 822 186.

NOTE FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
1	CO.PET.-147/1996 CO.APPL. 875/2023 WITH CRL.O.(CO.) 8/2007	MICRO DEVICES INC. V/s INFOCOM DIGITAL SYSTEMS (P) LTD.	SARAT CHANDRA, OFFICIAL LIQUIDATOR, SK LUTHRA, SANJAY PODDAR, UCHIT BHANDARI, AJIT RAJPUT, LEGAL KNIGHTS, REEMA KHORANA	
		OTHER DETAILS OF ADVOCATES: REEMA KHORANA(REEMAKHORANA@REDIFFMAIL.COM)(9811135752)(PETITIONER)		
2	CRL.O.(CO.)-8/2007 CO.APPL. 796/2013 WITH CO.PET. 147/1996	M/S INFOCOM DIGITAL SYSTEM LTD V/s DEEPAK DAVE & ORS.	MS.MANISHA TYAGI, LEGAL KNIGHTS, MR.SK LUTHRA, PRAMOD KUMAR	
		OTHER DETAILS OF ADVOCATES:		
CONNECTED MATTERS (ANMM)				
3	CO.PET.-153/1998 CO.APPL. 713/2012 CO.APPL. 530/2014 OLR 70/2015 OLR 60/2024 CO.APPL. 965/2024 CO.APPL. 35/2025 WITH CRL.O.(CO.) 3/2012	MISS NIVEDITA MUKHERJEE V/s M/S SPG GREEN GOLD PLANTATION LTD.	SUNIL MALHOTRA, OFFICIAL LIQUIDATOR, GOPAL SINGH, AKSHIT MOHAN, BIJENDER SINGH, CL KUMAR, SK LUTHRA, SANJIV SABHARWAL, PAWAN MADAN, ACAKHA KUMAR, AKSHIT MOHAN	
		OTHER DETAILS OF ADVOCATES: AKSHIT MOHAN(AKSHITMOHAN2208@GMAIL.COM)(9973016558)(RESPONDENT)		
4	CRL.O.(CO.)-3/2012 WITH CO.PET. 153/1998	M/S SPG GREEN GOLD PLANTATION LTD V/s SH. STYA DEV SHARMA	GOPAL SINGH, PAWAN MADAN	
		OTHER DETAILS OF ADVOCATES:		
CONNECTED MATTERS (ANMM)				
5	CCP(CO.)- 3/2022(Disposed off case) WITH CO.PET. 265/1998	LT. COL. RPS DHANOA V/s OFFICIAL LIQUIDATOR ATTACHED TO THE HIGH COURT OF DELHI	BHASKAR VALI	

	OTHER DETAILS OF ADVOCATES:		
6	CO.APPL. 1007/2019 CO.APPL. 1012/2019 CO.APPL. 1132/2019 CO.APPL. 1133/2019 CO.APPL. 148/2020 CO.APPL. 278/2020 CO.APPL. 699/2020 CO.APPL. 667/2021 CO.APPL. 459/2023 CO.APPL. 572/2023 CO.APPL. 190/2024 OLR 21/2023 In CO.PET.- 265/1998	RE-M/S JVG FINANCE LTD. V/s	HS PARIHAR, PAWAN KUMAR, AMAN VACHHER, AMAN VACHHER, DHEERAJ GUPTA, P NAGESH, H.K. CHATURVEDI, ANIL KARNWAL, MOHD SHAKEEL, RAHUL, MONIKA ARORA, MONIKA ARORA & ASSOCIATES, FAIZ HYDER RIZVI, SHAILENDRA SINGH, AJAY TIWARI, OFFICIAL LIQUIDATOR, MANSI CHADHA, DEEPAK SHARMA, VIJAY KASANA, AMIT PRAKASH SHAHI, ATRYEE GAUTAM, ANAND MOHAN MISHRA, AJIT RAJPUT, SAURABH SONI, DHEERAJ GUPTA, AMIT GOEL, ADITYA WADHWA, MILAN SINGH NEGI, RISHAB JAIN, PRADEEP CHHINDRA, BHASKAR VALI, SRINIVAS R RAO MAMIDANNA, RAM LAL ROY, P.NAGESH, BHABNA DAS, JRLISTING LISTING, PIYUSH SACHDEV, RISHABH JAIN, NEERAJ KUMAR JHA, SWAPNIL GAUR, ANJANEYA SINGH, BHAGABATI PRASAD PADHY, JRLISTING LISTING, MONIKA ARORA, RAJINDER MATHUR, SRINIVAS KOTNI, PURNIMA SETHI, NAGESH, RITU, GIRIJESH PANDEY, P.D TEWARI, MANOJ, RAHUL THUKRAL, LAW TREE, ANIL, PUSHKAR KATYAL, PRATEEK DHANDA, RAKESH KUMAR, RISHABH JAIN, MANOJ CHANDRA MISHRA, AMAN NANDRAJOG, SHILPI YADAV, DHANANJAY GARG, RITU SINGH MANN, BHIM SINGH NAGAR, B YESHWANTH RAJ, DHEERAJ MANCHANDA, KARAN KAPOOR, BHASKAR VALI, DEEPAK KHOSLA, GOPAL JHA, RAISUDDIN, BHABNA DAS, KUNAL TYAGI, A.K. MISHRA, RUCHI KHURANA, MOHIT MITTAL, BHAVYA SETHI, SONAM SHARMA, TANMAY YADAV, SUNIL KUMAR SHARMA, TARUN KUMAR, P NAGESH, PRABEEN CHANDRA, A MAHAJAN, MR.RR DWIVEDI, BS RAJESH, S SHARMA, MS.MANISHA TYAGI, MR. S MAHESHWARI, DHIRAJ MISHRA, MR.SK LUTHRA, P.I.JOSHE, MS.MS UPPAL, T.S.CHAUDHARY, ARUN SRIVASTAV, KN POPLI, VIJAY K SINGH, MS.MANISHA SINGH, MS.UPPAL, SANJEEV, AK THAKUR, MR.MAYUR R.SHAH, MR.PURNIMA SETHI, HARISH CHAND SHARMA, RANJANA ROY, MR. UCHIT BHANDARI, DHANANJAY, U.C.MITTAL, K P TOMS, U C MITTAL, R K BAKSHI, PUSHKAR SOOD, SARABJIT SHARMA, ABHAY KUMAR, VIKAS MAHAJAN, SARBJIT SHARMA, PRATAP, SHAILENDRA, SHAILENDRA SINGH & CO, LAV KUMAR AGGARWAL, ADRINDUM, NITIN SHARMA, SOMVEER SINGH DESWAL, ARUNAY PATNAIK, SUNITA TIWARI, CHADHA & ASSOCIATES, ALAM, ATHAR ALAM, AJHAR ALAM, BRAJESH VERMA, VINAY KUMAR, SEEMA GUPTA, SWETANK SHANTANU, A.K.SINGH, BIPIN, RAJIV KUMAR, C MOHAN RAO, HITENDER KAPUR, SEEMA KASHYAP, AMIT ANAND TIWARI, A K SRIVASTAVA, N RAJA SINGH, MANISH KR, TARUN GUPTA, SHAILENDRA SINGH, GOEL & ASSO, SHIVALOK YASHOVARHDAN, RAJ KUMAR SHERAWAT, PAWANJIT SINGH BINDRA, RAJAT ARORA, RISHI SOOD, CHANDNI GOYAL, ANIL KUMAR GUPTA, SACHIN MITTAL, SOMESH KUMAR DUBEY, JOSEPH ARISTOTLE S., GIRISH KUMAR, ATUL GUPTA, K. N. MOHAN, YOGESH KUMAR JAGIA, PANKAJ KUMAR, SAURABH KALIA, LAVINA AHUJA, ASHIM SHRIDHAR, VISHALAKSHI SINGH, GIRIRAJ SUBRAMANIAM, PRASHANT KUMAR TYAGI, DALIP MEHRA, ABHEY KUMAR GUPTA, ANIL KUMAR KARNWAL, GURNOOR KAUR BAJAJ, SUMIT NAGPAL, VINAYAK MARWAH, ANJANEYA SINGH, GURKAMAL HORA ARORA, TANMAY YADAV, RAHUL SHUKLA, TARUN KUMAR, NEERAJ SHEKHAR
		OTHER DETAILS OF ADVOCATES: AMAN VACHHER(ADVVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER) VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873146665)(PETITIONER) AMIT PRAKASH SHAHI(AMITPRAKASHSHAHI@GMAIL.COM)(9582695868)(PETITIONER) ATRYEE GAUTAM(GAUTAM.ATRYEE@GMAIL.COM)(9810220380)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) AJIT RAJPUT(AJITRAJPUTADV@GMAIL.COM)(9899041830)(PETITIONER) AMAN VACHHER(ADVVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) SAURABH SONI(SAURABSONI@GMAIL.COM)(9899537484)(PETITIONER) AMIT GOEL(GOELASSOCIATES42@GMAIL.COM)(9810122373)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) ADITYA WADHWA(ADITYA.WADHWA@GMAIL.COM)(9910412299)(PETITIONER) BHASKARVALI(BHASKAR.VALI@GMAIL.COM)(9910358225)(PETITIONER) RAMROY(RAMLALROY@GMAIL.COM)(9312257661)(PETITIONER)	

		SHAILENDRA SINGH(SSNCOMPANY@GMAIL.COM)(9899027733)(PETITIONER) AJIT RAJPUT(AJITRAJPUTADV@GMAIL.COM)(9899041830)(PETITIONER) VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873146665)(PETITIONER) BHABNADAS(BHABNADAS@GMAIL.COM)(9560424577)(PETITIONER) DHEERAJ MANCHANDA(MANCHANDA.DHEERAJ@HOTMAIL.COM)(9899393339)(PETITIONER) AMAN VACHHER(ADVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) DHEERAJGUPTA(PERITIAPRADEEP@GMAIL.COM)(7210670704)(PETITIONER) PAWANJIT SINGH BINDRA(PAWANBINDRA@HOTMAIL.COM)(9811054970)(PETITIONER) RAJAT ARORA(RAJATARORA1984@GMAIL.COM)(9958593888)(PETITIONER) RISHI SOOD(RISHI.SOOD83@GMAIL.COM)(9650133112)(PETITIONER) CHANDNI GOYAL(BALLURAM987@GMAIL.COM)(9818274049)(PETITIONER) SRINIVAS R RAO MAMIDANNA(ADV.SRIPRASRI@GMAIL.COM)(9810335097)(PETITIONER) ANIL KUMAR GUPTA(ANILADVOSC1991@GMAIL.COM)(9811381268)(RESPONDENT) SACHIN MITTAL(MAIL.SMALAWYERS@GMAIL.COM)(9810166992)(RESPONDENT) SOMESH KUMAR DUBEY(LAWYERSOMESH@GMAIL.COM)(9868451914)(RESPONDENT) DEEPAK KHOSLA(DEEPAK.KHOSLA@GMAIL.COM)(9811054200)(PETITIONER) JOSEPH ARISTOTLE S.(ARISTOTLEAOR@GMAIL.COM)(9212018118)(RESPONDENT) SHAILENDRA SINGH(SSNCOMPANY@GMAIL.COM)(9899027733)(RESPONDENT) GIRRIK KUMAR(LAWYERGIRISH@GMAIL.COM)(9873777479)(RESPONDENT) ATUL GUPTA(ATULGUPTAADV@HOTMAIL.COM)(9810862405)(PETITIONER) SAURABH KALIA(RAHULGUPTA201525@GMAIL.COM)(9599863694)(PETITIONER) LAVINA AHUJA(LAVINAAHUJA333@GMAIL.COM)(9992144066)(PETITIONER) ASHIM SHRIDHAR(ASHIM_SHRIDHAR@HOTMAIL.COM)(9971547353)(PETITIONER) VISHALAKSHI SINGH(SINGHVISHALAKSHI93@GMAIL.COM)(07999710425)(PETITIONER) MILAN SINGH NEGI(NEGIMILAN04@GMAIL.COM)(9015332650)(PETITIONER) MILAN SINGH NEGI(NEGIMILAN04@GMAIL.COM)(9015332650)(PETITIONER) BHAGABATI PRASAD PADHY(BHAGABATI_PP@YAHOO.COM)(9350209833)(PETITIONER) PRADEEP CHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER) RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(RESPONDENT) TANMAY YADAV(TANMAYYADAV923@GMAIL.COM)(9971526082)(PETITIONER) B YESHWANTH RAJ(YESHWANTHRAJ.YR@GMAIL.COM)(9818092733)(PETITIONER) AMAN VACHHER(ADVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER) TARUN KUMAR(TARUNKUMAR99906@GMAIL.COM)(9990612454)(RESPONDENT) NEERAJ SHEKHAR(SHEKHARLAWOFFICE@REDIFFMAIL.COM)(9312210391)(RESPONDENT)		
7	CO.PET.-266/1998 CO.APPL. 1214/2019 CO.APPL. 1317/2019 CO.APPL. 672/2023 WITH CRL.O.(CO.) 27/1998	RESERVE BANK OF INDIA V/s M/S J.V.G. LEASING LTD.	HS PARIHAR, P D GUPTA, DHEERAJ GUPTA, SK LUTHRA, MANISHA, RAHUL GUPTA, VIKAS PAHWA, VIJAY K SINGH, MR.MANOJ KUMAR SINGH, MR.SUNITA HARISH, MS.MANISHA SINGH, KA SINGH, SARABJIT SHARMA, SHAILENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: P D GUPTA(PDGUPTA1@YAHOO.COM)(9811647897)(PETITIONER) DHEERAJ GUPTA(PARDEEPJADON37373@GMAIL.COM)(7210670704)(PETITIONER)		
8	CO.PET.-267/1998 WITH CO.PET. 265/1998	RE-M/S J.V.G. SECURITIES LTD. V/s	HS PARIHAR, MR.ABIR PHUKAN, S MISHRA, MR. SUNITA HARISH, MR. S. MAHESHWARI, RAHUL GUPTA, MANISHA, S MAHESHWARI, VIJAY K. SINGH, RP KATHURIA, AP DHAMIJA, MR.S.BANERJEE, MR.P.HAZARIKA, REENA JAIN, SARABJIT SHARMA, SALONI NAGORIA, SHAILENDRA SINGH	
		OTHER DETAILS OF ADVOCATES:		
CONNECTED MATTERS(ANMM)				
9	CO.PET.-332/2000 CO.APPL. 834/2008 CO.APPL. 2450/2011 CO.APPL. 808/2017 CO.APPL. 809/2017 OLR 90/2024 CO.APPL. 682/2024 WITH CRL.O.(CO.) 6/2008	M/S RAMA TUBE CO. V/s M/S JAY RAPID ROLLER LTD.	SN GUPTA, DK RASTOGI, SAURABH KALIA, OFFICIAL LIQUIDATOR, SURESH KUMAR, MR R.K. BAKSHI, OL, VARSHA, KK MANAN, VIPIN NAYAR, MR. N. SRIVASTAVA, PERVINDER	
		OTHER DETAILS OF ADVOCATES:		
10	CRL.O.(CO.)-6/2008 CO.APPL. 1681/2009 WITH CO.PET. 332/2000	M/S JAY RAPID ROLLER LTD V/s SUKHBIR SINGH PAINTAL	MS.MANISHA TYAGI	
		OTHER DETAILS OF ADVOCATES:		
CONNECTED MATTERS (ANMM)				
11	CO.PET.-122/2009 CO.APPL. 1899/2012 CO.APPL. 1900/2012 CO.APPL. 2311/2012 CO.APPL. 427/2013	SMT. VIJAYA GARG V/s M/S PSG DEVELOPERS & ENGINEERS LTD. & ANR.	J C GUPTA & CO, ANSHU, OFFICIAL LIQUIDATOR, HAIDER ABBAS, GOPAL, ASHWANI, MZ CHAUDHARY, TARUN ASWANI, SHINJAN JAIN, VINEET MALHOTRA, DAHIYA SUKHBIR SINGH, MEGHNA KAR	

	CO.APPL. 1274/2013 CO.APPL. 1495/2014 CO.APPL. 333/2015 CO.APPL. 3432/2016			
		OTHER DETAILS OF ADVOCATES: SHINJAN JAIN(SHINJAN.JAIN90@GMAIL.COM)(9717713092)(PETITIONER) VINEET MALHOTRA(ADVOCATEVMALHOTRA@GMAIL.COM)(8588011144)(PETITIONER) DAHIYA SUKHBIR SINGH(SUKHBIRSINGHDAHIYA@YAHOO.CO.IN)(9811543702)(RESPONDENT) HAIDER ABBAS(HABBAS.21@GMAIL.COM)(9717062924)(PETITIONER) MEGHNA KAR(MEGHUKAR@GMAIL.COM)(9810212052)(PETITIONER)		
12	CRL.O.(CO.)- 18/2015 WITH CO.PET. 122/2009	P.S.G.DEVELOPERS & ENGINEERS LTD.(IN LIQN.) V/s SH. YATINDRA SINGH RANA & ORS.	OFFICIAL LIQUIDATOR	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE COMPANY MATTERS				
13	CO.PET.-333/2001 CO.APPL. 627/2005 CO.APPL. 802/2018 WITH CRL.O.(CO.) 16/2005	DCM FINANCIAL SERVICES LTD. V/s MISHRA HANDICRAFT PVT. LTD.	OFFICIAL LIQUIDATOR, ALOK SHUKLA, MR.SACHIN CHOPRA, RAJESH SHARMA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER)		
14	CO.PET.-295/2002 CO.APPL. 2187/2011 CO.APPL. 1306/2012	M/S. LA OPALA RG LTD. V/s M/S SPECTRUM MAGAZINE LTD.	ANKUR S, M.S VINAIAK, GOPAL, MR.S.VAIDYALINGAM, MR.AMAN VACHHAR, ASHOK LEEKHA, MR.PRADEEP DIWAN, MR.V MOHAN, MR.PEEYOSH KALRA, MR.K MOHAPATRA, MR.NAVNEET MISHRA, MR.KAMAL NIJHAWAN, ARJUN HARKAULI, MR.MANOJ ARORA, ASHOK, MAYANK KUMAR, GARIMA PARSHAD, GARIMA PRASHAD, GURVINDER KAUR SURI, GAURAV SHARMA	
		OTHER DETAILS OF ADVOCATES: GURVINDER KAUR SURI(LITIGATION@SURICO.IN)(9871692195)(PETITIONER) GAURAV SHARMA(GSHARMA.NLIU@GMAIL.COM)(9644751674)(RESPONDENT)		
15	CO.PET.-248/2009 OLR 102/2015 CO.APPL. 1285/2015 CO.APPL. 1876/2015 OLR 236/2016 CO.APPL. 641/2016 CO.APPL. 348/2017 CO.APPL. 1169/2017	N & S & N CONSULTANTS S.R.O V/s SRM EXPLORATION PRIVATE LIMITED	SINGH & ASSOCIATES, OFFICIAL LIQUIDATOR, GAURAV PURI, GURVINDER KAUR SURI, SANDEEP KHURANA, NIRAJ SINGH, PARITOSH BUDHIRAJA	
		OTHER DETAILS OF ADVOCATES: SANDEEP KHURANA(ASSOCIATEDCHAMBERS@GMAIL.COM)(9810118389)(PETITIONER) GAURAV PURI(PURICO@ME.COM,TANYACHAWLA0306@GMAIL.COM)(9899199898)(PETITIONER) NIRAJ SINGH(NIRAJSSINGHADV@GMAIL.COM)(9810009829)(PETITIONER) PARITOSH BUDHIRAJA(PARITOSHBUDHIRAJA@GMAIL.COM)(9810100237)(RESPONDENT)		
16	CO.PET.-530/2012 OLR 5/2025	M/S SA ASSOCIATES & CONTRACTS PVT LTD V/s FALCON TECHNOSYSTEMS LIMITED	MEENAKSHI ARORA, OFFICIAL LIQUIDATOR, KAPIL KHER, MOHIT D RAM	
		OTHER DETAILS OF ADVOCATES:		
17	CO.PET.- 460/2014(Disposed off case) CO.APPL. 1353/2019	MERCURIA ENERGY TRADING B.V. V/s INDO MERCURIA INTERNATIONAL PRIVATE LIMITED	ANUPAM PRAKASH, AISHWARYA MODI, RISHI AGRAWALA, SANDEEP SINGH HORA, AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: AISHWARYA MODI(AISHWARYA.MODI@AZBPARTNERS.COM)(9810749064)(PETITIONER) RISHI AGRAWALA(HCEFILING@AGLAW.IN)(9953936545)(PETITIONER) SANDEEP SINGH HORA(HORA.SANDEEP@GMAIL.COM)(9829052888)(PETITIONER) AISHWARYA MODI(AISHWARYA.MODI@GMAIL.COM)(9910738855)(PETITIONER)		
FOR DIRECTION				
18	CCP(CO.)-2/2013 WITH CO.A(SB) 99/2011	ATUL MAHAJAN V/s MOHAN KUMAR GARG	ANGAD MEHTA, ALOK KR	
		OTHER DETAILS OF ADVOCATES:		

HIGH COURT OF DELHI AT NEW DELHI

No.: 123/Rules/DHC

Dated: 03.10.2024

PRACTICE DIRECTIONS

In order to ascertain from each party whether he/she admits or denies the allegations of facts made in the plaint and to be able to explore the possibilities of settlement and disposal of the main matter at the initial stage itself, Hon'ble the Chief Justice, on the recommendations of the Hon'ble Judges of the Original Side has been pleased to issue following Practice Directions for information and compliance by all concerned:-

1. Advance copy of fresh Civil Suits {i.e.,CS(OS)andCC}, together with documents therewith, if any, shall be served upon each opposite party, as is also done for Arbitration petitions under the Delhi High Court (Original Side) Rules, 2018.
2. Plaintiff shall also intimate all opposite parties, in the matter, about the filing and likely date of listing of the said suit.
3. Plaint shall be accompanied by written proof of such intimation and their respective service, besides indicating name(s) of all opposite parties in the matter.
4. Earlier Practice Directions regarding the manner and mode of Service of Notice of Motion, advance copy, etc., will remain the same.

These Practice Directions shall come into force with immediate effect.

By Order
Sd/
(KANWAL JEET ARORA)
REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI

CIRCULAR

No.:DHC(OS)-Filing

Date: 27.08.2024

It is circulated for information of all the concerned that the Hon'ble IT Committee has been pleased to direct that the impugned order should be made first Annexure with the Main Case. Hence, the impugned order/award shall be the first Annexure with the Main Case (wherever applicable) and the same shall reflect in the concerned part of the Main Case accordingly.

Sd/-

Registrar (Original)

CIRCULARPRIORITY HEARING OF CASES OF LITIGANTS/ADVOCATES WITH
DISABILITY (UNDER THE RIGHTS OF PERSONS WITH DISABILITY
ACT)

"All the Litigants/Advocates with disabilities and Advocates dealing with the cases pertaining to persons with Disabilities are impressed upon to apprise the office of Joint Registrar/ Deputy Registrar (Original) about their ongoing cases before the concerned Bench of this Court so that they can be identified and be listed categorically in the Cause List and disposed of on priority."

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-60/2024	DONG YANG PC, INC V/s CONTROLLER OF PATENTS AND DESIGNS	ARCHANA SHANKER	
2	C.O.(COMM.IPD-CR)-9/2023 I.A. 20016/2023 I.A. 20017/2023	PATANJALI AYURVED LIMITED V/s MANGALAM ORGANICS LIMITED & ANR.	RIMJHIM TIWARI, NISHANT MAHTTA	
PART-HEARD MATTERS				
3	CS(COMM)-591/2017 WITH CS(COMM) 592/2017	M/S BRILLOCA LTD V/s GROHE INDIA PVT LTD & ORS	POOVAYYA & CO., ANAND, SWATHI SUKUMAR, POOVAYYA, MANAV GUPTA	AT 03.30 PM
4	CS(COMM)-592/2017 I.A. 17791/2014 I.A. 13863/2017 I.A. 12061/2018	M/S BRILLOCA LTD V/s OMKARA INFOWEB PVT LTD & ORS	ANKIT RELAN, MANAV GUPTA, POOVAYYA, POOVAYYA & CO., MANAV	AT 03.30 PM

COURT NO. 46**HON'BLE MS.JUSTICE JYOTI SINGH**

NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnijeshnair@gmail.com

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1349/2024 I.A. 38090/2024	RAHEE JHANJARIA E TO E JV V/s MB POWER MADHYA PRADESH LTD & ANR.	NIDISH GUPTA	
2	ARB.P.-17/2025	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE MR RAJIV GUPTA V/s M/S TALCHER FERTILIZERS LTD	DEEPAK BISWAS	

3	ARB.P.-68/2025	ADITYA BIRLA FINANCE LIMITED V/s SWEET MAGIC FOODS AND ORS	PUNEET SINGH BINDRA	
4	ARB.P.-81/2025 I.A. 837/2025	M/S ELAN FASHION V/s M/S ZEPHAIRE CLOTHES PRIVATE LIMITED	MILIND GARG	
5	ARB.P.-259/2025	M/S ARIHANT DEVELOPERS V/s AIRPLAZA RETAIL HOLDINGS PRIVATE LIMITED	SANJAY VASHISHTHA	
6	ARB.P.-360/2025	PRL PROJECTS AND INFRASTRUCTURE LIMITED V/s NATIONAL HIGHWAY AUTHORITY OF INDIA	UDIT SETH	
7	O.M.P.(I) (COMM.)-278/2023 I.A. 6481/2024	ARKAY ENERGY (RAMESWARAM) LTD V/s GAIL INDIA LIMITED	K SHIVA	
8	O.M.P.(I) (COMM.)-279/2023	ARKAY ENERGY (RAMESWARAM) PVT LTD V/s GAIL INDIA LIMITED	K SHIVA	
9	O.M.P.(I) (COMM.)-311/2023	SURYA SINGH V/s FEDERATION OF ASSOCIATIONS OF SMALL INDUSTRIES OF INDIA & ORS.	SULALIT SINGH SISODIA, SAURABH RAJPAL	
10	O.M.P.(I) (COMM.)-377/2023 I.A. 23137/2023	BRANDAVAN FOOD PRODUCTS V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	

11	O.M.P.(I) (COMM.)- 378/2023 I.A. 23139/2023	BRANDAVAN FOOD PRODUCTS V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
12	O.M.P.(I) (COMM.)- 379/2023 I.A. 23141/2023	M/S SATYAM CATERERS PVT. LTD. V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
13	O.M.P.(I) (COMM.)- 380/2023 I.A. 23143/2023	M/S ROOP CATERERS V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
14	O.M.P.(I) (COMM.)- 381/2023 I.A. 23145/2023 WITH O.M.P.(I) (COMM.) 382/2023 O.M.P.(I) (COMM.) 385/2023	M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD. V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
15	O.M.P.(I) (COMM.)- 382/2023 I.A. 23147/2023	M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD. V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
16	O.M.P.(I) (COMM.)- 385/2023 I.A. 23425/2023	BRANDAVAN FOOD PRODUCTS V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	

17	O.M.P.(I) (COMM.)-327/2024	HERO MOTOCORP LIMITED V/s SHREE BALAJI MOTORS	SAGAR I SARDA, RAHUL MALHOTRA	
18	O.M.P.(I) (COMM.)-27/2025	TAMILNADU TELECOMMUNICATIONS LTD V/s BHARAT SANCHAR NIGAM LTD & ANR.	NIKHILESH KRISHNAN	
19	CS(COMM)-5/2017 I.A. 3640/2018 O.A. 13/2020 I.A. 931/2020	SH SANJEEV ARORA V/s THE CHIEF SECRETARY & ORS	ARCHANA CHIBBER, O P SHARMA & ASSO, RAVINDER KUMAR YADAV, MRINALINI SEN, ARCHANA CHHIBBER	
20	CS(COMM)-467/2017	TSW CAPITAL SERVICES PVT. LTD. V/s PTC INDIA FINANCIAL SERVICES LTD.	PANKAJ KUMAR SINGH, J SAGAR, J. SAGAR ASSOCIATES, RACHIT BATRA, BHUVAN GUGNANI	
21	CS(COMM)-800/2017 I.A. 22907/2015 I.A. 23406/2015 I.A. 26210/2015 I.A. 254/2016 I.A. 12565/2018 I.A. 15626/2018 WITH CS(COMM) 801/2017	M/S THE RAMESHWARA JUTE MILLS LIMITED V/s UNIVERSAL CABLES LIMITED & OTHERS	MEGHA GUPTA, KANIKA SINGH, NEERAJ CHAUDHARI, AMAN BHALLA, NEERAJ CHAUDHARY/ PRASHANT SANGHI, NEERAJ CHAUDHARY	
22	CS(COMM)-801/2017 I.A. 23407/2015 I.A. 26217/2015 I.A. 255/2016 I.A. 12560/2018 I.A. 15623/2018	M/S JUTE INVESTMENT COMPANY LTD V/s IDBI CAPITAL MARKET SERVICES LIMITED & OTHERS	KANIKA SINGH, RISHI AGARWALA, RISHI AGRAWALA	
23	CS(COMM)-64/2019	TARA CHAND SUMIT CONST. CO. V/s DELHI DEVELOPMENT AUTHORITY	BEENASHAW N SONI, S.K. JAIN	

24	CS(COMM)-333/2019 I.A. 8663/2019 I.A. 8664/2019 I.A. 8665/2019 I.A. 17074/2019 I.A. 17075/2019 I.A. 17076/2019 I.A. 3240/2020 I.A. 3241/2020	RATTANINDIA FINANCE PVT. LTD V/s KUBBER INVESTMENTS (MAURITIUS) PVT LTD & ORS.	RISHI AGRAWALA, ATUL SHARMA	
25	CS(COMM)-517/2019	LEO ISPAT LIMITED V/s UNILEC ENGINEERS LIMITED	GOVIND K RISHI, ANUJA PETHIA, PUNEET KUMAR JAISWAL, SS WANI	
26	I.A. 6426/2025 In CS(COMM)- 137/2024	JK PAPER LIMITED V/s IFCI LIMITED	ROHIT BHARADWAJ, HARISH MALIK, MANU NAIR	
27	CS(OS)-1126/2011	FAIZ MURTAZA ALI V/s HARISH REDDY & ANR	G K MISHRA, KAWAL NAIN, AVINASH KUMAR TYAGI, VIVEK SINGH	
28	CS(OS)-295/2012	MUKESH KUMAR V/s RAJ KUMARI & OTHERS	THAKUR SUMIT, SHEEL KR, SHEEL KUMAR, SHUBHANKAR SENGUPTA, YASHMEET KAUR, DINESH KUMAR, TARUN SINGLA, YASHMEET KAUR, RAVI BASSI	
29	CS(OS)-1388/2015 I.A. 1285/2024 I.A. 1509/2024	SUDARSHAN KUMARI & ORS V/s ARUN KUMAR SEHGAL & ANR	VARUN GOSWAMI, VAIBHAV ARORA	
30	CS(OS)-2952/2015 I.A. 20517/2015	SHRI ASHOK KUMAR SOMANI V/s SHRI SIRI KISHAN SOMANI & ANR	ABHINEET GULATI, SANJAY SHARMA, ABHINEET GULATI, PURVESH BUTTAN	

31	I.A. 42793/2024 In CS(OS)-3440/2015	SH SHIV RAJ SINGH V/s SH RAM NIWAS AND ORS	SURBHI KOHLI, RAJIV KUMAR GHAWANA, MANISH BANSAL, SACHIN MISHRA, MANISH BANSAL	
32	I.A. 40577/2024 I.A. 40578/2024 I.A. 40579/2024 REVIEW PET. 349/2024 In CS(OS)-189/2016 (Disposed off case) WITH EX.P. 56/2017	SH DEEPAK ARORA & ORS V/s SMT KAVITA ARORA & ORS	ANSHU DAVAR, KAJAL CHANDRA, ANSHU DAVAR	
33	EX.P.-56/2017 EX.APPL.(OS) 27/2018 EX.APPL.(OS) 167/2019 EX.APPL.(OS) 168/2019 EX.APPL.(OS) 225/2019 EX.APPL.(OS) 265/2019 EX.APPL.(OS) 943/2020 EX.APPL.(OS) 3707/2022 CCP(O) 108/2024 EX.APPL.(OS) 810/2024	SH. DEEPAK ARORA & ORS V/s SMT. KAVITA ARORA & ORS	MS. VANDANA KHURANA, P K DHAM, VANDANA KHURANA, NITYA SHARMA, ANSHU DAVAR, KAJAL CHANDRA, PRERNA CHOPRA, TARUN KUMAR, P.K. DHAM & ASSOCIATES, KAJAL CHANDRA	
34	CS(OS)-5/2019 I.A. 254/2019	CAPTAIN ROOPAINDR KUMAR V/s KARUNA PANDIT & ORS	ABHIMANYU SHARMA, MEENAKSHI JOSHI, MUKUL AGGARWAL, HARISH K. SHARMA, NEERAJ YADAV, GAURI SHANKER MATHUR	
35	CS(OS)-404/2019 I.A. 10884/2019 I.A. 845/2020	MEENA BAHL & ORS. V/s RAKESH BAHL & ORS.	HUMRAZ BIR SINGH, JASMEET SINGH	
36	CS(OS)-668/2019 I.A. 18348/2019	AMITA PAL KAUR V/s JASBIR KAUR & ORS.	MUKESH VATSA, DEBARSHI BHADRA	AT 4.30 P.M.

37	CS(OS)-661/2023 I.A. 20719/2023 I.A. 20721/2023 CRL.M.A. 31684/2023 I.A. 30056/2024 I.A. 30057/2024 I.A. 40113/2024 I.A. 41819/2024 I.A. 41971/2024 I.A. 46529/2024 I.A. 46530/2024	CHANDEEP SINGH SAWHNEY V/s RAVINDER KUMAR AHUJA & ORS.	SIDDHARTH NARANG, ABHISHEK SINGH, PARMOD KUMAR SHARMA, ABHISHEK SINGH	
38	CS(OS)-462/2024 I.A. 30989/2024 I.A. 31719/2024 I.A. 38798/2024 I.A. 5811/2025 I.A. 5812/2025 I.A. 5813/2025 I.A. 5814/2025	MR. GAURAV SRIVASTAVA V/s INDIA TODAY & ORS.	NEERAJ KUMAR GUPTA, ABHISHEK KUMAR SINGH, NEEL ANJAN MASON, SANDEEP GARG, SHAHRUKH EJAZ, TANOODBHAV SINGHDEV, KAPIL YADAV, VARUN PATHAK, SUNIL KUMAR GAUTAM, BHARAT ARORA, ABHISHEK SINGH	
39	CS(OS)-546/2024 I.A. 33384/2024 I.A. 41377/2024 I.A. 41480/2024 I.A. 3091/2025 I.A. 3092/2025	THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ORS. V/s NETFLIX ENTERTAINMENT SERVICES INDIA LLP & ORS.	SACHIN GUPTA, ANGAD SINGH MAKKAR, DEEPAK GOGIA, POOJA MEHRA SAIGAL, SACHIN GUPTA, DEEPAK GOGIA, VARUN PATHAK	
40	O.M.P. (COMM)- 15/2018 WITH O.M.P. (COMM) 41/2018 O.M.P. (COMM) 169/2023	OMAXE LTD. V/s UNION OF INDIA & ANR.	PRAVEEN KUMAR JAIN, MOHAN KRISHNA GHOSH	
41	O.M.P. (COMM)- 41/2018 I.A. 1377/2018	UNION OF INDIA V/s OMAXE LTD.	PRAVEEN KUMAR JAIN	

42	O.M.P. (COMM)-169/2023 I.A. 8486/2023 I.A. 8487/2023 I.A. 8488/2023 I.A. 4434/2025	MINISTRY OF HEALTH AND FAMILY WELFARE V/s M/S OMAXE LTD.	MOHAN KRISHNA GHOSH, PRAVEEN KUMAR JAIN	
43	O.M.P. (COMM)-510/2018 I.A. 17238/2018	UNION OF INDIA & ANR. V/s ORISSA CONCRETE AND ALLIED INDUSTRIES LTD.	NIDHI RAMAN, R V SINHA	
44	O.M.P. (COMM)-137/2023 I.A. 6939/2023 I.A. 6940/2023	GUPTA BUILDERS V/s UNION OF INDIA	MANISH KUMAR SRIVASTAVA	
45	O.M.P. (COMM)-217/2023 I.A. 11671/2023	ELEGANT INFRACON PRIVATE LIMITED & ORS. V/s AARADHYAM DEVELOPERS PRIVATE LIMITED & ORS.	AKASH SWAMI	
46	O.M.P. (COMM)-256/2023 I.A. 13206/2023 WITH OMP (ENF.) (COMM.) 221/2023	DELHI DEVELOPMENT AUTHORITY V/s Y.D. BUILDERS AND HOTELS PVT LTD	BIPIN KUMAR PRABHAT, SHASHI PRATAP SINGH	
47	OMP (ENF.) (COMM.)-221/2023	M/S Y.D BUILDERS AND HOTELS PVT LTD V/s DELHI DEVELOPMENT AUTHORITY	BIPIN KUMAR PRABHAT	
48	O.M.P. (COMM)-307/2023	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s APCO INFRATECH PVT LTD	SUMEET KUMAR MANIKTALA	
49	O.M.P. (COMM)-346/2023 REVIEW PET. 265/2023 I.A. 16925/2023 I.A. 1679/2025 WITH OMP (ENF.) (COMM.) 169/2023	MUNICIPAL CORPORATION OF DELHI V/s CITY SWEEP SERVICES PVT LTD	ATTIN SHANKAR RASTOGI, SARAD KUMAR SUNNY	

50	OMP (ENF.) (COMM.)-169/2023 EX.APPL.(OS) 1096/2023 WITH O.M.P. (COMM) 346/2023	CITY SWEEP SERVICES LLP V/s MUNICIPAL CORPORATION OF DELHI	SARAD KUMAR SUNNY	
51	O.M.P. (COMM)-383/2023 CAV 482/2023	LEDVANCE PRIVATE LIMITED FORMERLY KNOWN AS OSRAM INDIA PVT LTD V/s GAIL (INDIA) LIMITED	MILAN SINGH NEGI, SRIDHARAN RAJAN RAMKUMAR	
52	O.M.P. (COMM)-394/2023	JAI HANUMAN RICE AND GENERAL MILLS & ORS. V/s NORTH END FOODS MARKETING PRIVATE LIMITED	ARUNAV TEWARI, SANJAY BANSAL	
53	O.M.P. (COMM)-409/2023 I.A. 19355/2023 I.A. 19356/2023 WITH OMP (ENF.) (COMM.) 201/2023	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD V/s BAWANA INFRA DEVELOPMENT PVT LTD	DHEERAJ P DEO, ANUSUYA SALWAN	
54	OMP (ENF.) (COMM.)-201/2023	BAWANA INFRA DEVELOPMENT PVT LTD V/s DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION	DHEERAJ P DEO	
55	O.M.P. (COMM)-436/2023 I.A. 20576/2023 I.A. 20577/2023	GAIL GAS LIMITED V/s BUCON ENGINEERS AND INFRASTRUCTURE PVT LTD	NL GANAPATHI	
56	O.M.P. (COMM)-445/2023 I.A. 21460/2023 WITH O.M.P. (COMM) 447/2023 OMP (ENF.) (COMM.) 258/2023 OMP (ENF.) (COMM.) 259/2023	GAIL (INDIA) LIMITED V/s PETRON ENGINEERING CONSTRUCTION LIMITED (THROUGH OFFICIAL LIQUIDATOR)	DEBESH PANDA	

57	O.M.P. (COMM)- 447/2023 I.A. 21465/2023	GAIL (INDIA) LIMITED V/s PETRON ENGINEERING CONSTRUCTION LIMITED (THROUGH OFFICIAL LIQUIDATOR)	DEBESH PANDA	
58	OMP (ENF.) (COMM.)- 258/2023 EX.APPL.(OS) 1721/2023 EX.APPL.(OS) 1722/2023 EX.APPL.(OS) 1723/2023 EX.APPL.(OS) 1724/2023	PETRON ENGINEERING CONSTRUCTION LIMITED V/s GAIL INDIA LIMITED	DEBESH PANDA, SOAYIB QURESHI	
59	OMP (ENF.) (COMM.)- 259/2023 EX.APPL.(OS) 1725/2023 EX.APPL.(OS) 1726/2023 EX.APPL.(OS) 1727/2023 EX.APPL.(OS) 1728/2023	PETRON ENGINEERING CONSTRUCTION LIMITED V/s GAIL INDIA LIMITED	DEBESH PANDA, SOAYIB QURESHI	
60	O.M.P. (COMM)- 506/2023	GAIL (INDIA) LTD. V/s IL AND FS ENGINEERING AND CONSTRUCTION CO LTD	RAVINDER AGARWAL	
61	O.M.P. (COMM)- 507/2023	GAIL (INDIA) LTD. V/s IL AND FS ENGINEERING AND CONSTRUCTION CO LTD	RAVINDER AGARWAL	
62	O.M.P. (COMM)- 22/2024	VINEET CHAWLA V/s DLF LIMITED	GAURAV SHARMA, ASHISH VERMA	

63	O.M.P. (COMM)- 397/2024	SAHAYOG MICROMANAGEMENT & ORS. V/s NATIONAL SKILL DEVELOPMENT CORPORATION	SOAYIB QURESHI, AAYUSH AGARWALA	
64	O.M.P. (COMM)- 516/2024 I.A. 46909/2024 I.A. 46911/2024 I.A. 47363/2024	GLOBAL ENERGY PRIVATE LIMITED V/s POSCO MAHARASHTRA STEEL PRIVATE LIMITED	NEHA NAGPAL	
65	OMP (ENF.) (COMM.)- 28/2018	NATIONAL SPOT EXCHANGE LIMITED V/s NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD	SANDEEP BISHT	
66	I.A. 3685/2025 In TEST.CAS.-22/2017	SH. BALJEET SINGH V/s THE STATE & ORS	ARUN KUMAR GUPTA, ABINASH KUMAR MISHRA, SANJIV KAKRA, IRFAN AHMED	
67	TEST.CAS.-80/2019 I.A. 19923/2023 I.A. 19924/2023	SH. BRIJESH GOYAL & ANR. V/s THE STATE	NEHA KAPOOR, YOGESH KUMAR, YOGESH KUMAR, NEHA KAPOOR	
FOR FINAL HEARING				
68	O.M.P. (COMM)- 417/2023 I.A. 19784/2023	INDIAN OIL CORPORATION LIMITED V/s MAN INDUSTRIES INDIA LIMITED	AMRITA SINGH, RAJAT NAVET	

COURT NO. 41
HON'BLE MR. JUSTICE JASMEET SINGH

NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc8>

Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pramod@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB. A. (COMM.)-2/2024 I.A. 1160/2024 I.A. 1161/2024 I.A. 1163/2024	ABL WORKSPACES PRIVATE LIMITED V/s VINOD KUNDRA AND ORS.	KAUSHAL KUMAR SINGH, ABHEY KUMAR GUPTA	
2	ARB.P.-37/2024	BANK OF BARODA V/s THE AUTHORISED OFFICER HINDUJA LEYLAND FINANCE LIMITED	VISHAL KHATTAR, BRIJESH KUMAR TAMBER	
3	ARB.P.-617/2024	BIGFOOT RETAIL SERVICES PVT. LTD. V/s ANKA SUMMOR FOODS PVT LTD & ORS.	AKSHAY GOEL	
4	ARB.P.-788/2024	PNB HOUSING FINANCE LTD, V/s WENSTER ISAAC DSOUZA & ORS.	VINAYAK BHANDARI, NIRAJ KUMAR	
5	ARB.P.-1077/2024	MICROMAX INFORMATICS LIMITED V/s SR DISTRIBUTOR THROUGH ITS PROPRIETOR	MUDIT SHARMA, PRANAV SARTHI, MUDIT SHARMA	

6	ARB.P.-1085/2024	M/S MONEYWISE FINANCIAL SERVICES PRIVATE LIMITED V/s IBOOKS INSTITUTE PRIVATE LIMITED THROUGH ITS DIRECTORS AND OTHERS	MEHVISH KHAN	
7	ARB.P.-1366/2024 I.A. 1697/2025	KRISHAN KUMAR GUPTA V/s M/S ATC TELECOM INFRASTRUCTURE PVT. LTD.	BRIJENDRA PRATAP SINGH, SIDDHARTH SHARMA, SIDDHARTH SHARMA	
8	ARB.P.-1793/2024 WITH ARB.P. 1794/2024 O.M.P.(I) (COMM.) 388/2024	MBOOK TECHNOLOGY PRIVATE LIMITED V/s M S SHIVAAY RECYCLING SOLUTIONS THROUGH ITS PARTNERS & ORS.	NEERAJ MALIK	
9	ARB.P.-1794/2024 WITH O.M.P.(I) (COMM.) 388/2024	MBOOK TECHNOLOGY PRIVATE LIMITED V/s SHIVAAY REDUCE REUSE RECYCLE SOLUTIONS PVT LTD	NEERAJ MALIK	
10	O.M.P.(I) (COMM.)- 388/2024	MBOOK TECHNOLOGY PRIVATE LIMITED V/s SHIVAAY REDUCE REUSE RECYCLE SOLUTIONS PVT LTD	NEERAJ MALIK	
11	ARB.P.-1860/2024 WITH O.M.P.(I) (COMM.) 183/2024	NEOSKY INDIA LIMITED & ANR. V/s MR NAGENDRAN KANDASAMY & ORS.	VENKATESH KUMAR S, KARAN NAGRATH	

12	O.M.P.(I) (COMM.)-183/2024 CCP(O) 57/2024 CCP(O) 93/2024 I.A. 42241/2024 I.A. 42243/2024 I.A. 42244/2024 I.A. 42839/2024 I.A. 42847/2024	NEOSKY INDIA LIMITED & ANR. V/s MR NAGENDRAN KANDASAMY & ORS.	VENKATESH KUMAR S, UTKARSH JOSHI, KARAN NAGRATH, UTKARSH JOSHI	
13	ARB.P.-2035/2024	VR SURAT PRIVATE LIMITED V/s AALIDHRA TECHTEX PRIVATE LIMITED	ABHYUDAI SINGH	
14	ARB.P.-2146/2024 WITH O.M.P.(I) (COMM.) 447/2024	MANAV CHAWLA & ORS. V/s IIFL HOME FINANCE LIMITED & ORS.	NIRAJ KUMAR, VAIBHAV ARORA	
15	O.M.P.(I) (COMM.)-447/2024	MANAV CHAWLA & ORS. V/s IIFL HOME FINANCE LIMITED & ORS.	NIRAJ KUMAR, VAIBHAV ARORA	
16	ARB.P.-379/2025	ENERGY EFFICIENCY SERVICES LIMITED V/s NATIONAL FEDERATION OF FARMERS PROCUREMENT PROCESING AND RETALING COOPRATIVE OF INDIA LTD.	SAMDARSHI SANJAY	
17	EX.P.-118/2010 EX.APPL.(OS) 282/2013 EX.APPL.(OS) 478/2016 EX.APPL.(OS) 479/2016	HARYANA TELECOM LTD V/s BHARAT SANCHAR NIGAM LTD	NARENDER SHARMA, SAMIR AGGARWAL, NARENDERA M SHARMA, ABHISHEK ANAND, MOHIT KOCHHAR, NMS & COMPANY	

18	EX.P.-386/2015 EX.APPL.(OS) 233/2017 EX.APPL.(OS) 337/2017 EX.APPL.(OS) 339/2017 EX.APPL.(OS) 423/2018	AVNEET SONI V/s KAVITA AGARWAL	ABHIJAT, ANKIT JAIN, CREDO, ALOK TIWARI, RAGHUVeer KAPUR, ASHISH RANA, ASHISH RANA, RISHABH BANSAL	
19	I.A. 3449/2017 In O.M.P.-249/2008 (Disposed off case) WITH O.M.P. (COMM) 40/2020 O.M.P. (COMM) 42/2020	DDA V/s ANANT RAJ AGENCIES	N K KANTAWALA, DHANESH RELAN, GAURANG KANTH, ASHIM VACHHER, BHUPESH NARULA	
20	O.M.P. (COMM)-40/2020	D.D.A. V/s ANANT RAJ AGENCIES	N K KANTAWALA, DHANESH RELAN, GAURANG KANTH, ASHIM VACHHER, BHUPESH NARULA	
21	O.M.P. (COMM)-42/2020	DDA V/s ANANT RAJ AGENCIES	N K KANTAWALA, DHANESH RELAN, GAURANG KANTH, ASHIM VACHHER, BHUPESH NARULA	
22	O.M.P.-212/2011	BAMCEF CGHS LTD V/s M/S HANUMAN PROMOTORS & ORS	ATUL SHARMA, JINENDRA JAIN, JINENDRA JAIN & ASSOCIATION	
23	I.A. 14547/2018 I.A. 19120/2023 In O.M.P. (COMM)- 270/2016 (Disposed off case)	RVR INFRASTRUCTURE LTD V/s SANJHI EXIM PVT LTD	NIMISHA MENON, AYUUSHMAN ARORAA, ANUMOLU CHANDRA SEKHAR, NIMISHA MENON	
24	O.M.P. (COMM)- 145/2019 I.A. 4950/2019 I.A. 4953/2019 WITH O.M.P. (COMM) 156/2019 OMP (ENF.) (COMM.) 123/2022 OMP (ENF.) (COMM.) 124/2022	NATIONAL HIGHWAY AUTHORITY OF INDIA V/s M/S GAMMON INDIA LTD	ANKUR MITTAL	

25	O.M.P. (COMM)-156/2019 I.A. 5642/2019 I.A. 9826/2023	NATIONAL HIGHWAY AUTHORITY OF INDIA V/s M/S GAMMON INDIA LTD	ANKUR MITTAL, ABHEY KUMAR GUPTA	
26	OMP (ENF.) (COMM.)-123/2022 EX.APPL.(OS) 3067/2022 EX.APPL.(OS) 296/2024 WITH OMP (ENF.) (COMM.) 124/2022	GAMMON INDIA LTD V/s NATIONAL HIGHWAY AUTHORITY	NIRANJAN SAHU	
27	OMP (ENF.) (COMM.)-124/2022 EX.APPL.(OS) 3069/2022 EX.APPL.(OS) 295/2024	GAMMON INDIA LTD V/s NATIONAL HIGHWAY AUTHORITY	NIRANJAN SAHU	
28	O.M.P. (COMM)-55/2020 I.A. 31230/2024	N. S. ASSOCIATES PVT. LTD. V/s HOTEL CORPORATION OF INDIA LTD.	MVKINI LAW FIRM, M. TARIQUE SIDDIQUI	
29	O.M.P. (COMM)-80/2020	M/S EKAM INFRACON PVT LTD V/s M/S VADEHRA BUILDERS PVT LTD	ATUL, ISHA AGGARWAL, A.K. CHANDHOK	
30	O.M.P. (COMM)-132/2020	M/S IRCON INTERNATIONAL LIMITED V/s KANCHANJUNGA CONSTRUCTION CO PV LTD	HARKISHAN SINGH, MURARI KUMAR, K.R GUPTA	
31	O.M.P. (COMM)-251/2020 I.A. 9873/2014	LONAWALA CONSTRUCTION V/s ESCORTS FINANCE LTD	RANJAN KUMAR, OM PRAKASH, ABHIJEET NEGI, ARVIND GUPTA	
32	O.M.P. (COMM)-252/2020 I.A. 9875/2014	LONAWALA CONSTRUCTION V/s ESCORTS FINNANCE LTD	RANJAN KUMAR, OM PRAKASH, ABHIJEET NEGI, ARVIND GUPTA	

33	O.M.P. (COMM)-439/2020 I.A. 5842/2020 WITH OMP (ENF.) (COMM.) 117/2020	INDIA TOURISM DEVELOPMENT CORPORATION LIMITED & ANR. V/s PRERNA MARKETING PVT LTD	SANDEEP SINGH HORA, JITIN SINGHAL, SUSHANT KUMAR	
34	OMP (ENF.) (COMM.)-117/2020 EX.APPL.(OS) 1787/2024	PREMA MARKETING PVT. LTD. V/s INDIA TOURISM DEVELOPMENT CORPORATION LIMITED (ITDC), & ANR.	JITIN SINGHAL, SANDEEP SINGH HORA, JITIN SINGHAL	
35	I.A. 4864/2025 In O.M.P. (COMM)-231/2021 (Disposed off case)	RAJNISH KARKI & ANR. V/s POOJA FINELEASE LIMITED	ARVIND KUAMR JADON, SIDDHARTH NATH	
36	O.M.P. (COMM)-56/2022 I.A. 837/2022 I.A. 838/2022 WITH OMP (ENF.) (COMM.) 122/2022	AIIMS, BHOPAL V/s M/S TRIMASTER PVT. LTD.	RIPUDAMAN SINGH BHARDWAJ	
37	OMP (ENF.) (COMM.)-122/2022	M/S C&S ELECTRIC LIMITED V/s AIIMS BHOPAL	RAHUL MALHOTRA	
38	O.M.P. (COMM)-75/2022	STEEL AUTHORITY OF INDIA LIMITED V/s M/S SIXTH DIMENSION PROJECT SOLUTION PRIVATE LIMITED & ANR.	SHARAT KAPOOR	
39	O.M.P. (COMM)-117/2022 WITH O.M.P. (COMM) 120/2022 O.M.P. (COMM) 218/2022	DINESHCHAND H MUNOT & ORS. V/s L AND T FINANCE LTD & ANR.	SHANTANU CHATURVEDI, MANMEET SINGH, ANURADHA DUTT	

40	O.M.P. (COMM)-120/2022	DM SOUTH INDIA HOSPITALITY PVT LTD V/s L AND T FINANCE LTD & ORS.	SHANTANU CHATURVEDI, MANMEET SINGH, ANURADHA DUTT	
41	O.M.P. (COMM)-218/2022 I.A. 6956/2022 I.A. 6957/2022 I.A. 46158/2024	L AND T FINANCE LIMITED V/s DM SOUTH INDIA HOSPITALITY PRIVATE LIMITED & ORS.	MANMEET SINGH, ANURADHA DUTT, SHANTANU CHATURVEDI, MANMEET SINGH	
42	O.M.P. (COMM)-351/2022 I.A. 13357/2022 I.A. 13358/2022 I.A. 13360/2022 I.A. 13361/2022	UNION OF INDIA V/s M/S THE KRISHNA CONSTRUCTION CO.	RIPUDAMAN SINGH BHARDWAJ	
43	O.M.P. (COMM)-512/2022 I.A. 22055/2022 I.A. 22056/2022 I.A. 9938/2023 I.A. 4354/2025	INDIABULLS CONSTRUCTION LTD. V/s S & S TECHNOCRATES PVT. LTD	DHRUV ROHATGI, PARVEEN KUMAR AGGARWAL	
44	O.M.P. (COMM)-140/2024 I.A. 7202/2024 I.A. 7204/2024 I.A. 39579/2024 I.A. 39911/2024	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. V/s KRISHNA GOPAL VASHISHTHA	SUNIL DUTT DIXIT, SOAYIB QURESHI, TEJPAL SINGH KANG	
45	O.M.P. (COMM)-206/2024 I.A. 10280/2024 I.A. 10281/2024 I.A. 10283/2024 I.A. 10284/2024	SPORTS AUTHORITY OF INDIA V/s SARVESH SECURITY SERVICES PRIVATE LIMITED	AWANTIKA MANOHAR, NEERAJ SHEKHAR	

46	O.M.P. (COMM)- 278/2024	OIL AND NATURAL GAS CORPORATION LTD. V/s MEGHA ENGINEERING AND INFRASTRUCTURES LTD	ABHISHEK GUPTA	
47	EX.APPL.(OS) 114/2025 EX.APPL.(OS) 115/2025 EX.APPL.(OS) 116/2025 In OMP (ENF.) (COMM.)- 153/2017 (Disposed off case)	GURMIT SINGH PANNU V/s M/S ANSAL PROPERTIES & INFRASTRUCTURE PVT. LTD.	ROHIT GUPTA, RAHUL SHARMA, YASH ANAND	
48	OMP (ENF.) (COMM.)- 104/2018 I.A. 6147/2018 EX.APPL.(OS) 1544/2024	NOBLE CHARTERING INC V/s STEEL AUTHORITY OF INDIA LTD.	SANTOSH KUMAR KUMAR, K ASHAR & CO.	
49	OMP (ENF.) (COMM.)- 210/2018	M/S SUBIR ENGINEERING WORKS (P) LTD V/s IIDL (IFCI INFRASTRUCTURE DEVELOPMENT LTD)	SUNIL KUMAR MUND	
50	OMP (ENF.) (COMM.)- 68/2019 EX.APPL.(OS) 1627/2024	M/S WORLD PHONE INDIA PVT LTD V/s MAHANAGAR TELEPHONE NIGAM LTD	ASHISH KUMAR, CHANDAN KUMAR, VIRENDER GOSWAMI, CHANDAN KUMAR	
51	OMP (ENF.) (COMM.)- 79/2019	M/S UTTAR PRADESH RAJKIYA NIRMAN NIGAM LTD V/s EMPLOYEES' STATE INSURANCE CORPORATION	TAMIM QADRI, MRINAL BHARTI, MRINAL BHARTI	

52	OMP (ENF.) (COMM.)- 125/2022 EX.APPL.(OS) 3070/2022 EX.APPL.(OS) 3182/2022 EX.APPL.(OS) 3565/2022 EX.APPL.(OS) 739/2023 CRL.M.A. 17848/2023 CCP(O) 73/2024 EX.APPL.(OS) 1119/2024 WITH OMP (ENF.) (COMM.) 127/2022	YOGESH GUPTA V/s UMESH GUPTA	SONU KUMAR, AKHAND PRATAP SINGH, KRIPA SHANKAR PRASAD, VIBHU JAIN, ANIMESH RASTOGI, AYUSH PURI, MOHIT CHAUDHARY, VARUN KUMAR CHOPRA, SAMMAN VARDHAN GAUTAM, AMAN NAQVI, SOURABH GUPTA, ANIMESH RASTOGI	
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SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

53	OMP (ENF.) (COMM.)- 127/2022 EX.APPL.(OS) 3083/2022 CRL.M.A. 23128/2022 EX.APPL.(OS) 265/2023 EX.APPL.(OS) 267/2023 EX.APPL.(OS) 829/2023 EX.APPL.(OS) 1398/2023 EX.APPL.(OS) 1409/2023 EX.APPL.(OS) 1410/2023 EX.APPL.(OS) 1504/2023 EX.APPL.(OS) 1732/2023 EX.APPL.(OS) 196/2024 EX.APPL.(OS) 789/2024 EX.APPL.(OS) 1211/2024 EX.APPL.(OS) 1240/2024 EX.APPL.(OS) 1241/2024 EX.APPL.(OS) 1257/2024 EX.APPL.(OS) 1542/2024 EX.APPL.(OS) 1611/2024 EX.APPL.(OS) 1912/2024 EX.APPL.(OS) 1982/2024 CCP(O) 3/2025	UMESH GUPTA V/s YOGESH GUPTA	KRIPA SHANKAR PRASAD, SOURABH GUPTA, VIBHU JAIN, ANIMESH RASTOGI, AYUSH PURI, MOHIT CHAUDHARY, SAMMAN VARDHAN GAUTAM, VARUN KUMAR CHOPRA, VINOD KUMAR, AMAN NAQVI, PRAPHULL KUMAR, SONU KUMAR, SOURABH GUPTA, VIBHU JAIN, ANIMESH RASTOGI, RIPUDAMAN SHARMA, IN COMPLIANCE OF ORDER DATED 05.08.2024	AT 2.30 P.M.
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SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES

54	OMP (ENF.) (COMM.)-257/2024	ORIEL FINANCIAL SOLUTION PRIVATE LIMITED V/s ICICI BANK	SAMEER PRAVIN PAREKH, SULTAN SINGH KHATRI	
55	I.A. 6944/2025 In O.M.P.(I) (COMM.)-306/2024	BIRBAL GOSWAMI @ BALBIR GOSWAMI V/s UJJWAL SRIVASTAV & ANR	SHEFALI KISHORE, SUMER NATH KHANNA	
56	O.M.P.(I) (COMM.)-387/2024	MBOOK TECHNOLOGY PRIVATE LIMITED V/s M S SHIVAAY RECYCLING SOLUTIONS THROUGH ITS PARTNERS & ORS.	NEERAJ MALIK	
57	O.M.P.(I) (COMM.)-423/2024	DHOOT DEVELOPERS PVT LTD JV BENGAL SILVER SPRING PROJECTS LTD V/s THE UNION OF INDIA & ORS.	UDIT MANIKTALA	
58	O.M.P.(I) (COMM.)-37/2025	FILLMORE SHIPPING DMCC V/s RASHTRIYA ISPAT NIGAM LIMITED & ANR.	ARVIND KUMAR GUPTA	

PART-HEARD MATTERS

59	O.M.P. (COMM)-71/2016 I.A. 3936/2016 WITH O.M.P. (COMM) 245/2016	NTPC-BHEL POWER PROJECTS PRIVATE LIMITED V/s RAMKY INFRASTRUCTURE LIMITED	PAWASH PIYUSH	
60	O.M.P. (COMM)-245/2016	RAMKY INFRASTRUCTURE LIMITED V/s NTPC BHEL POWER PROJECTS PRIVATE LIMITED	ASHIM WACHHER, ATUL SHARMA	

COURT NO. 45**HON'BLE MR. JUSTICE AMIT BANSAL**

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NOTE: MENTIONING OF MATTERS BY THE COUNSELS PRESENT IN THE COURT SHALL BE ENTERTAINED
FIRST AND COUNSELS PRESENT THROUGH VC MODE THEREAFTER.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-244/2022 I.A. 10126/2022	GERON CORPORATION V/s THE ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	PRATIMA NAIN LAKRA, SANJEEV TIWARI	
2	C.A.(COMM.IPD-PAT)-361/2022	IMMUNOVATIVE THERAPIES, LTD V/s THE CONTROLLER OF PATENTS	GAURAV BARATHI, NIDHI RAMAN, VIJEYKUMAR SUBRAMANIAN	
3	C.A.(COMM.IPD-TM)-1/2025 I.A. 58/2025	PIZZERIA UNO CORPORATION V/s REGISTRAR OF TRADE MARKS	AMITABHA SEN	
4	C.A.(COMM.IPD-TM)-2/2025 I.A. 61/2025	PIZZERIA UNO CORPORATION V/s REGISTRAR OF TRADE MARKS	AMITABHA SEN	
5	C.A.(COMM.IPD-TM)-3/2025 I.A. 64/2025	PIZZERIA UNO CORPORATION V/s REGISTRAR OF TRADE MARKS	AMITABHA SEN	

6	I.A. 6746/2025 In C.O.(COMM.IPD- CR)-848/2022 (Disposed off case)	M/S SATISH CHAND PRAHALAD NARAIN V/s M/S PRAHALAD AND CO. AND ANR	DEEPAK PANWAR, CHIRAG AHLUWALIA, AKASH YADAV, N.K BHARDWAJ AND BIKASH GHORAI, SHRAVAN KUMAR BANSAL	
7	C.O. (COMM.IPD- TM)-266/2021 WITH C.O. (COMM.IPD-TM) 91/2022 CS(COMM) 109/2018	ADANI WILMAR LIMITED V/s MOTILAL SADHURAM AND ANR	DUSHYANT KUMAR MAHANT, S K BANSAL, Y J TRIVEDI AND CO	
8	CS(COMM)- 109/2018	M/S J.K. OIL INDUSTRIES V/s M/S ADANI WILMAR LIMITED	SUSHANT SINGH, DUSHYANT MAHANT, K.G. BANSAL & S.K. BANSAL	
9	C.O. (COMM.IPD- TM)-91/2022	ADANI WILMAR LIMITED, FORTUNE HOUSE, NEAR NAVRANGPURA RAILWAY CROSSING, AHMEDABAD. V/s MADAN LAL AGGARWAL, J.K. OIL INDUSTRIES, PHASE-2, INDUSTRIAL AREA, GANGYAL JAMMU J.AND K	DUSHYANT KUMAR MAHANT, Y.J.TRIVEDI	
10	C.O. (COMM.IPD- TM)-448/2022 WITH C.O. (COMM.IPD-TM) 299/2023 CS(COMM) 26/2015 CS(COMM) 265/2016	S.S. WHITE BURS INC. V/s THE REGISTRAR OF TRADE MARKS, & ANR	ARITRA DAS, DEPENNING AND DEPENNING	

11	CS(COMM)-26/2015	S.S WHITE BURS,INC V/s S.S. WHITE DENTAL PVT LTD	SHEETAL VOHRA, GAUTAM, BALAJI SUBRAMANIAN, ARITRA DAS, N MAHABIR	
12	CS(COMM)-265/2016 I.A. 14339/2015	S.S WHITE DENTAL PVT LTD V/s S.S WHITE GROUP PLC & ANR	V MOHINI, BALAJI SUBRAMANIAN, ARITRA DAS, ANJU AGRAWAL, CA BRIJESH	
13	C.O. (COMM.IPD-TM)-299/2023	S.S. WHITE DENTAL PRIVATE LIMITED V/s S. S. WHITE BURS INC. AND ANR	BALAJI SUBRAMANIAN, ARITRA DAS, IN COMPLIANCE OF ORDER DT. 21.08.2023 PASSED BY SUPREME COURT IN TR.P.(C) 1974/2023 THE IPDATM NO. 79 OF 2023 IS TRANSFERRED TO DHC FROM HIGHT COURT OF CALCUTA TO BE LISTED WITH OTHER PENDING MATTERS.	
14	C.O. (COMM.IPD-TM)-502/2022	KRBL LIMITED V/s RAJESH KEJRIWAL TRADING AS CHEMICAL CENTRE INDIA AND ANR.	K G BANSAL	
15	C.O. (COMM.IPD-TM)-154/2023 WITH CS(COMM) 439/2016	SUN PHARMACEUTICAL INDUSTRIES LIMITED V/s RAJIV MUKUL TRADING AS ZEE LABORATORIES LTD.& ANR.	MAMTA RANI, SIDDHARTH BAMBHA, RAHUL CHAUDHARY	
16	CS(COMM)-439/2016 I.A. 1298/2014	SUN PHARMACEUTICAL INDUSTRIES LIMITED V/s ZEE LABORATORIES LTD	SIDDHARTH BAMBHA, INTTL ADVOCARE, ANURADHA SALHOTRA	

17	C.O. (COMM.IPD-TM)-10/2024 I.A. 1947/2024 I.A. 1948/2024	SOCIETE DES PRODUITS NESTLE S.A. V/s M/S NESTOR PHARMACEUTICALS LTD. & ANR.	ASHOK GOEL, MAMTA RANI	
18	C.O. (COMM.IPD-TM)-89/2025 I.A. 8103/2025 I.A. 8104/2025 I.A. 8105/2025	A AND T EUROPE S.P.A V/s MR. SHUBHAM KHANNA & ORS.	KOCHHAR & CO.	
19	CS(COMM)-643/2022 I.A. 15172/2022 I.A. 19474/2022	PAX TECHNOLOGY LIMITED V/s PAX TECHNOLOGIES PRIVATE LIMITED & ANR.	VIJAY PAL DALMIA	
20	CS(COMM)-916/2022 I.A. 22331/2022 I.A. 2913/2023 I.A. 2915/2023 I.A. 10656/2023	METIS EDUVENTURES PRIVATE LIMITED INDIA V/s CAREER POWER COACHING CENTRE PRIVATE LIMITED & ORS.	YAMINI JASWAL	
21	CS(COMM)-412/2023 I.A. 1213/2024 I.A. 40870/2024 I.A. 4996/2025	CASTROL LIMITED V/s RAJASEKHAR REDDY BYREDDY, TRADING AS SRI KARTHIKEYA TRADERS	ATUL SAREEN, SREEDHAR REDDY V., URFEE ROOMI	
22	CS(COMM)-693/2023 I.A. 41695/2024	NITIN JAIN V/s ROHIT MANJI PATEL AND ORS	RAGHAV GOYAL, ARNAB GHOSH, SRIJAN TIWARI, RAGHAV GOYAL	
23	CS(COMM)-126/2024 I.A. 3133/2024 I.A. 4696/2024 I.A. 30194/2024 I.A. 30360/2024	OIKOS S P A V/s OIKOS INDIA PVT LTD & ANR.	BHARTI BADESRA, DHIR AND DHIR ASSOCIATES, BHARTI BADESRA	

	I.A. 34912/2024 I.A. 40749/2024 I.A. 1185/2025 I.A. 2228/2025			
24	CS(COMM)-361/2024 CCP(O) 83/2024 I.A. 9900/2024 I.A. 9903/2024 I.A. 38894/2024 I.A. 44329/2024	THE INDIAN HOTELS COMPANY LIMITED V/s SHIVGYAN DEVELOPERS PRIVATE LIMITED	RISHUB KAPOOR, ROHIL BANSAL, ACHUTHAN SREEKUMAR, RISHUB KAPOOR	
25	CS(COMM)-704/2024 I.A. 36940/2024 I.A. 41659/2024	MANASH LIFESTYLE PRIVATE LIMITED V/s PURPLE.LIVE & ORS.	R MAYA, NAGESHWAR KUMHAR, VIRAJ SHANKAR KADAM, NAGESHWAR KUMHAR	
26	CS(COMM)-745/2024 I.A. 37981/2024	MOONSHINE TECHNOLOGY PRIVATE LIMITED V/s WHITE STAR BV & ORS.	R MAYA, LZAFEER AHMAD B.F., SUBHASH BHUTORIA	
27	CS(COMM)-846/2024 I.A. 40798/2024 I.A. 2490/2025 I.A. 3825/2025 I.A. 7334/2025	ZYDUS WELLNESS PRODUCTS LTD V/s HEALING PHARMA INDIA PVT LTD & ORS.	ANUPAM CHAUDHARY, SHARATH SAMPATH, NAMAN JOSHI, NATARAJ GURUSWAMY, SHARATH SAMPATH, NAMAN JOSHI	
28	CS(COMM)-847/2024 I.A. 40805/2024 I.A. 2276/2025 I.A. 7459/2025	ZYDUS WELLNESS PRODUCTS LTD, V/s ABHAY BURMAN D/B/A SAMRAT PHARMACEUTICALS & ANR.	ANIKET BHATTACHARYYA, SHARATH SAMPATH, NATARAJ GURUSWAMY, SHARATH SAMPATH	
29	I.A. 5299/2025 In CS(COMM)-932/2024	JK LAKSHMI CEMENT LIMITED V/s JOHN DOE & ORS.	RASHIKA CHOPRA, ADITYA GUPTA, SAUNDARYA SINGH, RAJUL JAIN, NISHCHAL ANAND	

30	CS(COMM)- 1090/2024 I.A. 47435/2024	BENTLEY SYSTEMS INC & ANR. V/s MR OM PRAKASH DAS & ORS.	TRIBHUVAN, VAREESHA IRFAN	
31	CS(COMM)- 1147/2024 I.A. 48740/2024	RAJAT SHARMA & ANR. V/s TAMARA DOC & ORS.	VARUN PATHAK, DEEPIKA POKHARIA	
32	CS(COMM)- 1156/2024 I.A. 48942/2024	DOMS INDUSTRIES PRIVATE LIMITED V/s NIKHIL KUMAR GUPTA	ROHIT DANDRIYAL, ANKUR SANGAL	
33	CS(COMM)- 244/2025 I.A. 7255/2025 I.A. 7256/2025 I.A. 7258/2025 I.A. 7259/2025	SUPREME KNITTING AND GENERAL MILLS V/s MR RISHABH JAIN & ORS.	DEEPIKA POKHARIA	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

34	CS(COMM)- 906/2022 I.A. 22253/2022 I.A. 20788/2023	TITAN COMPANY LIMITED V/s DIRECTI INTERNET SOLUTIONS PRIVATE LIMITED & ANR.	ANKUR SANGAL, UTKARSH JOSHI, ROHIL BANSAL, UTKARSH JOSHI	AT 3.30 P.M.
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PART-HEARD MATTERS

35	CS(COMM)- 287/2023 I.A. 8870/2023 I.A. 2280/2025 I.A. 7195/2025	BOTHARA AGRO EQUIPMENTS PVT. LTD. V/s MR. PANKAJ JAIN & ANR.	UMESH MISHRA, RAHUL MARATHA, BIKASH GHORAI, UMESH MISHRA	
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FOR FINAL HEARING (END OF THE BOARD)

36	CS(COMM)- 1173/2016 CC(COMM) 22/2017 CC(COMM) 127/2017	U VARADARAYA NAYAK V/s S.K. ANAND & ORS	AMARJIT, ESSENESE OBHAN, SWATHI SUKUMAR, SANJEEV MAHAJAN, MAHENDRA RANA, SANUJ DAS, HUKUM DEO PRASAD, PRATEEK GARG, AMARJIT & ASSOCIATES	
37	CS(COMM)- 1218/2016 WITH CS(COMM) 546/2022 CS(COMM) 547/2022	QRG ENTERPRISES & ANR. V/s HPL (INDIA) LIMITED & ORS.	SANJEEV SIDHWANI, MANAV KUMAR, SUSHANT, TEJINDER SINGH, CHANDER SHEKHAR, SUDEEP CHATTERJEE, VSA LEGAL, SANJAY DUA, MOHIT PAUL, SUVENI BHAGAT, L K BHUSHAN, ASHUTOSH NAGAR	
38	CS(COMM)- 546/2022	QRG ENTERPRISES LTD & ORS V/s HAVELL'S (P) LTD & ORS	JAYA MANDELIA, SANJAY DUA, L K BHUSHAN, SUVENI BHAGAT, NAVAL BHATIA	
39	CS(COMM)- 547/2022	QRJ ENTERPRISES P LTD V/s HAVELL'S (P) LTD	JAYA MANDELIA, SANJAY DUA, NAVAL BHATIA	

COURT NO. 47**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1096/2024	EXTRAMARKS EDUCATION INDIA PVT LTD V/s JAY JALARAM EDUCATION TRUST & ORS.	ANKIT PARASHAR	
2	ARB.P.-1917/2024	AAPKA HUMDUM SOLUTIONS AND SERVICES LLP V/s KUNTAL GUCHHAIT	ZAKIR HUSAIN	
3	ARB.P.-2081/2024 I.A. 48941/2024	M/S CLIX CAPITAL SERVICES PVT. LTD. V/s DR. IFTEKHAR MUKHTAR AHMED & ANR.	RAVI SHANKAR GARG	

4	ARB.P.-103/2025	PSN MEDICARE PRIVATE LIMITED V/s CHAIRMAN AND MANAGING DIRECTOR, CEMENT CORPORATION OF INDIA AND OTHERS	AVINASH SHARMA	
5	ARB.P.-281/2025	VR SURAT PRIVATE LIMITED V/s MR AMIT SINHA	ABHYUDAI SINGH	
6	ARB.P.-288/2025	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED V/s RIZWAN KHAN & ANR.	RIT ARORA	
7	ARB.P.-290/2025	AJANTA BUILDERS PRIVATE LIMITED V/s MANISH KUMAR	LOKESH BHOLA	
8	ARB.P.-473/2025 I.A. 6589/2025	CHANDRA SHEKHAR GARG V/s RELIANCE PROJECTS AND PROPERTY MANAGEMENT SERVICES LIMITED	YASH AGARWAL	
9	ARB.P.-519/2025	SARAWJEET SINGH & ANR. V/s KANWARJEET SINGH KOCHHAR HUF TRHOUGH ITS KARTA MR. KANWARJIT SINGH AND ANR.	RAVI KRISHAN CHANDNA	

10	ARB. A. (COMM.)-60/2024 I.A. 46248/2024 WITH ARB. A. (COMM.) 66/2024	SAMMAAN CAPITAL LIMITED FORMERLY KNOWN AS INDIABULLS HOUSING FINANCE LIMITED V/s J B C G ADVISORY SERVICES PRIVATE LIMITED AND ORS	SIDDHARTH JOSHI	
11	ARB. A. (COMM.)-66/2024 I.A. 47711/2024	SHREE AHUJA PROPERTIES PRIVATE LIMITED V/s J.B.C.G. ADVISORY SERVICES PRIVATE LIMITED	MALAK M BHATT	
12	CS(COMM)-900/2018 WITH CS(COMM) 470/2019	MAHESH CHAUDHRI & ANR. V/s IMV INDIA PVT. LTD.	RAJAN NARAIN, DEEPAK KHADARIA	
13	CS(COMM)-470/2019	IMV INDIA PVT LTD V/s MR. MAHESH CHAUDHRY & ANR	DEEPAK KHADARIA, RAJAN NARAIN	
14	CS(COMM)-55/2020 I.A. 569/2016	MODI RUBBER LIMITED V/s YES BANK LTD & ORS	KARANJAWALA, WARISHA FARASAT, RISHI AGRAWALA, KARANJAWALA & CO	
15	CS(COMM)-521/2020 I.A. 11083/2020	ARORA TOOLS PVT LTD V/s VARDEX TOOLINGS PRIVATE LIMITED & ORS.	CHANDRIKA THYAGARAJAN, AMAN SANJIV VARMA, SHUBHAM KULSHRESHTHA, MOHIT CHAUDHARY, MOHIT CHAUDHARY	
16	CS(COMM)-125/2021 I.A. 40336/2024	SHAMINDER SINGH BHATIA & ANR. V/s MR. VISHNU BHAGWAN @ BALWAN SINGH	KARTICKAY MATHUR, VISHESH WADHWA, VIERAT K. ANAND, VISHESH WADHWA	

17	CS(COMM)-419/2021 I.A. 11397/2021 I.A. 11455/2021 I.A. 14715/2021 WITH CS(COMM) 563/2021	M/S. SIGMA OUTSOURCING SERVICES PRIVATE LIMITED & ORS. V/s RISHI KUMAR & ORS.	VIKAS ARORA, ANKUR MAHINDRO, SHIVANGI NANDA, SHIVANGI NANDA	
18	CS(COMM)-563/2021 I.A. 3495/2022 I.A. 3496/2022 I.A. 3497/2022 I.A. 2111/2023 I.A. 2116/2023	RISHI KUMAR V/s SIGMA OUTSOURCING SERVICES PRIVATE LIMITED AND ORS.	ANKUR MAHINDRO, LCR NO. 8352/GENL/NDD/2021 DATED 18.10.2021 RECD FROM THE COURT OF SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT - 02, PATIALA HOUSE COURTS, NEW DELHI LIST ALONG WITH CS(COMM) 419/2021, FILED IN COMPLIANCE OF ORDER DT SEVENTEEN OF JANUARY OF TWO THOUSAND AND TWENTY TWENTY TWO, SHIVANGI NANDA	
19	CS(COMM)-548/2024 I.A. 4814/2024 I.A. 49643/2024 I.A. 1314/2025 I.A. 1315/2025 I.A. 1801/2025 I.A. 5818/2025	JATIN JAIN & ORS. V/s ANUJ JAIN & ORS.	MOHAMMAD DANISH, AMAN BHALLA, ANURAG MANGLA, AMAN BHALLA	
20	I.A. 7583/2025 In CS(OS)-366/2005	PRAKASH CHANDER AND ORS. V/s PADAM GARG AND ORS.	SHAILESH K. KAPUR, GURKAMAL, ARVIND KR. SHARMA, ASHISH AGGARWAL, SUMIT BANSAL, ABINASH K	

			MSIHRA, PUNEET AGRAWAL, AKSHAT GOEL, ADITI LAXMAN, GURKAMAL HORA ARORA	
21	CS(OS)- 2546/2010 I.A. 6609/2016 I.A. 15380/2016 I.A. 30093/2024 I.A. 36427/2024 I.A. 42971/2024 I.A. 42972/2024	ANU V/s SURESH VERMA & ORS	M.A.NIYAZI, RAVI D SHARMA, M A NIYAZI, MONAZIR AHSAN NIYAZI, RAVI DEV SHARMA	
22	CS(OS)- 2596/2014 CCP(O) 155/2014	GAGAN RASTOGI V/s RP EXPLORER LTD. & ANR.	MANUJ AGGARWAL, VIDHII, AYUSH AGRAWAL, NAYAR AGRAWALL, NAYAR	
23	CS(OS)-45/2020	CHATAR DEVI ANGOORI @ ANGOORE DEVI V/s JAGDISH SINGH	JAIDEEP MALIK, JAIDEEP MALIK, RA.VISH CHANDRA PATHAK, RAHUL SINGH, PRIYARANJAN KUMAR, RISHI MANCHANDA	
24	CS(OS)-157/2020 I.A. 5098/2020 WITH CS(OS) 253/2020	RAJEN BATHIJA V/s SANJAY BATHIJA & ANR.	MITHILA SHARMA, VIPIN NAIR, AGNISH ADITYA, ATUL SAHI	
25	CS(OS)-253/2020 I.A. 7939/2020 I.A. 38407/2024	VIJAY BATHIJA THROUGH SMT BHAGWANTI ARJUN CHANDNANI V/s SANJAY BATHIJA & ANR.	ATUL SAHI, AGNISH ADITYA, MITHILA SHARMA	
26	CS(OS)-191/2020 I.A. 6086/2020 I.A. 9135/2020 I.A. 9136/2020 CC 1/2024 I.A. 6342/2025	SHARAD KUMAR RASTOGI V/s KAUSHAL RASTOGI & ORS.	DEEPTAKIRTI VERMA, UTKARSH SHARMA, KARAN JAIN, IN COMPLIANCE OF ORDER DT 19.12.2023, DEEPTAKIRTI VERMA	

27	CS(OS)-372/2020 I.A. 10975/2020 CC 14/2022 I.A. 16138/2023 I.A. 43724/2024	SHRI VIJAY SETHI V/s SHRI ANIL SETHI & ORS.	RISHI BHATNAGAR, NEHA KAPOOR, BHAGABATI PRASAD PADHY, RISHI BHATNAGAR	
28	CS(OS)-375/2020 I.A. 11045/2020 I.A. 10229/2021 I.A. 24789/2023	SATISH CHAND JAIN & ORS. V/s VINDO GUPTA & ORS.	VICTORY ASSOCIATES, HITENDRA KR. NAHATA	
29	CS(OS)-1/2021 I.A. 6/2021 I.A. 7/2021 I.A. 8/2021 I.A. 15272/2021 I.A. 15273/2021 CCP(O) 47/2022 I.A. 10018/2022 I.A. 10019/2022 I.A. 11229/2022 I.A. 46397/2024 I.A. 46398/2024	MR. MANISH CHADHA V/s MR. HANISH CHADHA & ANR.	AKASH DEEP MALIK, KUNAL GOSAIN, MANOJ YADAV, MANOJ YADAV, DEEPAK SHARMA, MANKAN DEEP SINGH, GAUTAM SHARMA	
30	CS(OS)-133/2021 I.A. 3442/2022	M/S K.R. ANAND V/s SH. ANIL GUPTA	PUNEET SHARMA, ASHOK KUMAR NIJHAWAN	
31	I.A. 5307/2024 I.A. 29577/2024 In CS(OS)- 164/2021 (Disposed off case)	MRS GAURI ADVANI V/s MS GOPA SABHARWAL & ANR.	RACHNA AGRAWAL, RAVI KANT YADAV, ALKA AGRAWAL, SANDEEP SINGH NAINWAL, DHRUV CHAWLA, PRABHAV RALLI, ALKA AGRAWAL	
32	CS(OS)-461/2021 I.A. 12522/2021 I.A. 15734/2021 I.A. 18546/2022	GAGANDEEP KAUR V/s RATTANDEEP SINGH GROVER & ORS.	SANJAY RATHI, MOHNA MADAN LAL, NITESH SINGLA, JASPREET SINGH, SANJAY RATHI, JASPREET SINGH, ARVIND KUMAR GUPTA	

33	CS(OS)-466/2021	KANTI KUMAR V/s DR. RAHUL NAITHANI & ANR.	SENU NIZAR	
34	CS(OS)-663/2021 I.A. 16234/2021 I.A. 6538/2023 I.A. 7840/2024	THE LIQUIDATOR MAHAMEDHA URBAN COOPERATIVE BANK LIMITED V/s TATA CAPITAL FINANCIAL SERVICES LIMITED & ORS.	PRATEEK TEWARI, VIBHOR MATHUR, GAUTAM AWASTHI, VIBHOR MATHUR	
35	CS(OS)-742/2024 I.A. 39381/2024 I.A. 46672/2024 I.A. 1502/2025 I.A. 1555/2025 I.A. 1576/2025 I.A. 1931/2025 I.A. 1932/2025 I.A. 2016/2025 I.A. 2155/2025 I.A. 2156/2025 I.A. 2450/2025 I.A. 2475/2025 I.A. 3011/2025 I.A. 5307/2025	ZAMEER AHMED JALWA V/s MRS. FIRDAUS BEGUM & ORS.	JAVED KHAN, UZAIR ELAHI, SAMBIT NANDA, NAUSHAD AHMED KHAN, ANIL KUMAR BATRA, ALAMGIR, SANDEEP SHARMA, SAMIULLAH MIRZA, MOHAMMAD ABID, UZAIR ELAHI, SAMBIT NANDA, MOHD TARIQUE, SANDEEP SHARMA, NASIR AZIZ, SAMIULLAH MIRZA	
36	CS(OS)-991/2024 I.A. 47835/2024 I.A. 47837/2024	SANDIP SINGH V/s M S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD	RAJESH KUMAR VERMA	
37	CS(OS)-40/2025 I.A. 1387/2025 I.A. 2653/2025	HEALTHCUBED INDIA PVT LTD V/s ALKEMI GROWTH CAPITAL LLP AND ORS	SAHIL GARG, ANKUR MAHINDRO, SAHIL GARG	
38	CS(OS)-109/2025 I.A. 4575/2025	BALI RAM SHARMA V/s M/S KUSHAL INFRA PROJECT INDUSTRIES INDIA LTD AND ANR	NEERAJ YADAV	

39	CS(OS)-129/2025 I.A. 5245/2025	PRAVEEN KUMAR V/s MANOJ KUMAR AGGARWAL & ANR.	KARAN AGGARWAL	
40	CS(OS)-142/2025 I.A. 5726/2025	SHIVANK GUPTA V/s VINAY GUPTA AND ORS	RAGHAV SALUJA, RAJ KUMAR, VIVEK SINGH	
41	CS(OS)-179/2025 I.A. 7366/2025 I.A. 7367/2025	SHANAYA ABBOT (MINOR) THROUGH HER LEGAL GUARDIAN V/s DR VIJAY ABBOT & ORS.	RAJIV RANJAN MISHRA	
42	EX.P.-78/2024	SHRI PREM SINGH V/s SHRI KRISHAN KUMAR JALAN,	SACHIT KUMAR SAHIJPAL	
43	I.P.A.-10/2014 I.A. 6642/2014 I.A. 6643/2014	MADHU V/s ASHOK KUMAR & ORS	VINOD WADHWA, J C MAHINDRO	
44	O.M.P. (COMM)- 38/2025 I.A. 1632/2025 I.A. 1633/2025 I.A. 1635/2025 I.A. 6142/2025	UNION OF INDIA V/s M/S GR-GAWA R(J.V.)	B RAMASAMY	
45	EX.APPL.(OS) 329/2025 In OMP (ENF.) (COMM.)-43/2024	DART PROPERTIES PRIVATE LIMITED V/s MR SHRIKANT BHASI AND ORS	RANGOLI SETH, SWARNENDU CHATTERJEE	
46	CCP(O) 18/2025 In OMP (ENF.) (COMM.)-76/2024	M/S. B. R. ARORA AND ASSOCIATES PVT LTD V/s UNION OF INDIA	SIDDHARTH SANGAL, VAIBHAV DANG	
47	OMP (ENF.) (COMM.)-99/2024	VIKAS GHAI & ANR. V/s M/S MATCHLESS CAFE PVT. LTD. & ORS.	SHIVA SANTANAM SWAMINADHAN	

48	O.M.P.(I) (COMM.)- 396/2024 I.A. 45210/2024	M/S THARU AND SONS PVT LTD V/s DIVISIONAL RAILWAY MANAGER NORTHERN RAILWAYS	MOHIT GUPTA	
49	O.M.P.(I) (COMM.)- 105/2025	SH. SUNDER LAL GUPTA V/s M/S SAHYOG HOSPITALITY & ORS.	MANOJ CHOUHAN	
50	TEST.CAS.- 29/2005 I.A. 11924/2012 I.A. 4258/2013 CCP(O) 135/2014 I.A. 22063/2014 I.A. 11264/2017 CCP(O) 47/2021 I.A. 13892/2021 CCP(O) 4/2022 I.A. 659/2022	MANOJ V/s STATE	CHETAN CHADHA, SAVITA RUSTOGI, RAJAT ANEJA, SAVITA RUSTOGI, RAJAT ANEJA, MANOJ NAGAR	
51	TEST.CAS.- 65/2010 I.A. 3139/2022 I.A. 12210/2022 I.A. 14513/2022 I.A. 15210/2022 I.A. 18576/2023 I.A. 5441/2024 I.A. 4886/2025	VINAY KHANNA V/s STATE & ORS	SIMAN BENJAMIN, K R CHAWLA, AKHIL SACHAR, B P SHUKLA, SUMER SINGH BOPARAI, SHIVA SANTANAM SWAMINADHAN, RAJESH PATHAK, NAZIA PARVEEN, GOGINENI ABHISREE SAUJANYA, GAURAV PURI, RAHELLA KHAN, MALA GOEL, KAJAL CHANDRA, SHALINI KAPOOR, RAJESH PATHAK, MALA GOEL, NAZIA PARVEEN	

52	TEST.CAS.- 17/2018 I.A. 47099/2024	HANU FAUJDAR V/s STATE & ORS	ATUL SHARMA, ADITYA DEWAN, VIKAS ARORA, RADHIKA ARORA	
53	TEST.CAS.- 21/2018	ASHOK KUMAR PASHINE & ORS V/s STATE OF NCT OF DELHI & ORS	NIDDHI AKHOURI, AMAR KUMAR, F K JHA	
54	TEST.CAS.- 32/2021 I.A. 16712/2021 I.A. 16743/2021 I.A. 36472/2024	JOGESH CHANDER MAHINDRO V/s STATE & ORS.	MOHIT D RAM, SHUBHAM AGARWAL	
55	TEST.CAS.- 80/2021 I.A. 11848/2021 I.A. 2331/2022 I.A. 16985/2022 I.A. 13436/2023 I.A. 13437/2023	KASHISH TOMAR & ORS. V/s STATE & ORS.	ARUN KHATRI, SOBHA RANI GUPTA, ARUN KHATRI	

COURT NO. 50**HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA**

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-2023/2024	AXIS FINANCE LTD V/s PRASHANT SHRIKANT KHEDEKAR AND ANR	SHIKHAR GUPTA	
2	ARB.P.-2029/2024	AXIS FINANCE LTD V/s VINOTH KUMAR SIVAN AND ANR	SHIKHAR GUPTA	
3	ARB.P.-2058/2024	KOTAK MAHINDRA PRIME LTD V/s ASHISH NAIN & ANR.	RAJESH JANGRA	
4	ARB.P.-2060/2024	KOTAK MAHINDRA PRIME LTD V/s RAJ KUMAR	RAJESH JANGRA	
5	ARB.P.-2061/2024	KOTAK MAHINDRA PRIME LTD V/s ASHWANI KUMAR	RAJESH JANGRA	

6	ARB.P.-2062/2024	KOTAK MAHINDRA PRIME LTD V/s VIBHAV GUPTA	RAJESH JANGRA	
7	ARB.P.-218/2025	SANDEEP DESWAL V/s ASHOK KUMAR GUPTA	RK MOHIT GUPTA, PUNIT	
8	EX.P.-18/2022 EX.APPL.(OS) 2794/2022 EX.APPL.(OS) 2795/2022 EX.APPL.(OS) 2796/2022 EX.APPL.(OS) 685/2023	NEERAJ KHANNA & ANR. V/s BOULEVARD INTERNATIONAL PVT LTD AND ORS	RANJIT SINGH SAHNI, ARUN MALIK	
9	EX.P.-31/2023 EX.APPL.(OS) 2016/2024	SNIGDHA PRAKASH V/s SADHANA PRAKASH & ANR.	KAJAL CHANDRA, ANIS AHMAD, NIYATI PATWARDHAN, KAJAL CHANDRA	
10	EX.P.- 77/2023(Disposed off case)	MAHAVIR PRASAD GUPTA V/s UNION OF INDIA & ANR.	VIVEKANAND	
11	TEST.CAS.- 45/2001 I.A. 978/2004	MADAN MEHTA V/s STATE AND ORS	RAKESH TIKKU, SUNITA TIWARI, S.D.SINGH, SANTOSH CHAURIHAA, VINEET JHANJI, JAYENDRA SHAH, RITESH KHATRI, LAW OFFICES OF INDIA, SANJEET SINGH, SAGAR SAXENA, ABHINAY, ABHINAY SHARMA, AVNEESH GARG, J.N.AGGARWAL	

12	TEST.CAS.- 76/2024 I.A. 38819/2024 WITH CS(OS) 678/2022	JATINDER KUMAR SACHDEVA V/s GOVT OF NCT DELHI AND ORS	VINOD KUMAR GOEL, PRADEEP NORULA	
13	CS(OS)-678/2022 I.A. 17963/2022 I.A. 17964/2022 WITH TEST.CAS. 76/2024	SH. ASHOK KUMAR SACHDEVA V/s SH. JATINDER KUMAR SACHDEVA & ANR.	PRADEEP NORULA, VINOD KUMAR GOEL, LAXMI CHAND	
14	TEST.CAS.-4/2025	NISCHAY ARORA V/s GOVT. OF NCT OF DELHI REVENUE DEPARTMENT THROUGH SECRETARY. & ORS.	ANUJ MALHOTRA, DIVJOT SINGH BHATIA	
15	CS(COMM)- 277/2022 I.A. 6582/2022 I.A. 7808/2022 I.A. 15358/2023 I.A. 17539/2023	AIRWIL JKM INFRASTRUCTURE PVT LTD & ANR. V/s CADILLAC INFOTECH PVT LTD	AAYUSH MALHOTRA, BANI DIKSHIT, ATUL SHARMA, BANI DIKSHIT	
16	CS(COMM)- 380/2022 I.A. 8900/2022 I.A. 9762/2022 I.A. 15030/2022 I.A. 15036/2022 I.A. 16309/2022 I.A. 19708/2022 I.A. 19889/2022 I.A. 20149/2022 I.A. 21697/2022 I.A. 21698/2022 I.A. 11586/2023 I.A. 33025/2024	GVK ENERGY LTD (GVKEL) & ORS. V/s ECL FINANCE LIMITED (ECLF) & ORS.	ROOPALI SINGH, ATUL SHARMA, AKASH RAY, KHAITAN & CO., KARTIK NAYAR, ATUL SHARMA, AYUSH ACHARJEE, AKASH RAY	

17	CS(COMM)- 872/2022 I.A. 21250/2022 I.A. 21251/2022 I.A. 3981/2023 I.A. 5288/2023 I.A. 8203/2023 I.A. 10653/2023 I.A. 19038/2023 I.A. 19578/2023 I.A. 25032/2023	HYPERFYBRE PVT LTD V/s DR JAYA GARG & ORS.	SIDDHARTH SUNIL, SWATI JAIN, SIDDHARTH SUNIL, RAJAT GAUTAM, SANJEEV GUPTA, SWATI JAIN	
18	CS(COMM)- 561/2023 I.A. 15453/2023 I.A. 15454/2023 I.A. 19423/2023 I.A. 22252/2023 I.A. 24479/2023 I.A. 729/2024 I.A. 45385/2024 I.A. 45902/2024 I.A. 3462/2025	MRS KANIKA GAUTAM V/s M/S FLASH CLOUD CONSULTING & ORS.	PANKAJ BHAGAT, RAJAT KATYAL, DEEPAK KUMAR SHARMA, CHANDRASHEKHAR A CHAKALABBI, KUNAL VASHIST, MUKESH MOHAN, PANKAJ BHAGAT	
19	CS(COMM)- 660/2023 I.A. 18470/2023 I.A. 18471/2023 I.A. 18472/2023 I.A. 4697/2024 I.A. 10052/2024 I.A. 10053/2024	IDBI BANK LTD V/s POWER FINANCE CORPORATION LTD & ORS.	ABHINAV MISHRA, SHIVAM SHARAN, PRAFUL JINDAL, SKV LAW OFFICES	
20	CS(COMM)- 1070/2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED V/s PARVEZ ALAM	AJEET KUMAR, ARCHIT SINGHAL	
21	CS(OS)-443/2018 I.A. 12244/2018 I.A. 7521/2019	SHRI JOGINDER SINGH V/s SMT. RANI & ORS	V P RANA, PRASHANT KUMAR, AVINASH KUMAR TYAGI, PRABHAT RANJAN & ASSO., V.P. RANA	

22	CS(OS)-79/2022 I.A. 2321/2022	FATEH SINGH (THROUGH HIS AR) V/s RASHPAL SINGH & ORS.	KUSHAL KUMAR	
23	CS(OS)-104/2022 I.A. 3030/2022 I.A. 12831/2022 I.A. 12833/2022 I.A. 12995/2022 O.A. 55/2023 I.A. 14844/2023	PISTA DEVI V/s MANJU GUPTA & ORS.	SHIVAM GOEL, JITENDER SINGH	
24	I.A. 10815/2024 In CS(OS)- 532/2022 (Disposed off case)	SARALTECH CREATIONS PVT. LTD. V/s ANIL PRASAD NANDA & ORS.	AVINASH CHANDRA UPADHYAY, INDERJEET, ARJUN SYAL, ROHIT KUMAR, SHREEYASH UDAY LALIT, VAIBHAV KHARBANDA, ROHIT KUMAR	
25	CS(OS)-727/2022 I.A. 1112/2025 I.A. 3045/2025	ATUL SHARMA V/s SEEMA SHARMA & ORS.	VIKAS TOMAR, KESHAV SEHGAL, M SUFIAN SIDDIQUI, VIKAS TOMAR	
26	I.A. 6710/2025 In CS(OS)- 789/2022	KAMAL MOHAN LAMBA V/s ANKUSH SALUJA & ANR.	MOHIT CHAUDHARY, SHIVANG RAWAT	
27	CS(OS)-53/2023 I.A. 1488/2023 I.A. 7956/2023 CRL.M.A. 11941/2023 I.A. 20080/2023 I.A. 23228/2023 I.A. 23229/2023 CRL.M.A. 27726/2023 I.A. 1840/2024 I.A. 2022/2024 I.A. 2074/2024 I.A. 2075/2024	RITIKA SACHDEVA V/s KAPIL TANDON & ORS.	RATI COSHIC, NEERAJ KUMAR GUPTA, AWIJIT PALIWAL, BEENASHAW NANDA SONI, RAMCHANDRA MADAN, KUMAR DEEPAJ, AWIJIT PALIWAL, RATI COSHIC	

	I.A. 2426/2024 I.A. 3309/2024 I.A. 7489/2024			
28	CS(OS)-481/2023 I.A. 39455/2024 I.A. 39839/2024 I.A. 44296/2024 I.A. 44297/2024	UPASANA GAUTAM V/s KRISHNA & ORS.	HEMANT SINGH, KUMAR DEEPRAJ, KRISHAN KUMAR	
29	CS(OS)-744/2023 I.A. 22844/2023 I.A. 30315/2024	SHRI. SUMIT TANEJA V/s SHRI. AMIT TANEJA AND ANR.	HONEY KUMAR, VAISHALI MANGAL, VARUN KUMAR, HONEY KUMAR	
30	I.A. 2925/2025 In CS(OS)- 835/2023 (Disposed off case)	HAJI NOOR AHMAD QURESHI & ANR. V/s MOHD. AHMAD & ORS.	SUDHIR KUMAR SHARMA, ARJUN ANAND, MANISH CHAUHAN, BINA MADHAVAN, BRAHMA DUTT SHARMA	
31	CS(OS)-709/2024 I.A. 38350/2024 I.A. 7900/2025	SMT MANJU AGGARWAL V/s SMT SANTOSH AGGARWAL & ORS.	SANJAY SINGH, ARCHANA SHAHI, SHAKEEL AHMED, SANJAY SINGH, ARCHANA SHAHI	
32	CS(OS)-752/2024 I.A. 39807/2024	RACHHPAL SINGH KOHLI V/s GRIPEO & ANR.	KAPIL MIDHA	
33	CS(OS)-922/2024 I.A. 45848/2024 I.A. 45849/2024	SHVETA BAKSHI V/s ASHISH BAKSHI & ORS.	VARUN MUDGAL, SRISHTI BAJPAI, SANYUKTA GUPTA	
34	CS(OS)-77/2025 I.A. 3289/2025	KRISHNA DEVI V/s HEMRAJ & ORS.	RAJESH KUMAR	
35	CS(OS)-82/2025 I.A. 3481/2025 I.A. 3482/2025 I.A. 3483/2025	AMIT JAIN & ORS. V/s ANILA JAIN & ORS.	AMANDEEP SINGH	

36	O.M.P. (COMM)- 270/2019 I.A. 9640/2019 I.A. 9642/2019 I.A. 15627/2019 I.A. 41323/2024	M/S IRCON INTERNATIONAL LTD V/s CENTRAL ORGANIZATION FOR RAILWAY ELECTRIFICATION	RASHMI MALHOTRA, DEBARSHI BHADRA, MANOJ KUMAR DAS, AMRITA PRAKASH	
37	O.M.P. (COMM)- 4/2025 I.A. 22/2025 I.A. 23/2025	SYED FAHMI ALI V/s M/S KIRLOSKAR BROTHERS LTD.	NITIN GARG	
38	O.M.P. (COMM)- 31/2025 I.A. 1361/2025 I.A. 1362/2025	KIRLOSKAR BROTHERS LIMITED V/s SYED FAHMI ALI	ASHISH WAD	
39	OMP (ENF.) (COMM.)- 113/2023 EX.APPL.(OS) 714/2023 EX.APPL.(OS) 1162/2023	M/S AVON HEALTHCARE PRIVATE LIMITED V/s M/S TRADE INTERNATIONAL & ORS.	VIKAS WALIA, PRASHANT MEHTA, VIKAS WALIA	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

40	CS(OS)-439/2018 I.A. 12164/2018 I.A. 16360/2021 I.A. 862/2023 I.A. 6727/2023	DEVENDER KUMAR TALWAR V/s RAJIV TALWAR AND ORS.	SWETANK SHANTANU, DINESH MONGA, DINESH KUMAR MONGA	AT 3.30 P.M.
41	CS(OS)-192/2022 I.A. 5192/2022 I.A. 7709/2022 I.A. 9366/2022 I.A. 9710/2022 I.A. 11726/2022 I.A. 14625/2022 I.A. 14639/2022 I.A. 16670/2022 I.A. 18554/2022 I.A. 479/2023 I.A. 487/2023 I.A. 7175/2023 I.A. 7176/2023	AMIT SAXENA. V/s NITIN SAXENA.	VIKHYAT OBEROI, EKTA CHOUDHARY, NITIN WADHWA, RAHAT BANSAL, VIKHYAT OBEROI, NITIN WADHWA, EKTA CHOUDHARY	AT 4.00 P.M.

	I.A. 7237/2023 I.A. 14232/2023 I.A. 14249/2023 I.A. 10849/2024 I.A. 36739/2024 I.A. 36740/2024 I.A. 36741/2024 I.A. 3751/2025 WITH CS(OS) 345/2022			
42	CS(OS)-345/2022 I.A. 9231/2022 I.A. 9232/2022 I.A. 40590/2024	NITIN SAXENA V/s AMIT SAXENA	NITIN WADHWA, VIKHYAT OBEROI, NITIN WADHWA	AT 4.00 P.M.
43	CS(OS)-419/2023 I.A. 12684/2023 I.A. 15380/2023 I.A. 36428/2024 I.A. 36429/2024 I.A. 38846/2024 I.A. 6141/2025	SACHIN KUMAR TYAGI V/s RAJ KUMAR & ORS.	ANUROOP P.S, VIKRAM AGGARWAL, ANUROOP P.S	AT 3.00 P.M.
44	CS(OS)-123/2025 I.A. 5102/2025 I.A. 5103/2025 I.A. 5104/2025 I.A. 5105/2025	ADARSH RANDHAWA V/s DELHI DEVELOPMENT AUTHORITY & ORS.	AKSHIT MAGO	AT 1.00 P.M.

COURT NO. 44**HON'BLE MR.JUSTICE SAURABH BANERJEE**

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

prakash.aggarwal@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-16/2021	SAINT GOBAIN TM K K V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	ARCHANA SHANKER	
2	C.A.(COMM.IPD-PAT)-242/2022	HANIF SOHRAB V/s CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADEMARKS & ANR.	ABHIMANYU CHAUHAN, SOMITRA KUMAR	
3	C.A.(COMM.IPD-PAT)-19/2023	CRYSTAL CROP PROTECTION LTD V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS & ORS.	S K BANSAL, SAIF RAHMAN ANSARI	
4	C.A.(COMM.IPD-PAT)-36/2023	CRYSTAL CROP PROTECTION LTD V/s DEPUTY CONTROLLER OF PATENTS AND DESIGNS & ORS.	S K BANSAL, SHRAVAN KUMAR BANSAL, SAIF RAHMAN ANSARI	
5	C.A.(COMM.IPD-PAT)-52/2024	CHIA TAI TIANQING PHARMACEUTICAL GROUP CO LTD V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	SHARAD VADEHRA	

6	C.A.(COMM.IPD-TM)-51/2022 I.A. 39015/2024 I.A. 39016/2024	CINNI FOUNDATION V/s THE REGISTRAR OF TRADE MARKS	S K BANSAL, CHANDRA PRAKASH, K.G BANSAL	
7	C.A.(COMM.IPD-TM)-18/2024	GREY SWIFT PRIVATE LIMITED THROUGH MR. SHIVAM SINGLA V/s THE REGISTRAR OF TRADE MARKS	SIDDHARTH NATH	
8	CM(M)-IPD-7/2025 CM 57/2025 CM 58/2025	SEQUENCE FERRO PVT. LTD. V/s AMBA SHAKTI STEELS LTD.	PRAKHAR SHARMA	
9	C.O. (COMM.IPD-TM)-232/2023 I.A. 20848/2023	PRAKASH SINGH & ANR. V/s GURUJI KA ASHRAM & ANR.	ABHAY AREN, SATISH KUMAR	
10	C.O. (COMM.IPD-TM)-233/2023 I.A. 20850/2023	PRAKASH SINGH & ANR. V/s GURUJI KA ASHRAM & ANR.	ABHAY AREN, SATISH KUMAR	
11	C.O. (COMM.IPD-TM)-234/2023 I.A. 20852/2023	PRAKASH SINGH & ANR. V/s GURUJI KA ASHRAM & ANR.	ABHAY AREN, SATISH KUMAR	
12	C.O. (COMM.IPD-TM)-235/2023 I.A. 20854/2023	PRAKASH SINGH & ANR. V/s GURUJI KA ASHRAM & ANR.	ABHAY AREN, SATISH KUMAR	
13	C.O. (COMM.IPD-TM)-236/2023 I.A. 20856/2023	PRAKASH SINGH & ANR. V/s GURUJI KA ASHRAM & ANR.	ABHAY AREN, SATISH KUMAR	

14	C.O. (COMM.IPD-TM)-237/2023 I.A. 20858/2023	PRAKASH SINGH & ANR. V/s GURUJI KA ASHRAM & ANR.	ABHAY AREN, SATISH KUMAR	
15	C.O. (COMM.IPD-TM)-238/2023 I.A. 20860/2023	PRAKASH SINGH & ANR. V/s GURUJI KA ASHRAM & ANR.	ABHAY AREN, SATISH KUMAR	
16	C.O. (COMM.IPD-TM)-239/2023 I.A. 20862/2023	PRAKASH SINGH & ANR. V/s GURUJI KA ASHRAM & ANR.	ABHAY AREN, SATISH KUMAR	
17	C.O. (COMM.IPD-TM)-94/2024	MR SHYLESH C P V/s TATA SIA AIRLINES LIMITED & ANR.	AYUSH SHARMA	
18	C.O. (COMM.IPD-TM)-164/2024	AMPLE TECHNOLOGIES PRIVATE LIMITED V/s TRESOR SYSTEMS PRIVATE LIMITED & ANR.	SIMARPAL SINGH SAWHNEY, NAVEEN NAGARJUNA	
19	C.O. (COMM.IPD-TM)-180/2024	SUSHIL KUMAR JAIN V/s CAPRI STORE PRIVATE LIMITED & ANR.	MANISH DHIR, RAHUL VIDHANI	
20	C.O. (COMM.IPD-TM)-181/2024	SUSHIL KUMAR JAIN V/s CAPRI STORE PRIVATE LIMITED & ANR.	MANISH DHIR, RAHUL VIDHANI	
21	C.O. (COMM.IPD-TM)-182/2024	SUSHIL KUMAR JAIN V/s CAPRI STORE PRIVATE LIMITED & ANR.	MANISH DHIR, RAHUL VIDHANI	

22	C.O. (COMM.IPD-TM)-183/2024 I.A. 49646/2024	SUSHIL KUMAR JAIN V/s CAPRI STORE PRIVATE LIMITED & ANR.	MANISH DHIR, RAHUL VIDHANI	
23	C.O. (COMM.IPD-TM)-184/2024	SUSHIL KUMAR JAIN V/s CAPRI STORE PRIVATE LIMITED & ANR.	MANISH DHIR, RAHUL VIDHANI	
24	C.O. (COMM.IPD-TM)-185/2024	SUSHIL KUMAR JAIN V/s CAPRI STORE PRIVATE LIMITED & ANR.	MANISH DHIR, RAHUL VIDHANI	
25	C.O. (COMM.IPD-TM)-65/2025 I.A. 5621/2025	HUGO BOSS AG V/s RAHUL KUNDRA & ANR.	SHRAVAN KUMAR BANSAL	
26	CS(COMM)- 248/2018 I.A. 9698/2012	PFIZER PRODUCTS INC V/s ZEE LABORATORIES LIMITED & ANR	SIDDHARTH BAMBHA, SAIKRISHNA & ASSOCIATES	
27	CS(COMM)- 578/2018	M/S K.S OIL LIMITED V/s M/S EKTA DAIRY PVT LTD	GAGAN GUPTA, RAHUL SHARMA, AMAR KHERA	
28	CS(COMM)- 811/2018 I.A. 5238/2018 I.A. 5078/2025	ZEE ENTERTAINMENT ENTERPRISES LTD. V/s SAREGAMA INDIA LTD. & ANR.	ANKUR SANGAL, PATEL CHANDHOK, PETAL CHANDHOK	
29	CS(COMM)- 67/2022 I.A. 1492/2022 I.A. 14762/2022 WITH CS(COMM) 711/2023 CS(COMM) 712/2023 CS(COMM) 710/2023	ZEE ENTERTAINMENT ENTERPRISES LIMITED V/s MUSIC BROADCAST LIMITED	SAGAR CHANDRA, S S AHLUWALIA, SAGAR CHANDRA	

30	CS(COMM)- 710/2023 I.A. 19633/2023	PHONOGRAPHIC PERFORMANCE LIMITED V/s DIGITAL RADIO (DELHI) BROADCASTING LIMITED	VINOD MALHOTRA, ANKUR SANGAL	
31	CS(COMM)- 711/2023 I.A. 19639/2023	PHONOGRAPHIC PERFORMANCE LIMITED V/s MUSIC BROADCAST PRIVATE LIMITED	SAGAR CHANDRA, ANKUR SANGAL	
32	CS(COMM)- 712/2023 I.A. 19645/2023	PHONOGRAPHIC PERFORMANCE LIMITED V/s ENTERTAINMENT NETWORK (INDIA) LIMITED (ENIL)	VINOD MALHOTRA, VARUN LAL	
33	CS(COMM)- 421/2023	HAVELLS INDIA LIMITED V/s POLYCAB INDIA LIMITED	ARPAN BEHL, SUDEEP CHATTERJEE	
34	CS(COMM)- 1106/2024 I.A. 47829/2024	M/S PRAKASH PIPES LIMITED V/s MR VINAY KUMAR PANDEY TRADING AS M/S PRAKASH PLASTIC	DIPESH DWIVEDI, SANJAY AGGARWAL	
35	CS(COMM)- 1151/2024 I.A. 48792/2024 I.A. 48793/2024 I.A. 7574/2025	FDC LIMITED V/s GUJARAT TERCE LABORATORIES LIMITED	SHRAVANTH SHANKER BHURAM, PRITHVI SINGH	
36	CS(COMM)- 62/2025 I.A. 1998/2025 I.A. 1999/2025 I.A. 2000/2025 I.A. 2001/2025	M/S K J STEEL ROLLING MILLS V/s MR. PAWAN KUMAR GOYAL & ORS.	MANISH BIALA	

03.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

37	CS(COMM)- 220/2025 I.A. 6446/2025	JINDAL (INDIA) LIMITED V/s JINDAL JHD LIMITED & ORS.	BINDRA RANA, SANJAY AGGARWAL	
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**SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING
OF ISSUES (TIME FIXED MATTERS)**

38	CS(COMM)- 297/2018 I.A. 9165/2012	EASTERN BOOK CO. & ORS. V/s DB MADAK & ANR.	HP SINGH, S.K. MOHANTI, SAI KRISHNA, B R RAJSHEKHER RAO, KSHITIJ MAHESHWARI, ANAND & ANAND, RAJSHEKHAR RAO	AT 3.00 P.M.
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03.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

AT 11.30 A.M.

COURT NO. 121, FIRST FLOOR BLOCK (A)
BEFORE MR. KANWAL JEET ARORA, REGISTRAR GENERAL

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	O.M.P. (COMM)- 53/2022 I.A. 713/2022 I.A. 7076/2025	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s RAIGANJ- DALKHOLA HIGHWAYS LIMITED	SAMEER PRAVIN PAREKH, ANKIT PARASHAR, RAJIV KAPOOR	

**R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)
BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)-211/2023 I.A. 6142/2023 I.A. 6143/2023 I.A. 25150/2023 I.A. 32434/2024	RAVI KANTA UPPAL V/s MRS. USHA KAKAAN & ORS.	AMANDEEP SINGH, ABHISHEK GUPTA, MANISH KUMAR SRIVASTAVA, AMANDEEP SINGH, ABHISHEK GUPTA	
2	CS(OS)-441/2023 I.A. 13786/2023 I.A. 32144/2024 I.A. 1216/2025 I.A. 7587/2025	SH. SUBHASH CHANDRA JARODIA V/s SH. VIJAYINDER KUMAR & ORS.	HARSHIT GOYAL, ASHUTOSH NAGAR, VIKRAMJEET SINGH RANGA, ASHUTOSH NAGAR, SUBHASH CHANDRA JARODIA	
3	CS(OS)-696/2023 I.A. 21669/2023 I.A. 49943/2024 I.A. 49944/2024	RAJI SETHI & ORS. V/s NEHA SHARMA & ORS.	BINDRA RANA, GAGAN CHAWLA, PANKAJ KAPOOR, NIKHIL BAHRI	
4	EX.P.-27/2023 EX.APPL.(OS) 522/2023 EX.APPL.(OS) 356/2024	COSMOS INFRA ENGINEERING INDIA PVT LTD & ANR. V/s RENU AGGARWAL @ RENU BANSAL	VIKAS PAL, NIHARIKA AHLUWALIA, S. K. AGARWAL, SHAGUFA SALIM	

5	TEST.CAS.- 8/2023 I.A. 23740/2023 I.A. 23788/2023 I.A. 32944/2024	URMILA BANSAL V/s STATE & ORS.	MANISH KUMAR, SERMON RAWAT, DINESH KUMAR MONGA, GOPAL SINGH, ATUL SAHI, GOPAL SINGH	
6	TEST.CAS.- 74/2023	RAJEEV PURI V/s STATE OF NCT OF DELHI AND OTHERS	SUMIT KALRA	
ADMISSION DENIAL				
7	CS(OS)- 310/2023	LOHIT GANGULY V/s ARUN GANGULI & ORS.	SUSHIL KUMAR, LOHIT GANGULY	
8	CS(OS)- 591/2023 I.A. 18775/2023	NEHA JALAN V/s CA VAIBHAV JALAN & ORS.	RAJEEV SAXENA, TARUN GAHLOT, MANASI BHUSHAN, ANUJ P AGARWALA	
9	CS(OS)- 753/2023 I.A. 22987/2023	YASHASVI MALIK AND ANR. (THROUGH NATURAL MOTHER MRS KAMLESH) V/s SHRI SEHDEV SINGH (NOW DECEASED) THROUGH HIS LEGAL HEIRS & ORS.	SANDEEP SHARMA, HARI SHANKER	
10	CS(OS)- 832/2023	VIKAS KUMAR GOEL V/s RAJAN GOEL & ANR.	AAYUSH AGARWALA, JATIN CHAUDHARY	

11	TEST.CAS.- 38/2023	MRS KALPANA VASUDEVA V/s MEENAA BERRY & ANR.	RAGHAV SABHARWAL, NITESH KUMAR CHAURASIA, KUNAL SINHA	
FOR EVIDENCE				
12	CS(OS)- 694/2004	MRS. JITENDER KAUR V/s MRS. SURINDER KAUR & ORS.	SUBHASH SHARMA, GAURI SATIA, J.S. LAMBA, GURDEEP KAUR, RISHAB BHUTANI, K.S.SIDHU, MALDEEP SIDHU, MADHUSMITA BORA, S.BALAJI, VISHAL KUMAR, IS ALAG	
13	CS(OS)- 1768/2005 I.A. 9525/2011 I.A. 13734/2012 I.A. 13735/2012 I.A. 13736/2012 I.A. 14723/2012 I.A. 16904/2013 I.A. 17544/2013 I.A. 7252/2014 I.A. 8925/2014 I.A. 7893/2015 I.A. 7894/2015 I.A. 16729/2015 I.A. 16777/2018	ANITA SETHI AND ORS. V/s SUBHASH SETHI AND ORS.	SAMRAT, AJAY BAHL, SHRUTI VERMA, BHUPINDER SINGH, SHIV KHORANA, PAYAL JUNEJA, SAMEER VASHISHT, VINAYAK SHRIDHAR CHITALE, AARUSH BHATIA, A.S. MATHUR, SURESH KUMAR MALHOTRA, SURESH KUMAR, SURESH, SURSH, MANISH VASHISHT	
14	TEST.CAS.- 1/2023 I.A. 5333/2024 I.A. 2317/2025	SMT ARCHANA KHANNA V/s STATE OF GOVERNMENT OF NCT OF DELHI & ORS.	ARJUN AGGARWAL, MANJU OBEROI, KNM & PARTNERS, LAW OFFICES, MANJU OBEROI	

**R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)

NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONFERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-466/2020 I.A. 9748/2020	BLS INFRASTRUCTURE LTD. V/s RAJWANT SINGH & ORS.	MUKESH SHARMA, JAIDEEP MALIK, SUNIL KUMAR TIWARI	
2	CS(COMM)-629/2024 REVIEW PET. 327/2024 I.A. 34928/2024 I.A. 34929/2024 I.A. 34931/2024 I.A. 44642/2024 WITH CS(COMM) 630/2024	M/S SRI AVANTIKA CONTRACTORS (I) LIMITED V/s ENGINEERING PROJECTS (INDIA) LTD. & ORS.	RAJESH KUMAR SRIVASTAVA, MUKESH KUMAR SINHA, DEBARSHI BHADRA, AGNISH ADITYA, SONAKSHI SINGH	
3	I.A. 34941/2024 I.A. 34942/2024 I.A. 34943/2024 I.A. 44646/2024 I.A. 46803/2024 I.A. 46804/2024 REVIEW PET.	M/S SRI AVANTIKA CONTRACTORS (I) LIMITED V/s ENGINEERING PROJECTS (INDIA) LTD. & ORS.	RAJESH KUMAR SRIVASTAVA, MUKESH KUMAR SINHA, SONAKSHI SINGH, DEBARSHI	

	328/2024 In CS(COMM)- 630/2024		BHADRA, AGNISH ADITYA, SONAKSHI SINGH	
4	CS(OS)-3/2020 I.A. 16278/2023 I.A. 16279/2023	ZAHEERUDDIN SHAIK V/s JETTI VENKATA PANINDRA REDDY	HARSH SINGHAL, ANGAD MEHTA, SHAKIR SHABIR, AAMIR CHAUDHARY	
5	I.A. 10195/2024 I.A. 10599/2024 I.A. 10600/2024 I.A. 6364/2025 In CS(OS)-406/2020 (Disposed off case)	RAM AVTAR DALMIA V/s SMT. BISHAM SIWAS & ANR.	VIRENDER GOSWAMI, SUMATI ANAND, RAJ BAHADUR SINGH, SUMATI ANAND	
6	CS(OS)-6/2024 I.A. 122/2024 I.A. 123/2024	MS. INDRA DEVI V/s MS.NIRMAL RANI KASHYAP & ORS.	ABHISHEK SHRIVASTAV	
7	CS(OS)-147/2024 I.A. 4327/2024 I.A. 4328/2024 I.A. 40703/2024	SMT SULI TALUKDAR V/s SMT BIDISHA TALUKDAR AND ORS	ABDUL QADIR, PUNEET AHUJA, ABDUL QADIR	
8	CS(OS)-270/2024 I.A. 7538/2024	JAGPAL SINGH & ORS. V/s SMT SHAKUNTALA DEVI & ORS.	SOURAV GOEL, MANU DHAMA, ALOK DEV	
9	CS(OS)-444/2024 I.A. 30378/2024 I.A. 48470/2024	BIMLA DEVI & ORS. V/s RAVINDER KUMAR & ORS.	HARI SHANKER GAUTAM, PRASHANT DIWAN	
10	CS(OS)-704/2024 I.A. 38213/2024 I.A. 47938/2024 I.A. 7452/2025	H.H. LOKANATH SWAMI V/s MS. SARASWATI SARA RICHARDSON JONES & ORS.	AJAY GARG, VARUN PATHAK, RAKESH TANEJA, AJAY GARG	

11	CS(OS)-801/2024 I.A. 41412/2024 I.A. 41413/2024 I.A. 41414/2024	REHANA & ANR. V/s IQBAL AHMED & ORS.	MOHD ASIF, YOGINDER SINGH	
12	CS(OS)-875/2024 I.A. 44043/2024 I.A. 6000/2025	AMAN KUMAR V/s YOGESH KUMAR & ORS.	RAHUL MALHOTRA, PRADEEP SINGH RANA, MUKESH SHARMA, RAHUL MALHOTRA	
13	CS(OS)-23/2025 I.A. 1012/2025 I.A. 1014/2025	JAI BHAGWAN YADAV & ANR. V/s LALIT & ORS.	ABHAY DIXIT	
14	CS(OS)-48/2025 I.A. 1902/2025	KANCHAN V/s RAVINDER CHUGH AND ORS	APURVA UPMANYU, ANURAG KISHORE, VIPIN NANDWANI	
15	O.M.P.(EFA)(COMM.)- 2/2020 EX.APPL.(OS) 221/2023 EX.APPL.(OS) 224/2023 EX.APPL.(OS) 1609/2023 EX.APPL.(OS) 226/2024 EX.APPL.(OS) 1086/2024 EX.APPL.(OS) 1693/2024 EX.APPL.(OS) 533/2025	COLLMAN ASIA PTE LIMITED V/s STABILIG INFRA PTE LIMITED & ANR.	ASUTOSH LOHIA, TABREZ MALAWAT, ASUTOSH LOHIA, VINAM GUPTA	
16	OMP (ENF.) (COMM.)-25/2016	S.E. INVESTMENTS LTD. V/s STAR BAZAAR PRIVATE LIMITED & ORS.	HARSHAL KUMAR, NAGESH PUTHIGE	

17	EX.APPL.(OS) 151/2025 In OMP (ENF.) (COMM.)-82/2024	COVESTRO INDIA PRIVATE LTD V/s SRIKRISHNA POLYMER INDSUTRIES PVT LTD	RAHUL CHAUHAN, LALIT GUPTA, SHAMIK SHIRISHBHAI SANJANWALA, LALIT GUPTA	
18	TEST.CAS.-7/2020	SMT. MANILA SETIA V/s STATE & ORS.	OSHEEN CHAWLA, S. K. AGARWAL, YUDHVIR SINGH CHAUHAN	
ADMISSION DENIAL				
19	CS(COMM)-613/2016 I.A. 11612/2015	ITC LIMITED V/s MAHAVIR SINGLA	SUDHIR NAAGAR, LEGALICS LAW, SIMRAN SONI, SHUBHAM GUPTA, KAPIL KHER	
20	CS(COMM)-604/2024	AMAZON WHOLESALE INDIA PRIVATE LIMITED V/s ADVANCE COMPUTERS AND MOBILES INDIA PRIVATE LIMITED	VIPUL AGARWAL, P&A LAW OFFICES	
21	CS(COMM)- 1069/2024 I.A. 46937/2024	AQUALITE INDUSTRIES PRIVATE LIMITED V/s SAQIB REHMAN	ARCHIT SINGHAL	
22	CS(COMM)- 1076/2024 I.A. 47053/2024	GEETA AGRO FOODS V/s BALAJI AGRO FOODS & ANR.	RAJAT MANCHANDA	

23	CS(OS)-363/2020 I.A. 8649/2020	BAIDEHI SHAHI V/s RAJESH SHAHI & ORS.	SANJEEV KUMAR, HIMANSHU CHAUBEY, PRAKASH KUMAR PANDEY, SHASHI SHANKER	
24	CS(OS)-943/2024 I.A. 46508/2024	SATISH KUMAR GUPTA V/s RAJESH KUMAR GUPTA AND ORS	SHASHI PRAKASHMANI TRIPATHI, RAMBHAKT AGRAWAL	
25	CS(OS)-965/2024 I.A. 46988/2024	SANDEEP PRASAD V/s LIVEPURE SMART HOMES PVT. LTD.	AMULYA DHINGRA, HARSH NITIN GOKHALE	

FOR EVIDENCE

26	CS(OS)-50/2016 WITH TEST.CAS. 5/2016	DR PREETI SETHI AND OTHERS V/s SUSHEEL SETHI & ORS	ROHIT KHANNA, VIVEK CHAUDHARY, INDERJEET SAROOP, D K MEHTA, PAWAN KUMAR YADAV, DEEPPYOT SINGH, ANJANI KUMAR MISHRA, PRADEEP KUMAR MISHRA	AT 2:00 P.M.
27	TEST.CAS.-5/2016 I.A. 6581/2018	SMT PREETI SETHI V/s THE STATE AND OTHERS	VIVEK CHAUDHARY, SUDHIR BATRA, INDERJEET SAROOP, D K MEHTA, PAWAN KUMAR YADAV, DEEPPYOT SINGH, SUDHIR BATRA & ROHIT BATRA	AT 2:00 P.M.

28	CS(OS)-90/2016 I.A. 2502/2016	S K BATRA MEMORIAL TRUST V/s SH RAAKESH DUBEY & ANR	H N PANDEY, SIDDHARTH JAIN, SHILPA SAINI, RISHABH JAIN, RAM SHANKAR, ANURAG KUMAR TIWARY, P K MALIK & AKASH VERMA	
29	CS(OS)-232/2016	BHAN SINGH & OTHERS V/s RANBIR SINGH & OTHERS	ARVIND KUMAR GUPTA, DEEPAK KHOSLA & ANUROOP P S	

FOR VALUATION

30	CS(OS)- 321/2016(Disposed off case) I.A. 47167/2024	SMT MINAKSHI SHARMA & ORS V/s SH RAKESH SHARMA & ORS	ANITA SAHANI, MOHAMMAD SHAKEEL, ZAHID ALI, ABHISHEK KUKKAR, RAHUL GAUR, ARUN SHARMA & AMIT SHARMA, ABHISHEK KUKKAR	
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FOR ORDERS

31	CS(OS)-36/2020 I.A. 13879/2022	CMDR. JAGDEEP SINGH MINHAS (RETD.) V/s BUREAU OF CIVIL AVIATION SECURITY THROUGH ITS DIRECTOR GENERAL & ANR.	NIDHI MOHAN PARASHAR, SHASHANK SHARMA	
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**R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. MANSI ANEJA
NAGPAL READER TO LD. PRESIDING OFFICER (9971595303))**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 2775/2025 In C.O. (COMM.IPD-TM)- 727/2022	DINESH CHANDRA VAGHANI & ORS V/s AMIT ARORA & ORS	SHAILEN BHATIA, MAMTA RANI, SANGEETA GOEL, MAMTA RANI	
2	CS(COMM)- 1550/2016 I.A. 5495/2025	LACOSTE & ANR. V/s CROCODILE INTERNATIONAL PTE LTD. & ANR.	SHIKHA SACHDEV, P.ANAND, CHITANJALI DUGGAL, NANCY ROY, CHANDER M LALL, PRAJJWAL KUSHWAHA	
3	CS(COMM)- 209/2023 I.A. 6685/2023	MAHINDRA AND MAHINDRA LIMITED & ANR. V/s DIKSHA SHARMA PROPRIETOR OF MAHIDNRA PACKERS MOVERS & ORS.	SHWETA SAHU, NEEL ANJAN MASON, VISHAL NAGPAL	
4	CS(COMM)- 227/2023 I.A. 7294/2023 I.A. 8274/2023	SPORTA TECHNOLOGIES PVT LTD & ANR. V/s BANTI KUMAR SHARMA & ORS.	PRITHVI SINGH, ANKIT KUMAR	

5	CS(COMM)- 224/2024 I.A. 5962/2024	BOMBAY DYEING AND MANUFACTURING COMPANY LIMITED V/s RAJESH GANDHI TRADING AS M/S BRANDED STOCKLOTTERS A- 6/331B, 1ST FLOOR, PASCHIM VIHAR, BEHIND RELIANCE FRESH, 8 NEW DELHI - 110063 & ORS.	ANIL VYAS, PRATEEK LAKRA, HARSH SHUKLA, SHOBHIT AGRAWAL	
6	CS(COMM)- 269/2024 I.A. 7290/2024 I.A. 7292/2024 I.A. 38259/2024	RAZORPAY SOFTWARE PRIVATE LIMITED & ANR. V/s JOHN DOE & ORS.	PARSHANT ARORA, KHAITAN & CO., TEJAS KARIA, MAYANK MIKHAIL MUKHERJEE, VIPIN BHASKER, SANIDHYA MAHESHWARI, TEJAS KARIA	
7	CS(COMM)- 872/2024 I.A. 41274/2024 I.A. 5494/2025 I.A. 5657/2025	TRENT LIMITED V/s JOHN DOE/ ASHOK KUMAR AND ORS	GEETANJALI VISVANATHAN, HARSHAD V HAMEED, SHWETA SAHU, SANTOSH KUMAR ROUT, DASHMESH TRIPATHI, VIJENDER PAL SINGH, PARSHANT ARORA, ASHUTOSH KUMAR TIWARI, AMOL SHARMA, SAMIR ALI KHAN, KUMAR VISHWJEET, PRITHVI SINGH	

8	CS(COMM)- 1056/2024 I.A. 46510/2024 I.A. 46511/2024	VERIZON TRADEMARK SERVICES LLC & ORS. V/s VERIZ CONSULTING PRIVATE LIMITED & ORS.	TARUN SHARMA, VAISHALI MITTAL	
9	CS(COMM)- 1101/2024 I.A. 47738/2024 I.A. 7984/2025	PANASONIC HOLDINGS CORPORATION AND ANR V/s AJAY JAIN AND ORS.	ANMOL CHADHA, ARVIND KUMAR MISHRA, ASHUTOSH KUMAR TIWARI, MANOJ KUMAR, GAURAV KUMAR	
10	CS(COMM)- 1119/2024 I.A. 48209/2024	ADITYA BIRLA FASHION AND RETAIL LIMITED V/s MR JAGMOHAN, PROPRIETOR OF M/S BLUES COLLECTION	ANKUR SANGAL	
11	CS(COMM)- 147/2025 I.A. 4372/2025	DANONE ASIA PACIFIC HOLDINGS PTE LTD V/s SUN BIOCEUTICALS PVT LTD & ANR.	AYUSH SHARMA	

ADMISSION DENIAL

12	CS(COMM)- 251/2023	JINDAL INDUSTRIES PRIVATE LIMITED V/s JINDAL SANITARYWARE PRIVATE LIMITED & ANR.	MANISH SINGHAL, SARAD KUMAR SUNNY	
13	CS(COMM)- 372/2023 I.A. 10779/2023 I.A. 25270/2023 I.A. 5210/2024	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LIMITED & ANR. V/s RAJWADI DAIRY PRODUCTS & ORS.	KUNAL KHANNA, NAMAN JOSHI, ARJUN AGGARWAL, VIKALP MUDGAL, TEJAS KARIA, ABHISHEK SINGH, VIKALP MUDGAL, NAMAN JOSHI	

03.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

14	CS(COMM)- 322/2024 I.A. 8830/2024 I.A. 8836/2024	AKTIEBOLAGET VOLVO & ORS. V/s NIRMALA FOODS AND FLUIDS PRIVATE LIMITED & ORS.	YASHVIR SINGH KADIAN, VAISHALI MITTAL	
FOR EVIDENCE				
15	CS(COMM)- 482/2016	M/S STELLAR INFORMATION TECHNOLOGY PRIVATE LTD V/s MR RAKESH KUMAR & ORS	GAGAN MATHUR	
16	CS(COMM)- 1529/2016 I.A. 20936/2023	M/S SREE RAM TILKUT BHANDAR V/s MR. AJAY KUMAR KESHRI	AKHILESH KUMAR, AKHILESH KR JHA, SANJEEV SINGH, SANJEEV KUMAR SINGH	

**R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377))

NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-212/2022 I.A. 5238/2022 I.A. 6429/2025	M/S SOUTH INDIA KRISHNA OIL AND FATS PRIVATE LIMITED V/s MRS TAVVA SUJATHA & ORS.	DINESH CHANDRA TRIPATHI, NISHANT KUMAR SRIVASTAVA	
2	CS(COMM)-586/2022 I.A. 13554/2022	M/S ANTRIKSH ENGINEERS PVT. LTD. V/s SH. BRAHAM PRAKASH YADAV & ORS.	PANKAJ VIVEK, MAN MOHAN YADAV	
3	CS(COMM)-877/2022 I.A. 21478/2022 I.A. 49027/2024	MS NEERU KOHLI V/s ICICI HOME FINANCE LTD AND ORS	AMIT JAIN, NANDNI SAHNI	
4	CS(COMM)-885/2022 I.A. 21677/2022 I.A. 21679/2022 I.A. 10642/2023	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED V/s ACHAL INFRASTRUCTURE PRIVATE LIMITED & ORS.	ANUJ KUMAR CHAUHAN, KOCHHAR & CO., ANANT GAUTAM	

5	CS(OS)- 2687/2008 I.A. 7891/2020 I.A. 10839/2020 I.A. 4942/2021 I.A. 11363/2022 I.A. 11364/2022 I.A. 20331/2022 I.A. 9264/2024 I.A. 5501/2025	SMT. SANGEETA ANAND V/s MR. AMIT MADAN & ORS.	ASHOK CHHABRA & CO. (CAV.), A.P.AGGARWAL, VIKAS YADAV, Y.K.SHARMA, MANDEEP KAUR, AMIT SIBAL, K DATTA & ASSO, PARIJAT KISHORE, ASHOK CHHABRA, NISHANT KUMAR, GURKAMAL HORA ARORA, RAJNEESH CHOPRA, AJAY MALHOTRA, KARTICKAY MATHUR, HARPREET SINGH UPPAL, SHWETA SHARMA, SHWETA SHARMA, RAJNEESH CHOPRA, ALOK PRAKASH	
6	CS(OS)-153/2014	SANJAY GOEL V/s SUNITA CHAOUDHARY	SARVAM RITAM KHARE, S S JAUHAR	
7	CS(OS)-222/2022 I.A. 6092/2022 I.A. 6093/2022 I.A. 35360/2024	MANOJ MADAN V/s GIRISH MADAN & ORS.	PULKIT THAREJA, RAJENDER YADAV, LOKENDRA CHOUDHARY, DHRUV ROHATGI, RAJENDER YADAV	
8	CS(OS)-428/2022 I.A. 19901/2022	ARJUN BHANDARI V/s BUSINESS NEWS INFORMATION SERVICES PVT. LTD AND ORS. & ORS.	SARBJIT SHARMA, SIMRANJEET SINGH REKHI, GAUTAM KHURANA, SANKALP BHATT	

9	CS(OS)-710/2022 I.A. 18936/2022 I.A. 17756/2023	INDU BALA KHANDELWAL V/s ARUN KHANDELWAL & ORS.	TANVI KAKAR, KAPIL GUPTA, HEMANT MANJANI	
10	CS(OS)-718/2022 I.A. 19122/2022 I.A. 2725/2024	LODHI PROPERTY COMPANY LIMITED V/s ADITYA BHARADWAJ	KARANJAWALA & CO, SIDHANT SARASWAT	
11	CS(OS)-776/2022 I.A. 20951/2022 I.A. 5783/2024	LALIT CHOUDHARY V/s RAJ WATI BANSAL	SARVESH CHOWDHRY, ALOK KUMAR, SUNIL CHAUHAN, SARVESH CHOWDHRY	
12	I.P.A.-3/2022 I.A. 13258/2022 I.A. 13259/2022	SMT KAMLESH KATHURIA V/s SH SUSHIL KUMAR BHANDULA & ORS.	GOBIND MALHOTRA, RISHABH KAPUR, AAYUSH AGARWALA	
13	O.M.P.(I) (COMM.)-30/2022 I.A. 6323/2023 I.A. 6674/2023 I.A. 6694/2023 I.A. 41331/2024	PHOENIX ARC PVT. LTD. V/s PROVIEW INFRASTRUCTURE PVT LTD & ORS.	ASHISH AGGARWAL, MANMEET SINGH, ASTHA, SAURABH TYAGI, SAKET GOGIA, DHRUV JOSHI, RIA KOHLI, MANMEET SINGH, SAURABH TYAGI	
14	TEST.CAS.- 28/2014 I.A. 42630/2024 I.A. 42631/2024	BALLE & ORS V/s STATE OF DELHI & ORS	SUNIL CHAUHAN, JITIN SHANI, JITIN SAHNI	
15	TEST.CAS.- 39/2022	CHANDAN MALHOTRA & ANR. V/s THE STATE GOVT OF NCT OF DELHI	L. B. RAI	

FOR DIRECTION

16	CS(OS)-535/2022 I.A. 9613/2023	MRS TEJINDER KHOSLA & ANR. V/s MRS SUKHWANT KAUR & ANR.	NISHANT SHOKEEN, ANUBHA GOEL, ANUBHA GOEL	
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ADMISSION DENIAL

17	CS(COMM)- 371/2022	M/S KRISHNA INDUSTRIES V/s M/S NIKHIL FOOTWEARS & ORS.	DHIR AND DHIR ASSOCIATES, NAVEEN KUMAR, PARAS AGGARWAL	
18	CS(OS)-90/2022 I.A. 2517/2022 I.A. 22172/2022 I.A. 22173/2022 I.A. 12760/2023 I.A. 17893/2023	ANITA NANDA AND ORS V/s VIDHI KALRA AND ORS	YUDHISHTER SHARMA, SONAL CHAUHAN, AJAY KUMAR PIPANIYA, YUDHISHTER SHARMA, SHARAD TYAGI, SONAL CHAUHAN	
19	CS(OS)-417/2022 I.A. 11265/2022 I.A. 16073/2022 I.A. 8734/2024 I.A. 47815/2024 I.A. 1285/2025	RAJ PAL JAIN V/s VED PRAKASH JAIN	AKSHIT SACHDEVA, RISHI KUMAR AWSTHI, SAYANTANI BASAK, AKSHIT SACHDEVA	
20	CS(OS)-745/2022 I.A. 19983/2022 I.A. 14243/2023 I.A. 21957/2023 I.A. 21958/2023 I.A. 34516/2024	MANJU TOKAS V/s DELHI DEVELOPMENT AUTHORITY THROUGH ITS CHAIRMAN & ORS.	VRINDA KAPOOR, TARANG GUPTA, ANKIT JAIN, NIKHILESH KRISHNAN, TARANG GUPTA	
21	CS(OS)-806/2022 I.A. 16094/2023	TILAK RAJ V/s DALIP KUMAR & ORS.	AVINASH KUMAR TRIVEDI, KUNDAN KUMAR LAL	
22	CS(OS)-501/2023 I.A. 15763/2023 I.A. 19699/2023 I.A. 49991/2024 WITH TEST.CAS. 71/2022	SHASHI PRABHA SAINI & ORS. V/s ASHOK KUMAR SAINI	VARUN MAHESHWARI, DEEPAK KUMAR VIJAY, VARUN MAHESHWARI	

03.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

23	TEST.CAS.- 71/2022 I.A. 12574/2022	SH. ASHOK KUMAR SAINI V/s STATE & ORS.	DEEPAK KUMAR VIJAY, AMIT KUMAR	
FOR EVIDENCE				
24	CS(OS)- 1703/2008 I.A. 2465/2014	MS. PRIYA KALSI & ANR V/s MR. KAMALJIT KALSI & ORS	DEO PRAKASH SHARMA, R. VASUDEVAN, MANBIR SINGH, AMIT KUMAR PODDAR, K.T. ANANTHRAMAN, JITIN MANN, JAGJIT SINGH	AT 2:00 P.M.
25	CS(OS)- 3313/2014	BALJEET SINGH V/s SAT PRAKASH & ORS	NAGENDER DESWAL, A.N AGGARWAL	

**R - 5, NEW COURTS BLOCK (GROUND FLOOR),
BEFORE MS. BHAWANI SHARMA, JOINT REGISTRAR (JUDICIAL)**

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NOTE : HEARING OF THE FOLLOWING CASES AFTER THE APPELLATE SIDE LIST.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	TEST.CAS.- 8/2019(Disposed off case)	RAJNI KAPOOR V/s STATE & ORS.	MANISH CHOUDHARY, SIDDHARTH DUTTA, SUMIT RASTOGI	
2	TEST.CAS.- 101/2021(Disposed off case) I.A. 3031/2025	PRADEEP RAMMOHAN CHAWLA THROUGH CONSTITUTED POWER OF ATTORNEY HOLDER GURMUKH CHOUDHRI V/s STATE GOVT OF NCT OF DELHI & ANR.	AMAN LEEKHA, KARANJAWALA & CO, VINOD MALHOTRA, ABHISHEK MALHOTRA, VINOD MALHOTRA	

**R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182)

NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.

NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.

NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-650/2019 I.A. 16780/2019	VISAGE BEAUTY & HEALTHCARE PVT LTD V/s HERBAL CARTS & ORS.	TEJAS KARIA, NARESH GUPTA, FAISAL SHERWANI, AAMNA HASAN	
2	CS(COMM)-573/2021 I.A. 13911/2023 I.A. 22535/2023 I.A. 7946/2024 I.A. 11137/2024 CRL.M.A. 23692/2024 I.A. 39929/2024	RXPRISM HEALTH SYSTEMS PRIVATE LIMITED & ANR. V/s CANVA PTY LTD & ORS.	SHRUTI JAIN, MONAZIR AHSAN NIYAZI, SANYAM KHETARPAL	

3	CS(COMM)- 650/2021	M/S NURECA LIMITED V/s M/S AA MANUFACTURERS & ORS.	ARITRA DAS, NEERAJ GOGIA, NITIN KUMAR BHATNAGAR	
4	CS(COMM)- 85/2025 I.A. 2542/2025	DARZI (INDIA) LLP & ANR. V/s MOHD IMRAN	ZEESHAN KHAN, NAQEEB NAWAB	
5	CS(COMM)- 88/2025 I.A. 2638/2025	ALLIED BLENDERS AND DISTILLERS LIMITED V/s ASHOK KUMAR (JOHN DOE DEFENDANT) & ANR.	ACHYUT TEWARI	
6	CS(COMM)- 92/2025 I.A. 2833/2025 I.A. 2834/2025 I.A. 2835/2025 I.A. 2836/2025 I.A. 2837/2025 I.A. 2838/2025 I.A. 2839/2025	HERO INVESTCORP PVT. LTD. & ANR. V/s NAMIT AUTOMOBILE	MALIK ABDURRAHMAN, KUNAL KHANNA	
ADMISSION DENIAL				
7	CS(COMM)- 217/2024	SUNEETA SHARMA V/s GERMAN PLAST INDUSTRIES PRIVATE LIMITED	NAVEEN	
8	CS(COMM)- 1057/2024 I.A. 46517/2024 I.A. 46518/2024 I.A. 46519/2024 I.A. 46520/2024 I.A. 46521/2024 I.A. 46522/2024	CEDAR PROPERTIES AND TRADING LLP & ORS. V/s STAFFORD LABORATORIES PRIVATE LIMITED & ORS.	YASHMEET KAUR	

9	CS(COMM)- 1061/2024 I.A. 46646/2024	KAWASAKI MOTORS LTD & ANR. V/s KABIRA MOBILITY PRIVATE LIMITED	BRIJESH C A, ANGAD SINGH MAKKAR, NITIN WADHWA	
10	CS(COMM)- 1092/2024 I.A. 47448/2024	AMRITSAR HAVELI CUISINES PRIVATE LIMITED V/s SURJEET KAUR & ANR.	HARISH KUMAR, ANSHUMAN UPADHYAY	
11	CS(COMM)- 1107/2024 I.A. 47838/2024	X AND ANR V/s Y	AASTHA TUSHAR MEHTA, KUNAL KHANNA	
12	CS(COMM)- 1211/2024 I.A. 49883/2024 I.A. 5074/2025	PHONEPE PVT LTD & ANR. V/s AGF FINLEASE INDIA LTD & ORS.	R MAYA, VAKEEL AHMED, NAMAN TANDON	

FOR EVIDENCE

13	CS(COMM)- 145/2021 I.A. 4551/2021 WITH CS(COMM) 346/2021	PARLE AGRO PRIVATE LIMITED V/s SURYA FRESH FOODS PRIVATE LIMITED	N MAHABIR, ANKUR SANGAL, ANKUR SANGAL	
14	CS(COMM)- 346/2021 I.A. 9317/2021	SURYA FRESH FOODS LIMITED V/s PARLE AGRO PVT. LTD. AND ANR.	LCR NO. CS(COMM)-255/20 TRANSFERED FROM THE COURT OF SH. SANJAY SHARMA-1, DIST. JUDGE (COMM. COURT) EAST KKD COURT. AS PER ORDER DT. 5/7/21 PASSED IN TRP(C)-30/21 PASSED BY THE HONBLE DELHI HIGH COURT	

**R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)**

NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.

(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146))

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-396/2019	KAPIL BUILDERS V/s AERO PROMOTORS P(P) LTD. & ORS.	HARSH SETHI, ROHIT NAGPAL, JAI SAHAI ENDLAW	
2	CS(COMM)-743/2024	MR JITENDER LALWANI V/s BANK OF BARODA THROUGH ITS GENERAL MANAGER	ARUN AGGARWAL, KUNAL KHER	
3	CS(OS)-2358/2013 I.A. 9802/2021	TARA RANI @ PAPPO V/s SHEELA DEVI & ORS	SUNIL KUMAR SINGHAL, KAPUR & CO, KAPUR, T J SINGH, TERATH JEET SINGH, GURJEET SINGH, M.S KHAN, MOHAMMAD SULAMAN KHAN	
4	CS(OS)-224/2019 I.A. 639/2023 I.A. 891/2023	SH. PARSHOTTAM LAL KAPOOR V/s SH. SANJEEV KAPOOR & ORS.	RISHUB KAPOOR, SHADMAN AHMED SIDDIQUI, SHAHBAZ AHMAD NAIK, RAMESH KUMAR	

5	CS(OS)-338/2019	ADITI WASAN V/s SURINDER SINGH PAHWA	ARUN KHOSLA, HARSHAVARDHAN KOTLA, VINAYAK MEHROTRA, KOTLA HARSHVARDHAN	
6	CS(OS)-507/2019 I.A. 13591/2019	SMT. RANI KUMARI V/s SMT. SUDERSHANT KAUSHAL & ORS.	PRAMOD AHUJA	
7	CS(OS)-595/2019 I.A. 46884/2024	RAJ KUMAR MALHOTRA V/s SOFTALK TECHNOLOGY PVT. LTD. & ORS.	RAHUL SINGH CHAUHAN, FILED IN COMPLIANCE OF ORDER DT. 31.07.2019 IN TEST CASE- 111/2014, CS - 1377/2018 TRANSFERRED FROM THE COURT OF SH. VISHAL SINGH, ADJ, TIS HAZARI COURTS, CENTRAL DISTT.	
8	CS(OS)-14/2024 I.A. 464/2024 I.A. 466/2024 I.A. 467/2024 I.A. 30961/2024	BEANT KAUR V/s DR. HARMINDER KAUR AND ORS.	SAKIL AHAMAD AHMAD, JASPREET SINGH RAI	
9	CS(OS)-678/2024 I.A. 37443/2024	SMT. GURVINDER KAUR & ANR. V/s SATPAL SINGH CHATRATH & ANR.	AMARDEEP MAINI, TARUN KUMAR TIWARI	
10	CS(OS)-753/2024 I.A. 39820/2024 I.A. 39821/2024 I.A. 39822/2024	DEEPIKA MITTAL V/s ALDAAN RAJAN SHARMA & ANR.	SHOBHANA TAKIAR	
11	O.M.P.(I) (COMM.)- 435/2024 I.A. 6199/2025 I.A. 6675/2025 I.A. 7023/2025	RAMESH LAKHULAL CHAURASIA & ANR. V/s VINOD KUMAR GOSWAMI & ORS.	NIPUN KATYAL, KAMAL KANT TRIPATHI, VISHWENDRA VERMA, GURKAMAL HORA ARORA,	

			SANJAY MANI TRIPATHI, VISHWENDRA VERMA	
12	TEST.CAS.- 28/2024 I.A. 36722/2024	LAJPAT RAI MUKHEJA V/s THE STATE OF NCT OF DELHI & ORS.	ANIL PANWAR, APOORVA CHAUHAN, ANIL PANWAR	

ADMISSION DENIAL

13	CS(COMM)- 664/2024 CC(COMM) 34/2024 I.A. 35813/2024 I.A. 41452/2024 I.A. 41453/2024 I.A. 41454/2024 I.A. 41455/2024 I.A. 47980/2024 I.A. 844/2025 I.A. 845/2025 I.A. 7621/2025	LA CASSA CONSTRUCTION LLP AND ANOTHER THROUGH ITS DESIGNATED PARTNER SH ARJUN PANWAR V/s CHITRESH KUMAR CHOPRA AND ORS.	NARESH K THANAI, RISHI KUMAR AWSTHI, IN COMPLIANCE OF ORDER DT 06.11.2024	
14	TEST.CAS.- 10/2019 I.A. 46886/2024 WITH TEST.CAS. 11/2019	NAVEEN KAPOOR V/s SHRI VINOD RAJ BHARDWAJ & ORS.	RAJINDER WALI, UPENDRA NATH SINGH, INDERJEET K SIDHU, DHRUV GROVER	
15	TEST.CAS.- 11/2019 I.A. 46885/2024	NAVEEN KAPOOR V/s SHRI VINOD RAJ BHARDWAJ & OTHERS	RAJINDER WALI, UPENDRA NATH SINGH, INDERJEET K SIDHU, DHRUV GROVER	

FOR EVIDENCE

16	CS(COMM)- 526/2019	KANWARJI CONSTRUCTION CO. V/s DELHI DEVELOPMENT AUTHORITY	BEENASHAW N. SONI, AMRITA TIWARI, ABISHEK PANDEY, KANIKA SINGH, HIMANSHI YADAV	
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17	CS(OS)-974/2011 I.A. 1401/2020	TABASSUM & ANR V/s KESAR JAHAN & ORS	M.N.SIDDIQUI, VAGEESH, MOHD. IKRAM, WAJEEH SHAFIQ, TARUN SHARMA, RAJ KUMAR, JATIN RANA, M.L. KHAN & S.N KHAN, M.L. KHAN	
18	CS(OS)- 1138/2011 I.A. 7667/2011 I.A. 15063/2011 I.A. 17470/2011 WITH CS(OS) 2281/2013	HARI PRAKASH PODDAR V/s ARJUN DAS PODDAR & ORS	AMIT KUMAR, UMESH MISHRA, SHIV KHORANA, DP GUPTA & CO., VIKAS GUPTA, DR. ANURAG KUMAR AGARWAL, SANDEEP KHATRI, PRATEEK GUPTA, ANURAG KUMAR AGARWAL, D P GUPTA & CO, AJAY SHARMA	
19	CS(OS)- 2281/2013 CC 39/2014	MANJU DEVI PODDAR V/s HARI PRAKSH PODDAR	DR. ANURAG KUMAR AGARWAL, SANDEEP KHATRI, SHIV KHORANA, ANURAG	
20	CS(OS)- 1936/2013 O.A. 58/2023 I.A. 47813/2024	M/S SOMA COLONISERS PVT LTD V/s MASTER GAURAV	ANIL DABAS, B.S MAAN, PRATHAM SHARMA	
21	CS(OS)-304/2019 CC 34/2019	POONAM SODHI & ANR. V/s DEV BALA GROVER & ORS.	KUMAR KHURANA, SARTHAK GUPTA, VISHESH WADHWA, RASHI ANAND, DEEKSHA L. KAKAR, FILED IN COMPLIANCE OF ORDER DT. 24.10.2019	AT 2.00 P.M.

03.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

22	CS(OS)-332/2019	M/S ADHUNIK DATAMATICS PRIVATE LIMITED V/s SH KISHAN CHAND AND ORS	B D SHARMA, NIKHILESH KRISHNAN	
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**R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-69/2018	UNIQUE ENGINRS PVT LTD V/s DD RESORTS PVT LTD & ORS	RISHI AGRAWALA, D K RUSTAGI, RAJESH RANJAN, D.K. RUSTAGI	
2	CS(COMM)-7/2025	M/S WESOURCE V/s MAA VAISHNO INFRACONTRACT	MANU PADALIA	
3	CS(OS)-3029/2012 I.A. 18332/2012 I.A. 14022/2014 I.A. 41310/2024 I.A. 5989/2025	KULWANT SINGH V/s JASWANT SINGH AND OTHERS	SANJIV BAHL, ALY MIRZA, K P MAVI, SUJOY CHATTERJEE, ARJUN HARKAULI, PREM PAUL AHUJA, P.P. AHUJA, K.P. MAVI, ARJUN HARKAULI	
4	CS(OS)-759/2024 I.A. 40095/2024 I.A. 5637/2025	RAJEEV GUPTA V/s MR SANJAY GUPTA AND ANOTHER	RISHI KUMAR AWSTHI	
5	CS(OS)-784/2024 I.A. 40737/2024 I.A. 40739/2024	RAJESH LAKRA V/s RAJ BALA & ORS.	HITAIN BAJAJ, VATSALA CHAUHAN	
6	CS(OS)-116/2025 I.A. 4788/2025	USHA RANI MISRA V/s PARLE PRODUCTS PVT LIMITED	SIDDHARTH KHATTAR, DEVESH KUMAR MALAN	

7	CS(OS)-166/2025 I.A. 6919/2025	MS. AMITA J SINGH V/s MS. AMISHA WALLIA & ANR.	SUMEER SODHI	
8	TEST.CAS.- 67/2024	JAYITA RAY SINHA V/s THE STATE	VIPIN SINGH	
9	TEST.CAS.- 94/2024 I.A. 46592/2024	SUBHASH CHANDER & ANR. V/s STATE & ANR.	RACHANA JOSHI ISSAR, KUNDAN KUMAR LAL	
ADMISSION DENIAL				
10	CS(OS)-419/2024 I.A. 29585/2024 I.A. 4350/2025	SUNITA KUMARI & ANR. V/s DEEPA RANI & ORS.	NAGENDER DESWAL, JOYDEEP SARMA, NAGENDER DESWAL	
11	CS(OS)-824/2024 I.A. 42190/2024	SMT. DEEPAKSHI GUPTA V/s SH. LOKESHWARI GUPTA & ORS.	YASHASWI SK CHOCKSEY, MOHD FARIS	
12	CS(OS)-942/2024 I.A. 46501/2024 I.A. 46502/2024 I.A. 6528/2025	SH BALBIR SINGH MAAN (THROUGH NEXT FRIENDS) & ORS. V/s MS RITA DABAS & ORS.	SAMMAN VARDHAN GAUTAM, MOHD RANU	
13	CS(OS)-977/2024 I.A. 47452/2024 I.A. 6352/2025 I.A. 6858/2025	SURINDER KUMAR MALHOTRA V/s VIRENDER KUMAR MALHOTRA & ORS.	ATUL JAIN, SANGEETA SINGH, KRITIKA GUPTA, RAJAT ANEJA, ATUL JAIN, KRITIKA GUPTA	
14	TEST.CAS.- 58/2024 I.A. 33037/2024 I.A. 44904/2024 I.A. 46673/2024 I.A. 3464/2025	MRS RITU THAPAR & ANR. V/s STATE AND ANR	SARFARAZ AHMAD, BHARAT ARORA, SARFARAZ AHMAD	

FOR EVIDENCE

15	CS(COMM)- 1143/2018	GAC LOGISTICS PVT LTD V/s RAYBAN FOODS PRIVATE LIMITED	SUNIL DALAL, SANCHIT GARGA, M. TARIQUE SIDDIQUI, SANYAT LODHA	
16	CS(OS)- 2234/2012 I.A. 2261/2016	SUNDER LAL V/s ROSHAN LAL & ORS	D K SHARMA, JOGINDER SINGH SEHRAWAT, DR SUMAN CHAUDHARY	
17	CS(OS)-59/2018	MRS. REENA GUGLANI V/s M/S BHARTI AIRTEL LTD. & ORS	VAISHALI GAUTAM, LEX JURISTS, JASDEEP SINGH, TANIYA RAHEJA, DEVAVRAT PARESH JOSHI, NIKHIL KUMAR, YAKESH ANAND, SONAM ANAND	AT 2:15 P.M.
18	CS(OS)-423/2018 I.A. 10118/2021 I.A. 11873/2021 I.A. 13789/2021	SANTOSH KALRA PAWAR V/s SUMAN LATA KALRA & ORS.	SIDDHARTH YADAV, RAJIV BAKSHI, RAJIV BAKSHI, WASIM ASHRAF	

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER
(9999292525)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-574/2024	M/S SMARTCHAIN INNOVATION PRIVATE LIMITED V/s M/S NIRWANI GLOBAL & ORS.	SUJIT KUMAR	
2	CS(COMM)- 675/2017 I.A. 12546/2018 I.A. 17212/2018	BHARAT HEAVY ELECTRICALS LIMITED V/s EGYPTIAN ELECTRICITY TRANSMISSION COMPANY & ORS	ATEEV MATHUR, NARESH THANAI, JAGRITI AHUJA, PRASHANT MEHTA, SNG & PARTNERS	
3	CS(COMM)- 410/2021 I.A. 10363/2024 I.A. 33274/2024 I.A. 41205/2024	PRIME MEIDEN LIMITED V/s PCI LTD.	UPINDER SINGH, ARBAAZ HUSSAIN, RAJESH RAI, ARBAAZ HUSSAIN	
4	CCP(O) 47/2018 In CS(OS)- 461/2017 (Disposed off case)	SUNNY JAIN S/O SH. PAWAN KUMAR JAIN V/s M/S B.M.R.C. CONSTRUCTION PVT. LTD. & ORS	SAURABH SINGHAL, RAJIV BAJAJ, MUKESH M. GOEL, AMARJIT SINGH	

5	CS(OS)-5/2018 I.A. 284/2018 I.A. 17800/2019	DESH RAJ ARORA & ORS V/s PARVEEN KUMAR	DEEPAK DHINGRA, ANIL SHARMA	
6	CS(OS)-86/2021 I.A. 1929/2021 I.A. 9739/2024	ARVIND KUMAR AGGARWAL & ORS. V/s SH. SATYAVEER SINGH & ORS.	SRISHTI THUKRAL, PRANAYNATH JHA, AKHIL VERMA, JASPREET SINGH RAI, MANI KAUL	
7	CS(OS)-235/2021 I.A. 5968/2021 I.A. 7849/2021 I.A. 14587/2021 CCP(O) 77/2022 I.A. 19345/2022 I.A. 3512/2023 I.A. 799/2024	ANURANJAN SETHI V/s SARABJIT SINGH SABHARWAL & ORS.	RAJINDER WALI, KAMLESH MAHAJAN, SANJAY KUMAR CHADHA, MANOJ CHOUHAN, RAJINDER WALI, MANOJ CHOUHAN	
8	I.A. 3379/2025 In CS(OS)- 572/2021	SHWETA SARDANA V/s SAMEER TANDON & ANR.	ANIL SHARMA, RISHI KAPOOR, SARFARAZ AHMAD, JAYANT TRIPATHI, SARFARAZ AHMAD	
9	CS(OS)-697/2021 I.A. 17016/2021 I.A. 17762/2022	MS CALICO POLYMERS PVT LTD V/s SMT JASMINE KAUR	AKANSHA ANAND, LAV DHAWAN, SHUBHAM GUPTA	
10	CS(OS)-229/2024 I.A. 6323/2024 I.A. 9441/2024 I.A. 32974/2024 I.A. 33008/2024 I.A. 33297/2024 I.A. 33656/2024 I.A. 34536/2024 I.A. 38395/2024 I.A. 4165/2025	SANDEEP CHHABRA V/s RAKESH CHHABRA & ORS.	AMAN KAPOOR, DEEPAK GANDHI, RAJAT ANEJA, DEEPAK GANDHI, AMAN KAPOOR	
11	EX.P.-68/2021	OMKARA ASSETS RECONSTRUCTION PVT. LTD. V/s KEW INDUSTRIES LTD	RISHAB RAJ JAIN, ANUPAM SRIVASTAVA	

FOR EVIDENCE

12	CS(OS)- 1663/2007 I.A. 10317/2007 I.A. 10318/2007 I.A. 4121/2008 I.A. 4122/2008 I.A. 11612/2008 I.A. 4258/2024 I.A. 49379/2024	LECOANET HEMANT INDIA PVT. LTD. V/s INTERGLOBE AVIATION LTD. & ANR.	KAPIL KHER, D.R. BHATIA, PEEYOOSH KALRA, AMOL DIXIT, SIDDHARTH CHOPRA, ANIL K. KHER, S.S.PANDIT, PEEYOOSH, SAIKRISHNA & ASSOCIATES, ROHAN ROHATGI, REMFY & SAGAR, RANJEET SINGH SIDHU	
13	CS(OS)-228/2017 I.A. 368/2020	M/S ATLAS CYCLES HARYANA LTD. V/s SHRI VIKRAM KAPUR & ANR	O.P KHAITAN & CO., MADHAV KHURANA, AJAY KUMAR THAKUR, ADITYA SIKKA, TARUN KHANNA, MEENAKSHI SINGH & ROHAN MALIK	
14	CS(OS)-204/2021	ASHOK JAIDKA V/s SUMANT JAIDKA & ORS.	KARAN NAGRATH, SUMEET SINGH SHOKEEN, KARAN NAGRATH	
15	TEST.CAS.- 55/2017 I.A. 9652/2018 I.A. 3211/2020	SH. SUBHASH CHANDER V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR	SUMAN KAPOOR, RAJIV BAHL, SAMAN KAPOOR	

**Concluded
BY ORDER
REGISTRAR ORIGINAL**

**ROOM NO. 121, FIRST FLOOR, BLOCK-A
BEFORE SH. KANWAL JEET ARORA, REGISTRAR GENERAL**

AT 11:30 A.M.

<https://dhcdja.webex.com/meet/dja.dhc.vc4>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	RFA-243/2019 CM APPL. 13406/2019 CM APPL. 13408/2019 CM APPL. 13410/2019 CM APPL. 35920/2019 CM APPL. 31163/2021 CM APPL. 8890/2022 WITH RFA 252/2019	PADMAJA MENON V/s SATYAWATI & ORS	NIKHIL SINGHVI, ARVIND KUMAR GUPTA, RAJIV MOHAN, SANDEEP GAUR	
		OTHER DETAILS OF ADVOCATES: NIKHIL SINGHVI()(9971428737)(PETITIONER) ARVIND KUMAR GUPTA()(9971182705)(RESPONDENT) ARVIND KUMAR GUPTA(ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(PETITIONER) RAJIV MOHAN(RAJIVMOHANLAWOFFICE@GMAIL.COM)()(RESPONDENT) ARVIND KUMAR GUPTA(ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(PETITIONER) SANDEEP GAUR(SANDEEPGAUR@ASK-ADVOCATE.COM)()(RESPONDENT) SANDEEP GAUR(ADVOCATESANDEEPGAUR@GMAIL.COM)(9999168027)(PETITIONER)		

03.04.2025

Advance List

**ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

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or

<https://jrdhc.webex.com/meet/jrdhc12>

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:- 9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR DIRECTION ON OFFICE NOTE				
1	W.P.(C)-5394/2019 CM APPL. 23695/2019	GOVT OF NCT OF DELHI AND ANR. V/s MRS. SUNITA AND ANR.	YEESHU JAIN, S N PANDEY	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN()(9811394417)(PETITIONER)		
CASES LISTED BEFORE REGISTRARS				
2	W.P.(C)-997/2010	PRATIMA SRIVASTAVA V/s UNION OF INDIA & ORS.	AKSHAY CHANDRA, INDRANI MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: INDRANI MUKHERJEE(JUNO.IM@GMAIL.COM)(9811394136)(RESPONDENT)		
3	W.P.(C)-4092/2013	BHUPENDER CHAUDHARY V/s MANAGEMENT OF PSL ENGINEERING (P)LTD & ANR	HK CHATURVEDI & ANJALI, M.K. TIWARI	
		OTHER DETAILS OF ADVOCATES:		
4	W.P.(C)-2598/2015	AJAY KUMAR GUPTA & ANR V/s UNION OF INDIA & ORS	SNG PARTNERS, SUNIL KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR JHA(ADV.SUNILJHA@GMAIL.COM)(9711684779)(RESPONDENT)		
5	W.P.(C)-1188/2018	DELHI TRANSPORT CORPORATION V/s RAM BABU THROUGH LRS.	ADITI GUPTA, PANKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: ADITI GUPTA()(9811046710)(PETITIONER)		

6	W.P.(C)-8755/2019 CM APPL. 36257/2019 CM APPL. 57580/2024	SANJAY BHANDARI V/s UNION OF INDIA & ORS.	CHANDER SHEKHAR YADAV, CHANDRA SHEKHAR YADAV, MANNAT KAHAI SINGH	
		OTHER DETAILS OF ADVOCATES: CHANDER SHEKHAR YADAV()(9810209981)(PETITIONER) CHANDRA SHEKHAR YADAV(LEAGL.SHEBANG@GMAIL.COM)(9810209981)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SATISH (SATISHAGGARWALA@GMAIL.COM)(0)(RESPONDENT) MANNAT KAHAI SINGH(MANNATKAHAISINGH@GMAIL.COM)(9599248485)(PETITIONER)		
7	W.P.(C)-2380/2023	DHANSHRI SHIVJI KAPASE V/s STAFF SELECTION COMMISION & ANR.	PAYAL ARYA	
		OTHER DETAILS OF ADVOCATES: SARABJEET SINGH (ARDHSAINIKLEGAL@GMAIL.COM)(8000700172)(PETITIONER) MANINDER KAU(MANINDERKAUR_ADV@YAHOO.CO.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
8	CM APPL. 61676/2024 CM APPL. 61677/2024 In W.P.(C)-3480/2023	BANARAS GAS SERVICE & ANR. V/s SIYA RAM	MANOJ KUMAR BADSIWAL, VIKRANT MALIK	
		OTHER DETAILS OF ADVOCATES: PRASHANT SINGH TANWAR(PRASHANT.TANWAR58@GMAIL.COM)(8505858058)(PETITIONER) PRASHANT SINGH TANWAR(PRASHANT.TANWAR58@GMAIL.COM)(8505858058)(PETITIONER) SIYA RAM()(9818992285)(RESPONDENT)		
9	W.P.(C)-4011/2023	ANITA BHOLA V/s CHOWGULE PUBLIC SCHOOL & ORS.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) CPS(CPS_MMM@YAHOO.CO.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
10	W.P.(C)-5279/2023	RISHI PAL V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
11	W.P.(C)-5354/2023 CM APPL. 20937/2023	MOHANA MAJHI V/s UNION OF INDIA & ORS.	UDHAV SHANKER MAURYA	
		OTHER DETAILS OF ADVOCATES: U S MAURYA(USMAURYA1967@GMAIL.COM)(9968545925)(PETITIONER)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
12	W.P.(C)-8040/2023	SUBHASH CHANDER & ORS. V/s UNION OF INDIA & ORS.	SANJAY MANI TRIPATHI	
		OTHER DETAILS OF ADVOCATES: SANJAY MANI TRIPATHI()(9718000976)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
13	W.P.(C)-11241/2023	ANITA MATTOO V/s THE SAMARTH SCHOOL & ORS.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL AND COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(981403206)(PETITIONER) THE SAMARTH SHCOOL(INFOWR@THESAMARTHSCHOOL.EDU.IN, INFOWR@SIDDHARTHSCHOOLS.EDU.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) GOVT OF NCT OF DELHI(DIREDU@NIC.IN)()(RESPONDENT)		
14	W.P.(C)-12229/2023	NAFE SINGH & ORS. V/s UNION OF INDIA & ORS.	SANJAY MANI TRIPATHI	
		OTHER DETAILS OF ADVOCATES: SANJAY MANI TRIPATHI(SANJAYMTRIPATHI@GMAIL.COM)(9910396889)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
15	W.P.(C)-13992/2023	SMT. RAJO DEVI DHARMATMA TRUST V/s UNION OF INDIA	YEESHU JAIN	
		OTHER DETAILS OF ADVOCATES: JYOTI TYAGI()(9953021339)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
16	W.P.(C)-14601/2023	INSP (EXE) VINOD KUMAR TYAGI (RETD) (NO 50310632220) V/s UNION OF INDIA AND ORS	HIMANSHU SHEKHAR TIWARI	
		OTHER DETAILS OF ADVOCATES: H S TIWARI()(9999378011)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
17	W.P.(C)-1197/2024	SH. RISHI PAL & ORS. V/s GOVT. OF NCT OF DELHI & ORS.	VED PAL RANA, BEENASHAW NANDA SONI	
		OTHER DETAILS OF ADVOCATES: V P RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) BEENASHAW NANDA SONI(BEENASHAW.LAWOFFICE@GMAIL.COM)(9811270125)(RESPONDENT)		

18	CM APPL. 60806/2024 In W.P.(C)-1901/2024	GOVT OF NCT DELHI V/s CONST RAJ PAL SINGH	GAURAV DHINGRA, GAURAV CHAUHAN	
		OTHER DETAILS OF ADVOCATES: GAURAV DHINGRA(MCDHINGRA@GMAIL.COM)(9873475990)(PETITIONER) CONST. RAJ PAL SINGH()(9911575638)(RESPONDENT) RP SHUKLA (SHRUVSHUKLA.LEGAL@GMAIL.COM)(7042999367)(PETITIONER) MAHESH CHANDRA DHINGRA(MCDHINGRA@GMAIL.COM)(0)(RESPONDENT)		
19	W.P.(C)-1907/2024	SMT KRISHNA AND ORS V/s UNION OF INDIA & ORS.	INDER SINGH DAHIYA, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: I S DAHIYA AND SUNIL DAHIYA(ISDAHIYA.ATTORNEY@GMAIL.COM)(9810925303)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPON DENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPON DENT)		
20	W.P.(C)-2114/2024	JEETENDRA KUMAR V/s CANARA BANK & ANR.	HARSH PANWAR	
		OTHER DETAILS OF ADVOCATES: ROOPANSH PUROHIT AND HARSH PANWAR(RUPEANSH77@YAHOO.CO.IN, HARSHPANWAR18@GMAIL.COM)(9958572098)(PETITIONER) PRADEEP K. BALAKRISHNA(PRADEEP@RADNPARTNERS.COM, DELHICO@CANARABANK.COM)(9810753830)(RESPONDENT)		
21	W.P.(C)-3370/2024 CM APPL. 13865/2024	M/S BANACO OVERSEAS V/s COMMISSIONER OF CUSTOMS (ADJUDICATION) DELHI ZONE & ORS.	AGRIM ARORA	
		OTHER DETAILS OF ADVOCATES: V.LAKSHMI KUMARAN AND S. VASUDEVAN AND YOGENDRA ALDAK(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9716000366)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDEN T)		
22	W.P.(C)-4627/2024 CM APPL. 18997/2024	BINOD KUMAR PANDEY V/s LAL BAHADUR SHASTRI SMARAK (JAVM) SENIOR SECONDARY SCHOOL AND ORS	SHIKHA SHARMA, ANANT KUMAR HAJELAY	
		OTHER DETAILS OF ADVOCATES: ABHIMANTRAN LEGAL LLP(OFFICE@ABHIMANTRAN.IN)(8826456565)(PETITIONER) LAL BAHADUR SHASTRI SMARAK(LBSSCHOOL@HOTMAIL.COM,		

		MAIL@CHAMBEROFSIDDHARTH.COM)(7838537008)(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) ANANT KUMAR HAJELAY(ANANTHAJELAY@GMAIL.COM)(9910985431)(RESPONDENT)		
23	W.P.(C)-4655/2024 CM APPL. 19061/2024	ASHA GUPTA V/s MAHARAJA AGRASAIN PUBLIC SCHOOL AND ORS	SHIKHA SHARMA, SIDDHARTH	
		OTHER DETAILS OF ADVOCATES: ABHIMANTRAN LEGAL LLP(OFFICE@ABHIMANTRAN.IN)(9999191196)(PETITIONER) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) MAHARAJA AGARSAIN EDUCATIONAL SOCIETY(PRINCIPAL_MAP.SCH@REDIFFMAIL.COM, MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(RESPONDENT) SIDDHARTH (MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(RESPONDENT)		
24	W.P.(C)-4738/2024	ARJUN SINGH V/s AIRPORTS AUTHORITY OF INDIA, & ORS.	PUSHPENDRA KUMAR DHAKA	
		OTHER DETAILS OF ADVOCATES: PUSHPENDER KUMAR DHAKA(PKDHAKAADVOCATE@GMAIL.COM)(9873521183)(PETITIONER) MR. DIGVIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
25	W.P.(C)-7283/2024	RAJ PAL V/s UNION OF INDIA & ORS.	AJAY	
		OTHER DETAILS OF ADVOCATES: DEEPAK SAINI(ADVDSAINI@GMAIL.COM)(8010381777)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT)		
26	W.P.(C)-7509/2024 CM APPL. 31308/2024	M/S P K INDUSTRIES V/s UNION OF INDIA & ORS.	DHANANJAI JAIN	
		OTHER DETAILS OF ADVOCATES: PREM KANDPAL, KETAN JAIN(KETANJAIN.IN@GMAIL.COM)(8585988102)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
27	W.P.(C)-15959/2024 CM APPL. 67058/2024	M/S BICON SECURITY PVT. LTD. V/s SHRI GUDDU	ANJALI NEHRA	
		OTHER DETAILS OF ADVOCATES: H.R.SINGH(HANSRAJ.1262@REDIFFMAIL.CO)(9650506691)(PETITIONER)		

		KAILASH JONWAL(KANAKJONWAL@GMAIL.COM)(0)(RESPONDENT) H.R. SINGH(HANSRAJ.1262@REDIFFMAIL.COM)(9650506691)(RESPONDENT)		
28	W.P.(C)-15960/2024 CM APPL. 67061/2024	M/S BICON SECURITY PVT. LTD. V/s SHRI GHANSHYAM	ANJALI NEHRA	
		OTHER DETAILS OF ADVOCATES: H.R.SINGH(HANSRAJ.1262@REDIFFMAIL.COM)(9650506691)(PETITIONER) KAILASH JONWAL(KANAKJONWAL@GMAIL.COM)(0)(RESPONDENT)		

**ROOM NO. 104, FIRST FLOOR, BLOCK-A
BEFORE MS. PANNA DUTTA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc11>

**PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.
ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR
MIC MUTE AND WEBCAM IN OFF MODE.
[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471)
READER TO MS. PANNA DUTTA, REGISTRAR]**

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	LA.APP.-560/2023 CM APPL. 56364/2023	UNION OF INDIA V/s SH. RAM CHANDER (D) THROUGH LRS & ANR.	BIRAJA KANTA MAHAPATRA	
		OTHER DETAILS OF ADVOCATES:		
2	LA.APP.-587/2023 CM APPL. 56966/2023	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD V/s SMT. RAM RATI & ORS.	RAKESH KUMAR DHAWAN	
		OTHER DETAILS OF ADVOCATES: R K DHAWAN(RKDHAWAN9@GMAIL.COM)(9899775330)(PETITIONER) DELHI STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT(REM.DSIIDC@GMAIL.COM)(9810600149)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM){}(RESPONDENT)		
3	CM APPL. 60065/2023 CM APPL. 60066/2023 In LA.APP.-616/2023	UNION OF INDIA V/s SH. SUBHASH & ANR.	SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(PETITIONER) DSIIDC(DSIIDCLC@GMAIL.COM){}(RESPONDENT) RS DALAL(RSDALALADVOCATE@GMAIL.COM){}(RESPONDENT)		

4	CM APPL. 1246/2024 CM APPL. 1248/2024 In RFA-35/2017	GURMAIL SINGH KALSI V/s ARVINDER PAL SINGH	H S SHARMA, KALPANA, KHAGESH SETH	
		OTHER DETAILS OF ADVOCATES: KALPANA(ADVKALPANA11@GMAIL.COM)(8802713020)(PETITIONER) R()(9811069602)(RESPONDENT) R()(9999488773)(RESPONDENT) R()(8383817884)(RESPONDENT) KHAGESH SETH(ADVOCATESETH@GMAIL.COM)(9350550880)(PETITIONER) KALPANA (ADVKALPANA11@GMAIL.COM)(8802713020)(PETITIONER)		
5	CM APPL. 8421/2024 CM APPL. 8422/2024 CM APPL. 8423/2024 In RFA- 324/2017(Disposed off case)	VIJAY KUMAR SHARMA V/s TARANJIT KAUR	ABHISHEK YADAV, VIKAS NAGPAL, KUSHAGRA PANDIT	
		OTHER DETAILS OF ADVOCATES: ABHISHEK YADAV(ABHISHEK.LAWYER@GMAIL.COM)(9810900838)(PETITIONER) VIKAS NAGPAL, MANISHA SAROHA(VIKASNAGPAL09@GMAIL.COM, MANISHASAROHA8@REDIFFMAIL.COM)()(RESPONDENT) KUSHAGRA PANDIT(KUSHAGRAPANDIT7@GMAIL.COM)(9873137839)(PETITIONER)		
6	RFA-309/2022 CM APPL. 31235/2022 CM APPL. 18430/2024	SURAJ PRAKASH SHARMA V/s SMT. RITU SHARMA KASHYAP & ORS.	NARENDER BHANDARI	
		OTHER DETAILS OF ADVOCATES: C S BHANDARI(CSBHANDARIADVHC@GMAIL.COM)(8860346364)(PETITIONER) LAW MASTER(LAWMASTER.AMAR@GMAIL.COM)()(RESPONDENT) NARENDER BHANDARI (NBHANDARI2009@GMAIL.COM)(9313362890)(PETITIONER) AMAR KHERA(LAWMASTER.AMAR@GMAIL.COM)()(RESPONDENT)		
7	RFA-363/2023 CM APPL. 23185/2023	SYED MASOOD ANWAR & ANR. V/s SYED HASSAN IQBAL NOW DECEASED THROUGH HIS LEGAL HEIRS	SANJIV SHARMA, MOHIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJEEV SHARMA & ASSOCIATES(ADVOCATESANJIVSHARMA@GMAIL.COM)(9891780505)(PETITIONER) MOHIT KUMAR (K.MOHIT1986@GMAIL.COM)(9873624008)(RESPONDENT)		
8	RFA-477/2023 CM APPL. 31975/2023	DEVENDER SINGH V/s K.R. KHAN & ORS.	SEEMA REWAL, JITENDER KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: V M ISSAR (SEEMAISSAR@GMAIL.COM)(9810260053)(PETITIONER) JITEN(ADVJITEN@YAHOO.COM)()(RESPONDENT) JITENDER KUMAR GARG (ADVJITEN@YAHOO.COM)(9810511644)(RESPONDENT)		
9	RFA-552/2023 CM APPL. 35833/2023 CM APPL. 35834/2023	ASHOK SAINI V/s RADHEY SHYAM SAINI AND ORS.	VIVEK B SAHARYA	
		OTHER DETAILS OF ADVOCATES: ASHOK SAINI(LAKSHAYSAINI985@GMAIL.COM)(8287698816)(PETITIONER) VIVEK SAHARYA(VIVEKBSAHARYA@YAHOO.CO.IN)(9811156831)(PETITIONER) VIJENDER()(9811609756)(RESPONDENT) URMIAL(NIRANJANSAINI@GMAIL.COM)(9350387750)(RESPONDENT)		

		ROSHAN()(7827796210)(RESPONDENT) RAJBALA(MOHITSAINI.MS94@GMAIL.COM)(9013493434)(RESPONDENT) RADHEY()(981609756)(RESPONDENT)		
10	RFA-223/2024 CM APPL. 19898/2024	SARDAR MALKIAT SINGH SINCE DECEASED THROUGH HIS LRS AND ANR V/s MANJEET SINGH & ORS.	DR. RAMINDER SINGH SASAN, NARENDER SINGH SHARMA, ALOK KUMAR, VIKAS DUDEJA	
		OTHER DETAILS OF ADVOCATES: NARENDER SINGH SHARMA(NARENDERSHARMA634@GMAIL.COM)(9811480411)(RESPONDENT) ALOK KUMAR(ADV.ALOKSHARMA36@GMAIL.COM)(9971735150)(PETITIONER) VIKAS DUDEJA(VIKAS.DUDEJA.ADV@GMAIL.COM)(9810906618)(PETITIONER)		
11	RFA-415/2024 CM APPL. 38235/2024 CM APPL. 51396/2024 WITH RFA 418/2024	RAM CHAUDHARY V/s MUKESH KAPOOR	SAMMAN VARDHAN GAUTAM, ASHISH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: SAMMAN VARDHAN GAUTAM(OFFICEOFSAMMANGAUTAM@GMAIL.COM)(7717730165)(PETITIONER) R()(8750602223)(RESPONDENT) ASHISH KUMAR SHARMA(ADVOCATEPATHAKK@GMAIL.COM)(9811440496)(RESPONDENT)		
12	RFA-469/2024	KANHAIYA LAL AND ANR. V/s LALTESH AND ANR.	VIPIN NANDWANI	
		OTHER DETAILS OF ADVOCATES:		
13	RFA-553/2024 CM APPL. 49357/2024	LATE SMT. BALWANT KAUR SINCE DECEASED THROUGH HER LRS & ORS. V/s DR. KUMAR RAKESH & ANR.	CHANDERMANI GROVER	
		OTHER DETAILS OF ADVOCATES: MANOJ BHANDARI & C M GROVER(MANIGROVER001@GMAIL.COM)(9350012340)(PETITIONER) SC SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(0)(RESPONDENT)		
14	RFA-559/2024 CM APPL. 49807/2024 CM APPL. 49809/2024	JAGDISH CHANDER V/s PUKHRAJ SINGH	MD SHAHID ANWAR	
		OTHER DETAILS OF ADVOCATES:		
15	RFA-846/2024 CM APPL. 70981/2024 CM APPL. 70983/2024 CM APPL. 70984/2024	VINOD ARORA V/s DR. KUMAR RAKESH & ORS.	SUPRIYA JUNEJA	
		OTHER DETAILS OF ADVOCATES:		

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**J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)
HYBRID MODE**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CRL.M.C.- 2197/2025	GAURAV GAUR & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	DIGVIJAY SINGH JASWAL	
		OTHER DETAILS OF ADVOCATES: YASH THAKUR(DIGVIJAY.SJ29@GMAIL.COM)(9811679470)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (DWARKA SOUTH- 284/2016)
CASES LISTED BEFORE REGISTRARS				
2	BAIL APPLN.- 163/2020(Disposed off case) CRL.M.A. 20991/2021 CRL.M.A. 20992/2021	DARSHAN SINGH NAMDHARI V/s STATE	NISHANT. C, SOPNA RANI PADHY, KARTICKAY MATHUR, CHIRAG MITTAL, MOHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: NISHANT. C()(8587942484)(PETITIONER) KAMAL JERATH(KAMALJERATH124@GMAIL.COM)()(PETITIONER) RANJAN BABITA(RAJANBABITA68@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARTICKAY MATHUR(KARTICKAY7@GMAIL.COM)(9899036093)(PETITIONER) CHIRAG MITTAL(CHIRAG.15MITTAL@GMAIL.COM)(8059575554)(PETITIONER) MOHIT GUPTA(MOPHITADV@YAHOO.COM)(9312833620)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANJEET NAGAR- 292/2017) BAIL APPLN. 1499/2018 FILED BY DARSHAN SINGH NAMDHARI & ANR. (DISPOSED ON : 2018-07-02) BAIL APPLN. 1635/2018 FILED BY DARSHAN SINGH NAMDHARI & ANR (DISPOSED ON : 2018-09-10) BAIL APPLN.

				1636/2018 FILED BY DARSHAN SINGH NAMADHARI & ANOTHER (DISPOSED ON : 2018-09-10) BAIL APPLN. 1634/2018 FILED BY DARSHAN SINGH NAMDHARI & ANR (DISPOSED ON : 2018-09-10) BAIL APPLN. 164/2020 FILED BY DARSHAN SINGH NAMDHARI (DISPOSED ON : 2023-03-01) CRL.M.C. 980/2025 FILED BY UDDAY SINGH BAGGA (D. OF HEARING : 2025-05-02) P.S.-FIR NO. :(RANJEET NAGAR- 292/2017)
3	CM APPL. 22975/2016 CM APPL. 53790/2019 CM APPL. 53791/2019 In CM(M)- 608/2016	DELHI DEVELOPMENT AUTHORITY V/s MOHKAM SINGH	NIKHIL GOEL, KRITIKA GUPTA	
		OTHER DETAILS OF ADVOCATES: NIKHIL GOEL()(9560776795)(PETITIONER) KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(PETITIONER)		
4	CM APPL. 8408/2024 CM APPL. 63699/2024 In CM(M)- 1082/2018	RAJENDRA DORIAN PUNJ V/s S N P PUNJ & ORS	ANUPAM SHARMA, GURKAMAL HORA ARORA, ASHISH AGGARWAL, SAGAR SAXENA, ADITYA DEWAN	
		OTHER DETAILS OF ADVOCATES: ANUPAM SHARMA()(9811101789)(PETITIONER)		

		GURKAMAL HORA ARORA(GURKAMAL.HORA@INTELLECTLP.COM)(9810124535)(PETITIONER) VAKIL SAHIB(VAKILSAHIB2002@YAHOO.CO.IN)()(RESPONDENT) ANUPAM SHARMA(VAKILSAHIB2002@YAHOO.CO.IN)(9811101789)(PETITIONER) ADITYA DEWAN, NARESH(OFFICEOFADITYADEWAN@GMAIL.COM, NARESHTHANAI@THANAILAW.COM)()(RESPONDENT) RAMAN(RAMAN7806@YAHOO.COM)()(RESPONDENT) SAGAR SAXENA(SAGARNASSOCIATES@GMAIL.COM)(9871156571)(PETITIONER) ADITYA DEWAN (ADITYADEWAN@GMAIL.COM)(8527611077)(RESPONDENT) ADITYA DEWAN (ADITYADEWAN@GMAIL.COM)(8527611077)(RESPONDENT) ADITYA DEWAN (ADITYADEWAN@GMAIL.COM)(8527611077)(RESPONDENT) ADITYA DEWAN (ADITYADEWAN@GMAIL.COM)(8527611077)(RESPONDENT)		
5	CM APPL. 24306/2024 CM APPL. 24307/2024 In CM(M)- 349/2019	RANDHIR SINGH SAGAR V/s RAMESH CHAND SAGAR & ORS	BASANT KUMAR, P S MEHANDRU, MONICA KAPOOR & ASSOCIATES (DHCLSC), SAHIB GURDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: BASANT KR GAUTAM()(9350102877)(PETITIONER) BASANT KR GAUTAM(ADVBASANTKRGAUTAM@GMAIL.COM)(9013012928)(PETITIONER) SAHIB GURDEEP SINGH(SAHIBSINGH94@OUTLOOK.COM)(9999496532)(RESPONDENT)		
6	CRL.A.-92/2011 CRL.M.A. 916/2011	V/s STATE & ORS	M T MALIK, CHANDRA SHEKHAR, SURESH KUMAR, TARUN KUMAR GOOMBER	
		OTHER DETAILS OF ADVOCATES: CHANDRA SHEKHAR(JURISPERITUS@HOTMAIL.COM)(9810333257)(PETITIONER) SURESH KUMAR(SKSAROHA1961@GMAIL.COM)(9818484638)(RESPONDENT) TARUN KUMAR GOOMBER(TARUNGOOMBERANDASSOCIATES@GMAIL.COM)(9811332337)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAHANGIR PURI-502/2004) BAIL APPLN. 1791/2005 FILED BY TEK CHAND (DISPOSED ON : 2005-07-06) W.P.(CRL) 434/2005 FILED BY TEK CHAND & ANR. (DISPOSED ON : 2005-07-14) BAIL APPLN. 1225/2005 FILED BY OM PRAKASH (IN J.C.) (DISPOSED ON : 2005-05-18) P.S.-FIR NO. :(JAHANGIR PURI-502/2004)

7	CRL.A.-944/2024	STATE NCT OF DELHI V/s ROSHAN ALI @ CHUNNU & ANR.	RAJNI GUPTA, PUSHTI GUPTA	
		OTHER DETAILS OF ADVOCATES: PUSHTI GUPTA(SINGHALRINKI@GMAIL.COM)(9599915879)(RESPONDENT)		P.S.-FIR NO. :(MADHU VIHAR- 907/2014)
8	CRL.A.-62/2025	STATE V/s RAJENDER	PRIYANKA DALAL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(R.K.PURAM- 664/2014) BAIL APPLN. 2636/2015 FILED BY RAJENDER (DISPOSED ON : 2015-12-07) P.S.-FIR NO. :(R.K.PURAM- 664/2014)
9	CRL.M.A. 30818/2019(CM For Restoration) CRL.M.A. 30819/2019 In CRL.L.P.- 754/2015(Disposed off case)	RAM PATI V/s ANOOP SINGH GULIA	SATYA SAHARAWAT, RICHA DHAWAN, RICHA DHAWAN (DHCLSC), JATIN SHARMA, SARFARAZ KHAN, MANISH SHANKER	
		OTHER DETAILS OF ADVOCATES: RICHA DHAWAN()(9999890553)(PETITIONER) JATIN SHARMA(INFO@JURISTANDJURIST.COM)(9811881981)(PETITIONER) JATIN SHARMA(INFO@JURISTANDJURIST.COM)(9811881981)(PETITIONER) SARFARAZ KHAN(SARFARAZADV@YAHOO.CO.IN)(9899140169)(PETITIONER) MANISH SHANKER(MSSRIVASTAVADV@GMAIL.COM)(9810577026)(PETITIONER)		
10	CRL.L.P.-185/2020	STATE OF NCT OF DELHI V/s CHANDER SEKHAR & ORS	AASHAA TIWARI, DHANANJAI KAUSHAL	
		OTHER DETAILS OF ADVOCATES: AASHAA TIWARI()(9911569882)(PETITIONER) DHANANJAI KAUSHAL(DHANANJAYKSHL@GMAIL.COM)(9599480560)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PALAM VILLAGE- 282/2014) CRL.M.C. 4420/2015 FILED BY AVINASH

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				VERMA & ANR (DISPOSED ON : 2016-09-19) BAIL APPLN. 1133/2016 FILED BY CHANDER SEKHAR @ MONU (DISPOSED ON : 2017-05-15) P.S.-FIR NO. :(PALAM VILLAGE- 282/2014)
11	CRL.L.P.-330/2024 CRL.M.A. 20314/2024	STATE NCT OF DELHI V/s IZHAR AHMAD @ BHURA & ORS.	LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: LAKSH KHANNA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PANDAV NAGAR- 134/2017) CRL.A. 88/2022 FILED BY DINESH KAUSHIK @ DEVA (D. OF HEARING : 2022-08-01) CRL.A. 209/2022 FILED BY IZHAR AHMAD @ BHURA (D. OF HEARING : 2022-08-01) CRL.A. 36/2022 FILED BY SONU VERMA (D. OF HEARING : 2030-01-26) P.S.-FIR NO. :(PANDAV NAGAR- 134/2017)
12	CRL.M.C.-128/2025	MANOJ ALIAS BOOZA V/s STATE NCT OF DELHI	SUNIL UPADHYAY	
		OTHER DETAILS OF ADVOCATES: SUNIL UPADHYAY(ADVSUNEEL@GMAIL.COM)(9999027177)(PETITIONER)		OTHER CASE FILED AGAINST

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		SAME P.S.-FIR NO. :(SADAR BAZAR-255/2020) BAIL APPLN. 3588/2020 FILED BY ROHAN@KUNAL (DISPOSED ON : 2021-01-14) P.S.-FIR NO. :(SADAR BAZAR-255/2020)
13	CRL.M.C.-129/2025 CRL.M.A. 710/2025 CRL.M.A. 711/2025 CRL.M.A. 712/2025	ANKUSH MEHRA V/s GOVT OF NCT OF DELHI & ORS.	VARUN CHOPRA	
		OTHER DETAILS OF ADVOCATES: VIKAS SHARMA (VIKAS90SPEED@GMAIL.COM)(9654028379)(PETITIONER) VIKAS SHARMA(VIKAS90SPEED@GMAIL.COM)(9654028379)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SANGAM VIHAR-566/2016)
14	CRL.M.C.-401/2025 CRL.M.A. 1943/2025	NAKSHTRA V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	SAURABH SHOKEEN, AMANJEET SINGH	
		OTHER DETAILS OF ADVOCATES: SAURABH SHOKEEN (ADV.SAURABHSHOKEEN@GMAIL.COM)(9899771922)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMANJEET SINGH (SARLAAMAN@GMAIL.COM)(8860812051)(RESPONDENT)		P.S.-FIR NO. :(KOTLA MUBARAKPUR-376/2022)
15	FAO-436/2008 CM APPL. 17917/2008 CM APPL. 17918/2008 CM APPL. 6377/2020 CM APPL. 14637/2021 CM APPL. 14638/2021 CM APPL. 36794/2023 WITH FAO 180/2009	PAWAN KUMAR KOHLI & ANR V/s STATE & ORS	V.K.GOEL, VINOD KUMAR GOEL, MANUJ KAUSHIK, SUBHASH CHAND	
		OTHER DETAILS OF ADVOCATES: V K GOEL (GOELADVOCATE@YAHOO.COM)(9818104560)(PETITIONER) TOSHPRITMA KOHLI()(9868114606)(RESPONDENT) HEEMANK KOHLI()(9717296960)(RESPONDENT) SLAW(SLAW@NIC.IN)()(RESPONDENT) VIJAY LAKSHMI()(8588936478)(RESPONDENT) VINITA KOHLI()(9717296960)(RESPONDENT)		

		V K GOEL (GOELADVOCATE@YAHOO.COM)(9818104560)(PETITIONER) SLAW(SLAW@NIC.IN)()(RESPONDENT) GOEL ADVOCATE(GOELADVOCATE@YAHOO.COM)()(RESPONDENT) V.K.GOEL()(9818014560)(PETITIONER) SUBHASH CHAND(LAWSAGAR@YAHOO.CO.IN)(9868426305)(RESPONDENT)	
16	FAO-285/2015 CM APPL. 18626/2015 CM APPL. 20509/2024	PURSHOTAM GURSAHANI & ANR V/s STATE & ORS	BHARAT GUPTA, VIJAY ZAVERI, NEERAJ KUMAR, MONAZIR AHSAN NIYAZI, MAYANK KSHIRSAGAR, OM PRAKASH
		OTHER DETAILS OF ADVOCATES: MONAZIR AHSAN NIYAZI(NIYAZI786@GMAIL.COM)(9810413706)(PETITIONER) MAYANK KSHIRSAGAR (MAYANK104@GMAIL.COM,MK0055993@GMAIL.COM)(9899967801)(PETITIONER) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT)	
17	FAO-6/2023	HAIER APPLIANCES INDIA PVT LTD V/s ROYAL DISTRIBUTORS THROUGH ITS PROPRIETOR & ANR.	RAHUL CHAUHAN
		OTHER DETAILS OF ADVOCATES: AUA LEGAL LLP(INFO@AUALEGAL.COM)()(PETITIONER)	
18	ITA-559/2022 CM APPL. 56300/2022	PR. COMMISSIONER OF INCOME TAX- 1 V/s M/S. PROMART HOLDINGS LIMITED	ZOHEB HOSSAIN
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN()(9999711099)(PETITIONER) M/S APPLE GREEN POWER LTD(PROMARTHOLDINGS16@GMAIL.COM)()(RESPONDENT)	
19	MAC.APP.- 611/2019 CM APPL. 25985/2019	ANITA DEVI & ORS V/s RAHUL & ORS (M/S NATIONAL INSURANCE CO LTD)	YOGESH SWROOP, SHAHROZ BAKSHI
		OTHER DETAILS OF ADVOCATES: YOGESH SWROOP()(9810371649)(PETITIONER) SHAHROZ BAKSHI(ADV.SHAHROZBAKSHI@GMAIL.COM)(9910832551)(RESPONDENT)	
20	MAC.APP.- 931/2019 CM APPL. 52864/2019 WITH MAC.APP. 933/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s RAMAYAN SHARMA & ORS	A K SONI
		OTHER DETAILS OF ADVOCATES: A K SONI()(9811404055)(PETITIONER)	
21	MAC.APP.- 933/2019 CM APPL. 52875/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s KAPIL DEV SHARMA & ORS	A K SONI
		OTHER DETAILS OF ADVOCATES: A K SONI()(9811404055)(PETITIONER)	
22	MAC.APP.- 272/2020 CM APPL. 33425/2020 CM APPL.	CHOLAMANDALAM MS GEN INS CO. LTD V/s SHAKUNTALA & ORS.	SUMAN BAGGA

	57436/2024			
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(PETITIONER) SUMAN (BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) SUMAN BAGGA(BRIJESHBAGGA@GMAIL.COM)(9810167439)(PETITIONER) SOM PARASHAR(SOMPARASHAR@YAHOO.COM)(0)(RESPONDENT)		
23	MAC.APP.- 181/2023	THE ORIENTAL INSURANCE CO LTD V/s SMT SAVITA AND ORS	P.K. SETH	
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(PETITIONER)		
24	MAC.APP.- 258/2023 CM APPL. 25498/2023	SAVITA & ORS. V/s M/S MAPLE LOGISTICS PVT LTD & ORS.	PRAMOD KUMAR SAH	
		OTHER DETAILS OF ADVOCATES: SHRICHAND CHHAWADI()(9810431800)(PETITIONER) PRADEEP()(9810081811)(RESPONDENT)		
25	MAC.APP.- 269/2023	TATA AIG GEN. INS. CO. LTD. V/s 1. ANANYA KAPOOR (MINOR THROUGH HER MOTHER AND NATURAL GUARDIAN) & ORS.	SUNDER PARKASH JAIN, VAIBHAV SINGH	
		OTHER DETAILS OF ADVOCATES: S P JAIN()(9873304064)(PETITIONER) S P JAIN(SPJAIN.ADV@GMAIL.COM)(9873304064)(PETITIONER) GAURDIAN NIDHI KAPOOR()(9810254400)(RESPONDENT) VAIBHAV SINGH(VAIBHAVTHAKURICLOUD@GMAIL.COM)(8932847574)(PETITIONER)		
26	MAC.APP.- 270/2023	TATA AIG GEN. INS. CO. LTD. V/s SMT. NIDHI KAPOOR (WIFE OF DECEASED) & ORS.	SUNDER PARKASH JAIN, VAIBHAV SINGH	
		OTHER DETAILS OF ADVOCATES: S P JAIN(SPJAIN.ADV@GMAIL.COM)(9873304064)(PETITIONER) RESPONDANT (COUNSEL)()(9810254409)(RESPONDENT) VAIBHAV SINGH(VAIBHAVTHAKURICLOUD@GMAIL.COM)(8932847574)(PETITIONER)		
27	MAC.APP.- 272/2023 CM APPL. 27560/2023 WITH MAC.APP. 269/2023	TATA AIG GEN. INS. CO. LTD. V/s SMT. NIDHI KAPOOR & ORS.	SUNDER PARKASH JAIN, VAIBHAV SINGH	
		OTHER DETAILS OF ADVOCATES: S P JAIN(SPJAIN.ADV@GMAIL.COM)(9873304064)(PETITIONER) VAIBHAV SINGH(VAIBHAVTHAKURICLOUD@GMAIL.COM)(8932847574)(PETITIONER)		
28	MAC.APP.- 288/2023 WITH MAC.APP. 269/2023	TATA AIG GEN. INS. CO. LTD. V/s 1. MASTER LAKSHIT KAPOOR MINOR THROUGH HIS NATURAL GUARDIAN/NEXT FRIEND/MOTHER SMT. NIDHI KAPOOR & ORS.	SUNDER PARKASH JAIN, VAIBHAV SINGH	
		OTHER DETAILS OF ADVOCATES: S P JAIN()(9873304064)(PETITIONER) S P JAIN(SPJAIN.ADV@GMAIL.COM)(9873304064)(PETITIONER) S P JAIN()(9873304064)(PETITIONER)		

		R()(9810254409)(RESPONDENT) VAIBHAV SINGH(VAIBHAVTHAKURICLOUD@GMAIL.COM)(8932847574)(PETITIONER)		
29	MAC.APP.- 355/2023 CM APPL. 37075/2023	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s SMT DIVYA RAKHI & ORS.	ASHWANI KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) AHLAWAT(AHLAWATADVOCATE@GMAIL.COM)()(RESPONDENT)		
30	MAC.APP.- 337/2024 CM APPL. 38432/2024 CM APPL. 38434/2024 CM APPL. 38435/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD V/s MS RAHISA & ORS.	ANKIT KALRA	
		OTHER DETAILS OF ADVOCATES: ANKIT KALRA(ANKITKALRAADV@GMAIL.COM)(9213121222)(PETITIONER)		
31	MAC.APP.- 587/2024 CM APPL. 66529/2024 CM APPL. 66530/2024 CM APPL. 68610/2024	THE ORIENTAL INSURANCE CO LTD V/s RUBINA & ORS.	ASHWANI KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) USAK(USAK56TH@GMAIL.COM)()(RESPONDENT) USAK(USAK56TH@GMAIL.COM)()(RESPONDENT) A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) SOM PARASHAR(SOMPARASHAR@YAHOO.COM)()(RESPONDENT)		
32	RC.REV.-600/2018 CM APPL. 23769/2023 CM APPL. 66436/2024	RAGHUABIR SARAN V/s JAI BHAGWAN & ANR	S D ANSARI, SIDDHARTH AGGARWAL, MANISH AGGARWAL, NEERAJ GUPTA, MANISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: S D ANSARI()(9810036438)(PETITIONER) S D ANSARI(SDANSARI1950@GMAIL.COM)()(PETITIONER) SIDDHARTH AGGARWAL (SA9870@GMAIL.COM)(9871588350)(RESPONDENT) S D ANSARI(SDANSARI1950@GMAIL.COM)()(RESPONDENT) M AGGARWAL(APOLLOCONSULTANCY.OFFICIAL@GMAIL.COM)(9818667955)(PETITIONER) SA (SA9870@GMAIL.COM)()(RESPONDENT) NEERAJ GUPTA(INFO@JUSLAWOFFICES.COM)(9871790620)(PETITIONER) MANISH AGGARWAL(ADV.MAGGARWAL@GMAIL.COM)(9818667955)(PETITIONER)		
33	RC.REV.-256/2020 CM APPL. 32694/2020 CM APPL. 46676/2022 CM APPL.	RAJESH KUMAR V/s JAGESH & ORS.	RAJEEV KAPOOR, RAJEEV KAPOOR, MANU NAYAR, VIVEK B SAHARYA, MANU NAYAR	

	46006/2023 CM APPL. 58962/2023			
		OTHER DETAILS OF ADVOCATES: RAJIV GUPTA & RAJEEV KAPOOR(ADV.R.KAPOOR@GMAIL.COM)(9212345557)(PETITIONER) RAJEEV KAPOOR(ADV.R.KAPOOR@GMAIL.COM)(9212345557)(PETITIONER) DEVENDER(DEVENDERDHIRYAN@GMAIL.COM)()(RESPONDENT) RAJVEEV KAPOOR(ADV.R.KAPOOR@GMAIL.COM)(9212345557)(PETITIONER) DEVENDER(DEVENDERDHIRYAN@GMAIL.COM)()(RESPONDENT) MANU NAYAR (MANU_NAYAR@HOTMAIL.COM)(9811331106)(PETITIONER) VIVEK (VIVEKBSHARYA@YAHOO.CO.IN)()(RESPONDENT) MAHESHKUMAR(MAHESHKUMARDHC@GMAIL.COM)()(PETITIONER) DEVENDER DHIRYAN (DEVENDERDHIRYAN@GMAIL.COM)(9811156831)(RESPONDENT) MANU NAYAR (MANU_NAYAR@HOTMAIL.COM)()(RESPONDENT) MANU NAYAR(LAWMANUNAYAR@GMAIL.COM)(9811331106)(PETITIONER)		
34	RC.REV.- 84/2021(Disposed off case)	JAN ALAM (DECEASED) THR LRS V/s REKHA AND ORS	NISHTHA GANESH, ABHINAV BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: JAN ALAM (DECEASED)(ADARSHGANESHADV@GMAIL.COM)(9811024736)(RESPONDENT) JAN ALAM (DECEASED)(ADARSHGANESHADV@GMAIL.COM)(9811024736)(RESPONDENT) JAN ALAM (DECEASED)(ADARSHGANESHADV@GMAIL.COM)(9811024736)(RESPONDENT) ADARSH GANESH(GOVINDSINGHNAINWAL2020@GMAIL.COM)(9811024738)(PETITIONER) MANISH GARG(MANISHGARGADVOCATE1_@GMAIL.COM)(8828797913)(RESPONDENT) AVNISH AHLAWAT(ADVOCATEAVINASH666@GMAIL.COM)(9811841262)(RESPONDENT) ABHINAV BHARDWAJ(ABHINAVBHARDWAJ748@GMAIL.COM)(8360566916)(PETITIONER)		
35	RSA-9/2024 CM APPL. 1729/2024	SMT MANJU SHARMA & ANR. V/s RAM AVTAR & ORS.	LAL SINGH THAKUR, NIMISHA AGGARWAL	
		OTHER DETAILS OF ADVOCATES: NIMISHA AGGARWAL(NIMISHAAGGARWAL5@GMAIL.COM)(9871266932)(RESPONDENT)		
36	W.P.(C)- 14518/2024 CM APPL. 60811/2024	MANPREET SINGH CHADHA V/s UNION OF INDIA & ORS.	SUMEER SODHI	
		OTHER DETAILS OF ADVOCATES: SUMEER SODHI(OFFICE@VSALEGAL.IN)(9953309080)(PETITIONER) UNION OF INDIA, BOI-MHA(UOIDHC@GMAIL.COM, COMM.BOI-MHA@NIC.IN, SUPPORT- BOI@MHA.GOV.IN)(1123384193)(RESPONDENT) RD NORTH(RD.NORTH@MCA.GOV.IN)(0)(RESPONDENT)		
37	W.P.(CRL)- 1686/2022 CRL.M.A. 33424/2024	RITU KAPUR V/s UNION OF INDIA & ORS.	KARTIKA SHARMA	
		OTHER DETAILS OF ADVOCATES: KARTIKA SHARMA(SHARMA.KARTIKA@GMAIL.COM)(9811666704)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT) DL.HC.ED(DL.HC.ED@GMAIL.COM)()(RESPONDENT) KARTIKA SHARMA (SHARMA.KARTIKA@GMAIL.COM)(9811666670)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 6/2019) W.P.(CRL)

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			3512/2019 FILED BY NEERAJ SINGAL (DISPOSED ON : 2023-05-29) W.P.(CRL) 2392/2021 FILED BY RAGHAV BAHL (DISPOSED ON : 2023-01-23) BAIL APPLN. 1121/2023 FILED BY CHANDER PRAKASH WADHWA (THROUGH PAROKAR) (DISPOSED ON : 2023-05-04) BAIL APPLN. 1119/2023 FILED BY CHANDER PRAKASH WADHWA THROUGH PAROKAR (DISPOSED ON : 2023-05-04) BAIL APPLN. 2356/2023 FILED BY NEERAJ SINGAL (DISPOSED ON : 2024-01-08) W.P.(CRL) 1758/2023 FILED BY NEERAJ SINGAL (D. OF HEARING : 2025-07-10) CRL.M.C. 2602/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-08) BAIL APPLN. 2065/2024 FILED BY NEERAJ SINGAL (DISPOSED ON :
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				2024-09-10) CRL.M.C. 4014/2024 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-05-28) CRL.M.C. 4869/2024 FILED BY AJAY S. MITTAL (D. OF HEARING : 2025-08-12) BAIL APPLN. 3210/2024 FILED BY PANKAJ KUMAR TIWARI (DISPOSED ON : 2024-10-24) BAIL APPLN. 3269/2024 FILED BY PANKAJ KUMAR (DISPOSED ON : 2024-10-24) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 6/2019)
38	W.P.(CRL)-92/2025 CRL.M.A. 851/2025	HARMEET SINGH & ORS. V/s THE STATE (GOVT OF NCT OF DELHI) & ANR.	RAVI PARTAP SINGH BHATTI	
		OTHER DETAILS OF ADVOCATES: RPS BHATTI (RPSBHATTI37@GMAIL.COM)(9810568180)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-797/2024)
39	W.P.(CRL)-230/2025 CRL.M.A. 1942/2025	RINKU AND ORS V/s STATE OF DELHI AND ANR	KARUNA NIDHI	
		OTHER DETAILS OF ADVOCATES: ARUN SHEORAN (ARUNSHEORAN1966@GMAIL.COM)(9899075614)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALYAN PURI-146/2022)
40	W.P.(CRL)-838/2025 CRL.M.A. 7783/2025	BIKASH KUMAR SINGHDEO @ BIKASH KUMAR SAHOO AND ANR V/s THE STATE GOVT OF NCT DELHI AND ORS	RAVINDRA NARAYAN	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE

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		RAVINDRA NARAYAN (MOHAMMADAKHTAR71@GMAIL.COM)(8800977714)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY- 138/2019) BAIL APPLN. 2791/2019 FILED BY BIKASH KUMAR SINGHDEO (DISPOSED ON : 2022-01-03) P.S.-FIR NO. :(CRIME AND RAILWAY- 138/2019)
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R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CRL.M.C.-322/2025 CRL.M.A. 1623/2025	NAVEEN KUMAR & ORS. V/s STATE GOVT OF NCT OF DELHI & ORS.	HARSHIT AGGARWAL, SIMRAN RATHORE	
		OTHER DETAILS OF ADVOCATES: P.S RANA (RANA.LEGAL.X41A@GMAIL.COM)(9818215153)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SIMRAN RATHORE(ADV.SIMRANRATHORE@GMAIL.COM)(8920371265)(RESPONDENT)		P.S.-FIR NO. :(S.B.DAIRY- 192/2024)
2	CRL.M.C.-360/2025 CRL.M.A. 1778/2025 CRL.M.A. 1779/2025 CRL.M.A. 1780/2025	GULFAM & ORS. V/s STATE OF NCT OF DELHI & ORS.	MUMTAZ AHMAD, MUMTAZ AHMAD, VINAY BHUHSAN	
		OTHER DETAILS OF ADVOCATES: MUMTAZ AHMAD (MUMTAAZ512@GMAIL.COM)(9811884380)(PETITIONER)		OTHER CASE FILED AGAINST

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MUMTAZ AHMAD(MUMTAAZ512@GMAIL.COM)(9811884380)(PETITIONER) MUMTAZ AHMAD(MUMTAAZ512@GMAIL.COM)(9811884380)(PETITIONER) MUMTAZ AHMAD(MUMTAAZ512@GMAIL.COM)(9811884380)(PETITIONER) MUMTAZ AHMAD(MUMTAAZ512@GMAIL.COM)(9811884380)(PETITIONER) VINAY BHUHSAN(ADVOACTEVINAYBHUSHAN205@GMAIL.COM)(8076126312)(PETITIONER) VINAY BHUHSAN(ADVOACTEVINAYBHUSHAN205@GMAIL.COM)(8076126312)(RESPONDENT)		SAME P.S.-FIR NO. :(MALVIYA NAGAR- 174/2015) CRL.M.C. 361/2025 FILED BY MEHRAJ & ORS. (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(MALVIYA NAGAR- 174/2015)
3	CRL.M.C.-361/2025 CRL.M.A. 1781/2025 CRL.M.A. 1782/2025 CRL.M.A. 1783/2025	MEHRAJ & ORS. V/s STATE OF NCT OF DELHI & ORS.	MUMTAZ AHMAD, MUMTAZ AHMAD, VINAY BHUHSAN	
		OTHER DETAILS OF ADVOCATES: MUMTAAZ(MUMTAAZ512@GMAIL.COM)(9811884380)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MUMTAZ AHMAD(MUMTAAZ512@GMAIL.COM)(9811884380)(PETITIONER) MUMTAZ AHMAD(MUMTAAZ512@GMAIL.COM)(9811884380)(RESPONDENT) MUMTAZ AHMAD(MUMTAAZ512@GMAIL.COM)(9811884380)(PETITIONER) MUMTAZ AHMAD(MUMTAAZ512@GMAIL.COM)(9811884380)(RESPONDENT) VINAY BHUHSAN(ADVOACTEVINAYBHUSHAN205@GMAIL.COM)(8076126312)(PETITIONER) VINAY BHUHSAN(ADVOACTEVINAYBHUSHAN205@GMAIL.COM)(8076126312)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR- 174/2015) CRL.M.C. 360/2025 FILED BY GULFAM & ORS. (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(MALVIYA NAGAR- 174/2015)
4	CRL.M.C.-487/2025 CRL.M.A. 2323/2025	GAURAV SHARMA AND ORS V/s STATE NCT OF DELHI AT NEW DELHI AND ANR	SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: R.D VATS(VATSRD@GMAIL.COM)(9810390498)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MAURIS NAGAR- 148/2018)
5	CRL.M.C.-624/2025 CRL.M.A. 2991/2025	PRASHANT KUMAR & ORS. V/s GOVT OF NCT OF DELHI & ANR.	BHUVNESHWAR TYAGI	
		OTHER DETAILS OF ADVOCATES: REAJEEV KUMAR(LIBRAADV73@GMAIL.COM)(9868362369)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(ANAND VIHAR- 106/2023)

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6	CRL.M.C.-717/2025 CRL.M.A. 3430/2025	PRADEEP KUMAR AND ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	MANOJ BHATI, AMRIK SINGH	
		OTHER DETAILS OF ADVOCATES: MANOJ BHATI (9810989834)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMRIK SINGH(OFFICIALLYAMRIK@GMAIL.COM)(8802536504)(PETITIONER)		P.S.-FIR NO. : (SANGAM VIHAR-261/2023)
7	CRL.M.C.-803/2025 CRL.M.A. 3747/2025	SH HARBANS SINGH ALAGH & ANR. V/s THE STATE GOVT. OF NCT OF DELNHI AND ANR.	MANKAN DEEP SINGH, KRISHAN KANHAIYA	
		OTHER DETAILS OF ADVOCATES: BAMMI (OFFICE@BAMMIASSOCIATES.COM)(9891911118)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KRISHAN KANHAIYA (ADVKKGOEL@GMAIL.COM)(9996046592)(PETITIONER)		P.S.-FIR NO. : (TILAK NAGAR-68/2024)
8	CRL.M.C.-808/2025 CRL.M.A. 3751/2025	JATIN KUMAR AND ORS. V/s STATE (GOVT. OF NCT OF DELHI) AND ANR.	MANISH SHERSIA	
		OTHER DETAILS OF ADVOCATES: MANISH SHERSIA(MANISHSHERSIA@GMAIL.COM)(9811833233)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (PUNJABI BAGH-350/2022)
9	CRL.M.C.-1066/2025 CRL.M.A. 4846/2025	RAJAT BHATIA & ORS. V/s STATE NCT OF DELHI AND ANR	ALKA SINGH	
		OTHER DETAILS OF ADVOCATES: ALKA SINGH(ADV.ALKASINGH@GMAIL.COM)(8802774540)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (MANSAROVER PARK-524/2021)
10	CRL.M.C.-1261/2025 CRL.M.A. 5642/2025	ROHIT MEHRA & ORS. V/s GOVT OF NCT OF DELHI & ANR.	UDHAM SINGH	
		OTHER DETAILS OF ADVOCATES: SASHI HOODA (ADV.SHASHIHOODA@GMAIL.COM)(9910890369)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (CHHAWLA-158/2023)
11	CRL.M.C.-1301/2025 CRL.M.A. 5818/2025	DEVENDER SINGH @ DEVENDER KUMAR & ORS. V/s THE STATE GOVT OF NCT OF DELHI & ANR.	AJAY M LAL	
		OTHER DETAILS OF ADVOCATES: AJAY M LAL(AJAYLALGV@GMAIL.COM)(9873488984)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (PUNJABI BAGH-451/2016)
12	CRL.M.C.-1393/2025 CRL.M.A. 6201/2025 CRL.M.A. 6202/2025	NEWTECH PROMOTERS AND DEVELOPERS PVT LTD AND OTHERS & ORS. V/s CENTRAL BUREAU OF INVESTIGATION &	RADHIKA ARORA, NISHANT AWANA	

		ANR.		
		OTHER DETAILS OF ADVOCATES: RADHIKA ARORA (ARORALAWOFFICE@ALO.NET.IN)(9811414440)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) NISHANT AWANA(NISHANTAWANA@OUTLOOK.COM)(7838760760)(RESPONDENT)		P.S.-FIR NO. : (CBI-059-2021-A-0003)
13	CRL.M.C.-1683/2025 CRL.M.A. 7575/2025	DEEPAK SHARAWAT @ DEEPAK SEHRAWAT & ORS. V/s STATE NCT OF DELHI & ANR.	SANJEEV KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR(SANJEEV.NGO@GMAIL.COM)(8178324830)(PETITIONER) SANJEEV KUMAR(SANJEEV.NGO@GMAIL.COM)(8178324830)(PETITIONER) SANJEEV KUMAR (SANJEEV.NGO@GMAIL.COM)(8178324830)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (MALVIYA NAGAR-445/2022)
14	CRL.M.C.-1824/2025 CRL.M.A. 8257/2025	DHIRAJ KAPOOR & ANR. V/s THE STATE NCT OF DELHI AND ANR	YAGYA KUMAR GAUTAM	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR SHARMA(SHARMAMANOJ5412@GMAIL.COM)(8376920321)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (MAYAPURI-493/2015)
15	CRL.M.C.-2182/2025 CRL.M.A. 9826/2025	SH. VARUN ANAND MISHRA & ORS. V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR.	RATTANDIP SINGH KHARBANDA	
		OTHER DETAILS OF ADVOCATES: TRIPAKSHA LIGATION(LAWYER@TRIPAKSHALIGATION.COM)(8178803130)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (BINDAPUR-595/2019)
16	W.P.(CRL)-3244/2024(Disposed off case)	RAMJANI V/s STATE OF NCT OF DELHI	PRATEEK KUMAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: KSHITIJ MITTAL (PRATEEKKUMARLAW@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BHALSWA DAIRY-573/2016) CRL.A. 1075/2018 FILED BY RAMJANI (DISPOSED ON : 2020-03-06) W.P.(CRL) 2138/2022

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				FILED BY RAMJANI (DISPOSED ON : 2023-02-15) W.P.(CRL) 283/2024 FILED BY RAMJANI (DISPOSED ON : 2024-04-23) P.S.-FIR NO. :(BHALSWA DAIRY- 573/2016)
17	W.P.(CRL)-835/2025 CRL.M.A. 7776/2025	VISHAL MALIK & ANR. V/s THE STATE (GOVT. OF NCT DELHI) & ANR.	CHANDER MUKESH SANGWAN	
		OTHER DETAILS OF ADVOCATES: C.M SANGWAN (CMSANGWAN.ADVOCATE@GMAIL.COM)(9910372388)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KANJHAWALA- 76/2025) BAIL APPLN. 908/2025 FILED BY VISHAL MALIK (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(KANJHAWALA- 76/2025)
18	W.P.(CRL)- 1032/2025 CRL.M.A. 9821/2025	SANDEEP & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	HIMANSHU WADHWA	
		OTHER DETAILS OF ADVOCATES: MAHENDRA SHARMA(ADVSHARMAM@GMAIL.COM)(9868334992)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MANSAROVER PARK- 462/2022)
